

08.04.2025



COURT NO. 5

DIVISION BENCH-V

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE AJAY DIGPAUL

NOTE: SUBJECT TO AVAILABILITY OF TIME, REGUALR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

COURT NO. 08

HON'BLE MR. JUSTICE SACHIN DATTA

NOTE: FROM 21.02.2025 (FRIDAY) ONWARDS, HON'BLE MR. JUSTICE SACHIN DATTA WOULD TAKE UP ADMISSION MATTERS IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN POST-LUNCH SESSION (2.30 P.M. ONWARDS).

HIGH COURT OF DELHI: NEW DELHI
(DELHI HIGH COURT MEDIATION & CONCILIATION CENTRE)

NO. 04/MISC.16/MEDIATION/DHC

DATED 17.02.2025

NOTICE

IT IS HEREBY NOTIFIED FOR THE INFORMATION OF ALL CONCERNED THAT THE NEW EMAIL ADDRESS OF THE DELHI HIGH COURT MEDIATION AND CONCILIATION CENTRE, SAMADHAN IS 'samadhan@dhc.nic.in' IN PLACE OF 'mediation.dhc@nic.in'. ACCORDINGLY, IT IS REQUESTED THAT HENCEFORTH, ALL COMMUNICATIONS WITH THE CENTRE MAY BE MADE ON THE SAID EMAIL ADDRESS i.e. 'samadhan@dhc.nic.in' ONLY.

(VEENA KUMAR)
DEPUTY REGISTRAR (MEDIATION AND CONCILIATION)
FOR REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

NOTIFICATION

No. 12/Rules/DHC

Dated: 24.03.2025

In exercise of the powers conferred by Section 7 of the Delhi High Court Act, 1966 (Act 26 of 1966) and all other powers enabling it in this behalf, the High Court of Delhi, hereby makes the following amendment in Rule 1 of Part C of Chapter 3 of the High Court Rules & Orders, Volume V:-

The following Clause (xviii) shall be inserted after the existing Clause (xvii) and before the proviso to Rule 1 of Part C of Chapter 3 of Volume V of the High Court Rules & Orders:-

(xviii). Power to hear and dispose of applications for condonation of delay upto a period of 60 days in filing Civil Appeals.

NOTE: THIS AMENDMENT SHALL COME INTO FORCE FROM THE DATE OF ITS PUBLICATION IN THE GAZETTE.

By order of this Court

Sd/-

(KANWAL JEET ARORA)
REGISTRAR GENERAL

As approved vide note dated 19.03.2025, 2nd National Lok Adalat is to be held on 10.05.2025 (SECOND SATURDAY) at High Court of Delhi for pending cases under following category:-

- i) Criminal Compoundable Offence
- ii) NI Act cases under Section 138;
- iii) Bank Recovery cases;
- iv) MACT cases;
- v) Labour disputes cases;
- vi) Electricity and Water Bills[excluding non-compoundable cases];
- vii) Matrimonial disputes;
- viii) Land Acquisition cases;
- ix) Services matters relating to pay and allowances and retiral benefits;
- x) Revenue cases;
- xi) Other civil cases (rent, easmentary rights, injunction suits, specific performance suits) etc;

To facilitate settlements, DHCLSC will conduct Pre-Lok Adalat sittings through hybrid mode (Physical & Virtual) w.e.f. 01.04.2025 to 08.05.2025. The parties and their Advocates, who want their pending matter to be referred to National Lok Adalat, may either make request to the concerned Hon'ble Court or, with consent of opposite party, may approach office of Delhi High Court Legal Services Committee, Room No. 35, Lawyers Chamber, Block-I, Delhi High Court or communicate through email i.e. Lokadalatwing-dhclsc@dhc.nic.in and Mobile No. 9910850905.

-Sd/-

(Shefali Sharma)

Addl. District & Sessions Judge
Secretary, DHCLSC

HIGH COURT OF DELHI AT NEW DELHI

No. 128/Rules/DHC

Dated : 19.02.2025

PRACTICE DIRECTIONS

Hon'ble the Chief Justice is pleased to issue the following practice directions in respect of matters falling in the categories of cases viz. **Rent Control Revision, Land Acquisition Act, Public Premises Act** for information and compliance by all concerned:

1. *“ When an appeal or revision or writ petition is filed in the above categories of cases, the digital copy of the Trial Court Record, where applicable, shall be requisitioned prior to listing of the matter before the Court, except in those cases where any urgent relief is sought. In such cases, Trial Court Record shall be requisitioned immediately after the matter is listed.*
2. *The digital copy of the Trial Court Record for pending matters in the above categories shall also be requisitioned by the Registry prior to the listing of the matter (if not already requisitioned).*
3. *The appeal, revision or writ petition filed in the above categories of cases shall be accompanied by a statement/undertaking of the counsel to the effect that “no document is filed/relied upon which was not placed before the Trial Court.”*
4. *Service shall be effected on the interested parties/land owners in Land Acquisition Appeals by **more than one mode** and Affidavit of Service shall be filed by the counsel for the appellant.*
5. *Matters being shown in the Cause List under different categories e.g. ‘After Notice Miscellaneous Matters’, ‘Final Arguments’, ‘Final Hearing’, etc. shall not be shown in any category, and shall be listed as per year of seniority.’*

These Practice Directions shall come into force with immediate effect.

BY ORDER

Sd/-

(KANWAL JEET ARORA)

REGISTRAR GENERAL

HIGH COURT OF DELHI AT NEW DELHI
(CASE FLOW MANAGEMENT BRANCH)

No.129/CFM/DHC

Dated: 03.02.2025

CIRCULAR

It has lately been observed that certain documents such as affidavits are being filed by Advocates/ Concerned Parties alongwith the paper books in appeals under clause 10 of the Letters Patent. However, in pursuance of the provisions of Part C, Chapter 2, Volume V, Delhi High Court Rules (as replaced vide Notification No. 147/Rules/DHC dated 22.03.2011) (*copy enclosed*) only such documents as mentioned in above stated rules are required to be filed when specifically ordered by the Hon'ble Judge admitting the appeal.

Accordingly, as per the directions of the Competent Authority, it is hereby circulated for information of all the Advocates/ Concerned Parties that no other document/ affidavit shall be filed alongwith the paper books in appeals under clause 10 of the Letters Patent until and unless specifically directed by the concerned Hon'ble Court.

BY ORDER

Sd/-

(KANWAL JEET ARORA)
REGISTRAR GENERAL

COURT NO. 31

HON'BLE MR. JUSTICE AMIT MAHAJAN

NOTE: MATTERS LISTED IN "REGULARS" CATEGORY WILL BE TAKEN UP
AT THE END OF THE BOARD ON DAILY BASIS FROM MONDAY
ONWARDS i.e., 27.01.2025.

HIGH COURT OF DELHI: NEW DELHI

No. 24/D-04/Portfolio/DHC/2025

Dated:13.01.2025

CIRCULAR

In continuation of Circular bearing No. 07/DA-04/T.R./DHC/2024 dated 04.01.2024 all concerned are hereby informed that Hon'ble the Chief Justice on the recommendations of the Hon'ble Information Technology and Artificial Intelligence Committee has been pleased to order that, henceforth, in cases of digital copies of cases pending in Hon'ble e-Courts, the applicant shall have the option to obtain the complete judicial file (except the records, papers, documents, things or matters prohibited for inspection or ordered to be kept as confidential by the Hon'ble Court/Authority) free of charge, on CDs/DVDs and/or via email.

All concerned are requested to submit their applications for supply of digital copy of the cases pending in Hon'ble e-Courts of Delhi High Court in the set format (available on the official website of this Court under the heading "Public Notices/Download Forms") to the Court Master of the Court where the matter is listed for hearing, who, in turn, will forward the same to the Portfolio/Digitization & Scanning Branch. To obtain a digital copy of cases on CDs/DVDs, the applicant needs to submit the CDs/DVDs alongwith the application. The CDs/DVDs containing the digital data can be collected from the concerned Court Masters. For obtaining a digital copy of cases via email, the email ID of the applicant must be mentioned in the application. Only those Advocates who have already filed the Vakalatnama, Litigants who are appearing in person & have not engaged any Advocate(s) and nominated Standing Counsel, will be entitled to apply for the digital copy.

Sd/-

(Deepti Chhabra)

Joint Registrar (Digitization)

No.503/Filing/DHC/2024

CIRCULAR

The Hon'ble Acting Chief Justice on the recommendation of the Committee to consider proposed draft rules titled "Case Flow Management (Subordinate Courts of Delhi) Rules, 2009" along with the evaluation and Case Flow Management Rules in High Court Court of Delhi, has been pleased to issue Practice Directions dated 24.12.2024 for listing of the non-contentious compromise based petitions involving quashing of FIRs for preliminary hearing before the Joint Registrar (Judicial) for criminal jurisdiction.

All the advocates/litigants are requested to please mention in the computer field "Compromise/Settlement" at the time of filing WP(Crl.)/Crl.M.C. for quashing of FIR together with a certificate to this effect, if the quashing petition is filed on the basis of some compromise/settlement.

Fresh cases from 7th January, 2025 onwards shall be entertained at the Filing Counter following the above practice.

(Ajit Aswani)
Joint Registrar (Filing)
24.12.2024

HIGH COURT OF DELHI AT NEW DELHI

No. 42/Listing/DHC

Dated: 25.10.2024

PRACTICE DIRECTIONS

Hon'ble the Chief Justice, on the recommendation of the Hon'ble Information Technology Committee, was pleased to issue the following Practice Directions No.1349/IT Cell/DHC dated 22.09.2022:

“In view of Practice Directions No.1349/IT Cell/DHC Dated 22.09.2022,
“The adjournment slip moved must accompany the ‘No Objection’ of
other party (ies) and sent to the email ID of concerned Court Master
latest by 6 P.M. on last working day before the date fixed in the matter.”

It has been quite often observed that adjournment slips are moved without accompanying the ‘No Objection’ obtained from the other party(ies). This causes inconvenience not only to the Hon'ble Judges, who have prepared themselves with the case, but also to the other side.

Accordingly, these Practice Directions are once again issued to come into force w.e.f. 25.10.2024.

By Order,

Sd/-
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI : NEW DELHI

No.: 436/Filing/DHC/2024

Dated :20.09.2024

Circular

It is reiterated that vide order dated 06.09.2024 passed by HMJ Tara Vitasta Ganju in WP(C)-12542/2024 Hon'ble Court has directed to ensure compliance of the direction passed vide order dated 21.03.2014 in W.P.(C) No. 1814/2014, which is reproduced as under:-

“it has been directed that in future as and when a writ petition is filed challenging the award/order of the Labour Court/Industrial Tribunal/Competent Authority under a Labour Enactment, complete record of the Labour Court/Industrial Tribunal/Authority be filed along with the writ petition.

A certificate alongwith the petition certifying that the complete record of the Labour Court/Industrial Tribunal/Authority has been filed shall be necessary.”

Order by

Sd/-

(P.K.Uppal)

Registrar (Filing)

The DHC **WhatsApp Chatbot** provides users with

- 1) Real-time updates on case listings, uploading of judgment/orders, defect markings allows easy access to case status and orders.
- 2) By enabling notifications on key developments, such as upcoming hearings and judgment/order uploads, it streamlines communication between the court and Advocates/litigants.
- 3) Users can query case details by case number or party name, making it a convenient tool for accessing important legal information instantly, reducing manual effort and improving overall efficiency in managing court proceedings.
- 4) For the first time, user(s) have to send message “Hi” to the WhatsApp Chatbot

Scan the QR Code to access the Delhi High Court WhatsApp Chabot



No. 716/Listing/DHC

Dated 25.07.2024

CIRCULAR

In order to streamline and enhance the efficiency of legal proceedings and also for expediting the disposal of certain categories of matters viz. Interim Bail, Bail, Suspension of sentence, Parole, Furlough and cancellation thereof, the following resolutions have been adopted by this court and the same are hereby communicated for compliance by all concerned.

In all matters viz. Interim Bail, Bail, Suspension of sentence, Parole, Furlough and cancellation thereof, learned counsel(s) for petitioners and prosecuting agencies are requested to avoid unnecessary pass-overs or adjournments and must file status reports and replies within the stipulated time frame. Further, learned counsels are requested to render all assistance in obtaining nominal rolls from jail authorities promptly and to swiftly comply with court orders so as to ensure the smooth functioning of judicial proceedings. All Bail applications filed in this court must also be accompanied by status reports filed by the Investigating Authorities before the District Courts.

These resolutions are aimed at ensuring the expeditious disposal of the aforesaid categories of cases and would aid in the efficient functioning of the judicial system.

Cooperation of the Bar in adhering to these resolutions would be highly appreciated.

By Order

sd/-

Registrar General

**PRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY ACT)**

“All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to Persons with Disabilities are impressed upon to apprise the office of Registrar(Listing) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority.”

HIGH COURT OF DELHI: NEW DELHI

No. : 378/Filing/DHC/2024

Dated: 14.05.2024

Circular

The Hon'ble IT Committee directs that at the time of e-filing, all the documents must be OCR enabled, for which assistance from the e-Sewa Kendra may be sought in converting non-OCR documents into OCR format.

Order by

**Sd/-
(P.K. Uppal)
Registrar(Filing)**

For uninterrupted and smooth functioning of DRAT, Delhi, in reference to the matters pertaining to

DRAT, Delhi, the following office Memorandum has been issued by the Ministry of Finance, Department of Financial Services, Government of India providing 1st link Officers and 2nd Link Officers during the absence or unavailability of Chairperson of DRAT, Delhi.

F.NO. 7/1/2020 DRI
Government of India
Ministry of Finance
Department of Financial Services

3rd Floor, Jeevan Deep Building
Sansad Marg, New Delhi
Dated 3rd April 2020

Office Memorandum

In order to ensure uninterrupted and smooth functioning at DRAT, the Competent Authority has approved the Link Officer System with immediate effect for assignment of additional charge of Chairperson(s) of a DRAT (s) during the absence or unavailability of any chairperson of a DRAT either due to leave or due to any other reason, until further orders:-

S. No.	Hon'ble Chairperson on Leave	1 st Link Officers	2 nd Link Officers
1.	Chairperson, DRAT Allahabad (CDA)	CDD	CDK
2.	Chairperson, DRAT Chennai (CDC)	CDK	CDM
3.	Chairperson, DRAT Delhi (CDD)	CDM	CDC
4.	Chairperson, DRAT Kolkata (CDK)	CDA	CDD
5.	Chairperson, DRAT Mumbai (CDM)	CDC	CDA

2. In case first link officer is not available then only the charge will be assigned to second link Officer, as indicated above. In case both the Link Officers are not available, the concerned DRAT may refer the matter to this Department for obtaining the approval of the Competent Authority for assigning additional charge in the matter.

3. Hon'ble Chairpersons of DRATs are also requested to put into place the similar Link Officer System in respect of Presiding Officers to ensure uninterrupted smooth functioning of DRTs during the leave or absence of any Presiding Officer of DRT under their respective jurisdiction. A copy of such order issued by each DRAT may be furnished to this Department for records.

(Sanjay Kumar)
Deputy Secretary to the Govt. of India

HIGH COURT OF DELHI : NEW DELHI

No. : 321/Filing/DHC/2024

Dated :21.02.2024

Circular

In term of order dated 10.01.2024 in Transfer Petition (C) No. 1957/2023 titled 'Shama Sharma Vs. Kishan Kumar' passed by Hon'ble the Supreme Court of India, wherein it has directed to all the High Courts to ensure that the caste/religion of a litigant does not appear in the memo of parties in any petition/suit/proceeding filed before the High Court or the Subordinate Courts under their respective jurisdictions.

Order by

Sd/-

(P.K.Uppal)

Registrar (Filing)

OFFICE ORDER

It is to inform to all the concerned that Hon'ble Court has once again directed that all the e-filing in this Court must be according to the directions contained in Notification No.11/Rules/DHC dated 22.02.2022.

[CLICK HERE FOR NOTIFICATION DATED:22.02.2022](#)

PUBLIC NOTICE

IT IS HEREBY INFORMED TO ALL CONCERNED THAT ANY ADVOCATE, WHO IS DESIROUS OF GETTING TRAINING OF 'ONLINE E-FILING SYSTEM' & 'VIDEO CONFERENCING SYSTEM' OF THE HIGH COURT OF DELHI, MAY VISIT E-FILING CENTRE - I, ROOM NO. 4, GROUND FLOOR, LAWYERS' CHAMBERS BLOCK-1, DELHI HIGH COURT BETWEEN 10:30 A.M. TO 4:30 P.M. ON ANY WORKING DAY.

A LIST OF REGULAR MATTERS(CIVIL AND CRIMINAL) IS ATTACHED HEREWITH WHICH WILL BE TAKEN UP FOR HEARING ON ANY GIVEN DAY DURING THIS MONTH, IN THE EVENT OF NON-ASSEMBLING OF A DIVISION BENCH DUE TO INDISPOSITION/LEAVE OF ONE HON'BLE JUDGE.

[CLICK HERE FOR ATTACHMENT](#)

CIRCULAR REGARDING PROVIDING DIGITIZED DATA OF THE CASES (EXCEPT THE RECORDS, PAPERS, DOCUMENTS, THINGS OR MATTERS PROHIBITED FOR INSPECTION OR ORDERED TO BE KEPT AS CONFIDENTIAL BY THE HON'BLE COURT/AUTHORITY) FREE OF CHARGE TO ADVOCATES/LITIGANTS APPEARING IN PERSON.

[CLICK HERE FOR ATTACHMENT](#)

IN VIEW OF PRACTICE DIRECTIONS NO. 1349/IT CELL/DHC DATED 22.09.2022, "THE ADJOURNMENT SLIP MOVED MUST ACCOMPANY THE 'NO OBJECTION' OF OTHER PARTY(IES) AND SENT TO THE EMAIL ID OF CONCERNED COURT MASTER LATEST BY 6 P.M. ON LAST WORKING DAY BEFORE THE DATE FIXED IN THE MATTER."

ANY FRESH PETITION, APPLICATION FILED BEFORE 12 NOON WILL BE LISTED BEFORE THE ROSTER BENCH ACCORDINGLY ON THE NEXT DAY, IF IN ORDER.

HIGH COURT OF DELHI : NEW DELHI

No. : 93/Filing/DHC/2023

Dated : 01.06.2023

Practice Directions

In terms of order dated 19.05.2023 passed by HMJ Rekha Palli in WP(C) No.6748/2023 titled 'M/s. Moets bar-B-Que Vs. Presiding Officer & Ors.' Hon'ble Court has directed the Registry to issue the following practice directions:-

“In any writ petition, which is filed assailing an award passed by the Industrial Adjudicator(Labour Court/Industrial Tribunal), the petitioner will ensure that the Presiding Officer, who has passed the award is not impleaded as a party/respondent”.

Endst. No. 93-119/Filing/DHC/2023

Dated: 01.06.2023

HIGH COURT OF DELHI : NEW DELHI

No. :66/Filing/DHC/2023

Dated : 01.06.2023

Practice Directions

In terms of order dated 10.05.2023 passed in Bail Application No.1538/2023, the Hon'ble Court has directed that henceforth while filing the bail application, the status report filed before the learned Trial Court is also filed along with the bail application.

Order by
Sd/-

Endst. No. 66-92 /Filing/DHC/2023 Dated: 01.06.2023

NOMIATED/STANDING COUNSEL

1. DIRECTORATE OF ENFORCEMENT
GOVERNMENT OF INDIA

MR. GAURAV SAINI, ASSISTANT LEGAL ADVISOR, NODAL OFFICER
(FOR PHYSICAL SERVICE OF NOTICES AND PETITIONS)
DIRECTORATE OF ENFORCEMENT, HQRS OFFICE
ROOM NO. 131, 'A' WING, PRAVARTAN BHAWAN,
APJ ABDUL KALAM ROAD, NEW DELHI-110011
EMAIL ID: dl.hc-ed@gov.in
LETTER DATED 24.03.2025

2. OFFICE OF THE COMPTROLLER AND
AUDITOR GENERAL OF INDIA

THE FOLLOWING COUNSELS ARE EMPANELLED FROM 06.03.2025 TO
28.02.2026 VIDE LETTER DATED 06.03.2025

SL NO.	NAME OF COUNSEL	ADDRESS	CONTACT DETAILS
1	DR. S. S. HOODA, ADVOCATE ADVOCATE ON RECORD	B-40, L.G.F. , SOUTH EXTENSION PART-II, NEW DELHI-110049	PHONE NO. 9868280166 EMAIL: SSHOOA65@GMAIL.COM
2	SH. A. K. TEWARI, ADVOCATE, SUPREME COURT OF INDIA	1B, SECTOR 15-A, NOIDA-201 201, INDIA	PHONE NO. 91-98-111-05581 FAX: 91-0120-4222075 EMAIL: TEWARI.ARIND@GMAIL.COM
3	SH. SHREEYASH U. LALIT, ADVOCATE	C-56, DEFENCE COLONY, DELHI-110024	PHONE NO. 9811895363 EMAIL: SHREEYASHLALIT@GMAIL.COM
4	SH. ARUN SANWAL, ADVOCATE	A-401, LGF, DEFENCE COLONY, DELHI-110024	PHONE NO. 9868331233 EMAIL: ARUNSANWAL31@GMAIL.COM
5	SH. RAJESH RANJAN, PARTNER, INTELLECTIVE LAW OFFICERS	A-74, LGF, DEFENCE COLONY, NEW DELHI	PHONE NO. 43747474, FAX: 43747475 EMAIL: RASTOGIRANJAN@GMAIL.COM
6	SH. KARAN GAUR, ADVOCATE	B4/140, SAFDARJUNG ENCLAVE, NEW DELHI-110029	PHONE NO. 9876100086 EMAIL: KARANGAUR@GMAIL.COM
7	DR. PAVAN DUGGAL, ADVOCATE	S-307, GREATER KAILASH-I, NEW DELHI 110048	PHONE NO. 9810271805, 9871776180 EMAIL: PAVAN@PAVANDUGGAL.COM PAVANDUGGAL6@GMAIL.COM
8	SH. SHASHANK BAJPAI, ADVOCATE	FLAT 11 & 11A, GOLF APARTMENTS, GOLF LINKS, SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI-110003	PHONE NO. 9891060955 EMAIL: ADVOCATESHASHANKBAJPAI@GMAIL.COM
9	SH. SUSHIL RAAJA, ADVOCATE, SUSHIL RAAJA LAW ASSOCIATES.	E-69, IST & IIND FLOOR, SOUTH EXTENSION PART-I, DELHI 110049	PHONE NO. 9212717171, 9868124124 EMAIL: SRLA.LEGAL@GMAIL.COM ADVOCATESUSHILRAAJA@GMAIL.COM
10	SHRI RAJENDRA SINGH RANA, ADVOCATE	CHAMBER NO. 358, PATIALA HOUSE COURTS, NEW DELHI	PHONE NO. 9810647814 EMAIL: ADV.RSRANA33@GMAIL.COM
11	SHRI ADITYA S. PUAR, ADVOCATE	B-89, GREATER KAILASH-I, NEW DELHI-110048	PHONE NO. 91-9910828675 EMAIL: ADITYA@FIDELISLEGAL.CO.IN ADITYA.PUAR@GMAIL.COM
12	SHRI SIDDHANT SHARMA, ADVOCATE ON RECORD,	483, 4 TH FLOOR, SECTOR 19, DWARKA, NEW DELHI-110075	PHONE NO. 91-9871135009 EMAIL: SIDDHANTSHARMA.ADV@GMAIL.COM

3. OFFICE OF THE DY. DIRECTOR (LAW)
DELHI JAL BOARD, VARUNALAYA PHASE-II
KAROL BAGH, NEW DELHI-110005

MR. TUSHAR SANNU DAHIYA, ADVOCATE
ADDITIONAL STANDING COUNSEL
LETTER DATED 28.03.2025

(Corrected as per Corrigendum No. 48/Rules/DHC dated 04.04.2022)

HIGH COURT OF DELHI: NEW DELHI

NOTIFICATION

No. 11/Rules/DHC

Dated: 22.02.2022

RULES FOR ON-LINE ELECTRONIC FILING (E-FILING) FRAMED BY THE HIGH COURT OF DELHI UNDER SECTION 7 OF THE DELHI HIGH COURT ACT, 1966 (Act 26 of 1966) AND ARTICLE 227 OF THE CONSTITUTION OF INDIA WITH THE PREVIOUS APPROVAL OF THE LT. GOVERNOR OF NATIONAL CAPITAL TERRITORY OF DELHI.

Short Title, Applicability and Commencement:

These Rules will be called “e-Filing Rules of the High Court of Delhi 2021”. They will apply to the High Court of Delhi and the District Courts and Tribunals under the control and supervision of the High Court of Delhi.

These Rules will come into force from the date notified by the High Court and will apply to such categories of cases and courts and tribunals as would be notified by the High Court.

1. Preface

These Rules will apply to on-line e-filing and e-filing via Designated Counters and facilities provided for e-filing through e-Sewa Kendras. These Rules amend and consolidate the existing Rules and Practice Directions.

2. Definitions

- 2.1. **Action:** includes all proceedings instituted in the Court such as suits, criminal complaints, appeals, civil or criminal writ petitions, revision petitions, contempt petitions, execution petitions, arbitration petitions, probate cases and interlocutory applications.
- 2.2. **Administrator:** means the Registrar (IT) or an officer appointed by the Chief Justice for administering and dealing with matters connected with or relating to e-filing for the High Court. In so far as the District Courts are concerned it would mean the In-Charge Computer Branch or any other Officer nominated by the District and Sessions Judge (HQ).
- 2.3. **Bench:** means and includes one or more Judges assigned to adjudicate upon Actions or the Presiding Officer of the Court or Tribunal as the case may be.
- 2.4. **Designated Counter:** means and includes that counter which finds mention in APPENDIX – I & APPENDIX – IA concerning the High Court and District Courts

respectively and those that may be included or excluded therefrom from time to time.

- 2.5. **District Courts:** means and includes the courts established and functioning under the control and supervision of the High Court.
- 2.6. **E-Committee:** means the Committee constituted and mandated by Hon'ble Chief Justice of India from time to time.
- 2.7. **Electronic Filing (e-filing):** means e-filing as prescribed through the Internet (at the web portal of the Court) and through the internet/intranet at Designated Counters, unless the context requires otherwise.
- 2.8. **Evidence:** means and includes evidence as defined under the Indian Evidence Act, 1872.
- 2.9. **High Court:** High Court means the High Court of Delhi.
- 2.10. **Objections:** means and includes deficiencies and errors pointed out by the Registry concerning the Actions instituted in the Court.
- 2.11. **Opposite Party:** means defendant(s), respondents, judgment debtor(s) and non-applicant(s).
- 2.12. **Party:** means appellant(s), plaintiff(s), petitioner(s), complainant(s) and applicant(s).
- 2.13. **PDF:** means an electronic document filed in a portable document format.
- 2.14. **PDF/A:** means an ISO-standardized version of the Portable Document Format (PDF) specialized for the digital preservation of electronic documents.
- 2.15. **Physical Filing:** means Actions and pleadings filed as hard copies.
- 2.16. **Pleadings:** means pleadings filed in support or defence of an Action including affidavits, additional affidavits and supplementary affidavits.
- 2.17. **Registry:** means and includes the Registry of the High Court and the Filing Centre of the concerned District Court.
- 2.18. **Statement of Defence:** means and includes written statements, replies, counter-affidavits and additional or supplementary affidavits.
- 2.19. **Sterile Environment** shall include environment protected from dirt, humidity, fluids, extreme temperatures, external electric, nuclear and magnetic fields.
- 2.20. **Technical failure:** means a failure of the court's hardware, software, and/or telecommunications facility which results in the impossibility of submitting a file electronically. Technical failure does not include malfunctioning of the equipment of the person submitting an e-file.
- 2.21. **Third Party:** means and includes any person or entity seeking to become a party or to

intervene in an Action.

- 2.22. **Tribunal** means and includes all Tribunals under the control and supervision of the High Court.
- 2.23. **Working Day**: means and includes a day when the Registry of the Court is working under the Calendar published or as directed by the Court.

3. General Instructions

- 3.1 Online e-filing shall be made by visiting the web portal of the Court¹.
- 3.2. Except as provided in these Rules, Actions, whether in fresh, pending or disposed of cases, will be filed electronically by an advocate or litigant in person from their home, office or other remote location in the manner provided in these Rules.
- 3.3. Any person who is unable to access the e-filing portal would be entitled to make use of the facilities provided at the Designated Counters for that purpose upon payment of charges if stipulated.
- 3.4. For the moment the maximum size of the e-file is fixed at 100 MB for the High Court and 20 MB for the District Court, subject to enhancement of the e-file size upon a notification being issued in that behalf by the Administrator. Where the High Court is concerned, in case the size of the e-file exceeds 100 MB, the Advocate or litigant should visit any one of the Designated Centres for enabling e-filing through the intranet. Likewise, where the District Courts is concerned, in case the size of e-file exceeds 20 MB, the Advocate or litigant should either split the e-file in parts not exceeding 20 MB or seek the assistance of the E-Sewa Kendra located at the concerned District Court.

4. Steps for Registration

- 4.1. Persons other than Advocates and litigants in person who are already registered on the Court web portal will take the following steps to register themselves.

i) Advocates

- a) Should visit the web portal² to view the form.
- b) Click the registration link.
- c) Fill the form with requisite details.
- d) Submit the filled-up form along with a self-attested copy of the Bar Council Registration Certificate or Bar Council I-card (in PDF format

¹ For the High Court <http://dhcefiling.nic.in:8080/eFiling/>. For District Courts and Tribunals <https://efiling-dl.ecourts.gov.in/>

² For High Court <http://dhcefiling.nic.in:8080/eFiling/GetRegistration.do> For District Courts and Tribunals <https://efiling-dl.ecourts.gov.in/register>.

only).

ii) Litigants in person

- a) Should visit the web portal² to view the form.
- b) Click the registration link.
- c) Fill the form with requisite details.
- d) Submit the filled-up form along with the self-attested copy of any identity document issued by the Government (in PDF format only).

4.2 Litigants in person shall submit an affidavit/undertaking that they have not engaged an Advocate in the Action. A litigant in person who subsequently engages an Advocate shall make an application before the Administrator for transferring the data in respect of the Action to the Advocate's account in. Once the Administrator allows the application, the data in the Action shall be transferred in the user account of the Advocate. The litigant in person will not be in a position to modify the data of the subject Action, without the permission of the Administrator. As regards the District Court, as and when the application is made available, the relevant procedure to be followed shall be notified by the Administrator.

- 4.3. A login ID will be allotted on the next working day if the application is found complete in all respects. The procedure for registration is set out qua High Court and District Courts in **APPENDIX – II** & **APPENDIX – IIA** respectively.

5. Frame of Pleadings

The pleadings should be clear and concise. Parties and third parties should set forth their claims/averments in separate paragraphs. The statement of truth/ affidavit of the concerned person must bear their signature. Opposite parties should also file their replies under sequentially numbered paragraphs and headings (such as Preliminary Objections and Objections on Merits).

6. Formatting

- 6.1. All the original typed text material including notice of motion, memorandum of parties, main petition or appeal, interlocutory application(s), reply, status report, affidavit, documents, will be prepared electronically using the following formatting style:

Paper size	:	A-4 (29.7 cm x 21 cm)
Top Margin	:	2 cm
Bottom Margin	:	2 cm
Left Margin	:	4 cm
Right Margin	:	4 cm
Alignment	:	Justified
Font	:	Times New Roman
Font size	:	14
Line spacing	:	1.5

(for quotations and indents – font size 12 in single line spacing)

If any document is typed in a local language in Trial Courts, it must be prepared using xxx Unicode Font 14.

- 6.2. The document should be converted into Optical Character Recognition (OCR) searchable Portable Document Format (PDF) or PDF/A using any PDF converter or in-built PDF conversion plug-in provided in the software. PDF/A is the preferred format.
- 6.3. A document which is not a text document and has to be enclosed with the Action should be scanned using an image resolution of 300 DPI (Dots per inch) in OCR searchable mode and saved as a PDF document. The procedure for converting a document into an OCR searchable PDF as mentioned above and as required in clause 8.1 is set out in **APPENDIX – III.**

7. Digital Signatures

- 7.1. The PDF document shall be digitally signed either by the parties and/or by their Advocate. The digital signatures shall be appended on such places on the PDF document as prescribed under the extant rules. If neither the party nor the Advocate who has been engaged possesses a digital signature, a print out of the Action shall be physically signed by the party concerned and/or their Advocate in accordance with rules and it shall thereafter be scanned and uploaded.
- 7.2. A List of recognized Digital Signature Providers and the procedure involved in appending single or multiple signatures is set out in **APPENDIX – IV.**
- 7.3. A litigant in person or advocate who does not possess a digital signature issued by the competent authority can authenticate e-filed documents by e-Sign based on Aadhaar authentication. In addition to the above, for the District Courts a litigant in person or advocate who does not possess a digital signature issued by the competent authority can authenticate e-filed documents by making use of One Time Password (OTP) transmitted to the mobile phone of the concerned person.

8. Do's and Don'ts

- 8.1. The text documents and scanned documents set out in clauses 6.3 and 7.1 should be merged as a single OCR searchable PDF file and should be book-marked as per the Master Index, duly approved by the Registry. The procedure in this behalf is, set out in **APPENDIX – V.**
- 8.2. The merged documents should be uploaded at the time of on-line e-filing. Screenshots of the manner of accessing the on-line e-filing portal and for the filing of the main case and documents including written statements, replies, replications, rejoinders, affidavits and evidence by way of affidavit in a pending case are set out in **APPENDIX – VI** & **APPENDIX – VIA** concerning the High Court and District

Courts respectively.

- 8.3. Once e-filing is accepted, the filing or registration number shall be notified to the Advocate or litigant in person.
- 8.4. In so far as evidence in the form of an electronic record, such as audio and/or video files, which are to be filed in the High Court as set out in **APPENDIX – VII** shall be followed. As and when this facility is made available for District Courts, the procedure to be followed will be notified by the Administrator.
- 8.5. Special Characters are not allowed while e-filing Memo of Parties and Advocate remarks.
- 8.6. Document Binary File Name Standards

The following special characters are not allowed in a file name:

- A quotation mark (")
- A number sign/Pound (#)
- Per cent (%)
- An ampersand (&)
- Asterisk (*)
- Colon (:)
- Angle brackets (less than, greater than) (<>)
- A question mark (?) (*allowed in Delhi High Court)
- Backslash (\)
- Forward slash (/) (*allowed in Delhi High Court)
- Braces (left and right) ({ })
- Pipe (|)
- A tilde (~)

The period (.) character used consecutively in the middle of the file name or at the beginning or end of the file name.

File names should not exceed 45 characters in length, including spaces. Single space must be counted as one character each.

- 8.7. Online e-filing shall not be watermarked or encrypted. The e-filed documents shall not contain any virus, malware, spam-ware, trojan horse or the like. All the e-filed documents shall be legible and free of markings, track changes or annotations.

9. Payment of Court Fees/Other Charges

Court fee and other charges can be paid either electronically by purchase on the online facility provided by the authorised agency or from the Designated Counters provided for the purpose in the High Court and District Courts or from any authorized court fee vendor. The Transaction ID provided upon payment of court fee and other charges is required to be entered in the appropriate field at the time of on-line e-filing.

10. Retention of Originals

- 10.1. Originals of the documents that are scanned and digitally signed by the Advocate or the litigant in person at the time of e-filing should be preserved, for production or inspection, as may be directed by the Bench.
- 10.2. The signed vakalatnama, signed and notarized/attested affidavit and any other document whose authenticity is likely to be questioned should be preserved, at least, for two years till after the final disposal of the Action. Final disposal shall include disposal of the Action by the superior appellate court.
- 10.3. Notwithstanding anything above, the following documents will have to be preserved permanently:-
 - a) A Negotiable Instrument (other than a cheque) as defined in Section 13 of The Negotiable Instruments Act, 1881 (26 of 1881).
 - b) A Power-of-Attorney as defined in section 1A of the Powers-of-Attorney Act, 1882 (7 of 1882).
 - c) A Trust as defined in Section 3 of The Indian Trusts Act, 1882 (2 of 1882).
 - d) A Will as defined in Clause (h) of Section 2 of The Indian Succession Act, 1925 (39 of 1925) including any other testamentary disposition by whatever name called.
 - e) Any contract for the sale or conveyance of immovable property or any interest in such property.
 - f) Any other document as may be directed by the Bench.
- 10.4. The responsibility of producing the originals and proving their genuineness shall be of the party that has electronically filed scanned copies of the document.

11. Access to the Electronic Data of the Action

Free of cost access will be available to the authorized person(s) in respect of data e-filed by any of the parties to an Action, as is presently being provided qua pending Actions. This facility shall be in addition to the procedure put in place for obtaining certified copies.

12. Exemption from e-filing

Exemption from online e-filing and e-filing via Designated Counters qua either the entire pleading or a part of the pleadings and/or documents, may be permitted by the Bench upon an application being made for that purpose or by Hon'ble the Chief Justice upon issuance of an appropriate order on the administrative side, albeit in the following circumstances:

- i) where on-line e-filing is for reasons set out in the application not feasible; or
- ii) where there are concerns about confidentiality and protection of privacy; or

- iii) where the document cannot be scanned or filed electronically because of its size, shape or condition; or
- iv) where the online e-filing portal is either inaccessible or not available for some reason; and/or
- v) for a just and sufficient cause.

13. Service of Electronic Documents

In addition to the prescribed mode of service, notices, documents, pleadings that are filed electronically may also be served through the designated e-mail IDs of Registry officials to the e-mail address of the advocates or parties, if available. E-mail IDs of Registry officials will be published on the Court website to enable the recipients to verify the source of the e-mail.

14. Computation of Time

14.1. Wherever limitation/time limits apply, it will be the responsibility of the party concerned to ensure that the filing is carried out well before the cut-off date and time. The date of e-filing will be taken as that date when the Action is electronically received in the Registry within the prescribed time on any working day. For computing the time at which e-filing is made, Indian Standard Time (IST) will apply.

14.2. E-filing through Designated Counters will be permissible up to 1600 hours on any court working day. Online e-filing carried out after 1600 hours on any day, will be treated as the date which follows the actual filing date provided it is a court working day. Actions filed on a day declared as gazetted holiday or on a day when the court is closed, will be regarded as having been filed on the next working day. For the computation of limitation, online e-filing shall be subject to the same legal regime as applicable to the physical filing, save and except as provided hereinabove.

14.3. The facility for online e-filing through the web portal shall be available during all twenty-four hours of each day, subject to breakdown, server downtime, system maintenance or such other exigencies. Where on-line e-filing is not possible for any of the reasons set out above, parties can either approach the Designated Counters for e-filing between 10 am to 4 pm on court working days or take recourse to the physical filing. No exemption from limitation shall be permitted on the ground of failure of the web-based online e-filing facility.

14.4. Provisions for limitation governing online e-filing will be the same as those applicable to the physical filing. The period of limitation for such actions will commence from the date when e-filing is made as per the procedure prescribed in these Rules.

15. Procedure for Filing Caveat

All caveats can be filed on-line. In so far as the High Court is concerned, the procedure is set out in **Appendix– VIII**. As regards the District Court, as and when the application is made available, the relevant procedure to be followed shall be notified by the Administrator.

16. Hard Copies of Pleadings and Documents filed Electronically

Advocates, as well as parties, may print hard copies of all pleadings and documents filed electronically for their use in the court or elsewhere. The Registry will wherever required to prepare hard copies for official use.

17. Storage and Retrieval of e-Filed Documents and Pleadings

E-filings will be stored on an exclusive server maintained under the control and directions of the High Court / E-Committee. Each such filing will be separately labelled and encrypted to facilitate easy identification and retrieval. The security of such filings will be ensured. Access to e-filings would be restricted in the manner provided herein above and as may be notified from time to time. For continuity of operations in case of disaster, natural calamity or breakdown, a mirror image of e-filings available on the servers located in the Court may be maintained at different geographical locations, as decided from time to time by the High Court / E-Committee.

Provided for marking electronic records as exhibits in the course of the trial, the protocol set out in **Appendix IX** shall be followed qua the Actions instituted in the High Court. As regards the District Court, as and when the application is made available, the relevant procedure to be followed shall be notified by the Administrator. However, the mere assigning of a unique number to the electronic record will not amount to the authentication or proof of such electronic record. Nothing in these rules shall be construed as dispensing with the proof of the electronic record as required under the law.

18. Residuary provisions

18.1. The e-filing made by an Advocate/litigant in person will be rejected if they do not follow the protocol mandated by these Rules or practice directions.

18.2. Subject to such further directions as may be issued, it would not be obligatory on the part of the opposite party to accept pleadings and documents by email. In such an eventuality, hard copies of pleadings and documents will have to be provided to the opposite party. In such circumstances, the plaintiff/ petitioner can be called upon to deposit the charges calculated based on the number of pages per defendant/respondent which are required to be photocopied. This facility will be provided by the Registry on a written request being made by the defendant(s)/respondent(s).

18.3. The Registry will communicate the objections, if any, regarding the cases filed by email/SMS/web hosting to the concerned Advocate/litigant in person. After the objections are cleared the case will be processed for listing and the Advocate/litigant in person will be informed including by email/SMS.

19. General Caution

Email is not a secure medium of communication. Any communication transmitted by email can be intercepted or read by a third party. An Advocate or litigant in person

seeking to transmit confidential or sensitive document/material shall approach the Registry for requisite assistance/advice.

APPENDICES

APPENDIX – I	List of Designated Counters (For High Court) .
APPENDIX – IA	List of Designated Counters (For District Courts) .
APPENDIX – II	Screenshots showing the procedure for registration. (For High Court)
APPENDIX – IIA	Screenshots showing the procedure for registration. (For District Courts)
APPENDIX – III	Screenshots showing the procedure for converting a document into an OCR searchable PDF.
APPENDIX – IV	Screenshots showing the procedure for appending single or multiple digital signatures.
APPENDIX – V	Screenshots showing the procedure for book-marking.
APPENDIX – VI	Screenshots of the manner of accessing the on-line e-filing portal and for the filing of the main case and documents including written statements, replies, replications, rejoinders, affidavits and evidence by way of affidavit. (For High Court)
APPENDIX – VIA	Screenshots of the manner of accessing the on-line e-filing portal and for the filing of the main case and documents including written statements, replies, replications, rejoinders, affidavits and evidence by way of affidavit. (For District Courts)
APPENDIX – VII	Procedure for filing of all evidence in the form of an electronic record, such as audio and/or video files, etc.
APPENDIX – VIII	Procedure for on-line filing of Caveat with screenshots.
APPENDIX – IX	Protocol for marking of electronic records as exhibits in the course of the trial.

LIST OF DESIGNATED COUNTERS

- ✓ eFiling Center 1, Chamber No. 4, LCB-1 Delhi High Court
- ✓ eFiling Center 2, Filing Counter Original Side, LCB-1 Delhi High Court

- ✓ eFiling Ext. Counter, Facilitation Centre, Ground floor, Karkardooma Courts, Delhi
- ✓ eFiling Ext. Counter, Facilitation Centre 2, Ground floor, Dwarka Courts, New Delhi
- ✓ eFiling Ext. Counter, Facilitation Centre, Ground floor, Near Gate No. 2, Patiala House Courts, New Delhi
- ✓ eFiling Ext. Counter, Facilitation Centre, Ground floor, Rouse Avenue District Courts, New Delhi
- ✓ eFiling Ext. Counter, Facilitation Center Ground floor, Near Sub Post Office, Rohini Courts Complex, Rohini Delhi
- ✓ eFiling Ext. Counter, Filing Counter, Tis Hazari Delhi
- ✓ eFiling Ext. Counter, Lawyer's Chamber Block, Ground floor, Saket Court Complex, New Delhi

Information regarding e-filing counters functioning in Delhi District Courts

Sl. No.	Name of Court Complex	No. of e-filing counter	Location of e-filing counter	
1.	Patiala House Court	3	1)	Facilitation Centre (Admin Block)
			2)	Bail Section Counter (Admin Block)
			3)	Facilitation Centre (Family Court Building)
2.	Rohini Court	2	Ground Floor, Near Post Office	
3.	Saket Court	1	Lawyers Block	
4.	Rouse Avenue Court	2	Facilitation Centre/Filing Section	
5.	Dwarka Court	1	Facilitation Centre-2	
6.	Karkardooma Court	4	1)	Facilitation Centre, Ground Floor
			2)	Porta Cabin near Police Chowki outside the Court building
			3)	Porta Cabin near Police Chowki outside the Court building
			4)	Porta Cabin near Police Chowki outside the Court building
7.	Tis Hazari Court	2	Facilitation Centre/Filing Section	

APPENDIX-II

Procedure for REGISTRATION

USER REGISTRATION AS: ADVOCATE

At the time of registration a valid Email Id & Mobile number to be provided so that electronic notification confirming the status of online filing can be sent.

TO REGISTER:

1. Click “Register as Advocate/
Party In-Person”

2. You will be directed to the
Registration Page where you
can Register as an Advocate or
a Party In-Person

HIGH COURT OF DELHI
e-Filing Management System

Log In

Login ID * :

Password * :

Enter the Validation code :  

[Submit](#)

Login ID and Password are case sensitive

Not Registered? [Register as Advocate/Party In-Person.](#)

Forgot Password ? [Click here.](#)

Site best viewed in 1440 x 900 on Microsoft Internet Explorer

USER REGISTRATION AS ADVOCATE: THE REGISTRATION FORM

The registration form requests information about you.

1.) Select option **Advocate**

2.) Enter your
Bar Council Enrolment
Number and
Date of Enrolment

3.) Enter Your Personal
Information.

4) Upload self attested
copy of Bar Council ID/
Bar Council Certificate

5) Enter Vaild Captcha

6) Click **Register** Button
to register your profile

HIGH COURT OF DELHI e-Filing Management System	
e-FILING :: REGISTRATION FORM	
You want to register as :	☒ Advocate ☐ In-Person
*Bar Council Enrolment-No.	/ / Date of Enrolment
Name	*First Mid Last
*Sex	☒ Male ☐ Female
*e-Mail	*Mobile No.
Phone No. Off.	Phone No. Res.
*Correspondence Address	(max 250 characters) *Pin Code
Is Permanent and Correspondence are same ?	☐ YES ☒ NO
*Permanent Address	(max 250 characters) *Pin Code
*Upload BarCouncil ID or Certificate	Browse... (Please upload .pdf format only, MAX size allowed 2 MB)
	
Enter the Validation code :	
Back Register	
(NOTE: * fields are mandatory) If you want to do filing as Party-In-Person in any case, you must give an undertaking that you have not engaged any advocate in the matter and in case of future engagement will be inform.	

USER REGISTRATION AS ADVOCATE

1. After filling of the details, click on the “Register” button.
2. A pop is generated to confirm about the information filled by you.
3. If all the information is correct click on “OK” button else on “Cancel” button to correct the details.

HIGH COURT OF DELHI
e-Filing Management System

e-FILING :: REGISTRATION FORM

You want to register as : ☒ Advocate ☐ In-Person

*Bar Council Enrolment-No. D 18 1998 Date of Enrolment 20

Name *First FIRST Mid MIDDLE Last LAST

*Sex ☒ Male ☐ Female

*e-Mail xxxxx@xxx.xx

Phone No.Off.

*Correspondence Address DRC

Is Permanent and Correspondence are same ? ☒ YES ☐ NO

*Permanent Address DRC

*Upload BarCouncil ID or Certificate C:\Practice Directions Browse... (Please upload .pdf format only. MAX size allowed 2 MB)

Enter the Validation code :  cleezer

Back Register

(NOTE: * fields are mandatory)

If you want to do filing as Party-In-Person in any case, you must give an undertaking that you have not engaged any advocate in the matter and in case of future engagement will be inform.

Message from webpage
Are you sure you want to continue ...
OK Cancel

USER REGISTRATION AS ADVOCATE: LOGIN INFORMATION

The login ID will be allotted on the next working day, only if, the application is found complete in all respects.



A mail has been sent at e-mail : xxxxxxx@xx.com.
Your Login ID & Password will be communicated after approval

[Please Click here to Login In](#)

USER REGISTRATION AS PARTY-IN PERSON

TO REGISTER:

1. Click **“Register as Advocate/
Party In-Person”** link

2. You will be directed to the
Registration Page where you can
Register as a Party In-Person

HIGH COURT OF DELHI
e-Filing Management System

Log In

Login ID * :

Password * :



Enter the Validation code : 

[Submit](#)

Login ID and Password are case sensitive

Not Registered ? [Register as Advocate/Party In-Person.](#)

Forgot Password ? [Click here.](#)

Site best viewed in 1440 x 900 on Microsoft Internet Explorer

USER REGISTRATION AS PARTY-IN PERSON: THE REGISTRATION FORM

FILLING OUT THE REGISTRATION:

1) Select **In-Person** radio button.

2.) Enter Your Personal Information

3.) Upload self attested copy of any Govt ID card

4.) Click **“Register”** Button to register your profile

HIGH COURT OF DELHI e-Filing Management System	
e-FILING :: REGISTRATION FORM	
You want to register as :	☐ Advocate ☒ In-Person
Name	*First Mid Last
*Sex	☒ Male ☐ Female
*e-Mail	*Mobile No.
Phone No.Off.	Phone No. Res.
*Correspondence Address	(max 250 characters) *Pin Code
Is Permanent and Correspondence are same ?	☐ YES ☒ NO
*Permanent Address	(max 250 characters) *Pin Code
*Upload BarCouncil ID or Certificate	Browse... (Please upload .pdf format only, MAX size allowed 2 MB)
	
Enter the Validation code :	
Back Register	
(NOTE: * fields are mandatory)	
If you want to do filing as Party-In-Person in any case, you must give an undertaking that you have not engaged any advocate in the matter and in case of future engagement will be inform.	

USER REGISTRATION AS PARTY-IN PERSON LOGIN INFORMATION

The login ID will be allotted on the next working day, only if, the application is found complete in all respects.



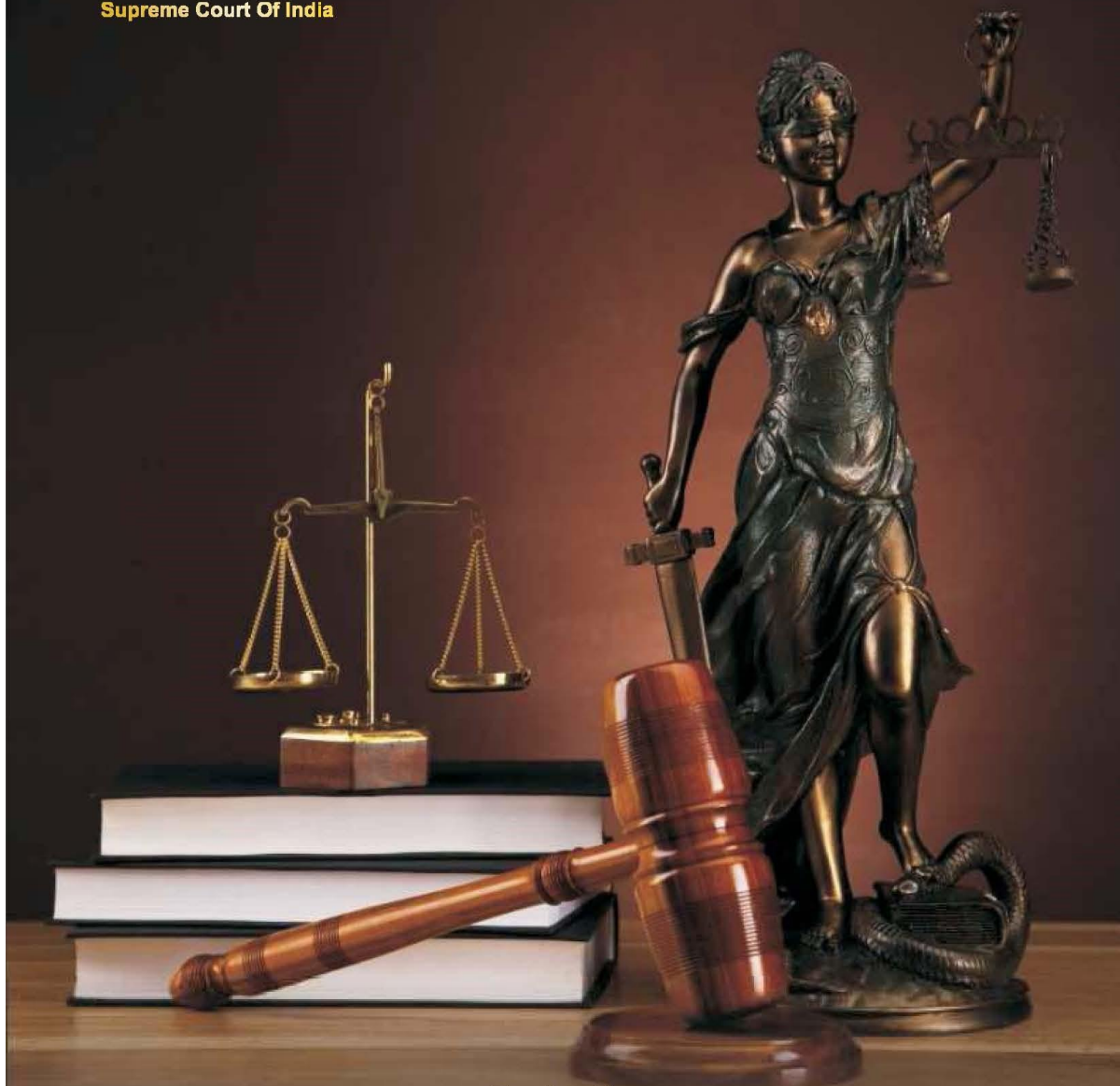
A mail has been sent at e-mail : xxxxxxxx@xx.com.
Your Login ID & Password will be communicated after approval

[Please Click here to Login In](#)



eCommittee
Supreme Court Of India

**Register for eFiling
for High courts / District courts in India
and Become a Digital Era Advocate**



Circulated by
eCommittee
SUPREME COURT OF INDIA



Register for efilng for High courts / District courts in India and Become a Digital Era Advocate

Register for efilng

- Are you an advocate practicing in High court / District court of India ?
- Do you want to file your case in the comfort of your office ?
- Do you want to file your case without visiting court complex ?

✓ Then choose efilng -the digital online filing process

- 10 step Registration procedure for Advocate at efilng portal www.efiling.ecourts.gov.in
- Visit efilng portal www.efiling.ecourts.gov.in and become registered user by following the 10 steps hereunder

Getting started

"Before starting registration keep the following details ready"

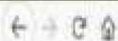
- Details of your mobile number, email ID registered with court database
- Details of your bar enrollment number
- Digital photo in Jpeg/Jpg format size between 5 KB and 5 MB
- Identity proof (Any one Pan card / Aadhar card / Voter card / Driving License / Bar Registration certificate in Jpeg / Jpg format size between 5 KB and 5 MB)
- Smart Phone / Laptop with internet connection

- As it is a time bound registration you need to complete within 18 minutes. Dont start registration without having all the above details ready !

Lets start Registration

STEP : 1

Visit www.efiling.ecourts.gov.in



<https://www.efiling.ecourts.gov.in>

STEP 1



eCommittee
Supreme Court Of India

NIDG Supreme Court High Court District Court



HIGH COURTS & DISTRICT COURTS E-FILING REGISTRATION

STEP : 2

select your <state>

- by clicking on the drop list (or)
- by clicking the state directly from the India map

Please select

STEP 2



LOGIN

USER-ID

User-id

PASSWORD

Password

CAPTCHA

15707

Captcha

LOGIN

your password ?
your password ?

STEP 3 New User ? Register How Do I ?

STEP : 3

REGISTRATION

STEP 4

• ADVOCATE • PARTY IN PERSON

STEP : 4

Click "Register" in the login page

REGISTRATION

• ADVOCATE • PARTY IN PERSON

MOBILE

Mobile Number

EMAIL

Email id

BAR REGISTRATION NO

Bar Registration Number

CHOOSE USER ID

Enter User Id For Login

• HIGH COURT • COURT ESTABLISHMENT

HIGH COURT

Select High Court

CAPTCHA

10188

Captcha

GET OTP

STEP : 5

Fill up the following details

- Mobile Number *
- Email ID *
- (* The mobile number and the email ID that is registered with the court here the advocate practices must be furnished. If mobile number and email id are not registered with court database then registration will not be completed and in that case contact concerned court for registering the same)
- Bar Registration Number of the Advocate
- Choose User ID (your preferable choice)
- Choose where you are Enrolled
- High Court / court establishment
- Choose the High court
- Enter the captcha
- Click "GET OTP"

Select the radio button "Advocate" in the registration form

STEP : 6

- Check your registered mobile number and the registered email ID for OTP. You should receive 2 separate OTP in your mobile number and the email ID. In some cases you may receive one OTP in your mobile number alone, in that case enter the OTP received in your mobile number and proceed further.

STEP : 7

Two OTP verification : If you have received Two OTPs, Enter the OTP received in your mobile number and the OTP received in your email Id In the respective entrybar and click verify OTP

(or)

One OTP verification : In some cases If you have received one OTP in your mobile number alone, then enter that OTP in the mobile OTP entry bar and click verify OTP.

VALIDATE OTP **STEP 7**

MOBILE OTP
Enter Mobile Number ?

EMAIL OTP
Enter Email Id Number ?

VALIDATE OTP

STEP 8 REGISTER

PASSWORD
Choose Password ?

CONFIRM PASSWORD
Confirm Password ?

FIRST NAME
Enter First Name ?

LAST NAME
Enter Last Name ?

OTHER CONTACT NO
Enter Other Contact Number ?

GENDER
Male ?

DATE OF BIRTH
Enter Date Of Birth ?

ADDRESS LINE 1
Address Line 1 ?

ADDRESS LINE 2
Address Line 2 ?

CITY
Enter City ?

STATE
Select State ?

PINCODE
Enter PinCode ?

Photo
Image Size Should Be Between 5k and 5mb in Jpeg Format
Choose File No File Chosen

ID
Image Size Should Be Between 5k and 5mb in Jpeg Format
Choose File No File Chosen

ID TYPE
Select Id Proof Type

CAPTCHA

GET OTP

STEP : 8

STEP : 9

Upload your Photo and ID

- Upload your Photo (in Jpeg/Jpg format of size less between 5 KB and 5 MB) using "Choose file" option
- Upload Identity proof in image size less than 5 KB and 5 MB using the "Choose file" option
- Suppose you don't have digital photograph just take a photo from your smart phone and upload

PHOTO
*(IMAGE SIZE SHOULD BE BETWEEN) 5 KB AND 5 MB, IN JPEG FORMAT

ID
*(IMAGE SIZE SHOULD BE BETWEEN 5 KB AND 5 MB, IN JPEG FORMAT)

Browse...

Browse...

CAPTCHA

ID TYPE*

STEP 9

CAPTCHA

Select Id Proof Type

Fill other Details

- Password**
(Password must contain minimum 8 digit and must include 1 uppercase character, 1 lower case character, 1 number, 1 special character)
- Confirm Password**
- First Name**
- Last Name**
- Other contact number**
- Gender**
- Date of Birth (DD/MM/YY)**
- Address Line 1**
- Address Line 2**
- City**
- State**
- Pincode**

CAPTCHA

ID TYPE

STEP 10

CAPTCHA

Select Id Proof Type

REGISTER

STEP : 10

- Similarly, if you don't have digital copy of your ID cards, then you can take a photo or scan the ID cards using any scan application and upload. Before uploading ensure that your photo and the ID card are in the format Jpeg or Jpg and in size between 5 KB and 5 MB
- Then you have to choose the type of ID card uploaded i.e. Pan card / Aadhar card / Voter card / Driving License / Bar Registration certificate from the drop box.

- Finally enters the captcha code given in box and click the "Register" button to complete the Registration process. You will finally get the message "Registered Successfully"

You have successfully become a registered Advocate of e-filing
Welcome to the digital world of e-filing of High Courts / District Courts of India
Start e-filing your cases from the comfort of your office

Registered successfully



Circulated by
ecommittee
Supreme Court of India



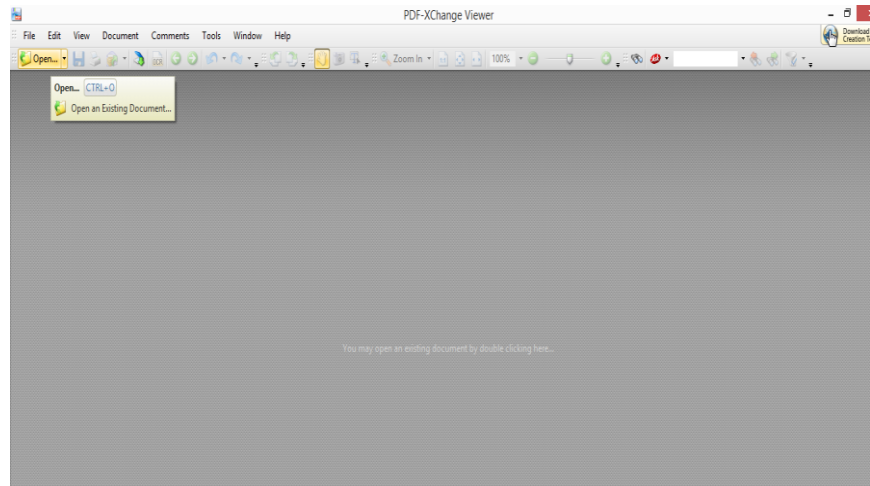
**Procedure for
converting a document
into an OCR searchable
PDF.**

There are many free & trial version software available online that can be downloaded from internet for creating OCR in PDF files. These includes PDF -XChange viewer, Acrobat Adobe, Abbyy FineReader etc.

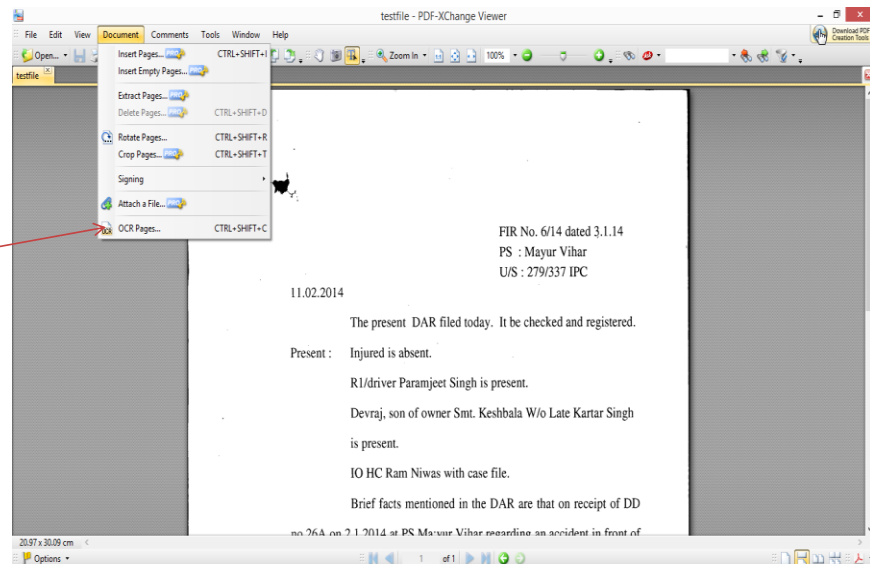
Open the PDF file containing a scanned image you wish to Convert in OCR Format

Using PDF- XChange Viewer – free

From the main menu, select
“Open” →
“Open an Existing Document” →
Open any PDF Document.



From the main menu, select "Document" → "OCR Pages".



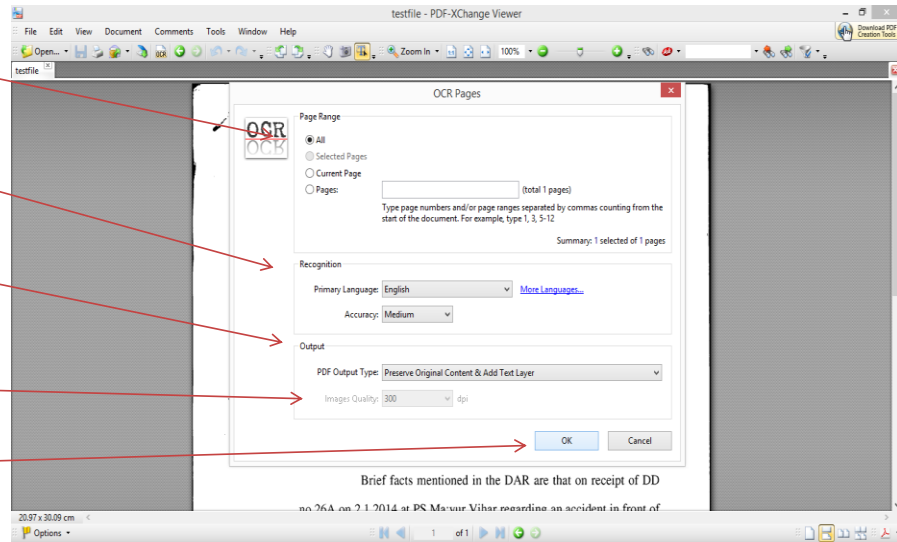
Select “Page
Range”

Select
“Recognition”

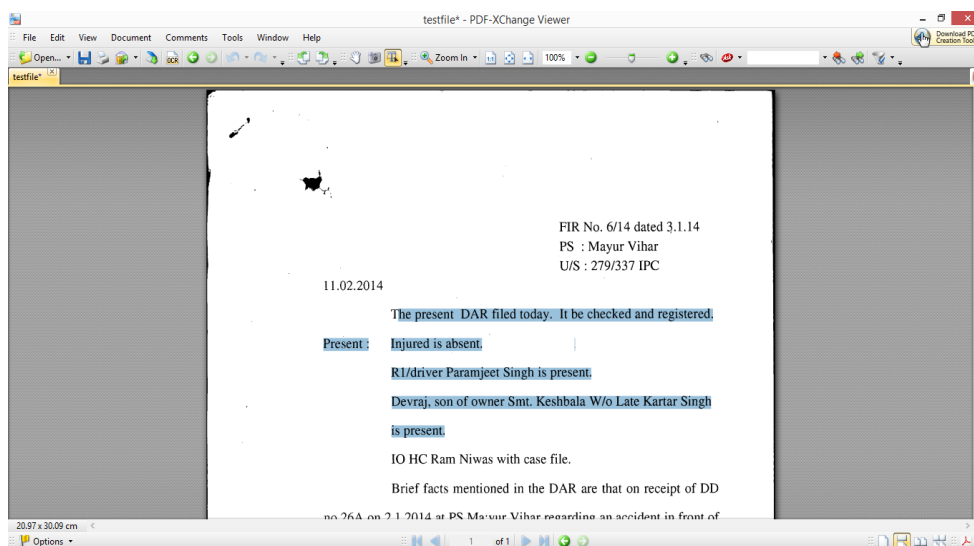
Select “Output”

Image Quality
at least 300 dpi

Click “OK”



Document in
OCR Format



APPENDIX - IV

Please go to the website - <http://cca.gov.in> to get the list of Licensed CAs-

PKI Framework Root CA of India Licensed CAs Root Certificate CA Certificates eSign Guidelines

Home » Licensed CAs

Licensed CAs

1. Safescrypt
2. IDRBT
3. (n)Code Solutions
4. e-Mudhra
5. CDAC
6. Capricorn
7. NSDL e-Gov
8. Vsign (Verasys)
9. Indian Air Force
10. CSC
11. RISL (RajComp)
12. Indian Army
13. IDSign
14. CDSL Ventures
15. Panta Sign

[CA Services Overview](#)

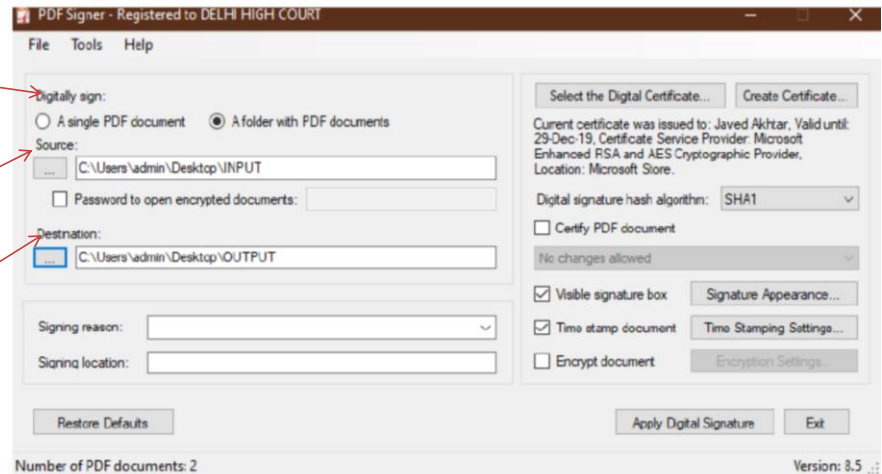
Licensed CA's

Licensed CAs - Disclosure Records

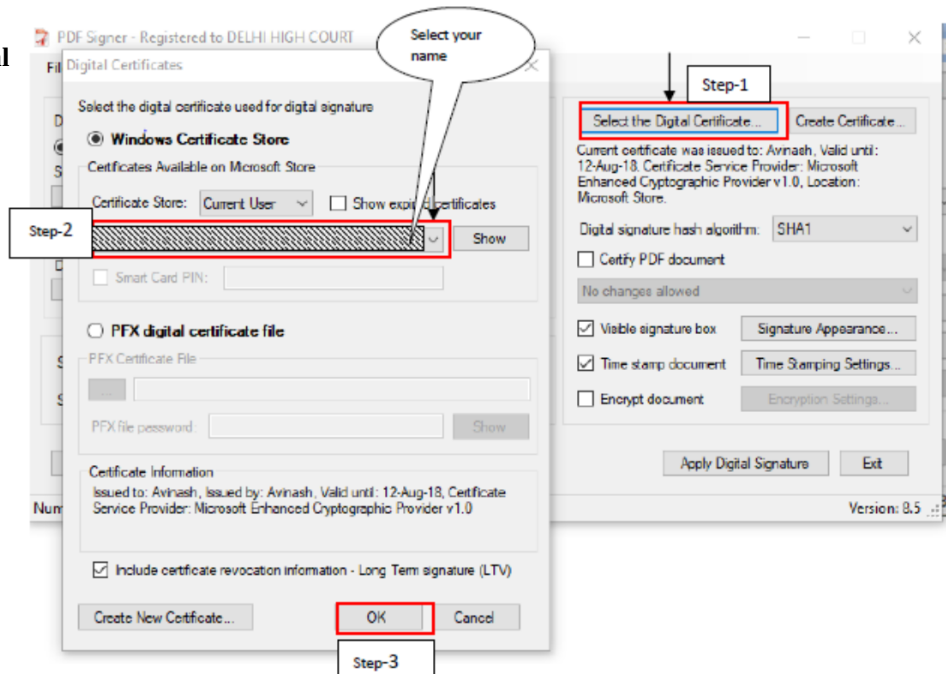
The image displays a collection of logos for various Licensed CAs (Certification Authorities) in India. The logos are arranged in a grid format. The first row includes SafeScript, IDRBT, (n)Code Solutions, and emudhra. The second row includes CDCC, Capricorn, NSDL, and VSIGN. The third row includes Indian Air Force, CSC, RayCOMP Info Services Ltd, and RISL. The fourth row includes ID Sign, CDSL Ventures Limited, and PantaSign. The logos are diverse in design, featuring various colors and symbols, representing different organizations and government entities.

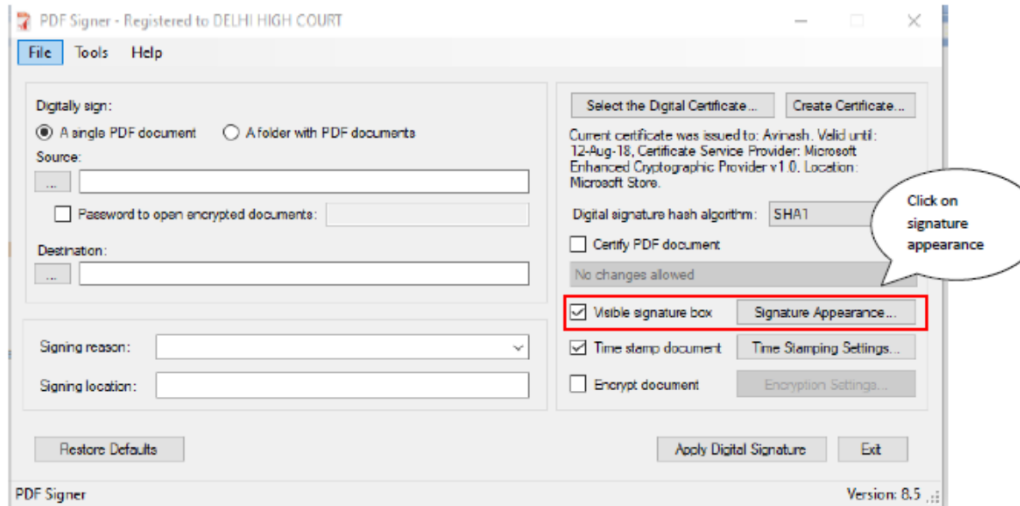
Procedure for Digital Signature

1. Using PDF Signer.
2. Select “A single PDF document” or “A Folder with PDF documents”.
3. Select Source
4. Select Destination



1. Select Digital Certificate
2. Select your Name.
3. Click OK





Configure Signature Appearance

Signature Page: All Pages

☒ Include Adobe signature status images (e.g. question mark, green tick)

Position

Bottom Left

☐ Large signature box

☒ Custom position

X-axis: 30 Width: 86

Y-axis: 30 Height: 50

☐ Place an image on the signature box

Image and text ☒ Image as background ☐ Image with no text

Restore Defaults

Fonts

Font size: 10

☐ Right to Left text

Standard fonts: Times-Roman

☐ Use a custom font

Configure Signature Box

☒ Name from digital certificate ☐ Entire certificate subject

☐ Reason ☐ Location

☒ Signing Date Date format: dd.MM.yyyy.HH:mm:ss

☒ Labels

Labels

Signed By: Digitally signed by: Italy signed by:

Location:

Reason:

Signing Date: Signing Date:

OK Cancel

PDF Signer - Registered to DELHI HIGH COURT

FileToolsHelp

Digitally sign:

☐ A single PDF document

☒ A folder with PDF documents

Source:

...

C:\Users\admin\Desktop\INPUT

☐ Password to open encrypted documents:

Destination:

...

C:\Users\admin\Desktop\OUTPUT

Signing reason:

Signing location:

Restore Defaults

Select the Digital Certificate...Create Certificate...

Current certificate was issued to: Javed Akhtar, Valid until: 29-Dec-19, Certificate Service Provider: Microsoft Enhanced RSA and AES Cryptographic Provider, Location: Microsoft Store.

Digital signature hash algorithm: SHA1

☐ Certify PDF document

No changes allowed

☒ Visible signature boxSignature Appearance...

☒ Time stamp documentTime Stamping Settings...

☐ Encrypt documentEncryption Settings...

Apply Digital SignatureExit

Number of PDF documents: 2Version: 8.5

- 1. Go to Destination Folder & check Digitally signed PDF File
- 2. PDF File After Digital Signature
- 3. Digital Signature

* IN THE HIGH COURT OF DELHI AT NEW DELHI
+ ABC XYZ/2020
X Appellant
Through
versus
Y Respondent
Through
CORAM
H.M.J.
% ORDER
01.10.2019
H.M.J.
OCTOBER 01, 2019

Signature valid
Digitally signed by ABC XYZ/2020
on 01.10.2019 at 10:18:32

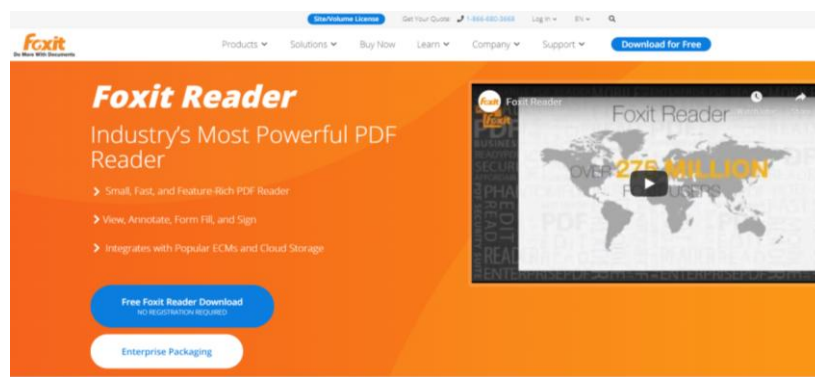
APPENDIX - V

There are many free software program available online that can be downloaded from internet for creating bookmarks in PDF files. These includes Foxit Reader, Abbyy FineReader, Adobe Acrobat etc.

Foxit Reader(Using for Bookmark)

Download the software from website

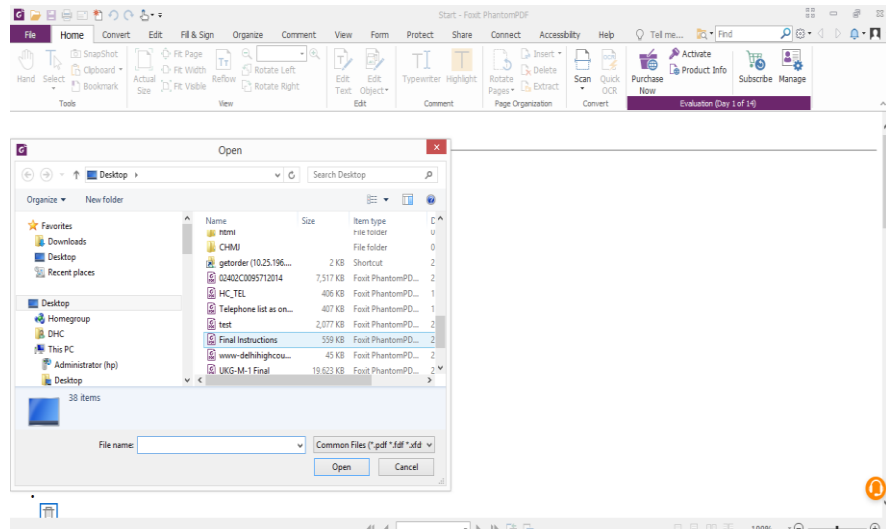
<https://www.foxitsoftware.com/pdf-reader>. The software program may be downloaded by clicking on Free Foxit Reader Download link available on website.



Open the PDF file to Bookmark

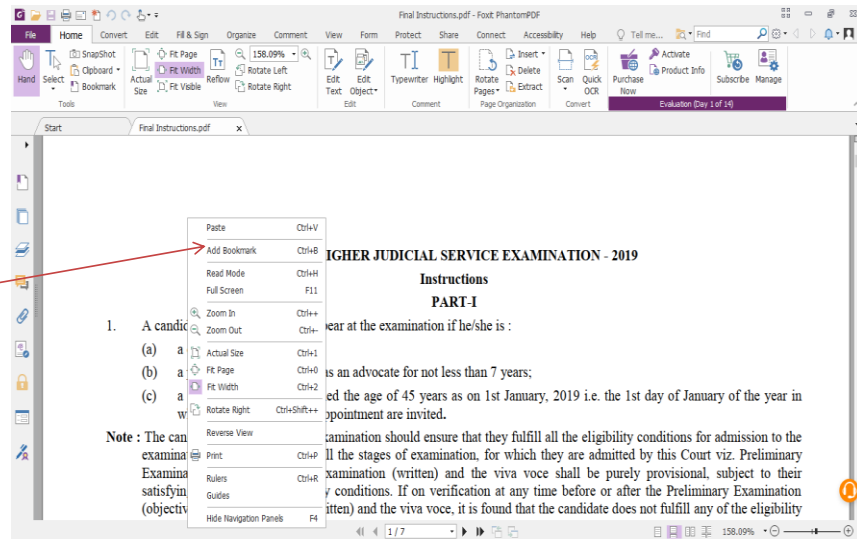
Using Foxit Reader – free trial

Select & open
the PDF
document to
make
bookmark



Using Foxit Reader – free trial

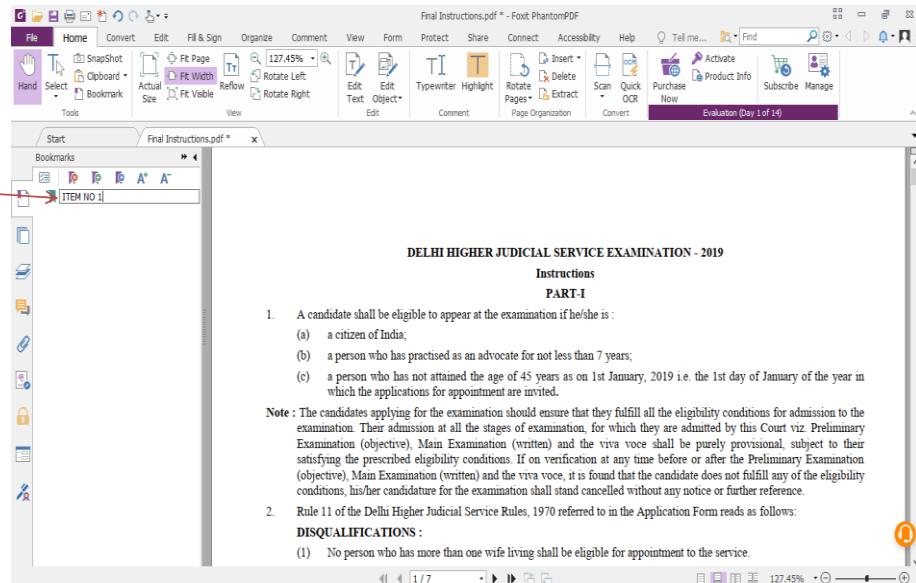
Right-click the selection and click **Add Bookmark...** on the shortcut menu or Press **Ctrl+B** → Click on **Add Bookmark** (Bookmarks panel will open)



Using Foxit Reader – free trial

1. Type the name of your Bookmark

2. By default, the newly created bookmark will point to the start of the current page.



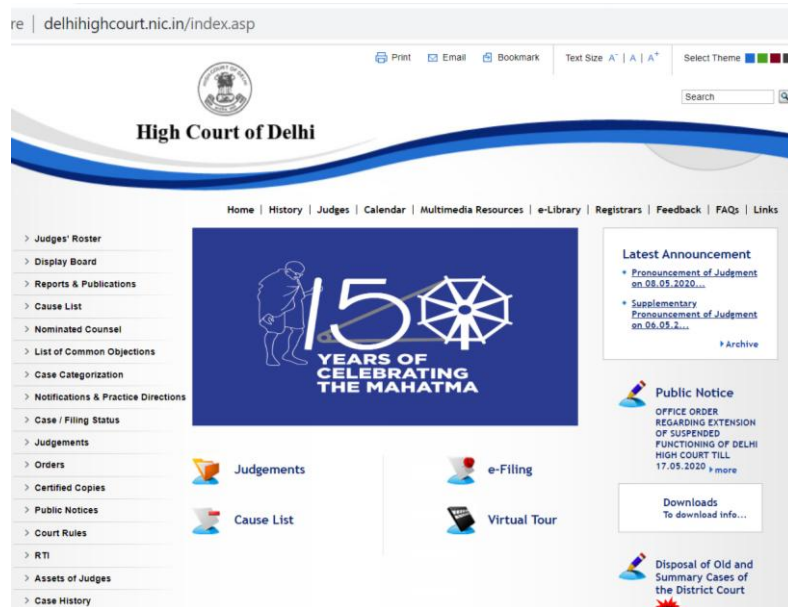
APPENDIX-VI

**Procedure for accessing
the online web portal and
electronically filing
documents**

DELHI HIGH COURT WEBSITE

1) Go to
www.delhihighcourt.nic.in

2) click on **e-filing** link



LOGIN

Only Registered Advocate/ Party In Person can file the cases

**1. Please Enter Login
Credentials & Click Submit**

HIGH COURT OF DELHI
e-Filing Management System

Log In

Login ID * :

Password * :



Enter the Validation code : 

[Submit](#)

Login ID and Password are case sensitive

Not Registered ? [Register as Advocate/Party In-Person.](#)

Forgot Password ? [Click here.](#)

Site best viewed in 1440 x 900 on Microsoft Internet Explorer

LOGIN

First Time Login

When login first time in e-filing system user will be prompted to change the password

HIGH COURT OF DELHI
e-Filing Management System

First Time Log In
Please Change your password

Login ID * : D12341998

Auto Generated Password * : *****

New Password * :

Confirm Password * :

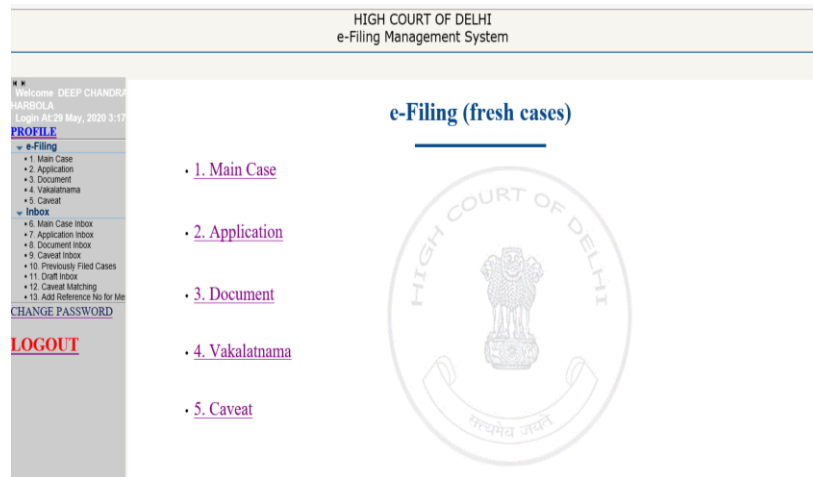
Site best viewed in 1440 x 900 on Microsoft Internet Explorer

Guidelines for usage of password

- **Sharing Login IDs and password is prohibited. Access to the online application account is restricted to the individual/firm to whom that account is assigned.**
- **Do not share password with anyone.**
- **If you fail to Logout your account will be locked & activated after 30 minutes.**
- **As a user of the E-File Application, you can change your password anytime. However it will be mandatory for the new user to change the password at the time of first login.**
- **A valid E-Filing Application password must be at least eight characters in length and contain at least one special character one capital letter & one number.**
- **The password should not be the same as or a subset of your User ID. Other methods of protecting your password identity is to make sure that it is not easily discernible, such as a common name or location and should not be posted or stored in a location easily accessible by others.**
- **If you forget your password, you may reset your Password by using [Forgot Password link](#).**

AFTER LOGIN

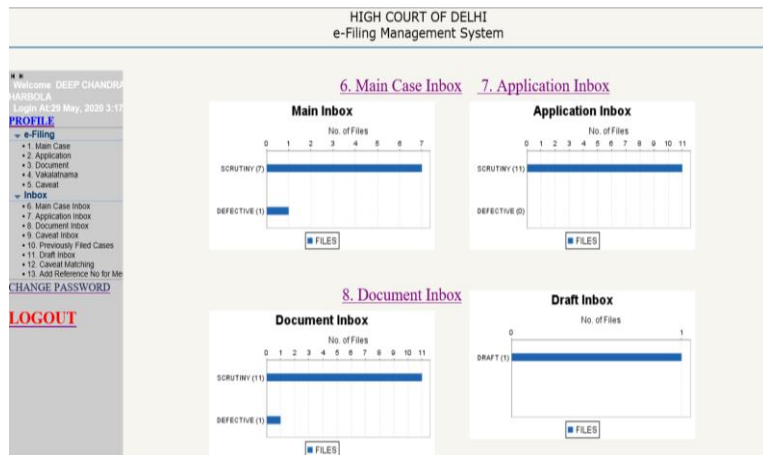
- 1) After login to e-filing system you will get the status of the cases filed under different categories MAIN, APPLICATION, DOCUMENT & DRAFT
- 2.) There are two main menu items
 - i) **e-Filing** :-Under this menu there are following sub-menu items
 - ✓ 1. Main Case
 - ✓ 2. Application
 - ✓ 3. Document
 - ✓ 4. Vakalatnama
 - ✓ 5. Caveat



AFTER LOGIN

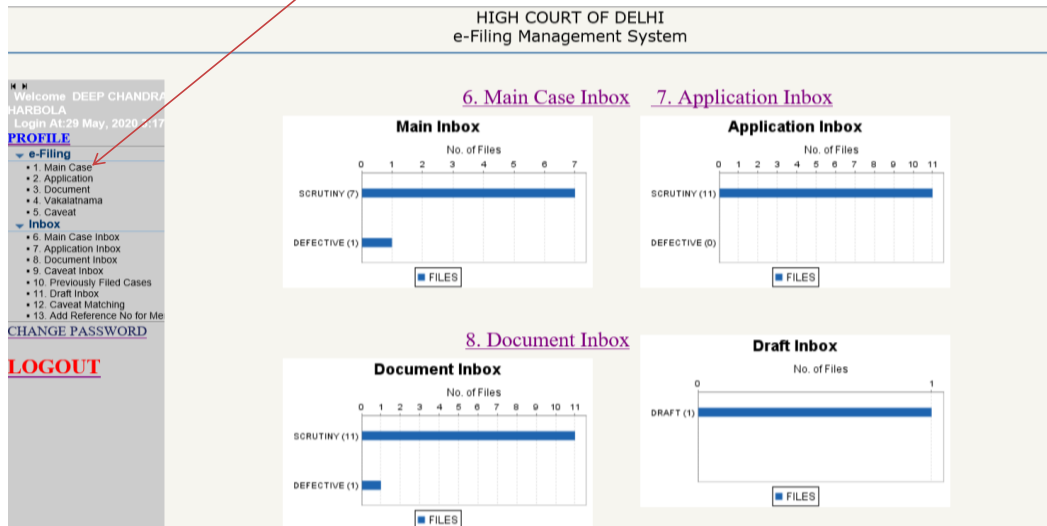
ii) Inbox :- Under this menu there are sub-menu items

- ✓ 6. Main Case Inbox
- ✓ 7. Application Inbox
- ✓ 8. Document Inbox
- ✓ 9. Caveat Inbox
- ✓ 10. Previously Filed Cases
- ✓ 11. Draft Inbox
- ✓ 12. Caveat Match
- ✓ 13. Add Reference No for mentioned cases



MAIN CASE FILING

Click on the link **e-Filing** → **1. Main Case**



MAIN CASE FILING

Step 1 On completion of form of MEMO OF PARTIES, click on the button **Next**.

1. Enter Petitioner / Plaintiff details

2. To add another Petitioner/ Plaintiff details click on "ADD".

3. Enter Respondent details.

4. To add another respondent details, click on "ADD".

HIGH COURT OF DELHI e-Filing Management System					
MEMO OF PARTIES					
1 of 3 2 3					
OR					
	Plaintiff/Petitioner *	Father/Husband Name	Address*	e-Mail	
☐	PNB HOUSING FINANCE		DELHI	PNB@PNB.COM	23378654
Add Remove					
	Respondent *	Father/Husband Name	Address*	e-Mail	
☐	CHANGE BOARD OF INDIA		UTTAR PRADESH	EXCHANGE@XX.COM	23454323
☐	STATE OF NCT DELHI		DELHI	NCT@DEL.COM	32459808
Add Remove					
Next					

MAIN CASE FILING

Step 2 Now the screen for filling other detail will appear with the Petitioner and respondent details as you had entered in the previous screen.

•Select Case Type
(Mandatory)

After filling above fields you may fill the following as per your requirement.

- Impugned Order
- Name of Organization
- Constitutional
- Criminal
- Land Acquisition
- Tax
- Motor Accident
- Acts

HIGH COURT OF DELHI
e-Filing Management System

1 **2 of 3** **3** **FILING DETAIL** Previous Next

PLAINTIFF/PETITIONER: PNB HOUSING FINANCE
DEFENDANT/RESPONDENT: VS EXCHANGE BOARD OF INDIA & ANR.

Case Type* Select
Year 2020 ☒ Urgent ☐ Ordinary ☐ Jail

Case Category 1. Select
2. Select

Is there any Similar Matter: ☐
Statutes Involved: Jurisdiction Value:

Impugned Order | Name of Organization | Constitutional | Criminal | Land Acquisition | Tax | Motor Accident | Acts

Previous Next

You can choose any option to fill and can go to the next page anytime.

MAIN CASE FILING

Step 2. Impugned Order → To use this option Click on *Impugned Order* Tap

•Select Court Name

•Enter Case Details

•Enter Decision Date &
Select the decision

HIGH COURT OF DELHI e-Filing Management System	
12 of 3FILING DETAILPreviousNext	
PLAINTIFF/PETITIONER:	PNB HOUSING FINANCE
DEFENDANT/RESPONDENT:	VS EXCHANGE BOARD OF INDIA & ANR.
Case Type*	W.P.(C) - CIVIL WRITS Year 2020 ☒ Urgent ☐ Ordinary ☐ Jail
Case Category 1.	4400-- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI
2.	Select
Is there any Similar Matter:	☐
Statutes Involved	Jurisdiction Value :
Impugned Order	Name of Organization Constitutional Criminal Land Acquisition Tax Motor Accident Acts
Court Name	Select
Case Type	Case No. OF Select
Decision Date	Decision Select

PreviousNext

MAIN CASE FILING

Step 2. Name of Organization → To use this option Click on *Name of Organization* Tap

•Enter Organization
Name

HIGH COURT OF DELHI e-Filing Management System					
1	2 of 3	3	FILING DETAIL	Previous	Next
PLAINTIFF/PETITIONER:		PNB HOUSING FINANCE			
DEFENDANT/RESPONDENT:		VS EXCHANGE BOARD OF INDIA & ANR.			
Case Type*		W.P.(C) - CIVIL WRITS			
Year		2020			
		☒ Urgent ☐ Ordinary ☐ Jail			
Case Category 1.		4400- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI			
2.		Select			
Is there any Similar Matter:		☐			
Statutes Involved		Jurisdiction Value :			
Impugned Order		Name of Organization			
Organization/Department.		Constitutional			
		Criminal			
		Land Acquisition			
		Tax			
		Motor Accident			
		Acts			
		Previous			
		Next			

MAIN CASE FILING

Step 2. Constitutional → To use this option Click on *Constitutional* Tap

•Enter Details

HIGH COURT OF DELHI e-Filing Management System					
1	2 of 3	3	FILING DETAIL	Previous	Next
PLAINTIFF/PETITIONER:	PNB HOUSING FINANCE				
DEFENDANT/RESPONDENT:	VS EXCHANGE BOARD OF INDIA & ANR.				
Case Type*	W.P.(C) - CIVIL WRITS				
Year	2020				
	☒ Urgent ☐ Ordinary ☐ Jail				
Case Category 1.	4400-- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI				
2.	Select				
Is there any Similar Matter:	☐				
Statutes Involved	Jurisdiction Value :				
Impugned Order	Name of Organization	Constitutional	Criminal	Land Acquisition	Tax
				Motor Accident	Acts
Title Statute Rule					
Previous		Next			

MAIN CASE FILING

Step 2. Criminal → To use this option Click on *Criminal* Tap

- Select Police Station
- Enter FIR No.
- Enter FIR Date
- Enter Sections of IPC

HIGH COURT OF DELHI e-Filing Management System					
1	2 of 3	3	FILING DETAIL	Previous	Next
PLAINTIFF/PETITIONER:	PNB HOUSING FINANCE				
DEFENDANT/RESPONDENT:	VS EXCHANGE BOARD OF INDIA & ANR.				
Case Type*	W.P.(C) - CIVIL WRITS				
Year	2020	☒ Urgent	☐ Ordinary	☐ Jail	
Case Category 1.	4400- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI				
2.	Select				
Is there any Similar Matter:	☐				
Statutes Involved	Jurisdiction Value :				
Impugned Order	Name of Organization	Constitutional	Criminal	Land Acquisition	Tax
Police Station	Select				
FIR No.				FIR Date	
Sections IPC					
Previous Next					

MAIN CASE FILING

Step 2. Land Acquisition → To use this option Click on *Land Acquisition* Tap

• Enter Details

HIGH COURT OF DELHI e-Filing Management System					
1	2 of 3	3	FILING DETAIL	Previous	Next
PLAINTIFF/PETITIONER:	PNB HOUSING FINANCE				
DEFENDANT/RESPONDENT:	VS EXCHANGE BOARD OF INDIA & ANR.				
Case Type*	W.P.(C) - CIVIL WRITS				
Year	2020	☒ Urgent	☐ Ordinary	☐ Jail	
Case Category 1.	4400-- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI				
2.	Select				
Is there any Similar Matter:	☐				
Statutes Involved	Jurisdiction Value :				
Impugned Order	Name of Organization	Constitutional	Criminal	Land Acquisition	Tax
Village				Notification Date Sec4	
Sec6				Sec17	
No. of Award				Date of Award	

Previous Next

MAIN CASE FILING

Step 2. Tax → To use this option Click on *Tax* Tap

• Enter Assessment
Year

HIGH COURT OF DELHI e-Filing Management System	
1 2 of 3 3 FILING DETAIL Previous [] Ne:	
PLAINTIFF/PETITIONER:	PNB HOUSING FINANCE
DEFENDANT/RESPONDENT:	VS EXCHANGE BOARD OF INDIA & ANR.
Case Type*	W.P.(C) - CIVIL WRITS Year 2020 ☒ Urgent ☐ Ordinary ☐ Jail
Case Category 1.	4400-- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI
2.	Select
Is there any Similar Matter:	☐
Statutes Involved	Jurisdiction Value :
Impugned Order	Name of Organization Constitutional Criminal Land Acquisition Tax Motor Accident Acts
Assessment Year	Select - NIL
Previous Next	

MAIN CASE FILING

Step 2. Motor Accident → To use this option Click on *Motor Accident* Tap

• Enter Name of Insurance Company

HIGH COURT OF DELHI e-Filing Management System	
1 2 of 3 3 FILING DETAIL Previous Next	
PLAINTIFF/PETITIONER:	PNB HOUSING FINANCE
DEFENDANT/RESPONDENT:	VS EXCHANGE BOARD OF INDIA & ANR.
Case Type*	W.P.(C) - CIVIL WRITS
Year	2020
	☒ Urgent ☐ Ordinary ☐ Jail
Case Category 1.	4400- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI
2.	Select
Is there any Similar Matter:	☐
Statutes Involved	Jurisdiction Value :
Impugned Order	Name of Organization Constitutional Criminal Land Acquisition Tax Motor Accident Acts
Name of Insurance Company	

Previous Next

MAIN CASE FILING

Step 2. Acts → To use this option Click on *Acts* Tap

• Select Act

HIGH COURT OF DELHI
e-Filing Management System

12 of 33

FILING DETAIL

PreviousNext

PLAINTIFF/PETITIONER:
PNB HOUSING FINANCE

DEFENDANT/RESPONDENT:
VS EXCHANGE BOARD OF INDIA & ANR.

Case Type*
W.P.(C) - CIVIL WRITS
Year 2020
☒ Urgent ☐ Ordinary ☐ Jail

Case Category 1.
4400- MISCELLANEOUS MATTERS PERTAINING TO OTHER OI

2.
Select

Is there any Similar Matter: ☐

Statutes Involved
Jurisdiction Value :

Impugned Order

Name of Organization

Constitutional

Criminal

Land Acquisition

Tax

Motor Accident

Acts

Act

Select Act

Type

Select

Name

Select

Remarks

Add Row

Remove

Previous

Next

MAIN CASE FILING

Step 3.

- Enter 17 digits eCourt fee number & Click ADD

HIGH COURT OF DELHI e-Filing Management System		
1	2	3 of 3
FILE UPLOAD		
Enter e-Court Fee Receipt No.(if any) LCT1556251L1551N 		
ePayment ID: Amount:		
Remove		
Previous 		
Previous Remarks:		
Advocate Remarks:		
Upload Complete File:	Browse ...	
(please upload only .pdf files. Max size allowed 50 MB)		
It is certified that all the annexures are true copies of their respective original documents.		
☐ I agree ☒ I don't agree		
Previous	Upload Document	

MAIN CASE FILING

Step 3.

1. Multiple eCourt fee receipts can be clubbed.
2. You can also remove e-Court Fee, if it is wrongly added by selecting the checkbox before the locking of e-Court Fee and click on Remove button
3. Advocate Remarks can be added, if any
4. Upload the prepared petition in PDF format
5. Click on *Upload Document* button to complete the process of main case filing

HIGH COURT OF DELHI
e-Filing Management System

123 of 3

FILE UPLOAD

Previous

Enter e-Court Fee Receipt No.(if any)

Add

ePayment ID:	Amount:
☐ DLCT1556251L1551N	1
☐ DLCT2634190K1512K	1

Remove

Previous Remarks:

Advocate Remarks:

Upload Complete File:

Browse...

(please upload only .pdf files. Max size allowed 50 MB)

☐ I agree

☒ I don't agree

Previous

Upload Document

MAIN CASE FILING

After uploading the case, the following screen will appear with the Diary number for the case you have filed

Diary no. for the current filed case.

Email & SMS has been sent to your registered email id & Mobile No.

File is forwarded to scrutiny assistant.

Please *Click here* and fill details if matter is urgent

Check inbox for status.

✓ Diary No. E-434802/2020



Add Reference Number

One Reference Number (provided at time of allowing of Urgent Application) can be used for filing that particular case and will be clubbed with one Diary Number only. Same Reference Number cannot be used in more than one case.

Diary number

Diary Year

Reference Number

Please Save

Home DEEP CHANDRA HARBOU

Login At: 29 May, 2020 9:50 AM

PROFILE

e-Filing

1. Main Case

2. Application

3. Document

4. Urgent Cases

5. Caveat

Inbox

6. Main Case Inbox

7. Application Inbox

8. Document Inbox

9. Caveat Inbox

10. Previously Filed Cases

11. Draft Inbox

12. Caveat Matching

Change Password for Member

CHANGE PASSWORD

LOGOUT

Add Reference Number Details

Diary Number:

436066

Diary Year:

2020

Reference Number:

1587365747753_9560956524

SAVE

NOTE :One Reference Number (provided at time of allowing of Urgent Application) can be used for filing that particular case and will be clubbed with one Diary Number only. Same Reference Number cannot be used in more than one case.

Add Reference Number

Welcome DEEP CHANDRA HARBOL
Login At: 29 May, 2020 5:09:45 PM

PROFILE

- e-Filing
 - 1. Main Case
 - 2. Application
 - 3. Document
 - 4. Vakalatnama
 - 5. Caveat
- Inbox
 - 6. Main Case Inbox
 - 7. Application Inbox
 - 8. Document Inbox
 - 9. Caveat Inbox
 - 10. Previously Filed Cases
 - 11. Draft Inbox
 - 12. Caveat Matching
- 13. Add Reference No For Mention

CHANGE PASSWORD

LOGOUT

✓ Sucessfully Saved



MAIN CASE INBOX

INBOX: Now you can track the status of case filed through your inbox.

1.) In the system there is facility of tracking the status of different types of filings viz Main, Application etc.

2.) Click on the **Main Case Inbox** sub menu under Inbox menu

3.) under Main Case Inbox there are two tabs viz **SCRUTINY**--- Lists the cases which are in scrutiny stage

Welcome DEEP CHANDRA
HARBOLA
Login At: 29 May, 2020 8:05

PROFILE

e-Filing

1. Main Case

2. Application

3. Document

4. Vakalatnama

5. Caveat

6. Affidavit

7. Application for Extension of Time

8. Application for Stay

9. Application for Interim Relief

10. Application for Appointment of Receiver

11. Drafts

12. Caveat Matching

13. Add Reference No for Memo

CHANGE PASSWORD

LOGOUT

Search By:

Diary No

ALL

Go

SCRUTINY (7)

DEFECTIVE (1)

SNo	Diary No.	Case Type	Case No.	Petitioner Vs Respondent		Date of Filing	Status	Dealing	Court Fee	Reference No
1	435885/2020	W.P.(C)		TEST Vs HHJ	Memo of Party	30-04-2020	SCRUTINY	RAMANDEEP KAUR		
2	435905/2020	BAIL APPLN.		TEST Vs HEU	Memo of Party	01-05-2020	SCRUTINY	BRJ BHUSHAN		
3	435966/2020	ITA		TEST 1 & ANR. Vs HELLO1 & ORS.	Memo of Party	10-05-2020	SCRUTINY	NEERU CHAUHAN		
4	436005/2020	W.P.(C)		GFG Vs GDGD	Memo of Party	15-05-2020	SCRUTINY	PRIVANKA SAROHA		
5	436065/2020	O.M.P. (MISC.)		AMIT VERMA & ANR. Vs STATE OF NCT DELHI	Memo of Party	29-05-2020	SCRUTINY	SUNIL DUTT		1587198452475_9891655677
6	436066/2020	AR.B.P.		ANKUR MAKKAR & ANR. Vs STATE OF NCT DELHI & ANR.	Memo of Party	29-05-2020	SCRUTINY	SUNIL DUTT		1587367560033_9810171537
7	436073/2020	W.P.(C)		FG Vs DFGD	Memo of Party	29-05-2020	SCRUTINY	KIRAN BALA		

MAIN CASE INBOX

INBOX: In this you can track the status of your cases.

1.) **DEFECTIVE** → Lists the cases which are in defective stage

2.) To view the defect in case click on **List Of Defects** link

3.) In **DEFECTIVE** → option are given to **REFILE** the defective cases, after removing the objections.

WELCOME DEEP CHANDRA HARBOLA Login At: 29 May, 2020 8:09

Search By: Diary No ALL

SCRUTINY (7) DEFECTIVE (1)

S.No	Diary No.	Case Type	Case No.	Petitioner Vs Respondent	Date of Filing	Status	Dealing	Court Fee	Reference No
1	435906/2020	RFA		HH Vs YYYVII	01-05-2020	Memo of Party	AVINASH KUMAR VERMA		

7 Application Inbox
8 Document Inbox
9 Caveat Inbox
10 Previously Filed Cases
11 Draft Inbox
12 Caveat Matching
13 Add Reference No for Me

CHANGE PASSWORD

LOGOUT

MAIN CASE INBOX

On Clicking List of Defects, all the objections raised by the Scrutiny Assistant(s) will be displayed

1.) Option to enter remarks with respect to every defect(s) raised by scrutiny assistant.

2.) Click “Save” after giving remarks, if any

HIGH COURT OF DELHI
e-Filing Management System

Scrutiny Report

Print

Diary Number: 435906/2020Case Type: RFA

S.No.	Defects marked during Scrutiny	Date of Defects	
		Marked	Remove
1)	(1)- Fair typed copy of dim written annexures be filed. 	10/05/2020	-
2)	(1)- Caveat Report is to be obtained and at the time of each subsequent refiling 	10/05/2020	-

Information of Any other Defects

Date of Defects	Description
10/05/2020	Description of any other Defects:bookmarking not done

SAVE

APPLICATION FILING

In this you can do Application filing in the already filed matter.

1) There is a submenu **Application** available in **e-Filing** menu .

2) Select Case Type, Case No., Year of the already filed matter and click on Go button

The screenshot displays the 'HIGH COURT OF DELHI e-Filing Management System' interface. On the left is a sidebar menu with options: 'Welcome DEEP', 'HANDRA HARBOLA', 'Login At: May 12, 2020 11:43 AM', 'ROFILE', 'e-Filing' (with sub-items: '1. Main Case', '2. Application', '3. Document', '4. Vakalatnama', '5. Court', '6. Inbox'), 'CHANGE PASSWORD', and 'LOGOUT'. The main area is titled 'Application Filing'. It contains a form with three dropdown menus: 'Case Type*' (set to 'BAIL APPLN - BAIL APPLICATION'), 'Case No.*' (set to '1'), and 'Year*' (set to '2019'). A 'Go' button is located below the 'Case Type*' dropdown. Red arrows point from labels 'Case Type', 'Case No.', and 'Year' to their respective dropdown menus. A large, faint watermark of the High Court of Delhi seal is visible in the background.

APPLICATION FILING

1) Select Filing Type

Select the Type of filing you want to do

2) Select Application Type

Select the Type of Application to be filed.

HIGH COURT OF DELHI
e-Filing Management System

Application Filing

Case Type*: BAIL APPLN. - BAIL APPLICATION Case No.*: 1 Year*: 2019

Go

Filing Type: ☒ Urgent ☐ Ordinary ☐ Jail

Appl. Type: Select

Petitioner: Respondent:

Amount: Add

Advocate: Remarks: File to Upload: Browse... (please upload only .pdf files. Max size allowed 50 MB)

It is certified that all the annexures are true copies of their respective original documents.

☐ I agree ☒ I don't agree

Save

behalf of(Party)

o.(If any)

Amount:

EXAPPL (OS) - EXECUTION APPLICATION

(I.A.) - INTERLOCUTORY APPL

(O.A.) - ORIGINAL APPEAL

(O.A (APPLT)) - CHAMBER APPEAL (APPLT)

(OBJ.) - OBJECTION

(OD) - ORIGINAL DOCUMENT

(OLR) - OFFICIAL LIQUIDATOR REPORT

(REVIEW PET.) - REVIEW PETITION

(CRL M (BAIL)) - CRIMINAL MISCELLANEOUS APPL FOR BAIL

(CO APPL) - COMPANY APPLICATION

(CO (COMM)) - COUNTER CLAIM (COMMERCIAL)

(CCP (O)) - CIVIL CONTEMPT PET.

(CF) - COURT FEE

(CAV) - CAVEAT

(AWA) - AWARD

SELECT

APPLICATION FILING

- 1) Select parties
- 2) Add e-court fee
- 3) Select document To upload
- 4) Click on Save button to submit the Filing.

HIGH COURT OF DELHI
e-Filing Management System

Application Filing

Case Type*: BAIL APPLN - BAIL APPLICATION Case No.*: 1 Year*: 2020

Go

Filing Type: ☒ Urgent ☐ Ordinary ☐ Jail

Appl. Types: ((CRL.M (BAIL)) - CRIMINAL MISCELLANEOUS APPL. FOR BAIL

on behalf of(Party)

Petitioner: JAG PARVESH @ TONI DAGAR

Respondent: ☐ STATE

Enter e-Court Fee Receipt No.(if any)

ePayment ID: Amount:

Remove Add

Previous Remarks:

Advocate Remarks: remarks

File to Upload: C:\Users\Deep\Desktop\ Browse... (please upload only .pdf files. Max size allowed 50 MB)

It is certified that all the annexures are true copies of their respective original documents.

☒ I agree ☐ I don't agree

Save

APPLICATION FILING

After uploading, following screen will appear with the Diary number for the case you have filed

Diary no. for the current filed case.

Email & SMS has been sent to your registered email id & Mobile No.

File is forwarded to scrutiny assistant.

Please *Click here* and fill details if matter is urgent

Check inbox for status.

HIGH COURT OF DELHI
e-Filing Management System

 **Diary No. E-435945/2020**

Confirmation E-mail Message has been sent.
SCRUTINY ASSISTANT : Mr. SUDHANSHU SEKHAR BERA

- e-filing is subject to scrutiny.

Please fill the Diary Number and Reference Number (received on allowing of Urgent Mentioning Application) details in the link to urgently process your matter. [Click Here](#)

(Note: If Reference Number available is not mentioned, then the matter will be processed in due course after lockdown or as directed by the authorities)

DOCUMENT FILING

In this you can do Document filing in the already filed matter.

1) There is a submenu **Document** available in **e-Filing** menu .

2) Select Case Type, Case No., Year of the already filed matter and click on Go button

The screenshot displays the 'HIGH COURT OF DELHI e-Filing Management System' interface. On the left is a sidebar menu with options like 'Welcome DEEP CHANDRA', 'JAGDOLA', 'Login At: May 9, 2020 9:10:29 PM', 'PROFILE', 'e-Filing' (with sub-items: '1. Main Case Filing', '2. Misc. Application Case Filing', '3. Document Filing', '4. Vakalatnama Filing', '5. Cancel Filing'), 'Inbox', 'CHANGE PASSWORD', and 'LOGOUT'. The main area is titled 'Document Filing' and contains a form with three dropdown menus: 'Case Type*' (set to 'BAIL APPLN - BAIL APPLICATION'), 'Case No.*' (set to '11'), and 'Year*' (set to '2018'). A 'Go' button is located below the 'Case Type' dropdown. Red arrows point from labels 'Case Type', 'Case No.', and 'Year' (each in an oval) to their respective dropdown menus. A large, faint watermark of the High Court of Delhi seal is visible in the background.

DOCUMENT FILING

In this you can do Document filing in the already filed matter.

1) Select Type of Document for Uploading

2) Select Party

3) Add e-court fee

4) Select document To upload

5) Click on Save button to submit the Filing.

HIGH COURT OF DELHI
e-Filing Management System

Document Filing

Case Type*: [BAIL APPLN. - BAIL APPLICATION] Case No.*: 11 Year*: 2018

Go

Type of Document for Uploading*

Name:

Name:

Previous Remarks:

Advocate Remarks:

REMARKS

File to upload: [Browse...]
(please upload only .pdf files, Max size allowed 50 MB)

It is certified that all the annexures are true copies of their respective original documents.

☐ I agree
☒ I don't agree

Save

DOCUMENT FILING

After uploading, the following screen will appear with the Diary number for the case you have filed

HIGH COURT OF DELHI
e-Filing Management System

 Diary No. E-435946/2020

E-mail Message is delivered successfully

- e-filing is subject to scrutiny.

Please fill the Diary Number and Reference Number (received on allowing of Urgent Mentioning Application) details in the link to urgently process your matter.
[Click Here](#)

(Note: If Reference Number available is not mentioned, then the matter will be processed in due course after lockdown or as directed by the authorities)

DOCUMENT INBOX

INBOX: Now you can track the status of Document & Vakalatnama Filing through your inbox.

1.) Click on the **Document Inbox** sub menu under Inbox menu

2.) under Document Inbox there are two tabs viz **SCRUTINY**--- Lists the cases which are in scrutiny stage
DEFECTIVE--- Lists the cases which are in defective stage

Welcome DEEP CHANDRA
HARBOLA
Login At: 29 May, 2020 9:27

PROFILE
e-Filing
Inbox
5. Main Case Inbox
7. Application Inbox
8. Drafts
9. Caveat Inbox
10. Previously Filed Cases
11. Draft Inbox
12. Caveat Matching
13. Add Reference No for Me
CHANGE PASSWORD
LOGOUT

Search By: Diary No ALL

SCRUTINY (8) **DEFECTIVE (1)**

SNo	Diary No.	Case Type	Case No	Filing Category	Date of Filing	Status	Court Fee	Reference No.
1	435946/2020	BAIL APPLN.	11/2018	LIST OF WITNESS OF DEFENDENT	08-05-2020	SCRUTINY		
2	435985/2020	OMP (CONT.)	2/2019	VAKALATNAMA	11-05-2020	SCRUTINY		
3	435986/2020	ITA	4/2019	WRITTEN STATEMENT	11-05-2020	SCRUTINY		
4	436050/2020	W.P.(C)	1/2019	WRITTEN STATEMENT	29-05-2020	SCRUTINY		
5	436053/2020	TR.P.(C)	1/2020	REPLY	29-05-2020	SCRUTINY		
6	436068/2020	ITA	1/2020	REJOINDER	29-05-2020	SCRUTINY		
7	436069/2020	CO.PET.	1/2014	VAKALATNAMA	29-05-2020	SCRUTINY		
8	436071/2020	CMI	1/2020	LOCAL COMMISSIONER REPORT	29-05-2020	SCRUTINY		

DRAFT INBOX

Draft Inbox: It keeps the track of main cases which are not filed yet due to some reason.

1.) Click on the **Draft Inbox** sub menu under Inbox menu

HIGH COURT OF DELHI e-Filing Management System			
Welcome DEEP CHANDRA HARBOLA Login At: May 12, 2020 1:18:52 PM PROFILE e-Filing Inbox 6. Main Case Inbox 7. Application Inbox 8. Document Inbox 9. Caveat Inbox 10. Previously Filed Cases 11. Draft Inbox CHANGE PASSWORD LOGOUT			
DRAFT (2)			
Serial No.	Date of Draft creation	e-Filing	Remove
1.	2020-04-25 14:09:25.0	Click Here	REMOVE
2.	2020-05-06 14:57:34.0	Click Here	REMOVE

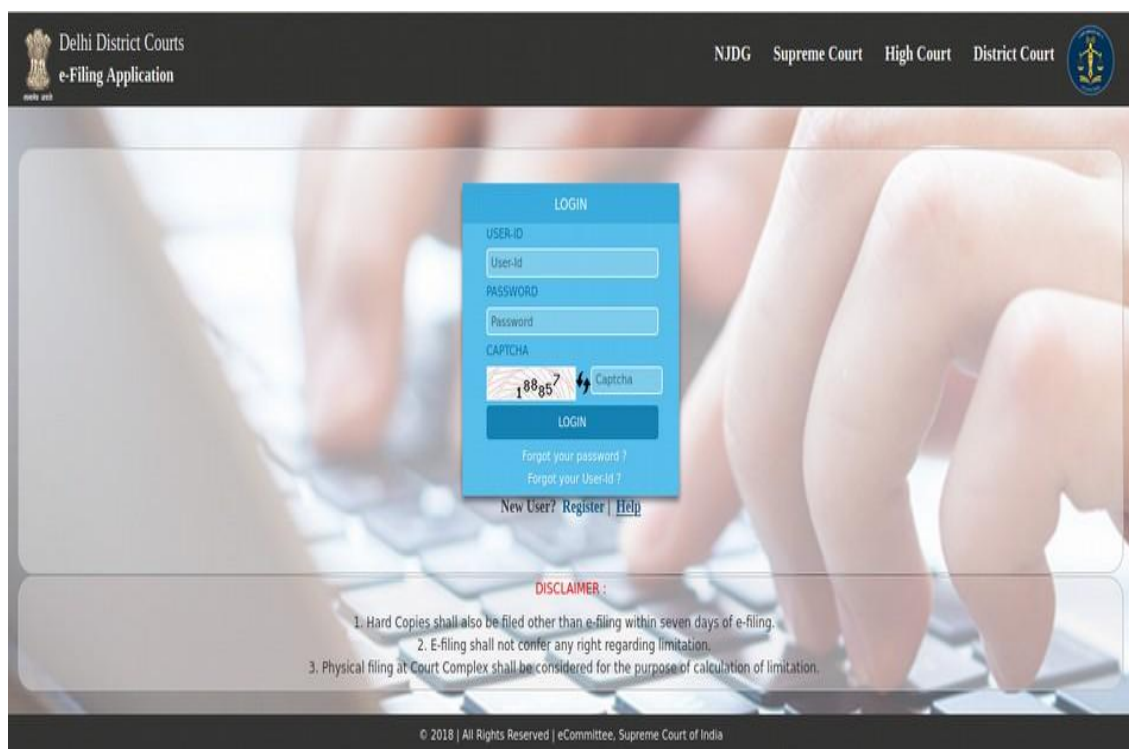
A STEP BY STEP GUIDE FOR EFILING

(efiling for High courts & District Courts of India)



**Circulated by
e committee
Supreme Court of India**

A Step by Step Guide for e-filing (For High courts & District Courts of India)



Delhi District Courts
e-Filing Application

NJDG Supreme Court High Court District Court

LOGIN

USER-ID
User-Id

PASSWORD
Password

CAPTCHA
18857 Captcha

LOGIN

[Forgot your password ?](#)
[Forgot your User-Id ?](#)

[New User? Register](#) | [Help](#)

DISCLAIMER :

1. Hard Copies shall also be filed other than e-filing within seven days of e-filing.
2. E-filing shall not confer any right regarding limitation.
3. Physical filing at Court Complex shall be considered for the purpose of calculation of limitation.

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**Authored by
R.Arulmozhiselvi,
Ubuntu cum CIS Master Trainer;
OSD, Tamil Nadu State Judicial Academy .**

A step by step guide for efilng

(For High Courts & District Courts of India)

**Circulated by
e-committee,
Supreme Court of India.**

**Authored by,
R. Arulmozhiselvi, M.L.,
Ubuntu cum CIS Master Trainer,
OSD, Tamil Nadu State Judicial Academy,
Tamilnadu Judicial Service.**

First Edition : May, 2020.

Disclaimer

This referance material circulated by e-Committee is meant solely for the study and training purpose. References made are indicative and may not be used for any official or judicial reference.

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A Step by Step Guide for E-filing

(For High courts & District Courts of India)

1.1. Introduction

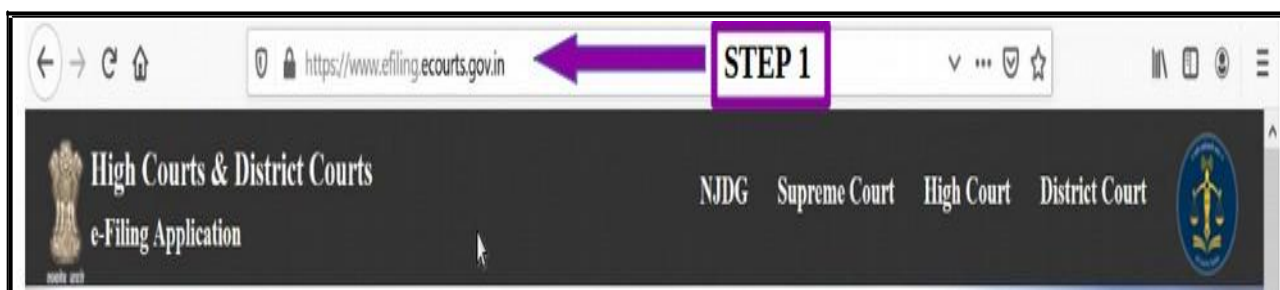
Welcome to the digital world of E-filing of High courts /District courts of India and this user guide will help you with step by step how to efile your case in the online efilng portal. Follow this step by step guide and Start E-filing your cases from the comfort of your Officeand And join the new band of **DIGITAL ERA ADVOCATE**.

1.2. Getting Started

- Before starting efilng confirm and ensure the following details:
- You must be a registered Advocate in www.efiling.ecourts.gov.in
- If you are not a registered Advocate, immediately register today in the efilng portalby watching our helpline tutorial/manual.
- To Watch the Help video / manual click on this hyperlink <https://efiling.ecourts.gov.in/help>.
- Unless you are a registered user you cannot efile a new case
- Keep you registered user name and Password ready. Lets start efilng a new case
- Lets start e filing a new case .

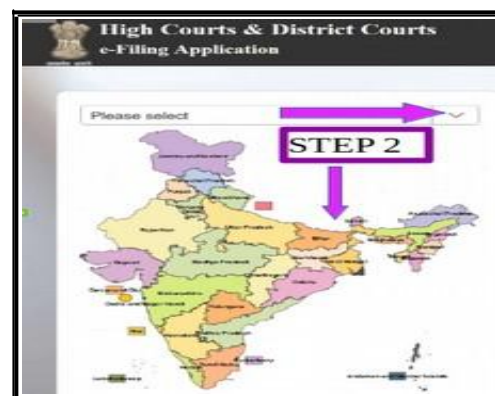
1.3. E.Filing portal www.efiling.ecourts.gov.in

Type (www.efiling.ecourts.gov.in) in your browser you will reach the filing online portal.



1.4. Select your< state>

- (i) by clicking on the drop list (or)
- (ii) by clicking the state directly from the India map



1.5. Login

- Type the login id and password
- Enter the captcha
- Click on **LOGIN** button.

1.5.1 Forgot password :

If you forget your password or User-Id, you can click on the same and can enter your 10 digit mobile number or valid email id which you had registered with e Filing Portal at the time of Registration and then reset your password..

1.6. Dashboard :

Dash board is the most important page from where you can keep track of the e filed cases digitally under two head (a) My e filing status and (b) My e filed cases. Let us see one by one.

1.6.1. My e filing status:



The e filing status shows the cases pending for acceptance, the cases not accepted, cases which have deficit court fees the cases pending for scrutiny and which are defective. There is another wonderful option under Draft where you can store all your drafts which are ready for e filing.

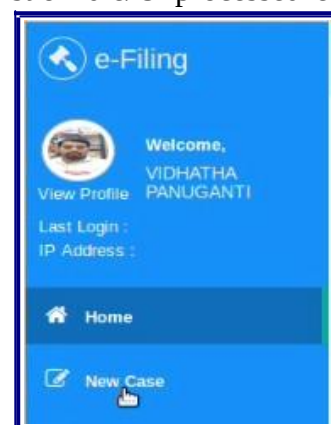
1.6.2 My e filed cases:



Under e filed cases you can see your list of e filed cases, e filed documents, deficit court fee paid, the list of Interlocutory Applications(IA), the list of Rejected Cases, the list of Idle/Unprocessed e-Filed cases. So once you e file your case you can keep track of the case digitally using dashboard option without even visiting the court complex.

1.7. New case option:

After you login, you will be welcome d by the dashboard with the filing menu list on the left hand side . In the e filing menu list Click on ‘**New Case**’ Option under the dash board which will take you to the form where to file the case .



1.8. Where to file High court /Lower court:

After Choosing the new case option in the dashboard page you need to select where you are going to file the case whether in the



High court or in the Lower court . For filing in the High court choose the radio button for High court and for filing in the lower court choose the radio button of the lower court option . And fill the following details through drop box i.e High court , civil or criminal ,Matter Type, Case Type , and whether it is MACT case or not and whether it is an ordinary or Urgent matter. In case of lower court choose the State, the District, the Court Establishment in addition to the above particulars.

Check all the particulars and if it is correct then click on submit button .If you want to make any corrections then click reset button .

1.9. Filling up of forms:

1.9.1. Colour coding:

The next step is to fill the digital forms generated. Before filling up the forms we need to understand the colour coding used in the forms page which will make our task easier.

- **Blue** colour for the form in use and **Active**
- **Green** colour for the form which is **completed** or **Done** .
- **Orange** colour for the forms which are **optional**;
- **Red** colour for the forms which are **mandatory** to be filled up.

Filing Form Back

● Active
 ● Done
 ● Optional
 ● Required

1 Petitioner / 2 Respondent / 3 Extra Information / 4 Extra Party / 5 Case Detail / 6 Act-Section / 7 Subordinate Court
 8 Sign Method / 9 Upload Document / 10 Pay Court Fee / 11 Affirmation / 12 View

Though there are optional forms and optional fields it is advisable to fill up all the details because only then you can have a complete digital picture of your e filed case. And don't forget that after filling up each and every form click “SAVE” and then “NEXT” .



1.9.2. Complainant/Petitioner form:

In the complainant/petitioner form you need to fill up all the details relating to the petitioner. And the fields with red star are mandatory. But it is advisable to completely fill up all the details. For example the mail is given as optional .But only when you fill up email you can get various alerts to your inbox from the eCourts services. Hence fill up all details and click “SAVE” and then “NEXT” .

Complainant / Petitioner Information

Organisation : ☐ Email :
 Complainant / Petitioner * : Mobile * :
 Relation of Complainant / Petitioner with relative name * : Address * :
 Relative Name * : State * :
 Date of Birth : District * :
 Age * : Taluka :
 Gender * : ☒ Male ☐ Female ☐ Other Town :
 Religion : Ward :
 Caste : Village :
 Pincode : Police Station Code :

←

1.9.3. e filing number:

The Saved Form will generate an e Filing Number at the Right Top. It can be noted for your reference.



1.9.4. Respondent form:

The respondent form is similar to the petitioner form and hence fill up all the details relating to the respondent and click “SAVE” and then “NEXT”.

After adding all the details you will get the message as **respondent added successfully**



1.9.5. Extra information Form (optional):

If you wish to fill up any extra information regarding complainant or accused, like the Passport number, Pan card number, Fax number, Phone number Alternate Address it can be filled up under this form. Though this form is optional it is advisable that these all particulars to be filled up as far as possible. After filling up the extra information, click on Save button and; then Click on Next button. But If you do not want to fill the extra

information about the Complainant/Petitioner or Accused/Respondent then directly click on the **Next** button.

1.9.6. Extra Party Details :

The Extra Party information arises in cases where there are more than one parties on the Complainants/Accused side or on the Petitioners/Respondents side or on both sides. Though this Form is also optional, it is highly recommended that it need to be filled up because once this form is submitted it cannot be modified later .

1.9.7 Case Details:

The Case Details Form contain the particulars of Cause of Action Details/ Date/ Dispute Place, the claim amount, Any Important Information/ Subject/ Reason, the Prayer, Relief Particulars.

1.9.7.1. Hide Party:

Hide party is an important option in Case details form. In case of offenses against women and children, POSCO act matrimonial disputes wherever law mandates the protection of the identity of the Victim or petitioner then this option should be enabled so that the privacy of the petitioner will be protected and the mandate of law can be complied with. Hence the identity of the Hide party option enabled person will not be revealed in the digital screens !

1.9.8. Act-Section:

Fill the details of the Act and Section and save the details and then click Next to move to the next form .

1.9.9. Signing Method:

- In the e-signing option, there are three options to sign
- uploaded and later on e signing Using Aadhaar
- uploaded using digital signature digital token.
- Uploaded and later on e signing using mobile OTP. You can choose any one option and then proceed further by clicking SAVE and NEXT .

1.9.10. Upload Document:

Document Information

Documents * :

Documents Title * :

File ** : No file selected.

NOTE : Please upload pdf file only (PDF file name max. length can be 45 characters only. Only digits, characters, spaces, hyphens and underscores are allowed.). Max. PDF file size 20MB .

Show entries

#	Document Name	Uploaded Documents	Index	Pages	Remove
1	PETITION	ECKABIFF000122020_PETITION.pdf, PETITION COPY, 66918fe90d112dddb5d14a8dc1b1330b5f817890dba70f4acf1883acd8df61e	1 - 1	1	Delete
2	VAKALATHANAMA	ECKABIFF000122020_VAKALATHANAMA.pdf, VAKALATHANAMA, 8fb08e639f7b35a81a0b68042815e54e248436b538173d9776dd46c5a4f091d3	2 - 3	2	Delete

Showing 1 to 2 of 2 entries

When you have documents to upload use this option and upload the documents. Choose the document type, document title and attach the document file which should not be more than 50 MB and click upload. The uploaded document will be displayed. If you have wrongly uploaded any document you can use the delete option and delete it. Then, you may upload the correct document. Once all the documents are uploaded, click on **Next** button.

Document Information

Documents * :

Documents Title * :

File ** : No file selected.

NOTE : Please upload pdf file only (PDF file name max. length can be 45 characters only. Only digits, characters, spaces, hyphens and underscores are allowed.). Max. PDF file size 20MB .

Show entries

#	Document Name	Uploaded Documents	Index	Pages	Remove
1	PETITION	ECKABIFF000122020_PETITION.pdf, PETITION COPY, 66918fe90d112dddb5d14a8dc1b1330b5f817890dba70f4acf1883acd8df61e	1 - 1	1	Delete
2	VAKALATHANAMA	ECKABIFF000122020_VAKALATHANAMA.pdf, VAKALATHANAMA, 8fb08e639f7b35a81a0b68042815e54e248436b538173d9776dd46c5a4f091d3	2 - 3	2	Delete

Showing 1 to 2 of 2 entries

1.9.11. Pay court fees:

For making payment of court fee you can make online payment or through Challan payment and upload the challan details. After filing up payment details and clicking submit button, then click on **Next** button.

Fee type *: Select

Fee Amount *: FEE AMOUNT

Payment Mode *: SELECT

Bank Name : SELECT

Challan/ Cheque/ DD/ eChallan No. *: CHALLAN/ CHEQUE/ DD/ ECHALLAN NO.

Challan/ Cheque/ DD/ eChallan Date *: CHALLAN/ CHEQUE/ DD/ ECHALLAN DATE

Select Party *: SELECT

Upload Receipt *: Browse... No file selected.

NOTE : Please upload pdf file only (PDF file name max. length can be 45 characters only. Only digits, characters, spaces, hyphens and underscores are allowed.). Max. PDF file size 20MB .

Previous Upload Next

1.9.12 Affirmation and Verification of Applicant.

I. Applicant/Complainant/ Litigant Affirmation.

Applicant/Complainant/Litigant Affirmation

View Applicant/Complainant/Litigant Affirmation

One Time Password (OTP) has been sent to your mobile *****66.

Mobile OTP *: 1

Verify OTP

- Type the Name of the Applicant
- Type the mobile number of the Applicant
- Click on **Send OTP** button. Then, type the OTP received in the mobile number of the applicant and then Click on **Verify OTP** button.

Document eVerified by Mobile OTP ✓

On Date : 02-05-2020 21:29:16 PM

Using Mobile : *****66

By Litigant : RAVINDRA MADHAV

View eVerification

1.9.13. Advocate Identification and Verification:

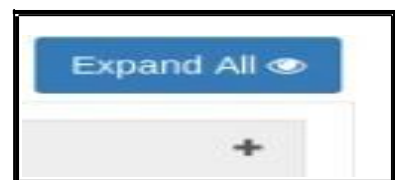
- After the e-verification of applicant, then Advocate identification also to be verified accordingly.
- Type the name of the advocate
- Type the mobile number of the Advocate
- Click on the **Send OTP button**. Then, type the OTP received to your registered mobile number and then Click on **Verify OTP** button.



- After the verification of (i)the applicant and (ii) the Advocate, then Click on the **Next** button.

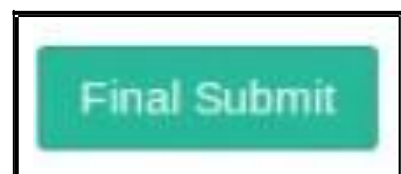
1.9.14 . View:

After filling up all the details, the filled up form details can be viewed using the ‘EXPAND ALL’ option or click on + to view the details against each category.



1.10. Final submit:

After checking all the details click the option “FINAL SUBMIT”



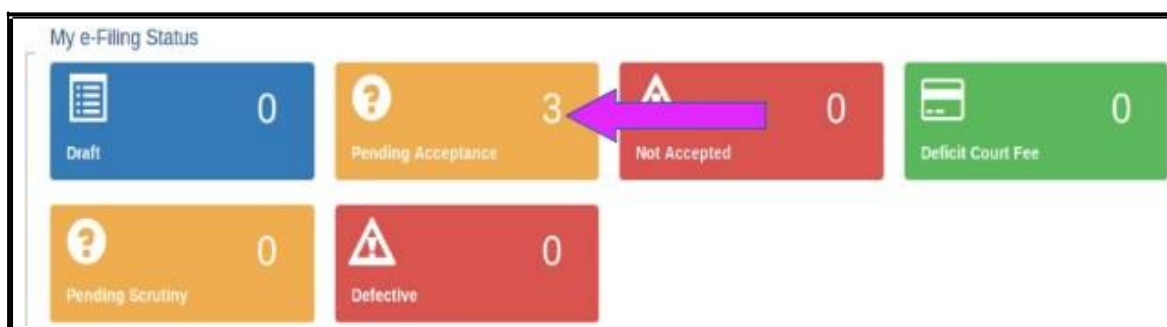
1.11. Submitted for approval of e filing admin :

E-filing number EC-KABIFF-00012-2020 submitted successfully for approval of E-filing Admin.!

After final submit you will get the message that the e filing case number XXXXsubmitted successfully for approval of e filing admin.

1.12. Generate acknowledgment:

You can also generate acknowledgment for filing by clicking on **Pending Acceptance** option in the dashboard. From the files in the “**Pending Acceptance option**”, find



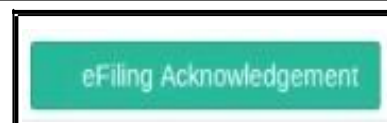
out case by looking into the e filing no, case details, date and time of submission.

and click on the e filing number of the concerned case as shown below.

Pending Acceptance				
Show 10 entries		Search:		
#	eFiling No.	Type	Case Details	Submitted On
1	EC-KABIFF-00012-2020 EFILING TEST, BALLARI, KARNATAKA	New Case	RAVINDRA MADHAVA Vs. RAHUL KUMAR	02/05/2020 09:30:33 PM
2	EC-KABIFF-00011-2020 EFILING TEST, BALLARI, KARNATAKA	New Case	RAMAKRISHNA Vs. RENUKESH	02/05/2020 09:54:42 PM
3	EC-KABIFF-00010-2020 EFILING TEST, BALLARI, KARNATAKA	New Case	PRAGATHI KRISHNA GRAMINA BANK Vs. ABC	02/05/2020 08:14:43 PM

Showing 1 to 3 of 3 entries

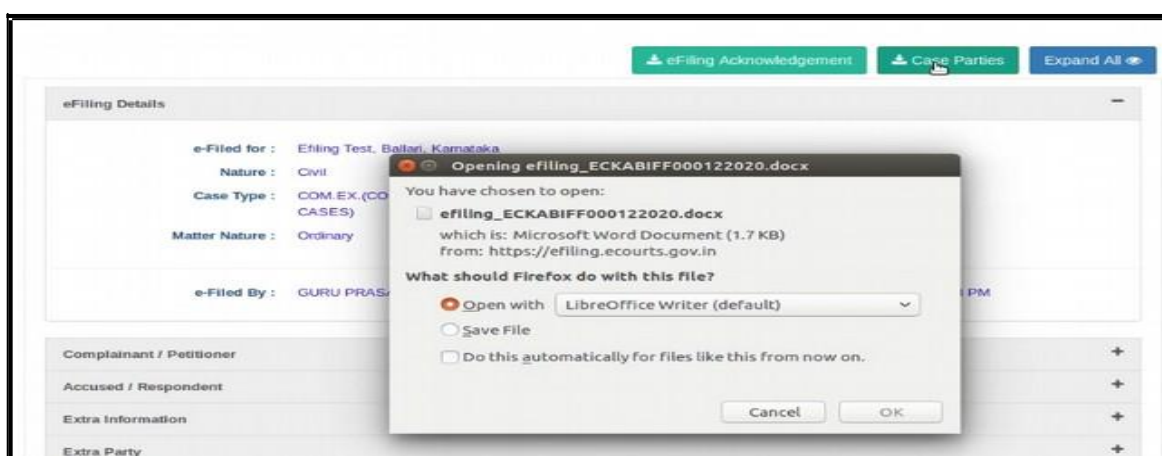
Then Click on the e Filing **Acknowledgment** button
Now, the e filing acknowledgment gets downloaded automatically in PDF form as shown below.



EFILING TEST, BALLARI, KARNATAKA Acknowledgement			
	e-Filing No	: EC-KABIFF-00012-2020	e-Filed Date/Time : 02-05-2020 09:30:33 PM
	Petitioner	: RAVINDRA MADHAVA	
	Respondent	: RAHUL KUMAR	
	IA(s)	: 0	
	Advocate	: Guru Prasad (KAR/1000/2019)	Matter Nature : Ordinary
	Efiling Admin	: IV ADDL DISTRICT AND SESSIONS JUDGE BALLARI COMMERCIAL COURT	
	Payment Details	:	
Generated Date: 02-05-2020			

1.13. Generate Case party details:

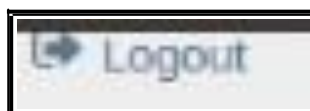
Similarly you can generate the case party details by clicking on the case parties option.



HIGH COURT OF JUDICATURE FOR EFILING TEST,,	
COM.EX.(COMMERCIAL EXECUTION CASES)	
1	Ravindra Madhaya W/o RAMAKRISHNA, Aged about 45 years, Resident of Madhay Transport, Ballari, Bellary, Ballari, Karnataka, India
-----Petitioners	
Versus	
1	Rahul Kumar W/o SOMASHEKAR Resident of Amarapura,ballri, Bellary, Ballari, Karnataka, India

1.14. Logout:

Lastly, you can log out from the current session by going to the **Home** in the dashboard and then click on the **log out** icon on the right side top of the screen.



1.15. Conclusion:

Thus you can successfully e file a new case in the online e filing portal which has the added advantage of keeping track of the status of the case digitally through Dashboard options. So keep e filing new cases through e filing portal and join the new band of **“Digital Era Advocate”**.

-----Start e filing new cases in www.efiling.ecourts.gov.in -----.

www.efiling.ecourts.gov.in

 **e-Filing**



Welcome,
VIDHATHA
PANUGANTI

[View Profile](#)

Last Login :
IP Address :

 **Home**

 **New Case**

 **Documents**

 **Deficit Court Fee**

 **Interim Application**

 **Reports**

 **Contacts**

 **News & Events**

My e-Filing Status

 **29**
Draft

 **17**
Pending Acceptance

 **3**
Pending Scrutiny

 **0**
Defective

 **0**
Not Accepted

 **0**
Deficit Court Fee

My e-Filed Cases

 **0**
e-Filed Cases

 **0**
e-Filed Documents

 **0**
Rejected Cases

 **0**
Idle/Unprocessed e-Filed No.'s

 **0**
Deficit Court Fee

 **0**
IA

**ONLINE EFILING PORTAL
FOR HIGHCOURTS &
DISTRICT COURTS IN INDIA**



eCommittee
Supreme Court of India

APPENDIX -VII

1. Any information contained in an electronic record that is sought to be produced in an electronic form and/or intended to be proved as per law shall be filed only through Designated Counters. Any party found dumping irrelevant data / electronic records.
2. Where the electronic record is contained in an electronic device it shall, before being produced, be imaged for being produced on to a removable media.
3. The electronic record shall be accompanied by a memo [**see Form A below**]. The details and columns shall be filled up to the extent the information is available. Where the Operating System and software required to read/view/access the electronic record is unavailable, it shall be provided by the party producing the electronic record in a separate storage media.
4. Upon the receipt of the electronic record, the hash value thereof shall be verified by the Registry and the electronic record shall be transferred forthwith to the server of the Court following the protocol set out as under:
 - *Image of the electronic record shall be received only by the authorized personnel.*
 - *Image of the electronic record shall be accompanied by a memo (**Form A**) by the party tendering it.*
 - *There shall be a dedicated server for receipt and storage of electronic records with clearly specified access rights.*
 - *A standardized procedure, as reviewed and updated from time to time, shall be followed for the verification of the details mentioned in the memo accompanying the electronic record.*
 - *The file structure of the electronic record based on the case number and the unique reference number shall be generated through the software. For example, Case Number Unique Reference Number of the Electronic Record*
 - *An acknowledgement depicting the unique reference number assigned to the electronic record shall be given to the party tendering the electronic record.*
 - *No electronic record in auto-erase mode shall be received. Every electronic record will be preserved in read-only mode.*
 - *A backup shall be created simultaneously of each electronic record after assignment of the unique reference number and the backup shall be stored at a separate location.*
 - *Logs shall be maintained for all actions and the entire process shall be automated.*
5. Where confidentiality is sought in respect of the whole or any part of the electronic record, directions may be sought from the Court concerned.

6. The extant rules (of the Court concerned) regarding retention and production of original documents will apply *mutatis mutandis* to electronic records produced in terms of these rules.
7. Upon verification and transfer, a unique number will be assigned to the electronic record by the Registry. Such a unique number shall be made available to the person tendering such electronic record.
8. After a unique number is assigned, the storage media will be returned to the party/counsel concerned.
9. A separate register in the prescribed format shall be maintained in every Court or Court complex as the case may be, of the electronic records received, verified and transferred to the server.
10. Till such time the electronic record is transferred to the server and returned to the person tendering it, the storage device containing the electronic record should be placed in antistatic and magnetic proof or another such appropriate envelope, to be provided by the party. Such envelope will be appropriately labelled, by the party with the details of the case and the electronic record in the manner indicated below:
 - *The storage media containing the electronic record will be tendered in an appropriate envelope or cover.*
 - *The envelope or cover should be free of dust, grease and chemical pollutants and kept in a sterile environment*
 - *As far as possible:*
 - *The appropriate size of the envelope would be 6" x 6" for pen drives and memory cards; 7" x 10" for CD, DVD and 8" x 10" for hard disks.*
 - *Electronic record should always be packed in anti-static packing and magnetic proof. Only paper or cardboard should be used with a thin water/dustproof plastic layer on the outside of the envelope.*
 - *A master envelope may be used to hold multiple disks (packed in separate hard plastic cases) if necessary.*
 - *The Label affixed thereupon, should necessarily include the case details, type, make and Sr. no. of the electronic storage media along with the name of the party or the person tendering it.*

Such envelope should be kept in a sterile environment. After the electronic record is transferred as per the protocol hereinabove, the envelope will be returned along with the storage media. In any event, the storage media and the envelope will not be retained beyond one week, unless otherwise ordered by the Court.

11. The Registry shall maintain logs documenting all processes and protocols for electronic records created in the normal course of business.
12. The court concerned will display on the website the list of the operating systems and the softwares available in the court system. Guidance notes will be uploaded on the websites of the High Court and District Courts.
13. Only authorized personnel shall have access to electronic records.
14. These rules/guidelines do not deal with the destruction of electronic records or devices which

have not been collected under clause 11. These will be governed by the rules framed by the Court concerned for that purpose, as the case may be.

15. These rules will apply also to the production of electronic records during the cross-examination of a witness in the course of the trial.

FORM A

MEMO TO BE ATTACHED TO THE ELECTRONIC RECORD

Name of the Court –

Case No. –

Cause Title of the Case –

The party producing the electronic record and name of person tendering it	
Description (Brand name, Serial number, etc.), if any, of storage media (whether CD/DVD/Pen Drive etc)	
Operating System and Software/Application required to view/read the electronic record	
Number of files and size of each as contained in the storage media.	
Duration of each file in HH:MM: SS (in case of audio/video file)	
The date on which data was stored or copied on said storage media (DD:MM: YY).	
Name of person/agency, if any, which extracted and transferred Electronic Record.	
Hash Function used (SHA-2/MD5and / or any other media notified from time to time) and software used to generate the hash value.	
Hash Value	
Description of the device from which such electronic record was extracted and transferred (Brand name/Serial number/IMEI number, etc.)	
Any other particulars	

Date -

Party (Name & Signature) -

Place -

Counsel (Name & Signature) -

FOR OFFICE USE ONLY	
Date of receipt (with time):	
If the record is produced in sealed cover from an agency, description of seal:	
Date of Transfer to the server (with time):	
Reasons for delay in transfer (if any):	
Unique Document ID No. (to be filled by the Registry):	
Verified and transferred by: (Name, designation, signature):	

RETURN OF STORAGE MEDIA	
Date of return of the storage media after the transfer of the electronic record to the server.	
Name and signature (with date) of party/counsel to whom returned	

APPENDIX-VIII

Procedure for filing Caveat

CAVEAT FILING

In this you can file Caveat.

1) There is a submenu **Caveat** available in **e-Filing** menu.

1) Select Case Type

2) Enter Caveator's & Non-Caveator's Details

3) Enter Impugned Order details (compulsory for Appellate side matter)

3) Add e-court fee

4) Select document to be upload

5) Click on **Save** button to submit the Filing.

Caveat Filing

Case Type * Filing Date: * 09/06/2020 11:48 AM

NonCaveator/ Petitioner Name: *

ADDRESS *

☐ Multiple NonCaveator/Petitioner

Caveator/Respondent Name: *

ADDRESS *

☐ Multiple Caveator/Respondent

If you are filing Caveat in Appellate side matter, the filing details of Impugned Order is Compulsory (otherwise objection will be raised by registry)

IMPUGNED JUDGEMENT DETAIL

Court Name :

Case Type. : Case No. Year

Decision Date : (ddmmYYYY) Court Fee Detail

Enter e-Court Fee Receipt No.(if any) Add

ePayment ID: **Amount:**

Remove

Previous Remarks:

Advocate Remarks:

File to upload: No file chosen

(please upload only .pdf files. Max size allowed 50 MB)

It is certified that all the annexures are true copies of their respective original documents.

☐ I agree
☒ I don't agree

Save

CAVEAT FILING

After uploading, the following screen will appear with the Diary number for the case you have filed

HIGH COURT OF DELHI
e-Filing Management System

✓ Diary No. E-435022/2020

Confirmation E-mail Message has been sent.

- e-filing is subject to scrutiny.

Please fill the Diary Number and Reference Number (received on allowing of Urgent Mentioning Application) details in the link to urgently process your matter

[Click Here](#)

(Note: If Reference Number available is not mentioned, then the matter will be processed in due course after lockdown or as directed by the authorities)

Please *Click here*
and fill details if
matter is urgent

CAVEAT INBOX

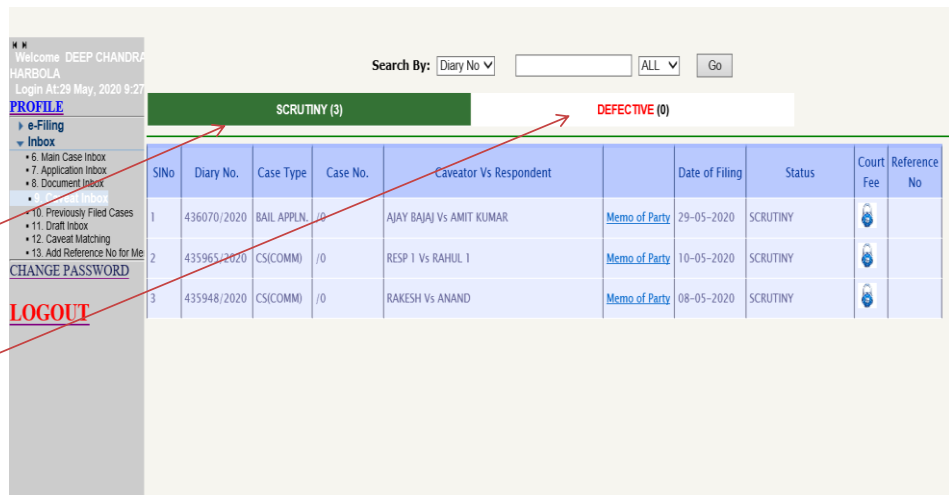
INBOX: Now you can track the status of Caveat through your inbox.

1.) Click on the **Caveat Inbox** sub menu under Inbox menu

2.) under Caveat Inbox there are two tabs viz

SCRUTINY--- Lists the cases which are in scrutiny stage

DEFECTIVE--- Lists the cases which are in defective stage



The screenshot shows the 'Caveat Inbox' interface. On the left is a sidebar menu with options like 'PROFILE', 'e-Filing', 'Inbox', 'Previously Filed Cases', 'Draft Inbox', 'Caveat Matching', 'Add Reference No for Me', 'CHANGE PASSWORD', and 'LOGOUT'. The main area has a search bar and two tabs: 'SCRUTINY (3)' (active) and 'DEFECTIVE (0)'. Below the tabs is a table with columns: S/No, Diary No., Case Type, Case No., Caveator Vs Respondent, Date of Filing, Status, Court Fee, and Reference No. Three cases are listed in the 'SCRUTINY' tab, all with a status of 'SCRUTINY'.

S/No	Diary No.	Case Type	Case No.	Caveator Vs Respondent	Date of Filing	Status	Court Fee	Reference No
1	436070/2020	BAIL APPLN	/0	AJAY BAJAJ Vs AMIT KUMAR	29-05-2020	SCRUTINY	₹	
2	435965/2020	CS(COMM)	/0	RESP 1 Vs RAHUL 1	10-05-2020	SCRUTINY	₹	
3	435948/2020	CS(COMM)	/0	RAKESH Vs ANAND	08-05-2020	SCRUTINY	₹	

APPENDIX –IX

PROTOCOL TO BE FOLLOWED FOR THE MARKING OF ELECTRONIC RECORDS AS EXHIBITS DURING TRIAL

1. Image of the electronic record shall be retrieved from the server of the Court during the stage of trial after verifying its authenticity with reference to its hash value and metadata.
2. Where an electronic record is printable, its print out shall be marked as an exhibit as per applicable rules and practices. This print out so marked as an exhibit be scanned, electronically signed by the Judge and uploaded on to the Court server as the exhibited electronic record.
3. Where the image of the electronic record is in the form of an audio recording of a conversation, the parties concerned shall produce transcripts of the recorded conversation. The transcripts must bear all material particulars including the date, time and duration of the recordings, the mobile phone numbers with IMEI numbers of the handsets used and the names of the purported conversationalists. The audio recording shall be played in the Court. The matching transcript of such audio recording will be marked as an exhibit as per applicable rules and practices. The exhibited transcript of the audio recording will be scanned, electronically signed by the Judge and uploaded on to the Court server as the exhibited electronic record.
4. Where the image of the electronic record is in the form of an audio recording of a music clip, tune, etc. The audio file may be accessed with the help of prescribed 'audio file visualiser' software for viewing and analysing the contents of music audio files; for viewing their waveforms, audio visualisations such as spectrogram views, with interactive adjustment of display parameters. The relevant portion(s) of the audio data may be annotated by adding labelled time points and defining segments, point values, curves, overlay annotations on top of one another with aligned scales, and overlay annotations on top of waveform or spectrogram views, etc.;
5. Where the image of the electronic record is in the form of a video recording, the same shall be played in the Court. The proceeding of the Court in which the video record is played, statement of the witness including cross-examination in respect of any part of the video record shall be video recorded to form part of the record of the trial. This video recorded deposition of the witness be treated as an exhibit. The Court in its order sheet must record in detail the persons identified by the witness and any other material aspect of the deposition/cross-examination concerning all / any part of the video record played in the Court. Time frame in the video be also mentioned in the order, wherever required.

BY ORDER OF THE COURT
Sd/-

REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

No. 11 /D-1/T.R./DHC/2023

Dated: 08-08-2023

CIRCULAR

In continuation of Circular bearing F.No.365/DA-1/IT/DHC/No.1850 dated 23.12.2022, all concerned are hereby informed that henceforth in case of digital copies provided by the Digitization Branch (duly forwarded by the concerned Court Master) of the current cases also, complete judicial file (except the records, papers, documents, things or matters prohibited for inspection or ordered to be kept as confidential by the Hon'ble Court/Authority) will be provided free of charge to Advocates/litigants appearing in person.

All concerned are requested to submit their application for supply of digital copy of the cases pending in the e-Courts of Delhi High Court in the set format (available on website under the heading Public Notices/Download Forms) alongwith the CDs/DVDs to the Court Master of the Court where the matter is listed for hearing who, in turn, will forward the same to the Portfolio/Digitization & Scanning Branch. The CDs/DVDs containing the digital data can be collected from the concerned Court Masters. Only those Advocates who have already filed the Vakalatnama or Litigants who are appearing in person and have not engaged any Advocate(s) will be entitled to apply for the digital copy.

Sd/-

(Satish Chander Thaladi)
Joint Registrar (Digitization)

Endst. No. 12 /D-1/Portfolio/DHC

Dated: 08-08-2023

Copy to:

1. Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/Coordinator- with a request to all Registrars on Judicial side to direct the concerned officials working under them to update the records as expeditiously as possible so that the copy of the complete record can be provided by the Portfolio Branch.
3. The President, Delhi High Court Bar Association, New Delhi.
4. JR-cum-PA to Registrar General.
5. Joint Registrar (Listing & Filing) for publishing in the Cause List for 10 days.
- ✓ 6. Joint Registrar (IT) for uploading the same on the intranet and website of this Court.
7. JR-cum-Central Project Coordinator, Delhi High Court.
8. The Hony. Secretary, Delhi Bar Association, Tis Hazari, Delhi.
9. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
10. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.

11. The Hony. Secretary, Rohini Bar Association, Rohini Courts Complex, Delhi.
12. The Hony. Secretary, Dwarka Bar Association, Sec-10, Dwarka, New Delhi.
13. The Hony. Secretary, Saket Bar Association, Saket Court Complex, New Delhi.
14. The Hony. Secretary, Rouse Avenue Courts Complex, New Delhi.
15. The Secretary, Delhi High Court Legal Services Committee, 35-38, LCB-I, Delhi High Court, New Delhi.
16. The Member Secretary, Delhi State Legal Services Authority, Patiala House, New Delhi.
17. Court Masters to all the Hon'ble Judges.
18. Private Secretaries to all the Hon'ble Judges.
19. Notice Board.
20. Guard File.

Sunil Dutt

Sunil Dutt

Deputy Registrar (Digitization)

Please get the needful done.

Char
09/08/23

Dir/121

2205/1

AoJ (IT Cell)

SA
09.08.2023

Mr. Manish

SA-817
09/08/2023

Tan
09-08-2023

STANDARD OPERATING PROCEDURE W.E.F.22.11.2021

(A) Regulations relating to entry in the court blocks for attending physical hearings and VC Court Rooms for VC Hearings

- 1) Entry into the court block, for the purposes of attending physical hearings and VC hearings shall stand restricted to:-
 - Only one Advocate accompanied by one Junior/Intern per party whose vakalatnama is on record or who has been duly authorized by such Advocate to appear and whose case is listed for hearing that day.
 - Senior Counsel engaged by any such Advocate.
 - Registered Clerk only for the limited purpose of delivering heavy and bulky case files of such Advocates at the designated point. Such Clerk shall leave the court block and shall enter again only to recollect the same.
 - Standing/Nominated counsel for any of the party/entity whose cases are listed for physical hearing that day.
 - Party-in-person where such party is pursuing the case himself/herself without any legal assistance.
- 2) No entry in the court blocks shall be permitted to: -
 - Relative of any party-in-person/litigant
 - Non-registered clerks
- 3) No litigant, who is represented by any Advocate, would be permitted entry unless there is specific direction by the Hon'ble Court.
- 4) The Advocates, Party-in-person and registered clerks above the age of 65 years and those suffering from co-morbidities may refrain from appearing in courts.
- 5) Persons displaying symptoms of flu, fever, cough etc. shall not be permitted entry inside the court complex.
- 6) Following mandatory norms are to be followed by all concerned who are permitted to enter the court building/court room: -
 - Wearing of mask all times.
 - Undergoing thermal scanning at the designated entry points and random checking inside the court blocks.

- Sanitizing the hands before/at the time of entry.
- Strict adherence to the norm of social distancing within the court-complex.
- Social/ physical distancing by maintaining a minimum distance of six feet.
- Adherence to all the directions/ guidelines/ SOPs/ advisories issued by the Government of India and the Govt. of NCT of Delhi in respect of the Covid-19 pandemic.

(B) Court Blocks for Physical Hearing

- 1) Physical courts shall function from all the three blocks i.e. Block-A (Main Block), Block-B (Extension Block) & Block-C (New Block).
- 2) Entry inside the court blocks shall be permitted from the designated entry points.
- 3) DHCBA shall render due assistance in this regard by deputing Advocate(s) on rotational basis to facilitate smooth and better management.
- 4) As far as possible, use of lift be avoided for going upto first floor. Lift Operator has been directed to permit entry of maximum three persons at a time.
- 5) Once the matter is over, learned Advocate/party-in-person shall immediately leave from the designated exit point.

(C) Arrangements Inside the Courtroom

- 1) In order to ensure strict adherence to the norm of social distancing, seats in each courtroom have been limited to bare minimum.
- 2) Entry in the court-room shall be permitted to those Advocates/ party-in-person whose matter is called out for hearing and also for the Advocates whose item is the immediate next, subject to availability of space.
- 3) Rest of the Advocates shall wait outside the courtroom in the designated area for their turn, while maintaining social distancing norm.
- 4) The display boards shall be functional for their convenience and information.
- 5) Ordinarily, no request for pass over shall be entertained to ensure adherence to time slots, effectively regulating the entry and orderly conduct of cases.

(D) Other Facilities

- 1) Snacks, coffee, tea, water bottle etc. shall be available for sale from the kiosk and canteen. However, sitting or the consumption of the snacks and beverages etc. inside the canteen shall be subject to strict adherence to the norms of social distancing.
- 2) Lawyers Chambers shall remain open as per the staggered timings proposed by DHCBA and as approved by the High Court.
- 3) Oath Commissioner and typists shall be permitted to sit at the designated places on rotational basis subject to strict adherence to the norms of social distancing.
- 4) Court-fee Counter and Scanning facility shall be available and manned by requisite number of officials on a rotational basis.
- 5) Visit to the Branches for making enquiries shall be permitted only to the Advocates.

(E) System of Mentioning

- 1) The existing system of mentioning of urgent matters through the designated link shall be continued till further orders.
- 2) All the urgent matters be filed through online e-filing module only. Reasons for urgency be very clearly specified.
- 3) All filing shall be accompanied with the proof of payment of requisite court fee as well as the affidavit duly attested by the Oath Commissioner. In e-filing module, scanned copy of the receipt of court fee/attested affidavit shall be uploaded.
- 4) Registry shall ensure that the court fee, obtained online by the concerned Advocate/party, is duly cancelled/locked after verification.

- 5) Urgent cases shall be listed before the Hon'ble Court as per Rules and after removal of objections. However, the listing before the Court shall be subject to administrative exigency.

(F) General Regulations

- 1) Vehicular entry would be permitted only from Gate Nos. 7 & 9, however, pedestrian entry would be permitted only from Gate no.5. The exit of the vehicles would be permitted from Gate Nos.4, 7 and 9.
- 2) Advocates shall be permitted entry for using videoconferencing facility created at the ground floor of the Main Building (A Block).
- 3) The litigants, wherever necessary, shall be permitted entry to meet their respective lawyers in the Lawyers' Chamber Blocks as per the timings fixed by DHCBA. Such visit shall be strictly as per the approved timings.
- 4) Medical Facilities in the form of an additional Ambulance with complete infrastructure to tackle Covid-19 emergencies shall be stationed during working hours in the High Court. There shall be an earmarked room in the High Court dispensary designated as Covid-19 *Isolation Room*, to be used, as and when an infected person or a person reflecting Covid-19 symptoms is found. The infected/symptomatic person shall be immediately shifted to the *Isolation Room* till he/she is taken to the hospital, after which the *Isolation Room* shall be sanitized. The High Court dispensary shall depute extra medical and para-medical staff and enhance infrastructure as required.
- 5) The Caretaking/House Keeping Staff shall ensure deep cleaning and complete sanitization of the Court buildings.

BY ORDERS

Sd/-

18.11.2021

**NOTE: THE FOLLOWING MATTERS WILL BE TAKEN UP FOR
HEARING ON ANY GIVEN DAY DURING THIS MONTH,
IN THE EVENT OF NON-ASSEMBLING OF A DIVISION
BENCH DUE TO INDISPOSITION/LEAVE OF ONE HON'BLE
JUDGE.**

REGULAR MATTERS

1. W.P. (C) 23/2010	KRISHNA ENGINEERING WORKS Vs. DOODH NATH MISHRA	SK BHATTACHARYA
2. W.P. (C) 407/2010	ALPNA CINEMA Vs. RAM KUMAR AND ORS	KAMESHWAR GUMBER, ANJALI CHATURVEDI
3. W.P. (C) 412/2010	SH SURENDER SINGH Vs. PSL ENGINEERING PVT LTD	JITESH PANDEY
4. W.P. (C) 438/2010	OM PRAKASH AND ORS Vs. GUIDE PUBLICATION	SINGH AND ASSOCIATES
5. W.P. (C) 564/2010	BANOMALI BANERJEE Vs. NEW DELHI KALI BARI AND ANR	NANDINI SEN, HUKAM CHAND SUKHIJA
6. W.P. (C) 573/2010	TEJ PAL SINGH Vs. DTC	RK TIKANIA
7. W.P. (C) 603/2010	DEPUTY DIRECTOR Vs. PARMOD KUMAR	R.V.SINHA, ANJUM NAVED
8. W.P. (C) 679/2010	CHIEF ADMINISTRATIVE OFFICER/CONSTRUCTION DEPARTMENT NORTHERN RAILWAYS AND ORS Vs. JOKHU	JITENDER KUMAR SINGH
9. W.P. (C) 685/2010	CHIEF ADMINISTRATIVE OFFICER/CONSTRUCTION DEPARTMENT NORTHERN RAILWAY AND ORS Vs. DASRATH	JITENDRA KUMAR SINGH
10. W.P. (C) 716/2010	NANHE SINGH AND ORS Vs. ALPNA CINEMA	SANJEEV KUMAR
11. W.P. (C) 727/2010 CM APPL. 21305/2010	DELHI TRANSPORT CORPORATION Vs. JAGBIR SINGH (DRIVER)	KISHORE KUMAR PATEL, SARARAZ KHAN, NAWAL KISHORE JHA

12. W.P. (C) 848/2010	CHIEF ADMN. OFFICER/CONSTURCTION DEPARTMENT, NORTHERN RAILWASY AND ORS Vs. BHOLA	J K SINGH
13. W.P. (C) 858/2010	CHIEF ADMN. OFFICER/CONSTRUCTION DEPARTMENT, NORTHERN RAILWAYS AND ORS Vs. MUNESHWAR	JITENDER KUMAR SINGH
14. W.P. (C) 859/2010	CHIEF ADMN . OFFICER/ CONSTURCTION DEPARTMENT, NORTHERN RAILWAYS AND ORS Vs. SHIV	J K SINGH
15. W.P. (C) 861/2010	CHIEF ADMN. OFFICER/CONSTURCTION DEPARTMENT, NORTHERN RAILWAYS AND ORS Vs. RANJIT	JITENDER KUMAR SINGH
16. W.P. (C) 870/2010	CHIEF ADMN . OFFICER/ CONSTURCTION DEPARTMENT, NORTHERN RAILWAYS AND ORS Vs. NAND LAL	J K SINGH
17. W.P. (C) 873/2010	CHIEF ADMN. OFFICER/CONSTURCTION DEPARTMENT, NORTHERN RAILWAYS AND OR Vs. JANGLI	J K SINGH
18. W.P. (C) 1155/2010 CM APPL. 2411/2010	JAGWATI Vs. I.P.G.C.L. (GENCO)	DEEPALI GUPTA (DHCLSC)
19. W.P. (C) 1225/2010 CM APPL. 11977/2015	THE MANAGEMENT OF MOOLCHAND KHARATI RAM HOSP Vs. MARIAMMA VARGHESE	NA SEBASTIAN, MY KHAN
20. W.P. (C) 1337/2010	JHARSUGUDA ELECTRICAL DIVISION Vs. REGIONAL PROVIDENT FUNDS COMMISSIONER,II,ORISSA	SURESH TRIPATHY
21. W.P. (C) 1372/2010	SHRI SUDESH PAL DESHWAL Vs. HOTEL INTERNATIONAL THE GRAND (NEW DELHI)	SUDHIR KUMAR SHARMA
22. W.P. (C) 1626/2010	VIRENDER K8UMAR Vs. THE MANAGEMENT OF DELHI TRANSPORT CORPORATION	RANIL TEJAN, JS MANN
23. W.P. (C) 1720/2010 CM APPL. 3431/2010	CHAHDDHA ELECTRO INDUSTRIES Vs. THE REGIONAL PROVIDENT FUND COMMISSIONER-II AND ANR.	PADMA PRIYA, M.L.KHATTAR

24. W.P. (C) 1801/2010	WORKMEN THROUGH RICHA ANDCOMPANY KARAMCHARI UNION Vs. RICHA AND COMPANY	SUJIT K SINGH, REETESH SINGH
25. W.P. (C) 1928/2010	RAMESHWAR Vs. SINGER INDIA LIMITED AND ORS	MS NAGAR, SC SHARMA
26. W.P. (C) 1929/2010	KADIR KHAN Vs. SINGER INDIA LTD AND ORS	MS NAGAR, SC SHARMA
27. W.P. (C) 1930/2010	SURAJ SINGH CHAUHAN Vs. SINGER INDIA LTD AND ORS	MS NAGAR, PK MAITRA
28. W.P. (C) 1937/2010	FOREMOST INDIA EXPORTS Vs. ASSISTANT PF COMMISSIONER	S MADHUSUDAN BABU, SK GUPTA
29. W.P. (C) 1973/2010	MANAGEMENT OF EXECUTIVE ENGINEER,DOWNMUKH DIVISION Vs. WORKMAN SRI RAM SEWAK	SUMAN MALHOTRA
30. W.P. (C) 2102/2010	GD MOTHER INTERNATIONAL SCHOOL Vs. EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL NEW DELHI AND ORS	KM GAJARIA,BALRAJ DEWAN

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1. CRL.M.C. 1640/2010	SARAL TANWAR AND ORS Vs. STATE AND ORS	RIYAZ AHMAD, VARUN DESWAL, N S DALAL, N HARIHARAN
Other Case filed against P.S.-FIR No. : (ALIPUR-208/2001) CRL.M.C. 281/2002 filed by AJAY KUMAR & ANR. (Disposed on : 2002-03-01) and P.S.-FIR No. : (ALIPUR-208/2001) CRL.REV.P. 599/2004 filed by STATE NCT OF DELHI (Disposed on : 2006-07-10) and P.S.-FIR No. : (ALIPUR-208/2001) P.S.-FIR No. : (ALIPUR-208/2001)		
2. CRL.M.C. 2431/2010 CRL.M.A. 2377/2013	AKHIL KUMAR KHATRI AND ORS. Vs. BHARATI ARORA	SATISH AGGARWALA
3 . CRL.M.C. 3885/2010 CRL.M.A. 18567/2010 P.S.-FIR No. : (PATEL NAGAR-60/2001)	PRABHU KUMAR Vs. STATE AND ANR.	RAJIV BAJAJ
4 . CRL.M.C. 3969/2010 CRL.M.A. 18857/2010 Other Case filed against P.S.-FIR No. : (SHAKARPUR-258/1992) CRL.M.C. 12600/2004 filed by DINESH KUMAR (Disposed on : 2010-08-30) and P.S.-FIR P.S.-FIR No. : (SHAKARPUR-258/1992)	NITIN G.SHAH Vs. STATE AND ANR.	ARUNABH CHOWDHURY
5 . CRL.M.C. 3988/2010 CRL.M.A. 18935/2010	SAVITRI GOENKA Vs. STATE GOVT. OF NCT OF	M P SINGH,HARVINDER SINGH DELHI AND ORS.

Other Case filed against P.S.-FIR No. : (TILAK MARG-369/2004)
P.S.-FIR No. : (TILAK MARG-369/2004)

- 6 . CRL.M.C. 2185/2013
CRL.M.A. 12500/2016
CRL.M.A. 17907/2016
P.S.-FIR No. : (SUBZI MANDI-184/2010)
- ARDEEP KUMAR BATT
Vs. STATE
- ABHISHEK KUKKAR, JITENDRA
SETHI
- 7 . CRL.M.C. 5043/2013
- GAURAV SHARMA
Vs. SUNSTRIKE TELECOM PVT.
LTD. AND ANR
- DUSHYANT CHOUDHARY, CHANDRANI
PRASAD
- 8 . CRL.M.C. 5270/2013
CRL.M.A. 13827/2017
- NEERAJ NAGPAL AND ORS
Vs. STATE AND ANR
- SUNIL SETHI, RICHA OBEROI, H
L KAPUR
- 9 . CRL.M.C. 2580/2014
CRL.M.A. 22654/2023
WITH CRL.M.C. 5470/2014
CRL.M.C. 691/2015
CRL.M.C. 2744/2015
- DEEPAK PENTAL
Vs. THE STATE AND ORS
- PRAVEEN KR SINGH, SAMRAT K
NIGAM
10. CRL.M.C. 3860/2014
CRL.M.A. 13224/2014
WITH CRL.M.C. 3864/2014
Other Case filed against P.S.-FIR No. : (CBI-4-E-2006)
CRL.M.C. 1335/2012 filed by RAKESH KUMAR VIJ (Disposed on : 2012-07-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 914/2013 filed by SRI KANT CHAWLA (D. of Hearing : 2030-01-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 915/2013 filed by SRI KANT CHAWLA (D. of Hearing : 2030-01-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 917/2013 filed by SRI KANT CHAWLA (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 916/2013 filed by SUSHIL VERMA (Disposed on : 2023-02-21) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 675/2013 filed by SANJAY KUMAR RATHI (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 757/2013 filed by VIRENDER KUMAR SYAL (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 667/2013 filed by ISHLEEN KAUR & ORS (D. of Hearing : 2022-07-06) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 1639/2014 filed by SRI KANT CHAWLA (D. of Hearing : 2030-01-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 616/2014 filed by RAKESH KUMAR VIJ (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.M.C. 3864/2014 filed by CBI (D. of Hearing : 2023-08-09) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.REV.P. 179/2020 filed by ASHWANI SHARMA (Disposed on : 2020-02-27) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 76/2021 filed by SANJAY GUPTA (D. of Hearing : 2022-12-20) and P.S.-FIR No. : (CBI-4-E-2006)
P.S.-FIR No. : (CBI-4-E-2006)
- CBI
Vs. SHRI KANT CHAWLA AND ORS
- PRASANTA VARMA, R V SINHA
- 11 CRL.M.C. 3864/2014
CRL.M.A. 13235/2014
Other Case filed against P.S.-FIR No. : (CBI-4-E-2006)
CRL.M.C. 1335/2012 filed by RAKESH KUMAR VIJ (Disposed on : 2012-07-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 914/2013 filed by SRI KANT CHAWLA (D. of Hearing : 2030-01-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 915/2013 filed by SRI KANT CHAWLA (D. of Hearing : 2030-01-26) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 917/2013 filed by SRI KANT CHAWLA (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 916/2013 filed by SUSHIL VERMA (Disposed on : 2023-02-21) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 675/2013 filed by SANJAY KUMAR RATHI (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)
CRL.A. 757/2013 filed by VIRENDER KUMAR SYAL (D. of Hearing : 2015-11-20) and P.S.-FIR No. : (CBI-4-E-2006)
- CBI
Vs. SHRI KANT CHAWLA AND ORS
- PRASANTA VARMA, R V SINHA

CRL.A. 667/2013 filed by ISHLEEN KAUR & ORS (D. of Hearing : 2022-07-06) and P.S.-FIR No. :(CBI-4-E-2006)
CRL.A. 1639/2014 filed by SRI KANT CHAWLA (D. of Hearing : 2030-01-26) and P.S.-FIR No. :(CBI-4-E-2006)
CRL.A. 616/2014 filed by RAKESH KUMAR VIJ (D. of Hearing : 2015-11-20) and P.S.-FIR No. :(CBI-4-E-2006)
CRL.M.C. 3860/2014 filed by CBI (D. of Hearing : 2023-08-09) and P.S.-FIR No. :(CBI-4-E-2006)
CRL.REV.P. 179/2020 filed by ASHWANI SHARMA (Disposed on : 2020-02-27) and P.S.-FIR No. :(CBI-4-E-2006)
CRL.A. 76/2021 filed by SANJAY GUPTA (D. of Hearing : 2022-12-20) and P.S.-FIR No. :(CBI-4-E-2006)
P.S.-FIR No. :(CBI-4-E-2006)

12.	CRL.M.C. 4006/2014 CRL.M.A. 13746/2014	DEEPAK SHANTILAL PAREKH Vs. STATE AND ANR	MACE CORPORATE ASSOCIATES, ARUNABH CHOWDHARY
13.	CRL.M.C. 4092/2014 CRL.M.A. 14064/2014 WITH CRL.M.C. 4136/2014 CRL.M.C. 4137/2014 CRL.M.C. 4138/2014 CRL.M.C. 4139/2014	M/S LUPIN LTD Vs. M/S SOCIAL POLITICAL OBSERVER OF INDIA	MACE CORPORATE ASSOCIATES, AJAY BHARGAVA
14	CRL.M.C. 4121/2014 CRL.M.A. 14144/2014	GLAXOSMITHKLINE PHARMACEUTICALS LTD AND ORS Vs. THE GOVT OF NCT OF DELHI AND ANR	MAVE CORPORATE ASSOCIATES, ARUNABH CHOWDHURY
15	CRL.M.C. 4136/2014 CRL.M.A. 14225/2014	NILESH GUPTA Vs. M/S SOCIAL POLITICAL OBSERVER OF INDIA	AJAY BHARGAVA
16	CRL.M.C. 4137/2014 CRL.M.A. 14228/2014	DESH BANDHU GUPTA Vs. M/S SOCIAL POLITICAL OBSERVER OF INDIA	AJAY BHARGAVA
17.	CRL.M.C. 4138/2014 CRL.M.A. 14231/2014	DILEEP CHINUBHAI CHOKSI Vs. M/S SOCIAL POLITICAL OBSERVER OF INDIA	AJAY BHARGAVA
18.	CRL.M.C. 4139/2014 CRL.M.A. 14234/2014	KAMAL KISHORE SHARMA Vs. M/S SOCIAL POLITICAL OBSERVER OF INDIA	AJAY BHARGAVA
19.	CRL.M.C. 4385/2014 WITH CRL.REV.P. 32/2014 Other Case filed against P.S.-FIR No. :(GANDHI NAGAR-264/2003) CRL.M.C. 40/2005 filed by VIJAY KUMAR & ORS. (Disposed on : 2006-07-17) and P.S.-FIR No. :(GANDHI NAGAR-264/2003) CRL.REV.P. 32/2014 filed by MAMTA (D. of Hearing : 2024-12-06) and P.S.-FIR No. :(GANDHI NAGAR-264/2003) P.S.-FIR No. :(GANDHI NAGAR-264/2003)	MAMTA Vs. VIJAY KUMAR AND ORS.	GYAN MITRA
20.	CRL.M.C. 4708/2014 CRL.M.A. 16003/2014	IPCA LABORATORIES LTD. AND ORS. Vs. SOCIAL POLITICAL OBSERVER OF INDIA	AJAY BHARGAVA
21 .	CRL.M.C. 4846/2014 CRL.M.A. 16630/2014 WITH CRL.M.C. 4847/2014	ALOK SAXENA AND ORS Vs. M/S SOCIAL POLITICIAL OBSERVER OF INDIA	AJAY BHARGAVA

22. CRL.M.C. 4847/2014
CRL.M.A. 16633/2014

23. CRL.M.C. 5240/2014

24. CRL.M.C. 5387/2014

Other Case filed against P.S.-FIR No. : (MEHRAULI-8/2007)

BAIL APPLN. 199/2007 filed by CHANDER PRAKASH GULATI & ANR (Disposed on : 2007-01-25) and P.S.-FIR No. : (MEHRAULI-8/2007)

P.S.-FIR No. : (MEHRAULI-8/2007)

25. CRL.M.C. 5393/2014	M/S RAPROSS PHARMACEUTICALS	AJAT BHARGAVA
CRL.M.A. 18383/2014	(P) LTD AND ORS	
	VS. M/S SOCIAL POLITICAL	
	OBSERVER OF INDIA	

26. CRL.M.C. 5470/2014

27. CRL.M.C. 5557/2014	CHIMANLAL SINGHEE AND ANR.	ASHISH VIRMANI, SATINDER S
CRL.M.A. 18994/2014	Vs. IFCI LTD.	GULATI, AVIJEET BHUJABAL
WITH CRL.M.C. 5557/2014		
CRL.M.C. 5564/2014		

28. CRL.M.C. 5564/2014	CHIMANLAL SINGHEE AND ANR.	ASHISH VIRMANI, SATINDER S
CRL.M.A. 19010/2014	Vs. IFCI LTD.	GULATI, AVIJEET BHUJABAL

29. CRL.M.C. 5606/2014	WYETH LTD. AND ORS	AJAY BHARGAVA
CRL.M.A. 19145/2014	Vs. SOCIAL POLITICAL OBSERVER	
	OF INDIA	

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30. CRL.REV.P. 469/2009 PYARE LAL KUMRA MR.R.M.TUFAIL
Vs. STATE
P.S.-FIR No. : (GEETA COLONY-30/1995)

31. CRL.REV.P. 505/2009 SANJAY BHATIA VIKAS PAHWA, RAKESH TIKU
Vs. C.B.I.

32 CRL.REV.P. 510/2009 SHASHI RAJ PAWAN BEHL, MR.SACHIN MITTAL
Vs. STATE AND ANR.

33. CRL.REV.P. 562/2009 RUKHSANA NAVEEN SHARMA, NASIMUDDIN,
 Vs. ALIMUDDIN alias ALIM * ORS P.N.BHAN

P.S.-FIR No. : (SHAHDARA-161/2008)

34 CRL.REV.P. 622/2009 JAGBIR SINGH MANOJ OHRI, RP LUTHRA
Vs. STATE

CRL.REV.P. 623/2009 filed by SURENDER SINGH (D. of Hearing : 2024-08-23) and P.S.-FIR No. : (WELCOME COLONY-228/1997)
P.S.-FIR No. : (WELCOME COLONY-228/1997)

CRL.REV.P. 622/2009 filed by JAGBIR SINGH (D. of Hearing : 2024-08-23) and P.S.-FIR No. : (WELCOME COLONY-228/1997)
P.S.-FIR No. : (WELCOME COLONY-228/1997)

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37 CRL.A. 424/2006 MANOJ MR.SUNIL KAPOOR, M.P.SINGH,
CRL.M.A. 9236/2007 Vs. THE STATE NCT OF DELHI MR.L.S.SAINI
Other Case filed against P.S.-FIR No. :(NABI KARIM-133/2000)
CRL.M.C. 2420/2000 filed by MANOJ (Disposed on : 2000-09-05) and P.S.-FIR No. :(NABI KARIM-133/2000)
P.S.-FIR No. :(NABI KARIM-133/2000)

38 CRL.A. 441/2006 AMIT alias UPENDRA KUMAR O.P.SAXENA, SHASHI RANJAN
Vs. GOVT. OF NCT OF DELHI
P.S.-FIR No. : (BARA HINDU RAO-75/2000)

39 CRL.A. 455/2006 DILBAGH S. LAL
Vs. STATE
P.S.-FIR No. : (NARELA INDUSTRIAL AREA-351/2000)

40 CRL.A. 457/2006 RAM LAL SUNIL KAPOOR, MR.BHUPESH
 Vs. THE STATE OF NCT DELHI NARULA/JAIL 4

P.S.-FIR No. : (SANGAM VIHAR-289/2003)

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-6005/2024	DELHI HIGH COURT BAR ASSOCIATION & ANR. V/s UNION OF INDIA & ORS.	AMIT CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: NITESH MEHRA, SIDDHARTH TRIPATHY (SIDDHARTH.R.TRIPATHY@GMAIL.COM)(9910057586)(PETITIONER) ANU BAGAI(ANU@BAGAI){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
2	W.P.(C)-9112/2024 CM APPL. 37275/2024 CM APPL. 37276/2024 CM APPL. 37277/2024 CM APPL. 65097/2024 CM APPL. 65984/2024 CM APPL. 12956/2025	M/S DELHI SARKARI RATION DEALERS SANGH DELHI (DSRDS-DELHI) (REGISTERED) V/s SECRETARY CUM COMMISSIONER FOOD AND SUPPLIES GOVERNMENT OF NCT OF DELHI	VISHESHWAR SHRIVASTAV, MANISHA AGRAWAL	
		OTHER DETAILS OF ADVOCATES: VISHESHWAR SHRIVASTAV(VSHRIVASTAV@LAWOFFICE.CO.IN)(9810503332)(PETITIONER) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VUSGESGWAR SGRUVASTAV(VSGRUVASTAVA@KAWIFFUCE,CI,UB)(9810503332)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANISHA AGARWAL NARAIN(OFFICEOFMANISHA@GMAIL.COM)(9818427970)(RESPONDENT) MANOJ GAUTAM(MANOJGAUTAM.4U@GMAIL.COM)(0)(RESPONDENT) VISHESHWAR SHRIVASTAV(VSHRIVASTAV@LAWOFFICE.CO.IN)(9810503332)(PETITIONER) VISHESHWAR SHRIVASTAV(VSHHRIVASTAV@LAWOFFICE.CO.IN)(9810503332)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
3	W.P.(C)-3234/2025 CM APPL. 15264/2025 CM APPL. 15265/2025 CM APPL. 15266/2025	SUYOG GURBAXANI FUNICULAR ROPEWAYS LIMITED THROUGH THE CHIEF PROJECT MANAGER V/s NATIONAL HIGHWAYS LOGISTICS MANAGEMENT LIMITED AN SPV UNDER NHAI THROUGH CHIEF OPERATING OFFICER & ORS.	MANMEET KAUR SAREEN	
		OTHER DETAILS OF ADVOCATES: MANMEET KAUR SAREEN(MANMEET @MKSLAW.IN)(8851008721)(PETITIONER) SUNIL YADAV, NHAI, VASANT JOSHI(SUNIL_YADAV@NHAI.ORG, CHAIRMAN@NHAI.ORG, JOSHI.VASANT@GMAIL.COM)(0)(RESPONDENT) SK OFFICE(ADVSKOFFICE@GMAIL.COM)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
4	LPA-212/2025 CM APPL. 17172/2025 CM APPL. 17173/2025 CM APPL. 17174/2025	NEW DELHI MUNICIPAL COUNCIL & ORS. V/s ARUN GROVER	ASHISH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: ASHISH TIWARI(LAW.AASHISH@GMAIL.COM)(9971382986)(PETITIONER) TARIQUE(TARIQUE379@GMAIL.COM)(0)(RESPONDENT)		
5	W.P.(C)-17782/2024 CM APPL. 75717/2024	ANNU SABHARWAL V/s GOVT OF NCT OF DELHI & ORS.	ASHISH NEGI	
		OTHER DETAILS OF ADVOCATES: ASHISH NEGI(ADVOCATE.ASHISHNEGI@OUTLOOK.COM)(8800607931)(PETITIONER) SANTOSH KUMAR TRIPATHI, DHC(STANDINGCOUNSELGNCTD@GMAIL.COM, DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9868250806)(RESPONDENT) DDA, GNCTD(DDACHAMBERHC@DDA.ORG.IN, DDACHAMBERHC@YAHOO.COM, GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) MCD, UNION OF INDIA(CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
6	W.P.(C)-3902/2025 CM APPL. 18128/2025	M/S APM GROUP PRIVATE LTD IN CONSORTIUM WITH MS KERELA STATE ELECTRONICS DEVELOPMENT CORPORATION LIMITED V/s GOVT OF NCT OF DELHI	UJJWAL JHA	
		OTHER DETAILS OF ADVOCATES: AMIT SHARMA(AMITSHARMA.ADV.DHC@GMAIL.COM)(9810170387)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
7	W.P.(C)-3998/2025	CHATTARSAL & ANR. V/s UNION OF INDIA & ANR.	KESHAV V HEGDE	
		OTHER DETAILS OF ADVOCATES: KESHAV V HEGDE(HEGDEKESHAV16@GMAIL.COM)(9910180879)(PETITIONER) GNCTD, DDA(GNCTD.SCLA.SKP@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
FOR ADMISSION				
8	LPA-199/2025 CM APPL. 15606/2025 CM APPL. 15607/2025 CM APPL. 15608/2025 CM APPL. 15609/2025	DELHI DEVELOPMENT AUTHORITY V/s BHAGWATI COOPERATIVE GROUP AND ANR	SHOBHANA TAKIAR	
		OTHER DETAILS OF ADVOCATES: SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(0)(PETITIONER) BHUVAN MISHRA (BHUVAN.MISHRA@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
9	W.P.(C)-13079/2024 CM APPL. 54561/2024 CM APPL. 54562/2024	SIDMAN INDUSTRIES AND ANR V/s UNION OF INDIA AND ORS	NAVNEET	
		OTHER DETAILS OF ADVOCATES: SIDHARTH CHOPRA(LAWOFFICESSIDHARTHCHOPRA@GMAIL.COM, NAVNEETHAKRAN@GMAIL.COM)(9953066560)(PETITIONER)		

		SIDMAN, TIRUPATI MEDILINES PVT. LTD.(INFO@SIDMANINDUSTRIES.COM, TIRUPATIMEDILINES@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA, UNION OF INDIA(SHAILENDRASHARMA_10@HOTMAIL.COM, SANJAY_GUPTA@SNGPARTNERS.IN)(0)(RESPONDENT) SAFDARJUNG HOSPITAL, SURGIKING MEDICAL DEVICES, KCI MEDICAL(MSOFFICE@VMMC-SJH.NIC.IN, SURGIKINGMEDICAL@GMAIL.COM, VKURADIKERI@MMM.COM)(0)(RESPONDENT)	
10	W.P.(C)-16779/2024	RAGHVANDER SINGH V/s UNION OF INDIA & ANR.	RACHIT KHANDELWAL, DHRUV TAMTA
		OTHER DETAILS OF ADVOCATES: SINGH LEGAL(INFO@SINGHLEGAL.CO.IN, ADV.PARIPOORNSINGH@GMAIL.COM)(9313047879)(PETITIONER) UNION OF INDIA, DDA(UOIDHC@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DHRUV TAMTA(DHRUVTAMTA@GMAIL.COM)(9899989917)(PETITIONER)	
AFTER NOTICE MISC. MATTERS			
11	LPA-444/2024 CM APPL. 32512/2024 CM APPL. 32514/2024 WITH LPA 447/2024	DELHI DEVELOPMENT AUTHORITY & ANR. V/s MOHAMMAD HAKIM & ANR.	KRITIKA GUPTA
		OTHER DETAILS OF ADVOCATES: KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(PETITIONER) KAWALPREET(KAWALPREET303@YAHOO.IN)(8287908688)(RESPONDENT) HAIDER(ADVHAIDERALI08@GMAIL.COM)(9711706434)(RESPONDENT)	
12	LPA-447/2024 CM APPL. 32909/2024 CM APPL. 32911/2024	DELHI DEVELOPMENT AUTHORITY & ANR. V/s RAHUL KUMAR	KRITIKA GUPTA
		OTHER DETAILS OF ADVOCATES: KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(PETITIONER) KAMAL(KAMALNCO@GMAIL.COM)(9810249271)(RESPONDENT)	
13	LPA-793/2024 CM APPL. 47008/2024 CM APPL. 495/2025	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED V/s OKHLA INDUSTRIAL AREA TEMPO TRANSPORT UNION - REGD., THROUGH ITS GEN. SECRETARY & ANR.	FIRDOUSE QUTUB WANI, GURMEET BINDRA, ROHIT LOHAV
		OTHER DETAILS OF ADVOCATES: FIRDOUSE QUTB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(PETITIONER) MAHESH(MAHESHJO20@YAHOO.COM)(0)(RESPONDENT) JELLY(JELLY@JELLYBELLYINDIA.COM)(0)(RESPONDENT) FIRDOUSE QUTB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(PETITIONER) GURMEET(GURMEET@GBALAWOFFICESL.COM, FINANCE@MAHAKGROUP.CO.IN)(0)(RESPONDENT) GURMEET BINDRA(GURMEET@GBALAWOFFICES.COM)(9311851166)(RESPONDENT) ROHIT LOHAV(ROHITLOHAV96@GMAIL.COM)(8191863360)(PETITIONER)	
14	LPA-931/2024 CM APPL. 53888/2024 CM APPL. 53889/2024	M.B. FINMART PRIVATE LIMITED & ORS. V/s REGISTRAR OF COMPANIES, NATIONAL CAPITAL TERRITORY OF DELHI & HARYANA & ANR.	AGARWAL LAW ASSOCIATES, SANDEEP DEVASHISH DAS
		OTHER DETAILS OF ADVOCATES: SANDEEP DEVASHISH DAS(SANDEEP.DAS@DASLAW.CO.IN)(9717798958)(PETITIONER)	
15	W.P.(C)-2598/2015	AJAY KUMAR GUPTA & ANR V/s UNION OF INDIA & ORS	SNG PARTNERS, SUNIL KUMAR JHA
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT)	
16	W.P.(C)-11147/2015	RAJ RANI GARG V/s LT GOVERNOR,NCT OF DELHI AND ORS	AKHIL SACHAR, ESHA MAZUMDAR
		OTHER DETAILS OF ADVOCATES: ESHA MAZUMDAR(MAIL@CURARELEGAL.COM)(9873968037)(PETITIONER)	
17	W.P.(C)-10671/2016	BRAHM SINGH V/s GOVT OF NCT OF DELHI AND ORS	JITIN TEWATHIA AND VISHAL MAAN, SIDDHARTH PANDA
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)	
18	CM APPL. 17894/2024 CM APPL. 17895/2024 CM APPL. 21710/2024 REVIEW PET. 111/2024 In W.P.(C)-2714/2017(Disposed off case)	VEER WATI AND ORS V/s THE LAND ACQUISITION COLLECTOR	BHAGWAT PERSHAD GUPTA, MANIKA TRIPATHY, ANKIT SINGH, ANKIT SINGH
		OTHER DETAILS OF ADVOCATES:	

ADVANCE CAUSE LIST

		ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(RESPONDENT) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)(9811533855)(RESPONDENT) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM, ASHUTOSHKAUSHIK123@GMAIL.COM)(9811831835)(PETITIONER) RAJESH GUPTA(RAJESHGUPTA864@GMAIL.COM)()(RESPONDENT) ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER)		
19	W.P.(C)-7540/2020 CM APPL. 25110/2020 CM APPL. 9902/2021 CM APPL. 47272/2023	PREM NATH VASISTHA V/s UNION OF INDIA & ORS.	ROHIT GANDHI, GAURAV MOHAN LIBERHAN, SUPARNA SRIVASTAVA, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: ROHIT GANDHI(ADV.ROHITGANDHI@GMAIL.COM)(9818610321)(PETITIONER) GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) THE DELHI GOLF CLUB LIMITED(FC@DELHIGOLFCLUB.ORG)()(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTDGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) THE DELHI GOLF CLUB LIMITED(FC@DELHIGOLFCLUB.ORG, FEEDBACK@DELHIGOLFCLUB.ORG)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) GAURAV M. LIBERHAN(LIBERHANLAWOFFICE@GMAIL.COM)(9810955779)(PETITIONER) GAURAVLIBERHAN(LIBERHANLAWOFFICE@GMAIL.COM)(9810955779)(PETITIONER) GAURAV M. LIBERHAN(LIBERHANLAWOFFICE@GMAIL.COM)(9810955779)(RESPONDENT) ROHIT GANDHI(ADV.ROHITGANDHI@GMAIL.COM)()(RESPONDENT) ROHIT GANDHI (ROHITGANDHI@GMAIL.COM)(9818610321)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) LIBERHAN LAW (LIBERHANLAWOFFICE@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DELHI GOLF CLUB(FC@DELHIGOLFCLUB.ORG)()(RESPONDENT) SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(9810235164)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
20	W.P.(C)-6743/2021	MAITHON POWER LIMITED V/s UNION OF INDIA & ANR.	VENKATESH, TVS RAGHAVENDRA SREYAS, SUPARNA SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: MAITHON POWER LIMITED(SHRI.VENKATESH@SKVLAWOFFICES.COM)()(RESPONDENT) MAITHON POWER LIMITED(SHRI.VENKATESH@SKVLAWOFFICES.COM)()(RESPONDENT) MAITHON POWER LIMITED(SHRI.VENKATESH@SKVLAWOFFICES.COM)()(RESPONDENT) SKV LAW OFFICES(SHRI.VENKATESH@SKVLAWOFFICES.COM)(47099951)(PETITIONER) CENTRAL ELECTRICITY REGULATORY COMMISSION(SECY@CERCIND.GOV.IN)()(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) CENTRAL ELECTRICITY REGULATORY COMMISSION(SECY@CERCIND.GOV.IN)()(PETITIONER) UNION OF INDIA(SECY-POWER@NIC.IN)()(PETITIONER) CENTRAL ELECTRICITY REGULATORY COMMISSION(SECY@CERCIND.GOV.IN)()(PETITIONER) UNION OF INDIA(SECY-POWER@NIC.IN)()(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SECY POWER(SECY-POWER@NIC.IN)()(RESPONDENT) SHALINI(SHALINI.MEHDRITTA@YAHOO.COM)()(RESPONDENT) BSREE KUMAR(BSREEKUMAR@CERCIND.GOV.IN)()(RESPONDENT) CERCIND(SECY@CERCIND.GOV.IN)()(RESPONDENT) VENKATESH(VENKATESH@SKVLAWOFFICES.COM)()(RESPONDENT) TVS RAGHAVENDRA SREYAS(SREYAS.TVSR@GMAIL.COM)(9810753194)(RESPONDENT) SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(9810235164)(PETITIONER)		
21	W.P.(C)-14218/2021 CM APPL. 44835/2021 CM APPL. 3754/2023 WITH W.P.(C) 11367/2022	SUPREME COURT BAR COOPERATIVE HOUSE BUILDING SOCIETY & ORS. V/s UNION OF INDIA & ORS.	AAYUSH AGARWALA, SAMEER VASHISHT, SHAVETA MAHAJAN, ASHISH KUMAR, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DELHI JAL BD(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) DELHI POLLUTION CONTROL COMMITTEE(CHDPCC@NIC.IN)()(RESPONDENT) NBCC INDIA LIMITED(BDD@NCCINDIA.COM)()(RESPONDENT) MR. BIRJA MAHAPATRA(BIRAJAMAHAPATRA@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT) AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) AIIMS (AIIMS.REG@GMAIL.COM)()(RESPONDENT) NBCC (BDD@NBCCINDIA.COM)()(RESPONDENT) SOUTH DELHI MUNICIPAL (CLOSDMC@GMAIL.COM)()(RESPONDENT) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) DELHI JAL BOARD(SANGEETABHARTI@GMAIL.COM)()(RESPONDENT) POLLUTION CONTROL COMMITTEE (CHDPCC@NIC.IN)()(RESPONDENT) GOVERNMENT OF NCT OF		

		DELHI(STANDINGCOUSELGNCTD@GMAIL.COM){}(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) SHAVETA MAHAJAN(DR.HARSHPATHAKASSOCIATES@GMAIL.COM)(7982898800)(RESPONDENT) ASHISH KUMAR(CC_DELHI@SNGPARTNERS.IN)(9953253678)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)	
22	W.P.(C)-11367/2022 CM APPL. 33455/2022	SOCIETY FOR PROTECTION OF CULTURE, HERITAGE, ENVIRONMENT, TRADITIONS AND PROMOTION OF NATIONAL AWARENESS V/s DELHI DEVELOPMENT AUTHORITY & ORS.	VIKAS KAKKAR, SAMEER VASHISHT, MADHUMITA SINGH
		OTHER DETAILS OF ADVOCATES: VIKAS KAKKAR (VIKASHKAKKARADVOCATE@GMAIL.COM)(9810234879)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) MADHUMITA SINGH(MADHUMITA.SINGH2010@GMAIL.COM)(9999599224)(PETITIONER)	
23	W.P.(C)-15259/2022	AJAY KUMAR & ANR. V/s UNION OF INDIA AND ORS	ASHUTOSH RANA, RAKESH KUMAR MITTAL
		OTHER DETAILS OF ADVOCATES: J.V. RANA(RANA8381@GMAIL.COM)(7838463577)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) SECY LB(SECY.LB@DELHI.GOV.IN, CSDelhi@NIC.IN){}(RESPONDENT) NWADM(NWADAM@NIC.IN, SUPPORT@DSIIDC.ORG, DSIIDCLC@GMAIL.COM, ANUSALWAN@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAKESH KUMAR MITTAL(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(RESPONDENT)	
24	W.P.(C)-2493/2023	PREM SINGH VERMA V/s LAND ACQUISITION COLLECTOR AND OTHERS	AKHILESH KUMAR SINGH, QURRATULAIN
		OTHER DETAILS OF ADVOCATES: AKHILESH KUMAR SINGH(9910259027)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) SHOBHANA TAKIR(SHOBHANA_TAKIAR@YAHOO.CO.IN){}(RESPONDENT) QURRATULAIN (QURRATULAIN29@GMAIL.COM)(8368626485)(RESPONDENT)	
25	W.P.(C)-1556/2024	NARENDRA SHARMA & ORS. V/s BAR COUNCIL OF INDIA & ORS.	SMITA KUMARI RAJGARHIA
		OTHER DETAILS OF ADVOCATES: A K BAJPAI AND CO(NARENDRA71574455@GMAIL.COM)(9810221154)(PETITIONER) UMESH JOSHI(ADVUMESHJOSHI@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)	
26	W.P.(C)-9702/2024 CM APPL. 39795/2024 CM APPL. 39796/2024 CM APPL. 54628/2024	RAMACIVIL INDIA CONSTRUCTION PVT LTD V/s UNION OF INDIA	AVINASH KUMAR TRIVEDI, VIKRAM JETLY
		OTHER DETAILS OF ADVOCATES: AVINASH K. TRIVEDI(AKTRIVEDILWOFFICES@GMAIL.COM)(9871441764)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)(0)(RESPONDENT)	
27	W.P.(C)-15699/2024 CM APPL. 65923/2024	ANNU SABHARWAL V/s GOVT. OF NCT OF DELHI & ORS.	ASHISH NEGI
		OTHER DETAILS OF ADVOCATES: ASHISH NEGI(ADVOCATE.ASHISHNEGI@OUTLOOK.COM)(8800607931)(PETITIONER) DHC PROSECUTIONED DELHI POLICE, SANTOSH KUMAR TRIPATHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA, MCD(DDACHAMBERHC@DDA.ORG.IN, DDACHAMBERHC@YAHOO.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)	
FOR FINAL HEARING			
28	W.P.(C)-1447/2021 CM APPL. 12454/2022 WITH W.P.(C) 3534/2021	SANJEEV RAJPAL & ANR. V/s UNION OF INDIA & ANR.	ABHINAV BERI, AJAY GUPTA
		OTHER DETAILS OF ADVOCATES: SUDHIR RAJPAL(ABHIBERI1990@GMAIL.COM){}(RESPONDENT) SUDHIR RAJPAL(ABHIBERI1990@GMAIL.COM){}(RESPONDENT) SUDHIR RAJPAL(ABHIBERI1990@GMAIL.COM){}(RESPONDENT) SANJEEV RAJPAL(ABHIBERI1990@GMAIL.COM){}(RESPONDENT) SANJEEV RAJPAL(ABHIBERI1990@GMAIL.COM){}(RESPONDENT) SANJEEV RAJPAL(ABHIBERI1990@GMAIL.COM){}(RESPONDENT) ABHINAVBERI(ABHIBERI1990@GMAIL.COM)(8588081414)(PETITIONER)	

		KHERA AND KHERA(ABHIBERI1990@GMAIL.COM){}(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) KHERA AND KHERA(INFO@PRISTINELEGAL.COM){}(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AJAY GUPTA(LAWYERAJAY@YAHOO.COM)(9810717486)(PETITIONER)		
29	W.P.(C)-3534/2021	DR. ASHOK TULI V/s UNION OF INDIA MINISTRY OF LAW AND JUSTICE & ANR.	ANGAD MEHTA	
		OTHER DETAILS OF ADVOCATES: DR. ASHOK TULI(ANGAD87@GMAIL.COM){}(RESPONDENT) DR. ASHOK TULI(ANGAD87@GMAIL.COM){}(RESPONDENT) DR. ASHOK TULI(ANGAD87@GMAIL.COM){}(RESPONDENT) DR. ASHOK TULI(ANGAD87@GMAIL.COM){}(RESPONDENT) ANGADMEHTA(ANGAD87@GMAIL.COM)(9560956484)(PETITIONER) ANGAD MEHTA AND HANMANT PAWAR(ANGAD87@GMAIL.COM)(9560956484)(PETITIONER) UNION OF INDIA MINISTRY OF LAW AND JUSTICE(MOHAMMEDMUQEEM@GMAIL.COM){}(PETITIONER) UNION OF INDIA MINISTRY OF LAW AND JUSTICE(ABHAYCGSC@GMAIL.COM){}(PETITIONER) UNION OF INDIA MINISTRY OF LAW AND JUSTICE(MOHAMMEDMUQEEM@GMAIL.COM){}(PETITIONER) UNION OF INDIA MINISTRY OF LAW AND JUSTICE(MOHAMMEDMUQEEM@GMAIL.COM){}(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 19584/2025 In W.P.(C)-7807/2024 WITH W.P.(C) 7808/2024	EMIRATES SHIPPING LINE FZE (ERSTWHILE EMIRATES SHIPPING LINE DMCEST) V/s THE ASSISTANT COMMISSIONER OF INCOME-TAX CIRCLE 1(2)(2), NEW DELHI	VISHAL KALRA	
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA(OFFICE@VKLEGAL.IN)(9711033111)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
2	W.P.(C)-4195/2025 CM APPL. 19446/2025 CM APPL. 19447/2025	GSM AUTO SPARES PRIVATE LIMITED V/s ASSESSMENT UNIT INCOME TAX DEPARTMENT DELHI AND ANR	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR, ANANYA KAPOOR, TARUN CHANANA, SUMIT(SUMIT@SALILKAPOOR.CO)(9810868180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){0}(RESPONDENT)		
FOR ADMISSION				
3	EFA(COMM)-18/2024 CM APPL. 72795/2024	UNION OF INDIA V/s VINEY MOHINDROO	OM PRAKASH	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-2836/2025	CASIO INDIA COMPANY PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX-4-2 & ANR.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY/ NIKHIL AGARWAL/ PURU MEDHIRA(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
5	W.P.(C)-3152/2025 CM APPL. 14850/2025 CM APPL. 14851/2025	SAROJ MEHNDI V/s INCOME TAX OFFICER, WARD 49.1 & ANR.	PRADEEP SINGH RAWAT	
		OTHER DETAILS OF ADVOCATES: PRADEEP SINGH RAWAT(PRADEEP@LAWTMADVISORS.COM)(8424058557)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){0}(RESPONDENT)		
CONNECTED MATTERS (ADMISSION)				
6	ITA-277/2024 WITH ITA 326/2024 ITA 327/2024 ITA 357/2024 ITA 360/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S BILASA AND SONS PRIVATE LIMITED	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA		

		KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) INCOME TAX(DELHI.CIT1@INCOMETAX.GOV.IN)()(PETITIONER) M/S BILASA(BILASA.CO@GMAIL.COM)()(RESPONDENT)		
7	ITA-326/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s RAMA ALLIED PRODUCTS MARKETING PVT. LTD.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) MDM(MDMRAMAGROUP@YAHOO.COM)(0)(RESPONDENT) LOCAL(OFFICELOCALMAIL@GMAIL.COM)(0)(RESPONDENT)		
8	ITA-327/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s RAMA ALLIED PRODUCTS MARKETING PVT. LTD.	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) MDM(MDMRAMAGROUP@YAHOO.COM)(0)(RESPONDENT)		
9	ITA-357/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s ASHOK MINDA	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) SANJAY(SANJAYSATPAL@GMAIL.COM)(0)(RESPONDENT)		
10	ITA-360/2024	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s ASHOK MINDA	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
11	FAO (COMM)-145/2024	SH. VIJAY BANSAL V/s SMT. BEENA TRIPATHI	AVNISH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
12	FAO (COMM)-164/2024 CM APPL. 47666/2024	M/S GOGOAL HYDRO PVT. LTD. V/s M/S BHARAT HEAVY ELECTRICALS LIMITED & ORS	VIKAS TOMAR, SARTHAK ADVOCATES & SOLICITORS	
		OTHER DETAILS OF ADVOCATES: ()()(RESPONDENT)		
13	ITA-126/2019 WITH ITA 32/2020	THE PR. COMMISSIONER OF INCOME TAX -3 V/s DLF LTD.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)(9810371417)(PETITIONER)		
14	ITA-32/2020	THE PR. COMMISSIONER OF INCOME TAX -3 V/s DLF LTD.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIARUCHIR@GMAIL.COM)(9810371417)(PETITIONER)		
15	ITA-262/2022	MARUTI SUZUKI INDIA LTD V/s DEPUTY COMMISSIONER OF INCOME TAX	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) DELHI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
16	ITA-529/2023	PR. COMMISSIONER OF INCOME TAX (CENTRAL)-2 V/s M/S K.R. PULP AND PAPERS LTD.	SANJAY KUMAR, SHAANTANU JAIN	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) M/S K R PULP(TAX@KRPAPERS.COM)()(RESPONDENT) SHAANTANU JAIN(DSLEGAL2018@GMAIL.COM)(9871544495)(RESPONDENT)		
17	ITA-540/2023	PR. COMMISSIONER OF INCOME TAX-7 V/s PUNJAB NATIONAL BANK	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI & ADEEBA MUJAHID(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) INCOME TAX(DELHI.PCIT7@INCOMETAX.GOV.IN)()(PETITIONER) M/S PUNJAB NATIONAL BANK(HOSD@PNB.CO.IN)()(RESPONDENT)		

ADVANCE CAUSE LIST

18	ITA-437/2024	PR. COMMISSIONER OF INCOME TAX-12, DELHI V/s SMT. SALONI NARANG	SANJAY KUMAR, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) INCOME TAX(DELHI.CIT12@INCOMETAX.GOV.IN)(0)(PETITIONER) VIJAY(VIJAYCHAWLA@FRAZERANDHAWES.COM)(0)(RESPONDENT) DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(RESPONDENT)		
19	ITA-446/2024	PR. COMMISSIONER OF INCOME TAX-12, DELHI V/s MRS. SALONI NARANG	SANJAY KUMAR, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: SANJAY FKUMAR(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) INCOME TAX(DELHI.CIT12@INCOMETAX.GOV.IN)(0)(PETITIONER) VIJAY(VIJAYCHAWLA@FRAZERANDHAWES.COM)(0)(RESPONDENT) DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(RESPONDENT) DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(RESPONDENT)		
20	ITA-41/2025	COMMISSIONER OF INCOME TAX (EXEMPTIONS) DELHI V/s JAMMAT-E-ISLAMI HIND	ABHISHEK, DR RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK MARATHA(NKTKUMAR31@YAHOO.COM)(9810819178)(PETITIONER) MARKAZIH(MARKAZIH@GMAIL.COM)(0)(RESPONDENT) MAIL MESHAFI(MAILEDHAFI2014@YAHOO.COM)(0)(RESPONDENT) DR RAKESH GUPTA(RAKESH@TAXINDIA.NET)(9654488297)(PETITIONER)		
21	RFA(COMM)-5/2023 CM APPL. 873/2023	N R SWITCH-N-RADIO SERVICES PRIVATE LIMITED V/s OM LOGISTICS LIMITED	ASHWANI KUMAR, GAUTAM MALIK, CHIRAG MALIK	
		OTHER DETAILS OF ADVOCATES: TRULLCI AL SOLUTIONS(SINGHRAJ673@GMAIL.COM)(9871085028)(PETITIONER) OM LOGISTICS(OMGROUP@OMLOGISTICS.CO.IN)(0)(RESPONDENT) GAUTAM MALIK(GAUTAMMALIK95@GMAIL.COM)(9810206211)(RESPONDENT) CHIRAG MALIK(CHIRAGMALIK26@GMAIL.COM)(9873592210)(RESPONDENT)		
22	RFA(COMM)-89/2024 CM APPL. 15459/2024	NAKUL SINGH PROPRIETOR & ANR. V/s MANISH KUMAR VERMA & ANR.	ANURAG RANA, GURMEET SINGH	
		OTHER DETAILS OF ADVOCATES: GURMEET SINGH(GURMEET1SINGH@GMAIL.COM)(9212578800)(RESPONDENT)		
23	RFA(COMM)-230/2024 CM APPL. 33942/2024 CM APPL. 33943/2024	RAKESH GUPTA V/s VIPIN MITTAL	MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: MOHIT GUPTA(MOHITADV@YAHOO.COM)(9654681238)(PETITIONER) NARENDER(NARENDER.PRABHAKAR@GMAIL.COM)(0)(RESPONDENT)		
24	RFA(COMM)-296/2024 CM APPL. 43041/2024 WITH RFA(COMM) 297/2024	AXIS BANK LIMITED V/s M/S RUPIN ASSOCIATES & ORS.	GURVINDER KAUR SURI, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
25	RFA(COMM)-297/2024 CM APPL. 43044/2024	AXIS BANK LTD V/s M/S PAM COSMETICS AND GLASSES PVT LTD & ORS.	GURVINDER KAUR SURI, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
26	RFA(COMM)-315/2024	RAJNISH YADAV V/s THE MUNICIPAL CORPORATION OF DELHI	MONI CINMOY	
		OTHER DETAILS OF ADVOCATES:		
27	RFA(COMM)-336/2024 CM APPL. 47656/2024 CM APPL. 47657/2024	REYAZ AHMAD V/s RAHUL JAIN	PULKIT LUTHRA	
		OTHER DETAILS OF ADVOCATES:		
28	RFA(COMM)-348/2024	PRAMOD KUMAR V/s M/S GANNON DUNKERLEY AND CO. LTD.	VIKRAM SINGH BHATIA, VAIBHAV TYAGI	
		OTHER DETAILS OF ADVOCATES: RAJEEV KUMAR RAI(ADVRAJEEVRAI78@GMAIL.COM)(9654577483)(PETITIONER) GDCL(HO@GDCL.IN)(0)(RESPONDENT) VAIBHAV TYAGI(VAIBHAV.TYAGI10@GMAIL.COM)(9711007680)(RESPONDENT)		
29	RFA(COMM)-364/2024 CM APPL. 51113/2024 CM APPL. 51114/2024	SHUBHAM SINGHAL V/s M/S TRAFIKSOL ELECTROMECHANICAL PRIVATE LIMITED & ORS.	GOVIND K RISHI, MONICA GOEL	
		OTHER DETAILS OF ADVOCATES: MONICA GOEL(ADVOCATEMONICAGOEL@GMAIL.COM)(9971853567)(RESPONDENT)		

30	RFA(COMM)-467/2024 CM APPL. 65542/2024 CM APPL. 65543/2024	TARUN PRAKASH YADAV AND ANR V/s RAJESH KUMAR JAIN & ANR.	RANVIR VATS, AMARDEEP MAINI	
		OTHER DETAILS OF ADVOCATES: RANVIR VATS(ADVOCATERANVIRVATS@GMAIL.COM)(9311284530)(PETITIONER) MAINI(ADVOCATEMAINI@GMAIL.COM)(0)(RESPONDENT) AMARDEEP MAINI(ADVOCATEMAINI@GMAIL.COM)(9818451845)(PETITIONER)		
31	RFA(OS)(COMM)-1/2025 CM APPL. 921/2025	GURVINDER SINGH TOOR V/s ROHIT MALHOTRA	YOGENDRA PAL SINGH	
		OTHER DETAILS OF ADVOCATES: SAGAR PATHAK(SAGAR@PATHAKLAWOFFICE.COM)(9810293916)(PETITIONER) SAGAR PATHAK(SAGAR@PATHAKLAWOFFICE.COM)(9810293916)(PETITIONER) ARJUN DEWAN(ARJUN.DEWAN85@GMAIL.COM)(0)(RESPONDENT) ARJUN(ARJUN.DEWAN85@GMAIL.COM)(0)(RESPONDENT)		
32	W.P.(C)-4466/2019 CM APPL. 19808/2019	DURGAWATI V/s JAWAHARLAL NEHRU UNIVERSITY	MEGHA BAHL, R VASANTH	
		OTHER DETAILS OF ADVOCATES: MEGHA BAHL()(9818405329)(PETITIONER) R VASANTH(VASANTH@TRINITYCHAMBERS.IN)(9873122974)(RESPONDENT)		
33	W.P.(C)-13777/2019 CM APPL. 55414/2019	DELHI VIDYUT KARAMCHARI UNION (REGD) & ORS V/s GOVT. OF NCT OF DELHI & ORS	SRILINA ROY	
		OTHER DETAILS OF ADVOCATES: SRILINA ROY()(8800639408)(PETITIONER)		
34	W.P.(C)-7042/2021 WITH W.P.(C) 7051/2021 W.P.(C) 9601/2023	COLT TECHNOLOGY SERVICES INDIA PRIVATE LIMITED V/s THE PRINCIPAL COMMISSIONER OF INCOME TAX-1 DELHI & ANR.	SAUMYENDRA SINGH TOMAR	
		OTHER DETAILS OF ADVOCATES: SAUMYENDRATOMAR(SAUMYENDRA.TOMAR@GMAIL.COM)(9350602512)(PETITIONER) VISHAL KALRA AND S S TOMAR(VKALRA@VKLEGAL.IN, SAUMYENDRA.TOMAR@GMAIL.COM)(9711033111)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9312228721)(RESPONDENT)		
35	W.P.(C)-7051/2021	COLT TECHNOLOGY SERVICES INDIA PRIVATE LIMITED V/s THE PRINCIPAL COMMISSIONER OF INCOME TAX 1 DELHI & ANR.	SAUMYENDRA SINGH TOMAR	
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA AND S S TOMAR(VKALRA@VKLEGAL.IN, SAUMYENDRA.TOMAR@GMAIL.COM)(9711033111)(PETITIONER) SAUMYENDRATOMAR(SAUMYENDRA.TOMAR@GMAIL.COM)(9350602512)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9312228721)(RESPONDENT)		
36	W.P.(C)-9601/2023 WITH W.P.(C) 7042/2021 W.P.(C) 7051/2021	COLT TECHNOLOGY SERVICES INDIA PRIVATE LIMITED V/s THE PRINCIPAL COMMISSIONER OF INCOME TAX-1, NEW DELHI & ANR.	VISHAL KALRA	
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA(OFFICE@VKLEGAL.IN)(9711033111)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
37	W.P.(C)-13106/2022	MONEYKRAFT FINANCIAL SERVICES V/s INCOME TAX OFFICER WARD 35(5) NEW DELHI	NAVIN KUMAR, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: NAVIN KUMAR(CONTACTUS@AKJLAW.COM)(9999020047)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(RESPONDENT)		
38	W.P.(C)-14870/2022	MANJIMA KHANDELWAL V/s INCOME TAX OFFICER & ORS.	DEBESH PANDA	
		OTHER DETAILS OF ADVOCATES: DEBESH PANDA(MAIL@ADPCHAMBERS.IN)(9873547805)(PETITIONER) SANTOSH AGARWAL AND SARITA AGARWAL(SANTOSH.AGARWAL1@GMAIL.COM, MONIKASARIN@GMAIL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ASHISH SARIN(ASHSARIN@GMAIL.COM)()(RESPONDENT)		

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39	W.P.(C)-2559/2023	VINAY JAIN V/s ACIT CIRCLE 43(1) DELHI & ANR.	RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(965069757)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
40	W.P.(C)-2638/2023	ABHINAV JAIN V/s INCOME TAX OFFICER & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX OFFICER (DELHI.PCCIT.NEAC@INCOMETAX.GOV.IN)(9812228721)(RESPONDENT) INCOME TAX OFFICER (DELHI.DCIT.JIDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO36.1@INCOMETAX.GOV.IN)(9812228721)(RESPONDENT) INCOME TAX OFFICER (CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT)		
41	W.P.(C)-2753/2023 CM APPL. 10592/2023 WITH W.P.(C) 2937/2025	EMAAR INDIA LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 2 NEW DELHI & ANR.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JIDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.CEN2@INCOMETAX.GOV.IN){}(RESPONDENT)		
42	W.P.(C)-2937/2025 CM APPL. 13952/2025	EMAAR INDIA LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 2 & ANR.	NEERAJ KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(NEERAJ-TAX@VAISHLAW.COM)(9810148853)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN2@INCOMETAX.GOV.IN){0}(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){0}(RESPONDENT)		
43	W.P.(C)-3879/2023	HARSIMRAN KAUR V/s ITO WARD 30(1), DELHI & ANR.	RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH VERMA(COMMUNICATION@SRALEXLAWFIRM.COM)(9650569757)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
44	W.P.(C)-7902/2023	MANJU LALL V/s INCOME TAX OFFICER WARD 30-1 & ORS.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR AND SANAT KAPOOR(ANANYA@SALILKAPOOR.COM)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
45	W.P.(C)-7938/2023 CM APPL. 30595/2023	PARVEEN V/s INCOME-TAX OFFICER WARD 35 & ORS.	SAURAV	
		OTHER DETAILS OF ADVOCATES: KUMAR LEGAL RESEARCH LLP(INFO@KUMARLR.COM)(9971707974)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
46	W.P.(C)-424/2024	COMVIVA TECHNOLOGIES LIMITED V/s DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES:		
47	W.P.(C)-2579/2024 CM APPL. 10721/2024	NEERAJ GUGLANI V/s PRINCIPAL COMMISSIONER OF INCOM TAX- 15 & ORS.	SAURAV	
		OTHER DETAILS OF ADVOCATES: SMRITI SAHAY(ADVSMRITISSHUKLA@OUTLOOK.COM, CASMRITISAHAY@GMAIL.COM)(9354376719)(PETITIONER) PRINCIPAL COMMISSIONER OF INCOME TAX - 15(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
48	W.P.(C)-2593/2024 CM APPL. 10690/2024 WITH W.P.(C) 16342/2024	NIRMAL BANSAL V/s INCOME TAX OFFICER, WARD 60(5), DELHI	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES:		

		SALIL KAPOOR AND SANTA KAPOOR AND ANANYA KAPOOR(SUMIT@SALILKAPOOR.COM)(9810868180)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
49	W.P.(C)-16342/2024 CM APPL. 68989/2024	LEARNING LINKS FOUNDATION V/s INCOME TAX DEPARTMENT CIRCLE EXEMPT 1(1), DELHI	GAURAV JAIN
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN(GAURAVJAIN_81@REDIFFMAIL.COM)(9810262615)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.EXMP1.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)	
50	W.P.(C)-4154/2024 CM APPL. 16956/2024	MAX LIFE INSURANCE COMPANY LIMITED V/s PCIT 04	HIMANSHU SHEKHAR SINHA
		OTHER DETAILS OF ADVOCATES: HIMANSHU SINHA , BHUWAN DHOOPAR, PARASH BISWAL(SANJEEV.SHARMA@TRILEGAL.COM)(9810221708)(PETITIONER) PCIT 04(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)	
51	W.P.(C)-6614/2024 CM APPL. 27527/2024	ARUN GARG V/s ASSISTANT COMMISSIONER OF INCOME TAX	KAPIL GOEL
		OTHER DETAILS OF ADVOCATES: KAPIL GOEL(ADVOCATEKAPILGOEL@GMAIL.COM)(9910272804)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)	
52	W.P.(C)-6660/2024 CM APPL. 27704/2024	SANJAY BANSAL V/s INCOME TAX OFFICER	KAPIL GOEL
		OTHER DETAILS OF ADVOCATES: KAPIL GOEL(ADVOCATEKAPILGOEL@GMAIL.COM)(9910272804)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)	
53	W.P.(C)-11353/2024 CM APPL. 47000/2024 WITH W.P.(C) 11354/2024	M/S DANIELI CORUS BV V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT. TAX 1(2)(2)NEW DELHI	SHAANTANU JAIN
		OTHER DETAILS OF ADVOCATES: GAUTAM JAIN(DSLEGAL2018@GMAIL.COM)(9999888495)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)	
54	W.P.(C)-11354/2024 CM APPL. 47064/2024	M/S DANIELI CORUS BV V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT. TAX 1(2)(2)	SHAANTANU JAIN
		OTHER DETAILS OF ADVOCATES: GAUTAM JAIN ANDDEEPANSHUJAIN AND SHAANTANU JAIN(DSLEGAL2018@GMAIL.COM)(9999888495)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
55	W.P.(C)-11375/2024 CM APPL. 47217/2024	M/S DANIELI CORUS BV V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE INT. TAX 1(2)(2)	SHAANTANU JAIN
		OTHER DETAILS OF ADVOCATES: GAUTAM JAIN AND DEEPANSHU JAIN(DSLEGAL2018@GMAIL.COM)(9999888495)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)	
56	W.P.(C)-12724/2024 CM APPL. 53038/2024 WITH W.P.(C) 12874/2024	RAHUL GUPTA V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 28(1) DELH	PULKIT VERMA
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT28.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)	
57	W.P.(C)-12874/2024 CM APPL. 53704/2024	SONIA GUPTA V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 28 (1) DELHI	PULKIT VERMA
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.28.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)	

58	W.P.(C)-13085/2024 CM APPL. 54689/2024	SUNIL GUPTA V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 28(1) DELHI	PULKIT VERMA	
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT28.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
59	W.P.(C)-13442/2024 CM APPL. 56169/2024	DHARMENDER V/s PRINCIPAL COMMISSIONER INCOME TAX 15 INCOME TAX DEPARTMENT & ANR.	GAURAV DESHRAJ	
		OTHER DETAILS OF ADVOCATES: GAURAV DESHRAJ(DEJURELAWOFFICES@GMAIL.COM)(0)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.INTO68.5@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.CIT15@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
60	W.P.(C)-13979/2024 CM APPL. 58487/2024	KUNTE & DRABU CONSULTANTS PVT. LTD V/s INCOME TAX OFFICER, WARD 14(3), & ORS.	SATYEN SETHI	
		OTHER DETAILS OF ADVOCATES: SATYEN SETHI(SATYENSETHI@GMAIL.COM)(1126510104)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO14.3@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(CIT.AJ.CBDT@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
61	W.P.(C)-16857/2024 CM APPL. 71398/2024	GLOBE CAPITAL MARKET LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 15 DELHI	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(SUMIT@SALILKAPOOR.CO)(9810868180)(PETITIONER) TARUN, ANANYA(TARUN@SALILKAPOOR.CO, ANANYA@SALILKAPOOR.CO)(0)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) TARUN CHANANA, ANANYA KAPOOR(TARUN@SALILKAPOOR.CO, ANANYA@SALILKAPOOR.CO)(0)(RESPONDENT)		
62	W.P.(C)-16859/2024 CM APPL. 71405/2024	DEEKSHA HOLDING LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 17, DELHI	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(SUMIT@SALILKAPOOR.CO)(9810868180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
63	W.P.(C)-17222/2024 CM APPL. 73207/2024	BANARAS HOUSE (P) LTD V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS.	KRISHNAN S	
		OTHER DETAILS OF ADVOCATES: S. KRISHNAN(Team@IYENGAR.CO.IN)(9811121285)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
64	W.P.(C)-17233/2024	KAMDHENU LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 13 1 & ANR.	VIBHOR GARG	
		OTHER DETAILS OF ADVOCATES: VIBHOR GARG(VIBHOR@BAVLEGAL.IN)(9811352998)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT13.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
65	W.P.(C)-143/2025 CM APPL. 673/2025	FIITJEE FOUNDATION FOR EDUCATION RESEARCH AND TRAININGS V/s COMMISSIONER OF INCOME TAX (EXEMPTION)	RAJAN BHATIA	
		OTHER DETAILS OF ADVOCATES: RAJAN BHATIA(BHATIA_RAJAN1956@REDIFFMAIL.COM)(9910374341)(PETITIONER) PANKAJ, INCOMETAX(PHOTOSTATPANKAJ@GMAIL.COM, DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
66	W.P.(C)-266/2025 CM APPL. 1317/2025	HOLITECH INDIA PVT LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX AND ORS	SULALIT SINGH SISODIA	
		OTHER DETAILS OF ADVOCATES: S S SISODIA & CO.(SSSISODIALAWOFFICE@GMAIL.COM)(9313771073)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INCOME TAX(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
67	W.P.(C)-907/2025 CM APPL. 4476/2025	ARUN SINGHAL V/s DEPUTY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-29, NEW DELHI & ANR.	ABHISHEK PAREEK	

		OTHER DETAILS OF ADVOCATES: ABHISHEK PAREEK(ABHI.SAIBABA@GMAIL.COM)(9891024000)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
FOR FINAL HEARING				
68	FAO (COMM)-56/2022	M/S BHATIA ENGINEERING COMPANY V/s COCHIN SHIPYARD LTD.	SWAROOP GEORGE, KARTHIK SD	
		OTHER DETAILS OF ADVOCATES: ANIKET SINGH DAS , SWAROOP GEORGE (SWAROOPGEORGE@OUTLOOK.COM)(9871144284)(PETITIONER) B S KRISHAN (BSKRISHANASSOATES@GMAIL.COM)()(RESPONDENT) KARTHIK SD(ADV.KARTHIKSD@GMAIL.COM)(8448364457)(PETITIONER)		
FOR DISPOSAL				
69	W.P.(C)-5921/2018	DALEEP SINGH V/s CONTROLLER GENERAL OF PATENTS & ARN	SANJEEV SINGH, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES: SANJEEV SINGH()(9650508945)(PETITIONER)		
PART-HEARD MATTERS				
70	LPA-114/2013 CM APPL. 4428/2015 (CROSS OBJ.) CM APPL. 7030/2015 CM APPL. 39768/2016	NEELAM ARYA V/s DIN MOHD (DECEASED) AND ORS	VISHAL SINGH, YEESHU JAIN, KAPOOR & COMPANY, AVIRAL TIWARI, RAJAT ARORA, JYOTI TYAGI, SANJAY KUMAR PATHAK, SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT)		
END OF THE BOARD MATTERS				
71	ITA-388/2023	LOUIS DREYFUS COMPANY INDIA PVT LTD V/s DCIT CIRCLE 2(1) NEW DELHI	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH, KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
72	W.P.(C)-4663/2017 WITH W.P.(C) 2767/2019	BACHHON KA GHAR THR ITS CHAIRMAN V/s UNION OF INDIA AND ANR	VIKAS BAPURAO PADHIDDEY, GAUTAM NARAYAN, ANURAG AHLUWALIA, MAYANK SHARMA, ANSHUL KULSHRESTHA	
		OTHER DETAILS OF ADVOCATES: MAYANK SHARMA(SMSMAYANK@YAHOO.COM)(9910092484)(PETITIONER) ANSHUL KULSHRESTHA(ADVOCATEANSHUL.K@GMAIL.COM)(9999011660)(PETITIONER)		
73	W.P.(C)-2767/2019	DIGAMBAR JAIN MAHILA ASHRAM V/s UNION OF INDIA AND ANR.	MANISH MOHAN, MOHD. IRSAD, MAYANK SHARMA, ANSHUL KULSHRESTHA	
		OTHER DETAILS OF ADVOCATES: G TUSHAR RAO()()(PETITIONER) MAYANK SHARMA(SMSMAYANK@YAHOO.COM)(9910092484)(PETITIONER) ANSHUL KULSHRESTHA(ADVOCATEANSHUL.K@GMAIL.COM)(9999011660)(PETITIONER)		
74	W.P.(C)-11933/2021 CM APPL. 36924/2021	DHARAMPAL SATYAPAL LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX	KAVITA JHA, KAVITA JHA, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ROHIT JAIN(ROHIT-TAX@VAISHLAW.COM)(9810771910)(PETITIONER)		

08.04.2025

ADVANCE CAUSE LIST

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DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

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MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	MAT.APP.(F.C.)-424/2024	COL PAVINDER AHLUWALIA(RTD) V/s ANILA AHLUWALIA	KESHAV V HEGDE, SRIHARSHA PEECHARA	
		OTHER DETAILS OF ADVOCATES: KESHV V HEGDE(HEGDEKESHAV16@GMAIL.COM)(9910180879)(PETITIONER) SUNIL KUMAR(SNLKMR588@GMAIL.COM)(0)(RESPONDENT) SRIHARSHA PEECHARA(SHPEECHARA@GMAIL.COM)(9717466788)(RESPONDENT)		
TOP OF THE BOARD				
2	W.P.(C)-3434/2017	EASTERN BROADCAST SOLUTIONS PVT. LTD & ORS. V/s THE COMMISSIONER OF CUSTOMS (IMPORT) & ORS.	TARUN GULATI, GAURAV PRAKASH, JUDY JAMES	
		OTHER DETAILS OF ADVOCATES:		
FOR ADMISSION				
3	W.P.(C)-14422/2022 CM APPL. 44020/2022	TATA PLAY LTD. V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	ANURADHA DUTT, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT(ADMIN@DMD.LAW, SACHIT.JOLLY@DMD.LAW)(9910044138)(PETITIONER) RSECY(RSECY@NIC.IN, DGAP.CBIC@GOV.IN, CASAGARWAL21@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(RESPONDENT)		
4	W.P.(C)-9222/2024	INTERNATIONAL COMMERCIAL CO V/s COMMISSIONER OF VAT AND ANR	VIJAY GUPTA	
		OTHER DETAILS OF ADVOCATES: VIJAY GUPTA(VIJAY3771@YAHOO.CO.IN)(9810663833)(PETITIONER) CTT DELHI(CTT.DELHI@NIC.IN, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT)		

5	W.P.(C)-1271/2025	M/S FACTOTUM SERVICES PRIVATE LIMITED & ANR. V/s COMMISSIONER OF CENTRAL TAX AND CGST DELHI EAST	SIDDARTH MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SIDDARTH MALHOTRA()(9899929323)(PETITIONER) SIDDARTH MALHOTRA(ADVSIDDARTHMALHOTRA@GMAIL.COM)(9899929323)(PETITIONER) GST DELHI EAST, ANUSHREE NARAIN(GSTDELHIEAST.LEGAL@GMAIL.COM, ANUSHREENARAIN@GMAIL.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
6	CONT.APP.(C)-2/2019 CM APPL. 9246/2019 CM APPL. 20235/2022 WITH CONT.APP.(C) 3/2019	BPL LTD & ORS V/s MORGAN SECURITIES & CREDITS PVT LTD	RISHI AGRAWALA, K BHIMRAJ ACHARY, SIMRAN MEHTA, MUTHU THANGATHURAI & PRAKASH CHAND	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA()(9810188705)(PETITIONER) K BHIMRAN ACHARY(ACHARY.RAJ@GMAIL.COM)()(PETITIONER) MEGHA(MEGHA.BENGANI@AGLAW.IN)()(RESPONDENT) RISHI(RISHI@AGLAW.IN)()(RESPONDENT) K BHIMRAN ACHARY(ACHARY.RAJ@GMAIL.COM)()(RESPONDENT) KARAN(KARAN@AGLAW.IN)()(RESPONDENT)		
7	CONT.APP.(C)-3/2019 CM APPL. 9309/2019	BPL LTD & ORS V/s MORGAN SECURITIES & CREDITS PVT LTD	RISHI AGRAWALA, SIMRAN MEHTA, MUTHU THANGA THURAI	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA()(9810188705)(PETITIONER)		
8	CUSAA-84/2023	SAMSUNG INDIA ELECTRONICS LIMITED V/s CUSTOMS AUTHORITY OF ADVANCE RULING, NEW DELHI & ANR.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V LAKSHMI KUMARAN, CHARANYA LAKSHMIKUMARAN, KARAN (CHARANYA.1@LAKSHMISRI.COM, KARAN.SACHDEV@LAKSHMISRI.COM)(9560712505)(PETITIONER) SAMSUNG INDIA ELECTRONICS LTD(PRAVEEN.S@SAMSUNG.COM)()(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT)		
9	LPA-890/2010	HINDUSTAN PETROLEUM CORP LTD V/s VIKRANT FILLING STATION & ORS	RP KAPUR, ASHOK SINGH, A. MAITRI	
		OTHER DETAILS OF ADVOCATES:		
10	LPA-366/2019	MAHESH BHATI V/s UNION OF INDIA & ORS	ABHISHEK KUMAR, RAJAT ANEJA, SUPARNA SRIVASTAVA, AASISH SOMASI, AMIT BANSAL, SHANTANU SAHAY, SUPARNA SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR()(9811074290)(PETITIONER) SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(9810235164)(RESPONDENT)		
11	LPA-492/2019 CM APPL. 34078/2019 CM APPL. 34079/2019 CM APPL. 34080/2019 CM APPL. 53907/2023	HARPREET KAUR & ANR V/s M/S FULLERTON INDIA CREDIT COMPANY	SAHIL BHALAIK, PRASHANT TRIPATHI	
		OTHER DETAILS OF ADVOCATES: SAHIL BHALAIK()(9717689172)(PETITIONER) SAHIL BHALAIK , TUSHAR GIRI(SAHILBHALAIK@YAHOO.CO.IN)(9717689172)(PETITIONER) SSALAW(SSALAWFIRM@SSALAWFIRM.IN)()(RESPONDENT) SANGAL(SANGAL.LAW@GMAIL.COM)()(RESPONDENT)		
12	VAT APPEAL-14/2023 CM APPL. 40329/2023	MS EMERSON CLIMATE TECHNOLOGIES INDIA LTD. V/s COMMISSIONER OF TRADE AND TAXES, DELHI.	HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: PUNEET AGRAWAL , HEMLATA RAWAT(PUNEET@ALALEGAL.IN)(9891898911)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
13	W.P.(C)-8755/2019 CM APPL. 36257/2019 CM APPL. 57580/2024	SANJAY BHANDARI V/s UNION OF INDIA & ORS.	CHANDER SHEKHAR YADAV, CHANDRA SHEKHAR YADAV, MANNAT KAHAI SINGH	
		OTHER DETAILS OF ADVOCATES: CHANDER SHEKHAR YADAV()(9810209981)(PETITIONER) CHANDRA SHEKHAR YADAV(LEAGL.SHEBANG@GMAIL.COM)(9810209981)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SATISH (SATISHAGGARWALA@GMAIL.COM)()(RESPONDENT) MANNAT KAHAI SINGH(MANNATKAHAISINGH@GMAIL.COM)(9599248485)(PETITIONER)		
14	W.P.(C)-5825/2021 CM APPL. 18263/2021	MS SIKAR EX SERVICEMEN WELFARE COOPERATIVE SOCIETY LTD THROUGH ITS PRESIDENT AND AUTHORIZED SIGNATORY SH SHOAN LAL DHAKA V/s THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX AND ORS	PRATIBHA KUMARI	
		OTHER DETAILS OF ADVOCATES:		

		PRATIBHA SINGH(PRATIBHA.SINHA155@GMAIL.COM)(9711401792)(PETITIONER) SONIA S LAW(SONIASLAW@HOTMAIL.COM)()(RESPONDENT)	
15	W.P.(C)-6449/2022	RAHUL KAPOOR AND ORS V/s UNION OF INDIA	DR. ASHUTOSH
		OTHER DETAILS OF ADVOCATES: DR. ASHUTOSH AND MS. FATIMA AND MS. MONAL(DR.ASHUTOSHADV@GMAIL.COM)(9868686838)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)	
16	W.P.(C)-15432/2022 CM APPL. 47958/2022	RASHI PERIPHERALS PVT. LTD. (NOW KNOWN AS RASHI PERIPHERALS LTD.) V/s UNION OF INDIA AND ORS.	VINEET BHATIA
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM, VINEET@BNBLEGAL.IN)(9811081159)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
17	W.P.(C)-4451/2023 CM APPL. 47407/2023	M/S. NAUTILUS METAL CRAFTS PVT. LTD. V/s UNION OF INDIA & ORS.	PRIYADARSHI MANISH, TARA CHAUHAN, AKSHAY ANAND, MALABIKA SARKAR
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH AND ANJALI J. MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)()(RESPONDENT) AKSHAY ANAND(AKSHAYANANDADV@GMAIL.COM, ARCH2008DELHI@GMAIL.COM)(9910033292)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AKSHAY ANAND(MAHESHMYMAIL24@GMAIL.COM)(9810567077)(PETITIONER) MALABIKA SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(PETITIONER)	
18	W.P.(C)-4652/2023 WITH W.P.(C) 7670/2023 W.P.(C) 8041/2023 W.P.(C) 6982/2023	SONA DEVI V/s REGISTRAR CO-OP SOCIETIES & ANR.	NITIN GARG, SANJEEV
		OTHER DETAILS OF ADVOCATES: KNOWLEX LAW ASSOCIATES(INFO@KNOWLEX.IN)(9958986363)(PETITIONER) RCOOP(RCOOP@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KNOWLEX LAW ASSOCIATES(INFO@KNOWLEX.IN)(9958986363)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)	
19	W.P.(C)-6982/2023	DARSHNA DEVI DECEASED THROUGH LRS. V/s REGISTRAR CO-OP SOCIETIES & ANR.	NITIN GARG
		OTHER DETAILS OF ADVOCATES: KNOWLEX LAW ASSOCIATES(INFO@KNOWLEX.IN)(9958986363)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, RCOOP@NIC.IN)(9868250806)(RESPONDENT)	
20	W.P.(C)-7670/2023	URMIL MITTAL V/s REGISTRAR CO-OP SOCIETIES AND ANR.	NITIN GARG
		OTHER DETAILS OF ADVOCATES: KNOWLEX LAW ASSOCIATES(INFO@KNOWLEX.IN)(9958986363)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, RCOOP@NIC.IN)(9868250806)(RESPONDENT)	
21	W.P.(C)-8041/2023	SITA RAM BANSAL & ORS. V/s REGISTRAR CO-OP. SOCIETIES & ANR.	NITIN GARG
		OTHER DETAILS OF ADVOCATES: KNOWLEX LAW ASSOCIATES(INFO@KNOWLEX.IN)(9958986363)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM , RCOOP@NIC.IN)()(RESPONDENT)	
22	W.P.(C)-7659/2023 CM APPL. 29674/2023 CM APPL. 37140/2023	INSTAKART SERVICES PVT. LTD. V/s SALES TAX OFFICER, CLASS II & ORS.	KISHORE KUNAL
		OTHER DETAILS OF ADVOCATES: KUNAL(KISHORE.KUNAL@KKCOLAW.IN, OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) ADITYA SINGLA(ASINGHLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM)()(RESPONDENT) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) KISHORE KUNAL(KISHORE.KUNAL@KKCOLAW.IN, OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) RA LAW CO(RALAWCO@GMAIL.COM)()(RESPONDENT)	
23	W.P.(C)-7776/2023 CM APPL. 30026/2023	MOHD KHIZER & ANR. V/s REGISTRAR COOPERATIVE SOCIETIES & ORS.	ANKUR ARORA, SATYAKAM
		OTHER DETAILS OF ADVOCATES: ANKUR ARORA(ADVANKURARORA@GMAIL.COM)(9811929774)(PETITIONER) JOGINDER() (9910770311)(RESPONDENT)	

		JOGINDER()(9868114851)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, CLA.DDA.ORG.IN, PATHAKSANJAYKUMAR@GMAIL.COM)()(RESPONDENT) SANDEEP KUMAR()(8950510963)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, RCOOP@NIC.IN, SANDEEPSINGH561@GMAIL.COM)(9868250806)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)	
24	W.P.(C)-8047/2023 CM APPL. 30984/2023	DELHI COOPERTIVE HOUSING FINANCE CORP LTD V/s VEERPURU CGHS AND OTHERS	SHOBHANA TAKIAR, SANDEEP KUMAR
		OTHER DETAILS OF ADVOCATES: SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)(9810962950)(PETITIONER) RKM MODI, SANDEEP SINGH(RKM_MODI@REDIFFMAIL.COM, SANDEEPSINGH561@GMAIL.COM)()(RESPONDENT) SANDEEP KUMAR (SANDEEPSINGH561@GMAIL.COM)(9810122554)(RESPONDENT)	
25	W.P.(C)-8300/2023 CM APPL. 31853/2023 CM APPL. 51528/2023 CM APPL. 64576/2023	M/S. NARENDRA POLYPACK INDUSTRIES V/s THE ADDITIONAL DIRECTOR GENERAL, DIRECTORATE GENERAL OF GST INTELLIGENCE & ORS.	PRIYADARSHI MANISH
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)()(RESPONDENT) PRIYADARSHI MANISH (ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) ADITYA (ASINGLASSC@GMAIL.COM)()(RESPONDENT) PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) ATUL TRIPATHI(ATULTRIPATHIADV@GMAIL.COM)()(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)()(RESPONDENT)	
26	W.P.(C)-8389/2023	DR. ASHWANI MEHTA V/s THE DEPUTY COMMISSIONER OF CUSTOMS	SHIKHA SAPRA
		OTHER DETAILS OF ADVOCATES: PIYUSH KUMAR(SHIKHASAPRA@GMAIL.COM)(9818055059)(PETITIONER) THE DEPUTY COMMISSIONER OF CUSTOMS(COMMRACCIMP-CUSDEL@NIC.IN)()(RESPONDENT)	
27	W.P.(C)-15429/2023	INDIGLOW AUTOMOBILES PVT. LTD. V/s COMMISSIONER OF VAT, DELHI AND ORS.	VINEET BHATIA
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM)(9811081159)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
28	W.P.(C)-6808/2024 CM APPL. 28322/2024 WITH W.P.(C) 14848/2024	NIRDOSH KUMAR SADH V/s COMMISSIONER DELHI GOODS AND SERVICE TAX & ORS.	PULKIT VERMA
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
29	W.P.(C)-14848/2024 CM APPL. 62378/2024 WITH W.P.(C) 6808/2024	NIRDOSH KUMAR SADH V/s COMMISSIONER DELHI GOODS AND SERVICE TAX & ORS.	PULKIT VERMA
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)	
30	W.P.(C)-10870/2024 CM APPL. 44746/2024	MOHINDER KUMAR V/s PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS.	RAJESH JAIN
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN AND VIRAG TIWARI(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DELHI NORTH LEGAL(DELHINORTH-LEGAL@GOV.IN)(0)(RESPONDENT)	
31	W.P.(C)-2338/2025 CM APPL. 11023/2025 WITH W.P.(C) 2388/2025	RAHUL SOLANKI, DIRECTOR SRIVENKATESHWAR TRADEX PVT. LTD. V/s COMMISSIONER, CENTRAL TAX DELHI WEST & ORS.	ASHOK KUMAR BABBAR
		OTHER DETAILS OF ADVOCATES: A.K.BABBAR(AKBABBAR@GMAIL.COM)(981115749)(PETITIONER) HARPREET SINGH, CGST DELHI WEST(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, CGSTDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT)	

		DGGI(DGGI.GZU@GOV.IN)(0)(RESPONDENT)		
32	W.P.(C)-2388/2025 CM APPL. 11278/2025	RAHUL SOLANKI, DIRECTOR SRIVENKATESHWAR TRADEX PVT. LTD. V/s COMMISSIONER, CENTRAL TAX DELHI WEST & ORS.	ASHOK KUMAR BABBAR	
		OTHER DETAILS OF ADVOCATES: A.K.BABBAR , BHARAT KR. TRIPATHI, SURENDRA KUMAR, ATUL BABBAR, RAHUL CHAUHAN(AKBABBAR@GMAIL.COM)(9899124015)(PETITIONER) HARPREET SINGH, CGST DELHI WEST(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, CGSTDDELHIWESTLEGAL@GMAIL.COM)(0)(RESPONDENT) DGGI GZU(DGGI.GZU@GOV.IN)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
33	CUSAA-272/2018 CM APPL. 42126/2018	AVTAR SINGH BEDI V/s PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT) & ORS.	DEEPAK GANDHI, SATISH AGARWAL, HARPREET SINGH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: DEEPAK GANDHI(GANDHIASSOCIATES@GMAIL.COM)(9811093295)(PETITIONER)		
34	CUSAA-81/2019 CM APPL. 7106/2019 WITH CUSAA 83/2019	SUSHIL SHARMA V/s COMMISSIONER OF CUSTOMS [EXPORT]	BHARAT BHUSHAN, HARPREET SINGH, SUHANI MATHUR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER)		
35	CUSAA-83/2019 CM APPL. 7737/2019	SHEKHAR V/s COMMISSIONER OF CUSTOMS [EXPORT]	BHARAT BHUSHAN, DEEPAK ANAND	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER)		
36	CUSAA-232/2019 CM APPL. 54926/2019	COMMISSIONER OF CUSTOMS V/s SH. GIRISH KUMAR MISHRA	HARPREET SINGH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH(RAJINDERSINGHREEN@GMAIL.COM, SUMITRAJPUT955@GMAIL.COM)(8750764300)(PETITIONER)		
37	CUSAA-4/2021 CM APPL. 5519/2021 WITH W.P.(C) 8779/2021 CUSAA 15/2021	COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT)TUGHLAKABAD, DELHI V/s M/S ROYAL CONNEXIONS PVT LTD	K ENATOLI SEMA, ANUBHAV MEHROTRA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT)TUGHLAKABAD, DELHI(DCLEGAL.ICDTKD@GMAIL.COM)()(PETITIONER) COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT)TUGHLAKABAD, DELHI(DCLEGAL.ICDTKD@GMAIL.COM)()(PETITIONER) COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT)TUGHLAKABAD, DELHI(DCLEGAL.ICDTKD@GMAIL.COM)()(PETITIONER) COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT)TUGHLAKABAD, DELHI(DCLEGAL.ICDTKD@GMAIL.COM)()(PETITIONER) COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT)TUGHLAKABAD, DELHI(DCLEGAL.ICDTKD@GMAIL.COM)()(PETITIONER) COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT)TUGHLAKABAD, DELHI(DCLEGAL.ICDTKD@GMAIL.COM)()(PETITIONER) KSEMA(ENATOLI@GMAIL.COM)(9818139636)(PETITIONER) AMIT KUMAR SINGH , K ENATOLI SEMA(SEMASINGH.OFFICE@GMAIL.COM)(9818139636)(PETITIONER) M/S ROYAL CONNEXIONS PVT LTD(INFO@RCPLINDIA.COM)(9810065979)(PETITIONER) M/S ROYAL CONNEXIONS PVT LTD(INFO@RCPLINDIA.COM)()(PETITIONER) M/S ROYAL CONNEXIONS PVT LTD(INFO@RCPLINDIA.COM)(9810065979)(PETITIONER) M/S ROYAL CONNEXIONS PVT LTD(INFO@RCPLINDIA.COM)()(PETITIONER) RCPLIDIA(INFO@RCPLINDIA.COM)()(RESPONDENT) ANUBHAV MEHROTRA(MEHROTRANUBHAV@GMAIL.COM)(9811852189)(RESPONDENT)		
38	CUSAA-15/2021 CM APPL. 10496/2021	COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT)TUGHLAKABAD, DELHI V/s SUDHIR GULATI	K ENATOLI SEMA, NIDHI GUPTA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT)TUGHLAKABAD, DELHI(DCLEGAL.ICDTKD@GMAIL.COM)()(RESPONDENT) COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT)TUGHLAKABAD, DELHI(DCLEGAL.ICDTKD@GMAIL.COM)()(RESPONDENT) COMMISSIONER OF CUSTOMS, INLAND CONTAINER DEPOT (EXPORT)TUGHLAKABAD, DELHI(DCLEGAL.ICDTKD@GMAIL.COM)()(RESPONDENT) KSEMA(ENATOLI@GMAIL.COM)(9818139636)(PETITIONER) K ENATOLI SEMA(ENATOLI@GMAIL.COM)(9818139636)(PETITIONER) SUDHIR GULATI(INFO@RCPLINDIA.COM)()(PETITIONER) SUDHIR GULATI(INFO@RCPLINDIA.COM)()(PETITIONER) INFO@RCPLINDIA.COM()()(RESPONDENT) NIDHI GUPTA(NIDHIGPT01@GMAIL.COM)(7042078860)(RESPONDENT)		

ADVANCE CAUSE LIST

39	W.P.(C)-8779/2021 CM APPL. 27337/2021	SUDHIR GULATI V/s COMMISSIONER OF CUSTOMS, ICD (EXPORT) & ANR.	NIDHI GUPTA, NIDHI GUPTA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN AND NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) HARPEET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) SATISH LAW(SATISHLAW@YAHOO.COM)()(RESPONDENT)		
40	CUSAA-16/2021 WITH CUSAA 25/2021	COMMISSIONER OF CUSTOMS,(IMPORT AND GENERAL) NEW DELHI V/s ALLIANCE STRATEGIES L TO.	SONU BHATNAGAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER)		
41	CUSAA-25/2021	COMMISSIONER OF CUSTOMS, NEW DELHI (IMPORT AND GENERAL) V/s M/S ALLIANCE STRATEGIES LTD	SONU BHATNAGAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER)		
42	CUSAA-38/2021 CM APPL. 33913/2021 WITH CUSAA 39/2021 CUSAA 40/2021 CUSAA 41/2021 CUSAA 42/2021	PRINCIPAL COMMISSIONER OF CUSTOM (IMPORT) V/s SHRI AJAY KAPUR PROPRIETOR OF M/S CHEMICAL CONNECTION & ORS.	SONU BHATNAGAR, SONU BHATNAGAR, RAJEEV KUMAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) NISHU MSL(NISHUMSL@YAHOO.COM)()(RESPONDENT) SHUBHAM(SHUBHAM@SHUBHCAM.COM)()(RESPONDENT) RAJEEV KUMAR(RAJEEVKUMARARYA@GMAIL.COM)(9810466870)(RESPONDENT)		
43	CUSAA-39/2021 CM APPL. 33968/2021	PRINCIPAL COMMISSIONER OF CUSTOM IMPORT V/s MS AISHWARYA OVERSEAS & ORS.	SONU BHATNAGAR, SONU BHATNAGAR, RAJEEV KUMAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) SHUBHAM(SHUBHAM@SHUBHCAM.COM)()(RESPONDENT) SHUBHAM(SHUBHAM@SHUBHCAM.COM)()(RESPONDENT) NISHU MSL(NISHUMSL@YAHOO.COM)()(RESPONDENT) NISHU MSL(NISHUMSL@YAHOO.COM)()(RESPONDENT) RAJEEV KUMAR(RAJEEVKUMARARYA@GMAIL.COM)(9810466870)(RESPONDENT)		
44	CUSAA-40/2021 CM APPL. 33974/2021	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT) V/s SH. MANISH SINGHAL & ORS.	SONU BHATNAGAR, SONU BHATNAGAR, RAJEEV KUMAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) NISHU MSL(NISHUMSL@YAHOO.COM)()(RESPONDENT) SHUBHAM(SHUBHAM@SHUBHCAM.COM)()(RESPONDENT) RAJEEV KUMAR(RAJEEVKUMARARYA@GMAIL.COM)(9810466870)(RESPONDENT)		
45	CUSAA-41/2021 CM APPL. 34002/2021	PRINCIPAL COMMISSIONER OF CUSTOM IMPORT V/s SHRI AJAY KAPUR & ORS.	SONU BHATNAGAR, SONU BHATNAGAR, RAJEEV KUMAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) NISHU MSL(NISHUMSL@YAHOO.COM)()(RESPONDENT) SHUBHAM(SHUBHAM@SHUBHCAM.COM)()(RESPONDENT) RAJEEV KUMAR(RAJEEVKUMARARYA@GMAIL.COM)(9810466870)(PETITIONER)		
46	CUSAA-42/2021 CM APPL. 34130/2021	PRINCIPAL COMMISSIONER OF CUSTOM IMPORT V/s MS SHUBHAM CHEMICALS SOLVENTS LTD & ORS.	SONU BHATNAGAR, SONU BHATNAGAR, RAJEEV KUMAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER) M/S SHUBHAM CHEMICAL & SOLVENTS LTD(SHUBHAM@SHUBHCAM.COM)()(RESPONDENT) M/S AISHWARYA OVERSEAS(NISHUMSL@YAHOO.COM)()(RESPONDENT) RAJEEV KUMAR(RAJEEVKUMARARYA@GMAIL.COM)(9810466870)(PETITIONER)		
47	CUSAA-81/2022 CM APPL. 30315/2022	PRINCIPAL COMMISSIONER OF CUSTOMS (PREVENTIVE) V/s AJIT SINGH	ANUSHREE NARAIN	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: ANUSHREE NARAIN(ANUSHREENARAIN@GMAIL.COM)(40196454)(PETITIONER)		
48	CUSAA-82/2022 CM APPL. 30316/2022 WITH CUSAA 83/2022	PRINCIPAL COMMISSIONER V/s M/S VENUS INDUSTRIES	SATISH KUMAR, ROHIT OBEROI, HARPREET SINGH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(PETITIONER) RAJESH(CHHIBBERRAJESH@YAHOO.COM)()(RESPONDENT)		

		ROHIT OBEROI (ROHIT4OBEROI@GMAIL.COM)(9810383816)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER)		
49	CUSAA-83/2022 CM APPL. 30487/2022	PRINCIPAL COMMISSIONER V/s ARUN KUMAR AGARWAL	SATISH KUMAR, ROHIT OBEROI, HARPREET SINGH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(PETITIONER) RAJESH(CHIBBERRAJESH@YAHOO.COM){}(RESPONDENT) ROHIT OBEROI (ROHIT4OBEROI@GMAIL.COM)(9810383816)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER)		
50	CUSAA-84/2022 CM APPL. 33652/2022	COMMISSIONER OF CUSTOMS (IMPORT) V/s M/S AJANTA OVERSEAS	HARPREET SINGH, VIBHA NARANG	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER) VIBHA NARANG(NARANGVIBHA@YAHOO.CO.IN)(9899534375)(RESPONDENT)		
51	CUSAA-87/2022 CM APPL. 33851/2022 CM APPL. 33853/2022	COMMISSIONER OF CUSTOMS (IMPORT) V/s M/S N. V. DISTILLERIES AND BREWERIES PVT LTD.	HARPREET SINGH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER)		
52	CUSAA-152/2022 CM APPL. 42987/2022 CM APPL. 42988/2022	COMMISSIONER OF CUSTOMS (IMPORT), ICD, TKD, NEW DELHI V/s ASHOK SINGHLA	HARPREET SINGH, PREM RANJAN KUMAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(PETITIONER) PREM RANJAN KUMAR(ADVPREMRANJAN@GMAIL.COM)(9310143236)(PETITIONER)		
53	W.P.(C)-12553/2018 CM APPL. 48736/2018 WITH W.P.(C) 13006/2018 W.P.(C) 13010/2018 W.P.(C) 1051/2020	PARESH K DAFTARY V/s ADDITIONL DIRECTOR GENERAL	AAKRITI MATHUR, AJIT KUMAR SHARMA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AAKRITI MATHUR(AAKRITIMATHUR14@GMAIL.COM)(9910410974)(PETITIONER)		
54	W.P.(C)-13006/2018 CM APPL. 50457/2018 WITH W.P.(C) 1051/2020	PARESH K DAFTARY V/s ADDITIONAL DIRECTOR GENERAL	AAKRITI MATHUR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AAKRITI MATHUR(AAKRITIMATHUR14@GMAIL.COM)(9910410974)(PETITIONER)		
55	W.P.(C)-13010/2018 CM APPL. 50484/2018	PARESH K. DAFTARY V/s ADDITIONAL DIRECTOR GENERAL	AAKRITI MATHUR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AAKRITI MATHUR(AAKRITIMATHUR14@GMAIL.COM)(9910410974)(PETITIONER)		
56	W.P.(C)-1051/2020 CM APPL. 3480/2020	PARESH K. DAFTARY V/s ADDITIONAL DIRECTOR GENERAL (ADJUDICATION), DRI, NEW DELHI AND ANR.	AAKRITI MATHUR, AJIT KUMAR SHARMA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AAKRITI MATHUR{ }(9910410974)(PETITIONER)		
57	W.P.(C)-4214/2019 WITH W.P.(C) 5529/2019	M/S FASHION TRADERS & ORS. V/s DIRECTOR GENERAL,DIRECTORATE OF REVENUE INTELLIGENCE (HQ.) & ORS.	PRIYADARSHI MANISH, MUKESHWAR NATH DUBEY	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPM01@GMAIL.COM,MANISH406P@REDIFFMAIL.COM)(9212143535)(PETITIONER) MUKESHWAR NATH DUBEY(ADVMUKESH DUBEY@GMAIL.COM)(9889888773)(PETITIONER)		
58	W.P.(C)-5529/2019 CM APPL. 24275/2019	M/S. FASHION TRADERS & ORS. V/s DIRECTOR GENERAL,DIRECTORATE OF REVENUE INTELLIGENCE (HQ.) & ORS.	PRIYADARSHI MANISH, AMIT BANSAL, MUKESHWAR NATH DUBEY	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPM01@GMAIL.COM,MANISH406P@REDIFFMAIL.COM)(9212143535)(PETITIONER) MUKESHWAR NATH DUBEY(ADVMUKESH DUBEY@GMAIL.COM)(9889888773)(PETITIONER)		
59	W.P.(C)-13527/2019 CM APPL. 54786/2019 CM APPL. 19362/2020 CM APPL. 13168/2021 CM APPL. 39179/2022 CM APPL. 15055/2025	TARA INTERNATIONAL V/s DIRECTORATE OF REVENUE INTELLIGENCE (DRI) GOVERNMENT OF INDIA AND ORS.	SANJIV NARANG, SANJIV NARANG, AKHIL KRISHAN MAGGU, ADITYA SINGLA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SANJIV NARANG{ }(9810354339)(PETITIONER) SANJIVNARANG(ADV.SANJIVNARANG@GMAIL.COM)(9810354339)(PETITIONER) AVDHESH KUMAR(AVDHESHKUMAR.RADHC@GMAIL.COM)(9810354339)(PETITIONER) RAMI TELECOM(DHC.TELECOMCENTRE@GMAIL.COM){}(RESPONDENT)		

ADVANCE CAUSE LIST

		AKHIL KRISHAN MAGGU()(9650046568)(PETITIONER) COMMISSIONER OF CUSTOMS(COMMRTKDIMP-CHSDEL@NIC.IN)(26368845)(RESPONDENT) DRI HQRS(DRIHQRS@NIC.IN)(23378440)(RESPONDENT) AKHIL MAGGU(MAGGUAKHIL@YMAIL.COM)(0)(PETITIONER) ADITYA SINGLA(ADITYA@SNACHAMFBERS.COM)(9818601006)(RESPONDENT) AKHIL KRISHAN MAGGU(MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER)		
60	W.P.(C)-4046/2021 CM APPL. 12214/2021	M/S NEKTAR THERAPEUTICS INDIA PVT LTD & ANR. V/s UNION OF INDIA & ORS.	RISHI GARG	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: RISHI GARG(RISHI.GARG@AMSSHARDUL.COM)(9978190058)(PETITIONER) RISHIGARG(RISHI.GARG@AMSSHARDUL.COM)(9978190058)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
61	W.P.(C)-4490/2021 WITH W.P.(C) 4831/2021 W.P.(C) 4832/2021	M/S MICRO WELD ENGINEERINGS V/s THE PRINCIPAL ADDITIONAL DIRECTOR GENERAL, & ORS.	PREM RANJAN KUMAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: M/S MICRO WELD ENGINEERINGS(ADVPREMRANJAN@GMAIL.COM)(9310143231)(RESPONDENT) M/S MICRO WELD ENGINEERINGS(ADVPREMRANJAN@GMAIL.COM)(9310143231)(RESPONDENT) PREMKUMAR(ADVPREMRANJAN@GMAIL.COM)(9310143236)(PETITIONER) PREDM RANJAN KUMAR(ADVPREMRANJAN@GMAIL.COM)(9310143231)(PETITIONER) THE PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT(HARPREETARORAADV@GMAIL.COM)(9811253531)(PETITIONER) THE ADDITIONAL COMMISSIONEROF CUSTOMS,(HARPREETARORAADV@GMAIL.COM)(9811253531)(PETITIONER) THE PRINCIPAL ADDITIONAL DIRECTOR GENERAL,(ADITYA SINGLA@HOTMAIL.COM)(9818601006)(PETITIONER) THE PRINCIPAL ADDITIONAL DIRECTOR GENERAL,(ADITYA SINGLA@HOTMAIL.COM)(9818601006)(PETITIONER) THE PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT(HARPREETARORAADV@GMAIL.COM)(9811253531)(PETITIONER) THE ADDITIONAL COMMISSIONEROF CUSTOMS,(HARPREETARORAADV@GMAIL.COM)(9811253531)(PETITIONER) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)()(RESPONDENT) HARPREET ARORA(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		
62	W.P.(C)-5025/2021 CM APPL. 15399/2021 WITH W.P.(C) 5161/2021	RAJIV SHEWARAMANI V/s COMMISSIONER OF CUSTOMS (IMPORT) & ANR.	CHINMAYA SETH, CHINMAYA SETH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: CHINMAYA SETH(CONFLUENCELEGA.LAW@GMAIL.COM)(9911610547)(PETITIONER) CUSDEL(COMMRTKDIMP-CUSDEL@NIC.IN)()(RESPONDENT) SANJEEV NARULA (SANJEEVNARULA.CGSC@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
63	W.P.(C)-5161/2021	RAJIV SHEWARAMANI V/s COMMISSIONER OF CUSTOMS (IMPORT) AND ANR	CHINMAYA SETH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: CHINMAYASETH(CHINMAYASETH.LAW@GMAIL.COM)(9911610547)(PETITIONER) CHINMAYA SETH (CONFLUENCELEGAL.LAW@GMAIL.COM)(9911610547)(PETITIONER) SATISH LAW (SATISHLAW@YAHOO.COM)()(RESPONDENT) CUSDEL(COMMRTKDIMP-CUSDEL@NIC.IN)()(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
64	W.P.(C)-6299/2021 CM APPL. 19913/2021 CM APPL. 35019/2022 CM APPL. 35020/2022 CM APPL. 35021/2022	M/S HQ LAMPS MANUFACTURING CO. PVT LTD V/s ADDITIONAL DIRECTOR GENERAL DRI & ANR	NAVEEN MALHOTRA, NAVEEN MALHOTRA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) NAVEEN MALHOTRA()(9810035082)(PETITIONER) RAJESH (RAJESHLAWYER@YAHOO.CO.IN)()(RESPONDENT) SONI ASLAW(SONIASLAW@HOTMAIL.COM)()(RESPONDENT) NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
65	W.P.(C)-6302/2021 CM APPL. 19865/2021	M/S BIMAL PAPERS PVT. LTD., THROUGH ITS DIRECTOR SH. RAHUL JAIN V/s UNION OF INDIA THROUGH THE SECRETARY, GOVERNMENT OF INDIA, MINISTRY OF FINANCE, DEPARTMENT OF REVENUE & ORS.	AKHIL KRISHAN MAGGU	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: AKHILMAGGU(MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) AKHIL KRISHAN MAGGU(MAGGUAKHIL@GMAIL.COM)()(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		

ADVANCE CAUSE LIST

		HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
66	W.P.(C)-6402/2021 CM APPL. 20096/2021	LALIT KUMAR BABU LAL TATER V/s UNION OF INDIA & ANR.	NIDISH GUPTA, NIDISH GUPTA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: G.K. SARKAR(ANJANEYA.ADV@GMAIL.COM)(9910169360)(PETITIONER) HARPREET ARORA(HARPREETARORAADV@GMAIL.COM)(9717153109)(RESPONDENT) RAJESH(RAJESHLAWYER@YAHOO.CO.IN, ADVOCATEVIKASGARG@YAHOO.COM)()(RESPONDENT) SANJEEV(SANJEEV123DUBEY@HOTMAIL.COM)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
67	W.P.(C)-6455/2021 CM APPL. 20256/2021	MONIT TRADING PVT. LTD. V/s DIRECTORATE OF REVENUE INTELLIGENCE & ANR.	NIDHI GUPTA, NIDHI GUPTA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: MONIT TRADING PVT. LTD. (BBHUSHANADV@GMAIL.COM)(9810854786)(RESPONDENT) MONIT TRADING PVT. LTD. (BBHUSHANADV@GMAIL.COM)(9810854786)(RESPONDENT) BHARAT BHUSHAN(BBHUSHANDV@GMAIL.COM)(7042078860)(PETITIONER) ADDITIONAL DIRECTOR GENERAL (ADJUDICATION) DIRECTORATE OF REVENUE INTELLIGENCE, (DRI.ADJN-DELHI@GOV. IN)()(PETITIONER) ADDITIONAL DIRECTOR GENERAL (ADJUDICATION) DIRECTORATE OF REVENUE INTELLIGENCE, (DRI.ADJN-DELHI@GOV. IN)()(PETITIONER) DIRECTORATE OF REVENUE INTELLIGENCE (HQCI-DOR@NIC.IN)()(PETITIONER) DIRECTORATE OF REVENUE INTELLIGENCE (HQCI-DOR@NIC.IN)()(PETITIONER) DRIDZU(DRIDZU@NIC.IN)()(RESPONDENT) SATISH LAW (SATISHLAW@YAHOO.COM)()(RESPONDENT)		
68	W.P.(C)-6534/2021	M/S MAHALAXMI JEWEL EXPORTS (THROUGH PROPRIETOR SH. PREM SAGAR ARORA) V/s UNION OF INDIA & ANR.	MALABIKA SARKAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: DR. G.K. SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(PETITIONER) HARPREET ARORA(HARPREETARORAADV@GMAIL.COM)(9717153109)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
69	W.P.(C)-6871/2021 CM APPL. 21748/2021	M/S SUMINOE TEIJIN TECHNO KRISHNA INDIA PVT LTD & ORS. V/s UNION OF INDIA & ANR.	YOGENDRA ALDAK, YOGENDRA ALDAK	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BADRI NARAYANAN , CHARANYA LAKSHMIKUMARAN, V LAKSHMIKUMARAN(CHARANYA.1@LAKSHMISRI.COM)(9560712505)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SATISH LAW(SATISHLAW@YAHOO.COM)()(RESPONDENT)		
70	W.P.(C)-7155/2021 CM APPL. 22596/2021	LALIT KUMAR BABU LA TATER V/s UNION OF INDIA REPESENTED BY MINISTRY OF FINANACE & ORS.	RAJIV TULI, RAJIV TULI	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: LALIT KUMAR BABU LA TATER(LALITKUMARBABULALTATER@GMAIL.COM)(7838747272)(RESPONDENT) LALIT KUMAR BABU LA TATER(LALITKUMARBABULALTATER@GMAIL.COM)(7838747272)(RESPONDENT) LALIT KUMAR BABU LA TATER(LALITKUMARBABULALTATER@GMAIL.COM)(7838747272)(RESPONDENT) LALIT KUMAR BABU LA TATER(LALITKUMARBABULALTATER@GMAIL.COM)(7838747272)(RESPONDENT) LALIT KUMAR BABU LA TATER(LALITKUMARBABULALTATER@GMAIL.COM)(7838747272)(RESPONDENT) LALIT KUMAR BABU LA TATER(LALITKUMARBABULALTATER@GMAIL.COM)(7838747272)(RESPONDENT) LALIT KUMAR BABU LA TATER(LALITKUMARBABULALTATER@GMAIL.COM)(7838747272)(RESPONDENT) LALIT KUMAR BABU LA TATER(LALITKUMARBABULALTATER@GMAIL.COM)(7838747272)(RESPONDENT) RAJIV TULI AND ANJANEYA MISHRA(CONTACT@LEGALE-SERVICES.COM, RAJIV@LEGALE-SERVICES.COM)(9891094977)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) HARPREET(HARPREETARORAADV@GMAIL.COM)(9717153109)(RESPONDENT) RAJESH(RAJESHLAWYER@YAHOO.CO.IN)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
71	W.P.(C)-7581/2021 CM APPL. 23720/2021	SATISH CHEMCIAL INDIA PRIVATE LIMITED V/s DIRECTORATE OF REVENUE INTELLIGENCE & ANR.	NIDHI GUPTA, NIDHI GUPTA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SATISH CHEMCIAL INDIA PRIVATE LIMITED (BBHUSHANADV@GMAIL.COM)(9810854786)(RESPONDENT) SATISH CHEMCIAL INDIA PRIVATE LIMITED (BBHUSHANADV@GMAIL.COM)(9810854786)(RESPONDENT) SATISH CHEMCIAL INDIA PRIVATE LIMITED (BBHUSHANADV@GMAIL.COM)(9810854786)(RESPONDENT) SATISH CHEMCIAL INDIA PRIVATE LIMITED (BBHUSHANADV@GMAIL.COM)(9810854786)(RESPONDENT) BHARAT BHUSHAN AND NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER)		

		ADDITIONAL DIRECTOR GENERAL (ADJUDICATION) DIRECTORATE OF REVENUE INTELLIGENCE, (DRI.ADJN-DELHI@GOV. IN)()(PETITIONER) DIRECTORATE OF REVENUE INTELLIGENCE (HQCI-DOR@NIC.IN)()(PETITIONER) DIRECTORATE OF REVENUE INTELLIGENCE (HQCI-DOR@NIC.IN)()(PETITIONER) ADDITIONAL DIRECTOR GENERAL (ADJUDICATION) DIRECTORATE OF REVENUE INTELLIGENCE, (DRI.ADJN-DELHI@GOV. IN)()(PETITIONER) ADDITIONAL DIRECTOR GENERAL (ADJUDICATION) DIRECTORATE OF REVENUE INTELLIGENCE, (DRI.ADJN-DELHI@GOV. IN)()(PETITIONER) ADDITIONAL DIRECTOR GENERAL (ADJUDICATION) DIRECTORATE OF REVENUE INTELLIGENCE, (DRI.ADJN-DELHI@GOV. IN)()(PETITIONER) DIRECTORATE OF REVENUE INTELLIGENCE (HQCI-DOR@NIC.IN)()(PETITIONER) DIRECTORATE OF REVENUE INTELLIGENCE (HQCI-DOR@NIC.IN)()(PETITIONER) SATISH (SATISHLAW@YAHOO.COM)()(RESPONDENT) ADDITIONAL DIRECTOR GENERAL(DRI.ADJN-DELHI@GOV.IN)()(RESPONDENT)		
72	W.P.(C)-7711/2021 CM APPL. 24048/2021 CM APPL. 35005/2022	RAMESH WADHERA V/s ADDITIONAL DIRECTOR DIRECTORATE OF REVENUE INTELLIGENCE & ANR.	NAVEEN MALHOTRA, NAVEEN MALHOTRA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) NAVEEN MALHOTRA()(9810035082)(PETITIONER) ADITYA SINGH(ADITYASINGH@GMAIL.COM)(9818601006)(RESPONDENT) HAPREET SINGH(HAPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811111993)(RESPONDENT)		
73	W.P.(C)-8067/2021 CM APPL. 25110/2021	SINOTEX CHANGSHU INDIA PVT. LTD. & ANR. V/s DIRECTORATE OF REVENUE INTELLIGENCE & ANR.	NIDHI GUPTA, NIDHI GUPTA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN AND NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) DIRECTORATE OF REVENUE INTELLIGENCE (DRIDZU@NIC.IN)()(PETITIONER) DIRECTORATE OF REVENUE INTELLIGENCE (DRIDZU@NIC.IN)()(PETITIONER) ADDITIONAL COMMISSIONER OF CUSTOMS(COMMR2-CUSCHN@GOV.IN, DRIDZU@NIC.IN, SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT)		
74	W.P.(C)-8251/2021	SANDEEP SHARMA V/s DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE MINISTRY OF FINANCE & ANR.	NAVEEN MALHOTRA, ADITYA SINGLA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		
75	W.P.(C)-8750/2021 CM APPL. 27261/2021	M/S YUKTI EXPORTS V/s UNION OF INDIA & ORS.	MALABIKA SARKAR, MALABIKA SARKAR, SATISH KUMAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: DR. G K SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HARPEET SINGH(HAPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) SATISH LAW(SATISHLAW@YAHOO.COM)()(RESPONDENT) SATISH KUMAR(SATISHLAW716@GMAIL.COM)(9810419742)(PETITIONER)		
76	W.P.(C)-9161/2021 CM APPL. 28542/2021	RAM NIWAS YADAV V/s DIRECTORATE OF REVENUE INTELLIGENCE & ANR.	NIDHI GUPTA, NIDHI GUPTA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN AND NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)()(RESPONDENT)		
77	W.P.(C)-10359/2021	PACIFFIC SPIRITS PVT. LTD V/s UNION OF INDIA & ORS.	KRISHNA PRATAP SINGH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: KRISHNA PRATAP SINGH(KPSINGH@ASAVADVISORS.COM)(9540230600)(PETITIONER) RAJESH(RAJESHLAWYER@YAHOO.COM, ADVOCATEVIKASGARG@YAHOO.COM, SANJEEV123@HOTMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
78	W.P.(C)-10780/2021 CM APPL. 33258/2021	SANAT PRINTERS V/s DIRECTORATE OF REVENUE INTELLIGENCE	NIDHI GUPTA, NIDHI GUPTA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN(BBHUSHAN@GMAIL.COM)(9810854786)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT)		
79	W.P.(C)-11056/2021 CM APPL. 34107/2021 CM APPL. 8234/2023	SANAT SETH V/s DIRECTORATE OF REVENUE INTELLIGENCE	NIDHI GUPTA, NIDHI GUPTA, SATISH KUMAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT) B BHUSHAN(BBHUSHANADV@GMAIL.COM)()(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(PETITIONER) B B HUSHAN(BBHUSHANADV@GMAIL.COM)()(PETITIONER) B BHUSHAN(BBHUSHANADV@GMAIL.COM)()(RESPONDENT)		

		SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT)		
80	W.P.(C)-11426/2021 CM APPL. 35162/2021	SGM PAPER PRODUCTS V/s DIRECTORATE OF REVENUE INTELLIGENCE	NIDHI GUPTA, NIDHI GUPTA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN AND NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT)		
81	W.P.(C)-11559/2021 CM APPL. 35661/2021 CM APPL. 34886/2022	SANDEEP PAWAR V/s JOINT DIRECTOR GENERAL AND ANR	NAVEEN MALHOTRA, NAVEEN MALHOTRA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: NILANSH MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9999961725)(PETITIONER) ASINGLASSC(ASINGLASSC@GMAIL.COM)(9810419742)(RESPONDENT)		
82	W.P.(C)-11629/2021 CM APPL. 35940/2021 CM APPL. 28948/2022	NITIN GUPTA V/s UNION OF INDIA & ORS.	MALABIKA SARKAR, MALABIKA SARKAR, SATISH KUMAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: G K SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) UNION OF INDIA(UIDHC@GMAIL.COM)(23384193)(RESPONDENT) G K SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(PETITIONER) UOI(UIDHC@GMAIL.COM)(9810419742)(RESPONDENT) UNION OF INDIA(UIDHC@GMAIL.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT) LEX MALGAN(LEXMALGAN@GMAIL.COM)(9810069818)(RESPONDENT)		
83	W.P.(C)-11721/2021 CM APPL. 36214/2021	M/S. RANI ENTERPRISES V/s PRINCIPAL COMMISSIONER OF CUSTOMS, ICD, PATPARGANJ & ORS.	PRIYADARSHI MANISH, PRIYADARSHI MANISH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		
84	W.P.(C)-12119/2021 CM APPL. 37840/2021	COLORPLAST SYSTEMS PRIVATE LIMITED V/s DIRECTORATE OF REVENUE INTELLIGENCE	NIDHI GUPTA, NIDHI GUPTA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN AND NIDHI GUPTA(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT)		
85	W.P.(C)-13402/2021 CM APPL. 42249/2021	SHAIL SINGHAL V/s ADDITIONAL DIRECTOR DIRECTORATE OF REVENUE INTELLIGENCE & ANR.	NAVEEN MALHOTRA, ADITYA SINGLA, HARPREET SINGH	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)(9818601006)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)		
86	W.P.(C)-14392/2021	M/S MAHALAXMI JEWEL EXPORTS & ORS. V/s UNION OF INDIA & ORS.	MALABIKA SARKAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: G K SARKAR(LEXMALGAN@GMAIL.COM)(9810069818)(PETITIONER) UNION OF INDIA(UIDHC@GMAIL.COM)(23384193)(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT) UNION OF INDIA(UIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
87	W.P.(C)-14915/2021	NEW ERA TRADING PVT LTD V/s THE DIRECTOR DIRECTORATE OF REVENUE INTELLIGENCE ANR	PREM RANJAN KUMAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: PREM RANJAN KUMAR(ADVPREMRANJAN@GMAIL.COM)(9310143231)(PETITIONER) HARPREET ARORA(HARPREETARORAADV@GMAIL.COM)(9810419742)(RESPONDENT)		
88	W.P.(C)-337/2022 CM APPL. 947/2022	SANDEEP SHARMA V/s DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE AND ORS.	NAVEEN MALHOTRA, ADITYA SINGLA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) ADITYA SINGLA(ASINGLASSC@GMAIL.COM)(9818601006)(RESPONDENT) DRI(DRIHQRS@NIC.IN)(9810419742)(RESPONDENT) DRI(DRI-NOIDA@GOV.IN)(9810419742)(RESPONDENT) DRI(DRIKZU@NIC.IN)(9810419742)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		

89	W.P.(C)-446/2022 CM APPL. 1246/2022	MS SUPER PLASTRONICS PVT LTD V/s ADD DIRECTOR GENERAL DIRECTORATE OF REVENUE INTELLIGENCE AND ANR	NAVEEN MALHOTRA, ADITYA SINGLA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: NAVEEN MALHOTRA(NAVEENMALHOTRA470@GMAIL.COM)(9810035082)(PETITIONER) NOIDA-CUSTOMS@GOV.IN(){}(RESPONDENT) ADITYA(ASINGLASSC@GMAIL.COM)(){}(RESPONDENT) ADDL DIRECTOR GENERAL(DRIDZU@NIC.IN)(){}(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		
90	W.P.(C)-1235/2022	RAJESH VERMA V/s UNION OF INDIA & ORS.	MALABIKA SARKAR	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: DEEPAK MAHAJAN(LEXMALGAN@GMAIL.COM)(8447009779)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(){}(RESPONDENT) DHRUV(DHRUV@DHRUVBHATTACHARYA-ADV.COM)(){}(RESPONDENT)		
91	W.P.(C)-1290/2022 CM APPL. 3760/2022	MANISH GAHLAUT V/s DIRECTORATE OF REVENUE INTELLIGENCE	RAHUL RAHEJA, ADITYA SINGLA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: RAHUL RAHEJA(RAHEJASLAWFIRM@GMAIL.COM)(9811216445)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(){}(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		
92	W.P.(C)-1698/2022 WITH W.P.(C) 6821/2021	PANKAJ V/s DIRECTORATE OF REVENUE INTELLIGENCE	RAHUL RAHEJA, ADITYA SINGLA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: RAHUL RAHEJA(RAHEJASLAWFIRM@GMAIL.COM)(9811216445)(PETITIONER) RAHUL RAHEJA AND GAURAV PRAKASH(RAHEJASLAWFIRM@GMAIL.COM)(9811216445)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(){}(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(){}(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		
93	W.P.(C)-2069/2022 CM APPL. 5955/2022 CM APPL. 8742/2025	HARBHAJAN SINGH V/s DIRECTORATE OF REVENUE INTELLIGENCE & ANR.	PRAVEENA GAUTAM, ADITYA SINGLA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: PRAVEEN GAUTAM(PRAVEENA1807@HOTMAIL.COM)(9868100876)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)(){}(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(RESPONDENT)		
94	W.P.(C)-3185/2022 CM APPL. 9263/2022 CM APPL. 9264/2022	MS. CHAN KAI LI V/s SH. SUMIT KUMAR ., INTELLIGENCE OFICER , DRI AND ANR	SANGITA BHAYANA, VERTIKA SHARMA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SANGITA BHAYANA(SNGITABHAYANA@YAHOO.COM)(9810026768)(PETITIONER) SATISHLAW(SATISHLAW@YAHOO.COM)(){}(RESPONDENT) SANGITA BHAYANA(SANGITABHAYANA@YAHOO.COM)(){}(RESPONDENT) SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)(){}(RESPONDENT) SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)(){}(RESPONDENT) VERTIKA SHARMA(VERTIKASHARMA@GMAIL.COM)(9811542620)(PETITIONER) VERTIKA SHARMA(VERTIKASHARMA@GMAIL.COM)(9811542620)(RESPONDENT)		
95	W.P.(C)-4121/2022 CM APPL. 12286/2022	SHRI AJAY SAINI V/s INTELLIGENCE OFFICER DRI HEADQUARTERS & ANR.	SANGITA BHAYANA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SANGITA BHAYANA(SANGITABHAYANA@YAHOO.COM)(9810026768)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT)		
96	W.P.(C)-4453/2022 CM APPL. 13290/2022	ANIL SAINI V/s INTELLIGENCE OFFICER, DRI (HEADQUARTERS) & ANR.	SANGITA BHAYANA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SANGITA BHAYANA(SANGITABHAYANA@YAHOO.COM)(9810026768)(PETITIONER) SATISH LAW(SATISHLAW@YAHOO.COM)(9810419742)(RESPONDENT)		
97	W.P.(C)-5768/2022 CM APPL. 15048/2025 WITH W.P.(C) 337/2022	RAMBHAJ V/s UNION OF INDIA & ORS.	NIDHI GUPTA, ADITYA SINGLA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: BHARAT BHUSHAN(BBHUSHANADV@GMAIL.COM)(9810854786)(PETITIONER) ASINGLASSC(ASINGLASSC@GMAIL.COM)(){}(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) BHARAT BHUSHAN(BBHUSHANADV@GMAIL.COM)(0)(PETITIONER) ADITYA SINGLA(ADITYA@SNACHAMFBERS.COM)(9818601006)(RESPONDENT)		

FOR FINAL HEARING				
98	W.P.(C)-10158/2019 CM APPL. 21217/2024 WITH W.P.(C) 6253/2022 W.P.(C) 14475/2024	SHRI PIYUSH NALIWAL V/s REGISTRAR OF COOPERATIVE SOCIETIES AND ORS.	R K GUPTA, AKSHAY BHARDWAJ, J N GUPTA, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: R K GUPTA()(9810541778)(PETITIONER) BHARDWAJ LAW FIRM(BHARDWAJLAWFIRMS@GMAIL.COM)(9810056596)(PETITIONER) SANTOSH KUMAR TRIPATHI, RKG, RCOOP(STANDINGCOUNSELGNCTD@GMAIL.COM, LAWYER.RKG@GMAIL.COM, RCOOP@NIC.IN)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
99	W.P.(C)-6253/2022 CM APPL. 18781/2022 CM APPL. 47751/2024 WITH W.P.(C) 10158/2019	ASHOKA ENCLAVE COOP. G/H SOCIETY LTD. (THROUGH ITS PRESEDENT SECRETARY) V/s REGISTRAR COOPERATIVE SOCIETIES DELHI & ORS.	ECCHA SHUKLA, NAVEEN CHANDRA	
		OTHER DETAILS OF ADVOCATES: MARREESH PRAVIR SAHAY(OFFICE@MPSAHAYADVOCATE.COM, OFFICE@MPSANDCOMPANY.COM)(9899000923)(PETITIONER) REGISTRAR, COOPERATIVE SOCEITY, PIYUSH NALIWAL, KAILASH CHAND NALIWAL, BK TIWARI(CHAMBER.SINGHVI@GMAIL.COM, ADVOCATESUMEER@GMAIL.COM, TIWARIDRBK@GMAIL.COM)(0)(RESPONDENT) BHARDWAJ LAW FINNS(BHARDWAJLAWFIRMS@GMAIL.COM, BHARDWAJLAWFINNS@GMAIL.COM)(0)(RESPONDENT) RCOOP(RCOOP@NIC.IN)(0)(RESPONDENT) NAVEEN CHANDRA(NAVEENCHANDRA502@GMAIL.COM)(9871631454)(RESPONDENT)		
100	W.P.(C)-14475/2024 CM APPL. 60705/2024 CM APPL. 60706/2024	ASHOKA ENCALVE COOP GHSOCIETY LIMITED V/s FINANCIAL COMMISSIONER & ORS.	SNIGDHA SINGH	
		OTHER DETAILS OF ADVOCATES: KUMAR SHASHWAT & SNIGDHA SINGH(CONTACT@KUMARSINGHASSOCIATES.COM)(9985653315)(PETITIONER) PIYUSH, RCOOP, FINCOMNCT(SCORPION.PIYUSH@GMAIL.COM, RCOOP@NIC.IN, FINCOMNCT@NIC.IN)(0)(RESPONDENT) KAILASH CHAND, SANTOSH KUMAR TRIPATHI(KAILASHCHAND1953@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
101	W.P.(C)-10300/2023 CM APPL. 42295/2023	KUMUDESH KUMAR GUPTA V/s MUNICIPAL CORPORATION OF DELHI AND ORS	YASHASWI SK CHOCKSEY	
		OTHER DETAILS OF ADVOCATES: YASHASWI SK CHOCKSEY(ADV.YASHSKC@GMAIL.COM)(9999709988)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) YASHASWI SK CHOCKSEY(ADV.YASHSKC@GMAIL.COM)(9999709988)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		

COURT NO. 04
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE SEND SMS OR WHATS APP TO MR. RAJESH KUMAR MALHOTRA (PH: 8448937675) COURT MASTER AND MR. BHUPENDER KUMAR,ACM(PH: 8527360194) TO HON'BLE MR. JUSTICE NAVIN CHAWLA.]

[NOTE: MATTERS AS REAGARDS QUASHING OF FIR BASED ON SETTLEMENTS (IF NOT TAKEN UP IN THE PRE-LUNCH SESSION) WILL BE TAKEN UP AT 2.30 P.M. (PRESENCE OF BOTH THE PARTIES IS MANDATORY.)

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rajesh.malhotra@dhc.nic.in

akhil.saxena@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	W.P.(C)-5843/2024 CM APPL. 24165/2024	UNION OF INDIA & ORS. V/s NK NANAK CHAND RETD	SUSHIL KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR PANDEY(ACJLAW2020@GMAIL.COM)(9873588234)(PETITIONER) U S MAURYA(USMAURYA1967@GMAIL.COM){}(RESPONDENT)		
2	W.P.(C)-14096/2024 CM APPL. 58978/2024 CM APPL. 58979/2024 CM APPL. 58980/2024	UNION OF INDIA AND ORS V/s BATHULA RAJESH MCAA II RETD	ASHISH DIXIT	
		OTHER DETAILS OF ADVOCATES: ASHISH K DIXIT(ASHISHCGSC@GMAIL.COM){9999990412}(PETITIONER) SHAKTI JAIDWAL(SHAKTIJAIDWAL@YAHOO.CO.IN){0}(RESPONDENT)		
3	W.P.(C)-14746/2024 CM APPL. 61937/2024 WITH W.P.(C) 15579/2024 W.P.(C) 16351/2024	UNION OF INDIA & ORS. V/s EX SGT MANOJ KUMAR (SERVICE NO. 764366)	EKTA CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: EKTA CHOUDHARY(ADVOCATEEKTA1@GMAIL.COM){9910376565}(PETITIONER) MANOJ KUMAR(){8527529769}(RESPONDENT)		
4	W.P.(C)-16351/2024 CM APPL. 69013/2024	UNION OF INDIA & ORS. V/s CDR PYARE LAL (RETD)	DR. VIJENDRA SINGH MAHNDIYAN	
		OTHER DETAILS OF ADVOCATES: VIJENDRA SINGH MAHNDIYAN(DRV.MAHNDIYAN@GMAIL.COM){9310112323}(PETITIONER) SUMIT(KRSUMIT063@GMAIL.COM){0}(RESPONDENT)		

COURT NO. 04
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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rajesh.malhotra@dhc.nic.in

dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBE R	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	RFA(OS)-69/2018	PRITENDRA KUMAR BUTTA V/s KALPANA BALUPURI BUTTA	YAKESH ANAND, SURINDER GANDHI, SUPRIYA MANAN	
		OTHER DETAILS OF ADVOCATES: YAKESH ANAND()(9871613910)(PETITIONER) SURINDER GANDHI(ADVOCATE_GANDHI@HOTMAIL.COM)(9654578447)(RESPONDENT) SUPRIYA MANAN(SUPRIYAMANAN.LAW@GMAIL.COM)(9810588874)(PETITIONER)		
FRESH MATTERS & APPLICATIONS				
2	MAT.APP.(F.C.)-57/2025 CM APPL. 8544/2025	ASHISH DUBEY V/s SARA CARRIERE DUBEY	VANDANA JALAN	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: VANDANA KEJRIWAL(VJALANLAWGK@GMAIL.COM)(9899500909)(PETITIONER) SARA(SARA@SAKSHAMIMPEX.COM)(0)(RESPONDENT) ANANYA DUBEY(SARA_DELHI@YAHOO.FR)(0)(RESPONDENT) NASEEM AHMED(NASEEM1449@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
3	FAO(OS)-29/2025 CM APPL. 12655/2025	SH INDERJEET SINGH BINDRA V/s SMT RAMESH KUMARI & ORS.	SHYAMAL KUMAR MOHD	
		OTHER DETAILS OF ADVOCATES: SHYAMAL (SHYAML_LLM@REDIFFMAIL.COM)(9899885638)(PETITIONER) VP RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
4	RFA(OS)-46/2024 CM APPL. 49549/2024 CM APPL. 49551/2024	DAULAT RAM V/s SHIV DASS (SINCE DECEASED) THROUGH LRS & ORS.	PUNEET BAJAJ	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
5	FAO(OS)-42/2021 CM APPL. 44763/2021 CM APPL. 19704/2024 WITH FAO(OS) 2/2022	SHALINI CHAUDHARY SHARMA V/s DEEPIKA TALWAR & ORS.	RAJAT ANEJA, ABHISHEK BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)(9810727771)(PETITIONER) LEGIST AUXILLARY(LEGISTAUXILIARY@GMAIL.COM)()(RESPONDENT)		

		SID(SID.YADAV@CSY.CO.IN){}(RESPONDENT) AMITABH(MARWAH.AMITABH@NOKIAMAIL.COM){}(RESPONDENT) SCNDA(SCNDA@SCNCHAMBERS.CO.IN){}(RESPONDENT) ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)(9810727771)(PETITIONER) ABHISHEK (BHARDWAJ.ABHISHEK1990@GMAIL.COM){}(RESPONDENT) LEGISTAUXILIARY(LEGISTAUXILIARY@GMAIL.COM){}(RESPONDENT) ABHISHEK BHARDWAJ(BHARDWAJ.ABHISHEK1990@GMAIL.COM)(9968955329)(RESPONDENT)		
6	FAO(OS)-2/2022 CM APPL. 60472/2024	DEEPIKA TALWAR V/s SHALINI CHAUDHRY SHARMA & ORS.	BHARAT GUPTA, ABHISHEK BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: BHARAT GUPTA, VARUN TYAGI(LEGISTAUXILIARY@GMAIL.COM)(45640851)(PETITIONER) BHARAT GUPTA, VARUN TYAGI(LEGISTAUXILIARY@GMAIL.COM)(45640851)(PETITIONER) RAJAT ANEJA(RANEJA@ANEJAANDANEJA.COM){}(RESPONDENT) SID(SID.YADAV@CSY.CO.IN){}(RESPONDENT) RAJAT(RANEJA@ANEJAANDANEJA.COM){}(RESPONDENT) SID(SID.YADAV@CSY.CO.IN){}(RESPONDENT) AMIT(AMITABHMARWAH@OUTLOOK.COM){}(RESPONDENT) BHARAT GUPTA , VARUN TYAGI(LEGISTAUXILIARY@GMAIL.COM)(0)(PETITIONER) BHARAT GUPTA , VARUN TYAGI(LEGISTAUXILIARY@GMAIL.COM)(0)(PETITIONER) ABHISHEK BHARDWAJ(BHARDWAJ.ABHISHEK1990@GMAIL.COM)(0)(RESPONDENT) AMITA BHAVERMA (AMITABHMARWAH@OUTLOO.COM)(0)(RESPONDENT) RAJAT ANEJA (RANEJA@ANEJAANDANEJA.COM)(0)(RESPONDENT) ABHISHEK BHARDWAJ(BHARDWAJ.ABHISHEK1990@GMAIL.COM)(0)(RESPONDENT) AMITA BHMARWAH(AMITABHMARWAH@OUTLOO.COM)(0)(RESPONDENT) SCN(SCN305@GMAIL.COM)(0)(RESPONDENT) SCN(SCN305@GMAIL.COM)(0)(RESPONDENT) RAJAT ANEJA (RANEJA@ANEJAANDANEJA.COM)(0)(RESPONDENT) ABHISHEK BHARDWAJ(BHARDWAJ.ABHISHEK1990@GMAIL.COM)(9968955329)(RESPONDENT)		
7	LPA-58/2020 WITH LPA 60/2020 LPA 61/2020	COL (RETD) RAMA KRISHNA SAREEN V/s UNION OF INDIA & ORS	CURARE LEGAL, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: CURARE LEGAL()(9873109672)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
8	LPA-60/2020 WITH LPA 58/2020	COL (RETD) RAMA KRISHNA SAREEN V/s PAWAN HANS HELICOPTERS LTD	CURARE LEGAL, GAURAV SARAWAT	
		OTHER DETAILS OF ADVOCATES: CURARE LEGAL()(9873109672)(PETITIONER) GAURAV SARAWAT(GAURAVSARAWAT@GMAIL.COM)(7862962437)(PETITIONER)		
9	LPA-61/2020	COL (RETD) RAMA KRISHNA SAREEN V/s PAWAN HANS HELICOPTERS LTD	CURARE LEGAL	
		OTHER DETAILS OF ADVOCATES: CURARE LEGAL()(9873109672)(PETITIONER)		
10	LPA-217/2023 CM APPL. 15577/2023	STATE BANK OF INDIA AND ORS V/s SURESH PURI	BUDDY A RANGANADHAN, AKSHIT KAPUR	
		OTHER DETAILS OF ADVOCATES: SBI(CMIR.LHOTRI@SBI.CO.IN){}(PETITIONER) AKSHIT KAPUR(AKSHITKAP@GMAIL.COM)(9716076533)(PETITIONER)		
11	LPA-442/2024 CM APPL. 14958/2025	G L SHARMA V/s UNION OF INDIA THROUGH SECRETARY REVENUE DEPARTMENT OF REVENUE	G.M PADMA PRIYA	
		OTHER DETAILS OF ADVOCATES: PADMA PRIVA , RISHABH SANCHETI(GMPADMA@GMAIL.COM)(9910531145)(PETITIONER) TANEJA(TANEJA.ASSOC@YAHOO.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
12	LPA-1195/2024 CM APPL. 72299/2024	RAM GOPAL AND ANR V/s AIRPORTS AUTHORITY OF INDIA	RAJIV AGARWAL, VAIBHAV KALRA	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL , MEGHNA DE(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) DIGVIJAYRAI(DIGVIJAYRAI@REDIFFMAIL.COM)(0)(RESPONDENT) VAIBHAV KALRA(VAIBHAV.S.KALRA@GMAIL.COM)(9650310194)(PETITIONER)		
13	MAT.APP.(F.C.)-268/2023 CM APPL. 15067/2012 CM APPL. 19848/2018	RITA SAKLANI V/s RAJ KUMAR SAKLANI	GITA DHINGRA, (DHCLSC), RS MAHILA, VISHAL PATEL	
		OTHER DETAILS OF ADVOCATES: MANAV KUMAR()(9810740911)(PETITIONER)		
14	MAT.APP.(F.C.)-276/2023 CM APPL. 48592/2023	RAVI KUMAR V/s REETU KUMARI	RAVI RANJAN	
		OTHER DETAILS OF ADVOCATES: FIDES & FIDUCIA LAW FIRM(RAVIRANJANLLB@GMAIL.COM)(9711361273)(PETITIONER) REETU(ASHOKKUMAR95830@GMAIL.COM)(9318322806)(RESPONDENT)		

15	MAT.APP.(F.C.)-279/2023 CM APPL. 49224/2023 CM APPL. 49226/2023	SMT. VANDANA V/s SH. SUBHASH CHAND YOGI	PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ K. YADAV(ADVVKPY@GMAIL.COM)(9953249558)(PETITIONER) SUBHASH CHAND YOGI(SUBHASH.YOGI1@GMAIL.COM)()(RESPONDENT)		
16	MAT.APP.(F.C.)-295/2023	RAHUL CHOUDHARY V/s SHALU	VANSHI PRUTHI, PREETI YADAV	
		OTHER DETAILS OF ADVOCATES: RAHUL()(9599157025)(PETITIONER) SHIVANI PRUTHI(SPRU8TIHI82@GMAIL.COM)(9911317013)(PETITIONER) SHALU(SHALUCHAPRANA523@GMAIL.COM)()(RESPONDENT) PREETI YADAV(PREETIYADAV1985@GMAIL.COM)(9891329922)(PETITIONER)		
17	MAT.APP.(F.C.)-342/2023 WITH MAT.APP.(F.C.) 343/2023	SANJEEV KUMAR TANDON V/s SMT. POONAM TANDON	MR.RAJA VENKATAPPA NAIK, MUKTA SHARMA, ATUL BANDHU, ATUL BANDHU & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		
18	MAT.APP.(F.C.)-343/2023 CM APPL. 49797/2022	SANJEEV KUMAR TANDON V/s POONAM TANDON	MR.RAJA VENKATAPPA NAIK, SANJEEV K. TANDON, BANDHU, MUKTA SHARMA, MR. ATUL, ATUL BANDHU & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR TANDON(SANJEEVKUMARTANDON@YAHOO.CO.IN)(9810168570)(PETITIONER) SANJEEV KUMAR TANDON(SANJEEVKUMARTANDON@YAHOO.CO.IN)(9810168570)(PETITIONER) WITHOUT GENERATE ()()(PETITIONER) WITHOUT GENERATE ()()(PETITIONER)		
19	MAT.APP.(F.C.)-118/2024 CM APPL. 21499/2024 CM APPL. 21500/2024 CM APPL. 50849/2024	CHANDA KUMARI V/s NITESH SHARMA	NIHARIKA AHLUWALIA, HIMANSHU CHAND	
		OTHER DETAILS OF ADVOCATES: NIHARIKA AHLUWALIA & SONAKSHI(OFFICE.NIHARIKA.AHLUWALIA@GMAIL.COM)(9818099957)(PETITIONER) NITESH ()(9289560534)(RESPONDENT) NIHARIKA AHLUWALIA(OFFICE.NIHARIKA.AHLUWALIA@GMAIL.COM)(9818099957)(PETITIONER) NITESH SHARMA (SHARMABHAVIKA2019@GMAIL.COM)(0)(RESPONDENT) HIMANSHU CHAND(HIMANSHUCHAND765@GMAIL.COM)(9871603392)(RESPONDENT)		
20	MAT.APP.(F.C.)-225/2024	NITIN SAWHNEY V/s PINKY BHALLA	SPARSH CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: SPARSH CHAUDHARY(CHAUDHARYSPARSH5@GMAIL.COM)(9717836377)(PETITIONER) KARAN DUA(ADV.KARAN.DUA67@GMAIL.COM)(0)(RESPONDENT)		
21	MAT.APP.(F.C.)-259/2024 CM APPL. 46733/2024 CM APPL. 46735/2024 CM APPL. 6866/2025	M K GUPTA @ MAHENDER KUMAR GUPTA V/s RAHUL GUPTA & ANR.	SHANNU BAGHEL, MANOJ KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: SHANNU BAGHEL(ADVSHANNUBAGHEL@GMAIL.COM)(9910389196)(PETITIONER) MANOJ KUMAR PANDEY(ADVOCATEMANOJPANDEY@GMAIL.COM,SUJEETSAR@GMAIL.COM)(9871548899)(RESPONDENT) MANOJ KUMAR PANDEY(ADVOCATEMANOJPANDEY@GMAIL.COM,SUJEETSAR@GMAIL.COM)(9871548899)(PETITIONER)		
22	MAT.APP.(F.C.)-262/2024 CM APPL. 46936/2024	JUNAID AHMED RANGREZ V/s RAVEENA BEDI @ REHANA	SHIKHAR AGGARWAL, HARGOVIND JHA	
		OTHER DETAILS OF ADVOCATES: GIRIK TOLAND(GIRIK.TOLANI@GMAIL.COM)(9711798155)(PETITIONER) RAVEENA()(9560250913)(RESPONDENT) HARGOVIND JHA(JHA.HARGOVIND.LAW@GMAIL.COM)(9811466485)(RESPONDENT)		
23	MAT.APP.(F.C.)-328/2024	SIDDHARTH MAAN V/s SEEMA	KSHITIJ GAUR, TAMANNA	
		OTHER DETAILS OF ADVOCATES: KSHITIJ GAUR(KGAOR888@GMAIL.COM)(8920050679)(PETITIONER) SEEMA(SEEMASHOKEEN@GMAIL.COM)(9560799286)(RESPONDENT) TAMANNA (TAMANNARAJPUT666@GMAIL.COM)(8851720323)(RESPONDENT)		
24	MAT.APP.(F.C.)-55/2025 CM APPL. 8214/2025 CM APPL. 19884/2025	IRINA TANKHA V/s ANIRUDH N. TANKHA	ADITYA GUHA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: ADITYA GUHA(ADITYAGUHA1909@GMAIL.COM)(9871561749)(PETITIONER)		
25	RFA(OS)-46/2017	JAGMOHAN BEHL V/s STATE BANK OF INDIA	D K RUSTAGI & CO, S N RELAN, HARPREET SINGH HORA	
		OTHER DETAILS OF ADVOCATES: HARPREET SINGH HORA(ADVHTS.HORA@GMAIL.COM)(8882663755)(RESPONDENT)		

26	RFA(OS)-66/2018 CM APPL. 36694/2018 CM APPL. 36695/2018 CM APPL. 36696/2018	AERENS GOLD SOUK INTERNATIONAL LTD & ANR V/s M.L GUPTA	UCOL, ANKIT JAIN, AJAY KOHLI	
		OTHER DETAILS OF ADVOCATES: UCOL()(9999661687)(PETITIONER) AJAY KOHLI(KOHLIAJAY1@GMAIL.COM)(9910087765)(PETITIONER)		
27	RFA(OS)-82/2019 CM APPL. 51129/2019	NEETU CHADHA @ NITU CHADHA V/s NINI CHADHA & ORS	PRADEEP GUPTA, M ALI	
		OTHER DETAILS OF ADVOCATES: PRADEEP GUPTA , M ALI()(9958117918)(PETITIONER) PRADEEP GUPTA , M ALI()(9811153770)(PETITIONER)		
28	RFA(OS)-17/2024	SONIA JOKHANI V/s JUGAL KISHORE JOKHANI & ANR.	NAVIN KUMAR	
		OTHER DETAILS OF ADVOCATES: NAVIN KUMAR(CONTACTUS@AKJLAW.IN)(9716528911)(PETITIONER)		
29	W.P.(C)-7878/2009	RAJESH KUMAR SAH V/s UOI	SHREE PRAKASH SINHA	
		OTHER DETAILS OF ADVOCATES:		
30	CM APPL. 59133/2024 In W.P.(C)-3091/2012	KAPOOR CHAND V/s DELHI TRANSPORT CORPORATION	ANIL MITTAL, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: ANILMITTAL(ANILMITTAL1@HOTMAIL.COM)(9810064432)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
31	W.P.(C)-1291/2016	J.V. SATYAVATHI V/s UNION OF INDIA AND ORS	VIMAL WADHAWAN, S. RAJAPPA, BHARATHI RAJU	
		OTHER DETAILS OF ADVOCATES:		
32	CM APPL. 62492/2023 In W.P.(C)-8261/2016 WITH W.P.(C) 8264/2016	DIRECTOR GENERAL (EMPLOYEE STATE INSURANCE CORPORATION) & ORS V/s MUNISH KUMAR & ORS	A.K. VERMA, SUDARSHAN RAJAN, R.K. SHARMA	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN(SROFFICE113@GMAIL.COM)()(PETITIONER) SUDARSHAN RANJAN(SROFFICE113@GMAIL.COM)()(PETITIONER) CHANDRA LAW (SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)()(RESPONDENT) SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)()(RESPONDENT)		
33	CM APPL. 11531/2024 In W.P.(C)-8264/2016	DIRECTOR GENERAL (EMPLOYEE STATE INSURANCE CORPORATION) & ORS V/s DHARAMBIR SINGH RANGA & ORS	AK VERMA, SUDARSHAN RAJAN, R.K. SHARMA	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN(SROFFICE113@GMAIL.COM)(9895737374)(PETITIONER) SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)()(RESPONDENT)		
34	W.P.(C)-184/2017 CM APPL. 802/2017	DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. & ANR V/s MUKESH CHHIKARA & ORS	R.K. SAINI	
		OTHER DETAILS OF ADVOCATES:		
35	W.P.(C)-6723/2017 WITH W.P.(C) 6744/2017	ASHOK KUMAR YADAV & ORS. V/s UNION OF INDIA & ORS.	MANISH K BISHNOI, S.M.ARIF	
		OTHER DETAILS OF ADVOCATES:		
36	W.P.(C)-6744/2017	GYANANDRA MUNI TYAGI & ORS. V/s UNION OF INDIA & ORS.	MANISH K BISHNOI, S.M.ARIF	
		OTHER DETAILS OF ADVOCATES:		
37	CM APPL. 49264/2024 In W.P.(C)-3772/2019	SH. KAPTAN SINGH V/s NAVODAYA VIDYALA SAMITI THROUGH COMMISSIONER AND ANR.	S D SINGH, R GOWRISHANKAR, S. RAJAPPA, SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: S D SINGH()(9350683101)(PETITIONER) SUNIL(SUNILADV97@GMAIL.COM)(0)(PETITIONER) S. RAJAPPA ANDR. GOWRISHANKAR(ADVOCATERAJAPPA@GMAIL.COM)(9810063946)(RESPONDENT) SUNIL KUMAR(SUNILADV97@GMAIL.COM)(9868586609)(PETITIONER)		
38	CM APPL. 2843/2025 In W.P.(C)-5756/2019(Disposed off case) WITH W.P.(C) 8914/2019	SH. R.S. MEENA V/s NORTH DELHI MUNICIPAL CORPORATION AND ORS.	A K BHARDWAJ, HIMANSHU UPADHYAYA, SHARAD PANDEY	
		OTHER DETAILS OF ADVOCATES: A K BHARDWAJ()(9811184429)(PETITIONER) DR. HIMANSHU UPADHYAY(UPADHYAYLIC@GMAIL.COM)(9811254646)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION AND ANR(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

		SHARAD PANDEY(SHARADPANDEYADVOCATE@GMAIL.COM)(9891258642)(PETITIONER)		
39	CM APPL. 20311/2023 REVIEW PET. 113/2023 In W.P.(C)- 5887/2019(Disposed off case)	ASHOK KUMAR SINGH V/s UNION OF INDIA & ORS	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR()(9717407930)(PETITIONER) RAJESH KUMAR(RAJESHLEGAL102@GMAIL.COM)(9717407930)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
40	W.P.(C)-12070/2019 CM APPL. 49458/2019	AHMAD MIAN SIDDIQUI V/s UNION OF INDIA	S K GUPTA	
		OTHER DETAILS OF ADVOCATES: S K GUPTA()(9811471135)(PETITIONER)		
41	W.P.(C)-422/2020	SAVITA TYAGI V/s GOVERNMENT OF N.C.T. OF DELHI & ORS.	SUNEET BHARDWAJ, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: SUNEET BHARDWAJ()(9810256669)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
42	W.P.(C)-4608/2021	DR. KAUSHAL KALRA V/s UNION OF INDIA & ANR.	ADITYA CHAUDHARY, R V SINHA	
		OTHER DETAILS OF ADVOCATES: DR KAUSHAL KALRA(ADITYA_CHAUDHARY@HOTMAIL.COM)(9999182182)(PETITIONER) R.K. HANDOO AND ASSOCIATES(HANDOORK@HOTMAIL.COM)(9999182182)(PETITIONER) ADITYACHAUDHARY(ADITYA_CHAUDHARY@HOTMAIL.COM)(9999182182)(PETITIONER) R.K. HANDOO AND ASSOCIATES(HANDOORK@HOTMAIL.COM)(9999182182)(PETITIONER) UNION OF INDIA AND ANR(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) SECRETARY UNION PUBLIC SERVICE COMMISSION(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)()(RESPONDENT) R V SINHA(SINHAADVOCATE@HOTMAIL.COM)(9868230464)(RESPONDENT)		
43	W.P.(C)-8338/2021 CM APPL. 23756/2022 CM APPL. 18972/2023 CM APPL. 38363/2024	ALL INDIA LOCO INSPECTORS ASSOCIATION & ANR. V/s UNION OF INDIA & ANR.	RITWIK PARIKH, JAGJIT SINGH	
		OTHER DETAILS OF ADVOCATES: KEERTIDHAR(KEERTIDHAR@GMAIL.COM)()(PETITIONER) RITWIK PARIKH(RITWIKOFF@OUTLOOK.COM)(9999320409)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT) RITWIK PARIKH(RITWIKOFF@OUTLOOK.COM)(9999320409)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RITWIK PARIKH(RITWIKOFF@OUTLOOK.COM)(9999320409)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RITWIK PARIKH(RITWIKOFF@OUTLOOK.COM)(9999320409)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT)		
44	W.P.(C)-9598/2021	VIJAY KUMAR V/s UNION OF INDIA & ANR.	NISHANT SHARMA, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: NISHANT SHARMA(SHARMA.NISHANT91.NS@GMAIL.COM)(9953681574)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		
45	W.P.(C)-11433/2021	VIKAS BHARDWAJ V/s GOVT OF NCTD & ORS.	AMAN MUDGAL, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: S.N. SHARMA(AMANLEGAL@GMAIL.COM)(9810282441)(PETITIONER) NDMC(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) EDMC(PATOCLOEDMC@GMAIL.COM)(9968630786)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(RESPONDENT)		
46	W.P.(C)-8423/2022	ALL INDIA JAWAHAR NAVODAYA VIDALAYA STAFF NURSING ASSOCIATION AND ANR V/s UNION OF INDIA AND ORS	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: A K TRIVEDI(ADVOCATEKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) RAJA (ADVOCATERAJAPPA@GMAIL.COM, MANVIPSKOOL@GMAIL.COM)()(RESPONDENT)		

47	W.P.(C)-17280/2022 CM APPL. 54926/2022	ALL INDIA INSTITUTE OF MEDICAL SCIENCES V/s SHASHI MAWAR & ORS.	TUSHAR GUPTA, LAKSHMI SREE. P	
		OTHER DETAILS OF ADVOCATES: VIBHOR GARG()(9871550054)(PETITIONER) S K GUPTA(ADVOCATEKGUPTAOFFICE@GMAIL.COM)()(RESPONDENT) LAKSHMI SREE. P(MYIDLAKSHMI@GMAIL.COM)(9667605503)(RESPONDENT)		
48	W.P.(C)-10787/2023 CM APPL. 41810/2023	LALIT KALA AKADEMI V/s PADMA JAIN	V.S.R KRISHNA, RAHUL SATEEJA	
		OTHER DETAILS OF ADVOCATES: V S R KRISHNA(VSRKRISHNA.ER402GMAIL.COM)(9891205519)(PETITIONER) RAHUL SATEEJA(RAHULSATEEJA@GMAIL.COM)(9953999735)(RESPONDENT)		
49	W.P.(C)-13425/2023 CM APPL. 52991/2023	SOHAIL MALIK V/s UNION OF INDIA	R. K. SAINI	
		OTHER DETAILS OF ADVOCATES: PRATIMA N. KARA(ADVOCATEPRATIMA@GMAIL.COM)()(RESPONDENT)		
50	W.P.(C)-16274/2023 CM APPL. 65544/2023	GOVERNMENT OF NCT OF DELHI V/s VIJAY LAXMI	AVNISH AHLAWAT, AMITA SINGH KALKAL	
		OTHER DETAILS OF ADVOCATES: MRS. AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964563)(PETITIONER) VIJAY LAXMI(ANUJKRSHARMA02@GMAIL.COM)()(RESPONDENT) AMITA KALKAL(AMITAKALKAL@GMAIL.COM)()(RESPONDENT) AMITA SINGH KALKAL(AMITAKALKAL@GMAIL.COM)(9910636932)(RESPONDENT)		
51	W.P.(C)-1752/2024	SHRI B KUMARAVEL V/s UNION OF INDIA AND ANR	TAMALI WAD, PIYUSH BERIWAL, VARYAM PANDEY	
		OTHER DETAILS OF ADVOCATES: TAMALI WAD(TAMALI.WAD@GMAIL.COM)(9810025306)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT) VARYAM PANDEY(VARYAM.PANDEY@GMAIL.COM)(8860599006)(PETITIONER)		
52	W.P.(C)-2804/2024	RAJBIR SINGH V/s COMMISSIONER OF POLICE & ORS.	SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: DR. SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)()(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)		
53	W.P.(C)-2877/2024	SHAILESH KUMAR SINGH V/s UNION OF INDIA THROUGH SECRETARY (OL) AND ANR.	AJAI KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: A.K. SRIVASTAVA(DEVASHISHHC@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
54	W.P.(C)-7976/2024	SMT SUNDER V/s THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ANR.	LOKESH BHOLA, JAGRATI SINGH	
		OTHER DETAILS OF ADVOCATES: LOKESH BHOLA AND SANJANA MANCHANDA(LOKESH@LEGALICONS.IN)(9999410660)(PETITIONER) SONU LEGAL ICONS(SONULEGALICONS95@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) JAGRATI SINGH(ADVOCATEJAGRATI111@GMAIL.COM)(9250208553)(RESPONDENT)		
55	W.P.(C)-9519/2024 CM APPL. 39055/2024	GOVT OF NCT OF DELHI AND ANR THROUGH D O E V/s NIDHIKA GEMINI	YEESHU JAIN	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN()(9811394417)(PETITIONER) ZUBEDA BEGUM(ZUBEDABEGUMADV@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL HEARING				
56	MAT.APP.(F.C.)-146/2018	SARJEET V/s MANJU	N S DALAL, PRADEEP SHARMA, PUSHKAL KATHPALIA, BIJENDRA SINGH METHAILA	
		OTHER DETAILS OF ADVOCATES: N S DALAL()(9811155424)(PETITIONER) PRADEEP SHARMA(ADVOCATEPRADEEP8585@GMAIL.COM)(9891793938)(PETITIONER) PUSHKAL KATHPALIA(ADVKATHPALIACO@GMAIL.COM)(9650244937)(PETITIONER) BIJENDRA SINGH METHAILA(BIJENDRAM@GMAIL.COM)(9810393638)(RESPONDENT)		
57	RFA(OS)-146/2013	SHRI SAPAN CHOPRA & ANR V/s M/S ULTIMATE BUILDERS & DEVELOPERS (P) LTD	RAJESH YADAV, JATIN KUMAR AND ASSOCIATES, AKSHAY CHANDRA & RAKTIM GOGOI, NEERAJ GUPTA, PARMOD KUMAR SHARMA, DEEVANSHU SHARMA	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

		NEERAJ GUPTA(INFO@JUSLAWOFFICES.COM)(9871790620)(RESPONDENT) PARMOD KUMAR SHARMA(PSKJURIS@GMAIL.COM)(9899776633)(PETITIONER) DEEVANSHU SHARMA(DEEVANSHUSHARMA96@GMAIL.COM)(8877717111)(RESPONDENT)		
58	W.P.(C)-6532/2010	BALKRISHAN BARNABAS & ANR V/s UOI & ORS	H K BAJPAI, ASIT TIWARI, BARKHA BABBAR, ANKUR SOOD	
		OTHER DETAILS OF ADVOCATES: ANKUR SOOD(ANKURSOODOFFICE@GMAIL.COM)(9871300587)(PETITIONER)		
59	W.P.(C)-10403/2017	DHARAMBIR SINGH V/s GOVT. OF NCTD & ORS	SACHIN CHAUAHN	
		OTHER DETAILS OF ADVOCATES:		
60	W.P.(C)-1418/2020 CM APPL. 4922/2020 CM APPL. 4923/2020 CM APPL. 9389/2021	SANDEEP KUMAR V/s DELHI SUBORDINATE SERVICES SELECTION BOARD (DSSSB) AND ANR.	ASHOK AGARWAL, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL()(9891403206)(PETITIONER) ANUJ AGGARWAL AND SHUBHAM PUNDIR AND HARPENDER SANGWAN(ANUJAGGARWAL1984@GMAIL.COM)()(RESPONDENT) MRS. AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9313964463)(RESPONDENT)		
FOR DISPOSAL				
61	W.P.(C)-9800/2020 CM APPL. 31218/2020 CM APPL. 31219/2020 CM APPL. 8179/2021 CM APPL. 32225/2022 CM APPL. 55307/2022 CM APPL. 5346/2023 CM APPL. 49081/2024	PRAMENDRA KUMAR AND ORS V/s UNION OF INDIA AND ORS	MAHESH KUMAR BHARDWAJ, SUSHIL KUMAR PANDEY, ANIL KUMAR TRIVEDI, SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: PRAMENDRA KUMAR AND ORS(PARMENDRARAWAT@GMAIL.COM)(9627639968)(RESPONDENT) MAHESHBHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(PETITIONER) M.K. BHARDWAJ(MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) UNION OF INDIA AND ORS(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) YOGESH SHARMA(ADVOYOGESHSHARMA@YAHOO.CO.IN)(9818148728)(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUSHIL KUMAR PANDEY(LAWYERSUSHIL.PANDEY@GMAIL.COM)(9873099031)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) MAHESH(MAHESHKB75@GMAIL.COM)()(RESPONDENT) A.K. TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) MAHESH(MAHESHKB75@GMAIL.COM,ACJLAW2020@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PRAMENDRA KUMAR AND ORS(PARMENDRARAWAT@GMAIL.COM)(9627639968)(RESPONDENT) M K BHARDWAJ(MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) MAHESHBHARDWAJ(MAHESHKB75@GMAIL.COM)(9958076980)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(RESPONDENT) A.K TRIVEDI (ADVOCATEAKTRIVEDI@GMAIL.COM)(9810793387)(PETITIONER) MAHESH KB (MAHESHKB75@GMAIL.COM)()(RESPONDENT) ACJ LAW (ACJLAW2020@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(9810714492)(RESPONDENT)		
62	W.P.(C)-9803/2023 CM APPL. 37699/2023	GOVT OF NCT OF DELHI AND ORS V/s DEVENDER SINGH	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: MRS. AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) SACHIN CHAUHAN(SACHIN.CHAUHAN30@GMAIL.COM)()(RESPONDENT)		
FOR FINAL HEARING (CONNECTED)				
63	W.P.(C)-3136/2006	UOI & ORS. V/s KIRAT RAM & ORS.	MR.R.V.SINHA, MR.SATPAL, MR. RANBIR YADAV, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(PETITIONER)		
64	W.P.(C)-4377/2007 CM APPL. 8202/2007 WITH W.P.(C) 2511/2021	U.O.I & ORS V/s SANJAY KAUSHIK & ORS	MR. A.K.BHARDWAJ, MR. RANBIR YADAV, JOJO JOSE	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER)		
65	W.P.(C)-6702/2007	SANJAY KAUSHIK & ORS. V/s UOI & ORS.	MR.RANBIR YADAV, MR. AK BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

66	W.P.(C)-203/2008 WITH W.P.(C) 1821/2008	UOI THR. SECRETARY MINISTRY OF HEALTH & FAMILY WELFARE V/s CHAHAT RAM & ORS.	MR.H.K.GANGWANI, MR. RANBIR YADAV	
		OTHER DETAILS OF ADVOCATES:		
67	W.P.(C)-1821/2008 CM APPL. 3508/2008 CM APPL. 3510/2008	U.O.I & ORS V/s ASHOK KUMAR & ORS	A.K.BAJPAI, RANBIR YADAV, LATA GANGWANI	
		OTHER DETAILS OF ADVOCATES:		
68	W.P.(C)-4668/2008 CM APPL. 9007/2008	UOI & ORS. V/s V.S.DAHIYA & ORS.	MR.A.K.BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
69	W.P.(C)-9512/2009 WITH W.P.(C) 6414/2015 W.P.(C) 3136/2006 W.P.(C) 203/2008	DIRECTOR GENERAL ESIC HEADQUARTER & ORS V/s ANIL KUMAR KALRA & ORS	RANBIR YADAV, JOJO JOSE, SUDARSHAN RAJAN, PREMA PRIYADARSHINI	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN(SITHYA@GMAIL.COM)(9650075050)(RESPONDENT) PREMA PRIYADARSHINI(PREMAPRIYADARSHINI@GMAIL.COM,PRADYOT.PRAVASH@GMAIL.COM)(9818107970)(PETITIONER)		
70	W.P.(C)-6414/2015	THE DIRECTOR GENERAL (ESIC) & ORS V/s RAKESH SAINI & ORS	PRATEEK KUMAR, SUPARNA SRIVASTAVA, RANBIR YADAV, SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN(SITHYA@GMAIL.COM)(9650075050)(RESPONDENT)		
71	W.P.(C)-3781/2011 CM APPL. 7902/2011	DIRECTOR GENERAL ESI HEAD QUARTER & ANR V/s ANITA YADAV & ORS	RANBIR YADAV, ANIL GAUTAM, YAKESH ANAND, SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN(SITHYA@GMAIL.COM)(9650075050)(RESPONDENT)		
72	W.P.(C)-18/2015 WITH W.P.(C) 3781/2011 W.P.(C) 1821/2008	DIRECTOR GENERAL ESI CORPORATION & ANR. V/s BRHAM PAL & ORS.	YAKESH ANAND, HARISH KUMAR	
		OTHER DETAILS OF ADVOCATES: HARISH KUMAR(HARISHK41@GMAIL.COM)(9953608267)(RESPONDENT)		
73	CM APPL. 24589/2024 In W.P.(C)-6423/2015	THE DIRECTOR GENERAL (ESIC) & ORS V/s KIRTI SHARMA & ORS	YAKESH ANAND, RAMESH RAWAT, SUPARNA SRIVASTAVA, SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)(PETITIONER) RAMESH RAWAT(SROFFICE113@GMAIL.COM)(9990865829)(RESPONDENT) SUDARSHAN RAJAN(SITHYA@GMAIL.COM)(9650075050)(RESPONDENT)		

COURT NO. 05
 DIVISION BENCH-V
 HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpraveenkumar.dhc@gov.in

vikram.224@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-3942/2025 CM APPL. 18387/2025 CM APPL. 18388/2025	MADAN LAL V/s UNION OF INDIA & ORS.	UDHAV SHANKER MAURYA	
		OTHER DETAILS OF ADVOCATES: U S MAURYA(USMAURYA1967@GMAIL.COM)(9968545925)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
2	W.P.(C)-4141/2025 CM APPL. 19142/2025 CM APPL. 19143/2025	UNION OF INDIA THROUGH SECRETARY & ORS. V/s EX- MWO SHYAM SINGH KASHYAP S.NO. 401497R	ANIMESH RASTOGI	
		OTHER DETAILS OF ADVOCATES: NEHA RASTOGI(NEHARASTOGI.LEGALCARE@GMAIL.COM)(7838326908)(PETITIONER) OM SINGH PUNA(OMSINGHPUNA@REDIFFMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
3	FAO (COMM)-9/2025 CM APPL. 2030/2025 CM APPL. 2031/2025 CM APPL. 2032/2025 CM APPL. 2033/2025	FIITJEE LTD V/s SIDDHARTH SHARMA AND ANR	MUKESH MOHAN	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-3456/2025	MANOHAR SR V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR		

		BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	FAO (COMM)-153/2024 CM APPL. 44734/2024	MALOOK PHARMACEUTICALS PRIVATE LIMITED V/s PINK LABS BIOSCIENCE PRIVATE LIMITED	SANJEEV KUMAR, HRITIK SEJWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR & AMRITA(SANJEEV@JURISKPS.COM, INFO@JURISKPS.COM)(9811137883)(PETITIONER) MALOOK PHARMACEUTICALS PVT LTD(INFO@MALOOKPHARMA.COM)(0)(PETITIONER) PINK LABS BIOSCIENCE PVT LTD(AAKASHGARG730@GMAIL.COM)(0)(RESPONDENT) HRITIK SEJWAL(SEJWAL955@GMAIL.COM)(7042561229)(RESPONDENT)		
6	FAO (COMM)-159/2024 CM APPL. 45709/2024 CM APPL. 45710/2024 CM APPL. 45711/2024 WITH FAO (COMM) 160/2024	KEDAR NATH MISHRA V/s INVISON MEDI SCIENCES PVT. LTD.	VIKAS KHERA, SHANTANU SOOD	
		OTHER DETAILS OF ADVOCATES: VIKAS KHERA(INFO@LEXFONS.COM)(0)(PETITIONER) QUEST(EMAIL@QUESTIP.COM)(0)(RESPONDENT) SHANTANU SOOD(EMAIL@QUESTIP.COM)(9958783750)(RESPONDENT)		
7	FAO (COMM)-160/2024 CM APPL. 45737/2024 CM APPL. 45738/2024 CM APPL. 45739/2024	KEDAR NATH MISHRA V/s INVISON MEDI SCIENCES PVT. LTD.	VIKAS KHERA, SHANTANU SOOD	
		OTHER DETAILS OF ADVOCATES: VIKAS KHERA(INFO@LEXFONS.COM)(0)(PETITIONER) INVISON MEDI SCIENCES PVT LTD(EMAIL@QUESTIP.COM)(0)(RESPONDENT) SHANTANU SOOD(EMAIL@QUESTIP.COM)(9958783750)(RESPONDENT)		
8	FAO(OS) (COMM)-297/2022 CM APPL. 46047/2022 CM APPL. 52122/2022	METIS LEARNING SOLUTIONS PRIVATE LIMITED V/s CHIA TECHNOLOGIES PRIVATE LIMITED & ORS.	ZEHRA KHAN	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: ZEHRA KHAN(KHANZEHRA@GMAIL.COM)(9958114482)(PETITIONER) ZEHRA KHAN(KHANZEHRA@GMAIL.COM)(9958114482)(PETITIONER) LITTLE OLIVE(HELLO@LITTLEOLIVE.IN){}(RESPONDENT) FLIPKART(REGULATORY@FLIPKART.COM){}(RESPONDENT) GRIEVANCE OFFICER(GRIEVANCE.OFFICER@FLIPKART.COM){}(RESPONDENT) TECHRETAIL(INFO@TECHRETAIL.IN){}(RESPONDENT) OFFICE ATLAW PARTNERS(OFFICEATLAWPARTNERS@GMAIL.COM){}(RESPONDENT) FLIPKART(REGULATORY@FLIPKART.COM){}(RESPONDENT) TECHRETAIL(INFO@TECHRETAIL.IN){}(RESPONDENT) OFFICE ATLAW PARTNERS(OFFICEATLAWPARTNERS@GMAIL.COM){}(RESPONDENT) LITTLE OLIVE(HELLO@LITTLEOLIVE.IN){}(RESPONDENT) FLIPKART(GRIEVANCE.OFFICER@FLIPKART.COM){}(RESPONDENT) ZEHRA KHAN(KHANZEHRA@GMAIL.COM)(9958114482)(PETITIONER) OFFICE(OFFICEATLAWPARTNERS@GMAIL.COM){}(RESPONDENT) HEELO(HELLO@LITTLEOLIVE.IN, REGULATORY@FLIPKART.COM){}(RESPONDENT) GRIVENANCES(GRIEVANCES.OFFICER@FLIPKART.COM, INFO@TECHRETAIL.IN){}(RESPONDENT)		
9	FAO(OS) (COMM)-231/2024 CM APPL. 59660/2024	PRASHANT DESAI V/s M/S ZYDUS WELLNESS PRODUCTS LTD.	MISHA ROHATGI MOHTA	
		OTHER DETAILS OF ADVOCATES: MISHA ROHATGI MOHTA & PUNEET PATHAK(OFFICE@NMLEGAL.IN)(9899705974)(PETITIONER) SC(OFFICE@SCALEGAL.IN)(0)(RESPONDENT)		
10	W.P.(C)-6067/2006	PURAN CHANDER V/s UOI & ORS.	MR.S.K.ANAND, MR.RAJAN SABHARWAL, MR.NITIN AHLAWAT, R K SAINI AND MINAL SEHGAL	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE {}(RESPONDENT) WITHOUT GENERATE {}(RESPONDENT) WITHOUT GENERATE {}(RESPONDENT)		
11	W.P.(C)-9050/2008	KRISHAN PAL TOMAR V/s UOI AND ORS	ANIL GAUTAM, SEWA RAM, YADUNATH SINGH, BARKHA BABBAR, AMIT CHAUDHARY, SURENDER SINGH HOODA	
		OTHER DETAILS OF ADVOCATES: SURENDER SINGH HOODA(SSHOODA65@GMAIL.COM)(9868280166)(PETITIONER)		
12	W.P.(C)-6183/2014	MANPREET KUMAR V/s UNION OF INDIA AND ORS	ALOK KISHOR, MAYANK GROVER	
		OTHER DETAILS OF ADVOCATES: MAYANK GROVER(MAYANK297@GMAIL.COM)(9810579180)(RESPONDENT)		

ADVANCE CAUSE LIST

13	W.P.(C)-4105/2017 CM APPL. 18002/2017 WITH W.P.(C) 4119/2017	DELHI PETROL DEALERS ASSOCIATION V/s LT GOVERNOR OF NCT OF DELHI AND ANR	RAJMANGAL KUMAR, SANDEEP KUMAR SANJEEV KHOWAL	
		OTHER DETAILS OF ADVOCATES:		
14	W.P.(C)-4119/2017 CM APPL. 18035/2017	LPG DISTRIBUTORS FEDERATION (DELHI REGION) V/s LT GOVERNOR OF NCT OF DELHI AND ANR	RAJMANGAL KUMAR, SIDDHARTH DUTTA, SANJOY GHOSE	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-10755/2019	SHRI SANJAY KUMAR V/s UNION OF INDIA AND ANR.	PAWANJIT S. BINDRA	
		OTHER DETAILS OF ADVOCATES: PAWANJIT S. BINDRA()(9811054970)(PETITIONER)		
16	W.P.(C)-11206/2019	SANKALP MEENA AND ORS. V/s UNION OF INDIA AND ORS.	PADMA KUMAR S., ABHA MALHOTRA	
		OTHER DETAILS OF ADVOCATES: PADMA KUMAR S.()(9818346773)(PETITIONER)		
17	W.P.(C)-12013/2019	PRANAW PRAKASH V/s UNION OF INDIA & ORS	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER)		
18	W.P.(C)-12416/2019 CM APPL. 3563/2024 CM APPL. 42175/2024 CM APPL. 72666/2024	FIRDOUS ALI V/s UNION OF INDIA AND ANR.	GALIBKABIR, GALIB KABIR, ASHOK KUMAR MOHAPATRA	
		OTHER DETAILS OF ADVOCATES: GALIBKABIR()(9958029027)(PETITIONER) GALIB KABIR(GALIBKABIR@HOTMAIL.COM)(9958029027)(PETITIONER) DEV P BHARDWAG(DEVPBHARDWAJCGSC@GMAIL.COM)()(RESPONDENT) GALIB KABIR(GALIBKABIR@HOTMAIL.COM)(9958029027)(PETITIONER) DEV P BHARDWAJ (DEVPBHARDWAJCGSC@GMAIL.COM)(0)(RESPONDENT) GALIB KABIR(GALIBKABIR@HOTMAIL.COM)(9958029027)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DEV PBHARDWAJ(DEVPBHARDWAJCGSC@GMAIL.COM)(0)(RESPONDENT) ASHOK KUMAR MOHAPATRA(ASHOKMOHAPATRA1@GMAIL.COM)(7042348627)(PETITIONER)		
19	W.P.(C)-13113/2019 CM APPL. 53435/2019	PAWAN KUMAR V/s UNION OF INDIA AND ORS.	A K TRIVEDI	
		OTHER DETAILS OF ADVOCATES: A K TRIVEDI()(9810793387)(PETITIONER)		
20	W.P.(C)-7596/2020	SH RAJINDER MANI DIG RETD V/s UNION OF INDIA & ORS.	ADITYA HOODA	
		OTHER DETAILS OF ADVOCATES: BEACON LEGAL(SSHOODA65@GMAIL.COM)(8800983827)(PETITIONER) ADITYAHOODA(HOODA.ADV@OUTLOOK.COM)(7503576909)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
21	W.P.(C)-10902/2020	EX RFN DEEPAK KUMAR V/s UNION OF INDIA & ORS.	SURAJ MAL DALAL	
		OTHER DETAILS OF ADVOCATES: S M DALAL(SURAJDALAL19@GMAIL.COM)(9810460569)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
22	W.P.(C)-1994/2021	SHRI J N KOHLI V/s UNION OF INDIA & ANR.	BANI DIKSHIT	
		OTHER DETAILS OF ADVOCATES: BANIDIKSHIT(KRISHANITA1981@GMAIL.COM)(9871452750)(PETITIONER) PRASHANT RANA (KRISHANITA1981@GMAIL.COM)(9871452750)(PETITIONER) CENTRAL RESERVE POLICE FORCE(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) CENTRAL RESERVE POLICE FORCE(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) CENTRAL RESERVE POLICE FORCE(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) CENTRAL RESERVE POLICE FORCE(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA AND ORS(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		

23	W.P.(C)-3209/2021 WITH W.P.(C) 10375/2022	SUNIL KUMAR & ORS. V/s REGISTRAR GENERAL OF DELHI HIGH COURT	HARBANSH KUMAR CHATURVEDI, AMITA SINGH KALKAL	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(SUNILKUMARD83@GMAIL.COM)(9650532955)(RESPONDENT) RAJESH KUMAR(RAJGUPTA4182@GMAIL.COM)(9717812488)(RESPONDENT) RAJEEV KUMAR(RAJEEVDHC@GMAIL.COM)(9911431177)(RESPONDENT) SAGAR CHATURVEDI(HKLAWOFFICES@GMAIL.COM)(9015582334)(PETITIONER) HARBANSHCHATURVEDI(HKCHATURVEDI@GMAIL.COM)(9811035762)(PETITIONER) REGISTRAR GENERAL OF DELHI HIGH COURT(RG.DHC@NIC.IN)(1123387989)(PETITIONER) DHC(415DHC@GMAIL.COM)()(RESPONDENT) BANERJEE(BANERJEEADV@GMAIL.COM)()(RESPONDENT) AMITA SINGH KALKAL(AMITAKALKAL@GMAIL.COM)(9910636932)(PETITIONER)		
24	W.P.(C)-10375/2022	SUNIL KUMAR MEENA V/s HIGH COURT OF DELHI	MANOJ CHANDRA MISHRA	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR MEENA()(9899988704)(PETITIONER) RANEJA AND ANEJA (RANEJA@ANEJAANDANEJA.COM)()(RESPONDENT)		
25	W.P.(C)-2549/2022	RAM KUNWAR SINGH AND ANR V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
26	W.P.(C)-5355/2022	YOGENDER PAL AND ORS V/s UNION OF INDIA AND ORS	NIKHIL BHARDWAJ, P SURESHAN	
		OTHER DETAILS OF ADVOCATES: NIKHIL BHARDWAJ(DEVCHAUHAN20112000@GMAIL.COM)(9910052133)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) P SURESHAN (SURESHANDELHI@GMAIL.COM)(9818083219)(PETITIONER)		
27	W.P.(C)-8179/2022	RAJESH KUMAR YADAV V/s UNION OF INDIA AND ORS.	CHANDAN KUMAR MANDAL, RAKESH SINHA	
		OTHER DETAILS OF ADVOCATES: CHANDAN KUMAR MANDAL(ADVOCATE4LIVINGBEING@GMAIL.COM)(9891703623)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RAKESH SINHA(RAKESH SINHA@INDLEGAL.IN)(9811198083)(PETITIONER)		
28	W.P.(C)-8267/2022 CM APPL. 24908/2022	KASHIF FAHIM & ORS. V/s UNION OF INDIA & ORS.	ANKIT YADAV	
		OTHER DETAILS OF ADVOCATES: ANKIT YADAV(AY830@NYU.EDU)(8574590040)(PETITIONER) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9811031792)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
29	W.P.(C)-11622/2022	RAVINDER SINGHANIA V/s UNION OF INDIA & ANR.	SINGHANIA & PARTNERS LLP	
		OTHER DETAILS OF ADVOCATES:		
30	W.P.(C)-13674/2022	RADHA RAMAN SHARMA V/s UNION OF INDIA & ORS.	UDHAV SHANKER MAURYA, ABHISHEK KUMAR CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: MR. U S MAURAYA(USMAURYA1967@GMAIL.COM)(9968545925)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ABHISHEK KUMAR CHOUDHARY(ABHISHEKCHOUDHARYLEGAL@GMAIL.COM)(9654771281)(PETITIONER)		
31	W.P.(C)-13704/2022 WITH W.P.(C) 13706/2022 W.P.(C) 15609/2022	TARUN RANA V/s HIGH COURT OF DELHI THROUGH ITS REGISTRAR GENERAL	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) VIBH SMJ(VIBHSMJ@YAHOO.COM.SG)()(RESPONDENT)		
32	W.P.(C)-13706/2022	ASHWANI AND ORS V/s HIGH COURT OF DELHI THROUGH ITS REGISTRAR GENERAL	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) SUBHAHS CHOUDHARY(SUBHASHCHAUDHARY08@GMAIL.COM)(9810702410)(PETITIONER) VIBHSMJ(VIBHSMJ@YAHOO.COM.SG)()(RESPONDENT)		

33	W.P.(C)-15609/2022 CM APPL. 48592/2022	SUNITA KUMARI V/s DELHI HIGH COURT	JANANI SRINIVASAN, JANANI SRINIVASAN	
		OTHER DETAILS OF ADVOCATES: S. JANANI(62.CHAMBER@GMAIL.COM)(9818210044)(PETITIONER) ANU(ANU@BAGAI.CO.IN)()(RESPONDENT) JANANI SRINIVASAN(JANANI.IYER@REDIFFMAIL.COM)(9818210044)(PETITIONER)		
34	W.P.(C)-15815/2022 CM APPL. 49230/2022	GAJANAND JAT V/s DIRECTOR GENERAL BORDER SECURITY FORCE AND ORS	KUMAR GAURAV	
		OTHER DETAILS OF ADVOCATES: R.K SINGH(RKOFFICE1603@GMAIL.COM)(9212572524)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
35	W.P.(C)-3442/2023	SH VIKRAM SINGH V/s UNION OF INDIA & ORS.	CHARAN SINGH	
		OTHER DETAILS OF ADVOCATES: CHARAN SINGH(CHARANTANWAR@YAHOO.CO.IN)(9871548269)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
36	W.P.(C)-4363/2023	GHANSHYAM SETH V/s UNION OF INDIA & ORS.	PAYAL ARYA	
		OTHER DETAILS OF ADVOCATES: PAYAL(ARDHSAINIKLEGAL@GMAIL.COM)(8000700172)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
37	W.P.(C)-4685/2023 CM APPL. 18073/2023 CM APPL. 18075/2023	SERGEANT VISHAL KUMAR THAKUR V/s UNION OF INDIA THROUGH MINISTRYOF DEFENCE & ORS.	AJEET YADAV, ABHIMANYU JHAMBA	
		OTHER DETAILS OF ADVOCATES: AJEET YADAV(ADVPRADEEPSHUKLA85@GMAIL.COM)(9024735663)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) ABHIMANYU JHAMBA(JHAMBAABHIMANYU@GMAIL.COM)(9218999999)(PETITIONER)		
38	W.P.(C)-7973/2023	EX. CT. ROHTASH SINGH V/s UNION OF INDIA & ORS.	RANDHIR SINGH KALKAL	
		OTHER DETAILS OF ADVOCATES: RANDHIR SINGH KALKAL(YOGENDER.SINGH306@GMAIL.COM)(9350906007)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
39	W.P.(C)-9557/2023 WITH W.P.(C) 11367/2023	NARESH KUMAR & ORS. V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
40	W.P.(C)-11367/2023	NAGENDRA KUMAR SINGH AND OTHERS V/s UNION OF INDIA & ORS.	RAHUL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MATTAPHOTO(MATTAPHOTOSTAT@GMAIL.COM)()(PETITIONER) VIJAY KUMAR (VIJAYSUNVS@YAHOO.COM)()(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) MATTAPHOTO(MATTAPHOTOSTAT@GMAIL.COM)()(RESPONDENT)		
41	W.P.(C)-9600/2023	DEEPAK SHERAWAT V/s REGISTRAR GENERAL, HIGH COURT OF DELHI AND ORS	R. ILAM PARIDI	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: MADHU SUDAN (ILAMPARIDI@VPLEGAL.IN)(9742751288)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VIBHOR (VIBHOR@BAVLEGAL.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
42	W.P.(C)-10778/2023	DR JITENDRA PAL SINGH V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
43	W.P.(C)-14256/2023	ARVIND AND ORS V/s INDO TIBETAN BORDER POLICE AND ANR	JOBY P VARGHESE	
		OTHER DETAILS OF ADVOCATES: JOBY P VARGHESE(LAWJPV@GMAIL.COM)(9899855689)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

44	W.P.(C)-14669/2023	DEVENDER SINGH RAWAT AND ORS. V/s UNION OF INDIA AND ORS.	P SURESHAN	
		OTHER DETAILS OF ADVOCATES: P SURESHAN(SURESHANDELHI@GMAIL.COM)(9818083219)(PETITIONER) UNION OF INDIA, CISF(UOIDHC@GMAIL.COM, CCMC- NCR@CISF.GOV.IN)(1123384193)(RESPONDENT)		
45	W.P.(C)-257/2024	ATUL KUMAR GARG & ANR. V/s UNION OF INDIA AND ANOTHER	ABHAY PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: GNS LEGAL LLP(ABHAY@GNSLEGAL.IN, OFFICE@GNSLEGAL.IN)(8527334575)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
46	W.P.(C)-3518/2024	AWANISH CHANDRA MISHRA V/s DELHI HIGH COURT THROUGH ITS REGISTRAR GENERAL AND ANR	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) ANU(ANU@BAGAI.CO.IN){}(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM){}(RESPONDENT)		
47	W.P.(C)-4327/2024	LANCE NAIK SUJITH R V/s UNION OF INDIA AND ORS	MANOJ KUMAR, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: MANOJ KR GUPTA(GUPTAMANOJ50@YAHOO.COM)(9718451126)(PETITIONER) UNION OF INDIA(LEGALCELLHC@GMAIL.COM, PCDAPPRAYAGRAJ.DAD@GOV.IN){}(RESPONDENT) MANOJ GUPTA(GUPTAMANOJ50@YAHOO.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SHAAN RAWAT(SHAANRAWAT28@GMAIL.COM){}(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
48	CM APPL. 32549/2024 In W.P.(C)-4614/2024(Disposed off case)	KEWAL SINGH V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA, N BALRAJ	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA, SATYAARTH SINHA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) STATE BANK OF INDIA(RAJIV@RPKAPUR.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
49	W.P.(C)-5887/2024 CM APPL. 68316/2024	SHRAWAN KUMAR SINGH V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA, KABIR KUMAR HAZARIKA	
		OTHER DETAILS OF ADVOCATES: MR. ABHAY KUMAR BHARGAVA (ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) KABIR(ADVKABIRLFLF@GMAIL.COM){0}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT)		
50	W.P.(C)-10909/2024 CM APPL. 44949/2024	KUMARI ARCHANA V/s SASHASTRA SEEMA BAL AND ANR	JOBY P VARGHESE	
		OTHER DETAILS OF ADVOCATES: JOBY P VARGHESE(LAWJPV@GMAIL.COM)(9899855689)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT)		
51	W.P.(C)-16302/2024 CM APPL. 68737/2024	UNION OF INDIA & ORS. V/s EX NK TA DEV BAHADUR THAPA	R VENKAT PRABHAT	
		OTHER DETAILS OF ADVOCATES: R.VENKAT PRABHAT(RVPRABHAT9@GMAIL.COM)(8001622962)(PETITIONER) RK TRIPATHI(RKTRIPATHI98.RT@GMAIL.COM){0}(RESPONDENT)		
52	W.P.(C)-16683/2024 CM APPL. 70597/2024	RAVI PRAKASH V/s UNION OF INDIA AND ORS	SAHIL MONGIA	
		OTHER DETAILS OF ADVOCATES: SAHIL MONGIA/ YASH YADAV/ SANJANA SAMOR(CHAMBERNO.220@GMAIL.COM)(9818656542)(PETITIONER) UNION OF INDIA, CISF(UOIDHC@GMAIL.COM, RB-5TH@CISF.GOV.IN, RTC- BARWAHA@CISF.GOV.IN)(1123384193)(RESPONDENT)		
53	W.P.(C)-17561/2024	SIRAJUL QURESHI V/s UNION OF INDIA AND OTHERS	RAGHUNATH PATHAK	
		OTHER DETAILS OF ADVOCATES: RAGHUNATH PATHAK(R1996PATHAK@GMAIL.COM)(8447814381)(PETITIONER) UNION OF INDIA, ITBP(UOIDHC@GMAIL.COM, DG@ITBP.GOV.IN)(1123384193)(RESPONDENT)		

ADVANCE CAUSE LIST

54	W.P.(C)-1358/2025 CM APPL. 6637/2025	BIRENDRA KUMAR V/s UOI AND ORS	MONAZIR AHSAN NIYAZI	
		OTHER DETAILS OF ADVOCATES: ANAMIKA GHAI NIYAZI(NIYAZI786@GMAIL.COM, NIYAZILAWCHAMBERS@GMAIL.COM)(9810413706)(PETITIONER) UNION OF INDIA, CRPF(UOIDHC@GMAIL.COM, DIGWEL@CRPF.GOV.IN)(1123384193)(RESPONDENT)		
55	W.P.(C)-3666/2025	ROSHAN KUMAR V/s UNION OF INDIA	PANKAJ MEHTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ MEHTA(PANKAJ@FORTUNELEGAL.IN)(9811253529)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR FINAL HEARING				
56	W.P.(C)-7121/2016	SATYAWAN V/s THE DIRECTOR GENERAL, CENTRAL INDUSTRIAL SECURITY FORCE & ANR	ANUJ KUMAR SHARMA, BARKHA BABBAR	
		OTHER DETAILS OF ADVOCATES:		
FOR DISPOSAL				
57	EFA(COMM)-2/2025 CM APPL. 5255/2025 CM APPL. 9172/2025	SUNDARAM FINANCE LTD V/s MOHIT VERMA & ORS.	NIKHIL SWAMI, PRADEEP KATARIA	
		OTHER DETAILS OF ADVOCATES: NIKHIL SWAMI AND MS. DIVYA SWAMI(OFFICE@SWAMIASSOCIATES.ORG)(8800788985)(PETITIONER) MOHIT VERMA(MOHIT.VERMA209@GMAIL.COM)(0)(RESPONDENT) PRADEEP KATARIA(DHAMMAJURIS@GMAIL.COM)(7065936555)(RESPONDENT)		
58	W.P.(C)-3390/2008	EX.CONSTABLE VINOD KUMAR V/s UOI & ORS.	D.K.SHARMA, JYOTI SINGH, ANKUR CHHIBBER, KARAN BINDRA	
		OTHER DETAILS OF ADVOCATES:		
END OF THE BOARD MATTERS				
59	FAO(OS) (COMM)-211/2023 CM APPL. 49322/2023 CM APPL. 49325/2023 CM APPL. 63761/2023 CM APPL. 63762/2023	CANVA PTY LTD & ORS. V/s RXPRISM HEALTH SYSTEMS PRIVATE LIMITED & ANR.	AYUSH SAXENA, SANYAM KHETARPAL, KRITI RANJAN	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: AYUSH SAXENA(AYUSH@SAIKRISHNASSOCIATES.COM)(8800641101)(PETITIONER) SANYAM(SANYAM@KHETARPAL.CO.IN){}(RESPONDENT) PRAKRITI(PRAKRITI.ANAND07@GMAIL.COM){}(RESPONDENT) VIVEK(VIVEK@BOUDHIKIP.COM){}(RESPONDENT) YADAV NARITA(YADAVNARITA@GMAIL.COM){}(RESPONDENT) SANYAM KHETARPAL(SANYAM@KHETARPAL.CO.IN)(9873674225)(RESPONDENT) KRITI RANJAN(KRITI2853@GMAIL.COM)(9582878867)(PETITIONER)		

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

TO JOIN VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvc13>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CRL.A.-444/2024 CRL.M.(BAIL) 782/2024 WITH CRL.A. 688/2024	MUKUL THAKUR V/s STATE NCT OF DELHI AND ORS	NISHANT MADAN	
		OTHER DETAILS OF ADVOCATES: RAJIV MOHAN(RAJIVMOHANLAWOFFICES@GMAIL.COM)(9958555082)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-61/2013) CRL.REV.P. 637/2014 FILED BY SHIWANI (DISPOSED ON : 2015-09-17) BAIL APPLN. 1048/2015 FILED BY SHASHI SHEKHAR THAKUR (DISPOSED ON : 2016-03-11) CRL.M.C. 71/2016 FILED BY SHIWANI (DISPOSED ON : 2016-05-10) BAIL APPLN. 2789/2018 FILED BY SHASHI SHEKHAR THAKUR (DISPOSED ON : 2019-01-22) BAIL APPLN. 336/2021 FILED BY SHASHI SHEKHAR THAKUR (DISPOSED ON : 2021-03-05) CRL.M.C. 2310/2021 FILED BY MS.X (DISPOSED ON : 2022-11-11) BAIL APPLN. 4413/2021 FILED BY MUKUL THAKUR (DISPOSED ON : 2022-05-24) CRL.M.C. 1712/2023 FILED BY MS. X (DISPOSED ON : 2023-03-14) CRL.A. 688/2024 FILED BY SHASHI SHEKHAR THAKUR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(CONNAUGHT PLACE-61/2013)
2	CRL.M.(BAIL) 1276/2024 In CRL.A.-688/2024	SHASHI SHEKHAR THAKUR V/s STATE NCT OF DELHI & ANR.	AADARSH KOTHARI	
		OTHER DETAILS OF ADVOCATES: AADARSH KOTHARI (AADARSHKOTHARI@OUTLOOK.COM)(798402727)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CONNAUGHT PLACE-61/2013) CRL.REV.P. 637/2014 FILED BY SHIWANI (DISPOSED ON : 2015-09-17) BAIL APPLN. 1048/2015 FILED BY SHASHI SHEKHAR THAKUR (DISPOSED ON : 2016-03-11) CRL.M.C. 71/2016 FILED BY SHIWANI (DISPOSED ON : 2016-05-10) BAIL APPLN. 2789/2018 FILED BY SHASHI SHEKHAR THAKUR (DISPOSED ON : 2019-01-22) BAIL APPLN. 336/2021 FILED BY SHASHI SHEKHAR THAKUR (DISPOSED ON : 2021-03-05) CRL.M.C. 2310/2021 FILED BY MS.X (DISPOSED ON : 2022-11-11) BAIL APPLN. 4413/2021 FILED BY MUKUL THAKUR (DISPOSED ON : 2022-05-24) CRL.M.C. 1712/2023 FILED BY MS. X (DISPOSED ON : 2023-03-14)

ADVANCE CAUSE LIST

				CRL.A. 444/2024 FILED BY MUKUL THAKUR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(CONNAUGHT PLACE-61/2013)
3	CRL.M.(BAIL) 805/2024 CRL.M.(BAIL) 2049/2024 In CRL.A.-453/2024 WITH CRL.A. 614/2024	SHAHNAJ BEGUM V/s STATE (NCT OF DELHI)	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN(CORORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHYALA-23/2018) BAIL APPLN. 1633/2020 FILED BY SHAHNAZ BEGUM (DISPOSED ON : 2020-08-04) BAIL APPLN. 3582/2020 FILED BY SHAHNAZ BEGUM (DISPOSED ON : 2021-01-28) CRL.A. 641/2024 FILED BY MOHD. SALIM (D. OF HEARING : 2025-04-08) CRL.A. 614/2024 FILED BY AKBAR ALI (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(KHYALA-23/2018)
4	CRL.M.(BAIL) 1174/2024 CRL.M.(BAIL) 670/2025 In CRL.A.-614/2024	AKBAR ALI V/s STATE OF NCT OF DELHI	SHIVEK TREHAN(DHCLSC), SHIVEK TREHAN	
		OTHER DETAILS OF ADVOCATES: AMIT KALA(WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AHMAD KHAN(OFFICE@AKTLAWOFFICES.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHYALA-23/2018) BAIL APPLN. 1633/2020 FILED BY SHAHNAZ BEGUM (DISPOSED ON : 2020-08-04) BAIL APPLN. 3582/2020 FILED BY SHAHNAZ BEGUM (DISPOSED ON : 2021-01-28) CRL.A. 453/2024 FILED BY SHAHNAJ BEGUM (D. OF HEARING : 2025-04-08) CRL.A. 641/2024 FILED BY MOHD. SALIM (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(KHYALA-23/2018)
5	CRL.M.(BAIL) 1481/2024 In CRL.A.-826/2024	PRAVEEN @ LALLU V/s STATE NCT OF DELHI	SUNIL KUMAR, KANHAIYA SINGHAL, MADHUR MITTAL	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) MADHUR MITTAL (MADHURMM9@GMAIL.COM)(9870557137)(PETITIONER)		P.S.-FIR NO. :(KARAWAL NAGAR-532/2018)
6	MISC. APPEAL(PMLA)-12/2024 CM APPL. 44738/2024 WITH MISC. APPEAL(PMLA) 13/2024 MISC. APPEAL(PMLA) 14/2024 MISC. APPEAL(PMLA) 15/2024	NIMRITA PARVINDER SINGH V/s DIRECTORATE OF ENFORCEMENT	ARJUN KAKKAR	
		OTHER DETAILS OF ADVOCATES:		
7	MISC. APPEAL(PMLA)-13/2024 CM APPL. 44740/2024 WITH MISC. APPEAL(PMLA) 14/2024 MISC. APPEAL(PMLA) 15/2024	NANDINI PARVINDER SINGH V/s DIRECTORATE OF ENFORCEMENT	ARJUN KAKKAR	
		OTHER DETAILS OF ADVOCATES:		
8	MISC. APPEAL(PMLA)-14/2024 CM APPL. 44742/2024	NANAKI PARVINDER SINGH V/s DIRECTORATE OF ENFORCEMENT	ARJUN KAKKAR	
		OTHER DETAILS OF ADVOCATES:		
9	MISC. APPEAL(PMLA)-15/2024 CM APPL. 44807/2024	JAPNA MALVINDER SINGH V/s DIRECTORATE OF ENFORCEMENT	ARJUN KAKKAR	
		OTHER DETAILS OF ADVOCATES:		
SUSPENSION OF SENTENCE				
10	CRL.A.-641/2024	MOHD. SALIM V/s STATE (NCT OF DELHI)	AJAY VERMA	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHYALA-23/2018) BAIL APPLN. 1633/2020 FILED BY SHAHNAZ BEGUM (DISPOSED ON : 2020-08-04) BAIL APPLN. 3582/2020 FILED BY SHAHNAZ BEGUM (DISPOSED ON : 2021-01-28) CRL.A. 453/2024 FILED BY SHAHNAJ BEGUM (D. OF HEARING : 2025-04-08)

				CRL.A. 614/2024 FILED BY AKBAR ALI (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(KHYALA-23/2018)
FRESH MATTERS & APPLICATIONS				
11	CRL.A.-398/2025 CRL.M.A. 9669/2025 CRL.M.A. 9670/2025 CRL.M.A. 9671/2025	MOHAMED YUSUFF V/s NATIONAL INVESTIGATION AGENCY	A NOWFAL	
		OTHER DETAILS OF ADVOCATES: A.NOWFAL (NOWFALADVOCATE@GMAIL.COM)(9994148482)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16)

				CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) P.S.-FIR NO. :(NIA-14/2022)
12	CRL.M.A. 10325/2025 CRL.M.A. 10326/2025 In W.P.(CRL)-132/2025(Disposed off case)	MAN SINGH V/s STATE OF NCT OF DELHI	AMAR PAL	
		OTHER DETAILS OF ADVOCATES: AMAR PAL(AMAR.10.PAL@GMAIL.COM)(9910639598)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AMAR PAL(AMAR.10.PAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-GD 66A/2025)
FOR ADMISSION				
13	CRL.A.-1079/2024 CRL.M.A. 34759/2024 CRL.M.A. 34760/2024 CRL.M.A. 34761/2024	HARBIR SINGH V/s STATE GOVT.OF NCT OF DELHI AND ANR.	PANKAJ MANN	
		OTHER DETAILS OF ADVOCATES: RAHUL LATHER (ADV.RAHULLATHER@GMAIL.COM)(9811487438)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KHYALA-57/2011) BAIL APPLN. 933/2014 FILED BY ARVIND AZAD (DISPOSED ON : 2014-04-30) BAIL APPLN. 2779/2015 FILED BY ARVIND AZAD (DISPOSED ON : 2016-02-29) BAIL APPLN. 1968/2017 FILED BY ARVIND AZAD (DISPOSED ON : 2018-07-31) BAIL APPLN. 1301/2019 FILED BY ARVIND AZAD (DISPOSED ON : 2019-05-30) BAIL APPLN. 2635/2019 FILED BY ARVIND AZAD (DISPOSED ON : 2019-11-28) BAIL APPLN. 2866/2021 FILED BY ARVIND AZAD (DISPOSED ON : 2022-08-18) BAIL APPLN. 3138/2023 FILED BY ARVIND AZAD (DISPOSED ON : 2023-09-19) BAIL APPLN. 4102/2023 FILED BY ARVIND AZAD (DISPOSED ON : 2023-12-05) P.S.-FIR NO. :(KHYALA-57/2011)
14	CM APPL. 13200/2025 CM APPL. 13201/2025 In LPA-758/2023(Disposed off case)	SUKHINDER BIR SINGH V/s COMMISSIONER - MCD	SUKHINDER BIR SINGH	
		OTHER DETAILS OF ADVOCATES: SUKHINDER BIR SINGH(SB.SINGH07@GMAIL.COM)(9312380001)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(9868070801)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
15	CRL.M.A. 7089/2025 CRL.M.A. 7090/2025 In W.P.(CRL)-2808/2024 (Disposed off case)	VISHAL VERMA V/s STATE GOVT. OF NCT OF DELHI & ORS.	VISHAL VERMA, DIVYA UPADHYAY, SUNIL DUTT DIXIT	
		OTHER DETAILS OF ADVOCATES: GAURI RAJPUT(GAURI.SVISD@GMAIL.COM)(8826378291)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNIL DUTT DIXIT (SDDOFFICE2@GMAIL.COM)(9312832910)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DIVYA UPADHYAY(DIVYA.UPADHYAY11@GMAIL.COM)(8076086377)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER)		
16	W.P.(CRL)-3412/2024	MEENA V/s STATE OF NCT OF DELHI THROUGH SHO PS CIVIL LINES & ANR.	DINESH MALIK (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CIVIL LINES-161/2024)

		DINESH MALIK (DINESHMALIKADV@GMAIL.COM)(9212136400)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
17	W.P.(CRL)-274/2025	NITIN KUMAR V/s COMMISSIONER OF POLICE AND ANR	JITENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: JITENDRA SINGH (JITENDRASINGH.MOC@GMAIL.COM)(9711126331)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
18	W.P.(CRL)-691/2025	ARUN V/s THE STATE OF NCT OF DELHI & ORS.	MANOJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RITA BHARDWAJ(DUBEYRITA094@GMAIL.COM)(8750647161)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SEEMA PURI-779/2024)
19	W.P.(CRL)-699/2025	RANJEET V/s THE STATE OF NCT OF DELHI & ORS.	MANOJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: MANOJ SHARMA(FIRMDLHILAW@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SEEMA PURI-783/2024)
20	W.P.(CRL)-889/2025 CRL.M.A. 8340/2025	YUNUS KHAN V/s STATE OF N.C.T. OF DELHI	FAIZ IMAM	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAMIA NAGAR-334/2024)
AFTER NOTICE MISC. MATTERS				
21	CO.APP.-9/2024 CM APPL. 16922/2024 CM APPL. 25781/2024 WITH CO.APP. 10/2024	MANASVI SECURITY SERVICE & ANR. V/s THE OFFICIAL LIQUIDATOR	AMAN NANDRAJOG	
		OTHER DETAILS OF ADVOCATES: SUMEER SODHI(OFFICE@VSALEGAL.IN)(9953309080)(PETITIONER) OL(OL.DELHI@MCA.GOV.IN)()(RESPONDENT) SUMEER SODHI(OFFICE@VSALEGAL.IN)(9971704062)(PETITIONER) MCA(OL.DELHI@MCA.GOV.IN)()(RESPONDENT)		
22	CO.APP.-10/2024 CM APPL. 16928/2024	DEVENDER WORLDWIDE OPC PVT LTD & ORS. V/s THE OFFICIAL LIQUIDATOR MINISTRY OF CORPORATE AFFAIRS ATTACHED TO THE DELHI HIGH COURT	AMAN NANDRAJOG	
		OTHER DETAILS OF ADVOCATES: SUMEER SODHI(OFFICE@VSALEGAL.IN)(9953309080)(PETITIONER) OL(OL.DELHI@MCA.GOV.IN)()(RESPONDENT)		
23	CONT.CAS.(CRL)-3/2015 CRL.M.A. 50201/2018	COURT ON ITS OWN MOTION V/s M/S OBSSIOBN NAAZ & ORS.	AS DIRECTED, SUSHILA NARANG, RAJIV RANJAN PRASAD, ANU MEHTA, BAHAR U BARQI, SUJEET KR MISHRA, RAJESH KUMAR, HAIDER ALI, SUSHIL NARANG, ABHISHEK SINGH, NANDINI SEN, RAHUL CHAUDHRY, ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES: RAHUL CHAUDHRY(LITIGATION@RAHULCHAUDHRY.COM)(9811911806)(RESPONDENT) ABHISHEK SINGH(LEGAL.PRAHI@GMAIL.COM)(8447060945)(PETITIONER)		
24	CRL.A.-1207/2024 CRL.M.(BAIL) 2168/2024	TASLEEM AHMED V/s STATE GOVT. OF NCT OF DELHI	JATIN BHATT	
		OTHER DETAILS OF ADVOCATES: MP(MP@LEGALAXIS.NET)(7217710552)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01)

				BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-04-16) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-04-16) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-04-16) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-04-16) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-04-16) CRL.A. 600/2022 FILED BY SHADAB AHMED (D. OF HEARING : 2025-04-08) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-04-16) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-04-16) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-04-16) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
25	FAO (COMM)-68/2023 CM APPL. 57376/2023	SOURABH DWIVEDI V/s M/S AKASH EDUCATIONAL SERVICES PVT. LTD	RAVI KUMAR, ANUNAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: RAVI KUMAR & ASSOCIATES(ADVOCATERAVIKUMAR22@GMAIL.COM)(9869967308)(PETITIONER) VISHAL SHARMA(VISHALSHARMA.ADM@AESL.IN)()(RESPONDENT) RAVI KUMAR(ADVOCATERAVIKUMAR22@GMAIL.COM)()(PETITIONER) ANUNAYA MEHTA (ANUNAYA.MEHTA@GMAIL.COM)(9899834055)(RESPONDENT) PRATIBHA(ADVPRATIBHA119@GMAIL.COM)()(RESPONDENT)		
26	FAO (COMM)-219/2023	M/S SWASTIKA INDUSTRIES V/s M/S NATIONAL RESEARCH DEVELOPMENT CORPORATION	RANA BISWAS, JOYDEEP SARMA	

		OTHER DETAILS OF ADVOCATES:		
27	FAO(OS) (COMM)-277/2018 WITH FAO(OS) (COMM) 6/2019	RAMA CONSTRUCTION CO V/s DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATIO LTD(DSIIDC)	A K TRIVEDI, ANUSUYA SALWAN, MONI CINMOY	
		OTHER DETAILS OF ADVOCATES: A K TRIVEDI()(9871441764)(PETITIONER)		
28	FAO(OS) (COMM)-6/2019	M/S DELHI STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION LTD V/s M/S RAMA CONSTRUCTION COMPANY	CINMOY & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: CINMOY & ASSOCIATES()(9868088168)(PETITIONER)		
29	FAO(OS) (COMM)-30/2020	KRISHAK BHARATI COOPERATIVE LTD V/s M/S ALUTEC INC	M/S K J JOHN & CO, SIDDHARTH BHATNAGAR, PRASENJIT KESWANI	
		OTHER DETAILS OF ADVOCATES: PRASENJIT KESWANI(PRASENJIT76_K@YAHOO.COM)(9811049118)(PETITIONER)		
30	FAO(OS) (COMM)-140/2023 CM APPL. 35663/2023 CM APPL. 1874/2024	M/S TELECOMMUNICATIONS CONSULTANTS INDIA LTD. (A GOVT. OF INDIA ENTERPRISE) V/s M/S VISTA INFORMATION SYSTEMS PRIVATE LTD.	KARNIKA SETH	
		OTHER DETAILS OF ADVOCATES: DR. KARNIKA SETH(LAW@SETHASSOCIATES.COM)(9810155766)(PETITIONER) ADITYA@MALHOTRA(ADITYA@MALHOTRAAANDMALHOTRA.COM)()(RESPONDENT) DR KARNIKA SETH(KARNIKA@SETHASSOCIATES.COM)(9810155766)(PETITIONER) VIST(INFO@VISTAISPL.COM)()(RESPONDENT) ADITYA (ADITYA@MALHOTRAANDMALHOTRA.COM)()(RESPONDENT)		
31	FAO(OS) (COMM)-275/2023	RT AND ASSOCIATES PVT LTD V/s BHARAT SANCHAR NIGAM LTD	RENU GUPTA	
		OTHER DETAILS OF ADVOCATES:		
32	RFA(COMM)-90/2022 CM APPL. 48964/2022	GLORIOUS ELECTRONICS (I) PVT LTD V/s TANUSHA ENTERPRISES & ANR.	SANDEEP ARYA, MAYANK GAKKHAR	
		OTHER DETAILS OF ADVOCATES: SBK LEGAL(SBKLEGAL@GMAIL.COM)(9818104248)(PETITIONER) TARUN SINGHAL(TARUNSINGHAL75@GMAIL.COM)()(RESPONDENT) MAYANK GAKKHAR(SHIVAMOFFICE@GMAIL.COM)(9891394456)(RESPONDENT)		
33	RFA(COMM)-111/2023 CM APPL. 29996/2023 WITH RFA(COMM) 149/2023	M/S. ANR FOODWORKS LLP & ANR. V/s MURLI LAUNGANI	UTKARSH SINGH	
		OTHER DETAILS OF ADVOCATES: UTKARSH SINGH(UTKARSH.SJC05@GMAIL.COM)(7836023707)(PETITIONER) SONDHI LAW CHAMBERS(AJAY@SONDHILAWCHAMBERS.COM)()(RESPONDENT)		
34	RFA(COMM)-149/2023 CM APPL. 36679/2023	MURLI LAUNGANI V/s M /S ANR FOODWORKS LLP AND ORS	AJAY SONDHI	
		OTHER DETAILS OF ADVOCATES: SONDHI LAW CHAMBERS(AJAY@SONDHILAWCHAMBERS.COM)(9717243243)(PETITIONER) SONDHI LAW CHAMBERS(AJAY@SONDHILAWCHAMBERS.COM)(9717243243)(PETITIONER) UTKARSH(UTKARSHDELHIOFFICE@GMAIL.COM)()(RESPONDENT) UTKARSH DELHI(UTKARSHDELHIOFFICE@GMAIL.COM)()(RESPONDENT)		
35	W.P.(C)-8250/2019 CM APPL. 23155/2022 CM APPL. 23270/2022	SH. SATISH KUMAR MEHANI V/s PUNJAB NATIONAL BANK AND ORS.	AMRENDRA KUMAR SINGH, HARPREET SINGH HORA, ARUN KUMAR SHUKLA, USHA SINGH, ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: AMRENDRA KUMAR SINGH()(8800750004)(PETITIONER) AMRENDRA KUMAR SINGH(AMREND@GMAIL.COM)(8800750004)(PETITIONER) SNS LEGAL(CONNECT@SNSLEGAL.IN)()(RESPONDENT) USHA SINGH(USHAHSINGH@GMAIL.COM)()(RESPONDENT) AMREND (AMREND@GMAIL.COM)()(PETITIONER) ARUN KUMAR SHUKLA(CONNECT@SNSLEGAL.IN)(8586863313)(RESPONDENT) USHA SINGH(USHASINGHANDASSOCIATES@GMAIL.COM)(9711179205)(RESPONDENT) USHA SINGH(USHASINGHANDASSOCIATES@GMAIL.COM)(9711179205)(RESPONDENT) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(RESPONDENT)		
36	W.P.(CRL)-1006/2025	SANJANA KUMARI V/s THE STATE OF GOVT OF NCT OF DELHI AND ORS	NITESH KUMAR	

		OTHER DETAILS OF ADVOCATES: NAVEEN CHANDRA(NCHANDRA1000@GMAIL.COM)(9654755135)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
37	CRL.A.-849/2024 WITH CRL.A. 960/2024 CRL.A. 963/2024	ABDUL WAHID SAIT @ NAVEED V/s NATIONAL INVESTIGATION AGENCY	SAIPAN DASTGIR SHAIKH	
		OTHER DETAILS OF ADVOCATES: SHAIKH SAIPAN (ADVOCATESAIFAN@GMAIL.COM)(9923973915)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06)

				CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)
38	CRL.A.-960/2024	SHAHID NASIR V/s NATIONAL INVESTIGATION AGENCY	SUDHANSHU TEWARI	
		OTHER DETAILS OF ADVOCATES: TALHA ABDUL RAHMAN(OFFICEOFTALHA@GMAIL.COM)(8130500766)(PETITIONER) NEEL KAMAL(NEEL.KAMAL.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN

				(D. OF HEARING : 2025-04-08) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)
39	CRL.A.-963/2024	MOHAMMED FAROOQ REHMAN V/s NATIONAL INVESTIGATION AGENCY	SUDHANSHU TEWARI	
		OTHER DETAILS OF ADVOCATES: TALHA ABDUL RAHMAN(OFFICEOFTALHA@GMAIL.COM)(8130500766)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08)

				CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)
40	CRL.A.-922/2024 WITH CRL.A. 1144/2024 CRL.A. 947/2024	MOHAMED ALI JINNAH V/s NATIONAL INVESTIGATION AGENCY	A NOWFAL	
		OTHER DETAILS OF ADVOCATES: A.NOWFAL (NOWFALADVOCATE@GMAIL.COM)(9994148482)(PETITIONER) NATIONAL INVESTIGATING AGENCY (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF

				HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)
41	CRL.A.-1144/2024	ANIS AHMED V/s NATIONAL INVESTIGATION AGENCY	KARTIK VENU	
		OTHER DETAILS OF ADVOCATES: KARTIK VENU (OFFICE.KARTIKVENU@GMAIL.COM)(9650560472)(PETITIONER) NIA(INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30)

				CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)
42	CRL.A.-947/2024	JASEER K P @ BABU V/s NATIONAL INVESTIGATION AGENCY	SAIPAN DASTGIR SHAIKH	
		OTHER DETAILS OF ADVOCATES: SHAIKH SAIP[AN(ADVOCATESAIFAN@GMAIL.COM)(9923973915)(PETITIONER) NIA(INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28)

				CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)
43	CRL.A.-950/2024	IBRAHIM PUTHANATHANI V/s NATIONAL INVESTIGATION AGENCY	KARTIK VENU	
		OTHER DETAILS OF ADVOCATES: KARTIK VENU (OFFICE.KARTIKVENU@GMAIL.COM)(9650560472)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE

				MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)
44	CRL.A.-1011/2024 CRL.M.A. 32906/2024	AQUIL AHMED V/s NATIONAL INVESTIGATION AGENCY THROUGH THE CHIEF INVESTIGATING OFFICER	SAIPAN DASTGIR SHAIKH	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NATIONAL INVESTIGATING AGENCY (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06)

			W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)

45	CRL.A.-1164/2024 WITH CRL.A. 1195/2024	WASEEM AHMAD @ BABLU V/s NATIONAL INVESTIGATION AGENCY	SAIPAN DASTGIR SHAIKH	
		OTHER DETAILS OF ADVOCATES: SAIFAN SHAIKH(ADVOCATESAIFAN@GMAIL.COM)(9923973915)(PETITIONER) NATIONAL INVESTIGATION AGENCY(INFO.NIA@GOV.IN)(0)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06)	

				CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)
46	CRL.A.-1195/2024	SHAFEER K.P. V/s NATIONAL INVESTIGATION AGENCY	ABDUL SHUKOOR MUNDAMBRA	
		OTHER DETAILS OF ADVOCATES: ABDUL SHUKOOR(ADVOCATESHUKOOR@GMAIL.COM)(0)(PETITIONER) NATIONAL INVESTIGATION AGENCY(INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF

				HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)
47	CRL.A.-1197/2024 CRL.M.(BAIL) 2221/2024	YASIR HASAN @ YASIR ARAFAT @ YASIR V/s NATIONAL INVESTIGATION AGENCY	SAIPAN DASTGIR SHAIKH	
		OTHER DETAILS OF ADVOCATES: SHAIKH SAIPAN (ADVOCATESAIFAN@GMAIL.COM)(9923973915)(PETITIONER) SHAIKH(ADVOCATESAIFAN@GMAIL.COM)(9923973915)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20)

				CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)
48	CRL.A.-32/2025	E M ABDUL RAHIMAN V/s NATIONAL INVESTIGATION AGENCY	ABDUL SHUKOOR MUNDAMBRA	
		OTHER DETAILS OF ADVOCATES: SHAIKH SAIPAN(ADVOCATESAIFAN@GMAIL.COM)(9923973915)(PETITIONER) NIA(INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF

				HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-07) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NIA-14/2022)
FOR FINAL HEARING				
49	CRL.A.-62/2003	STATE V/s DHARMINDER & ORS.	ANIL SONI, MUKTA GUPTA, INDERJEET SINGH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT)		P.S.-FIR NO. :(PRASAD NAGAR-257/1994)
50	CRL.A.-600/2022	SHADAB AHMED V/s STATE OF NCT OF DELHI	KARTIK PURUSHOTTAMA MURUKUTLA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: KARTIK MURUKUTLA(MPKARTIK@HOTMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020) CRL.REV.P. 379/2020 FILED BY TASLEEM AHMED & ORS. (D. OF HEARING : 2025-04-29) BAIL APPLN. 3764/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-12-03) CRL.M.C. 2119/2020 FILED BY STATE (DISPOSED ON : 2021-03-23) BAIL APPLN. 2725/2020 FILED BY FAIZAN KHAN (DISPOSED ON : 2020-10-23) CRL.A. 328/2020 FILED BY KHALID (DISPOSED ON : 2020-06-24) W.P.(CRL) 725/2020 FILED BY MOHAMMED DANISH & ORS (DISPOSED ON : 2020-03-13) W.P.(CRL) 948/2020 FILED BY DEVANGANA KALITA (DISPOSED ON : 2020-07-03) BAIL APPLN. 2150/2020 FILED BY NATASHA NARWAL (DISPOSED ON : 2020-09-01) BAIL APPLN. 2690/2020 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2020-09-16) CRL.M.C. 1704/2020 FILED BY SHADAB AHMAD (DISPOSED ON : 2020-08-25) W.P.(CRL) 1292/2020 FILED BY ASIF IQBAL TANHA (THROUGH PAIROKAR) (D. OF HEARING : 2025-07-10) W.P.(CRL) 1347/2020 FILED BY SHIFA- UR REHMAN (DISPOSED ON : 2021-05-07) CRL.M.C. 1697/2020 FILED BY KHALID (DISPOSED ON : 2020-09-01) W.P.(CRL) 363/2021 FILED BY GULFISHA FATIMA (DISPOSED ON : 2021-05-03) CRL.A. 82/2021 FILED BY NATASHA NARWAL (DISPOSED ON : 2021-06-15) CRL.A. 39/2021 FILED BY ASIF IQBAL TANHA (DISPOSED ON : 2021-06-15) CRL.A. 90/2021 FILED BY DEVANGANA KALITA (DISPOSED ON : 2021-06-15) W.P.(CRL) 991/2021 FILED BY GULFISHA FATIMA

				(DISPOSED ON : 2021-07-09) W.P.(CRL) 1314/2021 FILED BY TAHIR HUSSAIN (DISPOSED ON : 2023-03-21) W.P.(CRL) 2233/2021 FILED BY SALEEM MALIK ALIAS MUNNA (DISPOSED ON : 2021-10-31) CRL.A. 211/2022 FILED BY GULFISHA FATIMA (D. OF HEARING : 2025-04-16) CRL.A. 233/2022 FILED BY MOHD SALEEM KHAN (D. OF HEARING : 2025-04-16) CRL.A. 223/2022 FILED BY MEERAN HAIDER (DISPOSED ON : 2024-09-06) CRL.A. 184/2022 FILED BY SHARJEEL IMAM (D. OF HEARING : 2025-04-16) CRL.A. 210/2022 FILED BY ABDUL KHALID SAIFI @KHALID SAIFI (D. OF HEARING : 2025-04-16) CRL.A. 296/2022 FILED BY STATE (D. OF HEARING : 2025-04-17) CRL.A. 173/2022 FILED BY UMAR KHALID (DISPOSED ON : 2022-10-18) CRL.A. 271/2022 FILED BY SHIFA UR REHMAN (D. OF HEARING : 2025-04-16) CRL.A. 552/2022 FILED BY SALIM MALIK @ MUNNA (DISPOSED ON : 2024-04-22) CRL.A. 677/2022 FILED BY ATHAR KHAN (D. OF HEARING : 2025-04-16) W.P.(CRL) 3372/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) W.P.(CRL) 3373/2023 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-23) CRL.A. 115/2024 FILED BY THE STATE (NCT OF DELHI) (DISPOSED ON : 2024-02-07) CRL.A. 631/2024 FILED BY UMAR KHALID (D. OF HEARING : 2025-04-16) CRL.A. 997/2024 FILED BY MOHD SALEEM KHAN (DISPOSED ON : 2024-10-25) CRL.A. 1149/2024 FILED BY MEERAN HAIDER (THROUGH PAIROKAR) (D. OF HEARING : 2025-04- 16) CRL.A. 1184/2024 FILED BY SALIM MALIK (DISPOSED ON : 2024-12-20) CRL.A. 1207/2024 FILED BY TASLEEM AHMED (D. OF HEARING : 2025-04-08) W.P.(CRL) 925/2025 FILED BY DEVANGANA KALITA (D. OF HEARING : 2025-04-21) CRL.A. 381/2025 FILED BY MOHD. SALEEM KHAN (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(CRIME AND RAILWAY-59/2020)
FOR FINAL DISPOSAL				
51	RFA(COMM)-65/2022	M/S INDUS META ENTERPRISES V/s M/S AKASH PACKAGING & ANR.	PREMA PRIYADARSHINI, RAJENDRA BENIBAL	
		OTHER DETAILS OF ADVOCATES: PREMA PRIYADARSHINI(PREMAPRIYADARSHINI@GMAIL.COM)(9818107970)(PETITIONER) AKASHPACK(AKASHPACK@AKASHPACK.COM){}(RESPONDENT) RAJENDRA BENIBAL(RAJENDRA@KARMALAW.IN)(9558425059)(RESPONDENT)		
52	W.P.(C)-4302/2023 CM APPL. 16596/2023 CM APPL. 21240/2023 CM APPL. 37353/2023 CM APPL. 52750/2024	M/S SARASWATI EDUVISION PVT LTD V/s PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED	JAI MOHAN, UMANG TYAGI, UMANG TYAGI, MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: JAI MOHAN(MACPROCEEDINGS@GMAIL.COM)(9810220089)(PETITIONER) STUTI DWIVEDI(STUTI.DWIVEDI@PIRAMAL.COM){}(RESPONDENT) ARSWATIE DUVISION(ARSWATIEDUVISION@GMAIL.COM){}(PETITIONER) UMANG TYAGI(UMANGTYAGIOFFICE@GMAIL.COM)(9999178173)(RESPONDENT) STUTI DWIVEDI(STUTI.DWIVEDI@PIRAMAL.COM){}(RESPONDENT) JAI MOHAN(){(9810220089)(PETITIONER) MUKUL BAHIMANI(MUKUL.BHIMANI@UNILEGALSOLUTIONS.COM){}(RESPONDENT) UMANG TYAGI(UMANGTYAGIOFFICE@GMAIL.COM)(9999178173)(RESPONDENT) MOHIT CHAUDHARY(KUSHAL82KUMAR@GMAIL.COM)(9810074159)(PETITIONER)		
CONNECTED MATTERS(ANMM)				
53	CRL.A.-406/2023 WITH CRL.A. 408/2023 CRL.A. 453/2023	HARIS NISAR LANGOO V/s NATIONAL INVESTIGATION AGENCY	TARA NARULA	
		OTHER DETAILS OF ADVOCATES: TARA NARULA (TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2021) CRL.A. 89/2022 FILED BY HARIS NISAR LANGOO (DISPOSED ON : 2023-02-24) CRL.A. 80/2022 FILED BY ZAMIN ADIL BHAT

				(DISPOSED ON : 2023-02-24) CRL.A. 59/2022 FILED BY MOHD. MANAN DAR@MANAN (DISPOSED ON : 2023-02-24) CRL.A. 79/2022 FILED BY HANAN GULZAR DAR (DISPOSED ON : 2023-02-24) CRL.A. 286/2023 FILED BY SUHAIL AHMAD THOKAR (DISPOSED ON : 2023-09-22) CRL.A. 408/2023 FILED BY ZAMIN ADIL BHAT (D. OF HEARING : 2025-04-08) CRL.A. 562/2023 FILED BY NATIONAL INVESTIGATION AGENCY (D. OF HEARING : 2025-04-08) CRL.A. 453/2023 FILED BY KAMRAN ASHRAF RESHI (D. OF HEARING : 2025-04-08) CRL.A. 954/2023 FILED BY IRFAN TARIQ ANTIOO (D. OF HEARING : 2025-04-08) CRL.A. 436/2024 FILED BY OWAIS AHMED DAR (IN JC) (D. OF HEARING : 2025-04-08) CRL.A. 971/2024 FILED BY ROUF AHMAD BHAT (D. OF HEARING : 2025-05-14) CRL.A. 976/2024 FILED BY RAYID BASHIR (D. OF HEARING : 2025-04-08) CRL.A. 984/2024 FILED BY MATEEN AHMED BHAT (D. OF HEARING : 2025-05-14) CRL.A. 996/2024 FILED BY HANAN GULZAR DAR (D. OF HEARING : 2025-04-08) CRL.A. 1073/2024 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-05-14) CRL.A. 1076/2024 FILED BY MANAN DAR@MANAN (D. OF HEARING : 2025-05-14) CRL.A. 2/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(NIA-29/2021)
54	CRL.A.-408/2023 CRL.M.A. 13367/2023 WITH CRL.A. 453/2023	ZAMIN ADIL BHAT V/s NATIONAL INVESTIGATION AGENCY	TARA NARULA, SONAL SARDA	
		OTHER DETAILS OF ADVOCATES: SONAL SARDA(SONAL.SSARDA@GMAIL.COM)(8447078202)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2021) CRL.A. 89/2022 FILED BY HARIS NISAR LANGOO (DISPOSED ON : 2023-02-24) CRL.A. 80/2022 FILED BY ZAMIN ADIL BHAT (DISPOSED ON : 2023-02-24) CRL.A. 59/2022 FILED BY MOHD. MANAN DAR@MANAN (DISPOSED ON : 2023-02-24) CRL.A. 79/2022 FILED BY HANAN GULZAR DAR (DISPOSED ON : 2023-02-24) CRL.A. 286/2023 FILED BY SUHAIL AHMAD THOKAR (DISPOSED ON : 2023-09-22) CRL.A. 406/2023 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-08) CRL.A. 562/2023 FILED BY NATIONAL INVESTIGATION AGENCY (D. OF HEARING : 2025-04-08) CRL.A. 453/2023 FILED BY KAMRAN ASHRAF RESHI (D. OF HEARING : 2025-04-08) CRL.A. 954/2023 FILED BY IRFAN TARIQ ANTIOO (D. OF HEARING : 2025-04-08) CRL.A. 436/2024 FILED BY OWAIS AHMED DAR (IN JC) (D. OF HEARING : 2025-04-08) CRL.A. 971/2024 FILED BY ROUF AHMAD BHAT (D. OF HEARING : 2025-05-14) CRL.A. 976/2024 FILED BY RAYID BASHIR (D. OF HEARING : 2025-04-08) CRL.A. 984/2024 FILED BY MATEEN AHMED BHAT (D. OF HEARING : 2025-05-14) CRL.A. 996/2024 FILED BY HANAN GULZAR DAR (D. OF HEARING : 2025-04-08) CRL.A. 1073/2024 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-05-14) CRL.A. 1076/2024 FILED BY MANAN DAR@MANAN (D. OF HEARING : 2025-05-14) CRL.A. 2/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(NIA-29/2021)
55	CRL.A.-453/2023	KAMRAN ASHRAF RESHI V/s NATIONAL INVESTIGATION AGENCY	KARTIK PURUSHOTTAMA MURUKUTLA	
		OTHER DETAILS OF ADVOCATES: KARTIK MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2021)

		NATIONAL INVESTIGATION AGENCY(JAYAROY.NIA@GOV.IN){}(RESPONDENT)		CRL.A. 89/2022 FILED BY HARIS NISAR LANGOO (DISPOSED ON : 2023-02-24) CRL.A. 80/2022 FILED BY ZAMIN ADIL BHAT (DISPOSED ON : 2023-02-24) CRL.A. 59/2022 FILED BY MOHD. MANAN DAR@MANAN (DISPOSED ON : 2023-02-24) CRL.A. 79/2022 FILED BY HANAN GULZAR DAR (DISPOSED ON : 2023-02-24) CRL.A. 286/2023 FILED BY SUHAIL AHMAD THOKAR (DISPOSED ON : 2023-09-22) CRL.A. 406/2023 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-08) CRL.A. 408/2023 FILED BY ZAMIN ADIL BHAT (D. OF HEARING : 2025-04-08) CRL.A. 562/2023 FILED BY NATIONAL INVESTIGATION AGENCY (D. OF HEARING : 2025-04-08) CRL.A. 954/2023 FILED BY IRFAN TARIQ ANTOO (D. OF HEARING : 2025-04-08) CRL.A. 436/2024 FILED BY OWAIS AHMED DAR (IN JC) (D. OF HEARING : 2025-04-08) CRL.A. 971/2024 FILED BY ROUF AHMAD BHAT (D. OF HEARING : 2025-05-14) CRL.A. 976/2024 FILED BY RAYID BASHIR (D. OF HEARING : 2025-04-08) CRL.A. 984/2024 FILED BY MATEEN AHMED BHAT (D. OF HEARING : 2025-05-14) CRL.A. 996/2024 FILED BY HANAN GULZAR DAR (D. OF HEARING : 2025-04-08) CRL.A. 1073/2024 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-05-14) CRL.A. 1076/2024 FILED BY MANAN DAR@MANAN (D. OF HEARING : 2025-05-14) CRL.A. 2/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(NIA-29/2021)
56	CRL.A.-562/2023	NATIONAL INVESTIGATION AGENCY V/s MATEEN AHMED BHAT	SIMA GULATI, KARTIK VENU	
		OTHER DETAILS OF ADVOCATES: SIMA GULATI (SIMAGULATI@GMAIL.COM)(9958535740)(PETITIONER) SIMA GULATI (SIMAGULATI@GMAIL.COM)(9958535740)(PETITIONER) KARITK VENU (OFFICE.KARTIKVENU@GMAIL.COM){}(RESPONDENT) KARTIKVENU (KARTIKVENU@GMAIL.COM){}(RESPONDENT) KARTIK VENU(OFFICE.KARTIKVENU@GMAIL.COM)(9650560472)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2021) CRL.A. 89/2022 FILED BY HARIS NISAR LANGOO (DISPOSED ON : 2023-02-24) CRL.A. 80/2022 FILED BY ZAMIN ADIL BHAT (DISPOSED ON : 2023-02-24) CRL.A. 59/2022 FILED BY MOHD. MANAN DAR@MANAN (DISPOSED ON : 2023-02-24) CRL.A. 79/2022 FILED BY HANAN GULZAR DAR (DISPOSED ON : 2023-02-24) CRL.A. 286/2023 FILED BY SUHAIL AHMAD THOKAR (DISPOSED ON : 2023-09-22) CRL.A. 406/2023 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-08) CRL.A. 408/2023 FILED BY ZAMIN ADIL BHAT (D. OF HEARING : 2025-04-08) CRL.A. 453/2023 FILED BY KAMRAN ASHRAF RESHI (D. OF HEARING : 2025-04-08) CRL.A. 954/2023 FILED BY IRFAN TARIQ ANTOO (D. OF HEARING : 2025-04-08) CRL.A. 436/2024 FILED BY OWAIS AHMED DAR (IN JC) (D. OF HEARING : 2025-04-08) CRL.A. 971/2024 FILED BY ROUF AHMAD BHAT (D. OF HEARING : 2025-05-14) CRL.A. 976/2024 FILED BY RAYID BASHIR (D. OF HEARING : 2025-04-08) CRL.A. 984/2024 FILED BY MATEEN AHMED BHAT (D. OF HEARING : 2025-05-14) CRL.A. 996/2024 FILED BY HANAN GULZAR DAR (D. OF HEARING : 2025-04-08) CRL.A. 1073/2024 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-05-14) CRL.A. 1076/2024 FILED BY MANAN DAR@MANAN (D. OF HEARING : 2025-05-14) CRL.A. 2/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(NIA-29/2021)
57	CRL.A.-954/2023	IRFAN TARIQ ANTOO V/s STATE (NCT OF DELHI)	DEEKSHA DWIVEDI	

		OTHER DETAILS OF ADVOCATES: DEEKSHA DWIVEDI (DEEKSHAADWIVEDI@GMAIL.COM)(7355154096)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2021) CRL.A. 89/2022 FILED BY HARIS NISAR LANGOO (DISPOSED ON : 2023-02-24) CRL.A. 80/2022 FILED BY ZAMIN ADIL BHAT (DISPOSED ON : 2023-02-24) CRL.A. 59/2022 FILED BY MOHD. MANAN DAR@MANAN (DISPOSED ON : 2023-02-24) CRL.A. 79/2022 FILED BY HANAN GULZAR DAR (DISPOSED ON : 2023-02-24) CRL.A. 286/2023 FILED BY SUHAIL AHMAD THOKAR (DISPOSED ON : 2023-09-22) CRL.A. 406/2023 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-08) CRL.A. 408/2023 FILED BY ZAMIN ADIL BHAT (D. OF HEARING : 2025-04-08) CRL.A. 562/2023 FILED BY NATIONAL INVESTIGATION AGENCY (D. OF HEARING : 2025-04-08) CRL.A. 453/2023 FILED BY KAMRAN ASHRAF RESHI (D. OF HEARING : 2025-04-08) CRL.A. 436/2024 FILED BY OWAIS AHMED DAR (IN JC) (D. OF HEARING : 2025-04-08) CRL.A. 971/2024 FILED BY ROUF AHMAD BHAT (D. OF HEARING : 2025-05-14) CRL.A. 976/2024 FILED BY RAYID BASHIR (D. OF HEARING : 2025-04-08) CRL.A. 984/2024 FILED BY MATEEN AHMED BHAT (D. OF HEARING : 2025-05-14) CRL.A. 996/2024 FILED BY HANAN GULZAR DAR (D. OF HEARING : 2025-04-08) CRL.A. 1073/2024 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-05-14) CRL.A. 1076/2024 FILED BY MANAN DAR@MANAN (D. OF HEARING : 2025-05-14) CRL.A. 2/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(NIA-29/2021)
58	CRL.A.-436/2024	OWAIS AHMED DAR (IN JC) V/s NATIONAL INVESTIGATION AGENCY	SOWJHANYA SHANKARAN	
		OTHER DETAILS OF ADVOCATES: SOWJHANYA SHANKARAN(SOWJHANYA.SHANKARAN@GMAIL.COM)(9945469905)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2021) CRL.A. 89/2022 FILED BY HARIS NISAR LANGOO (DISPOSED ON : 2023-02-24) CRL.A. 80/2022 FILED BY ZAMIN ADIL BHAT (DISPOSED ON : 2023-02-24) CRL.A. 59/2022 FILED BY MOHD. MANAN DAR@MANAN (DISPOSED ON : 2023-02-24) CRL.A. 79/2022 FILED BY HANAN GULZAR DAR (DISPOSED ON : 2023-02-24) CRL.A. 286/2023 FILED BY SUHAIL AHMAD THOKAR (DISPOSED ON : 2023-09-22) CRL.A. 406/2023 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-08) CRL.A. 408/2023 FILED BY ZAMIN ADIL BHAT (D. OF HEARING : 2025-04-08) CRL.A. 562/2023 FILED BY NATIONAL INVESTIGATION AGENCY (D. OF HEARING : 2025-04-08) CRL.A. 453/2023 FILED BY KAMRAN ASHRAF RESHI (D. OF HEARING : 2025-04-08) CRL.A. 954/2023 FILED BY IRFAN TARIQ ANTOO (D. OF HEARING : 2025-04-08) CRL.A. 971/2024 FILED BY ROUF AHMAD BHAT (D. OF HEARING : 2025-05-14) CRL.A. 976/2024 FILED BY RAYID BASHIR (D. OF HEARING : 2025-04-08) CRL.A. 984/2024 FILED BY MATEEN AHMED BHAT (D. OF HEARING : 2025-05-14) CRL.A. 996/2024 FILED BY HANAN GULZAR DAR (D. OF HEARING : 2025-04-08) CRL.A. 1073/2024 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-05-14) CRL.A. 1076/2024 FILED BY MANAN DAR@MANAN (D. OF HEARING : 2025-05-14) CRL.A. 2/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(NIA-29/2021)

ADVANCE CAUSE LIST

59	CRL.A.-976/2024 WITH CRL.A. 406/2023 CRL.A. 408/2023 CRL.A. 453/2023 CRL.A. 562/2023 CRL.A. 954/2023 CRL.A. 436/2024	RAYID BASHIR V/s NATIONAL INVESTIGATION AGENCY	KARTIK PURUSHOTTAMA MURUKUTLA	
		OTHER DETAILS OF ADVOCATES: KARTIK MURUKUTLA(MPKARTIK@GMAIL.COM)(9561095497)(PETITIONER) NATIONAL INVESTIGATING AGENCY (INFO.NIA@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2021) CRL.A. 89/2022 FILED BY HARIS NISAR LANGOO (DISPOSED ON : 2023-02-24) CRL.A. 80/2022 FILED BY ZAMIN ADIL BHAT (DISPOSED ON : 2023-02-24) CRL.A. 59/2022 FILED BY MOHD. MANAN DAR@MANAN (DISPOSED ON : 2023-02-24) CRL.A. 79/2022 FILED BY HANAN GULZAR DAR (DISPOSED ON : 2023-02-24) CRL.A. 286/2023 FILED BY SUHAIL AHMAD THOKAR (DISPOSED ON : 2023-09-22) CRL.A. 406/2023 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-08) CRL.A. 408/2023 FILED BY ZAMIN ADIL BHAT (D. OF HEARING : 2025-04-08) CRL.A. 562/2023 FILED BY NATIONAL INVESTIGATION AGENCY (D. OF HEARING : 2025-04-08) CRL.A. 453/2023 FILED BY KAMRAN ASHRAF RESHI (D. OF HEARING : 2025-04-08) CRL.A. 954/2023 FILED BY IRFAN TARIQ ANTOO (D. OF HEARING : 2025-04-08) CRL.A. 436/2024 FILED BY OWAIS AHMED DAR (IN JC) (D. OF HEARING : 2025-04-08) CRL.A. 971/2024 FILED BY ROUF AHMAD BHAT (D. OF HEARING : 2025-05-14) CRL.A. 984/2024 FILED BY MATEEN AHMED BHAT (D. OF HEARING : 2025-05-14) CRL.A. 996/2024 FILED BY HANAN GULZAR DAR (D. OF HEARING : 2025-04-08) CRL.A. 1073/2024 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-05-14) CRL.A. 1076/2024 FILED BY MANAN DAR@MANAN (D. OF HEARING : 2025-05-14) CRL.A. 2/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(NIA-29/2021)
60	CRL.A.-996/2024	HANAN GULZAR DAR V/s NATIONAL INVESTIGATION AGENCY	TARA NARULA	
		OTHER DETAILS OF ADVOCATES: TARA NARULA (TARA@NARULAANDASSOCIATES.COM)(9810037337)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-29/2021) CRL.A. 89/2022 FILED BY HARIS NISAR LANGOO (DISPOSED ON : 2023-02-24) CRL.A. 80/2022 FILED BY ZAMIN ADIL BHAT (DISPOSED ON : 2023-02-24) CRL.A. 59/2022 FILED BY MOHD. MANAN DAR@MANAN (DISPOSED ON : 2023-02-24) CRL.A. 79/2022 FILED BY HANAN GULZAR DAR (DISPOSED ON : 2023-02-24) CRL.A. 286/2023 FILED BY SUHAIL AHMAD THOKAR (DISPOSED ON : 2023-09-22) CRL.A. 406/2023 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-04-08) CRL.A. 408/2023 FILED BY ZAMIN ADIL BHAT (D. OF HEARING : 2025-04-08) CRL.A. 562/2023 FILED BY NATIONAL INVESTIGATION AGENCY (D. OF HEARING : 2025-04-08) CRL.A. 453/2023 FILED BY KAMRAN ASHRAF RESHI (D. OF HEARING : 2025-04-08) CRL.A. 954/2023 FILED BY IRFAN TARIQ ANTOO (D. OF HEARING : 2025-04-08) CRL.A. 436/2024 FILED BY OWAIS AHMED DAR (IN JC) (D. OF HEARING : 2025-04-08) CRL.A. 971/2024 FILED BY ROUF AHMAD BHAT (D. OF HEARING : 2025-05-14) CRL.A. 976/2024 FILED BY RAYID BASHIR (D. OF HEARING : 2025-04-08) CRL.A. 984/2024 FILED BY MATEEN AHMED BHAT (D. OF HEARING : 2025-05-14) CRL.A. 1073/2024 FILED BY HARIS NISAR LANGOO (D. OF HEARING : 2025-05-14)

ADVANCE CAUSE LIST

				CRL.A. 1076/2024 FILED BY MANAN DAR@MANAN (D. OF HEARING : 2025-05-14) CRL.A. 2/2025 FILED BY ARIF FAROOQ BHAT (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(NIA-29/2021)
END OF THE BOARD MATTERS				
61	CRL.A.-321/2022 WITH CRL.A. 651/2022 CRL.A. 362/2022	HARVINDER SINGH @ VIMPY CHADDHA V/s THE STATE OF NCT OF DELHI & ANR.	SUDARSHAN RAJAN, PAWAN RELEY	
		OTHER DETAILS OF ADVOCATES: SUDARSHAN RAJAN(SROFFICE113@GMAIL.COM)(9650075050)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PAWAN RELEY(PAWAN.RELEY@GMAIL.COM)(8447343516)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAHORI GATE-128/2011) W.P.(CRL) 1408/2011 FILED BY PRAKASH KAUR & ORS. (DISPOSED ON : 2012-02-13) TR.P.(CRL.) 1/2014 FILED BY STATE (DISPOSED ON : 2014-01-06) BAIL APPLN. 430/2015 FILED BY AJAY KUMAR TOMAR (DISPOSED ON : 2015-05-28) BAIL APPLN. 2307/2016 FILED BY AJAY KUMAR TOMAR (DISPOSED ON : 2017-01-11) BAIL APPLN. 1520/2020 FILED BY AJAY KUMAR TOMAR (DISPOSED ON : 2020-07-21) CRL.A. 362/2022 FILED BY AJAY KUMAR TOMAR (D. OF HEARING : 2025-04-08) CRL.A. 651/2022 FILED BY STATE (NCT OF DELHI) (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(LAHORI GATE-128/2011)
62	CRL.A.-362/2022	AJAY KUMAR TOMAR V/s STATE (GOVT OF NCT, DELHI)	ASHUTOSH BHARDWAJ, AKSHAY LODHI, SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: ASHTOSH BHARDWAJ(ASHTOSHBHARDWAJ300A@GMAIL.COM)(9811104117)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKSHAY LODHI(AKSHAYLODHI121@GMAIL.COM)(7795845630)(PETITIONER) SUDARSHAN RAJAN(SITHYA@GMAIL.COM)(9650075050)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAHORI GATE-128/2011) W.P.(CRL) 1408/2011 FILED BY PRAKASH KAUR & ORS. (DISPOSED ON : 2012-02-13) TR.P.(CRL.) 1/2014 FILED BY STATE (DISPOSED ON : 2014-01-06) BAIL APPLN. 430/2015 FILED BY AJAY KUMAR TOMAR (DISPOSED ON : 2015-05-28) BAIL APPLN. 2307/2016 FILED BY AJAY KUMAR TOMAR (DISPOSED ON : 2017-01-11) BAIL APPLN. 1520/2020 FILED BY AJAY KUMAR TOMAR (DISPOSED ON : 2020-07-21) CRL.A. 321/2022 FILED BY HARVINDER SINGH @ VIMPY CHADDHA (D. OF HEARING : 2025-04-08) CRL.A. 651/2022 FILED BY STATE (NCT OF DELHI) (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(LAHORI GATE-128/2011)
63	CRL.A.-651/2022	STATE (NCT OF DELHI) V/s AJAY KUMAR TOMAR	MUKESH KUMAR, PAWAN RELEY, SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) PAWAN RELEY(PAWAN.RELEY@GMAIL.COM)(8447343516)(RESPONDENT) SUDARSHAN RAJAN(SITHYA@GMAIL.COM)(9650075050)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAHORI GATE-128/2011) W.P.(CRL) 1408/2011 FILED BY PRAKASH KAUR & ORS. (DISPOSED ON : 2012-02-13) TR.P.(CRL.) 1/2014 FILED BY STATE (DISPOSED ON : 2014-01-06) BAIL APPLN. 430/2015 FILED BY AJAY KUMAR TOMAR (DISPOSED ON : 2015-05-28) BAIL APPLN. 2307/2016 FILED BY AJAY KUMAR TOMAR (DISPOSED ON : 2017-01-11) BAIL APPLN. 1520/2020 FILED BY AJAY KUMAR TOMAR (DISPOSED ON : 2020-07-21) CRL.A. 321/2022 FILED BY HARVINDER SINGH @ VIMPY CHADDHA (D. OF HEARING : 2025-04-08) CRL.A. 362/2022 FILED BY AJAY KUMAR TOMAR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(LAHORI GATE-128/2011)

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-15620/2024 CM APPL. 65574/2024	KARAMVIR SINGH V/s ENGINEERS INDIA LIMITED	A VELAN	
		OTHER DETAILS OF ADVOCATES: A. VELAN(ATHENAM1VELAN@GMAIL.COM)(9787779686)(PETITIONER) A. VELAN(ATHENAM1VELAN@GMAIL.COM)(9787779686)(PETITIONER) ABHIMANYU(ABHIMANYU.LEGAL@GMAIL.COM)(0)(RESPONDENT) ABHIMANYU(ABHIMANYU.LEGAL@GMAIL.COM,ABHIMANYU.LEGAL@GMAIL.GMAIL.COM)(0)(RESPONDENT)		
2	W.P.(C)-4225/2025 CM APPL. 19507/2025	DR NISHA V/s VARDHMAN MAHAVIR MEDICAL COLLEGE AND SAFDARJUNG HOSPITAL & ORS.	ANKIT MITTAL	
		OTHER DETAILS OF ADVOCATES: ANKIT MITTAL & SACHIN(NIHAANLAWASSOCIATES@GMAIL.COM)(8800443554)(PETITIONER) SANTKAM, DYCLCNDL, VMMC(SANTKAM@GMAIL.COM, DYCLCNDL-MOLE@GOV.IN, MSOFFICE@VMMC-SJH.NIC.IN)(0)(RESPONDENT) RK JOSHI, THSTI(RKJOSHI315@GMAIL.COM, INFO@THSTI.RES.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
3	CM APPL. 19648/2025 In W.P.(C)-1978/2016	SARVESH AGRAWAL V/s UNION OF INDIA THROUGH THE SECRETARY AND OTHERS	ANANYA MISHRA, VIKAS UPADHYAY, SANTOSH KRISHNAN, KUSH SHARMA, RAJESH KUMAR GOGNA, GHANSHYAM JOSHI	Listing Remarks: FRESH MATTERS
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT) GHANSHYAM JOSHI(GJOSHIASSOCIATES@GMAIL.COM)(9810041237)(PETITIONER)		

FOR ADMISSION				
4	W.P.(C)-2531/2025 CM APPL. 11948/2025	SH MAHITOSH KUMAR V/s FOOD SAFETY AND STANDARD AUTHORITY OF INDIA AND ORS	SAHIB GURDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SETHI & MEHANDRU(SETHIMEHANDRU.INFO@GMAIL.COM)(9999496532)(PETITIONER) FSSAI(HELPDESK-FOSCOS@FSSAI.GOV.IN, S.S.RAGHAV@FSSAI.GOV.IN, SHARMAGP.2210@GMAIL.COM)(0)(RESPONDENT) FSSAI, UNION OF INDIA(CEO@FSSAI.GOV.IN, LEGAL@FSSAI.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
5	W.P.(C)-4203/2025 CM APPL. 19466/2025 CM APPL. 19467/2025	DILKHUSH MEENA V/s UNION OF INDIA AND ORS	SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(9810714492)(PETITIONER) NESTS, UNION OF INDIA, NIYAZI(NESTS-TRIBAL@TRIBAL.GOV.IN, UOIDHC@GMAIL.COM, NIYAZI786@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
6	W.P.(C)-7016/2016	A.K. JAIN V/s DVB EMPLOYEES BENEFIT FUND 2002 (PENSION TRUST) & ORS	CHANDRA PRAKASH, VINAY SABHARWAL, S D SINGH, RAJEEV SAXENA, VIGNESH SINGH, NAZIA PARVEEN	
		OTHER DETAILS OF ADVOCATES: VIGNESH SINGH(VIGNESHSHINGH15@GMAIL.COM)(9933936525)(PETITIONER) NAZIA PARVEEN(NAAZANSARI81@GMAIL.COM)(9278693021)(PETITIONER)		
7	W.P.(C)-985/2017 CM APPL. 4554/2017	KASHI RAM V/s GAON SABHA	SWASTIK SINGH RAJESHWAR DAGAR	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES:		
8	W.P.(C)-7730/2018	VINITA SHARMA V/s DELHI INSTITUTE OF HERITAGE RESEARCH & MANAGEMENT AND ORS.	M K BHARDWAJ, SAURABH CHAUHAN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: M K BHARDWAJ()(9210951550)(PETITIONER)		
9	W.P.(C)-8411/2018 CM APPL. 75174/2024	K L SOBTI V/s DIRECTORATE OF EDUCATION & ORS	K P SUNDAR RAO, UDESH PURI	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO()(9873931235)(PETITIONER)		
10	W.P.(C)-2447/2019	SHRI MOHD. AZMATULLAH MOBEEN V/s PUNJAB NATIONAL BANK AND ORS.	L K GARG, ATHAR ALAM	
		OTHER DETAILS OF ADVOCATES: L K GARG()(9810271816)(PETITIONER) ATHAR ALAM(ATHAR4333@GMAIL.COM)(9891356444)(PETITIONER)		
11	W.P.(C)-4890/2019	M. E.MATHEW AND ANR. V/s UNION OF INDIA AND ORS.	MANOJ V. GEORGE	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: MANOJ V. GEORGE()(9811404903)(PETITIONER)		
12	W.P.(C)-10762/2019	M/S SULABH IMPEX LIMITED V/s GOVERNMENT OF NCT OF DELHI AND ORS.	VISHAL SHARMA	
		OTHER DETAILS OF ADVOCATES: VISHAL SHARMA()(9958122230)(PETITIONER)		
13	W.P.(C)-8463/2020 CM APPL. 27332/2020	SHRI RANJEET KUMAR CHAUDHARY V/s DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LIMITED	PRIYADARSHI MANISH	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: SHRI RANJEET KUMAR CHAUDHARY (ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) PRIYADARSHIMANISH(ADVPAM01@GMAIL.COM,MANISH406P@REDIFFMAIL.COM)(9212143535)(PETI TIONER) PRIYADARSHI MANISH & ANJALI J MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) DEDICATED FREIGHT CORRIDOR CORPORATION OF INDIA LIMITED(RKGOYAL98@DFCC.CO.IN)()(PETITIONER) R K GOYAL(RKGOYAL98@DFCC.CO.IN)()(RESPONDENT)		
14	W.P.(C)-3215/2021 CM APPL. 9789/2021	JEETENDER THAKUR AND ORS V/s FOOD CORPORATION OF INDIA	GALI ARUDHRA RAO, MANOJ, HARSHIKA VERMA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: JEETENDER THAKUR(ARUDHRARAO@GMAIL.COM)(9810999378)(RESPONDENT) JEETENDER THAKUR(ARUDHRARAO@GMAIL.COM)(9810999378)(RESPONDENT) JEETENDER THAKUR(ARUDHRARAO@GMAIL.COM)(9810999378)(RESPONDENT) JEETENDER THAKUR(ARUDHRARAO@GMAIL.COM)(9810999378)(RESPONDENT) JEETENDER THAKUR(ARUDHRARAO@GMAIL.COM)(9810999378)(RESPONDENT)		

		GALIRAO(ARUDHRARAO@GMAIL.COM)(9810999378)(PETITIONER) GALI ARUDHRA RAO (ARUDHRARAO@GMAIL.COM)(9810999378)(PETITIONER) FOOD CORPORATION OF INDIA(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER) FOOD CORPORATION OF INDIA(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER) FOOD CORPORATION OF INDIA(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER) FOOD CORPORATION OF INDIA(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(RESPONDENT) MANOJ(MANOJ@MANOJADVOCATE.COM){}(RESPONDENT) MANOJ (MANOJADVOCATE@GMAIL.COM)(9350041255)(RESPONDENT) HARSHIKA VERMA(HARSHIKAVERMA@HOTMAIL.COM)(9999553370)(RESPONDENT)		
15	W.P.(C)-3776/2021	RAZIA IDRIS V/s GOVT OF NCT OF DELHI & ORS.	ANMOL PANDITA, PRANCHAL PANWAR	
		OTHER DETAILS OF ADVOCATES: PUSHINDER YADAV()(9999698292)(PETITIONER) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) PRANCHAL PANWAR(ADV.PRANCHALPANWAR@GMAIL.COM)(9560379796)(PETITIONER)		
16	W.P.(C)-4688/2021	MS. KUNZES DOLMA V/s GOVT. OF NCT OF DELHI	KAMLAKASHI SINGH CHAUHAN, DEEPTAKIRTI VERMA	
		OTHER DETAILS OF ADVOCATES: KAMLAKASHI SINGH CHAUHAN(KAMLAKASHI.SINGH@YAHOO.CO.IN)(9873408273)(PETITIONER) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) DEEPTAKIRTI VERMA(VERMA.DEEP@GMAIL.COM)(9811118333)(RESPONDENT)		
17	W.P.(C)-12384/2021 CM APPL. 38926/2021	MANOJ KUMAR V/s DELHI BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARD & ORS.	CHIRAYU JAIN, CHIRAYU JAIN, SHIIVNATH KUMAR	
		OTHER DETAILS OF ADVOCATES: CHIRAYU JAIN(CHIRAYUJJAIN@GMAIL.COM)(7406073670)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) MR. ABHAY DIXIT(ADVABHAYDIXIT2020@GMAIL.COM){}(RESPONDENT) SHIIVNATH KUMAR (ADV.SHIIVNATH@GMAIL.COM)(9873198385)(RESPONDENT)		
18	W.P.(C)-6205/2022	SANJAY KUMAR V/s NEHRU MEMORIAL MUSEUM AND LIBRARY & ORS.	BHUSHAN KAPUR, AMIT KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: BHUSHAN KAPUR(BHUSHANKAPUR@GMAIL.COM)(9899898765)(PETITIONER) BHUSHAN KAPUR(BHUSHANKAPUR@GMAIL.COM)(9899898765)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) AMIT KUMAR MISHRA(AMITMISHRAMANU14@GMAIL.COM)(9717743446)(PETITIONER)		
19	W.P.(C)-6643/2022	SANDEEP MALIK V/s NEW INDIA ASSURANCE COMPANY LTD.	SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER) JPN SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(RESPONDENT)		
20	W.P.(C)-11275/2022	SMT SUNITA SHARMA V/s GOVT NCT OF DELHI THROUGH THE SECRETARY REVENUE & ORS.	MADAN LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: MADAN LAL SHARMA(MADANLAL.ML@GMAIL.COM)(9810693008)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
21	W.P.(C)-14887/2022 CM APPL. 45756/2022	AJAY SINGH V/s BANK OF BARODA & ORS.	GAUTAM DAS, RAJAT KUMAR RATHEE	
		OTHER DETAILS OF ADVOCATES: GAUTAM DAS AND ASSOCIATES(GDAS.ADV@GMAIL.COM)(9312223691)(PETITIONER) THE GENERAL MANAGER(ZM.HYDERABAD@BANKOFBARODA.COM){}(RESPONDENT) ARUN(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT) BANK OF BARODA HEAD OFFICE(GM.OPS.HO@BANKOFBARODA.COM){}(RESPONDENT) RAJAT KUMAR RATHEE (ADVRAJATRATHEE@GMAIL.COM)(9212236099)(RESPONDENT)		
22	W.P.(C)-184/2023 CM APPL. 644/2023	GIRI RAJ V/s CENTRAL WAREHOUSING CORPORATION & ANR.	TUSHAR RANJAN MOHANTY, PRABHAS BAJAJ	
		OTHER DETAILS OF ADVOCATES: TUSHAR RANJAN(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) TUSHAR RANJAN MOHANTY(TRM2508@GMAIL.COM)(9810083003)(PETITIONER) ARUN KUMAR SHRIVASTAVA (GGMPERS@CEWACOR.NIC.IN){}(RESPONDENT) GGM PERS(GGMPERS@CEWACOR.NIC.IN){}(RESPONDENT) PRABHAS BAJAJ(PRABHASBAJAJ@GMAIL.COM)(9810067648)(RESPONDENT)		
23	W.P.(C)-2690/2023	ASHWANI FABRIC PVT LTD V/s DISTRICT MAGISTRATE (CENTRAL) AND ORS.	RAMBIR CHAUHAN	
		OTHER DETAILS OF ADVOCATES: R B CHAUHAN AND ASSOCIATES(RBCHAUHA.ASSOCIATES@GMAIL.COM)(9312285254)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

24	W.P.(C)-5440/2023 CM APPL. 21294/2023	RITU GUPTA V/s UNION OF INDIA & ORS.	JITENDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: J K SHARMA(JKSHARMAADVOCATE@GMAIL.COM)(9868410873)(PETITIONER) J.K.SHARMA(JKSHARMAADVOCATE@GMAIL.COM, SATSAHIBANDASSOCIATES@GMAIL.COM)(9868410873)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHASHANK(SHASHANK@BDRBUILDTECH.COM){}(RESPONDENT) SHASHANK(SHASHANK@BDRBUILDTECH.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
25	W.P.(C)-6742/2023	BIRENDRA SINGH BAHAL V/s JAWAHARLAL NEHRU UNIVERSITY	SAHARSH SAXENA	
		OTHER DETAILS OF ADVOCATES: SAHARSH SAXENA(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8447001268)(PETITIONER) MONIKA (OFFICEADVMONIKA@GMAIL.COM){}(RESPONDENT)		
26	W.P.(C)-8164/2023 CM APPL. 31323/2023	GHASI RAM V/s GOVERNMENT OF NCT OF DELHI	LOKESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: LOKESH KUMAR SHARMA(ADVOCATELOKESHSHARMA1974@GMAIL.COM)(9810314245)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
27	W.P.(C)-9231/2023	APARNA ARORA V/s MODERN CHILD PUBLIC SR. SEC. SCHOOL & ORS.	ANUJ AGGARWAL, ARJUN ARORA	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, ACADEMICSMCP@GMAIL.COM){}(RESPONDENT) MODERN CHILD PUBLIC SHCOOL(MODERNCHILDPUBLICSCHOOL@GMAIL.COM){}(RESPONDENT) ARJUN ARORA(ADVOCATE.ARJUNARORA@GMAIL.COM)(9711166017)(PETITIONER)		
28	W.P.(C)-11397/2023 CM APPL. 44357/2023	TILAK RAJ BHATIA V/s BSES RAJDHANI POWER LIMITED & ANR.	SANJEET SINGH	
		OTHER DETAILS OF ADVOCATES: RANJIT SINGH(G.SANGEET@GMAIL.COM)(9811767675)(PETITIONER)		
29	W.P.(C)-12024/2023 CM APPL. 47173/2023	JYOTI SHARMA V/s GOVT. OF NCT OF DELHI AND ANR	JAI PRAKASH	
		OTHER DETAILS OF ADVOCATES: TAHALANI LAW CHAMBERS(JAITAHLANI@TLCLAW.IN)(9990679784)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT)		
30	W.P.(C)-13735/2023 CM APPL. 54275/2023	ASHOK KUMAR & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS.	RIZWAN	
		OTHER DETAILS OF ADVOCATES: RIZWAN(RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JANAKPURI SUPER SPECIALITY HOSPITAL (JANAKPURJSSH@YAHOO.COM, JANAKPURISSH.DELHI@DELHI.GOV.IN){}(RESPONDENT)		
31	W.P.(C)-4675/2024 CM APPL. 19170/2024 CM APPL. 19171/2024 CM APPL. 20981/2024	DR. PANKAJ KUMAR GIRI V/s SOUTH ASIAN UNIVERSITY AND ORS.	RACHIT MITTAL, AVNEESH ARPUTHAM, MANDAR MUKESH GIRI	
		OTHER DETAILS OF ADVOCATES: MUKESH K GIRI, RACHIT MITTAL(MUKESH.GIRI@HOTMAIL.COM)(9811266076)(PETITIONER) SOUTH ASIAN UNIVERSITY(REGISTRAR@SAU.INT, PRESIDENT@SAU.INT, TRIPATHY@SAU.INT, SHIBNATH@SAU.INT){}(RESPONDENT) MUKESH K GIRI(MUKESH.GIRI@HOTMAIL.COM)(9811266076)(PETITIONER) SAU(REGISTRAR@SAU.INT, PRESIDENT@SAU.INT, TRIPATHY@SAU.IN, SHIBNATH@SAU.INT){}(RESPONDENT) AVNEESH ARPUTHAM(AVNEESHAW@GMAIL.COM)(9654412354)(RESPONDENT) MANDAR MUKESH GIRI(OFFICE@MGIRI.COM)(8800773994)(PETITIONER)		
32	W.P.(C)-4878/2024	SH. MANGAL SAIN JASRA V/s CANARA BANK	ROHIT OBEROI	
		OTHER DETAILS OF ADVOCATES: ROHIT OBEROI(LEGAL@OBEROISRLEGAL.COM)(9810383816)(PETITIONER) CANARA BANK(PRADEEP@RADNPARTNERS.COM){}(RESPONDENT)		
33	W.P.(C)-11138/2024 CM APPL. 46032/2024 CM APPL. 46034/2024	GOVT OF NCT OF DELHI THROUGH DIRECTOR OF PACHAYAT V/s SANT BAB GURMAIL SINGH & ORS SINE DECEASED THROUGH LRS A SANT. GURDIAL SINGH B GURDIAL KAUR & ANR.	SAMEER VASHISHT	

		OTHER DETAILS OF ADVOCATES:		
34	W.P.(C)-11473/2024	R. K. JAIN V/s UNION OF INDIA & ORS.	SUNIL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SUNIL MALHOTRA(SUNILMALHOTRAADVOCATE@GMAIL.COM)(9871252341)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) PSTOLG DELHI(PSTOLG.DELHI@NIC.IN, GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNIL MALHOTRA (ANILNEGI@LAWAREASSOCIATES.COM)(9871252341)(PETITIONER)		
35	W.P.(C)-11819/2024 CM APPL. 49157/2024 CM APPL. 59119/2024 CM APPL. 74243/2024 CM APPL. 1974/2025	TARUN & ORS. V/s UNION OF INDIA & ORS.	SHRIKANT PRASAD, PREMTOSH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: SHRIKANT PRASAD(ADV.SHRIKANTPRASAD@GMAIL.COM)(9990110881)(PETITIONER) UNION OF INDIA, TUSHAR SINGH(UOIDHC@GMAIL.COM, TUSHARSINGH145@GMAIL.COM)(0)(RESPONDENT) SHRIKANT PRASAD(ADV.SHRIKANTPRASAD@GMAIL.COM)(9990110881)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PREMTOSH K. MISHRA(PREMTOSH@PREMTOSH.COM)(9818727744)(RESPONDENT) SHRIKANT PRASAD(ADV.SHRIKANTPRASAD@GMAIL.COM)(9990110881)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
36	W.P.(C)-11952/2024 WITH W.P.(C) 13412/2024 W.P.(C) 14087/2024 W.P.(C) 14147/2024 W.P.(C) 14084/2024	MR. MAHESH KUMAR KAUSHIK V/s LOVELY ROSE PUBLIC SECONDARY SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) LOVELY ROSE PUBLIC SECONDARY SCHOOL, GOVERNMENT OF NCT OF DELHI(LOVELYROSEPUBLICSECSCHOOL@GMAIL.COM, DIREDU@NIC.IN, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)		
37	W.P.(C)-13412/2024	MRS. PRIYANKA SHARMA V/s LOVELY ROSE PUBLIC SECONDARY SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) LOVELY ROSE PUBLIC SEC. SCHOOL, DIREDU, GNCTD(LOVELYROSEPUBLICSECSCHOOL@GMAIL.COM, DIREDU@NIC.IN, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)		
38	W.P.(C)-14084/2024 CM APPL. 75052/2024	SHEETAL SUBODH BORKAR V/s UNION OF INDIA	MAHESH THAKUR	
		OTHER DETAILS OF ADVOCATES: MAHESH THAKUR(OFFICE.MAHESHTHAKUR@GMAIL.COM)(9899459291)(PETITIONER) MAHESH THAKUR(OFFICE.MAHESHTHAKUR@GMAIL.COM)(9899459291)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MAHESH THAKUR(OFFICE.MAHESHTHAKUR@GMAIL.COM)(9899459291)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
39	W.P.(C)-14087/2024	MRS. ARCHNA KAUSHIK V/s LOVELY ROSE PUBLIC SECONDARY SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) LOVELY ROSE PUBLIC SECONDARY SCHOOL, , DIRECTOREDU., GOVERNMENT OF NCT OF DELHI(LOVELYROSEPUBLICSECSCHOOL@GMAIL.COM, DIREDU@NIC.IN, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)		
40	W.P.(C)-14147/2024	MRS. ALKA JAIN V/s LOVELY ROSE PUBLIC SECONDARY SCHOOL & ANR.	KUMAR UTKARSH	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) LOVELY ROSE PUBLIC SEC. SCHOOL, DIREDU, GNCTD(LOVELYROSEPUBLICSECSCHOOL@GMAIL.COM, DIREDU@NIC.IN, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)		

41	W.P.(C)-15113/2024 CM APPL. 63343/2024 CM APPL. 69145/2024 CM APPL. 557/2025	DHARAM RAJ SARIN V/s NATIONAL SEEDS CORPORATION LTD	RAHUL SHUKLA, SANJAY K. SHANDILYA	
		OTHER DETAILS OF ADVOCATES: RAHUL SHUKLA & ASSOCIATES(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) NSC, GHANSHYAM (NSC@INDIASEEDS.COM, GJOSHIASSOCIATES@GMAIL.COM)(0)(RESPONDENT) RAHUL SHUKLA AND ASSOCIATES(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) NSC INDIA SEEDDS(NSC@INDIASEEDS.COM)(0)(RESPONDENT) RAHUL SHUKLA AND ASSOCIATES(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER) NSC INDIA SEEDS(NSC@INDIASEEDS.COM, SHANDILYASANJAY@GMAIL.COM)(0)(RESPONDENT) SANJAY K. SHANDILYA(SHANDILYASANJAY@GMAIL.COM)(9810379305)(PETITIONER)		
42	W.P.(C)-15815/2024	SMT. SAIRA BANO D/O MOHAMMAD ZAFER V/s THE GOVERNMENT OF NCT (GNCT), DELHI & ORS.	SHAKIL AKHTAR	
		OTHER DETAILS OF ADVOCATES: SHAKIL AKHTAR(ADVOCATESHAKILAKHTAR@GMAIL.COM)(9717214471)(PETITIONER) SHAKIL AKHTAR(ADVOCATESHAKILAKHTAR@GMAIL.COM)(9717214471)(PETITIONER) SANTOSH KUMAR TRIPATHI, DHC SHOP NO. 2(STANDINGCOUNSELGNCTD@GMAIL.COM, DHCSHOPNO2@GMAIL.COM)(9868250806)(RESPONDENT)		
43	W.P.(C)-16027/2024	RAJEEV RANJAN JHA AND ORS V/s CENTRAL BANK OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) TUSHAR SINGH, UNION OF INDIA, IBA(TUSHARSINGH145@GMAIL.COM, UOIHDC@GMAIL.COM, CE@IBA.ORG.IN)(1123384193)(RESPONDENT) AIBEAHQ, NCBE, DBC(AIBEAHQ@GMAIL.COM, NCBE.CHD@GMAIL.COM, DBC24239@GMAIL.COM)(0)(RESPONDENT) NOBWCO(NOBWCO.NGP@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 19283/2025 CM APPL. 19284/2025 In RC.REV.-80/2024(Disposed off case)	R.KUMAR AND CO. V/s RAVI KUMAR JAIN	GURKAMAL HORA ARORA	
		OTHER DETAILS OF ADVOCATES: ASHISH AGGARWAL(GURKAMAL.HORA@INTELLETLP.COM)(9810124535)(PETITIONER) R KUMAR(RAJ@RKUMAR.COM)(9810629836)(PETITIONER) RAVI KUMAR JAIN(JAINRAVI2210@YAHOO.COM)(9354250488)(RESPONDENT) ASHISH AGGARWAL(GURKAMAL.HORA@INTELLECTLP.COM)(9810124535)(PETITIONER) RANEJA(RANEJA@ANEJAANDANEJA.COM)(0)(RESPONDENT)		
2	RFA-329/2024 CM APPL. 29211/2024	LEGAL INITIATIVE FOR FOREST AND ENVIRONMENT THROUGH ITS TRUSTEE RAHUL CHOUDHARY V/s UNION OF INDIA THROUGH THE MINISTRY OF HOME AFFAIRS	ABISHEK JEBARAJ	
		OTHER DETAILS OF ADVOCATES:		
3	RFA-150/2025 CM APPL. 9511/2025	MEENA JAIN V/s AJAY KUMAR JAIN & ORS.	MOHD IRSHAD HANIF	
		OTHER DETAILS OF ADVOCATES: IRSHAD HANIF (HANIF.IRSHAD@GMAIL.COM)(9810041811)(PETITIONER) PURNIMA (ADVPUERNIMA111@GMAIL.COM)(0)(RESPONDENT)		

4	RFA-303/2025 CM APPL. 18813/2025 CM APPL. 18814/2025 CM APPL. 18815/2025	JAI PRAKASH V/s VED PRAKASH & ANR.	RAJ KUMAR CHANDIWAL	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR CHANDIWAL(CHANDIWALLAWOFFICE@GMAIL.COM)(9868054250)(PETITIONER) R()(9871405541)(RESPONDENT) R()(8800486013)(RESPONDENT)		
5	TR.P.(C.)-50/2025 CM APPL. 19171/2025 CM APPL. 19172/2025	MUKESH KHURANA V/s RAHUL CHAUDHARY	AKSHAT GUPTA	
		OTHER DETAILS OF ADVOCATES: AKSHAT GUPTA (AKSHAT@GJPARTNERS.IN)(9899917111)(PETITIONER) RAHUL (RAHUL.IIPM@GMAIL.COM)(0)(RESPONDENT)		
6	TR.P.(C.)-51/2025 CM APPL. 19176/2025	GURPREET SINGH SANDHU @ SUNNY V/s HARPREET KAUR @ SILKY	ASHUTOSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: PREETI SHARMA()(7814926750)(PETITIONER) R()(9873239539)(RESPONDENT)		
FOR ADMISSION				
7	RC.REV.-166/2024 CM APPL. 34773/2024	BALVINDER SINGH KHAMBA V/s IQBAL SINGH (DECEASED) THR LRS	ASHESH LAL, YASHPRIYA SAHRAN	
		OTHER DETAILS OF ADVOCATES: YASHPRIYA SAHRAN(ADV.YASHPRIYA@GMAIL.COM)(8368221265)(PETITIONER)		
8	CM APPL. 9185/2025 In RC.REV.-258/2024	SAVITRI DEVI V/s MANMOHAN SINGH	PRABHAT RANJAN, MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRABHAT RANJAN & ASSOCIATES(PRANJANADV@GMAIL.COM)(9711492022)(PETITIONER) JYOTI (JYOTIADVOCATE96@GMAIL.COM)(0)(RESPONDENT) PRABHAT RANJAN AND ASSOCIATES(PRANJANADV@GMAIL.COM)(9711492022)(PETITIONER) MANISH KUMAR(ADV.MANISHKUMAR@OUTLOOK.COM)(9868332260)(PETITIONER)		
9	RC.REV.-90/2025 CM APPL. 15284/2025 CM APPL. 15285/2025	SHAHEEN PARVEEN @ SHEHNAZ PARVEEN V/s RAHIMUDDIN	SUKHBIR SINGH	
		OTHER DETAILS OF ADVOCATES: SUKHBIR SINGH (SUKHBIR.SINGH.ADV@GMAIL.COM)(9971452626)(PETITIONER) R()(9891950340)(RESPONDENT)		
10	RFA-603/2024 CM APPL. 52654/2024	ABDUL WAHID V/s SHARIF KHAN	SHOAIB KHAN	
		OTHER DETAILS OF ADVOCATES: SHOAIB KHAN(ADV.SHOAIB25@GMAIL.COM)(9899986912)(PETITIONER) SHARIF()(9810114915)(RESPONDENT)		
11	RFA-237/2025 CM APPL. 14357/2025 CM APPL. 14358/2025 CM APPL. 14359/2025 CM APPL. 14360/2025 WITH RFA 259/2018	SUBODH JAIN V/s BISHNU PRASAD	RAJESHWAR SINGH	
		OTHER DETAILS OF ADVOCATES: CHAITANYA SINGH(ADV.CHAITANYASINGH@GMAIL.COM)(8826644756)(PETITIONER)		
12	RFA-259/2018 CM APPL. 56835/2024	SUBHODH JAIN V/s BISHNU PRASAD	NISHIT KUSH, KARTICKAY MATHUR, KARTICKAY MATHUR, RAJESHWAR SINGH	
		OTHER DETAILS OF ADVOCATES: NISHIT KUSH()(9818340105)(PETITIONER) NISHIT KUSH(NISHITKUSH@GMAIL.COM)(0)(PETITIONER) KARTICKAY MATHUR(KARTICKAY7@GMAIL.COM)(9899036093)(RESPONDENT) KARTICKAY MATHUR(KARTICKAY7@GMAIL.COM)(9899036093)(PETITIONER) RAJESHWAR SINGH(RSINGH.ADV65@GMAIL.COM)(9811319051)(PETITIONER)		
13	RSA-185/2024 CM APPL. 62837/2024	SH BRIJ RAJ AND ANR V/s SH CHAND BABU	SANTOSH SINGH	
		OTHER DETAILS OF ADVOCATES: NAZMA HASAN()(8851905528)(PETITIONER) AGO CHIYA(AGOCHIYA2000@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
14	CM APPL. 9157/2025 REVIEW PET. 77/2025 In RC.REV.-170/2018(Disposed off case) WITH RC.REV. 171/2018 RC.REV. 93/2022	SEEMA RANI V/s UMESH KUMAR TREHAN	MANSI GUPTA, ANUJ ARORA	
		OTHER DETAILS OF ADVOCATES: MANSI GUPTA()(9811153770)(PETITIONER)		

		ANUJ ARORA(ANUJARORAADV@GMAIL.COM)(9999238801)(PETITIONER) PRADEEP GUPTA(PARINAV_GUPAT@YAHOO.IN)(0)(RESPONDENT)		
15	CM APPL. 9161/2025 REVIEW PET. 78/2025 In RC.REV.-171/2018(Disposed off case)	NITIN ARORA & ANR V/s UMESH KUMA TREHAN	MANSI GUPTA, ANUJ ARORA	
		OTHER DETAILS OF ADVOCATES: MANSI GUPTA()(9958117918)(PETITIONER) ANUJ ARORA(ANUJARORAADV@GMAIL.COM)(9999238801)(PETITIONER)		
16	RC.REV.-511/2018 CM APPL. 45528/2018	DR ARVIND BANSAL V/s HEMANT KUMAR	JAI SAHAI ENDLAW, NITIN KHANNA	
		OTHER DETAILS OF ADVOCATES: JAI SAHAI ENDLAW()(981122114)(PETITIONER)		
17	RC.REV.-43/2019 CM APPL. 3460/2019	THE AMRITSAR TRANSPORT COMPANY PVT LTD V/s USHA BHATIA	RITU JIAN, VIJAY SEHGAL, AJAY GUPTA	
		OTHER DETAILS OF ADVOCATES: RITU JIAN , VIJAY SEHGAL()(9910290400)(PETITIONER) AJAY GUPTA(LAWYERAJAY@YAHOO.COM)(9810717486)(PETITIONER)		
18	RC.REV.-88/2019 CM APPL. 6784/2019 CM APPL. 8461/2024	PUNEET KHURANA V/s OMWATI & ORS	SAURABH KUMAR, SUBHASH CHAWLA, VIRENDER PRASAD, PRATEEK MOHAN SINHA, SUBHASH CHAWLA	
		OTHER DETAILS OF ADVOCATES: SAURABH KUMAR()(9818816718)(PETITIONER) VIKAS GUPTA(ADVVIKASHGUPTA@GMAIL.COM)(9873213672)(PETITIONER) VRMS(ADVRMS@YAHOO.CO.IN)()(RESPONDENT) PRATEEK MOHAN SINHA(ADVPRATEEKSINHA@GMAIL.COM)(9811471208)(RESPONDENT) SUBHASH CHAWLA(ADVOCATE.SCHAWLA@GMAIL.COM)(9810838189)(PETITIONER)		
19	RC.REV.-133/2019	S IQBAL SINGH & ORS V/s DR A K GUPTA	PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI()(9810928188)(PETITIONER)		
20	RC.REV.-469/2019 CM APPL. 35770/2019 WITH RC.REV. 470/2019	SANDEEP KUMAR V/s REKHA SHARMA	JAVED ASHRAF KHAN, MAHAVIR SINGH, SIDHARTH JOSHI	
		OTHER DETAILS OF ADVOCATES: JAVED ASHRAF KHAN()(9811149523)(PETITIONER) SIDHARTH JOSHI(SIDHARTHJOSHI@LIVE.COM)(9818509714)(PETITIONER)		
21	RC.REV.-470/2019 CM APPL. 35811/2019	JAI PRAKASH SHARMA V/s REKHA SHARMA	JAVED ASHRAF KHAN, MAHAVIR SINGH, SIDHARTH JOSHI	
		OTHER DETAILS OF ADVOCATES: JAVED ASHRAF KHAN()(9811149523)(PETITIONER) SIDHARTH JOSHI(SIDHARTHJOSHI@LIVE.COM)(9818509714)(PETITIONER)		
22	RC.REV.-149/2020 CM APPL. 11518/2020	SURENDER KUMAR V/s DAYAPARKASH GUPTA (DECEASED) THR LRS	P K SHARMA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: P K SHARMA(PSPKJURIS@GMAIL.COM)(9899776633)(PETITIONER) VINOD SHARMA(ADVVINOD.SHARMA@YMAIL.COM)(9350207721)(RESPONDENT)		
23	RC.REV.-218/2020 CM APPL. 25936/2020	PARSHOTTAM LAL V/s NEW LIGHT TRADING COMPANY & ORS.	JAGDEEP SINGH LAMBA, SANDEEP KUMAR, SHUBHAM AGARWAL	
		OTHER DETAILS OF ADVOCATES: PARSHOTTAM LAL (LEGALAIDE@REDIFFMAIL.COM)(9811203958)(RESPONDENT) JAGDEEPLAMBA(LEGALAIDE@REDIFFMAIL.COM)(9810760283)(PETITIONER) JAGDEEP SINGH LAMBA AND RAM SINGH BISHT(LEGALAIDE@REDIFFMAIL.COM)(9811203958)(PETITIONER) SANDEEP KUMAR (SANDEEPSINGH561@GMAIL.COM)(9810122554)(RESPONDENT) SHUBHAM AGARWAL(SHUBHAMAGARWAL1308@GMAIL.COM)(9999877470)(RESPONDENT)		
24	RC.REV.-75/2021 CM APPL. 14493/2021	MOHAMMAD AAMIR THROUGH SPA V/s MOHD ARIF ANSARI	SHAFIQ KHAN, SHAFIQ KHAN	
		OTHER DETAILS OF ADVOCATES: SHAFIQ KHAN , RAMESH KR CHAHAL(SHAFIQ.KHAN@REDIFFMAIL.COM)(9910000574)(PETITIONER) MOHD ARIF ANSARI(MOHD.ARIFAANSARI@GMAIL.COM)()(RESPONDENT)		
25	RC.REV.-31/2022 CM APPL. 9843/2022	PRADEEP DHAWAN V/s SMT. VIJAY TALWAR	SHILPINDER SINGH SOBTI, SHOBHIT JAIN	
		OTHER DETAILS OF ADVOCATES: AJAY KOHLI, S S SOBIT(KOHLISOBTI@GMAIL.COM)(9910040471)(PETITIONER) VIJAY TALWAR(SAKKARWAL.ADVOCATES@GMAIL.COM)()(RESPONDENT) SHOBHIT JAIN(SJLAWCHAMBERS.DELHI@GMAIL.COM)(9818668068)(PETITIONER) SHOBHIT JAIN(SJLAWCHAMBERS.DELHI@GMAIL.COM)(9818668068)(PETITIONER) SHOBHIT JAIN(SJLAWCHAMBERS.DELHI@GMAIL.COM)(9818668068)(PETITIONER) SHOBHIT JAIN(SJLAWCHAMBERS.DELHI@GMAIL.COM)(9818668068)(PETITIONER)		

26	RC.REV.-198/2023	SMT KHUSHBOO GOEL V/s SMT GEETA DEVI & ORS.	SHIV CHARAN GARG, JAGDISH CHANDRA	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG & ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) JAGDISH CHANDRA(JAGDISHC07@GMAIL.COM)(9818456799)(PETITIONER)		
27	RC.REV.-263/2023	SHRI MAHAVIR PRASAD V/s SHRI GOPAL GUPTA	SHIV CHARAN GARG, SEEMA TIWARI	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG & ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) SEEMA TIWARI(SEEMATIWARIADVOCATE@REDIFFMAIL.COM)(9654191091)(RESPONDENT) SEEMA TIWARI(SEEMATIWARIADVOCATE@REDIFFMAIL.COM)(9654191091)(RESPONDENT)		
28	RC.REV.-141/2024 CM APPL. 29651/2024 CM APPL. 67551/2024	MOHD. REHAN KHAN V/s MOHD SHUJAUDDIN	IMRAN ALI	
		OTHER DETAILS OF ADVOCATES: IMRAN ALI & AANCHAL BUMB(IMRAN.HRLN@GMAIL.COM)(9212696986)(PETITIONER) SHUJA(SHUJAUDDINMOHD@GMAIL.COM)()(RESPONDENT) IMRAN ALI AND AANCHAL BUMB(IMRAN.HRLN@GMAIL.COM)(9212696986)(PETITIONER) SHUJA (SHUJAUDDINMOHD@GMAIL.COM)(0)(RESPONDENT)		
29	RC.REV.-276/2024 CM APPL. 58942/2024 CM APPL. 58943/2024	SHANKAR LAL V/s URMILA BALI (D) THR LR VIJAY KUMAR BALI	VIVEK B SAHARYA	
		OTHER DETAILS OF ADVOCATES: VIVEK B SAHARYA & NEHA(VIVEKBSAHARYA@YAHOO.CO.IN)(9811156831)(PETITIONER) AMIT(AMITG.ADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
30	RC.REV.-319/2024 CM APPL. 65348/2024	SANTOSH V/s DHARAMWATI	SANDEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: SANDEEP KUMAR & ASSOCIATES(SANDEEPSINGH561@GMAIL.COM)(9999915051)(PETITIONER) AMIT(ADV.AMITYADAV@GMAIL.COM)(0)(RESPONDENT)		
31	RFA-193/2020 CM APPL. 9925/2020 CM APPL. 9926/2020	KANCHAN SINGH V/s MITHLESH MADHUKAR & ORS	S S ROJORE	
		OTHER DETAILS OF ADVOCATES: S S ROJORE()(9811021397)(PETITIONER)		
32	CM APPL. 13218/2021 In RFA-215/2021	JAGE @ JAGE RAM V/s MUNSHI RAM	RAJEEV KUMAR, RAJEEV KUMAR, MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: JAGE @ JAGE RAM (ADVOCATERAJEEVSINGH@GMAIL.COM)(8851112156)(PETITIONER) JAGE @ JAGE RAM (ADVOCATERAJEEVSINGH@GMAIL.COM)(8851112156)(PETITIONER) RAJEEV K SINGH (ADVOCATERAJEEVSINGH@GMAIL.COM)(9810691143)(PETITIONER) MUNSHI RAM ()(9250902676)(RESPONDENT) MANISH KUMAR(MSINGH.ADVOCATE@YAHOO.COM)(9911277043)(PETITIONER)		
33	RFA-352/2021 CM APPL. 35546/2021 CM APPL. 35547/2021 CM APPL. 35549/2021 CM APPL. 38338/2021 CM APPL. 66434/2024	RADHA MANI (DECEASED) THROUGH LR SURESH KUMAR V/s HANUMAN PRASAD (DECEASED) THROUGH LRS AND ORS	MANISH TANWAR, MANISH TANWAR, MUKESH SHARMA	
		OTHER DETAILS OF ADVOCATES: MUKESH SHARMA(JITUMUKESH@YAHOO.IN)(9810719101)(PETITIONER) RADHAMANI (SURESHAGGARWAL055@GMAIL.COM)(9212064084)(PETITIONER) NARESH KUMAR()(9121395017)(RESPONDENT) KAILASHO DEVI()(9818083026)(RESPONDENT) ANJU DEVI()(9911631921)(RESPONDENT) S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)()(RESPONDENT) LUCKY()(9718209793)(RESPONDENT) AMIT KUMAR()(9818083026)(RESPONDENT) USHA()(7011387555)(RESPONDENT) JAGDISH PRASAD()(9821772603)(RESPONDENT) MUKESH SHARMA(JITUMUKESH@YAHOO.IN)(9810719101)(PETITIONER) SC SINGHAL(SCSINGHAL@REDIFFMAIL.COM)()(RESPONDENT) MUKESH SHARMA(JITUMUKESH@YAHOO.IN)(9810719101)(PETITIONER) SC SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(0)(RESPONDENT)		
34	RFA-549/2022 CM APPL. 47883/2022 CM APPL. 47884/2022	RAJESHWARI & ORS. V/s SANJAY GUPTA & ORS.	ANKIT MUTREJA, KUMAR KAUSHLENDRA	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL , ANKIT MUTREJA(ADV.ANKITMUTREJA@GMAIL.COM)(9891789459)(PETITIONER) R()(9313768987)(RESPONDENT) R(CUSTOMERCARE@CBHFL.COM)()(RESPONDENT) R()(8920071009)(RESPONDENT) KUMAR KAUSHLENDRA(LAWLEGEND.IN@GMAIL.COM)(9999901574)(RESPONDENT)		

35	RFA-683/2022 CM APPL. 56583/2022 CM APPL. 56584/2022 CM APPL. 56586/2022 CM APPL. 26427/2023 CM APPL. 26657/2023 CM APPL. 7766/2025	SHABANA KHATOON & ANR. V/s PRATIBHA SINGH	RAKESH KUMAR SHARMA, HARI KISHAN	
		OTHER DETAILS OF ADVOCATES: R K SHARMA , NEERAJ(RAKESHSHARMA71402@GMAIL.COM)(9818441736)(PETITIONER) R()(9868552908)(RESPONDENT) RAKESH SHARMA (RAKESHSHARMA71402@GMAIL.COM)()(PETITIONER) HARI KISHAN (HKA.DELHI@GMAIL.COM)(9818038911)(RESPONDENT) R()(9810155940)(RESPONDENT) R K SHARMA ASSOCIATES(RAKESHSHARMA71402@GMAIL.COM)(9818441736)(PETITIONER) PRATIBHA SINGH()(9868552908)(RESPONDENT)		
36	RFA-327/2023	PARAMJEET SINGH V/s M S LOGISTICS & ANR.	BINOD KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: B K PANDEY & ASSOCIATES(BINOD330@GMAIL.COM)(9555825975)(PETITIONER) B K PANDEY(BINOD330@GMAIL.COM)(9555825975)(PETITIONER) B K PANDEY (BIOND330@GMAIL.COM)(9555825975)(PETITIONER)		
37	RFA-818/2023 CM APPL. 51380/2023 CM APPL. 64707/2024	JATINDER SINGH MEHTA V/s BRIG. RETD. NARINDER SINGH MEHTA (SINCE DECEASED) THROUGH HIS LEGAL REPRESENTATIVES & ORS.	TARANG AGARWAL, NARENDER PAL SINGH	
		OTHER DETAILS OF ADVOCATES: TARANG AGARWAL, SWATI MITTSL(TARANG.AGARWAL@ORTISLAW.COM, SWATI.MITTAL@ORTISLAW.COM)(9953136704)(PETITIONER) BRIG. RETD. NARINDER SINGH MEHTA THROUGH HIS LEGAL REPRESENTATIVES AND ORS.()()(RESPONDENT) TARANG AGARWAL(TARANG.AGARWAL@ORTISLAW.COM)(9953136704)(PETITIONER) BHARAT AHUJA(BHARATAHUJA72@YAHOO.COM)(0)(RESPONDENT) DANU BECONSULTING(DANUBECONSULTING@GMAIL.COM)(0)(RESPONDENT) NARENDER PAL SINGH(NARENDERPALSINGH@GMAIL.COM)(9311010090)(PETITIONER)		
38	RFA-870/2023 CM APPL. 55230/2023	PRANAV YADAV V/s RANJIT SINGH	ABHISHEK SAXENA, ISHAAN CHAWLA	
		OTHER DETAILS OF ADVOCATES: ISHAAN CHAWLA(ISHAAN22CHAWLA@GMAIL.COM)(9910264203)(RESPONDENT)		
39	RFA-894/2023 CM APPL. 57533/2023	EFFORTZ ENTERPRISES V/s KUSUM SEHGAL	MAROOF AHMAD	
		OTHER DETAILS OF ADVOCATES: MAROOF AHMAD(MAROOFADVOCATE46@GMAIL.COM)(9899186420)(PETITIONER) KSINTER NATIONAL(KSINTERNATIONAL@GMAIL.COM)()(RESPONDENT)		
40	RFA-922/2023 CM APPL. 59627/2023	M/S PYRAMID SOLUTIONS & ANR. V/s M/S DAIRY CHEM CORPORATION & ANR.	VIJAY KAUNDAL	
		OTHER DETAILS OF ADVOCATES:		
41	RFA-64/2024 CM APPL. 4651/2024 CM APPL. 13700/2024 CM APPL. 51776/2024 CM APPL. 4658/2025 CM APPL. 17313/2025	NEERAJ JAIN & ANR. V/s SUBHASH VOHRA	HARSHVARDHAN PANDEY, PRASHANT MENDIRATTA, PRATEEK MEHTA	
		OTHER DETAILS OF ADVOCATES: PRASHANT MENDIRATTA , HARSHAVARDHAN PANDEY(PMLAWCHAMBERS@GMAIL.COM)(981182500)(PETITIONER) PRATEEK (PRATEEKMEHTAAS@GMAIL.COM)()(RESPONDENT) PRASHANT MENDIRATTA (HARSHVARDHAN@DUCK.COM)(9953134789)(PETITIONER) PRATEEK(PRATEEKKMEHTAS@GMAIL.COM)()(RESPONDENT) PRATEEK MEHTA (PRATEEKMEHTAS@GMAIL.COM)(9911886609)(RESPONDENT) PM LAW CHAMBERS(PMLAWCHAMBERS@GMAIL.COM)(0)(RESPONDENT) HARSH (ADV.HARSH10@GMAIL.COM)(0)(RESPONDENT) HARSHVARDHAN PANDEY(PMLAWCHAMBERS@GMAIL.COM)(981182500)(PETITIONER) PRATEEK MEHTA(PRATEEKMEHTAS@GMAIL.COM)(0)(RESPONDENT) PRATEEK MEHTA AND ASSOCIATES(PRATEEKMEHTAS@GMAIL.COM)(9911886609)(RESPONDENT) P M LAW CHAMBERS(PMLAWCHAMBERS@GMAIL.COM)(0)(RESPONDENT)		
42	RFA-96/2024 CM APPL. 7254/2024 CM APPL. 7255/2024	ARVINDER SINGH @ RAVINDER SINGH V/s KASHMIR KAUR & ORS.	AVADH BIHARI KAUSHIK, ANAND PRAKASH, ARJUN ANAND	
		OTHER DETAILS OF ADVOCATES: ANAND PRAKASH(SRIANANDPRAKASH@GMAIL.COM)(9999350146)(RESPONDENT) ANAND PRAKASH(SRIANANDPRAKASH@GMAIL.COM)(9999350146)(RESPONDENT) ANAND PRAKASH(SRIANANDPRAKASH@GMAIL.COM)(9999350146)(RESPONDENT) ARJUN ANAND(ARJUN.ANAND27@GMAIL.COM)(9910397396)(RESPONDENT) ANAND PRAKASH(SRIANANDPRAKASH@GMAIL.COM)(9999350146)(RESPONDENT)		

43	CM APPL. 21348/2024 In RFA-239/2024	INDU RANI V/s CIPLA LTD	SATYA SAHARAWAT, MANISH KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SUSHIL THAKUR, SATYA SHARAWAT(LAWOFFICE@STELLARJURIST.COM)(9910398687)(PETITIONER) CIPLA(CORPCOMM@CIPLA.COM)()(RESPONDENT) MANISH KUMAR PATHAK (MANISHTLD@YAHOO.CO.IN)(9312627345)(PETITIONER)		
44	RFA-259/2024 CM APPL. 23307/2024 CM APPL. 23308/2024 CM APPL. 23309/2024 CM APPL. 23310/2024 CM APPL. 23311/2024 CM APPL. 16731/2025	A K ASSOCIATES V/s R K INTERNATIONAL	AMANJEET SINGH, RAVINDER KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES:		
45	RFA-331/2024	ZAHIR-UL-HASAN V/s ABDUL HASAN & ANR.	MD NAUSHAD ALAM, JITENDER	
		OTHER DETAILS OF ADVOCATES: NAUSHAD ALAM(NAUSHADALAMADV@GMAIL.COM)(9899743251)(PETITIONER) JITENDER (JEETR8241@GMAIL.COM)(9871497795)(RESPONDENT)		
46	RFA-541/2024 CM APPL. 48301/2024	SH. RAGHUBIR SINGH (DECEASED) THROUGH HIS LRS SMT. MADHUBALA CHOWDHARY & ORS. V/s SH. P.C. MOHAN	SANJAY MANI TRIPATHI, SANTOSH KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY MANI TRIPATHI(SANJAYMTRIPATHI@GMAIL.COM)(9910396889)(PETITIONER) PC(PCMOHAN92@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR(ADVOCATESSKSINGH@GMAIL.COM)(9268972567)(RESPONDENT)		
47	RFA-686/2024 CM APPL. 58474/2024 CM APPL. 66338/2024	RAJ KUMAR V/s KISHAN CHAND	RAJ KUMAR RATHORE	
		OTHER DETAILS OF ADVOCATES: ASHISH ASSOCIATES(RATHORE_RAJKUMAR@YAHOO.COM)(9891881689)(PETITIONER) ASHISH ASSOCIATES(RATHORE_RAJKUMAR@YAHOO.COM)(9891881689)(PETITIONER) KISHAN()(9213179179)(RESPONDENT) KISHAN()(9213179179)(RESPONDENT)		
48	RFA-766/2024 CM APPL. 64564/2024	AMAR SINGH V/s JAI DUTT	AKHIL MITTAL	
		OTHER DETAILS OF ADVOCATES: AKHIL MITTAL(MITTALSOLICITORS@GMAIL.COM)(9212504099)(PETITIONER) JAI DUTT()(9810903755)(RESPONDENT)		
49	RFA-836/2024 CM APPL. 70422/2024 CM APPL. 70423/2024 CM APPL. 70424/2024 CM APPL. 70425/2024	M/S KABS PHARMA V/s M/S KINETSU WORLD EXPRESS INDIA PVT. LTD.	SACHIN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJIV KUMAR(BHRIGURAJIV@GMAIL.COM)(9891714001)(PETITIONER) CHAMBER OF JOY(CHAMBEROFJOY@OUTLOOK.COM)(0)(RESPONDENT) BHRIGURJAIV(BHRIGURAJIV@GMAIL.COM)(0)(RESPONDENT)		
50	RFA-875/2024 CM APPL. 73030/2024 WITH RFA 36/2025	MANISH ABROL V/s SHASHI BHUSHAN KOHLI	ANUJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER)		
51	RFA-36/2025 CM APPL. 2349/2025 CM APPL. 7769/2025	MANISH ABROL V/s MOHIT VIRMANI AND ANR	ANUJ KUMAR GARG	
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER) ANUJ KUMAR GARG(ANUJ1ADVOCATE@GMAIL.COM)(9999310742)(PETITIONER)		
52	RFA-111/2025 CM APPL. 7396/2025 CM APPL. 7399/2025	SMT KALAWATI V/s SH SAHAB SINGH ALIAS SHABU	SACHIN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: V P SINGH BHIDHURI(AJITBIDHURIADV@GMAIL.COM)(9811215778)(PETITIONER)		
53	RFA-122/2025 CM APPL. 7992/2025	SHARIF KHAN V/s ABDUL WAHID	PRADEEP NORULA	
		OTHER DETAILS OF ADVOCATES: PRADEEP NOURLA (PRADEEPNORULA@GMAIL.COM)(9810019865)(PETITIONER) WAHID SAFIF(WAHIDSAIFI786WS@GMAIL.COM)(0)(RESPONDENT)		
54	RSA-178/2016 CM APPL. 25256/2016	HARNAM SINGH KOHLI (SINCE DECEASED) THR LRS & ORS. V/s DELHI SAFE DEPOSIT COMPANY LTD. & ORS.	M G VACHER, DINKAR LAKRA, SANJAY AGGARWAL, RVAI TIKANIA, ARUN BATTI, KUSH SHARMA	

		OTHER DETAILS OF ADVOCATES: KUSH SHARMA(KUSHSHARMA84@GMAIL.COM)(9311399002)(PETITIONER)		
55	RSA-222/2018 CM APPL. 39157/2022	A K SINGH V/s P K GARG & ORS	SARVESH BISARIA, PANKAJ GUPTA, HASHMAT NABI	
		OTHER DETAILS OF ADVOCATES: SARVESH BISARIA()(9911205262)(PETITIONER) SARVESH BISARIA(SARVESHBISARIA@YAHOO.COM)(9811111210)(PETITIONER) HASHMAT NABI(HASHMATNABI@GMAIL.COM)()(RESPONDENT) PANKAJ(PANKAJGUPT1@RERDIFFMAIL.COM)()(RESPONDENT) PKG(PKGARG.GARGYAPOWER@GMAIL.COM)()(RESPONDENT)		
56	RSA-213/2023 WITH RSA 58/2024	BHUDEV PRASAD V/s DAYA KISHAN THROUGH LRS & ANR.	MOHD RASHID	
		OTHER DETAILS OF ADVOCATES:		
57	RSA-58/2024 CM APPL. 16082/2024 CM APPL. 16083/2024	DAYA KISHAN (SINCE DECEASED) THROUGH HIS LRS & ANR. V/s BHUDEV PRASAD	LAXMI CHAND, MOHD RASHID	
		OTHER DETAILS OF ADVOCATES: L C RAJPUT AND ASSOCIATES(LC.RAJPUT7@GMAIL.COM)(9711062084)(PETITIONER) MOHD RASHID(MOHDRASHID.ADV@GMAIL.COM)()(RESPONDENT) MOHD RASHID(MOHDRASHID.ADV@GMAIL.COM)(9811988189)(PETITIONER)		
58	RSA-42/2024 CM APPL. 11972/2024 CM APPL. 11973/2024 CM APPL. 11974/2024 CM APPL. 11975/2024 CM APPL. 5964/2025	RAMESH KUMAR V/s MANJU RAWAT	VIJAY KINGER, MADAN LAL, SUDHIR SINGH PARIHAR	
		OTHER DETAILS OF ADVOCATES: VIJAY KINGER(KLINGER.KINGERLAWFIRM@GMAIL.COM)(0)(PETITIONER) MANJU RAWAT()(8802147643)(RESPONDENT) SUDHIR SINGH PARIHAR(PARIHARINSTITUTE@GMAIL.COM)(8802147643)(PETITIONER)		
59	CM APPL. 2164/2025 In RSA-84/2024	KAMAL KISHORE BAGGA V/s BALBIR SINGH & ORS.	ALOK KOTHARI, DEEPAK AGARWAL, DEEPAK AGARWAL	
		OTHER DETAILS OF ADVOCATES: GANDHI ASSOCIATES(MANISH_68@YAHOO.COM)(9811023331)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM,)()(RESPONDENT) AGARWAL ROY(AGARWALANDROY@GMAIL.COM)(0)(PETITIONER) DEEPAK KR AGARWAL(AGARWALANDROY@GMAIL.COM)(9650335116)(RESPONDENT) DEEPAK AGARWAL(DEEPAK4485@GMAIL.COM)(9650335116)(RESPONDENT)		
60	RSA-91/2024 CM APPL. 29715/2024	ANOOP MAITY V/s GIAN SINGH MALIK	VISHAL SONI, PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: GURMIT SINGH HANS & VISHAL SONI(VISHALSONIADV@GMAIL.COM)(9818348100)(PETITIONER) RAVINDER(RAVINDERAMALIK@GMAIL.COM)()(RESPONDENT) PRADEEP SINGH RANA(RANAPRADEEP1020@GMAIL.COM)(8586877727)(RESPONDENT)		
61	RSA-93/2024	BHARAT KAPOOR V/s SMT REKHA SHARMA	RAM SHANKAR, RAJESH GEHLAWAT, DEEPAK ACHARYA	
		OTHER DETAILS OF ADVOCATES: RAMA SHANKAR & ASSOCIATES(RAMASHANKAR15@YAHOO.IN)(9811214465)(PETITIONER) REKHA()(9899550530)(RESPONDENT) RAJESH GEHLAWAT(RAJGEHLAWAT@GMAIL.COM)(9818164696)(PETITIONER) DEEPAK ACHARYA(ACHARYADEEPAK22@GMAIL.COM)(9810565959)(PETITIONER)		
62	RSA-3/2025 CM APPL. 1094/2025 CM APPL. 1095/2025	FRANCIS JOSEPH THROUGH HIS LEGAL HEIR V/s LILA DEVI FRANCOISE JAIN KUMAR	YOGESH SHARMA	
		OTHER DETAILS OF ADVOCATES: YOGESH SHARMA (SHARMA.YOGESH1750@GMAIL.COM)(9911440242)(PETITIONER) SAKSHI(SAKSHIKOTIYAL.SK@GMAIL.COM)(0)(RESPONDENT)		
63	RSA-18/2025 CM APPL. 4947/2025	RAKHI V/s GOPI CHAND & ANR.	PARIKSHIT MAHIPAL	
		OTHER DETAILS OF ADVOCATES:		
64	TR.P.(C.)-56/2024 CM APPL. 20104/2024	MRS RAMA GOVIL V/s MS MALHAN CONSTRUCTIONS PVT LTD & ORS.	MUDIT GUPTA	
		OTHER DETAILS OF ADVOCATES: MUDIT GUPTA(MUDITG88@GMAIL.COM)(9910687976)(PETITIONER) PRANAYA SAHAY(VOHRALAWOFFICE@GMAIL.COM)()(RESPONDENT)		
65	TR.P.(C.)-92/2024 CM APPL. 31255/2024 CM APPL. 31256/2024	ANKUR KUMAR AND OTHERS V/s SIMRIDHI	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

66	TR.P.(C.)-96/2024	SMT YOGITA WALIA V/s SMT SEEMA CHOPRA	SACHIN KUMAR SHARMA, ROHAN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: JAGDEEP KAUR & PREM DUTT()(9811272521)(PETITIONER) ROHAN CHAUDHARY(ROHANCHAUDHARY@POST.COM)(9968798002)(RESPONDENT)		
67	TR.P.(C.)-192/2024	RANBIR SINGH AND ANR & ANR. V/s SARDAR HARDEEP SINGH SAFRI & ORS.	HEMANT MANJANI, KUNDAN KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182925)(PETITIONER) HEMANT MANJANI(HEMANTMANJANI@GMAIL.COM)(9818182925)(PETITIONER) CRAFTS(CORPORATECRAFTS@GMAIL.COM)(0)(RESPONDENT) BAMBRA(BAMRA@MAIL.DK)(0)(RESPONDENT) KUNDAN KUMAR MISHRA(OFFICE@KKMISHRA.NET)(9911545488)(RESPONDENT)		
68	TR.P.(C.)-204/2024 CM APPL. 70226/2024	KOMALIKA V/s RAHUL CHHABRA	ASHUTOSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: PREETI SHARMA ()(7827550594)(PETITIONER) R()(9914963703)(RESPONDENT)		
69	TR.P.(C.)-2/2025 CM APPL. 1143/2025	KAVITA GUPTA & ANR. V/s ICICI BANK LIMITED	HARISH GAUR, KUNAL KUMAR	
		OTHER DETAILS OF ADVOCATES: HARISH GAUR(HARISH.GAUR@HOTMAIL.COM)(9774700001)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM)(0)(RESPONDENT) PUNIT BHALLA(PUNITBHALLA@AOI.COM)(0)(RESPONDENT) KUNAL KUMAR(ADVOCATEKUNALKUMAR@GMAIL.COM)(9958676776)(RESPONDENT)		
70	TR.P.(C.)-3/2025	HANS RAJ GERA V/s RISHI LAL GERA & ORS.	SANJAY RATHI	
		OTHER DETAILS OF ADVOCATES: SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) MANISH GANDHI(MANISHGANDHI11@GMAIL.COM)(0)(RESPONDENT)		
71	TR.P.(C.)-21/2025 WITH TR.P.(C.) 22/2025	SATISH KUMAR BHATIA V/s VED PRAKASH BHATIA AND ORS	TRILOKI PANDIT	
		OTHER DETAILS OF ADVOCATES: TRILOKI PANDIT(TRILOKIPANDITADVOCATE@GMAIL.COM)(9810569536)(PETITIONER) R()(9540553392)(RESPONDENT) R()(9017195014)(RESPONDENT) R()(9253043964)(RESPONDENT) R()(9253043964)(RESPONDENT) R()(7982034303)(RESPONDENT) R()(8901717182)(RESPONDENT) R()(9891920071)(RESPONDENT) R()(9891362542)(RESPONDENT)		
72	TR.P.(C.)-22/2025	SATISH KUMAR BHATIA V/s DULI CHAND BHATIA	TRILOKI PANDIT	
		OTHER DETAILS OF ADVOCATES: TRILOKI PANDIT(TRILOKIPANDITADVOCATE@GMAIL.COM)(9810569536)(PETITIONER) R()(9891362542)(RESPONDENT)		
73	TR.P.(C.)-30/2025 CM APPL. 8462/2025	POONAM GOLA V/s GAURAV ARORA & ORS.	DEEPANSHU GOLA	
		OTHER DETAILS OF ADVOCATES: PRAVEEN DABAS, DEEPANSHU GOLA, KP JAYARAM(DEEPANSHUG10@GMAIL.COM)(7838406157)(PETITIONER)		
74	W.P.(C.)-9649/2005 CM APPL. 7095/2005 WITH W.P.(C) 2046/2007	INTL.AIRPORTS AUTH.OF I.OFFICE V/s UOI & ORS.	MR.G.D.BHANDARI, MS. ANJANA GOSAIN, DIGVIJAY RAI, ASHISH	
		OTHER DETAILS OF ADVOCATES: ASHISH (ASHISHCHANDRA339@GMAIL.COM)(9540557294)(PETITIONER)		
75	W.P.(C.)-2046/2007 CM APPL. 3791/2007	MADAN MOHAN GAUTAM & ORS. V/s UOI & ORS.	MR.ASHWANI BHARDWAJ, ANIL SONI, ASHISH, ASHWARYA SINHA	
		OTHER DETAILS OF ADVOCATES: ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(RESPONDENT) ASHISH (ASHISHCHANDRA339@GMAIL.COM)(9540557294)(PETITIONER) ASHWARYA SINHA(ASHWARYA.SINHA@GMAIL.COM)(9818911510)(RESPONDENT)		
76	CM APPL. 15302/2025 In W.P.(C)-10451/2006(Disposed off case)	ASHOK KUMAR SHRIMALI V/s UOI & ORS.	MR.ROHIT SHANKAR, MUKUL SINGH, SAURABH MINOCHA	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR(ASHOKKUMARSHRIMALI57@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) MUKUL SINGH(MUKULSINGHCGSC@GMAIL.COM)(9971359512)(RESPONDENT)		

		WITHOUT GENERATE () (RESPONDENT)		
77	W.P.(C)-14437/2006	SUDHIR DHAKA V/s NTPC LTD & ORS	MR. R.K.SAINI, PUNEET TANEJA, RAJESH MAHINDRU	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE () (RESPONDENT) RAJESH MAHINDRU(R_MAHINDRU@REDIFFMAIL.COM)(9810194135)(RESPONDENT)		
78	W.P.(C)-4986/2008	VINESH CHHABRA V/s NATIONAL INSTITUTE FOR ENTREPRENEURSHIP AND SMALL BUSINESS DEVELOPMENT & ANR	P.NORULA, GAURAV LIBERHAN, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(PETITIONER) PRATIMA NAIN LAKRA(OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(9953061614)(RESPONDENT)		
79	W.P.(C)-6453/2011	SHIL KUMAR V/s FOOD CORPORATION OF INDIA	APURB LAL, AJIT PUDUSSERY	
		OTHER DETAILS OF ADVOCATES:		
80	W.P.(C)-8196/2011 WITH W.P.(C) 7639/2012	THE QAUMI SENIOR SECONDARY SCHOOL V/s GOVT. OF NCT OF DELHI & ORS.	PARITOSH BUDHIRAJA, SATISH KUMAR TRIPATHI, YASHISH CHANDRA, B K PAL, MOHD AMANULAH	
		OTHER DETAILS OF ADVOCATES: MOHD AMANULAH(AMANLEGISCRAT7@GMAIL.COM)(9811973607)(PETITIONER)		
81	W.P.(C)-7639/2012	GOVT. OF NCT OF DELHI AND ANR V/s MS. BAZM ARA BEGUM AND ORS	AVNISH AHLAWAT, YASHISH CHANDRA, B K PAL, MOHD AMANULAH	
		OTHER DETAILS OF ADVOCATES: MOHD AMANULAH(AMANLEGISCRAT7@GMAIL.COM)(9811973607)(PETITIONER)		
82	W.P.(C)-3317/2012	SH. SHER SINGH V/s GOVT. OF NCT OF DELHI AND ORS	GEETA MENROTRA, SHRIKANT SHAH	
		OTHER DETAILS OF ADVOCATES:		
83	W.P.(C)-122/2014 CM APPL. 447/2014 CM APPL. 449/2014 CM APPL. 4928/2014	AJAYA BEHARI LAL SRIVASTAVA V/s UNION OF INDIA & ANR	AMIT ANAND TIWARI, AJIT PUDUSSERY, AJAY DIGPAUL, DEVYANI GUPTA	
		OTHER DETAILS OF ADVOCATES: DEVYANI GUPTA(DEVYANIGUPTA03@GMAIL.COM)(9818318714)(PETITIONER)		
FOR COMPLIANCE				
84	RC.REV.-383/2018(Disposed off case)	SARVINDER KUMAR SAINI V/s OM PRAKASH	NAVEEN KUMAR RAHEJA, HEM C VASHISHT, HEM C VASHIST, AMARESH KUMAR SINGH, DHRUV DWIVEDI	
		OTHER DETAILS OF ADVOCATES: NAVEEN KUMAR RAHEJA()(9810129691)(PETITIONER) DHRUV DWIVEDI(DHRUV.DWIVEDI@GMAIL.COM)(9999653945)(PETITIONER)		
85	RC.REV.-206/2024(Disposed off case)	M/S R.K. SHARMA AND BROS THROUGH SUCCESSOR IN INTEREST SMT MITHILESH SHARMA V/s MRS RAJ KUMARI MOONDHRA	PRIYA SONI, SHILPINDER SINGH SOBTI	
		OTHER DETAILS OF ADVOCATES: SHILPINDER SINGH SOBTI(KOHLISOBTI@GMAIL.COM)(9910040471)(RESPONDENT)		
FOR CONSIDERATION				
86	RSA-13/2005 CM APPL. 757/2005	SAT NARAIN SHARMA & ORS. V/s MURTI SHREE BADRI NARAIN JEE &	K.S.NEGI, B L WALI, RAJIV SHARMA, MOHINDER MADAN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE () (RESPONDENT)		
PART-HEARD MATTERS				
87	RSA-6/2009	SMT. MEENA GUPTA & ANOTHER V/s SHRI ARUN SHARMA & ORS.	MR. R.K. DHAWAN, RAHUL GAUR, ASHOK BHALLA, PRANAYNATH JHA, KARANJAWALA & CO	
		OTHER DETAILS OF ADVOCATES: PRANAYNATH JHA(PNJADVOCATUS@GMAIL.COM)(9871353080)(RESPONDENT) () (PETITIONER)		
88	W.P.(CRL)-2241/2024 CRL.M.A. 21882/2024 CRL.M.A. 30909/2024 WITH W.P.(CRL) 2391/2024	MANIDEEP MAGO V/s UNION OF INDIA & ORS.	MUSKAAN KHURANA	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: RISHI SEHGAL (ADVOCATESEHGAL.RISHI@GMAIL.COM)(9417219804)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT) RISHI SEHGAL (ADVOCATESEHGAL.RISHI@GMAIL.COM)(9417219804)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CRIME AND RAILWAY-111/2024) W.P.(CRL) 2391/2024 FILED BY SANJAY SETHI (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(CRIME AND RAILWAY-

				111/2024)
89	W.P.(CRL)-2391/2024 CRL.M.A. 23401/2024 CRL.M.A. 23402/2024	SANJAY SETHI V/s UNION OF INDIA & ORS.	ARVEEN SEKHON	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: ARVEEN SEKHON(ARVEENKAURSEKHON@GMAIL.COM)(9779356787)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CRIME AND RAILWAY- 111/2024) W.P.(CRL) 2241/2024 FILED BY MANIDEEP MAGO (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(CRIME AND RAILWAY- 111/2024)
FOR HEARING				
90	RFA-291/2020 CM APPL. 31406/2020	PRAVEEN YADAV AND ANOTHER & ANR. V/s SH. R.P. SINGH	HRISHIKESH BARUAH, HRISHIKESH BARUAH, JINENDER KUMAR JAIN, MANISH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH & RADHIKA GUPTA(HRISHIKESH@HBARUAH.COM)(9810671087)(PETITIONER) MANISH KAUSHIK(MANISHKAUSHIK.LAW@GMAIL.COM)(9818218885)(PETITIONER)		
FOR ARGUMENT				
91	RC.REV.-493/2018 CM APPL. 42976/2018 CM APPL. 64690/2024	SUDESH PRASAD V/s ZAKIA BEGUM & ORS	ANURADHA DUTT	
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT()(9910044138)(PETITIONER) ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(PETITIONER) MOHD ABID (MOHD_ABID@HOTMAIL.COM)(0)(RESPONDENT) INTEKHABALAM (INTEKHABALAM@OUTLOOK.COM)(0)(RESPONDENT)		
92	RSA-248/2016	OMBATI & ANR V/s GEETA BANSAL & ORS	ANUNAYA MEHTA AND RAJESH DAHIYA, HARIT CHHABRA	
		OTHER DETAILS OF ADVOCATES: HARIT CHHABRA(HARITCHHABRA@GMAIL.COM)(9971362950)(RESPONDENT)		
FOR FINAL DISPOSAL				
93	RSA-87/2015 CM APPL. 4900/2023 CM APPL. 39701/2023	HAIDER ALI V/s HARSHAD PATEL	RATNESH BANSAL, SAUNDARYA SINGH, PAWAN KUMAR RAWAL	
		OTHER DETAILS OF ADVOCATES: SAUNDARYA SINGH(SINGH.KAMLAKSHI@GMAIL.COM)(9873408273)(PETITIONER) P K RAWAL()(9810008623)(RESPONDENT) P K RAWAL & TARUN(PAWANRAWAL_ADVOCATE@YAHOO.CO.IN)(9810008623)(RESPONDENT) KAMLAKSHI(SINGH.KAMLAKSHI@GMAIL.COM)()(RESPONDENT)		
FOR FINAL HEARING				
94	RFA-173/2020 WITH RFA 175/2020	SUNITA VOHRA V/s MEENA SAHNI	PAWANJIT S BINDRA, DEEKSHA LADI KAKAR, ASHWIN KUMAR DS	
		OTHER DETAILS OF ADVOCATES: PAWANJIT S BINDRA()(9871493515)(PETITIONER) ASHWIN KUMAR DS(ASHWINKUMARDS@GMAIL.COM)(9886849918)(PETITIONER)		
95	RFA-175/2020 CM APPL. 8993/2020 CM APPL. 11941/2021 CM APPL. 26148/2023	SUNITA VOHRA & ANR V/s MEENA SAHNI & ANR	PAWANJIT S BINDRA, PAWANJIT SINGH BINDRA, DEEKSHA LADI KAKAR, ASHWIN KUMAR DS	
		OTHER DETAILS OF ADVOCATES: PAWANJIT S BINDRA()(9871493515)(PETITIONER) PAWANJIT S BINDRA (PAWANBINDRA@HOTMAIL.COM)(9871493515)(PETITIONER) SCLADI(LAWOFFICES@SCLADI.COM)(9871493515)(RESPONDENT) S C LADI (DEEKSHA.KAKAR@SCLADI.COM)(9313119255)(RESPONDENT) SURBHIM(SURBHIM@GMAIL.COM)()(RESPONDENT) ASHWIN KUMAR(ASHWINKUMARDS@GMAIL.COM)()(RESPONDENT) ASHWIN KUMAR DS(ASHWINKUMARDS@GMAIL.COM)(9886849918)(PETITIONER) ASHWIN KUMAR DS(ASHWINKUMARDS@GMAIL.COM)(9886849918)(RESPONDENT)		
96	RFA-406/2023 CM APPL. 26900/2023	SHRI NARAIN DUTT V/s SMT SHEELA DEVI (DECEASED) THROUGH LR SHRI PAWAN KUMAR	RAMBIR CHAUHAN, MANISH VATS	
		OTHER DETAILS OF ADVOCATES: NARAIN DUTT(KUMARSUSHIL8662@GMAIL.COM)(9312286622)(PETITIONER) RAMBIR CHAUHAN & ASSOCIATES(RBCHAUHAN.ASSOCIATES@GMAIL.COM)(9312285254)(PETITIONER) SHEELA DEVI()(9210194419)(RESPONDENT) MANISH VATS(VATSMANISH01@GMAIL.COM)(9811432428)(RESPONDENT)		
97	RFA-859/2023	DINESH KUMAR V/s ROCKFIELD EDUCATIONAL SOCIETY & ORS.	GHANSHYAM SHARMA, TRILOK CHAND	

ADVANCE CAUSE LIST

		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR AND GHANSHYAM SHARMA(SUNILCS9@GMAIL.COM)(9716662014)(PETITIONER) ROCKFIELD EDUCATIONAL SOCIETY AND ORS.{}{}(RESPONDENT) TRILOK CHAND(ADVOTRILOKCHAND@GMAIL.COM)(9999155567)(RESPONDENT) TRILOK CHAND(ADVOTRILOKCHAND@GMAIL.COM)(9999155567)(RESPONDENT)		
98	W.P.(C)-16793/2006 CM APPL. 36263/2023	GURDEEP SINGH CHADHA V/s PUNJAB & SIND BANK	MR.RAKESH MALHOTRA, SHIVANSHU BHARDWAJ, JAGAT ARORA, SHIVANSHU BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SHIVANSHU BHARDWAJ(CONTACT.SHIVANSHUBHARDWAJ@GMAIL.COM)(9958864562)(PETITIONER) RAJESH GAUTAM(RAJESHGAUTAM@KLMEHTA.NET){}{}(RESPONDENT) SHIVANSHU BHARDWAJ(CONTACT.SHIVANSHUBHARDWAJ@GMAIL.COM)(9958864562)(PETITIONER)		
99	W.P.(C)-5875/2012	RAKESH KUMAR-II V/s GOVT. OF NCT OF DELHI AND ORS	JITENDER KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		
100	W.P.(C)-5819/2015	SHIVALI DHILLON V/s MANAGING DIRECTOR, ARMY WELFARE EDUCATION SOCIETY (AWES) AND ORS.	V S TOMAR	
		OTHER DETAILS OF ADVOCATES:		
FINAL ARGUMENTS				
101	RFA-3/2024 CM APPL. 231/2024	NEELAM AGGARWAL & ORS. V/s ASTROSCIENCE TECHNOLOGIES PVT. LTD. & ANR.	ADITYA GOEL	
		OTHER DETAILS OF ADVOCATES:		
END OF THE BOARD/FOR DISPOSAL MATTERS				
102	RSA-222/2010	KHICHOO MAL V/s SARAN DASS & ORS	LALIT GUPTA, ANKIT GUPTA	
		OTHER DETAILS OF ADVOCATES: ANKIT GUPTA(ANKKIT09@YAHOO.COM)(9999568812)(RESPONDENT)		
103	RSA-134/2019 CM APPL. 26390/2023	RAUNAK SINGH V/s SATISH CHAND SHARMA & ORS	ICON OF HUMANITY, BHUPESH NARULA, BHARAT MALHOTRA, ASHISH GAUR	
		OTHER DETAILS OF ADVOCATES: ICON OF HUMANITY{}(9810260246)(PETITIONER) ICON OF HUMANITY(INFO@ICONOFHUMANITY.COM)(9810260246)(PETITIONER) CONTACT SANJEEV(CONTACTSANJEEVS@GMAIL.COM){}{}(RESPONDENT) BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM){8447151507}(RESPONDENT) ASHISH GAUR(ADVASHISHGAUR@GMAIL.COM)(9868891210)(RESPONDENT)		
104	RSA-90/2022 CM APPL. 35141/2022 CM APPL. 35142/2022 CM APPL. 28563/2023 CM APPL. 39138/2024	S.KANWALJIT SINGH V/s MRS AMRIT PAL KAUR & ORS.	PAWAN PRAKASH PATHAK, PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES: H S GUJRAL , PAWAN PATHAK(JQDELHI@GMAIL.COM){8600545332}(PETITIONER) JQ DELHI(JQDELHI@GMAIL.COM){}{}(PETITIONER) PRAVEEN SURI (PRAVEENSURI73@GMAIL.COM)(9810928188)(RESPONDENT) JQ DELHI(JQDELHI@GMAIL.COM){0}(PETITIONER) PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9810928188)(RESPONDENT)		

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: "SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST
IS OVER."

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952) ,COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

Click below to join the VC:

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3801/2024	ABHISHEK PRATAP SINGH ALIAS UTTAM SINGH V/s STATE GOVT NCT OF DELHI	VINEET KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: VINEET KUMAR MISHRA(VINEETM724@GMAIL.COM)(9958594269)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SONIA VIHAR-295/2024)
2	BAIL APPLN.-4446/2024	MUKESH @ MUKESH RESWAL V/s STATE GOVT. OF NCT OF DELHI	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANGOLPURI-909/2022) BAIL APPLN. 3090/2023 FILED BY MUKESH @ MUKESH RESWAL (DISPOSED ON : 2023-12-15) BAIL APPLN. 167/2024 FILED BY MUKESH @ MUKESH RESWAL (DISPOSED ON : 2024-07-26) BAIL APPLN. 3123/2024 FILED BY MUKESH @ MUKESH RESWAL (DISPOSED ON : 2024-09-26) P.S.-FIR NO. :(MANGOLPURI-909/2022)
3	BAIL APPLN.-4741/2024 CRL.M.A. 39035/2024 WITH BAIL APPLN. 668/2025	AMRENDER SINGH V/s STATE OF NCT OF DELHI & ANR.	RAHUL MAURYA	
		OTHER DETAILS OF ADVOCATES: RAHUL MAURYA (ADVMKRAHUL@GMAIL.COM)(9971707485)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANKYA PURI-189/2024) BAIL APPLN. 450/2025 FILED BY PARMINDER SINGH (DISPOSED ON : 2025-02-03) BAIL APPLN. 668/2025 FILED BY PARMINDER SINGH (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(CHANKYA PURI-189/2024)
4	BAIL APPLN.-668/2025 CRL.M.A. 4785/2025	PARMINDER SINGH V/s STATE OF NCT OF DELHI	RAHUL MAURYA	
		OTHER DETAILS OF ADVOCATES: RAHUL MAURYA (ADVMKRAHUL@GMAIL.COM)(9971707485)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHANKYA PURI-189/2024) BAIL APPLN. 4741/2024 FILED BY AMRENDER SINGH (D. OF HEARING : 2025-04-08) BAIL APPLN. 450/2025 FILED BY

				PARMINDER SINGH (DISPOSED ON : 2025-02-03) P.S.-FIR NO. :(CHANKYA PURI-189/2024)
5	BAIL APPLN.-4813/2024	PAPPU YADAV V/s STATE OF NCT OF DELHI	DEEPANSHU GOSWAMI	
		OTHER DETAILS OF ADVOCATES: DEEPANSHU (THEDELHILAWGROUP@GMAIL.COM)(8744070637)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUNLIGHT COLONY-34/2017) BAIL APPLN. 1844/2022 FILED BY HASEENA @ LADO IN (JC) (DISPOSED ON : 2023-05-09) BAIL APPLN. 1044/2023 FILED BY PAPPU YADAV (DISPOSED ON : 2023-05-09) BAIL APPLN. 2240/2024 FILED BY MOHD AFROZ (DISPOSED ON : 2024-12-13) P.S.-FIR NO. :(SUNLIGHT COLONY-34/2017)
6	BAIL APPLN.-220/2025	PRAMOD V/s THE STATE NCT OF DELHI	KUNAL NARWAL	
		OTHER DETAILS OF ADVOCATES: LAWYER(LAWYERS332@GMAIL.COM)(9871262435)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG-64/2024) BAIL APPLN. 3196/2024 FILED BY PRAMOD (DISPOSED ON : 2024-10-04) BAIL APPLN. 3554/2024 FILED BY RAM DHARSH SINGH (DISPOSED ON : 2024-12-02) P.S.-FIR NO. :(K.N.KATJU MARG-64/2024)
7	BAIL APPLN.-1218/2025 CRL.M.(BAIL) 677/2025 CRL.M.A. 9440/2025	IKABAL V/s STATE OF NCT OF DELHI	NISHANT NAIN	
		OTHER DETAILS OF ADVOCATES: VISHAL KUMAR(VISHALKU1994@GMAIL.COM)(8511601438)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW FRIENDS COLONY-402/2023) BAIL APPLN. 928/2025 FILED BY IKABAL (DISPOSED ON : 2025-03-19) CRL.M.C. 1740/2025 FILED BY VINOD KUMAR & ORS. (DISPOSED ON : 2025-03-12) P.S.-FIR NO. :(NEW FRIENDS COLONY-402/2023)
SUSPENSION OF SENTENCE				
8	CRL.M.A. 3656/2021 CRL.M.A. 3657/2021 CRL.M.A. 20757/2023 CRL.M.A. 20758/2023 CRL.M.A. 23138/2023 CRL.M.(BAIL) 548/2025 In CRL.A.-508/2018	NIRBHEY KUMAR SHARMA V/s THE STATE & ANR	ASHUTOSH BHARDWAJ, AZHAR QAYUM, SUNIL KUMAR, INDRA JEET SINGH, SUNIL KUMAR, MOHIT KUMAR SHARMA	Listing Remarks: WITH CRL.A.524/2018
		OTHER DETAILS OF ADVOCATES: ASHUTOSH BHARDWAJ()(9911884567)(PETITIONER) AZHARQAYUM(QAYUMAZHAR@GMAIL.COM)(9810750751)(PETITIONER) AZHAR QAUM(QAYUMAZHAR@GMAIL.COM)(9810750751)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNIL KUMAR (SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNIL KUMAR (SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) INDERJEET SINGH(INDERJEETADV10@GMAIL.COM)(9936803668)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SUNIL KUMAR (SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER) MOHIT KUMAR SHARMA(ADV.MOHITKUMARSHARMA@GMAIL.COM)(8750763200)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHAJAN PURA-165/2009) BAIL APPLN. 2435/2009 FILED BY NIRBHAY SHARMA (DISPOSED ON : 2010-01-14) BAIL APPLN. 1718/2009 FILED BY KARTAR SINGH SHARMA (DISPOSED ON : 2010-04-28) CRL.A. 524/2018 FILED BY KARTAR SINGH SHARMA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(BHAJAN PURA-165/2009)

9	CRL.M.(BAIL) 427/2025 In CRL.A.-242/2025	TINKU@PRAKASH@MAHESH V/s STATE GOVT. OF NCT OF DELHI	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA(DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PALAM VILLAGE-129/2009) BAIL APPLN. 3798/2024 FILED BY PRAKASH YADAV (DISPOSED ON : 2024-11-26) P.S.-FIR NO. :(PALAM VILLAGE-129/2009)
10	CRL.REV.P.-798/2019 CRL.M.(BAIL) 1350/2019	ARJUN V/s STATE	JAHANVI WORAH	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(NEW ASHOK NAGAR-61/2013)
PAROLE/FURLOUGH				
11	W.P.(CRL)-648/2025	RAHUL V/s STATE OF NCT OF DELHI	NITIN SALUJA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ASSOCIATES S&LL LAW CHAMBERS(ASSOCIATES@LAWCHAMBERS.CO.IN)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GANDHI NAGAR-979/2014) CRL.A. 498/2023 FILED BY RAHUL (DISPOSED ON : 2024-10-29) P.S.-FIR NO. :(GANDHI NAGAR-979/2014)
FRESH MATTERS & APPLICATIONS				
12	CRL.M.A. 1453/2025 In CRL.A.-67/2025	SHAKTI SINGH V/s STATE OF NCT OF DELHI AND ANR	PREM KISHORE TRIPATHI	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BABA HARI DASS NAGAR-221/2022) CRL.M.C. 2953/2024 FILED BY SHAKTI SINGH (DISPOSED ON : 2024-04-16) P.S.-FIR NO. :(BABA HARI DASS NAGAR-221/2022)
13	W.P.(CRL)-1060/2025	MANOJ ALIAS BOOZA V/s STATE NCT OF DELHI	SUNIL UPADHYAY (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SUNIL UPADHYAY(ADVSUNEEL@GMAIL.COM)(9871418654)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SADAR BAZAR-81/2010) CRL.A. 775/2019 FILED BY NANDU (DISPOSED ON : 2019-11-06) CRL.A. 610/2019 FILED BY ARJUN (DISPOSED ON : 2019-11-06) CRL.A. 606/2019 FILED BY RAHUL (DISPOSED ON : 2019-11-06) CRL.A. 379/2019 FILED BY AKASH @ Bhole (DISPOSED ON : 2019-11-06) CRL.A. 619/2019 FILED BY MANOJ (DISPOSED ON : 2019-11-06) CRL.A. 642/2019 FILED BY MANOJ @ KALE (DISPOSED ON : 2019-11-06) W.P.(CRL) 478/2020 FILED BY NANDU @ RAM KISHORE (DISPOSED ON : 2020-02-17) W.P.(CRL) 450/2020 FILED BY ARJUN (DISPOSED ON : 2020-05-27) W.P.(CRL) 333/2020 FILED BY MANOJ @ KALA (DISPOSED ON : 2020-02-04) W.P.(CRL) 3540/2019 FILED BY MANOJ (DISPOSED ON : 2020-02-11) W.P.(CRL) 100/2020 FILED BY AKASH @ Bhole (DISPOSED ON : 2020-01-21) W.P.(CRL) 593/2020 FILED BY MANOJ @ KALA (DISPOSED ON : 2021-09-15) W.P.(CRL) 996/2020 FILED BY ARJUN (DISPOSED ON : 2020-07-17) W.P.(CRL) 892/2020 FILED BY RAHUL (DISPOSED ON : 2020-06-09) W.P.(CRL) 997/2020 FILED BY RAHUL

				(DISPOSED ON : 2020-10-06) W.P.(CRL) 1290/2021 FILED BY MANOJ (DISPOSED ON : 2021-08-05) W.P.(CRL) 596/2021 FILED BY AKASH @ Bhole (DISPOSED ON : 2021-03-15) W.P.(CRL) 1020/2021 FILED BY AKASH@BHOLA (DISPOSED ON : 2021-06-02) W.P.(CRL) 120/2022 FILED BY MANOJ (DISPOSED ON : 2022-10-07) W.P.(CRL) 2810/2022 FILED BY MANOJ (DISPOSED ON : 2023-07-19) W.P.(CRL) 1102/2023 FILED BY MANOJ@KALE (DISPOSED ON : 2023-04-21) W.P.(CRL) 1127/2023 FILED BY NANDU @ RAM KISHORE (DISPOSED ON : 2023-04-21) W.P.(CRL) 1203/2023 FILED BY AKASH Bhole (DISPOSED ON : 2023-04-28) W.P.(CRL) 2181/2023 FILED BY AKASH Bhole S/O SH. NAND LAL (DISPOSED ON : 2023-08-09) W.P.(CRL) 3429/2023 FILED BY MANOJ KUMAR (D. OF HEARING : 2025-04-15) W.P.(CRL) 216/2024 FILED BY MANOJ (DISPOSED ON : 2024-01-31) W.P.(CRL) 523/2024 FILED BY MANOJ (DISPOSED ON : 2024-03-14) W.P.(CRL) 1145/2024 FILED BY MANOJ (DISPOSED ON : 2024-04-10) W.P.(CRL) 1240/2024 FILED BY AKASH @ BHOLA (DISPOSED ON : 2024-04-24) W.P.(CRL) 1093/2024 FILED BY AKASH @ BHOLA (DISPOSED ON : 2024-04-04) W.P.(CRL) 2543/2024 FILED BY ARJUN @ MONU (DISPOSED ON : 2024-10-04) W.P.(CRL) 3313/2024 FILED BY RAHUL (DISPOSED ON : 2024-12-09) W.P.(CRL) 3391/2024 FILED BY AKASH @ BHOLA (DISPOSED ON : 2024-11-19) W.P.(CRL) 3619/2024 FILED BY MANOJ (DISPOSED ON : 2025-01-10) W.P.(CRL) 294/2025 FILED BY AKASH ALIAS Bhole (DISPOSED ON : 2025-03-03) W.P.(CRL) 364/2025 FILED BY AKASH @ BHOLA (DISPOSED ON : 2025-02-03) W.P.(CRL) 565/2025 FILED BY NANDU @ RAM KISHORE (DISPOSED ON : 2025-02-25) W.P.(CRL) 567/2025 FILED BY MANOJ @ KALE (DISPOSED ON : 2025-02-25) W.P.(CRL) 629/2025 FILED BY MANOJ ALIAS BOOZA (DISPOSED ON : 2025-02-28) W.P.(CRL) 862/2025 FILED BY ARJUN @ MONU (DISPOSED ON : 2025-03-24) W.P.(CRL) 863/2025 FILED BY MANOJ (DISPOSED ON : 2025-03-17) W.P.(CRL) 885/2025 FILED BY AKASH ALIAS Bhole (DISPOSED ON : 2025-03-19) P.S.-FIR NO. :(SADAR BAZAR-81/2010)
FOR ADMISSION				
14	CRL.REV.P.(MAT.)-78/2025 CRL.M.A. 4916/2025 CRL.M.A. 4917/2025	RAHUL SAHAI V/s ANTARA ROY	KAPIL RAGHAV	
		OTHER DETAILS OF ADVOCATES: PARVEEN (PARVEENDEMOLIYA@GMAIL.COM)(7988929571)(PETITIONER)		

AFTER NOTICE MISC. MATTERS				
15	CONT.CAS(C)-281/2024	SUBHASH CHANDER V/s RAJAN ARORA	VIJAY DATT GAHTORI	
		OTHER DETAILS OF ADVOCATES: SHANKAR DATT GAHTORI(GAHTORIVIJAY@GMAIL.COM)(7011269984)(PETITIONER) RAJAN ARORA(RUCHIRAGOEL@GMAIL.COM)()(RESPONDENT)		
16	CRL.A.-498/2016 WITH CRL.L.P. 609/2016	FAIZ MOHD V/s CBI	S K BHATNAGAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-9-E-2005) CRL.A. 508/2016 FILED BY RAM NATH (DISPOSED ON : 2020-02-06) CRL.L.P. 609/2016 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(CBI-9-E-2005)
17	CRL.L.P.-609/2016 CRL.M.A. 17857/2016	CENTRAL BUREAU OF INVESTIGATION V/s NARAYAN DIWAKAR & ORS.	SANJEEV BHANDARI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-9-E-2005) CRL.A. 508/2016 FILED BY RAM NATH (DISPOSED ON : 2020-02-06) CRL.A. 498/2016 FILED BY FAIZ MOHD (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(CBI-9-E-2005)
18	CRL.A.-361/2017 WITH CRL.A. 385/2017 CRL.A. 406/2017 CRL.A. 503/2017 CRL.A. 631/2017	AVINASH CHANDER GARG V/s C B I	MEDHANSHU TRIPATHI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-06) CRL.A. 503/2017 FILED BY GOPAL KRISHAN AGGARWAL (D. OF HEARING : 2025-04-08) CRL.A. 385/2017 FILED BY MAMTA NEHRA (D. OF HEARING : 2025-04-08) CRL.A. 406/2017 FILED BY SRI KRISHAN VASHISHTH (D. OF HEARING : 2025-04-08) CRL.A. 631/2017 FILED BY NARESH SHEKHRI (D. OF HEARING : 2025-04- 08) P.S.-FIR NO. :(CBI-4-E-06)
19	CRL.A.-385/2017	MAMTA NEHRA V/s CBI	PRAVESH SINGH, RAJDEEP BEHRA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-06) CRL.A. 503/2017 FILED BY GOPAL KRISHAN AGGARWAL (D. OF HEARING : 2025-04-08) CRL.A. 406/2017 FILED BY SRI KRISHAN VASHISHTH (D. OF HEARING : 2025-04-08) CRL.A. 361/2017 FILED BY AVINASH CHANDER GARG (D. OF HEARING : 2025-04-08) CRL.A. 631/2017 FILED BY NARESH SHEKHRI (D. OF HEARING : 2025-04- 08) P.S.-FIR NO. :(CBI-4-E-06)
20	CRL.A.-406/2017	SRI KRISHAN VASHISHTH V/s CBI	M S KHAN, RAJDIPA BEHRUA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-06) CRL.A. 503/2017 FILED BY GOPAL

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				KRISHAN AGGARWAL (D. OF HEARING : 2025-04-08) CRL.A. 385/2017 FILED BY MAMTA NEHRA (D. OF HEARING : 2025-04-08) CRL.A. 361/2017 FILED BY AVINASH CHANDER GARG (D. OF HEARING : 2025-04-08) CRL.A. 631/2017 FILED BY NARESH SHEKHRI (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(CBI-4-E-06)
21	CRL.A.-503/2017	GOPAL KRISHAN AGGARWAL V/s CENTRAL BUREAU OF INVESTIGATION	K SINGHAL, RAJDIPA BEHIRU, ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR(KUMARABHAY2301@GMAIL.COM)(9716104763)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-06) CRL.A. 385/2017 FILED BY MAMTA NEHRA (D. OF HEARING : 2025-04-08) CRL.A. 406/2017 FILED BY SRI KRISHAN VASHISHTH (D. OF HEARING : 2025-04-08) CRL.A. 361/2017 FILED BY AVINASH CHANDER GARG (D. OF HEARING : 2025-04-08) CRL.A. 631/2017 FILED BY NARESH SHEKHRI (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(CBI-4-E-06)
22	CRL.A.-631/2017	NARESH SHEKHRI V/s CBI	M S KHAN, RAJDIPA BEHURA, PREETI HANDA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-06) CRL.A. 503/2017 FILED BY GOPAL KRISHAN AGGARWAL (D. OF HEARING : 2025-04-08) CRL.A. 385/2017 FILED BY MAMTA NEHRA (D. OF HEARING : 2025-04-08) CRL.A. 406/2017 FILED BY SRI KRISHAN VASHISHTH (D. OF HEARING : 2025-04-08) CRL.A. 361/2017 FILED BY AVINASH CHANDER GARG (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(CBI-4-E-06)
23	CRL.A.-596/2017	STATE (GOVT OF NCT OF DELHI) V/s RAKESH GUPTA	ISHA KHANNA, D.K MATHUR, RAMESHWAR DASS GOEL	
		OTHER DETAILS OF ADVOCATES: RAMESHWAR DASS GOEL(HEMANT_SUMEDHA2001@YAHOO.CO.IN)(9811133572)(PETITIONER)		
24	CRL.A.-656/2017	SH ASHRAF ALI V/s STATE GOVT OF NCT OF DELHI & ANR	SHAAD ANWAR	
		OTHER DETAILS OF ADVOCATES:		
25	CRL.M.A. 3649/2021 CRL.M.A. 3650/2021 In CRL.A.-524/2018	KARTAR SINGH SHARMA V/s THE STATE GOVT OF NCT OF DELHI & ANR	RAVINDER CHADHA, AZHAR QAYUM, PALLAV MONGIA	
		OTHER DETAILS OF ADVOCATES: RAVINDER CHADHA()(9717735655)(PETITIONER) AZHARQAYUM(QAYUMAZHAR@GMAIL.COM)(9810750751)(PETITIONER) AZHAR QAYUN AND NARENDER KUMAR(QAYUMAZHAR@GMAIL.COM)(9810750751)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PALLAV MONGIA(PALLAV.MONGIA@GMAIL.COM)(9650530410)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BHAJAN PURA-165/2009) BAIL APPLN. 2435/2009 FILED BY NIRBHAY SHARMA (DISPOSED ON : 2010-01-14) BAIL APPLN. 1718/2009 FILED BY KARTAR SINGH SHARMA (DISPOSED ON : 2010-04-28) CRL.A. 508/2018 FILED BY NIRBHEY KUMAR SHARMA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(BHAJAN PURA-

				165/2009)
26	CRL.L.P.-126/2012 WITH CRL.L.P. 20/2014	DIRECTORATE OF REVENUE INTELLIGENCE V/s RAVI GARG	SATISH AGGARWALA, PRADEEP JAIN	
		OTHER DETAILS OF ADVOCATES:		
27	CRL.L.P.-20/2014	DIRECTORATE OF REVENUE INTELLIGENCE V/s HARPREET SINGH @ JITAR SINGH @ SONU	SATISH AGGAWALA, RAJNI SINGH	
		OTHER DETAILS OF ADVOCATES:		
28	CRL.L.P.-47/2020	KAPIL SONI V/s THE STATE & ANR	SANJAY SOTI, MAHESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY SOTI()(9810935078)(PETITIONER) MAHESH KUMAR(MAHESHADV416@GMAIL.COM)(9971389656)(PETITIONER)		
29	CRL.M.C.-42/2019 CRL.M.A. 205/2019 CRL.M.A. 4525/2019	AIR CUSTOMS V/s FASIHI MARJAN & ORS.	SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWALA()(9899816666)(PETITIONER) SATISH AGGARWALA()(9582250756)(PETITIONER)		
30	CRL.M.C.-1242/2019 CRL.M.A. 12800/2019	ASHISH PAARCHA V/s SONIA & ORS.	ASHISH UPADHAYAY, INDIAN LAW EXPERTS, PULKIT VERMA	
		OTHER DETAILS OF ADVOCATES: ASHISH UPADHAYAY()(9811215280)(PETITIONER) INDIAN LAW EXPERTS()(9313740656)(PETITIONER) PULKIT VERMA(PULKIT@ENURELEGAL.COM)(9716694879)(RESPONDENT)		
31	CRL.M.C.-4545/2019	MUKESH DEVI V/s STATE & ORS.	VIKRAM SINGH, K.S VERMA	
		OTHER DETAILS OF ADVOCATES: VIKRAM SINGH()(9899339213)(PETITIONER)		
32	CRL.M.C.-6453/2019 CRL.M.A. 42657/2019 CRL.M.A. 17215/2024 CRL.M.A. 38021/2024	SH. HARCHARAN SINGH JOSH V/s STATE & ORS.	AMBUJ SARASWAT, AKASH SACHAN	
		OTHER DETAILS OF ADVOCATES: AMBUJ SARASWAT()(9897885840)(PETITIONER) SIDDHARTH SATIJA(SIDDHARTHSATIJA@GMAIL.COM)(9810633219)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ASHOK VIHAR-389/2019)
33	CRL.M.C.-85/2025 CRL.M.A. 465/2025	M/S RK ASSOCIATES AND HOTELIERS PVT LTD & ORS. V/s DIRECTORATE OF ENFORCEMENT	VAIBHAV DUBEY	
		OTHER DETAILS OF ADVOCATES: KUMAR VAIBHAV(VAIBHAV.DUBEY@GACHAMBERS.COM)(9130906707)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2015-A-0032) CRL.M.C. 3137/2017 FILED BY SANDEP SILAS (DISPOSED ON : 2019-03-15) CRL.M.C. 3141/2017 FILED BY MS CHALIA (DISPOSED ON : 2019-03-15) CRL.M.C. 5094/2017 FILED BY CHALIA (DISPOSED ON : 2019-03-15) CRL.M.C. 5095/2017 FILED BY SANDEEP SILAS (DISPOSED ON : 2019-03-15) CRL.M.C. 456/2020 FILED BY AMBUJ HOTELS & REAL ESTATE PVT. LTD. (DISPOSED ON : 2023-07-04) CRL.M.C. 2083/2021 FILED BY SHARAN BIHARI AGRAWAL (DISPOSED ON : 2023-07-04) CRL.M.C. 2092/2021 FILED BY M/S BRANDAVAN FOOD PRODUCTS (DISPOSED ON : 2023-07-04) P.S.-FIR NO. :(CBI-DAI-2015-A-0032)
34	CRL.M.C.-1274/2025 CRL.M.A. 5673/2025	KULDEEP KUMAR @ MONU V/s STATE NCT OF DELHI	SHEENU PRIYA	
		OTHER DETAILS OF ADVOCATES: SHEENU PRIYA(SHEENUPRIYA22@GMAIL.COM)(8376982005)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAKARPUR-223/2024)
35	CRL.REV.P.-89/2019	SHASHI BALA V/s RAMESH KUMAR CHAUHAN	SUNIL K KALRA, APOORVA MISHRA	

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		OTHER DETAILS OF ADVOCATES: SUNIL K KALRA()(9810396959)(PETITIONER) APOORVA MISHRA(APOORVA.MISRA@AMLAW.CO.IN)(9811362889)(PETITIONER)		
36	CRL.REV.P.-262/2019	RAMESH KUMAR V/s STASTE (NCT OF DELHI)	ASHWANI KR. SHARMA	
		OTHER DETAILS OF ADVOCATES: ASHWANI KR. SHARMA()(9810230492)(PETITIONER)		P.S.-FIR NO. :(DWARKA NORTH-653/2014)
37	CRL.REV.P.-546/2019 CRL.M.A. 9799/2019 CRL.M.A. 9800/2019	MANJEET KAUR V/s STATE & ORS.	RAJPAL SINGH, S.S. KHATRI	
		OTHER DETAILS OF ADVOCATES: RAJPAL SINGH()(9811263161)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA-194/1998) CRL.M.C. 1104/2008 FILED BY MANJIT KAUR (DISPOSED ON : 2008-10-16) P.S.-FIR NO. :(NARELA-194/1998)
38	CRL.REV.P.-1022/2019	HARPAL SINGH & ORS V/s STATE, NCT OF DELHI	JITENDRA SETHI, RISHAV KASHYAP	
		OTHER DETAILS OF ADVOCATES: JITENDRA SETHI()(9810062191)(PETITIONER) RISHAV KASHYAP(RISHAVKASHYAP29@GMAIL.COM)(9599902304)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-372/2018) BAIL APPLN. 2715/2018 FILED BY SMT. TARA WATI (DISPOSED ON : 2018-11-19) BAIL APPLN. 2663/2018 FILED BY HARPAL SINGH (DISPOSED ON : 2018-11-13) P.S.-FIR NO. :(NEW ASHOK NAGAR-372/2018)
39	CRL.REV.P.-114/2021 CRL.M.A. 3664/2021 CRL.M.A. 9193/2022	GURPREET SINGH GULATI V/s STATE OF NCT & ORS.	JANANI SRINIVASAN, NAZIA PARVEEN, GYANENDRA KUMAR, SHIKHA GOEL	
		OTHER DETAILS OF ADVOCATES: GURPREET SINGH GULATI(JANANI.IYER@REDIFFMAIL.COM)(9818210044)(PETITIONER) GURPREET SINGH GULATI(JANANI.IYER@REDIFFMAIL.COM)(9818210044)(PETITIONER) GURPREET SINGH GULATI(JANANI.IYER@REDIFFMAIL.COM)(9818210044)(PETITIONER) GURPREET SINGH GULATI(JANANI.IYER@REDIFFMAIL.COM)(9818210044)(PETITIONER) GURPREET SINGH GULATI(JANANI.IYER@REDIFFMAIL.COM)(9818210044)(PETITIONER) GURPREET SINGH GULATI(JANANI.IYER@REDIFFMAIL.COM)(9818210044)(PETITIONER) JANANISRINIVASAN(JANANI.IYER@REDIFFMAIL.COM)(9818210044)(PETITIONER) S JANANI(JANANI.IYER@REDIFFMAIL.COM)(9818210044)(PETITIONER) STATE OF NCT(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE OF NCT(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE OF NCT(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE OF NCT(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE OF NCT(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NAZIA PARVEEN(NAAZANSARI81@GMAIL.COM)(9278693021)(RESPONDENT) GYANENDRA KUMAR(GYANENDRAKUMAR6661@GMAIL.COM)(9560505601)(RESPONDENT) SHIKHA GOEL(SHIKHAGOEL66@GMAIL.COM)(8287634805)(RESPONDENT)		
40	CRL.REV.P.-321/2021	DEVRAJ V/s STATE THROUGH STANDING COUNSEL	RAJENDRA KUMAR PAL, KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJENDRA PAL(RAJENDRAPALADVOCATE1168@GMAIL.COM)(9810214739)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KRISHAN KUMAR(KUMARKRISHAN1972@GMAIL.COM)(9810068578)(PETITIONER)		P.S.-FIR NO. :(NEW ASHOK NAGAR-166/2021)
41	CRL.REV.P.-388/2021 CRL.M.A. 18940/2021 WITH CRL.REV.P. 41/2022	PURAN NATH JUNEJA V/s CENTRAL BUREAU OF INVESTIGATION	HITENDER KAPUR	
		OTHER DETAILS OF ADVOCATES: HITENDER KAPUR(KAPURLEGAL@GMAIL.COM)(9811045334)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DST-2017-A-00013) CRL.REV.P. 42/2022 FILED BY SAMADHAN MANAGEMENT SERVICE PVT LTD & ANR. (DISPOSED ON : 2022-04-19) CRL.REV.P. 41/2022 FILED BY RAJESH GOYAL (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(CBI-DST-2017-A-00013)

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42	CRL.REV.P.-41/2022	RAJESH GOYAL V/s CENTRAL BUREAU INVESTIGATION	RAJIV K GARG	
		OTHER DETAILS OF ADVOCATES: RAJIV GARG(GARGRAJIV26@YAHOO.CO.IN)(9810002830)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DST-2017-A-00013) CRL.REV.P. 42/2022 FILED BY SAMADHAN MANAGEMENT SERVICE PVT LTD & ANR. (DISPOSED ON : 2022-04-19) CRL.REV.P. 388/2021 FILED BY PURAN NATH JUNEJA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(CBI-DST-2017-A-00013)
43	CRL.REV.P.-389/2021 CRL.M.A. 18969/2021 CRL.M.A. 26859/2022	TEJPAL SINGH V/s SHRI AMAR SINGH	PRATEEK GUPTA, ASHOK GURNANI	
		OTHER DETAILS OF ADVOCATES: D P GUPTA AND COMPANY(AKGUPTA@LIVE.COM)(7701908791)(PETITIONER) ASHOK GURNANI()(9810109039)(RESPONDENT)		
44	W.P.(CRL)-2362/2022 CRL.M.A. 20595/2022 WITH W.P.(CRL) 80/2023	STEAG ENERGY SERVICES (INDIA) PRIVATE LIMITED V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA AND ANR	KAMIL KHAN	
		OTHER DETAILS OF ADVOCATES: AVS(HINDACADEMYLAW@GMAIL.COM)(9899218810)(PETITIONER) KAMBHAMMETTU (CASRIVAMSI@GMAIL.COM)()(RESPONDENT) INSOLVENCY(RVO@IBBI.GOV.IN)()(RESPONDENT) INSOLVENCY(RVO@IBBI.GOV.IN)()(RESPONDENT)		
45	W.P.(CRL)-80/2023 CRL.M.A. 736/2023	KAMBHAMMETTU SRI VAMSI V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA & ANR.	MAYANK JAIN, ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: MAYANK JAIN(JAINSINGHCO@GMAIL.COM)()(PETITIONER) HIND ACADEMY LAW(HINDACADEMYLAW@GMAIL.COM)()(RESPONDENT) SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)()(RESPONDENT) ABHISHEK KUMAR(ABHISHEK244@YAHOO.CO.IN)(9891138990)(PETITIONER)		
46	W.P.(CRL)-55/2023 CRL.M.A. 628/2023 CRL.M.A. 22384/2024 WITH W.P.(CRL) 707/2024	BHUPINDER SINGH SAWHNEY V/s YOGESH TRADING COMPANY & ORS.	VICTORY ASSOCIATES, SANJEEV GOYAL, ABHIMANYU ARUN WALIA, RISHAB RAJ JAIN, SANJEEV GOYAL	
		OTHER DETAILS OF ADVOCATES: BHUPINDER SINGH SAWHNEY(GURBANIKSAHNI@GMAIL.COM)()(PETITIONER) IFCI FACTORS LIMITED(ANUPAM@TCL-INDIA.NET)()(PETITIONER) VICTORY ASSOCIATES(VINEET.LEGAL@GMAIL.COM)(9810815307)(PETITIONER) DBS BANK LTD(CUSTOMERCAREINDIA@ABS.COM)()(RESPONDENT) STANDARD CHARTERED BANK(SANJAY-GUPTA@SNGPARTNERS.IN)()(RESPONDENT) M/S S E INVESTMENT LTD(DELHI@SEIL.COM)()(RESPONDENT) YOGESH TRADING COMPANY(YTCDHIN@YAHOO.COM)()(RESPONDENT) M/S BERRY COTTS PVT LTD(KOLKATA@BERRYCOTTS.COM)()(RESPONDENT) SANJEEV GOYAL (LAW.SANJEEV@GMAIL.COM)(9810498889)(PETITIONER) ABHIMANYU ARUN WALIA(ABHIMANYUWALIA@GMAIL.COM)(8800991188)(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT) SANJEEV GOYAL(LAW.SANJEEV@GMAIL.COM)(9810498889)(RESPONDENT)		
47	W.P.(CRL)-707/2024 CRL.M.A. 6617/2024	SATINDER KAUR SAWHENY V/s M/S S.E. INVESTMENTS LTD & ANR.	VICTORY ASSOCIATES, SANJAY KUMAR CHADHA	
		OTHER DETAILS OF ADVOCATES: SATINDER KAUR SAWHNEY(GURBANIKSAHNI@GMAIL.COM)()(PETITIONER) VINEET KUMAR(VINEET.LEGAL@GMAIL.COM)()(PETITIONER) VICTORY ASSOCIATES(VINEET.LEGAL@GMAIL.COM)(9810815307)(PETITIONER) VICTORY ASSOCIATES(VINEET.LEGAL@GMAIL.COM)(9810815307)(PETITIONER) SANJAY CHANDHA(SANJAYKCHANDHA@BSKLEGAL.ORS)()(RESPONDENT) SANJAY(SANJAYKCHADHA@BSKLEGAL.ORS)()(RESPONDENT) SANJAY KUMAR CHADHA(SANJAYKCHADHA@BSKLEGAL.ORG)(9811177238)(RESPONDENT)		
48	W.P.(CRL)-704/2023 CRL.M.A. 6518/2023	PAWAN KUMAR TANWAR V/s THE STATE THE GOVT OF NCT OF DELHI & ANR.	REENA SHARMA	
		OTHER DETAILS OF ADVOCATES: PAWAN JAIN(J_P7777@YAHOO.IN)(9212777701)(PETITIONER) ABHINAV SHARMA(AABHINAV1236@GMAIL.COM)()(PETITIONER) SANJIV SAGAR(SANJIVSAGAR@GMAIL.COM)()(RESPONDENT) SBI(SBI.50258@SBI.CO.IN)()(RESPONDENT)		P.S.-FIR NO. :(JANAKPURI-40/2017)
49	W.P.(CRL)-934/2023	MOHD SALMAN & ANR. V/s STATE NCT OF DELHI & ANR.	AREEB AHMAD	

ADVANCE CAUSE LIST

		OTHER DETAILS OF ADVOCATES: AREEB AHMAD (AREEBMAMON4245@GMAIL.COM)(8744961383)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DAYAL PUR-303/2022)
50	W.P.(CRL)-1025/2023 CRL.M.A. 9593/2023	ABHISHEK KUMAR V/s NEHA LAL	ABHISHEK KUMAR, PRADUM KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR(ABHISHEK.ROYAL@GMAIL.COM)(8448409300)(PETITIONER) NEHA LAL(NEHALAL@GMAIL.COM)(9810365610)(RESPONDENT) PRADUM KUMAR(ADVPRADUMKUMAR@GMAIL.COM)(9122846186)(RESPONDENT)		
51	W.P.(CRL)-2032/2023 CRL.M.A. 18802/2023	VIJAY POPLI V/s SIDHARTH PAREEK & ORS.	GAGAN KUMAR SINGHAL	
		OTHER DETAILS OF ADVOCATES: KULDIP SINGH(GAGANKUMARSINGHAL@YAHOO.COM)(8860538313)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
52	W.P.(CRL)-2185/2023	SHRI HARISH @ HARISH CHANDRA @ HARISH CHANDER KAROGETI AND ORS V/s THE STATE GOVT OF NCT DELHI AND ANR	ARUN KUMAR VERMA, JYOTI GUPTA	
		OTHER DETAILS OF ADVOCATES: ARUN KUMAR VERMA (ARUNVRM1985@GMAIL.COM)(9899538156)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JYOTI GUPTA(JYOTI.GUPTA.LAWYER@GMAIL.COM)(9711166616)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-709/2022)
53	W.P.(CRL)-3258/2023	RAMDEV SHARMA & ANR. V/s STATE (NCT OF DELHI) AND ANR.	KAMAL MEHTA	
		OTHER DETAILS OF ADVOCATES: KAMAL MEHTA(KAMAL77MEHTA@GMAIL.COM)(9868249232)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PATPARGANJ INDUSTRIAL AREA-659/2023)
54	W.P.(CRL)-3304/2023 CRL.M.A. 30768/2023 CRL.M.A. 30769/2023 CRL.M.A. 31435/2023 CRL.M.A. 34304/2023 CRL.M.A. 34993/2023 CRL.M.A. 38730/2024 CRL.M.A. 1763/2025	M/S SUNDER MARKETING ASSOCIATES THROUGH ITS PARTNER M/S MAROON ENGINEERS AND CONSULTANTS PVT LTD ACTING THROUGH ITS DIRECTOR SRI SATBIR SINGH CHHIKARA V/s UNION OF INDIA THROUGH ITS SECRETARY MINISTRY OF FINANCE & ANR.	SHUBHI SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: SHUBHI SRIVASTAVA (ADV.SHUBHISRVASTAVA@GMAIL.COM)(7838609688)(PETITIONER) UNION OF INDIA (UIDHC@GMAIL.COM){}(RESPONDENT) SHUBHI SRIVASTAVA(ADV.SHUBHISRVASTAVA@GMAIL.COM)(7838609688)(PETITIONER) UNION OF INDIA(UIDHC@GMAIL.COM){}(RESPONDENT) SHUBHI SRIVASTAVA (ADV.SHUBHISRVASTAVA@GMAIL.COM)(7838609688)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UNION OF INDIA (UIDHC@GMAIL.COM){}(RESPONDENT) SUBHI SRIVASTAVA(ADV.SUBHISRVASTAVA@GMAIL.COM)(7838609688)(PETITIONER) UNION OF INDIA(UIDHC@GMAIL.COM){0}(RESPONDENT) SHUBHI SRIVASTAVA(ADV.SHUBHISRVASTAVA@GMAIL.COM)(7838609688)(PETITIONER) UNION OF INDIA(UIDHC@GMAIL.COM){0}(RESPONDENT) SHUBHIR SRIVASTAVA(ADV.SHUBHISRVASTAVA@GMAIL.COM)(7838609688)(PETITIONER) UNION OF INDIA(UIDHC@GMAIL.COM){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 1/08/2023) CRL.M.C. 6619/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-28) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 1/08/2023)
55	W.P.(CRL)-3466/2023 CRL.M.A. 35128/2023 CRL.M.A. 16183/2024 CRL.M.A. 19412/2024 CRL.M.A. 19413/2024 CRL.M.A. 29169/2024 CRL.M.A. 29170/2024 CRL.M.A. 1923/2025 CRL.M.A. 1924/2025	LT. GENERAL S.S. DAHIYA AVSM, VSM V/s THE STATE (NCT OFDELHI) & ORS.	SURESH CHAND SINGHAL, LT. GEN. SATWANT SINGH DAHIYA	
		OTHER DETAILS OF ADVOCATES: SS DAHIYA(SSDAHIYA8@GMAIL.COM)(9810126742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) IN PERSON(SSDAHIYA8@GMAIL.COM)(9810126742)(PETITIONER) DDC(PDJ-NEWDELHI@DDC.NIC.IN){0}(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){0}(RESPONDENT) BAR COUNCIL OF DELHI(BARCOUNCILOFDELHI@REDIFFMAIL.COM){0}(RESPONDENT) SS DAHIYA (SSDAHIYA8@GMAIL.COM)(9810126742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SSDAHIYA(SSDAHIYA8@GMAIL.COM)(9810126742)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(TILAK MARG-DD 94A/2023)
56	W.P.(CRL)-3471/2023	JITENDRA KHOSLA V/s THE STATE OF NCT OF DELHI AND ANR.	ANKUR	
		OTHER DETAILS OF ADVOCATES: NARENDRA THAKUR (NARENDRATHAKUR9891@GMAIL.COM)(9891807682)(PETITIONER) NARENDRA THAKUR (NARENDRATHAKUR9891@GMAIL.COM)(9891807682)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MADHU VIHAR- 863/2015)

57	W.P.(CRL)-3629/2023	SAHIL AND OTHERS V/s STATE AND OTHERS	PRADEEP KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ASHISH UPADHAYAY (ASHISHUPADHAYAY@GMAIL.COM)(9811215280)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(LODHI COLONY-178/2022)
58	W.P.(CRL)-612/2025	RAKESH @ RAKA V/s STATE OF NCT OF DELHI	ARJUN MALIK (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: UDAY CHUAHAN(CHUAHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR-427/2020) BAIL APPLN. 3669/2020 FILED BY AMIT KALAN (DISPOSED ON : 2020-12-14) BAIL APPLN. 1861/2021 FILED BY PRAVEEN (DISPOSED ON : 2021-08-02) BAIL APPLN. 2118/2023 FILED BY LOKESH (DISPOSED ON : 2023-06-26) BAIL APPLN. 2145/2023 FILED BY LOKESH THROUGH ITS PAIROKAR (DISPOSED ON : 2023-06-30) W.P.(CRL) 2537/2023 FILED BY RAKESH@ RAKA (DISPOSED ON : 2023-09-05) BAIL APPLN. 1380/2024 FILED BY LOKESH (DISPOSED ON : 2024-09-20) W.P.(CRL) 583/2025 FILED BY RAKESH KUMAR ALIAS RAKA (D. OF HEARING : 2025-05-13) W.P.(CRL) 584/2025 FILED BY RAKESH KUMAR ALIAS RAKA (D. OF HEARING : 2025-05-13) W.P.(CRL) 585/2025 FILED BY RAKESH KUMAR ALIAS RAKA (D. OF HEARING : 2025-05-13) P.S.-FIR NO. :(ALIPUR-427/2020)
59	W.P.(CRL)-990/2025 CRL.M.A. 9329/2025	RITA SINGH V/s THE STATE NCT OF DELHI AND ORS	SANDEEP SINGH NAINWAL	
		OTHER DETAILS OF ADVOCATES: RATNESHWAR KUMAR (ADV.RATNESHWAR@GMAIL.COM)(7503851573)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR FINAL HEARING				
60	CRL.M.C.-3310/2012 CRL.M.A. 675/2020 CRL.M.A. 677/2020 CRL.M.A. 16521/2024	P.K.MISRA & ORS. V/s S.K.SRIVASTAVA	RAJESH KATYAL, RAVI PRAKASH, VIBHOR GARG	
		OTHER DETAILS OF ADVOCATES: RAVI PRAKASH()(9871452750)(PETITIONER) RAVI PRAKASH()(9871452750)(PETITIONER)		
FOR FINAL DISPOSAL				
61	W.P.(CRL)-288/2023 CRL.M.A. 2670/2023	AMEET KHANDELWAL V/s GOVT. OF NCT OF DELHI & ANR.	ANKIT BANATI	
		OTHER DETAILS OF ADVOCATES: VIKAS MAINI(VIKASMAINII01@GMAIL.COM)(9654984817)(PETITIONER) ANKIT BANATI(BANATIANKIT@GMAIL.COM)()(PETITIONER) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CRIMINAL STANDING COUNSEL(CRIMINALSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) POOJA GOELA(POOJAGOELA@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(GREATER KAILASH-105/2022)
62	W.P.(CRL)-3069/2023	SH RAVI KUMAR WADHWAN @NANHE V/s STATE OF GOVT OF NCT OF DELHI THROUGH SHO	ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR (ABHISHEKKUMARLAWASSOCIATE@GMAIL.COM)(8851810353)(PETITIONER) ABHISHEK KUMAR(ABHISHEKKUMARLAWASSOCIATES@GMAIL.COM)(8851810353)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
63	CRL.M.C.-622/2025	SAI MOHAN PAHWA V/s STATE OF NCT OF DELHI & ANR.	PRABHJIT JAUHAR	
		OTHER DETAILS OF ADVOCATES: PRABHJIT JAUHAR (PJAUHAR2009@GMAIL.COM)(9811139939)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VASANT VIHAR-408/2017)

COURT NO. 07
HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

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NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankajgoel.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	LA.APP.-71/2024	UNION OF INDIA V/s SH. PREM SINGH & ORS.	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES:		
2	W.P.(C)-4826/2007	NARANG DISTILLERY LTD. V/s GOVT. OF N.C.T. OF DLEHI & ANR.	ZUBEDA BEGUM, K.C.DUA, MRS. RANA PARWEEN	
		OTHER DETAILS OF ADVOCATES:		
3	W.P.(C)-5866/2007	D.D.A. V/s ANITA KOHLI & ORS	AJAY VERMA, SUMIT BANSAL, MANIKA TRIPATHY PANDEY, UDAIBIR SINGH KOCHAR	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(PETITIONER) UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@GMAIL.COM)(9250611261)(PETITIONER)		
4	W.P.(C)-6476/2008	SANTOSH & ORS. V/s MCD & ORS	ARUNA MEHTA, HIMANSHU UPADHYAY, KUNDAN KUMAR, VIRONICA MOHAN & NANDITA RAO, DUSHYANT PARASHAR, ANUJ JAIN	
		OTHER DETAILS OF ADVOCATES: ANUJ JAIN(AAJ2700@GMAIL.COM)(9212196159)(RESPONDENT)		
5	W.P.(C)-66/2012 WITH W.P.(C) 642/2012 W.P.(C) 498/2012	SAJJAN KUMAR AND ORS V/s UOI AND ORS	CHANDARANI PRASAD, S.K.DUBEY, ADITYA SINGLE	
		OTHER DETAILS OF ADVOCATES:		
6	W.P.(C)-498/2012	DURGA APPERALS PRIVATE LIMITED & ORS. V/s UNION OF INDIA & ORS	CHANDRANI PRASAD, S.K.DUBEY, ADITYA SINGLE	
		OTHER DETAILS OF ADVOCATES:		
7	W.P.(C)-642/2012	INDUS CHEMITEX LTD V/s UOI AND ORS	CHANDRANI PRASAD, SANJEEV KUMAR DUBEY, S.K.DUBEY, ADITYA SINGLA	
		OTHER DETAILS OF ADVOCATES:		
8	W.P.(C)-1798/2012 CM APPL. 32537/2016	M/S ZENITH INTERNATIONAL V/s DIRECTOR GENERAL OF FOREIGN TRADE & ORS	UJJAWAL K JHA, PRIYADARSHI MANISH, ANJALI J MANISH, PRASANTA VARAMA	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

9	W.P.(C)-3507/2012 CM APPL. 2071/2015 CRL.M.A. 5720/2015	SUHAIL AHMED KHAN V/s MAULANA SYED AHMED BHUKHARI & ORS	JURSIS CONSULTANTS & CO, ARVIND KUMAR GUPTA, FEROZ KHAN GHAZI, ANUJ AGGARWAL, ZEBA KHAIR	
		OTHER DETAILS OF ADVOCATES: ZEBA KHAIR (ZKADVOCATE1@GMAIL.COM)(9810602612)(RESPONDENT)		
10	W.P.(C)-3476/2013	SHAKILA V/s STATE(NCT OF DELHI) & ORS	RAHUL KRIPALANI, ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		
11	W.P.(C)-6967/2013 WITH W.P.(C) 9011/2016	SHYAMSUNDER AND OTHERS V/s GOVT. OF NCT OF DELHI AND OTHERS	AMILY SHUKLA, SANGANITRA BONZON	
		OTHER DETAILS OF ADVOCATES:		
12	W.P.(C)-9011/2016	PREM V/s GOVT OF NCT OF DELHI & ORS.	SIJA NARI PAL, MADHUR BHARTIYA AND GANGOTRI HAZARIKA NATH, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES:		
13	W.P.(C)-8087/2015 CM APPL. 16728/2015	AM ASSOCIATES INDIA PVT. LTD. & ANR V/s UNION OF INDIA & ORS	MD. EHRAZ ZAFAR, KARANJAWALA & CO.	
		OTHER DETAILS OF ADVOCATES:		
14	W.P.(C)-8693/2017 CM APPL. 50559/2022	RITA SINGH V/s UNION OF INDIA & ORS	VAIBHAV VATS, RISHABH CHARANLAL SAHU	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-1606/2018 CM APPL. 6566/2018	MANOJ GARG V/s DIRECTORATE OF ENFORCEMENT	AMIT AGGARWAL	
		OTHER DETAILS OF ADVOCATES: AMIT AGGARWAL()(9654654676)(PETITIONER)		
16	W.P.(C)-8749/2018 CM APPL. 33617/2018	B. BRAUN MEDICAL (INDIA) PVT. LTD. V/s UNION OF INDIA AND ANR.	DR. B K DASH, RAVI PRAKASH, SUREKH KANT BAXY	
		OTHER DETAILS OF ADVOCATES: DR. B K DASH()(9810180465)(PETITIONER) SUREKH KANT BAXY(SUREKH.BAXY@GMAIL.COM)(7987759750)(PETITIONER) SUREKH KANT BAXY(SUREKH.BAXY@GMAIL.COM)(7987759750)(PETITIONER)		
17	W.P.(C)-12205/2018	CAPITAL COOPERATIVE INDUSTRIES SOCIETY LTD. V/s KHADI AND VILLAGE INDUSTRIES COMMISSION AND ANR.	ANAND YADAV, SATYAPAL SINGH, CHANDRA PRAKASH	
		OTHER DETAILS OF ADVOCATES: ANAND YADAV()(9810126454)(PETITIONER)		
18	W.P.(C)-4922/2019 CM APPL. 21893/2019	ORRIONSTARS INNOVATES PVT. LTD. V/s PRINICIPAL DIRECTOR GENERAL OF INCOME TAX (SYSTEMS) AND ANR.	SARVESH SINGH	
		OTHER DETAILS OF ADVOCATES: SARVESH SINGH()(8826700067)(PETITIONER)		
19	W.P.(C)-8950/2019 CM APPL. 36944/2019	M/S 4137 SUDEEP KUMAR PANDEY SECURITY AGENCY V/s UNION OF INDIA & ANR.	SHAKTI CHAND JAIDWAL	
		OTHER DETAILS OF ADVOCATES: SHAKTI CHAND JAIDWAL()(9873103881)(PETITIONER)		
20	W.P.(C)-9318/2019 CM APPL. 38417/2019	FEDERATION OF INDIAN AIRLINES AND ANR. V/s UNION OF INDIA AND ORS.	POORNIMA HATTI, ATUL SHARMA, GIGVIJAY RAI, RAVNEET SINGH	Listing Remarks: AT 3:45PM
		OTHER DETAILS OF ADVOCATES: POORNIMA HATTI()(9999235572)(PETITIONER) RAVNEET SINGH(SINGH.RAVNEET.96@GMAIL.COM)(9643662403)(RESPONDENT)		
21	W.P.(C)-11631/2019	ESTATE OFFICER & ANR V/s ARUN KUMAR	RASHMI BANSAL, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RASHMI BANSAL()(9971166844)(PETITIONER) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER)		
22	W.P.(C)-257/2020 CM APPL. 4777/2020	UMESH SHAHRA V/s UNION OF INDIA AND ORS.	URFE HAIDER, PRAVEENA GAUTAM	
		OTHER DETAILS OF ADVOCATES: URFE HAIDER()(9999347654)(PETITIONER) URFE HAIDER()(9999347654)(PETITIONER) PRAVEENA GAUTAM(PRAVEENA1807@HOTMAIL.COM)(9868100876)(RESPONDENT)		

23	W.P.(C)-723/2020 CM APPL. 2107/2020 CM APPL. 37661/2023	CRY (CHILD RIGHTS AND YOU) V/s UNION OF INDIA	JAWAHAR RAJA, AJAY DIGPAUL	
		OTHER DETAILS OF ADVOCATES: JAWAHAR RAJA()(9810639608)(PETITIONER) JAWAHAR RAJA(OFFICE.JAWAHARRAJA@GMAIL.COM)(9810639608)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AJAY DIGPAU(DIGPAULASSOCIATES@YAHOO.CO.IN)(9811157265)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
24	W.P.(C)-1255/2020	SARVA PRIYA CO-OPERATIVE HOUSING BUILDING SOCIETY LTD V/s DIRECTOR GENERAL, ARCHAEOLOGICAL SURVEY OF INDIA	ARJUN MITRA	
		OTHER DETAILS OF ADVOCATES: ARJUN MITRA()(9810412737)(PETITIONER)		
25	W.P.(C)-7717/2020	DAYA RAM GURJAR & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	LAKSHYA DHEER, AYUSH GUPTA, KUSHAL KUMAR, MEDHA TANDON	
		OTHER DETAILS OF ADVOCATES: BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) AYUSH GUPTA(AYUSH107@GMAIL.COM)(9818402326)(RESPONDENT) KUSHAL KUMAR(ADV.KUSHALKUMAR@GMAIL.COM)(9958724670)(PETITIONER) MEDHA TANDON(TANDONMEDHA@GMAIL.COM)(9903849663)(RESPONDENT) MEDHA TANDON(TANDONMEDHA@GMAIL.COM)(9903849663)(PETITIONER)		
26	W.P.(C)-9904/2020	M/S DAKSH INTERNATIONAL V/s THE COMMISSIONER OF CUSTOMS	PREM KUMAR	
		OTHER DETAILS OF ADVOCATES: M/S DAKSH INTERNATIONAL(DAKSHINTERNATIONAL15@GMAIL.COM)()(RESPONDENT) PREM RANJAN KUMAR(ADVPREMRANJAN@GMAIL.COM)(9310143231)(PETITIONER) PREMKUMAR(ADVPREMRANJAN@GMAIL.COM)(9310143236)(PETITIONER) THE COMMISSIONER OF CUSTOMS(DISPOSALACCEXP@GMAIL.COM)()(PETITIONER) HARPREET ARORA(HARPREETARORAADV@GMAIL.COM)(9717153109)(RESPONDENT)		
27	W.P.(C)-13052/2021 CM APPL. 41167/2021	KHALIFA CHAIN SUKH V/s THE ESTATE OFFICER & ANR.	SONIA ARORA, SONIA ARORA	
		OTHER DETAILS OF ADVOCATES: SONIA A MENON(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
28	W.P.(C)-12779/2024 CM APPL. 53282/2024	HANUMANT SINGH RAWAT V/s UNION OF INDIA & ORS.	JIGYASA SHARMA	
		OTHER DETAILS OF ADVOCATES: RACHANA JOSHI ISSAR(RJISSAR@GMAIL.COM)(9810127323)(PETITIONER) UOI(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, DG@CRPF.GOV.IN, DUPA- MHUPA@GOV.IN)(0)(RESPONDENT)		

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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MEETING NUMBER: 2512 399 8226

PASSWORD: 1234

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	CRL.M.A. 3005/2025 In BAIL APPLN.-297/2024(Disposed off case) WITH W.P.(CRL) 354/2025	RESHAM SINGH V/s STATE	CHIRAG KHURANA, LAL SINGH THAKUR	Listing Remarks: AT 04:00 PM
		OTHER DETAILS OF ADVOCATES: CHIRAG KHURANA (VIPINBAISLA286@GMAIL.COM)(8587876969)(PETITIONER) CHIRAG KHURANA (VIPINBAISLA286@GMAIL.COM)(8587876969)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LAL SINGH (THAKURADVOCATES@YAHOO.CO.IN)(9212046428)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DWARKA SOUTH-492/2023) W.P.(CRL) 354/2025 FILED BY RESHAM SINGH AND ANR. (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(DWARKA SOUTH-492/2023)
2	W.P.(CRL)-354/2025	RESHAM SINGH AND ANR. V/s GOVT NCT OF DELHI & ANR.	LAL SINGH THAKUR	Listing Remarks: AT 04:00 PM
		OTHER DETAILS OF ADVOCATES: LAL SINGH (THAKURADVOCATES@YAHOO.CO.IN)(9212046428)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DWARKA SOUTH-492/2023) BAIL APPLN. 297/2024 FILED BY RESHAM SINGH (DISPOSED ON : 2024-11-25) P.S.-FIR NO. :(DWARKA SOUTH-492/2023)
3	BAIL APPLN.-4664/2024	BALBINDER SINGH V/s THE STATE GOVT. OF NCT DELHI	ABHISHEK	
		OTHER DETAILS OF ADVOCATES: ANS LAW SYNDICATE LLP(ANSLAWSYNDICATE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BAWANA-652/2024)
4	BAIL APPLN.-757/2025	RAJ KUMAR V/s THE STATE (NCT OF DELHI)	TARUN GAHLOT	
		OTHER DETAILS OF ADVOCATES: TARUN GAHLOT (GAHLOTORAMA@GMAIL.COM)(9871181397)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MAHINDRA PARK-1006/2023)
5	BAIL APPLN.-838/2025	RAMAN GARG V/s STATE NCT OF DELHI	BHARAT BHUSHAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(PREM NAGAR-684/2024) BAIL APPLN. 87/2025 FILED BY RAMAN GARG (DISPOSED ON : 2025-03-12) P.S.-FIR NO. :(PREM NAGAR-684/2024)

6	BAIL APPLN.-929/2025 CRL.M.A. 6936/2025	SUMIT CHAURASIA V/s THE DIRECTORATE OF ENFORCEMENT	MANU SETH	
		OTHER DETAILS OF ADVOCATES: AKRITI SETH(AKRITIJAI91@GMAIL.COM)(9971919431)(PETITIONER) DIRECTORATE OF ENFORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-DLZO/50/2023)
SUSPENSION OF SENTENCE				
7	CRL.A.-51/2025 CRL.M.(BAIL) 96/2025 CRL.M.A. 1185/2025	DHARMENDRA KUMAR V/s THE STATE GOVT. OF NCT OF DELHI	PRATEEK KUMAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PRATEEK KUMAR(PRATEEK268@GMAIL.COM)(9818451124)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BUDH VIHAR-321/2022)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
8	CRL.M.C.-1751/2021 CRL.M.A. 1171/2022 CRL.M.A. 20776/2022 CRL.M.A. 25539/2022 WITH CRL.M.C. 1968/2022 CRL.M.C. 2984/2023	X V/s STATE G.N.C.T. OF DELHI & ANR.	SUGANDHA AGARWAL, HARSHIT THAREJA, PRADEEP KATARIA, HARSH PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: ABHISHEK PARUTHI(PARUTHI.ABHISHEK@GMAIL.COM)()(PETITIONER) SUGANDHA AGARWAL(SUGANDHAA.AGARWAL@GMAIL.COM)(7840046205)(PETITIONER) S.D. BAKSHI(SHIVBAKSHI@HOTMAIL.COM)(9871260134)(PETITIONER) SANDEEP KUMAR(SANDEEPPK12791@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARAN DEEP PARUTHI(PARUTHI.ABHISHEK@GMAIL.COM)(9643125082)(RESPONDENT) G.P. THAREJA(HARSHITTHAREJA.ADV@GMAIL.COM)(9711097019)(PETITIONER) PARUTHI(PARUTHI.DEEP.KARAN@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MATTA PHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SNEHA (ADVSNEHASOMANI@GMAIL.COM)()(RESPONDENT) SHIV BAKSHI(SHIV_BAKSHI@HOTMAIL.COM)()(RESPONDENT) MATTA PHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HARSH PRABHAKAR(HARSHPRABHAKAR.ADVOCATE@GMAIL.COM)(9999309014)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SAKET-176/2021) CRL.M.C. 962/2022 FILED BY S (DISPOSED ON : 2022-03-03) CRL.M.C. 1968/2022 FILED BY S (D. OF HEARING : 2025-04-08) W.P.(CRL) 1598/2021 FILED BY SUGANDHA AGARWAL (DISPOSED ON : 2021-09-13) CRL.M.C. 3839/2022 FILED BY MS S (DISPOSED ON : 2022-08-22) CRL.M.C. 2984/2023 FILED BY X (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SAKET-176/2021)
9	CRL.M.C.-1968/2022 CRL.M.A. 8373/2022 CRL.M.A. 16847/2022 CRL.M.A. 20703/2022 CRL.M.A. 14264/2023	S V/s STATE N.C.T. OF DELHI & ANR.	SUGANDHA AGARWAL, HARSHIT THAREJA, SUGANDHA AGARWAL, HARSH PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: SVK ZEROX(SVKZEROX@GMAIL.COM)()(PETITIONER) ANJU(ANJU.A@GMAIL.COM)(991147702)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHISHEK PAUTHI(PARUTHI.ABHISHEK@GMAIL.COM)(964312082)(RESPONDENT) MATTA PHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM)()(PETITIONER) HARSHIT THAREJA(HARSHITTHAREJA@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANJU (ANJU.A@GMAIL.COM)()(RESPONDENT) MUNNA KUMAR(KUMARMUNNA746@GMAIL.COM)()(PETITIONER) V R COM(VRCOM1660@GMAIL.COM)()(RESPONDENT) G.P THAREJA (HARSHITTHAREJA.ADV@GMAIL.COM)(7607040002)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HARSH PRABHAKAR(HARSHPRABHAKAR.ADVOCATE@GMAIL.COM)(9999309014)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SAKET-176/2021) CRL.M.C. 1751/2021 FILED BY X (D. OF HEARING : 2025-04-08) CRL.M.C. 962/2022 FILED BY S (DISPOSED ON : 2022-03-03) W.P.(CRL) 1598/2021 FILED BY SUGANDHA AGARWAL (DISPOSED ON : 2021-09-13) CRL.M.C. 3839/2022 FILED BY MS S (DISPOSED ON : 2022-08-22) CRL.M.C. 2984/2023 FILED BY X (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SAKET-176/2021)
10	CRL.M.C.-2984/2023	X V/s STATE & ANR.	MEENAKSHI CHAUHAN, HARSH PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI CHAUHAN (MEENAKSHI.CHAUHAN09@GMAIL.COM)(9811671038)(PETITIONER) ANIL (ANILCO040@GMAIL.COM)()(RESPONDENT) HARSH PRABHAKAR(HARSHPRABHAKAR.ADVOCATE@GMAIL.COM)(9999309014)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SAKET-176/2021) CRL.M.C. 1751/2021 FILED BY X (D. OF HEARING : 2025-04-08) CRL.M.C. 962/2022 FILED BY S (DISPOSED ON : 2022-03-03) CRL.M.C. 1968/2022 FILED BY S (D. OF HEARING : 2025-04-08) W.P.(CRL) 1598/2021 FILED BY SUGANDHA AGARWAL (DISPOSED ON : 2021-09-13) CRL.M.C. 3839/2022 FILED BY MS S (DISPOSED ON : 2022-08-22) P.S.-FIR NO. :(SAKET-176/2021)

AFTER NOTICE MISC. MATTERS				
11	CRL.A.-125/2025 CRL.M.(BAIL) 762/2025 CRL.M.A. 3097/2025	AKASH @ NODI V/s THE STATE OF NCT OF DELHI	VARUN KUMAR	
		OTHER DETAILS OF ADVOCATES: VARUN KUMAR(LAWYERVARUNKUMAR@GMAIL.COM)(9868781712)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VINAY KUMAR VERMA(LAWYERVARUNKUMAR@GMAIL.COM)(9868781712)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-421/2023)
12	CRL.L.P.-392/2019	UNION OF INDIA THR. DEPARTMENT OF CUSTOMS V/s MOHD. PARVEJ & ORS	PRAMOD BAHUGUNA	
		OTHER DETAILS OF ADVOCATES: PRAMOD BAHUGUNA()(9811123945)(PETITIONER)		
13	CRL.M.C.-1854/2018 CRL.M.A. 6636/2018	NITIN BHAYANA V/s STATE (NCT OF DELHI) & ANR	KARANJAWALA & CO, AJAYINDER SANGWAN	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO()(9717196388)(PETITIONER)		
14	CRL.L.P.-672/2019 CRL.M.A. 42049/2019	VIPIN KUMAR V/s STATE & ORS.	T.R. SHARMA, RAJESH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: T.R. SHARMA()(9868914855)(PETITIONER) RAJESH KUMAR PANDEY(RAJESHPANDEY64567@GMAIL.COM)(9911590569)(PETITIONER)		
15	CRL.L.P.-27/2021	CENTRAL BUREAU OF INVESTIGATION V/s RAMAPATI MAHTO	ANIL GROVER, ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANIL GROVER(GROVERADVOCATE@REDIFFMAIL.COM)(9871212952)(PETITIONER) ASHISH AGGARWAL(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER)		P.S.-FIR NO. :(CBI-SI-I-2000-S-0003)
16	CRL.L.P.-62/2021	BSES RAJDHANI POWER LTD V/s DEEPAK THAKUR & ANR.	RISHAB RAJ JAIN, ONKAR NATH ROY, SHAFIQ KHAN	
		OTHER DETAILS OF ADVOCATES: RISHABJAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(PETITIONER) RISHAB RAJ JAIN(RISHAB@RRJASSOCIATES.COM)(9811079695)(PETITIONER) DEEPAK THAKUR()(9210330567)(RESPONDENT) ONKAR NATH ROY(LAWCHAMBERSOFONKARROY@GMAIL.COM)(9810229959)(PETITIONER) SHAFIQ KHAN(SHAFIQ.KHAN@REDIFFMAIL.COM)(9910000574)(RESPONDENT)		
17	CRL.L.P.-194/2021	VINOD KUMAR SHARMA V/s YOGESH THAKUR	ARJUN HARKAULI, SUNDEEP SEHGAL	
		OTHER DETAILS OF ADVOCATES: ARJUN HARKAULI(ARJUNHARKAULI@AHCHAMBERS.COM)(9818072418)(PETITIONER) SUNDEEP SEHGAL(INFILEGAL@GMAIL.COM)(9810005572)(RESPONDENT)		
18	CRL.L.P.-70/2025 CRL.M.A. 3084/2025 CRL.M.A. 3085/2025	PARMINDER SINGH V/s JASPAL SINGH	GURMIT SINGH HANS, SUMIT GABA	
		OTHER DETAILS OF ADVOCATES: LAWGICAL NEXUS()(9810209575)(PETITIONER) SUMIT GABA(SUMITGABAADVOCATE@GMAIL.COM)(9310377771)(PETITIONER)		
19	CRL.M.C.-233/2017 CRL.M.A. 1026/2017 WITH CRL.M.C. 245/2017	MS ANITA AGGARWALA V/s M/SDRB DEVELOPERS	A K TRIVEDI	
		OTHER DETAILS OF ADVOCATES:		
20	CRL.M.C.-245/2017 CRL.M.A. 1052/2017	MS ANITA AGGARWALA V/s M/S DRB DEVELOPERS	A K TRIVEDI	
		OTHER DETAILS OF ADVOCATES:		
21	CRL.M.C.-1146/2017 CRL.M.A. 4730/2017	AMIT JAIN & ANR V/s M/S MURTI UDYOG LTD	FANISH K JAIN	
		OTHER DETAILS OF ADVOCATES:		
22	CRL.M.C.-219/2018 WITH CRL.M.C. 222/2018	RAJ KUMAR KEDIA V/s INCOME TAX OFFICE	VIJAY PAL DALMIA	
		OTHER DETAILS OF ADVOCATES: VIJAY PAL DALMIA()(9810081079)(PETITIONER)		
23	CRL.M.C.-222/2018	RAJ KUMAR KEDIA V/s INCOME TAX OFFICE	VIJAY PAL DALMIA	
		OTHER DETAILS OF ADVOCATES: VIJAY PAL DALMIA()(9810081079)(PETITIONER)		

ADVANCE CAUSE LIST

24	CRL.M.C.-2452/2018 CRL.M.A. 8734/2018 WITH CRL.M.C. 3591/2018	LATA CHAUHAN V/s STATE & ANR	AMITA SINGH KALKAL	
		OTHER DETAILS OF ADVOCATES: AMITA SINGH KALKAL()(9910636932)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SARITA VIHAR-454/2013) CRL.M.C. 2492/2014 FILED BY SMT PUSHPA KATOCH (DISPOSED ON : 2014- 05-23) CRL.M.C. 3591/2018 FILED BY HEMLATA SINGH (DISPOSED ON : 2024-12-03) P.S.-FIR NO. :(SARITA VIHAR-454/2013)
25	CRL.M.C.-5263/2018	GULSHAN SETHI V/s GOVT OF NCT OF DELHI & ANR	KUNDAN KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KUNDAN KUMAR MISHRA()(9717361611)(PETITIONER)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-7/2017)
26	CRL.M.C.-436/2020 CRL.M.A. 1799/2020 WITH W.P.(CRL) 2834/2019	BRIGHTSTAR TELECOMMUNICATIONS INDIA LTD. V/s STATE & ANR.	ADITYA WADHWA, MUDIT JAIN	Listing Remarks: AT 3.30 P.M./PART-HEARD
		OTHER DETAILS OF ADVOCATES: ADITYA WADHWA()(9910412299)(PETITIONER) MUDIT JAIN(ADV.MUDITJAIN@GMAIL.COM)(9868510397)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ECONOMIC OFFENCE WING- 193/2019) W.P.(CRL) 2834/2019 FILED BY HARJEET SINGH KOHLI & ORS. (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-193/2019)
27	W.P.(CRL)-2834/2019 WITH CRL.M.C. 436/2020	HARJEET SINGH KOHLI & ORS. V/s STATE & ANR.	ADITYA WADHWA, MUDIT JAIN	Listing Remarks: AT 3.30 P.M./PART-HEARD
		OTHER DETAILS OF ADVOCATES: ADITYA WADHWA()(9910412299)(PETITIONER) MUDIT JAIN(ADV.MUDITJAIN@GMAIL.COM)(9868510397)(RESPONDENT) MUDIT JAIN(ADV.MUDITJAIN@GMAIL.COM)(9868510397)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ECONOMIC OFFENCE WING- 193/2019) CRL.M.C. 436/2020 FILED BY BRIGHTSTAR TELECOMMUNICATIONS INDIA LTD. (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-193/2019)
28	CRL.M.C.-410/2021 CRL.M.A. 2159/2021	KIRAN SINGH @KINNI V/s STATE(NCT OF DELHI)	SWAROOPANANDA MISHRA	
		OTHER DETAILS OF ADVOCATES: KIRAN SINGH @KINNI (SWARMISHRA95@GMAIL.COM)(7016409332)(PETITIONER) KIRAN SINGH @KINNI (SWARMISHRA95@GMAIL.COM)(7016409332)(PETITIONER) SWAROOPANANDAMISHRA(SWARMISHRA95@GMAIL.COM)(7016409332)(PETITIONER) ABHIR DATT, KUNAL SHARMA, SWAROOPANANDA MISHRA(SWARMISHRA95@GMAIL.COM)(9818339950)(PETITIONER) STATE(NCT OF DELHI)(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE(NCT OF DELHI)(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MAIDAN GARHI-5/2021)
29	CRL.M.C.-2128/2021 CRL.M.A. 14339/2021 WITH CRL.M.C. 2129/2021	PAWAN KUMAR MISHRA V/s THE STATE & ANR.	KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR(KUMARKRISHAN1972@GMAIL.COM)(9871791271)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
30	CRL.M.C.-2129/2021 CRL.M.A. 14343/2021	PAWAN KUMAR MISHRA V/s THE STATE & ANR.	KRISHAN KUMAR, KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: KRISHAN KUMAR(KUMARKRISHAN1972@GMAIL.COM)(9810068578)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KRISHAN KUMAR(KUMARKRISHAN1972@GMAIL.COM)(9810068578)(PETITIONER)		
31	CRL.M.C.-2646/2021 CRL.M.A. 17044/2021	M/S K.M ENTERPRISES THROUGH ITS PROPRIETRO & ANR. V/s STATE OF N.C.T OF DELHI & ANR.	HIMANSHU GUPTA	
		OTHER DETAILS OF ADVOCATES: VIKAS BAJAJ(VIKASBAJAJ10@GMAIL.COM)(9810093461)(PETITIONER) HARBALDIP SINGH HANSRA(AMRJENTERPRISE@GMAIL.COM)(9711152534)(PETITIONER) HIMANSHU ANAND GUPTA(HIMANSHULAW@YAHOO.COM)(9811338050)(PETITIONER)		

ADVANCE CAUSE LIST

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
32	CRL.M.C.-3005/2021 CRL.M.A. 18833/2021	MR HEMANT KUMAR TULSIANI V/s STATE OF NCT OF DELHI & ORS.	NIDISH GUPTA, CHANDER MOHAN VERMA	
		OTHER DETAILS OF ADVOCATES: VIRES LEGAL(VIRESLEGAL@GMAIL.COM)(9910169360)(PETITIONER) VIRES LEGAL(VIRESLEGAL@GMAIL.COM)(9910169360)(PETITIONER) NITIN GOYAL(NITINGOYAL@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHANDER MOHAN VERMA(CHETANVERMAG226@GMAIL.COM)(9350357814)(RESPONDENT)		
33	CRL.M.C.-3214/2021	SH. RAJENDER KUMAR V/s THE STATE AND ANR	VINEET JAIN, SHEKHAR PRIT JHA	
		OTHER DETAILS OF ADVOCATES: VINEET JAIN(ASSCIATESVINEETJAIN@GMAIL.COM)(9891055897)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHEKHAR PRIT JHA(SPJHA27@YAHOO.COM)(9811009625)(RESPONDENT)		P.S.-FIR NO. :(NABI KARIM-353/2021)
34	CRL.M.C.-288/2025	DIRECTORATE OF REVENUE INTELLIGENCE V/s AMIT KUMAR SINGH	SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: SSDAS (SSDAS@ROCKETMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DIRECTORATE OF REVENUE INTELLIGENCE-SC 3A/2011) BAIL APPLN. 302/2019 FILED BY AMIT KUMAR SINGH (DISPOSED ON : 2019-02- 19) BAIL APPLN. 2872/2018 FILED BY AMIT KUMAR SINGH (DISPOSED ON : 2019-01- 09) W.P.(CRL) 3677/2018 FILED BY AMIT KUMAR SINGH (DISPOSED ON : 2024-02- 15) BAIL APPLN. 1683/2019 FILED BY ANIL KUMAR (DISPOSED ON : 2019-07-11) BAIL APPLN. 2320/2019 FILED BY AMIT KUMAR SINGH (DISPOSED ON : 2024-08- 06) BAIL APPLN. 963/2019 FILED BY AMIT KUMAR SINGH (DISPOSED ON : 2019-08- 14) P.S.-FIR NO. :(DIRECTORATE OF REVENUE INTELLIGENCE-SC 3A/2011)
35	CRL.REV.P.-432/2013 CRL.M.A. 5261/2019	RAMESHWAR YADAV V/s STATE OF DELHI & ORS.	ROHIT KUMAR, UNUC LEGAL LLP	
		OTHER DETAILS OF ADVOCATES: UNUC LEGAL LLP()(9810881396)(PETITIONER)		P.S.-FIR NO. :(VASANT KUNJ NORTH- 369/1999)
36	W.P.(CRL)-613/2020	M/S SIANG INFRATECH PVT. LTD. & ORS. V/s STATE & ANR.	AVJIT SINGH, NIKHIL BAHRI	
		OTHER DETAILS OF ADVOCATES: AVJIT SINGH()(8130729886)(PETITIONER) NIKHIL BAHRI(NIKHIL_BAHRI@YAHOO.CO.IN)(9971902828)(PETITIONER)		P.S.-FIR NO. :(DWARKA NORTH- 101/2018)
37	W.P.(CRL)-1836/2020 CRL.M.A. 15322/2020 WITH W.P.(CRL) 855/2021	PRATAP BURMAN V/s STATE NCT OF DELHI & ORS.	HARDIK SHARMA, RAHUL KUKREJA, SAMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: PRATAP BURMAN(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) MUDIT JAIN , ARUN MARAHA(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAHUL KUKREJA(CHAMBER.RAHULKUKREJA@GMAIL.COM)(9930245807)(RESPONDENT) SAMAR BANSAL(OFFICE@CSBLEGAL.IN)(8800613054)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ECONOMIC OFFENCE WING- 178/2019) W.P.(CRL) 855/2021 FILED BY PRATAP BURMAN (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-178/2019)
38	W.P.(CRL)-855/2021 CRL.M.A. 6164/2021	PRATAP BURMAN V/s STATE NCT OF DELHI	HARDIK SHARMA, RAHUL KUKREJA	
		OTHER DETAILS OF ADVOCATES: PRATAP BURMAN(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(RESPONDENT) PRATAP BURMAN(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(RESPONDENT) HARDIKSHARMA(ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) ARJUN MARWANI(ADVOCATEHARDIKSHARMA@GAMIL.COM)(9315386954)(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ECONOMIC OFFENCE WING- 178/2019) W.P.(CRL) 1836/2020 FILED BY PRATAP BURMAN (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(ECONOMIC OFFENCE

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAHUL KUKREJA(CHAMBER.RAHULKUKREJA@GMAIL.COM)(9930245807)(RESPONDENT)		WING-178/2019)
39	W.P.(CRL)-2121/2020 CRL.M.A. 17509/2020 CRL.M.A. 24140/2022	JAVED ALAM V/s STATE (NCT OF DELHI)	MAROOF AHMAD, MAROOF AHMAD, ANISHA MATHUR, ANISHA MATHUR	
		OTHER DETAILS OF ADVOCATES: JAVED ALAM(MAROOFADCOCATE46@GMAIL.COM)(9899186420)(RESPONDENT) MAROOF AHMAD(MAROOFADVOCATE46@GMAIL.COM)(9899186420)(PETITIONER) MAROOF AHAMAD(MAROOFADVOCATE46@GMAIL.COM)(9899186420)(PETITIONER) STATE (NCT OF DELHI)(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHEPHERD LAW ASSOCIATES(CONTACT.SHEPHERDLAW@GMAIL.COM)(9971096840)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANISHA MATHUR(ANISHA@SHEPHERDLAW.CO.IN)(9971096840)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SAFDARJUNG ELCLAVE- 411/2020) BAIL APPLN. 3870/2022 FILED BY JAVED ALAM (DISPOSED ON : 2023-12-14) P.S.-FIR NO. :(SAFDARJUNG ELCLAVE- 411/2020)
40	W.P.(CRL)-97/2021 CRL.M.A. 12752/2022	PRIYANKA V/s STATE OF NCT OF DELHI & ORS.	DINESH SINGH, DINESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: PRIYANKA(DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(7838005953)(RESPONDENT) PRIYANKA(DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(7838005953)(RESPONDENT) PRIYANKA(DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(7838005953)(RESPONDENT) PRIYANKA(DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(7838005953)(RESPONDENT) DK SINGH, PANKAJ CHAUHAN(DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(9811108641)(PETITIONER) MINISTRY OF HOME AFFAIRS(DRIC-MHA@GOV.IN)(23077512)(PETITIONER) COMMISSIONER OF POLICE(DHCPROSECTIONDELHIPOLICE@GMAIL.COM (9891919168)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECTIONDELHIPOLICE@GMAIL.COM (9891919168)(PETITIONER) MINISTRY OF HOME AFFAIRS(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) COMMISSIONER OF POLICE(DHCPROSECTIONDELHIPOLICE@GMAIL.COM (9891919168)(PETITIONER) COMMISSIONER OF POLICE(DHCPROSECTIONDELHIPOLICE@GMAIL.COM (9891919168)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECTIONDELHIPOLICE@GMAIL.COM (9891919168)(PETITIONER) MINISTRY OF HOME AFFAIRS(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) COMMISSIONER OF POLICE(DHCPROSECTIONDELHIPOLICE@GMAIL.COM (9891919168)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECTIONDELHIPOLICE@GMAIL.COM (9891919168)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECTIONDELHIPOLICE@GMAIL.COM (9891919168)(PETITIONER) MINISTRY OF HOME AFFAIRS(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) D K SINGH(DKSINGHASSOCIATES2007@REDIFFMAIL.COM)(9811108641)(PETITIONER) PRADEEP SHARMA(KAGHZAAT@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PRASAD NAGAR- 193/2020)
41	CRL.M.A. 12144/2023 CRL.M.A. 24367/2023 CRL.M.A. 25431/2023 CRL.M.A. 26011/2023 In W.P.(CRL)-1004/2021 WITH W.P.(CRL) 1952/2022	M/S ORRIS INFRASTRUCTURE PRIVATE LIMITED V/s STATE & ORS.	AASHNA, AKHILESH, ASEEM ATWAL, AKASH VERMA, PRAGEET RATHI, VENKET RAO, HARSH SRIVASTAVA, SHAURYA PUSHPAM, ANURAG OJHA, SIDDHANT SHARMA	
		OTHER DETAILS OF ADVOCATES: M/S ORRIS INFRASTRUCTURE PRIVATE LIMITED(MIL@ORRIS.IN)()(RESPONDENT) M/S ORRIS INFRASTRUCTURE PRIVATE LIMITED(MIL@ORRIS.IN)()(RESPONDENT) M/S ORRIS INFRASTRUCTURE PRIVATE LIMITED(MAIL@ORRIS.IN)()(RESPONDENT) MANAK ESTATE AND FINANCE PRIVATE LIMITED(MANAKESTATEFINANCE2019@GMAIL.COM)()(RESPONDENT) N U RUCHI BARTER PRIVATE LIMITED(NURUCHIBARTER2019@GMAIL.COM)()(RESPONDENT) LOTUS GREENS LLP(LOTUSROCRECORDS@GMAIL.COM)()(RESPONDENT) NS GLOBAL PRIVATE LIMITED(LOTUSROCRECORDS@GMAIL.COM)()(RESPONDENT) BRIGHT BUILDTECH PRIVATE LIMITED(BRIGHTBUILDTECH.ROC@GMAIL.COM)()(RESPONDENT) LOTUS GREENS CONSTRUCTIONS PRIVATE LIMITED(LOTUSROCRECORDS@GMAIL.COM)()(RESPONDENT) LANDKART BUILDERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM)()(RESPONDENT) WIZTOWN PLANNER PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM)()(RESPONDENT) BRICK TOWN DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM)()(RESPONDENT) STRONGBIZ PROPBUILD PVT. LTD.(INFO@PRATEEKGROUP.COM)()(RESPONDENT) WISHLAND BUILDZONE PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM)()(RESPONDENT) WONDROUS BUILDMART PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM)()(RESPONDENT) ELATE REALTOR PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM)()(RESPONDENT) THREE C INFRA SQUARE PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM)()(RESPONDENT) THREE C BUILDCON PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM)()(RESPONDENT) CREST PROMOTERS PVT. LTD.(SECRETARIAL@ACEGROUPINDIA.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ECONOMIC OFFENCE WING- 137/2017) CRL.REV.P. 80/2021 FILED BY ORRIS INFRASTRUCTURE PVT LTD & ORS. (D. OF HEARING : 2025-04-23) W.P.(CRL) 3332/2023 FILED BY RAJENDRA KUMAR TAYAL (D. OF HEARING : 2025-05-09) CRL.M.C. 280/2025 FILED BY NIRMAL SINGH (D. OF HEARING : 2025-05-20) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-137/2017)

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	BRICK RISE DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) FEST HOMES DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) VICETECH DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) REVERENT DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) VILLA STONE PROPBUILD PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) GLOBUS CONSTRUCTIONS PVT.LTD(NIRMAL@THE3C.IN){}(RESPONDENT) BOULEVARD PROJECTS PVT. LTD(NIRMAL@THE3C.IN){}(RESPONDENT) GRAY WALL DEVELOPER PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) ESCARPMENT BUILDCRAFT PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) VICETECH DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) REVERENT DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) VILLA STONE PROPBUILD PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) GLOBUS CONSTRUCTIONS PVT.LTD(NIRMAL@THE3C.IN){}(RESPONDENT) BOULEVARD PROJECTS PVT. LTD(NIRMAL@THE3C.IN){}(RESPONDENT) CREST PROMOTERS PVT. LTD.(SECRETARIAL@ACEGROUPINDIA.COM){}(RESPONDENT) BRICK RISE DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) VICETECH DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) REVERENT DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) FEST HOMES DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) GRAY BRICK DEVELOPER PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) BUILDWALL BUILDERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) GRAY WALL DEVELOPER PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) ESCARPMENT BUILDCRAFT PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) VICETECH DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) REVERENT DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) VILLA STONE PROPBUILD PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT) GLOBUS CONSTRUCTIONS PVT.LTD(NIRMAL@THE3C.IN){}(RESPONDENT) BOULEVARD PROJECTS PVT. LTD(NIRMAL@THE3C.IN){}(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT) M/S THREE C SHELTERS PRIVATE LIMITED(RECORDS3C.INFR@GMAIL.COM){}(RESPONDENT) M/S THREE C SHELTERS PRIVATE LIMITED(RECORDS3C.INFR@GMAIL.COM){}(RESPONDENT) NIRMAL SINGH(NIRMAL@THE3C.IN){}(RESPONDENT) NIRMAL SINGH(NIRMAL@THE3C.IN){}(RESPONDENT) VIDUR BHARDWAJ(VIDUR@THE3C.IN){}(RESPONDENT) VIDUR BHARDWAJ(VIDUR@THE3C.IN){}(RESPONDENT) GRAY BRICK DEVELOPER PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) SUPREET SURI(SURPREET.SURI@YAHOO.COM){}(RESPONDENT) BUILDWALL BUILDERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) HARKARAN SINGH UPPAL(NIRMAL@THE3C.IN){}(RESPONDENT) SUREENA UPPAL(NIRMAL@THE3C.IN){}(RESPONDENT) GRAY WALL DEVELOPER PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) ESCARPMENT BUILDCRAFT PVT. LTD.ESCARPMENT BUILDCRAFT PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) GRAY WALL DEVELOPER PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) ESCARPMENT BUILDCRAFT PVT. LTD.ESCARPMENT BUILDCRAFT PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) SUPREET SURI(SURPREET.SURI@YAHOO.COM){}(RESPONDENT) HARKARAN SINGH UPPAL(NIRMAL@THE3C.IN){}(RESPONDENT) VILLA STONE PROPBUILD PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) GLOBUS CONSTRUCTIONS PVT.LTD(NIRMAL@THE3C.IN){}(RESPONDENT) BOULEVARD PROJECTS PVT. LTD(NIRMAL@THE3C.IN){}(RESPONDENT) THREE C UNIVERSAL DEVELOPERS P LTD.(RECORDS3C.INFRA@GMAIL.COM){}(RESPONDENT) MANAK ESTATE AND FINANCE PRIVATE LIMITED(MANAKESTATEFINANCE2019@GMAIL.COM){}(RESPONDENT) N U RUCHI BARTER PRIVATE LIMITED(NURUCHIBARTER2019@GMAIL.COM){}(RESPONDENT) LOTUS GREENS LLP(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) NS GLOBAL PRIVATE LIMITED(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) BRIGHT BUILDTECH PRIVATE LIMITED(BRIGHTBUILDTECH.ROC@GMAIL.COM){}(RESPONDENT) LOTUS GREENS CONSTRUCTIONS PRIVATE LIMITED(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) LANDKART BUILDERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) WIZTOWN PLANNER PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) BRICK TOWN DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) STRONGBIZ PROPBUILD PVT. LTD.(INFO@PRATEEKGROUP.COM){}(RESPONDENT) WISHLAND BUILDZONE PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) WONDROUS BUILD MART PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) ELATE REALTOR PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) THREE C INFRA SQUARE PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) THREE C BUILDCON PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) BOULEVARD PROJECTS PVT. LTD(NIRMAL@THE3C.IN){}(RESPONDENT) SUREENA UPPAL(NIRMAL@THE3C.IN){}(RESPONDENT) THREE C UNIVERSAL DEVELOPERS P LTD.(RECORDS3C.INFRA@GMAIL.COM){}(RESPONDENT) ESCARPMENT BUILDCRAFT PVT. LTD.ESCARPMENT BUILDCRAFT PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) VICETECH DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) REVERENT DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) VILLA STONE PROPBUILD PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) GLOBUS CONSTRUCTIONS PVT.LTD(NIRMAL@THE3C.IN){}(RESPONDENT) BOULEVARD PROJECTS PVT. LTD(NIRMAL@THE3C.IN){}(RESPONDENT) GRAY WALL DEVELOPER PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) ESCARPMENT BUILDCRAFT PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) VICETECH DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT)	

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		REVERENT DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) VILLA STONE PROPBUILD PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) GLOBUS CONSTRUCTIONS PVT.LTD(NIRMAL@THE3C.IN){}(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT) M/S THREE C SHELTERS PRIVATE LIMITED(RECORDS3C.INFR@GMAIL.COM){}(RESPONDENT) NIRMAL SINGH(NIRMAL@THE3C.IN){}(RESPONDENT) VIDUR BHARDWAJ(VIDUR@THE3C.IN){}(RESPONDENT) SUPREET SURI(SURPREET.SURI@YAHOO.COM){}(RESPONDENT) HARKARAN SINGH UPPAL(NIRMAL@THE3C.IN){}(RESPONDENT) SUREENA UPPAL(NIRMAL@THE3C.IN){}(RESPONDENT) THREE C UNIVERSAL DEVELOPERS P LTD.(RECORDS3C.INFRA@GMAIL.COM){}(RESPONDENT) MANAK ESTATE AND FINANCE PRIVATE LIMITED(MANAKESTATEFINANCE2019@GMAIL.COM){}(RESPONDENT) N U RUCHI BARTER PRIVATE LIMITED(NURUCHIBARTER2019@GMAIL.COM){}(RESPONDENT) LOTUS GREENS LLP(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) NS GLOBAL PRIVATE LIMITED(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) BRIGHT BUILDTECH PRIVATE LIMITED(BRIGHTBUILDTECH.ROC@GMAIL.COM){}(RESPONDENT) LOTUS GREENS CONSTRUCTIONS PRIVATE LIMITED(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) LANDKART BUILDERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) WIZTOWN PLANNER PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) BRICK TOWN DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) STRONGBIZ PROPBUILD PVT. LTD.(INFO@PRATEEKGROUP.COM){}(RESPONDENT) WISHLAND BUILDZONE PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) WONDROUS BUILDMART PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) ELATE REALTOR PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) THREE C INFRA SQUARE PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) THREE C BUILDCON PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) CREST PROMOTERS PVT. LTD.(SECRETARIAL@ACEGROUPINDIA.COM){}(RESPONDENT) BRICK RISE DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) FEST HOMES DEVELOPERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) GRAY BRICK DEVELOPER PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) BUILDWALL BUILDERS PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) GRAY WALL DEVELOPER PVT. LTD.(LOTUSROCRECORDS@GMAIL.COM){}(RESPONDENT) NIRMAL SINGH(NIRMAL@THE3C.IN)(9811075775)(RESPONDENT) M/S BRIGHT BUILDTECH PRIVATE LIMITED (BRIGHTBUILDTECH.ROC@GMAIL.COM)(9354187004)(RESPONDENT) CHANDER PRAKASH(CORPORATE.AFFAIRS@THE3C.IN)(9811075775)(RESPONDENT) MANAK ESTATE AND FINANCE PRIVATE LIMITED(MANAKESTATEFINANCE2019@GMAIL.COM)(9354187004)(RESPONDENT) VIDUR BHARDWAJ (VIDUR@THE3C.IN)(9717723431)(RESPONDENT) HARKARAN SINGH UPPAL(NIRMAL@THE3C.IN)(9354187004)(RESPONDENT) M/S N U RUCHI BARTER PRIVATE LIMITED (NURUCHIBARTER2019GMAIL.COM)(9354187004)(RESPONDENT) M/S LOTUS GREENS LLP(LOTUSROCRECORDS@GMAIL.COM)(9354187004)(RESPONDENT) M/S STRONGBIZ PROPBUILD PVT .LTD(LOTUSROCRECORDS@GMAIL.COM)(9354187004)(RESPONDENT) M/S THREE C UNIVERSAL DEVALOPERS(CORPORATE.AFFAIRS@THE3C.IN)(9811075775)(RESPONDENT) SURPREET SURI(SURPEET.SURI@YAHOO.COM)(9910048469)(RESPONDENT) KAPILSHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RITESH KHARE (INFO@MAGNUSLEGAL.IN)(8130136366)(PETITIONER) MAGNUS LEGAL SERVICES(INFO@MAGNUSLEGAL.IN)(8130136366)(PETITIONER) KAPIL SHARMA (DHCPROSEXTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RITESH KHARE (IFNO@MAGNUSLEGAL.IN)(8130136366)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJ KAMAL (ADMIN@AVYAYLEGAL.COM)(9873748646)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AKASH VERMA(ADVAKASHVERMA1977@GMAIL.COM)(844852918)(PETITIONER) DHC(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, INFO@ORRIS.IN){}(RESPONDENT) AASHNA SURI(ADVAASHNA@GMAIL.COM)(7838537412)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANVEET KAUR (AVNEET.KAUR@ORRIS.IN){}(PETITIONER) RAJ KAMAL (ADMIN@AVYAYLEGAL.COM)(9873748646)(PETITIONER) ARORA (ARORA.ISHA0915@GMAIL.COM){}(PETITIONER) JYOTI TANEJA (JYOTI.TANEJA09@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) RAJ KAMAL (ADMIN@AVYAYLEGAL.COM)(9873748646)(RESPONDENT) PRAGEET RATHI(RATHIPRAGEET5@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VENKET RAO(SERVICECOPY@INTYGRAT.COM)(9599002354)(PETITIONER) HARSH SRIVASTAVA(ADV.HARSHS@GMAIL.COM)(8601878743)(RESPONDENT) SHAURYA PUSHPAM(SHAURYA.PUSHPAM@GMAIL.COM)(9927877910)(PETITIONER) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) SIDDHANT SHARMA(SIDDHANTSHARMA.ADV@GMAIL.COM)(9871135009)(PETITIONER)		
42	W.P.(CRL)-1580/2021	RAJU V/s UNION OF INDIA ORS	VISHAL ARUN MISHRA	
		OTHER DETAILS OF ADVOCATES: U.M TRIPATHI(VEERBHARATOFFICIAL@GMAIL.COM)(9005173714)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) KAPIL SHARAM(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

ADVANCE CAUSE LIST

43	W.P.(CRL)-1804/2021	KANIKA BUDHIRAJA V/s STATE OF NCT OF DELHI	SHEENAM CHHABRA	
		OTHER DETAILS OF ADVOCATES: SHEENAM CHHABRA(ADVSHEENAM@GMAIL.COM)(7840850039)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR-502/2021)
44	W.P.(CRL)-1874/2021	AMIT KUMAR JHA & ORS. V/s STATE & ORS.	NARENDER SINGH SHARMA, MANOJ CHANDER PANT, SUMIT MISRA, SHANTO MUKERJEE	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SHARMA(ABHISHEKSHARMA634WW@GMAIL.COM)(9350838495)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANOJ CHANDER PANT(ADV.MANOJPANT@GMAIL.COM)(9971560508)(RESPONDENT) SUMIT MISRA(ADVSUMITMISRA@GMAIL.COM)(9871166013)(RESPONDENT) SHANTO MUKERJEE(SHANTO_MUKERJEE@YAHOO.COM)(9953004251)(PETITIONER)		P.S.-FIR NO. :(ASHOK VIHAR-430/2021)
45	W.P.(CRL)-2360/2021	ANITA GUPTA V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	ATUL KUMAR	
		OTHER DETAILS OF ADVOCATES: ATUL KUMAR(ATUL4IN@YAHOO.COM)(9818385222)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(G.T.B. ENCLAVE-152/2021)
46	W.P.(CRL)-816/2025	MS SUNITA NAIN V/s STATE GOVERNMENT OF DELHI	ANAND MISHRA, AAKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: AAKASH KUMAR(ADV.AAKASHKUMAR@HOTMAIL.COM)(8130263910)(RESPONDENT)		P.S.-FIR NO. :(SARAI ROHILLA-554/2022)
FOR FINAL HEARING				
47	CRL.A.-1671/2014 WITH CRL.A. 80/2015	NANHE LAL V/s STATE	AISHWARYA RAO (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(RITHALA METRO-24/2013) CRL.A. 80/2015 FILED BY SANJAY (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(RITHALA METRO-24/2013)
48	CRL.A.-80/2015	SANJAY V/s STATE	S B DANDAPANI (DHCLSC), MP SINGH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(RITHALA METRO-24/2013) CRL.A. 1671/2014 FILED BY NANHE LAL (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(RITHALA METRO-24/2013)
FOR ARGUMENT				
49	CRL.A.-179/2008	RAM KISHAN V/s STATE	INDERJIT SINGH KAPUR, R.N. VATS, YOGESH SWAROOP, RAKHI DUBEY	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(DELHI CANTT.-247/2004)
50	CRL.A.-569/2008 CRL.M.A. 5261/2013	DEEPAK V/s STATE (NCT) OF DELHI	MS.RAKHI DUBEY, (DLSA) 1933, (DLSA) 4484, PAWAN SHARMA, ANJU	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SADAR BAZAR-181/2005)
51	CRL.M.C.-903/2025	XX V/s THE STATE (NCT OF DELHI) & ANR.	ABHAY KANT UPADHYAY	
		OTHER DETAILS OF ADVOCATES: ABHAY KANT (ABHAYKANTUPADHYAY@GMAIL.COM)(9799808342)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA NORTH- 695/2021)
PART-HEARD MATTERS				
52	CRL.REV.P.-100/2013	CENTRAL BUREAU OF INVESTIGATION V/s PRIYA JAIN & ORS.	NARENDER MANN, SUNIL KUMAR, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER)		P.S.-FIR NO. :(CBI-1-E-2006)

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4675/2024	AHAMAD JAN SIDHIQ V/s NARCOTICS CONTROL BUREAU	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: OFFICE PLC(OFFICE@PRASANNALAWCHAMBERS.IN)(0)(PETITIONER) NARCOTICS CONTROL BUREAU(LEGDZU-NCB@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(N.C.B. R.K.PURAM-SC 138/2021) BAIL APPLN. 320/2024 FILED BY SULIAMAN AGHA SAIHOON (DISPOSED ON : 2024-05-02) CRL.M.C. 5595/2024 FILED BY SULIAMAN AGHA SAIHOON (DISPOSED ON : 2024-07- 23) P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 138/2021)
2	BAIL APPLN.-4773/2024	ANKIT V/s THE STATE(N.C.T. OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJNEESH SOLANKI(ADVOCATERAJNEESH@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(MODEL TOWN-383/2024) BAIL APPLN. 4696/2024 FILED BY PRAKASH SINGH (DISPOSED ON : 2024-12- 19) P.S.-FIR NO. :(MODEL TOWN-383/2024)
3	BAIL APPLN.-555/2025 CRL.M.A. 3983/2025	MANDEEP SINGH V/s STATE NCT OF DELHI	SHIVEK RAI KAPOOR	
		OTHER DETAILS OF ADVOCATES: VANSH BAJAJ(VANSHBAJAJ457@GMAIL.COM)(7011730738)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-538/2024)
4	BAIL APPLN.-736/2025	TARUN RAJ ARORA V/s STATE GOVT OF NCT OF DELHI THROUGH SHO PS DWARKA SOUTH	PANKAJ ARYA	
		OTHER DETAILS OF ADVOCATES: INFO(INFO@LEGUMWAYS.COM)(962599155)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SOUTH-381/2024)
5	BAIL APPLN.-813/2025 CRL.M.A. 5894/2025	SH NAND KISHORE @ GOPAL V/s STATE NCT OF DELHI & ANR. & ANR.	VIRENDER VERMA	
		OTHER DETAILS OF ADVOCATES: VIRENDER VERMA()(9811669700)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(TIGRI-384/2024)
6	BAIL APPLN.-1077/2025 CRL.M.A. 8095/2025	JOGENDER ALIAS JOHNY V/s STATE AND ANR	SANJAY	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR (SANJAYTHAKUR0786@GMAIL.COM)(9810839110)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(NANGLOI-536/2023) BAIL APPLN. 2731/2024 FILED BY JOGINDER JOHNY (DISPOSED ON : 2024- 10-22)

			P.S.-FIR NO. :(NANGLOI-536/2023)	
SUSPENSION OF SENTENCE				
7	CRL.REV.P.-767/2024	SUBODH KUMAR V/s STATE GOVT OF NCT DELHI	ANIRUDH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: RAMESH CHANDRA(ADVOCATE.RAMESHMISHRA@GMAIL.COM)(9718297348)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-80/2010)
8	CRL.REV.P.-849/2024 CRL.M.(BAIL) 1100/2024 CRL.M.A. 38668/2024 CRL.M.A. 7313/2025 CRL.M.A. 7790/2025 CRL.M.A. 8305/2025 CRL.M.A. 8749/2025	KAMAL KISHORE V/s THE STATE NCT OF DELHI AND ANR	DIGVIJAY AZAD, ANJALI NEHRA, VIVEK BHARDWAJ, VIVEK BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAN BHATIA (DIGVIJAYBHARDWAJ45@GMAIL.COM)(9810770654)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAMAL KISHORE (KHULLARKAMALKISHORE@GMAIL.COM)(9310055388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAMLA KISHORE KHULLAR(KHULLARKAMALKISHORE@GMAIL.COM)(9310055388)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAMLA KISHORE KHULLAR(KHULLARKAMALKISHORE@GMAIL.COM)(0)(PETITIONER) KAMAL KISHORE(KHULLARKAMALKISHORE@GMAIL.COM)(9310055388)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAMAL KISHORE KHULLAR(KHULLARKAMALKISHORE@GMAIL.COM)(9310055388)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIVEK BHARDWAJ(ADV.VIVEKE502@GMAIL.COM)(9810562468)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
9	CRL.M.A. 7062/2025 In W.P.(CRL)-602/2025	ARKA BHATTACHARYA V/s STATE NCT OF DELHI	MUKESH KUMAR SHARMA, PRINCE KUMAR	
		OTHER DETAILS OF ADVOCATES: MUKESH KUMAR (MUKESHSHARMA3042@YAHOO.IN)(9810547304)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRINCE KUMAR(PRINCEKUMAR3210@GMAIL.COM)(7070000271)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NANGLOI-016133/2024)
FOR ADMISSION				
10	CRL.M.C.-1781/2025 CRL.M.A. 8043/2025	XXXXXXXXXXXX V/s STATE OF NCT OF DELHI AND ORS	SWATY SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: SWATY SINGH (SWATY@LAWOFFICESOFSSM.COM)(9873179289)(PETITIONER) SWATY SINGH MALIK (SWATY@LAWOFFICESOFSSM.COM)(9873179289)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-364/2019) CRL.M.C. 5510/2022 FILED BY APAR CHOPRA & ORS. (DISPOSED ON : 2024-08-27) P.S.-FIR NO. :(DWARKA SOUTH-364/2019)
11	CRL.REV.P.-202/2024 WITH CRL.REV.P. 210/2024	PREETI DUMRA V/s AMITH A DUMRA	SUSHANTA KUMAR NANDA	
		OTHER DETAILS OF ADVOCATES: S.K NANDA (SKNANDAADVOCATE@GMAIL.COM)(9811570553)(PETITIONER)		
12	CRL.REV.P.-210/2024	PREETI DUMRA V/s AMITH A. DUMRA	SUSHANTA KUMAR NANDA	
		OTHER DETAILS OF ADVOCATES:		
13	CRL.REV.P.(MAT.)-121/2025 CRL.M.A. 8011/2025	GAJENDER SINGH V/s REKHA RANI & ANR.	DHEERAJ KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAVINDER KUMAR (ARP261095@GMAIL.COM)(9910617978)(PETITIONER)		

AFTER NOTICE MISC. MATTERS				
14	CRL.A.-993/2012 WITH CRL.A. 994/2012 CRL.A. 1005/2012	SUNITA MEHTA V/s SPECIAL DIRECTOR ENF.DTE.	R K HANDOO	
		OTHER DETAILS OF ADVOCATES:		
15	CRL.A.-1005/2012	SUBASH MEHTA V/s SPECIAL DIRECTOR ENFORCEMENT DIRECTORATE	R K HANDOO	
		OTHER DETAILS OF ADVOCATES:		
16	CRL.A.-994/2012	SANJAY MEHTA V/s SEPCIAL DIRECTOR ENFORCEMENT DIRECTORATE	R K HANDOO	
		OTHER DETAILS OF ADVOCATES:		
17	CRL.M.C.-894/2022 CRL.M.A. 16622/2022	MINOR KA THROUGH HIS FATHER V/s STATE GOOVT. OF NCT OF DELHI AND ORS.	TANYA AGARWAL, SANJEEV KR. BALIYAN	
		OTHER DETAILS OF ADVOCATES: TANYA AGGARWAL(TANYA.ADVOCATE@GMAIL.COM)(9205868644)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJEEV KR. BALIYAN(SKBLEGAL17@GMAIL.COM)(9818340105)(PETITIONER) SUBASH VAID(SUBASHVAID8@GMAIL.COM)()(PETITIONER) SANJEEV KR.BALIYAN(SKLEGAL176@GMAIL.COM)(9818340105)(PETITIONER) SUBHASH VAID(SUBHASHVAID8@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
18	CRL.M.C.-1035/2022 CRL.M.A. 4429/2022 WITH CRL.M.C. 1892/2022	MANU RANA V/s STATE OF NCT OF DELHI & ORS.	ACHINT KUMAR	
		OTHER DETAILS OF ADVOCATES: VIRAT TOMAR(LEGALVIBES.LAWFIRM@GMAIL.COM)(9958682054)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ANTI-CORRUPTION BRANCH- 50/2007) BAIL APPLN. 1828/2008 FILED BY RAJESH KUMAR (DISPOSED ON : 2008-09-04) CRL.M.C. 1346/2022 FILED BY SUNIL KUMAR (DISPOSED ON : 2022-12-14) CRL.M.C. 1892/2022 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-04-08) CRL.M.C. 4732/2022 FILED BY MANU RANA (DISPOSED ON : 2023-01-18) CRL.M.C. 4516/2022 FILED BY RAJESH KUMAR (DISPOSED ON : 2023-01-18) CRL.REV.P. 1380/2024 FILED BY SUNIL KUMAR (D. OF HEARING : 2025-07-08) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-50/2007)
19	CRL.M.C.-1892/2022 CRL.M.A. 8067/2022	RAJESH KUMAR V/s STATE OF NCT OF DELHI & ORS.	ACHINT KUMAR	
		OTHER DETAILS OF ADVOCATES: ACHINT KUMAR(LEGALVIBES.LAWFIRM@GMAIL.COM)(9958682054)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ANTI-CORRUPTION BRANCH- 50/2007) BAIL APPLN. 1828/2008 FILED BY RAJESH KUMAR (DISPOSED ON : 2008-09-04) CRL.M.C. 1346/2022 FILED BY SUNIL KUMAR (DISPOSED ON : 2022-12-14) CRL.M.C. 1035/2022 FILED BY MANU RANA (D. OF HEARING : 2025-04-08) CRL.M.C. 4732/2022 FILED BY MANU RANA (DISPOSED ON : 2023-01-18) CRL.M.C. 4516/2022 FILED BY RAJESH KUMAR (DISPOSED ON : 2023-01-18) CRL.REV.P. 1380/2024 FILED BY SUNIL KUMAR (D. OF HEARING : 2025-07-08) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-50/2007)
20	CRL.M.C.-1932/2022	VINTI GUPTA V/s TARUN AGGARWAL	ABHAS MISHRA	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISRA@GMAIL.COM)(9650446866)(PETITIONER)		
21	CRL.M.C.-3730/2022	SANT KUMAR V/s PAPPU SINGH	PINKU SINGH	

ADVANCE CAUSE LIST

		OTHER DETAILS OF ADVOCATES: PINKU SINGH(PINKUSINGHADV@GMAIL.COM)(9818349856)(PETITIONER)		
22	CRL.M.C.-4553/2022 CRL.M.A. 18490/2022	RUCHITA KANDPAL V/s STATE OF NCT OF DELHI	VIJAY DATT GAHTORI	
		OTHER DETAILS OF ADVOCATES: SHANKAR DATT GAHORI(GAHORIVIJAY@GMAIL.COM)(7011269984)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DOMESTIC AIRPORT-70/2017)
23	CRL.M.C.-4855/2022	GUDIA V/s DR. RAM MANOHAR LOHIA HOSPITAL, NEW DELHI & ORS.	RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: SAHIL KALIA(SAHIL@RKLAWCHAMBERS.COM)()(PETITIONER) RAHUL KUMAR(RKLAWCHAMBER.COM)(9899909287)(PETITIONER) DIARY SECTION(DAISRY-SECTION@RMLH.NIC.IN)()(RESPONDENT)		
24	CRL.M.C.-5214/2022	SUNNY AGGARWAL & ANR. V/s STATE OF NCT. OF DELHI & ANR.	SHASAK JAIN, RK MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: SHASAK JAIN(SHASAKJAIN195@GMAIL.COM)(9873212350)(PETITIONER) SUNNY AGGARWAL(SUNNY112123@GMAIL.COM)(9354240837)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RK MOHIT GUPTA(RKMOHITGUPTA@GMAIL.COM)(9711198321)(PETITIONER)		P.S.-FIR NO. :(PALAM VILLAGE-65/2017)
25	CRL.M.C.-5308/2022 CRL.M.A. 21120/2022 WITH CRL.M.C. 5385/2022	VAKIL AHMED V/s STATE (NCT OF DELHI) AND ANR.	FUZAIL AHMAD AYYUBI, M. TARIQUE SIDDIQUI, KAMINI DEVI	
		OTHER DETAILS OF ADVOCATES: FUZALI AHMAD AYYUBI(FUZALI.AYYUBI@GMAIL.OCM)(9811430201)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) M. TARIQUE SIDDIQUI(TARIQUE379@GMAIL.COM)(9811202991)(RESPONDENT) KAMINI DEVI(DKAMINI360000@GMAIL.COM)(7533088504)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SADAR BAZAR-45/2021) CRL.M.C. 5385/2022 FILED BY SHAKEEL AHMED (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SADAR BAZAR-45/2021)
26	CRL.M.C.-5385/2022 CRL.M.A. 21366/2022	SHAKEEL AHMED V/s STATE (NCT OF DELHI) AND ANR.	FUZAIL AHMAD AYYUBI, M. TARIQUE SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: FUZALI AHMAD AYYUBI(FUZALI.AYYUBI@GMAIL.OCM)(9811430201)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) M. TARIQUE SIDDIQUI(TARIQUE379@GMAIL.COM)(9811202991)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SADAR BAZAR-45/2021) CRL.M.C. 5308/2022 FILED BY VAKIL AHMED (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SADAR BAZAR-45/2021)
27	CRL.M.C.-5351/2022 CRL.M.A. 21273/2022	SANJAY KUMAR BANGA V/s JOGENDER SINGH LATHER	RANJANA ROY GAWAI	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWAL.JAIN@RRGASSOCIATES.COM)()(PETITIONER) VASUDHA SEN(VASUDHA.SEN@RRGASSOCIATES.COM)()(PETITIONER) AAYUSHI SINGH(AAYUSHI.SINGH@RRGASSOCIATES.COM)()(PETITIONER)		
28	CRL.M.C.-5364/2022 CRL.M.A. 21291/2022 WITH CRL.M.C. 5660/2022	HARI SINGH THAKUR V/s MR. SANJAY MAHESHWARI PROPRIETOR M/S SAMRIDHI UDYOG	HENNA GEORGE	
		OTHER DETAILS OF ADVOCATES: HEENA GEORGE(HEENAGEORGEADV@GMAIL.COM)(9810710951)(PETITIONER) APALAW MAIL(APALAWMAIL@GMAIL.COM)()(RESPONDENT)		
29	CRL.M.C.-5660/2022 CRL.M.A. 22315/2022	JAISHREE V/s MR. SANJAY MAHESHWARI PROPRIETOR M/S SAMRIDHI UDYOG	HENNA GEORGE	
		OTHER DETAILS OF ADVOCATES: HEENA GEORGE(HEENAGEORGEADV@GMAIL.COM)(9810710951)(PETITIONER) SANJAY MAHESHWARI(SUNJOYSHINE@REDIFFMAIL.COM)()(RESPONDENT)		
30	CRL.M.C.-5372/2022 WITH CRL.M.C. 5989/2022 CRL.M.C. 5991/2022 CRL.M.C. 5992/2022 CRL.M.C. 5993/2022	GEETAK DARSHAN BHALLA V/s THE STATE NCT OF DELHI AND ANR	SOUMYASHREE MISRA	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILCO040@GMAIL.COM)()(PETITIONER) SHALINI KHANNA GANDHARVA(SHALINUKHANNAGANDDHARVA@GMAIL.COM)(9811123833)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ECONOMIC OFFENCE WING-146/2021) CRL.M.C. 5991/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5993/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-

		SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		04-08) CRL.M.C. 5992/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5989/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-146/2021)
31	CRL.M.C.-5989/2022	GEETAK DARSHAN BHALLA V/s THE STATE NCT OF DELHI AND ANR	SOUMYASHREE MISRA, RAJAT BHALLA	
		OTHER DETAILS OF ADVOCATES: MATTA PHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM)()(PETITIONER) SHALINI KHANNA GANDHARVA(SHALINIKHANNAGANDHARVA@GMAIL.COM)(9811123833)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJAT BHALLA(RAJATBHALLA@HOTMAIL.COM)(9811661193)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-146/2021) CRL.M.C. 5372/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5991/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5993/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5992/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-146/2021)
32	CRL.M.C.-5991/2022	GEETAK DARSHAN BHALLA V/s THE STATE NCT OF DELHI AND ANR	SOUMYASHREE MISRA, RAJAT BHALLA	
		OTHER DETAILS OF ADVOCATES: SHALINI KHANNA GANDHARVA(SHALINIKHANNAGANDHARVA@GMAIL.COM)(9811123833)(PETITIONER) MATTA PHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJAT BHALLA(RAJATBHALLA@HOTMAIL.COM)(9811661193)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-146/2021) CRL.M.C. 5372/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5993/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5992/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5989/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-146/2021)
33	CRL.M.C.-5992/2022	GEETAK DARSHAN BHALLA V/s THE STATE NCT OF DELHI AND ANR	SOUMYASHREE MISRA, RAJAT BHALLA	
		OTHER DETAILS OF ADVOCATES: SHALINI KHANNA GANDHARVA(SHALINIKHANNAGANDHARVA@GMAIL.COM)(9811123833)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJAT BHALLA(RAJATBHALLA@HOTMAIL.COM)(9811661193)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-146/2021) CRL.M.C. 5372/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5991/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5993/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5989/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-146/2021)
34	CRL.M.C.-5993/2022	GEETAK DARSHAN BHALLA V/s THE STATE NCT OF DELHI AND ANR	SOUMYASHREE MISRA, RAJAT BHALLA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-

ADVANCE CAUSE LIST

		SHALINI KHANNA GANDHARVA(SHALINIKHANNAGANDHARVA@GMAIL.COM)(9811123833)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJAT BHALLA(RAJATBHALLA@HOTMAIL.COM)(9811661193)(RESPONDENT)		FIR NO. :(ECONOMIC OFFENCE WING-146/2021) CRL.M.C. 5372/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5991/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5992/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) CRL.M.C. 5989/2022 FILED BY GEETAK DARSHAN BHALLA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-146/2021)
35	CRL.M.C.-5739/2022 CRL.M.A. 14921/2024	SANDEEP SILAS V/s STATE OF NCT OF DELHI	DIVYA GARG, NEELAM RATHORE	
		OTHER DETAILS OF ADVOCATES: NEELAM RATHORE(NEELRATHORE@GMAIL.COM)(9811192246)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) NEELAM RATHORE (NEELRATHORE@GMAIL.COM)(9811192246)(PETITIONER) NEELAM RATHORE (NEELRATHORE@GMAIL.COM)(9811192246)(PETITIONER)		P.S.-FIR NO. :(CIVIL LINES-395/2015)
36	CRL.M.C.-6541/2022	RUDRA PRAKASH V/s THE STATE AND ORS	ANIL KUMAR TRIVEDI	
		OTHER DETAILS OF ADVOCATES: ANIL TRIVEDI(ADVOACTEAKTRIVEDI@GMAIL.COM)()(PETITIONER) ANIL TRIVEDI(ADVOCATEAKTRIVEDI@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
37	CRL.M.C.-6976/2022 CRL.M.A. 27017/2022	RAVI RANA V/s CBI	HEMANT SHAH	
		OTHER DETAILS OF ADVOCATES: HEMANT SHAH(SHAH.HEMANT.MAIL@GMAIL.COM)(9873966678)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2018-A-0016)
38	CRL.M.C.-7141/2022	HARMANDEEP WALIA V/s RAJENDRA GOEL	RIPUDAMAN SINGH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN BHARDWAJ(CGSC.RIPUDAMAN@GMAIL.COM)()(PETITIONER) RAJENDRA GOEL(GOELYATSN196@GMAIL.COM)()(RESPONDENT)		
39	CRL.M.A. 7220/2025 In CRL.M.C.-114/2025	HARISH BATRA V/s STATE GOVT. OF NCT OF DLEHI AND ANR.	HEMANT SINGH	
		OTHER DETAILS OF ADVOCATES: HEMANT SINGH ()(9873816686)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMAN BIDHURI(AMANBIDHURI2014@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
40	CRL.M.C.-212/2025 CRL.M.A. 1115/2025	CHANDER SHEKHAR JUNEJA & ORS. V/s STATE OF NCT OF DELHI & ANR.	MANISH	
		OTHER DETAILS OF ADVOCATES: ABHISHEK VERMA (MANISHSHARMA@AMASSOCIATES.INFO)(9971944566)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-96/2020) W.P.(CRL) 3900/2024 FILED BY RAMAN PURI & ORS. (DISPOSED ON : 2024-12-17) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-96/2020)
41	CRL.REV.P.-356/2017 CRL.M.A. 7990/2017	ROSHAN LAL & ANR V/s STATE (GNCT OF DELHI) & ANR.	R N SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(MAYAPURI-184/2014)
42	CRL.REV.P.-669/2017 CRL.M.A. 14698/2017	STATE V/s RAJ PAL & ANR	RANBIR SINGH KUNDU	

		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CHHAWLA-509/2014)
43	CRL.REV.P.-766/2017	MOHD SALEEM V/s THE STATE GNCT OF DELHI	NUSRAT HOSSAIN, SAMEER SHARMA, ARUN KR. SHARMA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(RAJOURI GARDEN-931/2001)
44	CRL.REV.P.-933/2017 CRL.M.A. 20580/2017	THE STATE GOVT OF NCT OF DELHI V/s NASEEM KHAN & ORS	RAJNI GUPTA, SHAMIM AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(KRISHNA NAGAR-53/2013) BAIL APPLN. 314/2013 FILED BY NANHE MIYA @ NASEEM KHAN (DISPOSED ON : 2013-03-19) P.S.-FIR NO. :(KRISHNA NAGAR-53/2013)
45	CRL.REV.P.-24/2024 CRL.M.A. 353/2024 CRL.M.A. 354/2024 CRL.M.A. 355/2024	SHABNAM KHAN & ANR. V/s SARFRAZ ANSARI	MOHAN LAL, ANIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: MOHAN LAL (ADVOCATE.MOHANLALTANWAR@GMAIL.COM)(7042474270)(PETITIONER) SARFRAZANSARI (SARFRAZANSARI841@GMAIL.COM)()(RESPONDENT) ANIL KUMAR GUPTA(ANILADVOSC1991@GMAIL.COM)(9811381268)(PETITIONER)		
46	CRL.REV.P.-60/2024	P. DAMODARAN V/s CENTRAL BUREAU OF INVESTIGATION	SUDARSHAN RAJAN	
		OTHER DETAILS OF ADVOCATES: SITHYA(SITHYA@GMAIL.COM)(9650075050)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-1-S-97) CRL.REV.P. 79/2012 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2016-12-01) W.P.(CRL) 2596/2018 FILED BY ANIL KUMAR (DISPOSED ON : 2018-12-11) P.S.-FIR NO. :(CBI-1-S-97)
47	CRL.REV.P.-217/2024	ANJALI CHAUDHARY V/s BRAHMJEET SINGH	KAMAL MOHAN GUPTA	
		OTHER DETAILS OF ADVOCATES: KAMAL MOHAN(KMGVAKIL@GMAIL.COM)(9971800229)(PETITIONER) RADHEY SHARMA (ADVOCATE.RADHEYLALSHARMA@GMAIL.COM)()(RESPONDENT)		
48	CRL.REV.P.-429/2024 CRL.M.A. 9876/2024 CRL.M.A. 9951/2024 CRL.M.A. 34151/2024	PINKI V/s RAKESH	JUHI ARORA	
		OTHER DETAILS OF ADVOCATES: JUHI ARORA (ADVJUHI.ARORA@GMAIL.COM)(9654652295)(PETITIONER) JUHI ARORA(ADVJUHI.ARORA@GMAIL.COM)(9654652295)(PETITIONER)		
49	CRL.REV.P.-477/2024	SIMMI ANAND V/s STATE & ANR.	ASHOK KUMAR GARG, KSHITIJ GOEL	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR(AMITJOSHI8862@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KSHITIJ GOEL (GOELKSHITIJ08@GMAIL.COM)(9045689007)(PETITIONER)		
50	CRL.REV.P.-485/2024 CRL.M.A. 10995/2024 CRL.M.A. 10996/2024 CRL.M.A. 10997/2024	SHAH ALAM V/s SHAMIM	PRIYA, DAMINI VISHWAKARMA	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH KAKRAN() (9718424640)(PETITIONER) DAMINI VISHWAKARMA(DAMINI.DAMS94@GMAIL.COM)(8542923966)(PETITIONER)		
51	CRL.REV.P.-669/2024	THE STATE OF GNCT OF DELHI V/s AAKASH & ORS.	MANJEET ARYA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(PETITIONER) MANJEET ARYA(MANJEETARYA@YAHOO.COM)(9810054662)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SONIA VIHAR-306/2023) CRL.REV.P. 439/2024 FILED BY PAPPU (D. OF HEARING : 2025-08-08) P.S.-FIR NO. :(SONIA VIHAR-306/2023)

52	CRL.REV.P.-681/2024 CRL.M.A. 9465/2023	ANIL KUMAR SEJWAL V/s STATE NCT OF DELHI	MANISH MAKHIJA	
		OTHER DETAILS OF ADVOCATES:		
53	CRL.REV.P.-753/2024 CRL.M.A. 17680/2024 CRL.M.A. 17681/2024 CRL.M.A. 56/2025	PRANAV GOYAL V/s VANDANA AGGARWAL	RACHIT MITTAL, VARUN MITTAL	
		OTHER DETAILS OF ADVOCATES: RACHIT MITTAL(RACHIT@RMLAWCHA,BERS.IN)(9873997047)(PETITIONER) RACHIT MITTAL(RACHIT@RMLAWCHA,BERS.IN)(9873997047)(PETITIONER) RACHIT MITTAL(RACHIT@RMLAWCHA,BERS.IN)(9873997047)(PETITIONER) PREETI SINGH(PREETISINGH1324@GMAIL.COM)(9873997047)(PETITIONER) PREETI SINGH(PREETISINGH1324@GMAIL.COM)(0)(RESPONDENT) VARUN MITTAL(VM@VKMLEGAL.COM)(9953062629)(RESPONDENT)		
54	CRL.REV.P.-881/2024 CRL.M.A. 20110/2024 CRL.M.A. 34085/2024 WITH CRL.REV.P.(MAT.) 60/2024	SH. UPKAR SINGH HUNDAL V/s SMT.PRIYANKA GOGNA	RATTANDIP SINGH KHARBANDA, ANUNAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: VIDHAN MALIK(VIDHANMALIKNLUJ@GMAIL.COM)(0)(PETITIONER) U H (USHUNDAL@GMAIL.COM)(0)(RESPONDENT)		
55	CRL.REV.P.(MAT.)-60/2024	PRIYANKA GOGNA V/s UPKAR SINGH HUNDAL	ANUNAYA MEHTA	
		OTHER DETAILS OF ADVOCATES: ANUNAYA MEHTA (ANUNAYA.MEHTA@GMAIL.COM)(9899834055)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
56	CRL.REV.P.-909/2024 CRL.M.A. 20840/2024	KISHAN VERMA V/s NAVEEN CHAUHAN	SHIV KUMAR GANDHI, TARUN SHOKEEN	
		OTHER DETAILS OF ADVOCATES: S.K GANDHI (SKGANDHI830@GMAIL.COM)(8860298313)(PETITIONER) TARUN SHOKEEN(TARUNSHOKEENADV@GMAIL.COM)(9811484755)(PETITIONER)		
57	CRL.REV.P.-1173/2024 CRL.M.A. 28902/2024	AMIT KUMAR V/s PARUL CHAUDHARY AND ORS & ANR.	SUMER NATH KHANNA	
		OTHER DETAILS OF ADVOCATES: S.N KHANNA (KHANNNALAW@GMAIL.COM)(9212312517)(PETITIONER) NITIN MEHTA (NITINMEHTA69@GMAIL.COM)(0)(RESPONDENT)		
58	CRL.REV.P.(MAT.)-72/2024 CRL.M.A. 32247/2024 CRL.M.A. 32248/2024 CRL.M.A. 32249/2024	ABHILEKH RAO V/s SNEHA RAO & ANR.	SHOBHIT TREHAN	
		OTHER DETAILS OF ADVOCATES: SUBH ASHISH SEN(SESSUBHASHISH4@GMAIL.COM)(6388464518)(PETITIONER) SNEHA(SNEHA308518@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL DISPOSAL				
59	CRL.M.C.-4444/2022 CRL.M.A. 18144/2022	YOGESHWARDAS SWAMIJI & ANR. V/s EXTRAMARKS EDUCATION INDIA PRIVATE LIMITED	RAVI RAGHUNATH, ANKIT PARASHAR	
		OTHER DETAILS OF ADVOCATES: RAVI RAGHUNATH(RAVIRAGHUNATH.RR@GMAIL.COM)(9811477651)(PETITIONER) YAJUVENDRA (YAJUVENDRA@EXTRAMARKS.COM)()(RESPONDENT) ANKIT PARASHAR(PARASHARANKIT.SHARMA@GMAIL.COM)(8802310640)(RESPONDENT)		
60	CRL.M.C.-6438/2022 CRL.M.A. 25093/2022 CRL.M.A. 30614/2024 WITH CRL.M.C. 6446/2022	BASANT SAWHNEY V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	APOORVA PANDEY, RAMANDEEP BAWA, VARUN SETH, LUCKY RANI, SEEMA SETH	
		OTHER DETAILS OF ADVOCATES: APOORV PANDEY(CHAMBERSOFAPOORVAPANDEY@GMAIL.COM)()(PETITIONER) ROSE VERMA(ADV.ROSEVERMA@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GUDIPATI KASHYAP(ADVOCATE.KASHYAP.GUDIPATI@GMAIL.COM)()(RESPONDENT) RAMANDEEP BAWA(CHAMBERSOFRDB@GMAIL.COM)(9711429298)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VARUN SETH(VARUNADVOCATE727@GMAIL.COM)(8826680187)(PETITIONER) LUCKY RANI (LUCKY15FEB@GMAIL.COM)(9971779127)(PETITIONER) SEEMA SETH(SEEMA.SETH.ADVOCATE@GMAIL.COM)(9810602729)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(VASANT KUNJ SOUTH-381/2022) CRL.M.C. 6446/2022 FILED BY MRS. PARMINDER KAUR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(VASANT KUNJ SOUTH- 381/2022)
61	CRL.M.C.-6446/2022 CRL.M.A. 25117/2022	MRS. PARMINDER KAUR V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	APOORVA PANDEY, LUCKY RANI, SEEMA SETH	

ADVANCE CAUSE LIST

		OTHER DETAILS OF ADVOCATES: ROSE VERMA(ADV.ROSEVERMA@GMAIL.COM)(9958176934)(PETITIONER) APPORAV A PANDEY(CHAMBERSOFAPOORAVPANDEY@GMAIL.COM)(9968759816)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LUCKY RANI (LUCKY15FEB@GMAIL.COM)(9971779127)(PETITIONER) SEEMA SETH(SEEMA.SETH.ADVOCATE@GMAIL.COM)(9810602729)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(VASANT KUNJ SOUTH-381/2022) CRL.M.C. 6438/2022 FILED BY BASANT SAWHNEY (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(VASANT KUNJ SOUTH-381/2022)
62	CRL.REV.P.-4/2024	OM PRAKASH CHANDRA DEYAL V/s CHETNA DEYAL & ANR.	VINAY GAUTAM, VIPIN GUPTA	
		OTHER DETAILS OF ADVOCATES: R. RAVI (RAVI.RANGISETTI@GMAIL.COM)(9818935678)(PETITIONER) R.RAVI (RAVI.RANGISETTI@GMAIL.COM)(9818935678)(PETITIONER) VIPIN GUPTA(VIGIGUPTA@GMAIL.COM)(9818001386)(PETITIONER)		
63	CRL.REV.P.-1250/2024 CRL.M.A. 32684/2024	CCL A AND ANR V/s STATE NCT OF DELHI	SAMYAK GANGWAL	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: SAMYAK GANGWAL (SAMYAKGANGWAL@GMAIL.COM)(9827024444)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARELA-672/2018)
PART-HEARD MATTERS				
64	CRL.REV.P.-79/2024 CRL.M.A. 8718/2024	JASJIT SINGH MANGAT &ANR V/s STATE OF NCT OF DELHI & ORS.	RAMNI TANEJA, ATTIN SHANKAR RASTOGI	
		OTHER DETAILS OF ADVOCATES: RAMMI TANEJA (RAMNITANEJA@GMAIL.COM)(9811021886)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAMNI TANEJA(RAMNITANEJA@GMAIL.COM)(9811021886)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ATTIN SHANKAR RASTOGI(ATTIN@ILOLEGAL.COM)(9811778900)(RESPONDENT)		
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
65	CRL.M.C.-701/2025 CRL.M.A. 3408/2025	PREM CHAND & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	JAI SUBHASH THAKUR, SONU JHA	
		OTHER DETAILS OF ADVOCATES: JAI SUBHASH THAKUR(JASUBHASHTHAKUR@GMAIL.COM)(9311008301)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SONU JHA(SONUJHA8095@GMAIL.COM)(9999163643)(RESPONDENT)		P.S.-FIR NO. :(MANGOLPURI-1035/2017)

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.

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NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-5020/2024 CM APPL. 20533/2024	MR. SHAKILUR RAHMAN V/s MANAGEMENT OF COMMONWEALTH WAR GRAVES COMMISSION, DELHI WAR COMMENTARY	ATUL NAGARAJAN, PRACHI NIRWAN	
		OTHER DETAILS OF ADVOCATES: ATUL T N AND K. PALLAVI AND PRAGYA NARAYAN(ATUL@ATLNAGARAJAN.IN)(41636080)(PETITIONER) MANAGEMENT OF COMMONWEALTH WAR GRAVES COMMISSION(ENQUIRIES@CWGC.ORG)()(RESPONDENT) PRACHI NIRWAN(NIRWAN.PRACHI@GMAIL.COM)(9811811712)(RESPONDENT)		
FOR ADMISSION				
2	CM APPL. 59877/2024 CM APPL. 65221/2024 In MAC.APP.-1203/2013	INDERJEET SINGH NEGI V/s SH IRSHAD & ORS	ADITI MOHAN, DEEPIKA SHORI, PRATHAM MEHROTRA, PRATHAM MEHROTRA	
		OTHER DETAILS OF ADVOCATES: PRATHAM MEHROTRA(PRATHAMMEH98@GMAIL.COM)(9838553734)(PETITIONER) PANKAJ SETH (SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT) PRATHAM MEHROTRA (PRATHAMMEH98@GMAIL.COM)(9838553734)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT) PRATHAM MEHROTRA(PRATHAMMEH98@GMAIL.COM)(9838553734)(PETITIONER)		
3	MAC.APP.-578/2014	UNITED INDIA INSURACE COMPANY LTD V/s SUDESH SAYAL & ORS	ABHISHEK KUMAR, ANIL BHASIN, PRADEEP GAUR	
		OTHER DETAILS OF ADVOCATES: PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(PETITIONER)		
4	MAC.APP.-229/2016	MUNNI DEVI & ANR V/s AKHILESHWAR KUMAR SINGH & ANR (NATIONAL INSURANC CO LTD)	KAMLESH JHA & ASSOCIATES, TANYA AGARWAL	

ADVANCE CAUSE LIST

		OTHER DETAILS OF ADVOCATES: TANYA AGARWAL(CHAMBERSOFTANYAAGARWAL@GMAIL.COM)(9910505591)(PETITIONER)		
5	MAC.APP.-731/2017 CM APPL. 29606/2017 CM APPL. 29607/2017 CM APPL. 29655/2017 CM APPL. 11065/2021	RAHUL KUMAR V/s DALIP SINGH SIKARWAR & ORS (TATA AIG GENERAL INSURANCE CO LTD)	VARUN SARIN, VARUN SARIN, VANDANA KAHLON, J C KAUSHIK & ASSOCIATES, PRANJAL	
		OTHER DETAILS OF ADVOCATES: VARUN SARIN()(9910160045)(PETITIONER) PRANJAL (PRANJAL.KASHYAP1000@GMAIL.COM)(9808244575)(PETITIONER)		
6	MAC.APP.-733/2018	SUSHIL KUMAR V/s SADDAM & ORS (NATIONAL INSURNACE CO LTD)	S N PARASHR, MANOJ K BHANDARI, SANJAY GHALOTH	
		OTHER DETAILS OF ADVOCATES: S N PARASHR()(981185863)(PETITIONER)		
7	RC.REV.-226/2018 CM APPL. 73237/2024	SUDERSHAN KUMAR V/s HARISH CHAND GARG	NARENDER SHARMA, SONIA MALHOTRA, OM PARKASH VERMA, SHALINI KAPOOR	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: NARENDER SHARMA()(9811480411)(PETITIONER) J K SETH(JKSETHANDCOMPANY@GMAIL.COM)()(RESPONDENT) SHALINI KAPOOR(JKSETHANDCOMPANY@GMAIL.COM)(9810160155)(RESPONDENT)		
8	C.R.P.-83/2019 CM APPL. 16023/2019	MRS. NISHA DUTTA V/s MRS. HARMOHINDER BHATIA & ORS.	PARMOD KUMAR SHARMA, S C SINGHAL, SEEMA GUPTA, SHALINI JOLLY, KULDEEP MANSUKHANI	
		OTHER DETAILS OF ADVOCATES: PARMOD KUMAR SHARMA()(9868765553)(PETITIONER) KULDEEP MANSUKHANI(KULDEEP_MANSUKHANI@YAHOO.COM)(9810019663)(RESPONDENT)		
9	C.R.P.-190/2019 CM APPL. 38074/2019	VINOD KUMAR SOOD V/s BIPIN GUJRAL & ORS	KRED JURE, SAMAR BANSAL	
		OTHER DETAILS OF ADVOCATES: KRED JURE()(9821974371)(PETITIONER) SAMAR BANSAL(OFFICE@CSBLEGAL.IN)(8800613054)(RESPONDENT)		
10	MAC.APP.-482/2019 CM APPL. 18518/2019 CM APPL. 18587/2023 CM APPL. 21506/2023 CM APPL. 21507/2023	NIRMALA DEVI & ORS V/s VINOD & ORS	NAVNEET GOYAL	
		OTHER DETAILS OF ADVOCATES: NAVNEET GOYAL()(9811224831)(PETITIONER) NAVNEET GOYAL(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(PETITIONER) NAVNEET GOYAL (NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)()(RESPONDENT) SUMAN(BAGGASUMAN@GMAIL.COM)()(RESPONDENT) NAVNEET GOYAL(NAVNEETGOYAL.ADV@GMAIL.COM)(9811224831)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)()(RESPONDENT)		
11	MAC.APP.-736/2019 WITH MAC.APP. 754/2019	OM PRAKASH & ORS V/s ADITYA KUMAR SINGH & ORS (BAJAJ ALLIANZ GENERAL INSURANCE CO LTD)	PARTAP SINGH, A K SONI	
		OTHER DETAILS OF ADVOCATES: PARTAP SINGH()(9911099902)(PETITIONER)		
12	MAC.APP.-754/2019 CM APPL. 38208/2019 CM APPL. 38209/2019	ANOPI & ORS V/s ADITYA KUMAR SINGH & ORS (BAJAJ ALLIANZ GENERAL INSURANCE CO LTD)	PARTAP SINGH, A K SONI	
		OTHER DETAILS OF ADVOCATES: PARTAP SINGH()(9911099902)(PETITIONER)		
13	MAC.APP.-918/2019	RAJBIR KHAN V/s BAL KISHAN SHARMA & ORS	DIVAKAR SHARMA, MOHIT SAROHA, BRIJESH KUMAR SHARMA, ABHISHEK PAREEK	
		OTHER DETAILS OF ADVOCATES: DIVAKAR SHARMA()(9312318366)(PETITIONER) MOHIT SAROHA (MOHITSAROHA.LEGAL@GMAIL.COM)(9811216046)(PETITIONER) BRIJESH KUMAR SHARMA(LAWSOLUTIONPOINT@GMAIL.COM)(9899222783)(PETITIONER) ABHISHEK PAREEK (ABHISHEKPAREEK@MAIL.COM)(9891024000)(RESPONDENT)		
14	RC.REV.-671/2019 CM APPL. 50953/2019 CM APPL. 25172/2024 CM APPL. 39132/2024 CM APPL. 43513/2024	NARENDRA KUMAR JAIN V/s HARISH PRATAP SEONIE & ORS	A K TANDON, HIMANSHU DUBEY, ASHISH KUMAR, HARVINDER SINGH, GAURAV AGGARWAL	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: A K TANDON, HIMANSHU DUBEY()(9810443999)(PETITIONER) ASHISH KUMAR (ADV.ASHISKR19@GMAIL.COM)(8989810577)(PETITIONER) LISTING (LISTING@LEXINDIS.COM)()(RESPONDENT) ASHISH KUMAR(ADV.ASHISHKR19@GMAIL.COM)(8989810577)(PETITIONER)		

ADVANCE CAUSE LIST

		HSM (HSM1963@YAHOO.COM)(0)(RESPONDENT) LEXINDIS(MAIL@LEXINDIS.COM)(0)(RESPONDENT) HARVINDER SINGH (HSM1963@GMAIL.COM)(9811440930)(RESPONDENT) ROAH(ROHAN@ROHANJAITLY.COM)(0)(RESPONDENT) GAURAV AGGARWAL(IGAURAV99@GMAIL.COM)(9999846566)(PETITIONER)	
15	W.P.(C)-776/2019	R.K. SOOD ART FRAMERS V/s SATISH BHALLA & ORS	SAURABH JAIN
		OTHER DETAILS OF ADVOCATES:	
16	W.P.(C)-7097/2019	NORTH DELHI MUNICIPAL CORPORATION V/s SHRI. JASWANT SINGH	NAMRATA MUKIM
		OTHER DETAILS OF ADVOCATES: NAMRATA MUKIM()(9899106515)(PETITIONER)	
17	W.P.(C)-8402/2019	DELHI JAL BOARD V/s RAMESH	AMIT SHARMA, RAJIV AGARWAL
		OTHER DETAILS OF ADVOCATES: AMIT SHARMA()(9811138858)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)	
18	W.P.(C)-9274/2019 CM APPL. 38241/2019 CM APPL. 32321/2022	M/S HERBUL HENNA EXPORT HOUSE V/s SH. VINAY KUMAR SINGH	TARUN GUPTA, AJIT KUMAR SINGH, SURESH KUMAR SINGH
		OTHER DETAILS OF ADVOCATES: TARUN GUPTA()(8860390671)(PETITIONER) AJIT KUMAR SINGH(ADVOCATE.AJIT49@GMAIL.COM)(9811619336)(PETITIONER) TARUN(TARUN.2349@GMAIL.COM)()(RESPONDENT)	
19	W.P.(C)-12244/2019 CM APPL. 3309/2020 CM APPL. 9714/2021	EAGLE HUNTER SOULUTIONS LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE V/s ASHOK KUMAR TIWARI	R P SHRAMA, SHASHWAT SINGH GAUR
		OTHER DETAILS OF ADVOCATES: R P SHRAMA()(9868249612)(PETITIONER) SHASHWAT SINGH GAUR()(9810300323)(PETITIONER) SHASHWAT SINGH GAUR(SHASHWATSINGHGAUR@GMAIL.COM)(9810300323)(PETITIONER) R P SHARMA(RPSHARMAADVO985@GMAIL.COM)(9868249612)(RESPONDENT)	
20	MAC.APP.-96/2020 CM APPL. 6993/2020 CM APPL. 6994/2020	VENUS RENT A CAR V/s RAJIV SHARMA @ RAJU & ORS (ICICI LOMBARD GENERAL INSURANCE CO LTD)	BRIJENDRA SINGH
		OTHER DETAILS OF ADVOCATES: BRIJENDRA SINGH()(9818204322)(PETITIONER)	
21	MAC.APP.-277/2020 WITH MAC.APP. 220/2021	SMT VINEETA V/s SH SATENDER SINGH & ORS.	POOJA GOEL, NITESH GUPTA
		OTHER DETAILS OF ADVOCATES: SMT VINEETA (POOJAGOEL1977@GMAIL.COM)(9868101421)(PETITIONER) POOJAGOEL(POOJAGOEL1977@GMAIL.COM)(9868101421)(PETITIONER) POOJA GOEL(POOJAGOEL1977@GMAIL.COM)(9868101421)(PETITIONER) UNITED INDIA INSURANCE COMPANY LTD THROUGH TIS MANAGER(AGGARWALMANUJ@GMAIL.COM)(9818094931)(PETITIONER) PANKAJ PRAKASH(PANKAJPRAKASH@UIIC.CO.IN, SINGHSP1@UIIC.CO.IN)()(RESPONDENT) NITESH GUPTA(NITESHGP_14@YAHOO.COM)(9999995643)(RESPONDENT)	
22	MAC.APP.-220/2021 CM APPL. 23560/2021 CM APPL. 37601/2021	UNITED INDIA INSURANCE V/s MS. VINEETA AND ORS	NITESH GUPTA, NITESH GUPTA, MANISH MAINI
		OTHER DETAILS OF ADVOCATES: UNITED INDIA INSURANCE(NITESHGP_14@YAHOO.COM)(9999995643)(RESPONDENT) UNITED INDIA INSURANCE(NITESHGP_14@YAHOO.COM)(9999995643)(RESPONDENT) UNITED INDIA INSURANCE(NITESHGP_14@YAHOO.COM)(9999995643)(RESPONDENT) UNITED INDIA INSURANCE(NITESHGP_14@YAHOO.COM)(9999995643)(RESPONDENT) UNITED INDIA INSURANCE(NITESHGP_14@YAHOO.COM)(9999995643)(RESPONDENT) UNITED INDIA INSURANCE(NITESHGP_14@YAHOO.COM)(9999995643)(RESPONDENT) NITESH GUPTA (NITESHGP_14@YAHOO.COM)(9999995643)(PETITIONER) NITESH (NITESHGP_14@YAHOO.COM)()(PETITIONER) POOJA GOEL (POOJAGOEL1977@GMAIL.COM)(9868101421)(RESPONDENT)	
23	W.P.(C)-259/2020	NORTH DELHI MUNICIPAL CORPORATION V/s DELHI UDHIYAN SANGHARSH UNION	NAMRATA MUKIM, ANUJ AGGARWAL
		OTHER DETAILS OF ADVOCATES: NAMRATA MUKIM()(9899106515)(PETITIONER)	
24	W.P.(C)-535/2020 CM APPL. 1413/2020 CM APPL. 6047/2020 CM APPL. 28101/2023 CM APPL. 44724/2024	NORTH DELHI MUNICIPAL CORPORATION V/s SURENDER KUMAR	NAMRATA MUKIM, RAJIV AGARWAL, RAJIV AGARWAL
		OTHER DETAILS OF ADVOCATES: NAMRATA MUKIM()(9899106515)(PETITIONER) NAMRATA MUKIM()(9899106515)(PETITIONER)	

		RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) NAMRATA MUKIM(NAMRATAMUKIM@HOTMAIL.COM, OFFICEFS1B@GMAIL.COM)()(RESPONDENT) NAMRATA MUKIM, OFFICE FS1B(NAMRATAMUKIM@HOTMAIL.COM, OFFICEFS1B@GMAIL.COM)(0)(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
25	W.P.(C)-8297/2020	MOTHER DAIRY FRUIT AND VEGETABLE PVT. LTD. V/s GOVERNMENT OF INDIA & ANR.	NINA GUPTA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: MOTHER DAIRY FRUIT AND VEGETABLE PVT. LTD. (LBHASIN@GMAIL.COM)(9810979505)(RESPONDENT) NINAGUPTA(NINAGUPTALAWYER@GMAIL.COM)(9810043992)(PETITIONER) LALIT BHASIN(LBHASIN@GMAIL.COM)()(PETITIONER) MOTHER DAIRY EMPLOYEES UNION (MANOJ3.SHARMA@MOTHERDAIRY.COM)()(PETITIONER) GOVERNMENT OF INDIA (MOHAMMEDMUQEE@GMAIL.COM)(9999864964)(PETITIONER) MR. MANOJ SHARMA(MANOJ3SHARMA@MOTHERDAIRY.COM)()(RESPONDENT) MR. MOHIT SINGH(MOHIT.SINGH@MOTHERDAIRY.COM)()(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(PETITIONER) OM PRAKASH(OM_PRKASHMV@YAHOO.CO.IN)(9810794902)(RESPONDENT)		
26	W.P.(C)-9610/2020 CM APPL. 32452/2021 CM APPL. 32453/2021	M/S DETAILS V/s MS. BABLI VERMA	DIVYANK TIWARI, SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: M/S DETAILS(VIKK.VC@GMAIL.COM)(9990260002)(RESPONDENT) DIVYANKTIWARI(DIVITIWARI08@GMAIL.COM)(9873795401)(PETITIONER) TUSHAR SAINI AND VIKRANT CHOUDHARY(VIKK.VE@GMAIL.COM)(9999922342)(PETITIONER) SUMIT KUMAR(YADAVAMAR3523@GMAIL.COM)(9873885470)(PETITIONER) VIK(VIKK.VC@GMAIL.COM)()(RESPONDENT) SUMIT KUMAR (ADVOCATESUMITMASIH@GMAIL.COM)(9873885470)(RESPONDENT)		
27	W.P.(C)-1587/2021 CM APPL. 4515/2021 CM APPL. 26205/2021 CM APPL. 26208/2021 CM APPL. 27798/2024	GULASTAN E AMAN THROUGH SALEEMUDDIN V/s NORTH DELHI MUNICIPAL CORPORATION & ORS.	SITAB ALI CHAUDHARY, RAVIN RAO, NEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: SITABCHAUDHARY(SITAB.ADVOCATE@GMAIL.COM)(9810190786)(PETITIONER) SITAB ALI CHAUDHARY AND MAHTAB ALI(SITAB.ADVOCATE@GMAIL.COM)(9810190786)(PETITIONER) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) THE STANDING COUNSEL(CLO-NDMC@MCD.GOV.IN)(9212504099)(RESPONDENT) MR HASHMAT NABI(HASHMATNABI@GMAIL.COM)(9810017822)(RESPONDENT) SITABCHAUDHARY(SITAB.ADVOCATE@GMAIL.COM)(9810190786)(PETITIONER) SITAB ALI CHAUDHARY(SITAB.ADVOCATE@GMAIL.COM)(9810190786)(PETITIONER) NDMC(COL-NDMC@MCD.GOV.IN)(9811135509)(RESPONDENT) WAJEEH SHAFIQ(WAJEEH@WAJEEHSHAFIQ.IN)(9953756236)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SITAB ALI CHAUDHARY(SITAB.ADVOCATE@GMAIL.COM)(9810190786)(PETITIONER) SITABCHAUDHARY(SITAB.ADVOCATE@GMAIL.COM)(9810190786)(PETITIONER) SDMC(CLO-NDMC@MCD.GOV.IN)(9811135509)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) WAJEEH SHAFIQ(WAJEEH@WAJEEHSHAFIQ.IN)(9953756236)(RESPONDENT) RAVIN RAO & ASSOCIATES(RAVINRAO.OFFICE@GMAIL.COM)(9871644446)(PETITIONER) LEGALLY SPEAKING INDIA(SITAB.ADVOCATE@GMAIL.COM)()(RESPONDENT) NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM)(9811338696)(PETITIONER)		
28	C.R.P.-99/2022 CM APPL. 10924/2024	M/S RUCHIR SALES V/s M/S ANIL PACKAGING INDUSTRIES AND ORS	SHIVESH P SINGH, SHIVESH P SINGH	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR YADAV(KUMARSANTOSHYADAV1983@GMAIL.COM)()(PETITIONER) SANTOSH KUMAR YADAV(KUMARSANTOSHYADAV1983@GMAIL.COM)()(RESPONDENT) DEEPAK(DEEPAKRAUL28@GMAIL.COM)()(RESPONDENT) SHIVESH P SINGH()(9873901278)(PETITIONER)		
29	MAC.APP.-42/2022	AKASH AGGARWAL V/s UNITED INDIA INSURANCE CO LTD & ORS.	ANSHUMAN BAL	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL & KARAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT)		
30	MAC.APP.-291/2022 CM APPL. 41122/2022 WITH MAC.APP. 366/2022	RELIANCE GENERAL INSURANCE CO. LTD. V/s MINOR SHEETAL & ORS.	PANKAJ GUPTA, PANKAJ GUPTA, MANISH MAINI	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(ADV.PANKAJ@GMAIL.COM)(9646230101)(PETITIONER) PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER) MANISH MAINI(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(RESPONDENT)		

31	MAC.APP.-366/2022 WITH MAC.APP. 291/2022	MINOR SHEETAL V/s RELIANCE GENERAL INSURANCE COMPANY LTD AND ORS	MANNIE AND ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
32	MAC.APP.-365/2022 CM APPL. 49503/2022	MANOJ V/s IFFCO TOKIO GENERAL INSURANCE LTD	MANISH MAINI, ASHWANI KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) ASHWANI KUMAR SONI(ASHWANIKUMARSONI@GMAIL.COM){}(RESPONDENT) ASHWANI KUMAR SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT)		
33	MAC.APP.-377/2022 WITH MAC.APP. 436/2022	ORIENTAL INSURANCE COMPANY LIMITED V/s DEEPAK KUMAR & ORS.	RAJESH KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: R K TRIPATHI(RKTRIPATHI72@GMAIL.COM)(9811602923)(PETITIONER)		
34	MAC.APP.-436/2022	DEEPAK KUMAR AND ORS V/s ORIENTAL INSURANCE COMPANY LTD. AND ORS	MANISH MAINI	
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)(9810081811)(RESPONDENT)		
35	W.P.(C)-2425/2022 CM APPL. 6958/2022 CM APPL. 6959/2022	CENTRAL BOARD OF SECONDARY EDUCATION V/s BASANT SINGH & ANR.	MONAZIR AHSAN NIYAZI, RAKESH KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: M A NIYAZI(NIYAZI786@GMAIL.COM)(9810413706)(PETITIONER) SHRI BASANT SINGH(BASANT1409@CBSE.GOV.IN){}(RESPONDENT) SHRI NARENDRA KUMAR(NARENDER1448@CBSE.GOV.IN){}(RESPONDENT) RAKESH KUMAR SHUKLA(RKSHUKLARKSHUKLA@GMAIL.COM)(9711373820)(RESPONDENT)		
36	W.P.(C)-2472/2022 CM APPL. 7101/2022	MR. RAJENDER KUMAR V/s GOVT.OF NCT OF DELHI & ANR.	GYANENDRA KUMAR MISHRA, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: GYANENDRA KR. MISHRA(GYANENDRA.MISHRA104@GMAIL.COM)(9811999959)(PETITIONER) MRS. SARASWATI SHARMA{}(9953897454)(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
37	W.P.(C)-6833/2022 CM APPL. 34537/2022	MAHESH CHANDRA GARG V/s UNION OF INDIA AND ORS.	ANURAG KISHORE	
		OTHER DETAILS OF ADVOCATES: ANURAG KISHORE(ANURAG@VOCEMJURIS.IN)(9811412437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ANURAG KISHORE(ANURAG@VOCEMJURIS.IN)(9811412437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
38	W.P.(C)-14352/2022	VIKRAM AND OTHERS V/s UNION OF INDIA AND ORS	KAMAL MEHTA	
		OTHER DETAILS OF ADVOCATES: KAMAL MEHTA(KAMAL77MEHTA@GMAIL.COM)(9868249232)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
39	C.R.P.-87/2023 CM APPL. 16461/2023 CM APPL. 45956/2024	MS SUJATA CHANDRA V/s RAM PRAKASH & ORS.	SAMEER KUMAR, DESH RAJ, DESH RAJ, VINEET HANS	
		OTHER DETAILS OF ADVOCATES: SAMEER KUMAR, SHAH RUKH AHMAD, MANDEEP BAISALA(SAMEERKUMARADVOCATE@GMAIL.COM)(9654058652)(PETITIONER) ATUL(ATUL1273@GMAIL.COM){}(RESPONDENT) SAMEER KUMAR(SAMEERKUMARADVOCATE@GMAIL.COM){}(PETITIONER) DASH RAJ (DESHRAJKAUSHAL@GMAIL.COM)(9911318340)(RESPONDENT) DESH RAJ(DESHRAJKAUSHAL@GMAIL.COM)(9810189371)(RESPONDENT) VINEET HANS(HANSVINEET@YAHOO.CO.IN)(9811268978)(RESPONDENT)		
40	C.R.P.-92/2023 CM APPL. 17628/2023	SHIV KUMAR GUPTA & ANR. V/s SURESH GUPTA	S C SAGAR, ARVIND VASHISTHA	
		OTHER DETAILS OF ADVOCATES: S C SAGAR & NAEEM AHMED(SAGARS.CADV913@GMAIL.COM)(9212053338)(PETITIONER) S C SAGAR & NAEEM AHMED(SAGARS.CADV913@GMAIL.COM)(9212053338)(PETITIONER) SHIV KUMAR GUPTA{}(9811007947)(PETITIONER) ASHISH GUPTA{}(9312240060)(PETITIONER) SURESH GUPTA(AGGARWALFASHION@YAHOO.IN)(9312836800)(RESPONDENT) ARVIND VASHISTHA(LEGAL.AVA@GMAIL.COM)(8010005212)(RESPONDENT)		

41	MAC.APP.-25/2023 WITH MAC.APP. 26/2023	NATIONAL INSURANCE COMPANY LIMITED V/s SH BUDHRAM KOHLI & ORS.	T&T LAW, SANTOSH SINGH	
		OTHER DETAILS OF ADVOCATES: SANTOSH SINGH(SANTOESH SINGH159@GMAIL.COM)(9313297029)(PETITIONER)		
42	MAC.APP.-26/2023 WITH MAC.APP. 25/2023	NATIONAL INSURANCE COMPANY LIMITED V/s SH BUDHRAM KOHLI & ORS.	T&T LAW, SANTOSH SINGH	
		OTHER DETAILS OF ADVOCATES: VARUN TANDON(JMLEGAL@JMLEGAL.CO.IN)(9891787719)(PETITIONER) GULSHAN KUMAR()(9999021314)(PETITIONER) R()(7982161767)(RESPONDENT) SANTOSH SINGH(SANTOESH SINGH159@GMAIL.COM)(9313297029)(RESPONDENT)		
43	MAC.APP.-215/2023 WITH MAC.APP. 537/2023 MAC.APP. 538/2023 MAC.APP. 541/2023 MAC.APP. 544/2023	AJAY SINGH & ORS. V/s SHISH RAM JAT & ORS.	KAUSHLESH DUBEY	
		OTHER DETAILS OF ADVOCATES: KAUSHLESH DUBEY(KAUSHLESH THE ADVOCATE@GMAIL.COM)(9999915285)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)()(RESPONDENT)		
44	MAC.APP.-537/2023 CM APPL. 62235/2023 WITH MAC.APP. 547/2023	SMT KAVITA V/s SHISH RAM JAT AND ORS	PUNIT VINAY	
		OTHER DETAILS OF ADVOCATES: KAUSHALESH DUBEY & CO(KAUSHLESH THE ADVOCATE@GMAIL.COM)(9999915285)(PETITIONER) SUMAN(BAGGASUMAN@GMAIL.COM)()(RESPONDENT)		
45	MAC.APP.-538/2023 CM APPL. 62356/2023	SUSHIL KUMAR SINGH V/s SHISH RAM JAT AND ORS	PUNIT VINAY	
		OTHER DETAILS OF ADVOCATES: KAUSHALESH DUBEY(KAUSHLESH THE ADVOCATE@GMAIL.COM)(9999915285)(PETITIONER) MURUGAPPA(CUSTOMERCARE@CHOLA.MURUGAPPA.COM)()(RESPONDENT) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)()(RESPONDENT)		
46	MAC.APP.-541/2023 CM APPL. 62882/2023	SMT SARLA V/s SHISH RAM JAT AND ORS	PUNIT VINAY	
		OTHER DETAILS OF ADVOCATES: KAUSHALESH DUBEY & CO(KAUSHLESH THE ADVOCATE@GMAIL.COM)(9999915285)(PETITIONER) CHOLAMANDALAM (BAGGASUMAN@GMAIL.COM)()(RESPONDENT)		
47	MAC.APP.-544/2023 CM APPL. 63108/2023	ROOPA DEVI V/s SHISH RAM JAT & ORS (CHOLAMANDALAM MS. GENERAL INSURANCE CO. LTD.)	PUNIT VINAY	
		OTHER DETAILS OF ADVOCATES: KAUSHALESH DUBEY & CO(KAUSHLESH THE ADVOCATE@GMAIL.COM)(9999915285)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)()(RESPONDENT)		
48	MAC.APP.-436/2023 CM APPL. 48318/2023	NEW INDIA ASSURANCE CO. LTD. V/s SARLA & ORS.	PRATEEK MISHRA, JAWAID HUSSAIN KHAN	
		OTHER DETAILS OF ADVOCATES: PRATEEK MISHRA(PRATEEK@EPALAW.IN)(7838046337)(PETITIONER) JAWAID HUSSAIN KHAN(ADVOCATEJHKHAN@GMAIL.COM)(9582083447)(PETITIONER)		
49	MAC.APP.-481/2023 CM APPL. 54350/2023	SMT RAJNI V/s SHISH RAM JAT & ORS.	PUNIT VINAY, SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: KAUSHALESH DUBEY & CO(KAUSHLESH THE ADVOCATE@GMAIL.COM)(9999915285)(PETITIONER) MURUGAPPA(CUSTOMERCARE@CHOLAMS.MURUGAPPA.COM)()(RESPONDENT) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(RESPONDENT)		
50	MAC.APP.-492/2023 CM APPL. 56808/2023 WITH MAC.APP. 495/2023	SMT. JAYANTI DEVI V/s SHISH RAM JAT & ORS.	PUNIT VINAY, SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: KAUSHALESH DUBEY & CO(KAUSHLESH THE ADVOCATE@GMAIL.COM)(9999915285)(PETITIONER) CUSTOMERCARE(CUSTOMERCARE@CHOLAMS.MURUGAPPA.COM)()(RESPONDENT) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(RESPONDENT)		
51	MAC.APP.-495/2023 CM APPL. 57411/2023	SMT. K . YALLAMMA V/s SHISH RAM JAT & ORS.	PUNIT VINAY, SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: KAUSHALESH DUBEY & CO(KAUSHLESH THE ADVOCATE@GMAIL.COM)(9999915285)(PETITIONER) MURUGAPPA(CUSTOMERCARE@CHOLAMS.MURUGAPPA.COM)()(RESPONDENT)		

		SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(RESPONDENT)	
52	MAC.APP.-502/2023 CM APPL. 58451/2023	SATPAL SINGH V/s SHISH RAM JAT & ORS. (CHOLAMANDALAM MS GENERAL INS. CO. LTD.)	PUNIT VINAY
		OTHER DETAILS OF ADVOCATES: KAUSHALESH DUBEY & CO(KAUSHLESHTHEADVOCATE@GMAIL.COM)(9999915285)(PETITIONER) SUMAN(BAGGASUMAN@GMAIL.COM)()(RESPONDENT)	
53	MAC.APP.-547/2023 CM APPL. 63401/2023	MS KAMLESH V/s SHISH RAM JAT AND ORS	PUNIT VINAY
		OTHER DETAILS OF ADVOCATES:	
54	W.P.(C)-1512/2023 CM APPL. 5104/2024	NATIONAL INSTITUTE OF PLANT GENOME RESEARCH V/s VIPIN KUMAR & ORS.	GURU DUTT SHARMA, DHIRENDRA KUMAR TIWARI, UTSAV JAIN
		OTHER DETAILS OF ADVOCATES: G.D. SHARMA(GDSHARMA544@GMAIL.COM)(9868281911)(PETITIONER) GD SHARMA (GDSHARMA544@GMAIL.COM)(9868281911)(PETITIONER) G D SHARMA (GDSHARMA544@GMAIL.COM)(9868281911)(PETITIONER) RAJIV(RAJIVB.G038501@GOV.IN)()(RESPONDENT) EAGLE HUNTERS(DELHI@EAGLEHUNTERS.COM)()(RESPONDENT) RAJIV (RAJIVB.G038501@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VIPIN KUMAR (DELHI@EAGLEHUNTERS.COM)()(RESPONDENT) GD SHARMA, RAJIV, EAGLE HUNTERS(GDSHARMA544@GMAIL.COM, RAJIVB.G038501@GOV.IN, DELHI@EAGLEHUNTERS.COM)()(PETITIONER) DK. TIWARI & ASSOCIATES(DHIRENDRATIWARI01@GMAIL.COM)(9555968831)(RESPONDENT) DHIRENDRA KUMAR TIWARI(DHIRENDRATIWARI01@GMAIL.COM)(9555968831)(RESPONDENT) UTSAV JAIN(JAINUTSAV21@GMAIL.COM)(8527214201)(RESPONDENT)	
55	W.P.(C)-3031/2023 CM APPL. 11790/2023	YPA HOSPITALITY PRIVATE LIMITED V/s CENTRAL BOARD OF TRUSTEES	SUDHIR KUMAR GUPTA
		OTHER DETAILS OF ADVOCATES: S K GUPTA(SKPFDELHI@GMAIL.COM)(9891170907)(PETITIONER) RO DELHI(RO.DELHI.SOUTH@EPFINDIA.GOV.IN)()(RESPONDENT)	
56	W.P.(C)-9534/2023	MR. SODAN SINGH & ORS. V/s M/S BLUE HEAVEN COSMETICS PVT. LTD.	RAKESH KUMAR
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR(KUMARRAKESH41@REDIFFMAIL.COM)(9818946600)(PETITIONER) FINANCE (FINANCE@ESMECONSUMER.IN)()(RESPONDENT)	
57	W.P.(C)-12198/2023 CM APPL. 47898/2023 CM APPL. 55355/2023 CM APPL. 55870/2023 WITH W.P.(C) 12200/2023 W.P.(C) 12199/2023	M/S ICT SERVICE MANAGEMENT SOLUTIONS INDIA PVT. LTD V/s ASHOK KUMAR YADAV	NIYATI PATWARDHAN, SUMIT KUMAR
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR(CHAMBERASHIMSHRIDHAR@GMAIL.COM)(9971547353)(PETITIONER) A K YADAV(AK.YADAV217@GMAIL.COM)()(RESPONDENT) ASHIM SHRIDHAR(CHAMBERASHIMSHRIDHAR@GMAIL.COM)(9971547353)(PETITIONER) AK YADAV(AK.YADAV217@GMAIL.COM)()(RESPONDENT) ASHIM SHRIDHAR(CHAMBERASHIMSHRIDHAR@GMAIL.COM)()(PETITIONER) AK YADAV(AK.YADAV217@GMAIL.COM)()(RESPONDENT) SUMIT KUMAR (ADVOCATESUMITMASIH@GMAIL.COM)(9873885470)(RESPONDENT)	
58	W.P.(C)-12199/2023 CM APPL. 47900/2023 CM APPL. 55163/2023 CM APPL. 55357/2023	M/S ICT SERVICE MANAGEMENT SOLUTIONS INDIA PVT. LTD V/s AJAY KUMAR	NIYATI PATWARDHAN
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR(CHAMBERASHIMSHRIDHAR@GMAIL.COM, ASHIM_SHRIDHAR@HOTMAIL.COM)(9971547353)(PETITIONER) AJAY KUMAR(AIGMTU@GMAIL.COM)()(RESPONDENT) ASHIM SHRIDHAR(CHAMBERASHIMSHRIDHAR@GMAIL.COM)(9971547353)(PETITIONER) AIGMTU(AIGMTU@GMAIL.COM)()(RESPONDENT) ASHIM SHRIDHAR(CHAMBERASHIMSHRIDHAR@GMAIL.COM)()(PETITIONER) AIGMTU(AIGMTU@GMAIL.COM)()(RESPONDENT)	
59	W.P.(C)-12200/2023 CM APPL. 47902/2023 CM APPL. 55229/2023	M/S ICT SERVICE MANAGEMENT SOLUTIONS INDIA PVT. LTD V/s GOLDEN KUMAR SINGH	NIYATI PATWARDHAN, SUMIT KUMAR
		OTHER DETAILS OF ADVOCATES: ASHIM SHRIDHAR(CHAMBERASHIMSHRIDHAR@GMAIL.COM, ASHIM_SHRIDHAR@HOTMAIL.COM)(9971547353)(PETITIONER) GOLDEN KUMAR(AIGMTU@GMAIL.COM)()(RESPONDENT) ASHIM SHRIDHAR(CHAMBERASHIMSHRIDHAR@GMAIL.COM)(9971547353)(PETITIONER)	

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60	W.P.(C)-16528/2023 CM APPL. 66632/2023 CM APPL. 26182/2024 WITH W.P.(C) 16551/2023	GURU NANAK INSTITUTE OF MANAGEMENT & ORS. V/s SHARANJIT SINGH	ABINASH KUMAR MISHRA, SULTAN SINGH KHATRI	
		OTHER DETAILS OF ADVOCATES: ABINASH K. MISHRA(ABINASHKMISHRA@GMAIL.COM)(9811235958)(PETITIONER) ABINASH K MISHRA, DHARAMVIR KHATRI(ABINASHKMISHRA@GMAIL.COM, DVKHATRI63@GMAIL.COM)()(PETITIONER) S.S. KHATRI & D.V.KHATRI(VINODADLO@GMAIL.COM)(9312430140)(RESPONDENT)		
61	W.P.(C)-16551/2023 CM APPL. 66744/2023 CM APPL. 26179/2024	GURU NANAK INSTITUTE OF MANAGEMENT AND ORS V/s SH MANJIT SINGH	ABINASH KUMAR MISHRA, SULTAN SINGH KHATRI	
		OTHER DETAILS OF ADVOCATES: ABINASH K. MISHRA(ABINASHKMISHRA@GMAIL.COM)(9811235958)(PETITIONER) ABINASH K MISHRA, DHARAMVIR KHATRI(ABINASHKMISHRA@GMAIL.COM, DVKHATRI63@GMAIL.COM)()(PETITIONER) S.S.KHATRI(VINODADLO@GMAIL.COM)(9312430140)(RESPONDENT)		
62	C.R.P.-212/2024 CM APPL. 39604/2024	KEWAL AUTOMOBILES PVT LTD & ORS V/s KARA AUTOMOTIVE COMPONENTS PVT LTD & ORS.	ADITYA CHANDRA	
		OTHER DETAILS OF ADVOCATES: ADITYA CHANDRA, UTKARSH(ADVOCATEADITYACHANDRA@GMAIL.COM)(9717444444)(PETITIONER) KARAU(KARAAUTOMOTIVECOMPONENTS@GMAIL.COM)(0)(RESPONDENT) RAHUL SACHDEVA(KARAAUTOMOTIVECOMPONENTS@GMAIL.COM)(8851071013)(RESPONDENT)		
63	CM APPL. 2738/2025 REVIEW PET. 18/2025 In C.R.P.-238/2024(Disposed off case)	SH J.M KOHLI (THROUGH LR MS USHA KOHLI) V/s SMT VIMAL KANTA (THROUGH LR MS RENU KOHLI)	GAGAN GANDHI	
		OTHER DETAILS OF ADVOCATES: NITI NYAYA LAW OFFICES(GAGANKRGANDHI@GMAIL.COM)(9818085505)(PETITIONER) J K M KOHLI(PALAKKOHLI35@GMAIL.COM)(9818085505)(PETITIONER) VIMAL (KANWALCHAUDHARY@GMAIL.COM)(9810050567)(RESPONDENT) NITI NYAYA LAW OFFICES()(9818085505)(PETITIONER)		
64	MAC.APP.-140/2024 CM APPL. 13634/2024	NARENDER SINGH RAWAT V/s M/S NATIONAL INSURANCE CO. LTD. & ORS.	YOGENDRA KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: YOGENDRA KUMAR VERMA (VERMA.YOGEDRA160@GMAIL.COM)(9015236915)(PETITIONER) RK TRIPATHI(RKTRIPATHI72@GMAIL.COM)()(RESPONDENT) PANKAJ (SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) MAONJ (MANOJ.GOEL.K@GMAIL.COM)()(RESPONDENT)		
65	MAC.APP.-286/2024	DEEPAK MANDAL V/s THE NEW INDIA ASSURANCE CO. LTD AND OTHERS	PANKAJ GUPTA, MAIBAM NABAGHANASHYAM SINGH	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER) JPN SHAHI (ADVJPNSHAHI@GMAIL.COM)(9811148998)(RESPONDENT) MAIBAM NABAGHANASHYAM SINGH(GHANAMAIBAMADV@GMAIL.COM)(9811406660)(RESPONDENT)		
66	MAC.APP.-330/2024	SAVITA & ORS. V/s NATIONAL INSURANCE COMPANY LTD	PRAMOD KUMAR SAH	
		OTHER DETAILS OF ADVOCATES: PRAMOD K SAH(PSAH470@GMAIL.COM)(9706074245)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT)		
67	MAC.APP.-371/2024 CM APPL. 41341/2024	THE ORIENTAL INSURANCE CO LTD V/s SUDESH @ SWADESH & ORS.	ASHWANI KUMAR SONI, BALJEET SINGH, ABHISHEK SISODIA, MD MUDDASSIR	
		OTHER DETAILS OF ADVOCATES: A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) M R SINGH SISODIA(MRSINGHSISODIA@GMAIL.COM)(9312236226)(RESPONDENT) BALJEET SINGH(ADVBALJEET@GMAIL.COM)(9911154098)(RESPONDENT) ABHISHEK SISODIA(SISODIA0072@GMAIL.COM)(9999773620)(RESPONDENT) MD MUDDASSIR(MDADV2020@GMAIL.COM)(9716571176)(PETITIONER) MD MUDDASSIR(MDADV2020@GMAIL.COM)(9716571176)(PETITIONER)		
68	MAC.APP.-402/2024	KIRAN & ANR. V/s JAGDISH PRASHAD & ORS.	DHANANJAY KUMAR GUPTA, SHUCHI SINGH	
		OTHER DETAILS OF ADVOCATES: ATUL RATHI & DHANANJAY(ATULGNRATHI@HOTMAIL.COM)(9810540219)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT) SHUCHI SINGH(SHUCHI.ADV@GMAIL.COM)(9910990487)(RESPONDENT) DHANANJAY KUMAR		

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69	MAC.APP.-465/2024	ASHU CHAUDHARY V/s JITENDER KUMAR SINGH AND ANR	PANKAJ GUPTA, RAVI SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)(0)(RESPONDENT) RAVI SABHARWAL(RAVISABHARWAL.ADVOCATE@GMAIL.COM)(9971999480)(RESPONDENT)		
70	MAC.APP.-484/2024 CM APPL. 53013/2024	SMT ANITA MASSEY & ORS. V/s SH AJAY KUMAR & ORS.	SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) ASHWANI(ASHWANIKUMARSONI@GMAIL.COM)(9711596026)(RESPONDENT)		
71	MAC.APP.-485/2024 CM APPL. 53044/2024 CM APPL. 53045/2024	MS BUSHRA V/s SH DHARMENDRA KUMAR & ORS.	SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185963)(PETITIONER) SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(RESPONDENT)		
72	MAC.APP.-560/2024	SH RAFIK V/s SH ASHOK KUMAR SINGHAL & ANR.	SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT)		
73	MAC.APP.-618/2024 CM APPL. 70386/2024 CM APPL. 70388/2024	GO DIGIT GENERAL INSURANCE CO.LTD. V/s MS NEETU KUMARI & ANR.	SAMEER NANDWANI	
		OTHER DETAILS OF ADVOCATES: SAMEER NANDWANI(APEXLAW@HOTMAIL.COM)(9810528802)(PETITIONER)		
74	W.P.(C)-4799/2024 CM APPL. 19674/2024	AHSAN AHMAD V/s SAPAN CHAKARABORTY & ORS.	RIYA THOMAS	
		OTHER DETAILS OF ADVOCATES: RACHIT RANJAN(ADVRACHITRANJAN@GMAIL.COM)(9346380147)(PETITIONER) MR. SAPAN CHAKARABORTY(SAPANC@GMAIL.COM, SHARMAANAND26@GMAIL.COM, HARISH.BUDAKOTI@HOTMAIL.COM)(9871295987)(RESPONDENT) MR. NAVEEN MALASI(NEU_1109@YAHOO.CO.UK)(9871295985)(RESPONDENT) MR. SAMEER KUMAR BHATTACHARYA(SAMEER.BHATTACHARYA@TWX.CO.IN){}(RESPONDENT)		
75	W.P.(C)-5557/2024	WORKMEN THROUGH (ALL INDIA GENERAL MAJDOOR TRADE UNION) V/s MATA CHANAN DEVI HOSPITAL & ANR.	ANKIT DWIVEDI	
		OTHER DETAILS OF ADVOCATES: ANKIT DWIVEDI AND JYOTI DWIVEDI(ADVANKITDWIVEDI@GMAIL.COM)(9811119293)(PETITIONER) MATA CHANAN DEVI HOSPITAL(HLKUM@HLKUMAR.COM)(9891110000)(RESPONDENT) ARMOUR TRIPATHI(ARMOURTRIPATHI@GMAIL.COM)(9811361658)(RESPONDENT)		
76	W.P.(C)-6057/2024 CM APPL. 25110/2024	MUNICIPAL CORPORATION OF DELHI V/s SMT SHOBHA (UNDER THE CAPACITY OF LR OF LATE SH BAL KISHAN)	NAZIA PARVEEN	
		OTHER DETAILS OF ADVOCATES: MR. SANJEEV SAGAR(NAAZANSAI81@GMAIL.COM)(9278693021)(PETITIONER) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM){}(RESPONDENT)		
77	W.P.(C)-8110/2024 CM APPL. 33346/2024 CM APPL. 9937/2025 CM APPL. 12080/2025	SHANKAR AND ORS V/s NATIONAL ZOOLOGICAL PARK AND ORS.	RAJIV AGARWAL, VINEET DHANDA, PRASHANT PARIHAR	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL AND MEGHNA DE AND L. GANGME (RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) NATIONAL ZOOLOGICAL PARK(NZPNEWDELHI@GMAIL.COM, EAGLEEYE955@YAHOO.COM, NZPZOOCZA@NIC.IN)(9718697272)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(0)(PETITIONER) VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) DHANDA ASSOCIATES(DHANDA.ASSOCIATES5000@GMAIL.COM)(0)(RESPONDENT) PRASHANT PARIHAR(ADVPRASHANT.PARIHAR09@GMAIL.COM)(9971307856)(RESPONDENT)		
78	W.P.(C)-9370/2024	SMT. VIMLA DEVI & ANR. V/s CENTRAL PUBLIC WORKS DEPARTMENT	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND SHUBHAM PUNDHIR(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) BHARATHI(BHARATHI1003@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

79	W.P.(C)-10379/2024 CM APPL. 54884/2024	M/S EAGLE HUNTER SOLUTION LTD V/s NATIONAL INSTITUTE OF PLANT GENOME RESEARCH & ANR.	RAM PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: RAM SHARMA(RPSHARMAADV985@GMAIL.COM)(0)(PETITIONER) R P SHARMA()(9868249612)(PETITIONER) RAMI TELECOM(DHC.TELECOMCENTRE@GMAIL.COM)(0)(RESPONDENT) RAMI TELECOM(DHC.TELECOMCENTRE@GMAIL.COM)(0)(RESPONDENT) R.P. SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(PETITIONER) RAMI RELECOM, NIPGR, PRASADSHAMBHU(DHC.TELECOMCENTRE@GMAIL.COM, NIPGR@NIPGR.AC.IN, PRASADSHAMBHU208@GMAIL.COM)(0)(RESPONDENT) UTSAV JAIN(JAINUTSAV21@GMAIL.COM)(0)(RESPONDENT)		
80	W.P.(C)-12530/2024 CM APPL. 52055/2024 CM APPL. 52056/2024 CM APPL. 18059/2025 WITH W.P.(C) 12985/2024	THE DEPARTMENT OF ENVIRONMENT V/s SHIV PRASAD	AVNISH AHLAWAT, RAJIV AGARWAL, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(0)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(0)(PETITIONER) RAJIV AGARWAL()(9811142757)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
81	W.P.(C)-12985/2024 CM APPL. 54109/2024 CM APPL. 17718/2025	THE DEPARTMENT OF ENVIRONMENT V/s SH VIMLESH PAL	AVNISH AHLAWAT, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(0)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) RAJIV(RAJIVAGGL@YAHOO.COM)(0)(RESPONDENT) RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		
82	W.P.(C)-14026/2024	M/S EAGLE HUNTER SOLUTION LTD. V/s NATIONAL INSTITUTE OF PLANT GENOME RESEARCH & ANR.	RAM PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: R.P. SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(PETITIONER) RAMI TELECOM, NIPGR, PRASAD(DHC.TELECOMCENTRE@GMAIL.COM, NIPGR@NIPGR.AC.IN, PRASADSHAMBHU208@GMAIL.COM)(0)(RESPONDENT)		
83	W.P.(C)-14415/2024	EAGLE HUNTER SOLUTION LTD V/s NATIONAL INSTITUTE OF PLANT GENOME RESEARCH & ANR.	RAM PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: R.P. SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(PETITIONER) R.P. SHARMA(RPSHARMAADV985@GMAIL.COM)(9868249612)(PETITIONER) RAM TELECOM, NIPGR, SHAMBHU PRASAD(DHC.TELECOMCENTRE@GMAIL.COM, NIPGR@NIPGR.AC.IN, PRASADSHAMBHU208@GMAIL.COM)(0)(RESPONDENT) NIPGR, PRASAD SHAMBHU(NIPGR@NIPGR.AC.IN, PRASADSHAMBHU208@GMAIL.COM)(0)(RESPONDENT)		
84	W.P.(C)-14907/2024 CM APPL. 62525/2024	MLS NCC-SCIW (JV) V/s SH. RAM NIWAS & ORS.	MANISH MALHOTRA	
		OTHER DETAILS OF ADVOCATES: M.R. MALHOTRA & ASSOCIATES(MALHOTRAADV@GMAIL.COM)(9811425678)(PETITIONER) RAMESHWAR BHARTIYA, MD SAMIM(RBHARTIYA44@GMAIL.COM, MD8557194@GMAIL.COM)(0)(RESPONDENT)		
85	W.P.(C)-591/2025	A RADHIKA V/s THE APPELLATE AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 DISTRICT EAST AND ANR.	N A SEBASTIAN	
		OTHER DETAILS OF ADVOCATES: N.A.SEBASTIAN(SEBASTIANLAWFIRM@GMAIL.COM)(9818531354)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KKS(KKS445@GMAIL.COM)(0)(RESPONDENT)		
86	W.P.(C)-1870/2025 CM APPL. 8934/2025	METALROD PRIVATE LIMITED V/s REGISTRAR NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI & ANR.	ABHISHEK GARG	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GARG(ABHISHEK@AGSLEGAL.COM)(9056299999)(PETITIONER) NCI, JKB MAIL(REGISTRAR-NCIT@GOV.IN, IAPMD.DEL@JKBMAIL.COM)(0)(RESPONDENT)		
87	W.P.(C)-2357/2025	SPL INDUSTRIES LIMITED V/s UNION OF INDIA AND ORS & ORS.	RAJIV KUMAR VIRMANI	
		OTHER DETAILS OF ADVOCATES:		

		RAJIV K VIRMANI/ ANUJ MALHOTRA, TVAMEV LEGAL(MAIL@TVAMEVLEGAL.COM)(9811427844)(PETITIONER) RD NORTH, ROC DELHI, DM DADIA, UNION OF INDIA(RD.NORTH@MCA.GOV.IN, ROC.DELHI@MCA.GOV.IN, DMDADIA@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
88	W.P.(C)-2692/2025 CM APPL. 12822/2025 CM APPL. 12824/2025 CM APPL. 15088/2025	NATIONAL INSTITUTE OF PLANT GENOME RESEARCH V/s SUBHASH CHANDRA AND ORS.	GURU DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: G.D.SHARMA(GDSHARMA544@GMAIL.COM)(9868281911)(PETITIONER) EAGLE HUNTERS(DELHI@EAGLEHUNTERS.COM, INFO@EAGLEHUNTERS.COM)(0)(RESPONDENT)		

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

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<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc2>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
1	RFA-351/2008	FOOD CORPORATION OF INDIA V/s EVEREADY INDUSTRIES LTD	K.A.DEWAN, BHUPESH NARULA, SC DHANDA, MANOJ, RISHI KUMAR AWSTHI, KUSHAL KUMAR, AMAR KUMAR	
		OTHER DETAILS OF ADVOCATES: RISHI KUMAR AWSTHI(NABIHASAN48@GMAIL.COM)(8527606415)(PETITIONER) KUSHAL KUMAR(ADV.KUSHALKUMAR@GMAIL.COM)(9958724670)(PETITIONER) AMAR KUMAR(ADVOCATEAMAR1977@GMAIL.COM)(9717101829)(PETITIONER)		
2	RFA-104/2010	DEEPAK KOCHHAR V/s CANARA BANK AND OTHERS	N K KANTAWALA	
		OTHER DETAILS OF ADVOCATES:		
3	RFA-106/2010 CM APPL. 3524/2010	PUNJAB NATIONAL BANK V/s SK KAPOOR	JAGAT ARORA	
		OTHER DETAILS OF ADVOCATES:		
4	RFA-107/2010	LAKHI RAM V/s HANS RAJ	YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES:		
5	RFA-111/2010	RATTAN BUILDCON PVT LTD V/s SAMSUNG INDIA ELECTRONICS LTD	HIMAL AKHTAR, NIRAJ SINGH	
		OTHER DETAILS OF ADVOCATES:		
6	RFA-114/2010	DARSHAN LAL V/s NEELAM BAHL & ORS	BL CHAWLA	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

7	RFA-279/2011 CM APPL. 9680/2011	SARVODAYA PRAKASHAN V/s ADARSH PUSTAK MANDIR	VP GHIRAIYA, MK MIGLANI, CAV	
		OTHER DETAILS OF ADVOCATES:		
8	RFA-14/2014 CM APPL. 804/2014 CM APPL. 58441/2023 CM APPL. 30016/2024	SH HARISH RAMCHANDANI V/s M/S THREE 'N' CONSTRUCTIONS PVT LTD & ORS	OM PRAKASH, GAURAV DUBEY	
		OTHER DETAILS OF ADVOCATES: OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM){9810794902}(PETITIONER) JAYA (JAYAGOYAL@NEOJURIS.COM){}(RESPONDENT) ARUN VOHRA(ARUNVOHRA18@GMAIL.COM){}(RESPONDENT) OM PRAKASH(ADV.OMPRAKASH392@GMAIL.COM){9810794902}(PETITIONER) ARUN VOHRA(ARUNVOHRA18@GMAIL.COM){}(RESPONDENT) JAYA GOYAL(JAYAGOYAL@NEOJURIS.COM){}(RESPONDENT)		
9	W.P.(C)-3320/2019 CM APPL. 15283/2019	SOUTH DELHI MUNICIPAL CORPORATION V/s HOUSING AND URBAN DEVELOPMENT CORPORATION LTD.	MADHU TEWATIA	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA(){9810058835}(PETITIONER)		
10	W.P.(C)-8413/2019 CM APPL. 34780/2019	SOUTH DELHI MUNICIPAL CORPORATION V/s INSTITUTE OF COST ACCOUNTANTS OF INDIA	MADHU TEWATIA	
		OTHER DETAILS OF ADVOCATES: MADHU TEWATIA(){9810058835}(PETITIONER)		
11	W.P.(C)-8595/2019 CM APPL. 35498/2019	PRATAP SINGH V/s UNION OF INDIA AND ORS.	MOHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR(){9891599840}(PETITIONER)		
12	CM APPL. 25623/2020 In W.P.(C)-5376/2020(Disposed off case)	RAKESH GOYAL V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	SUMANTA DE, SONIA GOSWAMI, SIMA GULATI	
		OTHER DETAILS OF ADVOCATES: RAKESH GOYAL(SUMANTDE@AMICUSJURIS.IN){}(PETITIONER) RAKESH GOYAL(SUMANTDE@AMICUSJURIS.IN){}(PETITIONER) RAKESH GOYAL(SUMANTDE@AMICUSJURIS.IN){}(PETITIONER) RAKESH GOYAL(SUMANTDE@AMICUSJURIS.IN){}(PETITIONER) RAKESH GOYAL(SUMANTDE@AMICUSJURIS.IN){}(PETITIONER) SUMANTADE(SUMANTDE@AMICUSJURIS.IN){9818316693}(PETITIONER) SUMANT DE(SUMANTDE@AMICUSJURIS.IN){9818316693}(PETITIONER) SONIA GOSWAMI (MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) ANUPAM (MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLO-SDMC@MCD.GOV.IN){}(PETITIONER) SHO NEB SARAI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(PETITIONER) DISTRICT FOREST OFFICE(STANDINGCOUNSELGNCTD@GMAIL.COM){}(PETITIONER) BSES RAJDHANI POWER LTD(SUNILF.ADV@GMAIL.COM){}(PETITIONER) MIR AKHTAR(MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) SONIA GOSWAMI (MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLO-SDMC@MCD.GOV.IN){}(PETITIONER) SHO NEB SARAI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(PETITIONER) DISTRICT FOREST OFFICE(STANDINGCOUNSELGNCTD@GMAIL.COM){}(PETITIONER) BSES RAJDHANI POWER LTD(SUNILF.ADV@GMAIL.COM){}(PETITIONER) MIR AKHTAR(MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) SONIA GOSWAMI (MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) ANUPAM (MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM){}(PETITIONER) SHO NEB SARAI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(PETITIONER) DISTRICT FOREST OFFICE(STANDINGCOUNSELGNCTD@GMAIL.COM){}(PETITIONER) BSES RAJDHANI POWER LTD(SUNILF.ADV@GMAIL.COM){}(PETITIONER) MIR AKHTAR(MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) SONIA GOSWAMI (MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) ANUPAM (MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLO-SDMC@MCD.GOV.IN){}(PETITIONER) SHO NEB SARAI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(PETITIONER) DISTRICT FOREST OFFICE(STANDINGCOUNSELGNCTD@GMAIL.COM){}(PETITIONER) BSES RAJDHANI POWER LTD(SUNILF.ADV@GMAIL.COM){}(PETITIONER) MIR AKHTAR(MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) ANUPAM (MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLO-SDMC@MCD.GOV.IN){}(PETITIONER) SHO NEB SARAI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(PETITIONER) DISTRICT FOREST OFFICE(STANDINGCOUNSELGNCTD@GMAIL.COM){}(PETITIONER) BSES RAJDHANI POWER LTD(SUNILF.ADV@GMAIL.COM){}(PETITIONER) MIR AKHTAR(MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) SONIA GOSWAMI (MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) ANUPAM (MIRAKHTARHUSSAIN@GMAIL.COM){}(PETITIONER) SUNIL (SUNILF.ADV@GMAIL.COM){}(RESPONDENT) KIRAKHTAR HUSSAIN(MIRAKHTARHUSSAIN@GMAIL.COM){9810014414}(RESPONDENT)		

		BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SDMC(COL-SDMC@MCD.GOV.IN)()(RESPONDENT) BHARTI LAW CONSULTANTS(MIRAKHTARADVOCATE@GMAIL.COM)(9810014414)(PETITIONER) SONIAGOSWAMI(MIRSONIAHUSSAINADV@GMAIL.COM)(9818080066)(PETITIONER) DALRAJ DHANKAR(KDPLAZA@GMAIL.COM)(9999980559)(RESPONDENT) NARENDER SINGH (KSKACADEMYSANGAMVIHAR@GMAIL.COM)(9810082205)(RESPONDENT) AVTAR SINGH CHAHAL(KSK_ACADEMY@YAHOO.CO.IN)(9891603555)(RESPONDENT) VERSHA DHANKAR(VERSHAGAHLOTDHANKAR@GMAIL.COM)(9999318615)(RESPONDENT) SIMA GULATI(SIMAGULATI@GMAIL.COM)(9810048243)(RESPONDENT)		
13	W.P.(C)-12535/2023	SANJAY KUMAR V/s BSESRAJDHANI POWER LIMITED AND ORS	MAHESH CHAND, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: MAHESH VERMA(MAHESHTVERMA5051@GMAIL.COM)(9868936782)(PETITIONER) VISHAB(VISHAB@RRJASSOCIATE.COM)()(RESPONDENT) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(RESPONDENT)		
14	W.P.(C)-13995/2023 CM APPL. 70290/2024	SANJIWAN SAHNI V/s MUNICIPAL CORPORATION OF DELHI & ORS.	AMAN NAQVI, VIPUL GANDA	
		OTHER DETAILS OF ADVOCATES: AMAN NAQVI(INFO@FARASATHLAW.COM)(7524814779)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) AMAN NAQVI(INFO@FARASATLAW.COM)(7524814779)(PETITIONER) N K AGGARWAL(ADVKNAGGARWAL@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VIPUL GANDA(SERVICE@VIPULGANDA.COM)(7045320000)(RESPONDENT)		
15	W.P.(C)-1248/2024 CM APPL. 5228/2024 CM APPL. 28000/2024	CONNAUGHT PLAZA RESTAURANTS PVT LTD V/s NEW DELHI MUNICIPAL COUNCIL AND ORS.	ABHINAV SINGH RAGHUVANSHI, ASHOK SARAN	
		OTHER DETAILS OF ADVOCATES: DR. N. PRADEEP SHARMA AND ABHINAV S. RAGHUVANSHI(OFFICE.LEGALINTELLIGENCE@GMAIL.COM)(9599347918)(PETITIONER) PROPERTY TAX DEPARTMENT(DIRECTOR.TAX@NDMC.GOV.IN)()(RESPONDENT) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) CHIEF MEDICAL OFFICER(CMO.MEDICAL@NDMC.GOV.IN)()(RESPONDENT) RAGHUNANDAN SARAN ASHOK SARAN(ASHOKSARAN126@YAHOO.COM)(9212069943)(PETITIONER)		
16	W.P.(C)-4518/2024 CM APPL. 18437/2024	VED PARKASH BAJAJ V/s THE MUNICIPAL CORPORATION OF DELHI & ORS.	DEEPSHIKHA RAI, NIKHIL PALLI, AVTAR SINGH	
		OTHER DETAILS OF ADVOCATES: DEEPSHIKHA RAI(RAIDEEPISHIKHA24@GMAIL.COM)(7428181495)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9811676973)(RESPONDENT) AVTAR SINGH(AVTAR_SINGH211@YAHOO.COM)(9953889953)(PETITIONER)		
17	W.P.(C)-11293/2024	SACHIN V/s MUNICIPAL CORPORATION OF DELHI & ANR.	SUNIL LALWANI	
		OTHER DETAILS OF ADVOCATES: SUNIL LALWANI, NEHA SHARMA(LALWANISUNIL1990@GMAIL.COM)(9891880710)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
18	W.P.(C)-14694/2024 CM APPL. 61778/2024	MANISH RAWAT V/s MUNICIPAL CORPORATION OF DELHI	AJAY SINGH BHANDARI	
		OTHER DETAILS OF ADVOCATES: ANKITA CHAUHAN(YOGESH.BHRD@GMAIL.COM)(8295695559)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
19	W.P.(C)-16749/2024 CM APPL. 70911/2024	MILIND VISHNU AWAD V/s THE CHAIRMAN OF RAILWAY BOARD AND ORS.	ANAMIKA RATAN	
		OTHER DETAILS OF ADVOCATES: ANAMIKA RATAN & TANUSHRI(PITAMBRIASSOCIATES@GMAIL.COM)(9990066090)(PETITIONER) JAGJIT SINGH, DC CENTRAL, AISCTREA CEC(JAGJITSINGHADVOCATE@YAHOO.CO.IN, DCCENTRAL@NIC.IN, AISCTREACEC@YAHOO.CO.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
20	W.P.(C)-375/2025 CM APPL. 1792/2025	DAKSH BHARDWAJ V/s UNIVERSITY OF DELHI THROUGH ITS VICE- CHANCELLOR & ORS.	YASHU RUSTAGI	

		OTHER DETAILS OF ADVOCATES: ASHU BIDHURI(ASHUBIDHURI5996@GMAIL.COM)(8447712548)(PETITIONER) RUPAL MOHINDER, DU, DUSU(RUPALMOHINDER@GMAIL.COM, VC@DU.AC.IN, ELECTIONS@DUSU.DU.AC.IN)(0)(RESPONDENT) KMC DU(INFO@KMC.DU.AC.IN)(0)(RESPONDENT) SUBRAT MAHESHWARI()(9555915464)(RESPONDENT) KUSHAGRA SHARMA()(7389959886)(RESPONDENT) ANKIT KUMAR()(7870382840)(RESPONDENT)		
21	W.P.(C)-887/2025 CM APPL. 4350/2025	S. GURMEET SINGH SHUNTY & ANR. V/s DIRECTORATE OF GURDWARA ELECTIONS (THROUGH DIRECTOR) & ORS.	VANYA CHHABRA	
		OTHER DETAILS OF ADVOCATES: RAJENDER CHHABRA(ADVOCATERAJENDERCHHABRA@GMAIL.COM)(9654411200)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
22	W.P.(C)-1381/2025	MANJIT SINGH GK V/s DIRECTORATE OF GURDWARA ELECTIONS AND ORS	NAGINDER BIR SINGH BENIPAL, ABINASH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: NAGINDER BENIPAL & ANKIT SIWACH(CHAMBERSOFNAAGINDERBENIPAL@GMAIL.COM)(9999329299)(PETITIONER) SANTOSH KUMAR TRIPATHI, DSCGMC, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, INFO@DSGMC.IN, SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ABINASH KUMAR MISHRA(ABINASHKMISHRA@GMAIL.COM)(9319272794)(RESPONDENT)		
CONNECTED MATTERS (ANMM) AT 02:30 P.M.				
23	W.P.(C)-8056/2017 WITH W.P.(C) 8067/2017 W.P.(C) 8264/2017	DIL JIT SINGH AHLUWALIA V/s NDMC & ANR	DIL JIT SINGH AHLUWALIA (PET-IN- PERSON)	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-8067/2017	RELIANCE INDUSTRIES LTD AND ORS V/s NEW DELHI MUNICIPAL COUNCIL AND ANR	ANUBHAV MEHROTRA	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-8264/2017	C.J. INTERNATIONAL HOTELS LTD. & ANR V/s NEW DELHI MUNICIPAL COUNCIL & ORS	CHANDHIOK & ASSOCIATES, ANANT GARG, KOCHHAR & CO.	
		OTHER DETAILS OF ADVOCATES: ANANT GARG(RKSINGH@CSPARTNERS.IN)(9899002683)(PETITIONER) ANANT GARG(RKSINGH@CSPARTNERS.IN)(9899002683)(PETITIONER) ()()(PETITIONER) ()()(PETITIONER)		
26	W.P.(C)-384/2018 CM APPL. 1619/2018 WITH W.P.(C) 12716/2018	DIL JIT SINGH AHLUWALIA V/s NDMC AND ANR.	RAJESH GUPTA, LUTHRA AND LUTHRA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: RAJESH GUPTA()(999200293)(PETITIONER)		
27	W.P.(C)-12716/2018	M/S CREATIVE INTRA LTD. V/s NEW DELHI MUNICIPAL COUNCIL AND ANR.	JOSE ABRAHAM	
		OTHER DETAILS OF ADVOCATES: JOSE ABRAHAM()(9891417346)(PETITIONER)		
28	W.P.(C)-461/2018 CM APPL. 1999/2018 WITH W.P.(C) 2626/2018 W.P.(C) 528/2018 W.P.(C) 2039/2018 W.P.(C) 479/2018 W.P.(C) 621/2018 W.P.(C) 661/2018 W.P.(C) 670/2018 W.P.(C) 759/2018 W.P.(C) 1237/2018 W.P.(C) 1116/2018	RAJAN KAPOOR (HUF) & ANR V/s NEW DELHI MUNICIPAL COUNCIL & ORS	VINEET JHANJI, LUTHRA AND LUTHRA, AADITYA VIJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER) AADITYA VIJAY KUMAR(RAHULARYA744@GMAIL.COM)(9711131164)(PETITIONER)		
29	W.P.(C)-1116/2018 CM APPL. 4664/2018	RAJEEV ARORA AND ANR V/s NDMC AND ANR.	VINEET JHANJI, LUTHRA AND LUTHRA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)		
30	W.P.(C)-1237/2018 CM APPL. 5129/2018	LALLAN JI SINGH V/s NDMC AND ORS.	VINEET JHANJI	
		OTHER DETAILS OF ADVOCATES:		

		VINEET JHANJI()(9811331873)(PETITIONER)	
31	W.P.(C)-2039/2018	ABHINANDAN KHANNA V/s NEW DELHI MUNICIPAL COUNSEL AND ANR.	INDRESH UPDHYAY
		OTHER DETAILS OF ADVOCATES: INDRESH UPDHYAY()(9560867837)(PETITIONER)	
32	W.P.(C)-2626/2018	C.J. INTERNATIONAL HOTELS LIMITED V/s NEW DELHI MUNICIPAL COUNCIL & ANR	LUTHRA & LUTHRA, ANANT GARG, KOCHHAR & CO.
		OTHER DETAILS OF ADVOCATES: LUTHRA & LUTHRA()(9810525588)(PETITIONER) ANANT GARG(RKSINGH@CSPARTNERS.IN)(9899002683)(PETITIONER) ANANT GARG(RKSINGH@CSPARTNERS.IN)(9899002683)(PETITIONER) ()()(PETITIONER)	
33	W.P.(C)-479/2018	ARJUN KANT AND ORS. V/s NDMC AND ANR.	INDRESH UPADHYAY, PANKAJ MEHTA, LUTHRA AND LUTHRA LAW OFFICES
		OTHER DETAILS OF ADVOCATES: INDRESH UPADHYAY()(9717325769)(PETITIONER)	
34	W.P.(C)-528/2018 CM APPL. 2243/2018	PUSHPA LATA GUPTA & ANR V/s NEW DELHI MUNICIPAL COUNCIL & ORS	ANKIT AGARWAL, LUTHRA AND LUTHRA LAW OFFICES
		OTHER DETAILS OF ADVOCATES: ANKIT AGARWAL()(9868844350)(PETITIONER)	
35	W.P.(C)-621/2018 CM APPL. 2705/2018	RANJANA BHATIA & ANR V/s NEW DELHI MUNICIPAL COUNCIL & ORS	VINEET JHANJI
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)	
36	W.P.(C)-661/2018 CM APPL. 2890/2018	K J INTERNATIONAL EXPORT DIVISION V/s NEW DELHI MUNICIPAL COUNCIL & ORS	VINEET JHANJI, LUTHRA AND LUTHRA LAW OFFICES
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)	
37	W.P.(C)-670/2018 CM APPL. 2903/2018	MR. RAJIV ARORA V/s NDMC AND ORS.	VINEET JHANJI, LUTHRA AND LUTHRA LAW OFFICES
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)	
38	W.P.(C)-759/2018 CM APPL. 3184/2018	KHEMKA AVIATION PVT. LTD. V/s NEW DELHI MUNICIPAL COUNCIL & ORS	VINEET JHANJI, LUTHRA AND LUTHRA LAW OFFICES
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)	
39	W.P.(C)-491/2018 CM APPL. 2122/2018	KIRON KAPOOR V/s NEW DELHI MUNICIPAL COUNCIL & ORS	VINEET JHANJI\
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI\()()(9811331873)(PETITIONER)	
40	W.P.(C)-554/2018 CM APPL. 2344/2018	RAGHAVAN SASIPRABHU KARUNAMITOM V/s NEW DELHI MUNICIPAL COUNCIL AND ORS.	SOMIRAN SHARMA
		OTHER DETAILS OF ADVOCATES: SOMIRAN SHARMA()(9873572234)(PETITIONER)	
41	W.P.(C)-555/2018 CM APPL. 2346/2018	RELIANCE INDUSTRIES LTD. V/s DIRECTOR (ESTATE-1) AND ORS.	R S PRABHU, LUTHRA AND LUTHRA LAW OFFICES
		OTHER DETAILS OF ADVOCATES: R S PRABHU()(9873572234)(PETITIONER)	
42	W.P.(C)-598/2018 CM APPL. 2647/2018	SURYA ASSOCIATES (AOP) V/s NEW DELHI MUNICIPAL COUNCIL & ORS	VINEET JHANJI
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)	
43	W.P.(C)-765/2018 CM APPL. 3208/2018	DUKE WALIA & ASSOCIATES V/s NEW DELHI MUNICIPAL COUNCIL AND ORS	VINEET JHANJI, LUTHRA AND LUTHRA LAW OFFICES
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)	
44	W.P.(C)-785/2018 CM APPL. 3366/2018	ROHIT CHOWDHARY & ORS V/s NEW DELHI MUNICIPAL CORPORATION & ANR	INDERSH UPADHAYAY, LUTHRA AND LUTHRA LAW OFFICES
		OTHER DETAILS OF ADVOCATES: INDERSH UPADHAYAY()(9599742018)(PETITIONER)	

ADVANCE CAUSE LIST

45	W.P.(C)-806/2018 CM APPL. 3457/2018	I V S JUNEJA & ORS V/s NEW DELHI MUNICIPAL COUNCIL & ORS	VINEET JHANJI, LUTHRA AND LUTHRA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)		
46	W.P.(C)-808/2018 CM APPL. 3461/2018	JAGDISH CHOPRA & ORS V/s NEW DELHI MUNICIPAL COUNCIL & ORS	VINEET JHANJI, LUTHRA AND LUTHRA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)		
47	W.P.(C)-809/2018 CM APPL. 3463/2018	VINEET TREHAN & ANR V/s NEW DELHI MUNICIPAL COUNCIL & ORS	VINEET JHANJI, LUTHRA AND LUTHRA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)		
48	W.P.(C)-885/2018	SANGEETA KHANDELWAL & ORS V/s NEW DELHI MUNICIPAL CORPORATION & ANR	INDRESH UPADHYAY, DEEPAK DHINGRA, LUTHRA AND LUTHRA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: INDRESH UPADHYAY()(9599742018)(PETITIONER)		
49	W.P.(C)-966/2018 CM APPL. 4062/2018	GURPREET SINGH NAG V/s NEW DELHI MUNICIPAL COUNCIL & ORS	VINEET JHANJI	
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)		
50	W.P.(C)-999/2018 CM APPL. 4184/2018	SUDHA BHARGAVA AND ORS. V/s NDMC AND ORS.	VINEET JHANJI	
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)		
51	W.P.(C)-1096/2018 CM APPL. 4588/2018	JASLEEN KAUR SANGATPURI AND ORS. V/s NDMC AND ORS.	VINEET JHANJI, LUTHRA AND LUTHRA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331389)(PETITIONER)		
52	W.P.(C)-1109/2018 CM APPL. 4631/2018	GURPREET SINGH BAJAJ AND ORS. V/s NDMC. AND ORS.	VINEET JHANJI, LUTHRA AND LUTHRA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)		
53	W.P.(C)-1547/2018 CM APPL. 6339/2018	M/S FAST GROWING FINANCE AND INVESTMENTS PRIVATE LIMITED V/s NEW DELHI MUNICIPAL COUNCIL AND ANR.	MR. RAJESH GUPTA	
		OTHER DETAILS OF ADVOCATES: MR. RAJESH GUPTA()(9811852189)(PETITIONER)		
54	W.P.(C)-1555/2018	RAJINDER SINGH BATRA & ORS V/s NEW DELHI MUNICIPAL COUNCIL & ANR	INDRESH UPADHYAY	
		OTHER DETAILS OF ADVOCATES: INDRESH UPADHYAY()(9560867837)(PETITIONER)		
55	W.P.(C)-1969/2018 CM APPL. 8107/2018 WITH W.P.(C) 2087/2018 W.P.(C) 2626/2018 W.P.(C) 3746/2018	REGENCY ENTERPRISES V/s NEW DELHI MUNICIPAL COUNCIL THROUGH ITS CHAIRMAN	VINEET JHANJI, LUTHRA AND LUTHRA LAW OFFICES, RAMESH KUMAR	
		OTHER DETAILS OF ADVOCATES: VINEET JHANJI()(9811331873)(PETITIONER)		
56	W.P.(C)-2087/2018 CM APPL. 8673/2018	SUMITRA GUPTA & ORS V/s NEW DELHI MUNICIPAL COUNCIL & ANR	SAUMYA GUPTA, PADMA KUMAR S, ANKIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: SAUMYA GUPTA()(9971104284)(PETITIONER) ANKIT AGARWAL(ANKIT@AGARWALLAW.IN)(9811197358)(PETITIONER)		
57	W.P.(C)-3746/2018	MAHENDER SADANA & ORS V/s NEW DELHI MUNICIPAL CORPORATION & ANR	PANKAJ MEHTA, LUTHRA AND LUTHRA LAW OFFICES	
		OTHER DETAILS OF ADVOCATES: PANKAJ MEHTA()(9811253529)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
58	W.P.(C)-5293/2016 CM APPL. 22132/2016 CM APPL. 22134/2016 CM APPL. 40986/2016 CM APPL. 9642/2020 WITH W.P.(C) 1113/2017	TATA POWER DELHI DISTRIBUTION LTD. V/s THE NORTH DELHI MUNICIPAL CORPORATION & ORS	J. SAGAR ASSOCIATES	

ADVANCE CAUSE LIST

		OTHER DETAILS OF ADVOCATES: J. SAGAR ASSOCIATES()(9818644755)(PETITIONER)		
59	W.P.(C)-1113/2017 CM APPL. 5117/2017 CM APPL. 5119/2017 CM APPL. 9673/2020 WITH W.P.(C) 8056/2017	TATA POWER DELHI DISTRIBUTION LTD. V/s THE NORTH DELHI MUNICIPAL CORPORATION & ORS	J. SAGAR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: J. SAGAR ASSOCIATES()(9818644755)(PETITIONER)		
60	W.P.(C)-10006/2020 CM APPL. 31784/2020 CM APPL. 5307/2021	BSES RAJDHANI POWER LTD V/s THE COMMISSIONER SOUTH DELHI MUNICIPAL CORPORATION & ORS.	ANUPAM VARMA	
		OTHER DETAILS OF ADVOCATES: ANUPAM (KRISHANSRANA68@GMAIL.COM)(9818644755)(PETITIONER) J.SAGAR ASSOCIATES(ANUPAM@JSALAW.COM, NILHIL.SHARMA@JSALAW.COM)(9818644755)(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) G. NARAYAN(G.NARAYAN@GMAIL.COM, PRATIMA.GUPTAADVOCATE@GMAIL.COM, SANJOY.GHOSE72@GMAIL.COM)()(RESPONDENT) J SAGAR ASSOCIATES()(7428924500)(PETITIONER) ANUPAM (KRISHANSRANA68@GMAIL.COM)(9818644755)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT) PRATIMA GUPTA(PRATIMA.GUPTAADVOCATE@GMAIL.COM)()(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT)		
61	W.P.(C)-10508/2020 CM APPL. 33227/2020 CM APPL. 33339/2020	BSES YAMUNA POWER LTD V/s COMMISSIONER NORTH DELHI MUNICIPAL CORPORATION & ORS.	ANUPAM VARMA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: J SAGAR & ASSOCIATES(ANUPAM@JSALW.COM AND NIKHIL.SHARMA@JSALAW.COM)(9818644755)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) NDMC(CLO-NDMC@MCD.GOV.IN)()(RESPONDENT) PRATIMA GUPTA(PRATIMA.GUPTAADVOCATE@GMAIL.COM)()(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		
62	W.P.(C)-10515/2020 CM APPL. 33238/2020 CM APPL. 33337/2020	BSES RAJDHANI POWER LTD V/s COMMISSIONER NORTH DELHI MUNICIPAL CORPORATION & ORS.	ANUPAM VARMA	
		OTHER DETAILS OF ADVOCATES: J SAGAR & ASSOCIATES(ANUPAM@JSALAW.COM, NILHIL.SHARMA@JSALAW.COM)(9818644755)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) PRATIMA GUPTA(PRATIMA.GUPTAADVOCATE@GMAIL.COM)()(RESPONDENT) NDMC(COL-NDMC@MCD.GOV.IN)()(RESPONDENT)		
63	W.P.(C)-5747/2021 CM APPL. 18022/2021 CM APPL. 18023/2021	BSES YAMUNA POWER LTD V/s THE COMMISSIONER SOUTH DELHI MUNICIPAL CORPORATION & ORS.	ANUPAM VARMA, RAKESH KUMAR MITTAL	
		OTHER DETAILS OF ADVOCATES: BSES YAMUNA POWER LTD (KRISHANSRANA68@GMAIL.COM)(9818644755)(RESPONDENT) BSES YAMUNA POWER LTD (KRISHANSRANA68@GMAIL.COM)(9818644755)(RESPONDENT) BSES YAMUNA POWER LTD (KRISHANSRANA68@GMAIL.COM)(9818644755)(RESPONDENT) J SAGAR ASSOCIATES(NIKHIL.SHARMA@JSALAW.COM)(9971002364)(PETITIONER) ANUPAM (KRISHANSRANA68@GMAIL.COM)(9818644755)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)()(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) RAKESH KUMAR MITTAL(ADVRAKESHMITTAL@GMAIL.COM)(9999303080)(RESPONDENT)		
64	W.P.(C)-5776/2021 CM APPL. 18117/2021 CM APPL. 18118/2021	BSES YAMUNA POWER LTD V/s EAST DELHI MUNICIPAL CORPORATION & ORS.	ANUPAM VARMA	
		OTHER DETAILS OF ADVOCATES: BSES YAMUNA POWER LTD (KRISHANSRANA68@GMAIL.COM)(9818644755)(RESPONDENT) BSES YAMUNA POWER LTD (KRISHANSRANA68@GMAIL.COM)(9818644755)(RESPONDENT) BSES YAMUNA POWER LTD (KRISHANSRANA68@GMAIL.COM)(9818644755)(RESPONDENT) J SAGAR ASSOCIATES(NIKHIL.SHARMA@JSALAW.COM)(9818644755)(PETITIONER) ANUPAM (KRISHANSRANA68@GMAIL.COM)(9818644755)(PETITIONER) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT) EDMC(PATOCLOEDMC@GMAIL.COM)()(RESPONDENT) SOLICITOR(SOLICITOR6@GMAIL.COM)()(RESPONDENT)		

FOR DISPOSAL				
65	RFA-393/2012 CM APPL. 40527/2024 WITH RFA 424/2012	HARJEET KAUR SETHI & ORS V/s KUSUM GUPTA & ORS	MS ROHILLA, M.S. ROHILLA, RISHI DEWAN, CAV, VAIBHAV AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES:		
66	RFA-424/2012	KUSUM GUPTA & ANR V/s UNION OF INDIA & ORS	RISHI DEWAN, BHARAT GUPTA	
		OTHER DETAILS OF ADVOCATES: BHARAT GUPTA(LEGISTAUXILIARY@GMAIL.COM)(9810444651)(PETITIONER)		
FOR HEARING				
67	W.P.(C)-8384/2016 CM APPL. 34684/2016 CM APPL. 49312/2018 WITH W.P.(C) 14081/2018	FEDERATION OF OKHILA INDUSTRIAL ASSOCIATIONS (REGD.) AND ANR V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	GAURAV BAHL, JAGDEEP KR SHARMA, FIRDOUSE QUTUB WANI	
		OTHER DETAILS OF ADVOCATES: GAURAV BAHL()(9811132858)(PETITIONER) FIRDOUSE QUTUB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(RESPONDENT)		
68	W.P.(C)-14081/2018 CM APPL. 54903/2018	ASSOCIATION OF ENTREPRENEURS OF DDA SHEDS OKHLA PHASE 1 & 2 (REGD) V/s S.D.M.C & ORS.	GAURAV BAHL, FIRDOUSE QUTUB WANI, SHAHANA FARAH	
		OTHER DETAILS OF ADVOCATES: GAURAV BAHL()(9811132858)(PETITIONER) FIRDOUSE QUTUB WANI(FIRDOUSEWANI.LAWZ@GMAIL.COM)(9718043116)(RESPONDENT) SHAHANA FARAH(SHAHANAFARAH@GMAIL.COM)(9810006902)(RESPONDENT)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
69	RFA-276/2007	FEDERAL BANK LTD. V/s SYNDICATE BANK & ANR	P.I.JOSE, RAM KAWAR	
		OTHER DETAILS OF ADVOCATES:		
FOR DIRECTIONS(J)				
70	RFA-617/2007 CM APPL. 14208/2008 (CROSS OBJ.) WITH RFA 619/2007	POOJA METAFAB P.LTD. V/s STATE BANK OF INDIA & ANR.	MR.SHASHAN SHEKHAR, SANJIV KAKRA, RAJEEV MEHRA, SUMEHER BAJAJ, IRFAN AHMED, RAJNISH RANJAN	
		OTHER DETAILS OF ADVOCATES: IRFAN AHMED(IRFAN2599@GMAIL.COM)(8375987225)(RESPONDENT) RAJNISH RANJAN(RAJNISH@RRASSOCIATES.NET.IN)(9958160505)(PETITIONER)		
71	RFA-619/2007 WITH RFA 617/2007	STATE BANK OF INDIA V/s RAJENDERA INDUSTRIES LTD. & ORS.	MR.SANJIV KAKRA, SHASHANK SHEKHAR, A.B.PANDEY, RAJEEV MEHRA, DIGET SAIKIA, SUNITA OJHA, S BAJAJ, IRFAN AHMED	
		OTHER DETAILS OF ADVOCATES: IRFAN AHMED(IRFAN2599@GMAIL.COM)(8375987225)(PETITIONER)		
FOR CONSIDERATION				
72	RFA-374/2007 CM APPL. 9642/2007 CM APPL. 9643/2007 CM APPL. 16913/2007 CM APPL. 15765/2010	GOVT OF NCT OF DELHI & ORS V/s GRAPHISADS PVT LTD	ARUNA TIKU, MITTAL &MITTAL, RAJ K. MITTAL	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CM APPL. 27844/2019 In CONT.CAS(C)-5/2011(Disposed off case)	ANGOORI DEVI V/s ASMA MANZAR	SK ANAND, ARUN BIRBAL, SUMIT GABA, HARMEET SINGH, ATUL KUMAR, J P JAYANT	
		OTHER DETAILS OF ADVOCATES: SK ANAND()(8375879588)(PETITIONER)		
2	W.P.(C)-676/2015	VINOD SHARMA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	R.D. SHARMA, MANIKA TRIPATHY PANDEY, TARUN SHARMA	
		OTHER DETAILS OF ADVOCATES:		
3	W.P.(C)-7491/2021	HOTEL HANS PVT LTD V/s RESERVE BANK OF INDIA & ORS.	SHIV CHOPRA	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SHIV CHOPRA(ADVSHIVCHOPRA@GMAIL.COM)(9711298808)(PETITIONER) RESERVE BANK OF INDIA(RDNEWDELHI@RBI.ORG.IN)(1123747441)(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) HOUSING DEVELOPMENT FINANCE CORPORATION BANK(JITESHR@HDFC.COM, INVESTORCARE@HDFC.COM, VNPAIR@KNM.IN)()(RESPONDENT)		
4	W.P.(C)-9749/2023 CM APPL. 37377/2023 CM APPL. 38303/2023 CM APPL. 28660/2024 CM APPL. 40086/2024	ASHISH BANERJEE & ORS. V/s DELHI DEVELOPMENT AUTHORITY	SEEMA SHARMA	
		OTHER DETAILS OF ADVOCATES: VERSATILIS LEGAL LLP(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) VERSATILIS LEGAL LLP(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, VRCOM1660@GMAIL.COM, PUNEETKUMAR436@GMAIL.COM)()(RESPONDENT) VERSATILIS LEGAL LLP(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) MANIKA TRIPATHY(MANIKATRIPATHYCHAMBERS@GMAIL.COM)()(RESPONDENT) SEEMA SHARMA(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) MANIKA TRIPATHY(MANIKATRIPATHYCHAMBERS@GMAIL.COM)(0)(RESPONDENT)		
5	W.P.(C)-15203/2024 CM APPL. 63794/2024 CM APPL. 65888/2024	GOPAL SINGH HANOT V/s UCO BANK THROUGH ITS MANAGER & ORS.	RANVIR SINGH RATHI	
		OTHER DETAILS OF ADVOCATES: R. S. RATHI AND ASSOCIATES(RSRATHIADVOCATE@GMAIL.COM)(9810868733)(PETITIONER) SARFARAZ KHAN(SARFARAZADV2YAHOO.CO.IN)(0)(RESPONDENT) R S RATHI (RSRATHIADVOCATE@GMAIL.COM)(9810868733)(PETITIONER) SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(0)(RESPONDENT)		
6	CM APPL. 16700/2025 In W.P.(C)-3119/2025	PCI LIMITED V/s PUNJAB NATIONAL BANK	RAJESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAVI DATA, RAJESH SHARMA(WRITETORRLEGAL@GMAIL.COM)(9810223507)(PETITIONER) ARUN SHUKLA(CONNECT@SNSLEGAL.IN)(0)(RESPONDENT)		

		RAVI DATA(WRIITETORRLEGAL@GMAIL.COM)(9810223507)(PETITIONER) ARUN SHUKLA(CONNECT@SNSLEGAL.IN)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
7	CM APPL. 19593/2025 CM APPL. 19638/2025 In W.P.(C)-2099/2025	SRIKANTH RENEWABLES PRIVATE LIMITED V/s REC LIMITED	ASHUTOSH RANJAN	
		OTHER DETAILS OF ADVOCATES: AK & PARTNERS(LITIGATION@AKANDPARTNERS.IN)(9835409689)(PETITIONER) RECCORP(RECCORP@RECL.NIC.IN)(0)(RESPONDENT) A K AND PARTNERS()(9835409689)(PETITIONER)		
8	W.P.(C)-2567/2025	AGRASEN PARENTS ASSOCIATION V/s MAHARAJA AGRASEN MODEL SCHOOL AND ANR	ANJANI KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ANJANI KUMAR MISHRA(ADV.ANJANIKUMARMISHRA@GMAIL.COM)(7838081461)(PETITIONER) SANTOSH KUMAR TRIPATHI, AGRASEN SCHOOL(STANDINGCOUNSELGNCTD@GMAIL.COM, AGRASENSCHOOL1985@GMAIL.COM)(9868250806)(RESPONDENT) INDUS LAW(INDUSLAW77@GMAIL.COM)(0)(RESPONDENT) ANJANI KUMAR MISHRA(ADV.ANJANIKUMARMISHRA@GMAIL.COM)(7838081461)(PETITIONER) INDUSLAW(INDULAW77@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
9	W.P.(C)-8976/2024	SHRI JANJAGRITI WELFARE RESIDENT SOCIETY REGD V/s DELHI DEVELOPMENT AUTHORITY & ORS.	UDAIBIR SINGH KOCHAR	
		OTHER DETAILS OF ADVOCATES: UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@SUMITLAW.COM)(9250611261)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
10	W.P.(C)-10918/2024 CM APPL. 44968/2024	AMIT GUPTA V/s BANK OF BARODA	VINEET MALHOTRA, ARUN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: REENA JAIN MALHOTRA AND ASSOCIATES(JURISINDUS@YAHOO.COM)(9582830667)(PETITIONER) MR. ARUN AGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT)		
11	W.P.(C)-11334/2024	SATYA GARG V/s UNION OF INDIA AND ORS.	CHITRANGDA RASTRAVARA	
		OTHER DETAILS OF ADVOCATES: GP CAPT KARAN SINGH BHATI AND CHITRANGDA RASTRAVARA(BHATIASSOCIATES@GMAIL.COM)(9350887879)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
12	W.P.(C)-11498/2024	ANNU SABHARWAL AND ANR V/s GOVT. OF NCT DELHI THROUGH SECRETARY HOME & ANR.	DEEPAK BANSAL	
		OTHER DETAILS OF ADVOCATES: DEEPAK BANSAL AND ROOPAK BANSAL()(8373941010)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
13	W.P.(C)-3720/2025 CM APPL. 17345/2025	HARPREET SINGH V/s SPECIAL TASK FORCE DDA AND ORS.	SAKSHAM BHAYANA	
		OTHER DETAILS OF ADVOCATES: SAKSHAM BHAYANA & RAGHAV MEHDIRATTA(ADVSAKSHAMBHAYANA@GMAIL.COM, ADVRAGHAV07@GMAIL.COM)(9999904687)(PETITIONER) SAKSHAM BHAYANA & RAGHAV MEHDIRATTA(ADVSAKSHAMBHAYANA@GMAIL.COM, ADVRAGHAV07@GMAIL.COM)(9999904687)(PETITIONER) SAKSHAM BHAYAM & RAGHAV MEHDIRATTA(ADVSAKSHAMBHAYANA@GMAIL.COM, ADVRAGHAV07@GMAIL.COM)(9999904687)(PETITIONER) DDA, MCD, UNION OF INDIA(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DDA, MCD, UNION OF INDIA(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MCD, DDA, UOI(CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
14	CONT.CAS(C)-284/2021 WITH W.P.(C) 7363/2012	LAKHI RAM V/s SHRI ANURAG JAIN & ORS.	PRATEEK CHOUDHARY, RAJESH KUMAR GOGNA, RAJIV SHUKLA, ANAND PRAKASH	
		OTHER DETAILS OF ADVOCATES: PRATEEK CHOUDHARY(CHOUDHARYANDCHOUDHARY@HOTMAIL.COM)(9205659812)(PETITIONER)		

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15	W.P.(C)-7363/2012 CM APPL. 18871/2012	LAKHI RAM V/s DDA & ORS	VINOD SEHRAWAT, RAJESH GOGNA, SATYAKAM, MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
16	W.P.(C)-4628/2012 CM APPL. 9589/2012	ONKAR NATH V/s DELHI DEVELOPMENT AUTHORITY	RICHA KAPOOR, AMITABH MARWAH	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-2686/2013	ASHOK KUMAR V/s DELHI DEVELOPMENT AUTHORITY	RK SAINI	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-927/2014	GITA FOUNDATION NEW DELHI V/s DELHI DEVELOPMENT AUTHORITY	PRATITI RUNGTA	
		OTHER DETAILS OF ADVOCATES:		
19	W.P.(C)-3838/2015	BISHAN BALA V/s DELHI DEVELOPMENT AUTHORITY	PRATITI RUNGTA & PRASHANT SINGH, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-7163/2015	TILAK RAJ TANWAR V/s DELHI DEVELOPMENT AUTHORITY & ANR	SWASTIK SINGH, RAKESH MITTAL, RAJESH KUMAR, SHAHANA FARAH	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-476/2016	RANBIR TYAGI V/s DELHI DEVELOPMENT AUTHORITY & ORS	R K SAINI & AVADH KAUSHIK, RAHUL BAKSHI	
		OTHER DETAILS OF ADVOCATES:		
22	W.P.(C)-842/2017 CM APPL. 3836/2017 CM APPL. 31283/2017 CM APPL. 5999/2019 CM APPL. 47763/2019 CM APPL. 1675/2020 CM APPL. 32704/2020 CM APPL. 3373/2022 CM APPL. 19533/2023 CM APPL. 19534/2023 CM APPL. 19535/2023 CM APPL. 36288/2023 CM APPL. 38550/2023 CM APPL. 52801/2023 CM APPL. 20984/2024 CM APPL. 29724/2024 CM APPL. 75087/2024	SURESH KUMAR GULABANI V/s D.D.A. & ORS.	TASNEEM AHMADI, RASNEEM AHMADI, TASNEEM AZIZ AHMADI, MOHAMMAD HASIBUDDIN, ASHIM VACHHER, MUKESH GUPTA, ASHIM VACHHER	
		OTHER DETAILS OF ADVOCATES:		

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23	W.P.(C)-1771/2017 CM APPL. 26224/2017	SHRI B.B. SAXENA AND ANR. V/s DELHI DEVELOPMENT AUTHORITY & ORS	ADITEE MATHUR, SAPNA CHAUHAN, DECEMBER, SIDDHANT NATH	
		OTHER DETAILS OF ADVOCATES: SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(9910870397)(RESPONDENT)		
24	W.P.(C)-8462/2018	POONAM SURI & ANR V/s DELHI DEVELOPMENT AUTHORITY & ANR	RAJIV KUMAR GHAWANA	
		OTHER DETAILS OF ADVOCATES: RAJIV KUMAR GHAWANA()(9899308878)(PETITIONER)		
25	W.P.(C)-13330/2018 CM APPL. 51877/2018 CM APPL. 52442/2018 CM APPL. 1656/2019 CM APPL. 29289/2020	LSC FEDERATION OF DELHI V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	SKV LAW OFFICES, RAJIV KUMAR GHAWANA, KUNAL VAJANI, VAIBHAV MISHRA, KRITIKA GUPTA, VIKAS CHOPRA	
		OTHER DETAILS OF ADVOCATES: SKV LAW OFFICES()(9654775847)(PETITIONER) SKV LAW OFFICES()(9654775847)(PETITIONER) SKV LAW OFFICES()(9990184884)(PETITIONER) RAJIVGHAWANA(RAJIVGHAWANA@YAHOO.CO.IN)(9899308878)(PETITIONER) RAJIV KUMAR GHAWANA (RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER) KUNAL VAJANI(CHAMBERS@BLACKROBECHAMBERS.LAW)(9167230010)(RESPONDENT) DHANESH RELAN(DHANESHRELAN@YAHOO.CO.IN)(9910247777)(RESPONDENT)		

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26	W.P.(C)-2718/2019	DR. MANEESH KUMAR SINGH AND ORS. V/s NATIONAL BOARD OF EXAMINATIONS AND ORS.	MR. RAJIV KUMAR SINHA, ADITI AWASTHY	
		OTHER DETAILS OF ADVOCATES: MR. RAJIV KUMAR SINHA()(9211024884)(PETITIONER)		
27	W.P.(C)-13702/2019 CM APPL. 55200/2019 WITH W.P.(C) 6569/2020	INDIAN OIL CORPORATION LIMITED V/s UNION OF INDIA AND ORS.	AMIT MEHARIA, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: AMIT MEHARIA()(9818270870)(PETITIONER) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
28	W.P.(C)-6569/2020 CM APPL. 22960/2020	INDIAN OIL CORPORATION LTD V/s UNION OF INDIA & ORS.	AMIT MEHARIA	
		OTHER DETAILS OF ADVOCATES: INDIAN OIL CORPORATION LTD(DELHI@MCOLEGALS.CO.IN)()(PETITIONER) INDIAN OIL CORPORATION LTD(DELHI@MCOLEGALS.CO.IN)()(PETITIONER) INDIAN OIL CORPORATION LTD(DELHI@MCOLEGALS.CO.IN)()(PETITIONER) AMITMEHARIA(DELHI@MCOLEGALS.CO.IN)(9818270870)(PETITIONER) MEHARIA & COMPANY(DELHI@MCOLEGALS.CO.IN)(9953676030)(PETITIONER) THE BRANCH MANAGER CENTRAL BANK OF INDIA(GAGGARCO@GMAIL.COM)()(PETITIONER) IDBI BANK(IDBARUA@GMAIL.COM)()(PETITIONER) THE BRANCH MANAGER IDBI BANK(IDBARUA@GMAIL.COM)()(PETITIONER) PUNJ LLOYD LIMITED(P.PUNJ@DUFFANDPHELPS.COM)()(PETITIONER) PUNJ LLOYD LIMITED(P.PUNJ@DUFFANDPHELPS.COM)()(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) RESERVE BANK OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM)()(PETITIONER) GENERAL MANAGER RESERVE BANK OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM)()(PETITIONER) CENTRAL BANK OF INDIA(GAGGARCO@GMAIL.COM)()(PETITIONER) THE BRANCH MANAGER CENTRAL BANK OF INDIA(GAGGARCO@GMAIL.COM)()(PETITIONER) IDBI BANK(IDBARUA@GMAIL.COM)()(PETITIONER) THE BRANCH MANAGER IDBI BANK(IDBARUA@GMAIL.COM)()(PETITIONER) PUNJ LLOYD LIMITED(P.PUNJ@DUFFANDPHELPS.COM)()(PETITIONER) PUNJ LLOYD LIMITED(P.PUNJ@DUFFANDPHELPS.COM)()(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) RESERVE BANK OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM)()(PETITIONER) GENERAL MANAGER RESERVE BANK OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM)()(PETITIONER) CENTRAL BANK OF INDIA(GAGGARCO@GMAIL.COM)()(PETITIONER) THE BRANCH MANAGER CENTRAL BANK OF INDIA(GAGGARCO@GMAIL.COM)()(PETITIONER) IDBI BANK(IDBARUA@GMAIL.COM)()(PETITIONER) THE BRANCH MANAGER IDBI BANK(IDBARUA@GMAIL.COM)()(PETITIONER) PUNJ LLOYD LIMITED(P.PUNJ@DUFFANDPHELPS.COM)()(PETITIONER) PUNJ LLOYD LIMITED(P.PUNJ@DUFFANDPHELPS.COM)()(PETITIONER) THE BRANCH MANAGER IDBI BANK(IDBARUA@GMAIL.COM)()(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) RESERVE BANK OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM)()(PETITIONER) GENERAL MANAGER RESERVE BANK OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM)()(PETITIONER) CENTRAL BANK OF INDIA(GAGGARCO@GMAIL.COM)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(23747441)(RESPONDENT) O P GAGGAR(GAGGARCO@GMAIL.COM)(9810185751)(RESPONDENT) SIDHARTH BARUA(SIDBARUA@GMAIL.COM)(9899040660)(RESPONDENT)		
29	W.P.(C)-867/2021 CM APPL. 2285/2021 WITH W.P.(C) 5734/2021 W.P.(C) 3099/2021	JAGMOHAN GARG V/s UNION OF INDIA & ORS.	VIJAY SINGH, SAJU JAKOB	
		OTHER DETAILS OF ADVOCATES: VIJAYSINGH(GUDDU@SINGHASSOCIATES.IN)(9971988580)(PETITIONER) VIJAY K SINGH(VIJAYK.SINGH@ICLOUD.COM)(9810478932)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) VIPIN JAI(VIPINJAI@YAHOO.COM)()(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) SAJU JAKOB (SAJUJAKOB@GMAIL.COM)(9873790479)(RESPONDENT) SAJU JAKOB (SAJUJAKOB@GMAIL.COM)(9873790479)(PETITIONER)		
30	W.P.(C)-3099/2021 CM APPL. 9370/2021	JAGMOHAN GARG V/s UNION OF INDIA & ORS.	VIJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: VIJAYSINGH(GUDDU@SINGHASSOCIATES.IN)(9873341612)(PETITIONER) VIJAY K SINGH(VIJAYK.SINGH@ICLOUD.COM)(9810478932)(PETITIONER) DIVYA KANT(DIVYAKANT@GMAIL.COM)()(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT)		

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31	W.P.(C)-5734/2021 CM APPL. 17946/2021	MR JAGMOHAN GARG V/s UNION OF INDIA & ORS.	VIJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: VIJAY K SINGH(VIJAY.SINGH@ICLOUD.COM)(9810478932)(PETITIONER) VIJAYSINGH(VIJAY@SINGHASSOCIATES.IN)(9810478932)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) BANK OF BARODA(ADVARUN36@GMAIL.COM){}(RESPONDENT)		
32	W.P.(C)-7183/2021 CM APPL. 22670/2021	EMMSONS INTERNATIONAL LTD & ANR. V/s RESERVE BANK OF INDIA & ORS.	RHISHABH JETLEY, RHISHABH JETLEY, ARUN AGGARWAL, SANTOSH KUMAR ROUT, KRISHAN KUMAR, ASHOK KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR MONGA (ANIL_MONGA@EMMSONS.COM)(9810183358)(RESPONDENT) EMMSONS INTERNATIONAL LTD (ANIL_MONGA@EMMSONS.COM)(9810183358)(RESPONDENT) RHISHABHJETLEY(RHISHABH.JETLEY@GMAIL.COM)(9971539973)(PETITIONER) RHISHABH JETLEY(RHISHABH.JETLEY@GMAIL.COM)(9971539973)(PETITIONER) PUNJAB NATIONAL BANK(BO9792@PNB.CO.IN)(1128044630)(PETITIONER) INDIAN OVERSEAS BANK(IOBMAIL@VSNL.COM)(9910577700)(PETITIONER) INDIAN BANK(INDMAIL@INDIANBANK.CO.IN)(4428134300)(PETITIONER) BANK OF BARODA (BHUPENDRA.CHAUHAN@REDIFFMAIL.COM)(2652316010)(PETITIONER) RESERVE BANK OF INDIA (CEPCNEWDELHI@RBI.ORG.IN)(1123711333)(PETITIONER) INDIAN OVERSEAS BANK(IOBMAIL@VSNL.COM)(9910577700)(RESPONDENT) RESERVE BANK OF INDIA(CEPCNEWDELHI@RBI.ORG.IN, HAMELPARIHAR@REDIFFMAIL.COM)(9810510162)(RESPONDENT) INDIAN BANK(INDMAIL@INDIANBANK.CO.IN)(9811829656)(RESPONDENT) PUNJAB NATIONAL BANK(BO9792@PNB.CO.IN, ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) BANK OF BARODA(BHUPENDRA.CHAUHAN@REDFFMAIL.COM)(2652316010)(RESPONDENT) ARUN AGGARWAL(ADVARUN36@GMAIL.COM)(9811087995)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT) ASHOK KUMAR JAIN(JAINANDCOADV@GMAIL.COM)(9810012586)(RESPONDENT)		
33	W.P.(C)-8409/2021 CM APPL. 25982/2021	PAWAN KUMAR V/s DELHI DEVELOPMENT AUTHORITY	SAJAL MANCHANDA, SAJAL MANCHANDA	
		OTHER DETAILS OF ADVOCATES: SAJAL MANCHANDA(MANCHANDA.SAJAL@GMAIL.COM)(9811477809)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
34	W.P.(C)-11441/2021 CM APPL. 35240/2021 CM APPL. 41018/2021 CM APPL. 24067/2022	PRATAP SINGH PARMAR V/s DELHI DEVELOPMENT AUTHORITY & ORS.	YUGANSH MITTAL, YUGANSH MITTAL, SUMEET SINGH SHOKEEN, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: YUGANSH MITTAL(CHAMBER172DHC@GMAIL.COM)(9911256665)(PETITIONER) SDMMEHRAULI(SDMMEHRAULI.DELHI@NIC.IN, CF.GNCTD@GOV.IN, DCSOUTH@NIC.IN){}(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YUGANSH MITTAL(CHAMBER172DHC@GMAIL.COM)(9911256665)(PETITIONER) SAMEER VASHIT(SAMEERVASHIT.ASC@GMAIL.COM){}(RESPONDENT) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUMEET SINGH SHOKEEN(SUMEETSHOKEEN@GMAIL.COM)(9891659697)(PETITIONER) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
35	W.P.(C)-3336/2022 CM APPL. 9726/2022 CM APPL. 48888/2024	MISS SRISHTI CHOUDHARY THROUGH LEGAL GUARDIAN & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS.	ANSHUMAN CHOWDHURY, MEENAKSHI KALRA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN CHOWDHURY AND ANMOL DHINDSA(ADV@ANSHUMANCH.IN)(8895592069)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANGURIDEVI SHRESINGH MEMORIAL ACADEMY(SCBASMA11@GMAIL.COM){}(RESPONDENT) ANSHUMAN(ADV.ANSHUMANCH.IN)(0)(PETITIONER) MEENAKSHI KALRA, SANTOSH KUMAR TRIPATHI(SNK5LEGIS@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9873448030)(RESPONDENT)		
36	W.P.(C)-6406/2022 CM APPL. 19412/2022 CM APPL. 53412/2023	GAUTAM THAPAR V/s RESERVE BANK OF INDIA THROUGH GOVERNOR & ANR.	ANAND KUMAR SHRIVASTAVA, LEXORBIS, GURVINDER KAUR SURI	
		OTHER DETAILS OF ADVOCATES: ANAND SHRIVASTAVA AND SHRUTI KANODIA(ANAND@SAGUSLEGAL.COM)(9910892925)(PETITIONER) ANAND SHRIVASTAVA AND SHRUTI KANODIA(ANAND@SAGUSLEGAL.COM)(9910892925)(PETITIONER)		

		R D NEW DELHI(RDNEWDELHI@RBI.ORG.IN){}(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) DELHI(RWDELHI@RBI.ORG.IN){}(RESPONDENT) CBN(CBNASECRETARIAL@CITI.COM){}(RESPONDENT) ANAND KUMAR SHRIVSATAVA(ANAND@SAGGUSLEGAL.COM)(9910892925)(PETITIONER) ANAND KUMAR SHRIVSATAVA(ANAND@SAGGUSLEGAL.COM)(9910892925)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) {}(RESPONDENT) GURVINDER KAUR SURI(LITIGATION@SURICO.IN)(9871692195)(PETITIONER)		
37	W.P.(C)-7216/2022 CM APPL. 10208/2024	M/S AUTO RINK V/s DELHI DEVELOPMENT AUTHORITY & ORS.	UDAIBIR SINGH KOCHAR, NEETICA SHARMA, UDAIBIR SINGH KOCHAR, QURRATULAIN	
		OTHER DETAILS OF ADVOCATES: UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@SUMITLAW.COM)(9250611261)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) UDAIBIR KOCHAR(UDAIBIR.KOCHAR@SUMITLAW.COM){}(PETITIONER) MVKINI LAW FIRM(DELHI@MVKINI.COM, LITIGATION@MVKINI.COM)(9953785515)(RESPONDENT) UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@GMAIL.COM)(9250611261)(PETITIONER) QURRATULAIN (QURRATULAIN29@GMAIL.COM)(8368626485)(RESPONDENT)		
38	W.P.(C)-12131/2022 CM APPL. 36261/2022	ASHWIN RAMESH MANKESHWAR V/s NATIONAL FINANCIAL REPORTING AUTHORITY	SARTHAK KATYAL, ROHIT ANIL RATHI	
		OTHER DETAILS OF ADVOCATES: AKSHAY SAPRA AND SARTHAK KATYAL(ADVSARTHAKKATYAL@GMAIL.COM)(9917361888)(PETITIONER) CGM NFRA(CGM@NFRA.GOV.IN){}(RESPONDENT) ROHIT ANIL RATHI(ROHITANILRATHI@GMAIL.COM)(8587907189)(PETITIONER)		
39	W.P.(C)-12486/2022	RATAN LAL GAJMOTI & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	PUNEET MAHESHWARI	
		OTHER DETAILS OF ADVOCATES: PUNEET MAHESHWARI(LAWYER.PM1@GMAIL.COM)(7725911311)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8960896896)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
40	W.P.(C)-17242/2022 CM APPL. 54827/2022	BINDAPUR DDA FLATS RESIDENTS WELFARE SOCIETY V/s UNION OF INDIA & ORS.	ANSHUMAN UPADHYAY	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN UPADHYAY(ANSHUMAN.ANSLAWCHAMBERS@GMAIL.COM)(9990908544)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
41	W.P.(C)-1434/2023 CM APPL. 5392/2023 CM APPL. 34098/2023 WITH W.P.(C) 10311/2023	SHUSHIL GHANSHYAM AGARWAL V/s DMI FINANCE PRIVATE LIMITED & ANR.	SAURABH JAIN	
		OTHER DETAILS OF ADVOCATES: VIVEK PRAMANIK(VIVEKPRAMANIKA818@GMAIL.COM)(9899030099)(PETITIONER) SAURABH JAIN(SAURABHJAIN.LAW@GMAIL.COM)(9899030099)(PETITIONER) SAURABH JAIN(SAURABHJAIN.LAW@GMAIL.COM)(9899030099)(PETITIONER) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) DMI(DMI@DMIFINANCE.IN){}(RESPONDENT) HAMELPARIHAR(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) PRAYAGB JAIN(PRAYAG.GODHA07@GMAIL.COM){}(RESPONDENT) SAURABH JAIN(SAURABHJAIN.LAW@GMAIL.COM)(9899030099)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) DMI DIMFINANCE(DMI@DMIFINANCE.IN, RDNEWDELHI@RBI.ORG.IN){}(RESPONDENT)		
42	W.P.(C)-10311/2023 CM APPL. 39897/2023 WITH W.P.(C) 1434/2023	SUSHIL GHANSHYAM AGARWAL V/s DMI FINANCE PRIVATE LIMITED & ANR.	SAURABH JAIN	
		OTHER DETAILS OF ADVOCATES: SAURABH JAIN(SAURABHJAIN.LAW@GMAIL.COM)(9899030099)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) MR. NEERAJ KUMAR(VOXJURISDELHI@GMAIL.COM){}(RESPONDENT)		
43	W.P.(C)-1767/2023 CM APPL. 6737/2023	SUKHBIR AGRO ENERGY LIMITED V/s PUNJAB NATIONAL BANK & ANR.	SOURABH GUPTA	
		OTHER DETAILS OF ADVOCATES: PUNEET (PUNEET@SAMYLAW.IN)(9999031721)(PETITIONER) RAJESH GAUTAM(RAJESHGUTAM@KLMEHTA.NET){}(RESPONDENT)		
44	W.P.(C)-4835/2023	PRADEEP KUMAR JINDAL V/s DELHI DEVELOPMENT AUTHORITY & ANR.	METHODICA LEGAL	
		OTHER DETAILS OF ADVOCATES: METHODICA LEGAL(ABHIMANYU.LEGAL@GMAIL.COM)(9811092113)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		

45	W.P.(C)-5909/2023 CM APPL. 23113/2023	SHRI MEHUL SINGHAL V/s THE VICE CHAIRMAN, DELHI DEVELOPMENT AUTHORITY & ANR.	DEEPANK YADAV	
		OTHER DETAILS OF ADVOCATES: DEEPANK YADAV(DEEPANKADV@GMAIL.COM)(9999210199)(PETITIONER) ARJUN PANT(PANT_ARJUN@REDIFFMAIL.COM, YASH.PAL38@NIC.IN)()(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, VCDDA@DDA.ORG.IN, ARUNBIRBAL@YAHOO.COM)()(RESPONDENT)		
46	W.P.(C)-7202/2023 CM APPL. 28009/2023	HARSHVARDHAN MALHOTRA V/s RESERVE BANK OF INDIA & ANR.	RAHUL KUMAR, LEXORBIS	
		OTHER DETAILS OF ADVOCATES: A K VASHISHTHA(LAWINTEL2020@GMAIL.COM)(9810008639)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) ()()(RESPONDENT)		
47	W.P.(C)-8467/2023 CM APPL. 32259/2023	YUSUF BAIG V/s GOVT OF NCT OF DELHI THROUGH ITS CHIEF SECRETARY & ORS.	WASIM AHMAD, FIRASAT ALI SIDDIQI	
		OTHER DETAILS OF ADVOCATES: N K SRIVASTAVA , WASIM AHMAD(WASIMAHMADLAWYER@GMAIL.COM)(9015115118)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SHOBHANA TAKIAR(SHOBHANA_TAKIAR@YAHOO.CO.IN)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) MRINALINI SEN(MRINALINISGUPTA@GMAIL.COM)()(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)()(RESPONDENT) SAHAYK(SAHAYK@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) ASHIM VACHHER(ASHIMVACHHER@GMAIL.COM)()(RESPONDENT) MANIKA(MANIKA_PANDEY@YAHOO.CO.IN)()(RESPONDENT) SANJAY K LAW(SANJAYKLAW@YAHOO.COM)()(RESPONDENT) PWD(EINC-PWD@DELHI.GOV.IN)()(RESPONDENT) RK DHAWAN(RKDHAWAN9@GMAIL.COM)()(RESPONDENT) FIRASAT ALI SIDDIQI(ADVOCATE_FIRASAT@YAHOO.COM)(9811100798)(PETITIONER)		
48	CM APPL. 62097/2023(CM For Restoration) In W.P.(C)-9521/2023(Disposed off case)	ALL DWARKA RESIDENT FEDERATION THROUGH ITS PRESIDENT (AJIT SINGH GAUR) AND SECRETARY (ROBIN SHARMA) V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	RAVI VASHISHT, SIDDHARTH PANDA	
		OTHER DETAILS OF ADVOCATES: RAVI VASHISHT(LEGALLOYALTY2018@GMAIL.COM)(9319701246)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, CLOMCDHQ@GMAIL.COM)()(RESPONDENT) RAVI VASHISHT(GOVIND2011@YAHOO.IN)(9319701246)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) CLOMCD(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT)		
49	W.P.(C)-10029/2023 CM APPL. 38662/2023 WITH W.P.(C) 10070/2023	SH. RITU RAJ V/s UNION OF INDIA & ORS.	ATUL KUMAR SINGH, ANURADHA DUTT	
		OTHER DETAILS OF ADVOCATES: ATUL KUMAR SINGH(OFFICEKSLAW@GMAIL.COM)(9555526556)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, HAMELPARIHAR@REDIFFMAIL.COM, CS@PALMINFRAGROUP.IN, PUNITBHALLA)()(RESPONDENT) ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(RESPONDENT) ANURADHA DUTT(ADMIN@DMD.LAW)(9910044138)(RESPONDENT)		
50	W.P.(C)-10070/2023 CM APPL. 38738/2023	SH. PREM KUMAR GUPTA V/s UNION OF INDIA & ORS.	ATUL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: ATUL KUMAR SINGH(OFFICEKSLAW@GMAIL.COM)(9555526556)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, HAMELPARIHAR@REDIFFMAIL.COM, HEADOFFICE@SUPERTECHLIMITED.CO0M)()(RESPONDENT)		
51	W.P.(C)-10683/2023 CM APPL. 32869/2024	BALDEV SINGH CHHABRA V/s THE CHAIRMAN, CANARA BANK & ORS.	YOG VERDHAN, RADHIKA GUPTA	
		OTHER DETAILS OF ADVOCATES: YOG VERDHAN(YOGVERDHAN@YAHOO.CO.IN)(9811253295)(PETITIONER) PRADEEP(PRADEEP@RADDNPARTNERS.COM)()(RESPONDENT) YOG VERDHAN(YOGVERDHAN@YAHOO.CO.IN)(9811253295)(PETITIONER) PRADEEP DEY(PRADEEPDEYSCHAMBER@GMAIL.COM)()(RESPONDENT) RADHIKA GUPTA(RADHIKAGUPTA144@GMAIL.COM)(9958387755)(PETITIONER)		
52	W.P.(C)-12277/2023	M/S APS FOREX SERVICES PVT. LTD. V/s RESERVE BANK OF INDIA & ANR.	PARUL SHARMA, ABHINAV SHARMA	
		OTHER DETAILS OF ADVOCATES: VARINDER KUMAR SHARMA(GOVIND2011@YAHOO.IN)(981010817)(PETITIONER) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM, HAMELPARIHAR@GMAIL.COM)()(RESPONDENT)		

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		ABHINAV SHARMA(ABHINAV.SHARMA@LINKLEGAL.IN){}(RESPONDENT) ABHINAV SHARMA(ABHINAVSHARMA88@GMAIL.COM)(9818383574)(RESPONDENT)	
53	W.P.(C)-12898/2023	PREETI JAIN & ORS. V/s LIFE INSURANCE CORPORATION OF INDIA	AJAY CHAUDHARY, AMAN GARG
		OTHER DETAILS OF ADVOCATES: AJAY CHAUDHARY(ADVPLS94@GMAIL.COM)(9717155565)(PETITIONER) KAMAL(KAMALNCO@GMAIL.COM, BO_114@LICINDIA.COM){}(RESPONDENT) AMAN GARG(ADV.AMANGARG3004@GMAIL.COM)(9811820309)(RESPONDENT)	
54	W.P.(C)-13199/2023 CM APPL. 52189/2023	HARI KRISHAN KAUL & ORS. V/s DELHI DEVELOPMENT AUTHORITY	PUNEET SHARMA
		OTHER DETAILS OF ADVOCATES: ITI SHARMA(ITI023@GMAIL.COM)(9811356366)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, PANT_ARJUN@REDIFFMAIL.COM){}(RESPONDENT)	
55	W.P.(C)-13664/2023 CM APPL. 53976/2023	PREM KUMAR NIJHARA V/s DELHI DEVELOPMENT AUTHORITY	VIVEK SINGH, MEGHNA SANKHLA
		OTHER DETAILS OF ADVOCATES: VIVEK SINGH(VIVEK.ADVOCATE@HOTMAIL.COM){}(PETITIONER) DDA(DDACHAMBERC@YAHOO.COM){}(RESPONDENT) MEGHNA SANKHLA(ASSOCIATES@MEGHNA.NET.IN)(8700615686)(RESPONDENT)	
56	W.P.(C)-198/2024 CM APPL. 927/2024 CM APPL. 5476/2024	MADHUVAN TIEUP PVT LTD. V/s RESERVE BANK OF INDIA, NEW DELHI & ANR.	MOHIT CHAUDHARY, IRFAN AHMED, LEXORBIS
		OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY (KUSHAL.KUMAR@ERUDITELEGAL.ASIA)(9810663997)(PETITIONER) RESERVE BANK OF INDIA(RDNEWDELHI@RBI.ORG.IN, RDKOLKATA@RBI.ORG.IN){}(RESPONDENT) KAKRA & ASSOCIATES(KAKRA.ASSOCIATES@GMAIL.COM)(9971795136)(PETITIONER) HAMEL PARIHAR, RBI(HAMELPARIHAR@REDIFFMAIL.COM, RDNEWDELHI@RBI.ORG.IN, RDKOLKATA@RBI.ORG.IN){}(RESPONDENT) MOHIT CHAUDHARY, KUSHAL(MOHITCHAUDHARY2020@GMAIL.COM, KUSHAL82KUMAR@GMAIL.COM){}(RESPONDENT) {()}(RESPONDENT)	
57	W.P.(C)-359/2024	SANJIV LAMBA V/s THE STATE (GOVT. OF NCT OF DELHI) & ORS.	CHANDERMANI GROVER
		OTHER DETAILS OF ADVOCATES: C.M. GROVER(MANIGROVER001@GMAIL.COM)(9654624323)(PETITIONER) HDB FINANCIAL SERVICES LTD.(COMPLIANCE@HDBS.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) HEMAL PARIHAR(HEMALPARIHAR@GMAIL.COM){}(RESPONDENT)	
58	W.P.(C)-1873/2024	THOMAS P J V/s AXIS BANK & ORS.	DEEPAK PRAKASH, LOVLEEN GOYAL
		OTHER DETAILS OF ADVOCATES: DEEPAK PRAKASH(ADVDEEPAKPRAKASH@GMAIL.COM)(9990727638)(PETITIONER) THE NEW INDIA ASSURANCE COMPANY LTD(KANWALCHAUDHARY@INDIATIMES.COM, NODAL.OFFICER@AXISBANK.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) LOVLEEN GOYAL(LG1090@HOTMAIL.COM)(9312396267)(RESPONDENT)	
59	W.P.(C)-1909/2024 CM APPL. 7962/2024 CM APPL. 60246/2024 CM APPL. 60247/2024	NEERAJ MIGLANI V/s CENTRAL BANK OF INDIA & ORS.	ASHUTOSH KUMAR MISHRA, RAJESH KUMAR SRIVASTAVA
		OTHER DETAILS OF ADVOCATES: ASHUTOSH KUMAR MISHRA(ADV. ASHUTOSHKUMARMISHRA@GMAIL.COM)(9504162518)(PETITIONER) CENTRAL BANK OF INDIA(BMDELA2843@CENTRALBANK.CO.IN, RMDELARO@CENTRALBANK.CO.IN, PPALANIVEL.ISS@GOV.IN){}(RESPONDENT) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) ASHUTOSH KUMAR MISHRA(ADV.ASHUTOSHKUMARMISHRA@GMAIL.COM)(0)(PETITIONER) RK SRIVASTAVA(ADVRSRIVASTAVA66@GMAIL.COM)(7045773381)(RESPONDENT) RAJESH KUMAR SRIVASTAVA(ADVRSRIVASTAVA66@GMAIL.COM)(7045773381)(RESPONDENT)	
60	W.P.(C)-2367/2024	MR SURINDER TALWAR V/s NATIONAL STOCK EXCHANGE OF INDIA LIMITED (NSE) & ORS.	AMAYA M NAIR, ASHISH PRASAD, SIDDHESH SHIRISH KOTWAL
		OTHER DETAILS OF ADVOCATES: SANGEETA GULATI(SANGEETA.GULATI@AUREUSLAW.COM)(9810156556)(PETITIONER) NS EISCDL(NSEISCHDEL@NSE.CO.IN, SECRETARIALDEPT@NSE.CO.IN, PAVAN_SACHDEVA@YAHOO.COM){}(RESPONDENT) ASHISH PRASAD(ASHISH.PRASAD@ACARALAW.COM)(9810455042)(RESPONDENT) SIDDHESH SHIRISH KOTWAL(ELAYARAJALAW@GMAIL.COM)(9871656128)(RESPONDENT)	

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61	W.P.(C)-2906/2024 CM APPL. 11983/2024 CM APPL. 16758/2025 WITH W.P.(C) 12516/2024 W.P.(C) 8407/2024	SH DAYANAND V/s STATE BANK OF INDIA AND ANR	NAVNEET, PRAKARSH AIRAN, DHAVAL MEHROTRA	
		OTHER DETAILS OF ADVOCATES: SIDHARTH CHOPRA(LAWOFFICESSIDHARTHCHOPRA@GMAIL.COM)(9953066560)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) STATE BANK OF INDIA(INFO@BHATTALLAW.COM){}(RESPONDENT) DHAVAL MEHROTRA(DHAVALMEHROTRA@GMAIL.COM)(9999277337)(RESPONDENT)		
62	W.P.(C)-12516/2024 CM APPL. 52018/2024	SH. DAYANAND V/s STATE BANK OF INDIA AND ANR	NAVNEET	
		OTHER DETAILS OF ADVOCATES: SIDHARTH CHOPRA(LAWOFFICESSIDHARTHCHOPRA@GMAIL.COM, NAVNEETHAKRAN@GMAIL.COM)(9953066560)(PETITIONER) STATE BANK OF INDIA, RESERVE BANK OF INDIA(INFO@BHATTALLAW.COM, HAMELPARIHAR@REDIFFMAIL.COM){0}(RESPONDENT)		
63	W.P.(C)-8407/2024 CM APPL. 34563/2024	DEEPAK KUMAR V/s STATE BANK OF INDIA & ANR.	NAVNEET	
		OTHER DETAILS OF ADVOCATES: SIDHARTH CHOPRA (LAWOFFICESSIDHARTRHCHOPRA@GMAIL.COM (9953066560)(PETITIONER) NAVNEET THAKRAN (LAWOFFICESSIDHARTHCHOPRA@GMAIL.COM)(9650257076)(PETITIONER) INFO(INFO@BHATTALAW.COM){}(RESPONDENT)		
64	W.P.(C)-3092/2024 CM APPL. 12750/2024	SADIA TABASSUM & ANR. V/s OMBUDSMAN INSURANCE & ORS.	SOUMYA KUMAR, ABHISHEK KUMAR, ABHISHEK NANDA	
		OTHER DETAILS OF ADVOCATES: SARWAR RAZA AND MS. SOUMYA KUMAR(KUMARSOUMYAA@GMAIL.COM)(8586873399)(PETITIONER) OMBUDSMAN INSURANCE(BIMALOKPAL.DELHI@GBIC.CO.IN, IRDANDRO@IRDAI.GOV.IN,GRIEVANCEREDRESSAL@NIVABUPA.C){}(RESPONDENT) ABHISHEK KUMAR(ABHISHEKGOLA@GMAIL.COM)(9958789900)(RESPONDENT) ABHISHEK NANDA(ABHISHEKNANDA_LAWYER@YAHOO.CO.IN)(9971613570)(RESPONDENT)		
65	W.P.(C)-3215/2024 CM APPL. 13207/2024	MR DHARAMVEER SINGH V/s BANK OF BARODA	YAKSH GARG	
		OTHER DETAILS OF ADVOCATES: PRAKASH LEGAL ADVISERS(ASSOCIATE2PRAKASHLEGALADVISER@GMAIL.COM){}(PETITIONER) BANK OF BARODA(VASUND@BANKOFBARODA.COM){}(RESPONDENT)		
66	W.P.(C)-3281/2024	VARUN KUMAR MODI V/s DELHI DEVELOPMENT AUTHORITY & ORS.	VIVEK JAIN	
		OTHER DETAILS OF ADVOCATES: VIVEK JAIN(VIVEKBARMECHA@GMAIL.COM)(9818719252)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) BEST GROUP(BESTGROUP2000@GMAIL.COM, MAIL@BESTGROUPINDIA.COM, LEGAL@BESTGROUPINDIA.COM){}(RESPONDENT)		
67	W.P.(C)-3394/2024	RESIDENTS WELFARE ASSOCIATION REGD STATE BANK NAGAR PASCHIM VIHAR THROUGH ITS PRESIDENT V/s GOVT OF NCT OF DELHI & ORS.	MANOJ TOMAR	
		OTHER DETAILS OF ADVOCATES: ABHAY PRATAP SINGH(ADV.APSP2023@GMAIL.COM)(7607403846)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
68	W.P.(C)-4244/2024 CM APPL. 17270/2024	PUNIT GARG V/s IFCI LIMITED & ANR.	AGARWAL LAW ASSOCIATES, AJOY ROY, KAUSTUBH PRAKASH	
		OTHER DETAILS OF ADVOCATES: RISHI AGRAWALA, PRANJIT BHATTACHARYA(RISHI@AGLAW.IN, PRANJIT@AGLAW.IN)(9810188705)(PETITIONER) RELIANCE COMMUNICATIONS LTD(ANISH.NANAVATY.IRP@GMAIL.COM){}(RESPONDENT) IFCI LIMITED(OFFICE@RPALAW.ORG){}(RESPONDENT) AJOY ROY(AJOY.ROY@AMSSHARDUL.COM)(9810098332)(RESPONDENT) KAUSTUBH PRAKASH(KAUSTUBHPRAKASH92@GMAIL.COM)(8347032344)(RESPONDENT)		
69	W.P.(C)-6160/2024 CM APPL. 25644/2024	BHAI SURENDER KUMAR MEMORIAL COLLEGE OF EDUCATION & ANR. V/s NATIONAL COUNCIL FOR TEACHER EDUCATION & ANR.	AMITESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AMITESH KUMAR(AMITESHKUMAR74@GMAIL.COM)(9811034115)(PETITIONER) NATIONAL COUNCIL FOR TEACHER EDUCATION AND ANR.(NCTEINDHC@GMAIL.COM){}(RESPONDENT)		

70	W.P.(C)-7021/2024 CM APPL. 29235/2024 CM APPL. 48891/2024	AYUSHI GUPTA V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SANJAY MANN	
		OTHER DETAILS OF ADVOCATES: SHAURYA GUPTA AND ASSOCIATES(ADV.SHAURYAGUPTA@GMAIL.COM)(9810510313)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN){}(RESPONDENT) SHAURYA GUPTA & ASSOCIATES (ADV.SHAURYAGUPTA@GMAIL.COM (9810510313)(PETITIONER) UNION OF INDIA, DDA, SHOBHANA TAKIAR(UOIDHC@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, SHOBHANA_TAKIAR@YAHOO.CO.IN)(0)(RESPONDENT)		
71	W.P.(C)-8117/2024 CM APPL. 33354/2024	OINDRILA DASGUPTA V/s RESERVE BANK OF INDIA & ORS.	HARSH NITIN GOKHALE, RAJIV BHUPAL SAMAIYAR, LEXORBIS	
		OTHER DETAILS OF ADVOCATES: HARSH N. GOKHALE(HARSHGOKHALE.LEGAL@GMAIL.COM)(9873199649)(PETITIONER) SHAYAK SEN(SHAYAK.SEN@GMAIL.COM, SHAYAKSEN17@GMAIL.COM){}(RESPONDENT) RAJIV KAPUR(RAJIV@RPKAPUR.COM)(9716076533)(RESPONDENT) SHAYAK SEN(){9008865084}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DIRECTORATE OF ENFORCEMENT(SD.HQ-ENFORCE@GOV.IN, ED-DEL-REV@NIC.IN,DL.HC- ED@GOV.IN)(9999711099)(RESPONDENT) RESERVE BANKOF INDIA(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) BANK OF INDIA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT) KOTAKMAHINDRA BANK(SANJAY_GUPTA@SNGPARTNERS.IN)(9811152920)(RESPONDENT) IMRAN SAJID(DR.IMRANSAJID@OUTLOOK.COM)(9643476096)(RESPONDENT) RAJIV BHUPAL SAMAIYAR(RBSAMAIYAR@YAHOO.COM)(9811343911)(RESPONDENT) {})(RESPONDENT)		
72	W.P.(C)-8457/2024 CM APPL. 34878/2024	THAKAR DASS BHATIA (THROUGH SON CHETAN BHATIA) V/s RESERVE BANK OF INDIA & ANR.	VARUN SINGH, ABHINAV SHARMA	
		OTHER DETAILS OF ADVOCATES: ALANKRITI DWIVEDI AND ROHAN CHANDRA(ROHANCHANDRA@FORESIDHTLAW.IN)(9811999703)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM){}(RESPONDENT) RESERVE BANK OF INDIA(MAIL@LEXORBIS.COM, CUSTOMER.SERVICE@AXISBANK.COM, LOANS@AXISBANK.COM){}(RESPONDENT) ABHINAV SHARMA(ABHINAVSHARMA88@GMAIL.COM)(9818383574)(RESPONDENT)		
73	W.P.(C)-9705/2024	MAYA DEVI & ANR. V/s UNION OF INDIA & ORS.	AMIT KUMAR, DHAVAL MEHROTRA	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR(AKADVOCATE.359@GMAIL.COM)(9958653820)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RDNEW DELHI(DGCOA@MCA.GOV.IN, RDNEWDELHI@RBI.ORG.IN, HO@NHB.ORG.IN, NODEL.OFFICER@PIRAMAL.CO)(0)(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(0)(RESPONDENT) DHAVAL MEHROTRA(DHAVALMEHROTRA@GMAIL.COM)(9999277337)(RESPONDENT)		
74	W.P.(C)-11892/2024	TANISHQ V/s GOVERNMENT OF NCT DELHI & ANR.	RAHUL SAGAR SAHAY, NAMITHA MARIANNE MATHEWS	
		OTHER DETAILS OF ADVOCATES: RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM, ASSOCIATE@SAHAYCHAMBERS.COM)(9958867445)(PETITIONER) GOVERNMENT OF NCT OF DELHI, THE HERITAGE SCHOOL(STANDINGCOUNSELGNCTD@GMAIL.COM, ADMIN@THEHERITAGESCHOOL.IN)(9868250806)(RESPONDENT) NAMITHA MARIANNE MATHEWS(NAMITHA@SAMVIDLEGAL.IN)(9582335074)(RESPONDENT) NAMITHA MARIANNE MATHEWS(NAMITHA@SAMVIDLEGAL.IN)(9582335074)(PETITIONER)		
75	W.P.(C)-12121/2024	SAMARTH GAUTAM V/s CENTRAL BOARD OF SECONDARY EDUCATION & ORS.	KANIKA MALHOTRA, MONAZIR AHSAN NIYAZI	
		OTHER DETAILS OF ADVOCATES: DHURJATI VERMA(DHURJATIVERMA@YAHOO.COM)(9811667456)(PETITIONER) CBSE(CHMN-CBSE@NIC.IN, NIYAZI786@GMAIL.COM)(0)(RESPONDENT) MCD(COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM, HARISH.KHINCHI@YAHOO.COM)(0)(RESPONDENT) THE PUBLIC SCHOOL(ITLSCHOOL@YAHOO.IN)(0)(RESPONDENT) MONAZIR AHSAN NIYAZI(NIYAZI786@GMAIL.COM)(9810413706)(RESPONDENT)		
76	W.P.(C)-12613/2024 CM APPL. 52421/2024 CM APPL. 4279/2025	ARYAN MAAN V/s DELHI UNIVERSITY AND ORS.	SIDDHARTH BATRA, GIRINDRA KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH BATRA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(PETITIONER) ARYAN MANN(ARYANMAAN55@GMAIL.COM)(7027111111)(PETITIONER) DELHI UNIVERSITY(RUPALMOHINDER@GMAIL.COM, VC@DU.AC.IN)(9811151216)(RESPONDENT)		

		HANSRAJ COLLEGE, SURENDRA KUMAR, CHIEF ELECTION OFFICER(UNIVERSITY OF DELHI)(PRINCIPAL_HRC@YAHOO.COM, SURENDRA@HRC.DU.AC.IN, DUSUELECTIONS2023@GMAIL.COM)(0)(RESPONDENT) GIRINDRA KUMAR PATHAK(GKPATHAKADVOCATE1@GMAIL.COM)(9891175568)(PETITIONER)	
77	W.P.(C)-15048/2024 CM APPL. 63110/2024 WITH W.P.(C) 15509/2024	MR SANJAY GUPTA & ORS. V/s SOUTH INDIAN BANK LIMITED & ORS.	HONEY SATPAL
		OTHER DETAILS OF ADVOCATES: HONEY SATPAL(NANDINI.CHOUDHA@HSLEGAL.NET)(8813862938)(PETITIONER) UNION OF INDIA, SECY FS, CIRPSANCO, SIB CORPORATE(UOIDHC@GMAIL.COM, SECY-FS@NIC.IN, CIRPSANCO@GMAIL.COM, SIBCORPORATE@SIB.CO.IN)(1123384193)(RESPONDENT) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(0)(RESPONDENT)	
78	W.P.(C)-15509/2024 CM APPL. 65098/2024 WITH W.P.(C) 15048/2024	MR SANJAY GUPTA & ORS. V/s UNION BANK OF INDIA & ORS.	HONEY SATPAL
		OTHER DETAILS OF ADVOCATES: HONEY SATPAL(INFO@HSLEGAL.NET)(9310952838)(PETITIONER) HAMEL PARIHAR, OP GAGGAR, UNION OF INDIA(HAMELPARIHAR@REDIFFMAIL.COM, OPGAGGAR@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CIRPSANCO, SECY FS(CIRPSANCO@GMAIL.COM, SECY-FS@NIC.IN)(0)(RESPONDENT)	
79	W.P.(C)-17180/2024 CM APPL. 72959/2024	HARSHITA DALAL V/s SOUTH ASIAN UNIVERSITY	MAAROOF
		OTHER DETAILS OF ADVOCATES: PRANJAL ABROL(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8222875696)(PETITIONER) VICE PRESIDENT SAU, SARTHAK CHILLER(VP@SAU.AC.IN, PRESIDENT@SAU.INT, ADVSARTHAKCHILLER@GMAIL.COM)(0)(RESPONDENT) ROHIT , REGISTRAR SAU, VICE PRESIDENT SAU(ROHITLOCHAV96@GMAIL.COM, REGISTRAR@SAU.INT, VP@SAU.AC.INT)(0)(RESPONDENT)	
80	W.P.(C)-205/2025 CM APPL. 881/2025	KAMANT CHAUDHARY & ORS. V/s FACULTY OF LAW, UNIVERSITY OF DELHI THROUGH ITS DEAN & ANR.	GOVIND JEE
		OTHER DETAILS OF ADVOCATES: AKHILESH KUMAR MISHRA(COUNSELAKM@GMAIL.COM)(7827702860)(PETITIONER) RUPAL MOHINDER, DU(RUPALMOHINDER@GMAIL.COM, REGISTRAR@DU.AC.IN, DEANLAWDU.SO@GMAIL.COM)(0)(RESPONDENT) UMESH JOSHI, BAR COUNCIL OF INDIA(ADVUMESHJOSHI@GMAIL.COM, COURTMATTERS.BCI@GMAIL.COM)(0)(RESPONDENT)	
81	W.P.(C)-1541/2025 CM APPL. 7584/2025	PUNIT GUPTA V/s DELHI DEVELOPMENT AUTHORITY AND ORS	PRANAV GOYAL
		OTHER DETAILS OF ADVOCATES: VIMAL GOYAL & PRANAV GOYAL(GOYAL.PRANAV@GMAIL.COM)(9654854905)(PETITIONER) DDA, SANTOSH KUMAR TRIPATHI, DIVCOM(DDACHAMBERHC@DDA.ORG.IN, STANDINGCOUNSELGNCTD@GMAIL.COM, DIVCOM@NIC.IN)(9868250806)(RESPONDENT) SR6 DELHI(SR6E-DELHI@GOV.IN)(0)(RESPONDENT)	
82	W.P.(C)-2422/2025	VEDPRAKASH PATHAK V/s UNIVERSITY OF DELHI	AAYUSH AGARWALA
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) RUPAL MOHINDER, DU(RUPALMOHINDER@GMAIL.COM, DEANIR.DU@GMAIL.COM, DEAN_IR@DU.AC.IN)(0)(RESPONDENT)	
83	W.P.(C)-3398/2025 CM APPL. 16065/2025 CM APPL. 19611/2025	DR MITALI AGRAWAL V/s UNION OF INDIA & ORS.	KAUSTUBH KHANNA
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ AND KAUSTUBH KHANNA(KAUSTUBH.LAWYER@GMAIL.COM)(9990321717)(PETITIONER) DYPATIL EDU, HFM(ADMISSION@DYPATILEDU.COM, SUPPORT@DYPATILEDU.COM, MIN-HFM@GOV.IN)(0)(RESPONDENT) UNION OF INDIA, COURT CASE DHS(UOIDHC@GMAIL.COM, COURTCASESDHS03@GMAIL.COM)(1123384193)(RESPONDENT) KAUSTUBH KHANNA(KAUSTUBH.LAWYER@GMAIL.COM)(9990321717)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)	
84	W.P.(C)-3818/2025 CM APPL. 17781/2025 CM APPL. 19222/2025	PCI LIMITED V/s CENTRAL BANK OF INDIA	RAJESH KUMAR SHARMA, ABHAY MANI TRIPATHI
		OTHER DETAILS OF ADVOCATES: RAVI DATA, RAJESH SHARMA(WRITETORRLEGAL@GMAIL.COM)(9810223507)(PETITIONER) EKTA CHOUDHARY(ADVOCATEEKTA1@GMAIL.COM)(0)(RESPONDENT) RAVI DATA AND RAJESH SHARMA(9810223507)(PETITIONER) MONICA SHAHI(MONICA.SHAHI1992@GMAIL.COM)(0)(RESPONDENT) ABHAY MANI TRIPATHI(MANI.ABHAY@GMAIL.COM)(9811329325)(RESPONDENT)	

CONNECTED MATTERS (ANMM)				
85	W.P.(C)-576/2024 CM APPL. 2568/2024 CM APPL. 2569/2024 CM APPL. 12947/2024 WITH W.P.(C) 2351/2024 W.P.(C) 2140/2024 W.P.(C) 2350/2024	BASANT KUMAR V/s LT GOVERNOR GOVT OF NCT OF DELHI & ORS.	MANOJ KUMAR GAHLAUT, NAVEEN KUMAR RAHEJA, NISHANT NAIN	
		OTHER DETAILS OF ADVOCATES: N L GUPTA(MANOJ28GAHLOT@GMAIL.COM)(9811129406)(PETITIONER) PARVINDER CHAUHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) N.L. GUPTA(MANOJ28GAHLAUT@GMAIL.COM)(9811129406)(PETITIONER) PARVIDER CHAUHAN, MANISH SRIVASTAVA, SANGEETA BHARATI(PARVINDERCHAUHAN.ADV@GMAIL.COM, MANSRI25@GMAIL.COM, SANGEETABHARTI@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI, DDA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@YAHOO.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) NAVEEN KUMAR RAHEJA(NAVEEN@DLRPARTNERS.COM)(9810129691)(PETITIONER) NISHANT NAIN(NAINNISHANT3748@GMAIL.COM)(9818366274)(PETITIONER)		
86	W.P.(C)-2140/2024 CM APPL. 8898/2024 WITH W.P.(C) 2350/2024 W.P.(C) 2351/2024	SH RAMESH KUMAR V/s GOVT OF NCT OF DELHI AND ORS	VISHAL KUMAR	
		OTHER DETAILS OF ADVOCATES: VISHAL KUMAR AND AMAN TRIPATHI AND AKASH MISHRA(VISHALKU1994@GMAIL.COM)(9818366274)(PETITIONER) MANISH(MANSRI25@GMAIL.COM){}(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) TPDDL(SERVICE.TPDDL@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
87	W.P.(C)-2350/2024 CM APPL. 9715/2024 WITH W.P.(C) 2140/2024	USHA V/s DELHI DEVELOPMENT AUTHORITY & ANR.	MANOJ KUMAR GAHLAUT	
		OTHER DETAILS OF ADVOCATES: N L GUPTA AND DR M K GAHLAUT AND VARUN JAIN(MANOJ28GAHLOT@GMAIL.COM)(9811129406)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
88	W.P.(C)-2351/2024 CM APPL. 9717/2024	SOM NATH V/s DELHI DEVELOPMENT AUTHORITY & ANR.	MANOJ KUMAR GAHLAUT	
		OTHER DETAILS OF ADVOCATES: N L GUPTA AND DR M K GAHLAUT AND VARUN JAIN(MANOJ28GAHLOT@GMAIL.COM)(9811129406)(PETITIONER) DD(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
FOR FINAL HEARING				
89	W.P.(C)-6180/2011 CM APPL. 19935/2011	SEVEN SEAS HOSPITALITY PVT. LTD V/s D.D.A.	S.C.SINGHAL, AJAY VERMA, VAIBHAV AGNIHOTRI, VARUN GOSWAMI	Listing Remarks: AT 03:00 PM
		OTHER DETAILS OF ADVOCATES: VAIBHAV AGNIHOTRI(OFFICE@SKVASSOCIATES.COM)(7669700082)(RESPONDENT) VAIBHAV AGNIHOTRI(OFFICE@SKVASSOCIATES.COM)(7669700082)(RESPONDENT) VARUN GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIONER)		
90	W.P.(C)-733/2015 CM APPL. 1301/2015 CM APPL. 4274/2016 CM APPL. 245/2019 CM APPL. 246/2019	THE AMERICAN EMBASSY INDIAN EMPLOYEES COOPERATIVE HOUSING SOCIETY LTD. V/s LT. GOVERNOR OF DELHI & ANR	RANJAN KUMAR & CO., RANJAN KUMAR, VAIBHAV AGNIHOTRI, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES: RANJAN KUMAR{}(9810941533)(PETITIONER)		
FOR ARGUMENT				
91	W.P.(C)-1719/2018	POWER FINANCE CORPORATION LTD V/s IDBI BANK LTD & ORS	R P AGRAWAL & CO, ABHISHEK BANSAL	
		OTHER DETAILS OF ADVOCATES: R P AGRAWAL & CO{}(9711153115)(PETITIONER)		
FOR FINAL DISPOSAL				
92	W.P.(C)-8639/2014 CM APPL. 12905/2021 CM APPL. 26375/2022	SANMUKH SINGH V/s DELHI DEVELOPMENT AUTHORITY	R.K. SAINI, R. K. SAINI	
		OTHER DETAILS OF ADVOCATES:		

		R.K. SAINI AND ANKIT SINGH(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) R.SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) M.K. SINGH(MANTUKUMAR119@GMAIL.COM)(9810455716)(RESPONDENT) R.K. SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
END OF THE BOARD/FINAL DISPOSAL MATTERS				
93	W.P.(C)-10276/2016 CM APPL. 40491/2016 CM APPL. 40492/2016	MOTI LAL WALI V/s DELHI DEVELOPMENT AUTHORITY	SITAB ALI CHAUDHARY, SAPNA CHAUDHARY	
		OTHER DETAILS OF ADVOCATES:		
FOR COMPLIANCE				
94	W.P.(C)-1916/2016 CM APPL. 40640/2016 CM APPL. 44577/2023 WITH W.P.(C) 13748/2018 W.P.(C) 2688/2016 W.P.(C) 2707/2016 W.P.(C) 13749/2018 W.P.(C) 3472/2019 W.P.(C) 5598/2019 W.P.(C) 9204/2019 W.P.(C) 13150/2019 W.P.(C) 13192/2019 W.P.(C) 13193/2019 W.P.(C) 2569/2024	SHANTI DEVI V/s DELHI DEVELOPMENT AUTHORITY AND ORS	UJALA VISHNOI AND RANDEEP SINGH, UJALA VISHNOI VISHNOI, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: UJALA VISHNOI , RANDEEP SINGH(UJALA.VISHNOI@GMAIL.COM)(9818166560)(PETITIONER) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)()(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)()(RESPONDENT)		
95	W.P.(C)-2688/2016 CM APPL. 40641/2016 WITH W.P.(C) 13748/2018	SUKHWANT V/s DELHI DEVELOPMENT AUTHORITY & ORS.	UJALA VISHNOI AND RANDEEP SINGH, AMEET SINGH, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES:		
96	W.P.(C)-2707/2016 CM APPL. 40644/2016 CM APPL. 44618/2023	DEEPAK KHANNA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	UJALA VISHNOI AND RANDEEP SINGH, UJALA VISHNOI VISHNOI, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: UJALA VISHNOI , RANDEEP SINGH(UJALA.VISHNOI@GMAIL.COM)(9818166560)(PETITIONER) MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)()(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)()(RESPONDENT)		
97	W.P.(C)-13749/2018	SH. YOGESH CHANDER V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	UJALA VISHNOI, SHAHANA FARAH	
		OTHER DETAILS OF ADVOCATES: UJALA VISHNOI()(9818166560)(PETITIONER)		
98	W.P.(C)-13150/2019(Disposed off case)	SH. RAM LAL V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	UJALA VISHNOI	
		OTHER DETAILS OF ADVOCATES:		
99	W.P.(C)-13192/2019(Disposed off case)	VIJAY KUMAR V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	UJALA VISHNOI	
		OTHER DETAILS OF ADVOCATES:		
100	W.P.(C)-13193/2019(Disposed off case)	SMT. PARKASH RANI V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	UJALA VISHNOI	
		OTHER DETAILS OF ADVOCATES:		
101	W.P.(C)-3472/2019	SMT. MEENA KUMARI V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	UJALAL VISHNOI	
		OTHER DETAILS OF ADVOCATES: UJALAL VISHNOI()(9818166560)(PETITIONER)		
102	W.P.(C)-5598/2019	SMT. TRIPTA V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	UJALA VISHNOI, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES: UJALA VISHNOI()(9818166560)(PETITIONER)		
103	W.P.(C)-9204/2019	CHIMAN LAL V/s DELHI DEVELOPMENT AUTHORITY AND ORS.	UJALA VISHNOI	
		OTHER DETAILS OF ADVOCATES: UJALA VISHNOI()(9818166560)(PETITIONER)		
104	W.P.(C)-2569/2024 CM APPL. 10578/2024	JAI PAL V/s DELHI DEVELOPMENT AUTHORITY & ORS.	UJALA VISHNOI VISHNOI	
		OTHER DETAILS OF ADVOCATES: UJALA VISHNOI AND RANDEEP SINGH(UJALA.VISHNOI@GMAIL.COM)(9818166560)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		

COURT NO. 50
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

- 1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.
- 2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
OTHER BENCH				
1	CRL.M.A. 8798/2025 In W.P.(CRL)-1376/2024(Disposed off case)	MOHD. AYOUB MIR V/s STATE OF NCT OF DELHI AND ANR	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES: SARTHAK MAGGON (SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SARTHAK MAGGON(SARTHAK.MAGGON@SMLAWOFFICES.IN)(7045654395)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SARTHAK MAGGON()(7045654395)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-34/2002) W.P.(CRL) 865/2007 FILED BY HARBANS SINGH (DISPOSED ON : 2007-12-03) W.P.(CRL) 283/2009 FILED BY HARBANS SINGH (DISPOSED ON : 2009-03-17) W.P.(CRL) 1390/2009 FILED BY HARBANS SINGH (DISPOSED ON : 2009-10-14) W.P.(CRL) 1789/2010 FILED BY MOHD AYOUB MIR (DISPOSED ON : 2011-03-18) W.P.(CRL) 3299/2023 FILED BY MOHAMMAD AYOUB MIR (DISPOSED ON : 2024-02-29) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-34/2002)

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

CLICK HERE TO JOIN V.C.

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc6>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-14175/2024 CM APPL. 59350/2024	TARUNA SHARMA V/s UNION OF INDIA & ANR.	ANUJ GUPTA	
		OTHER DETAILS OF ADVOCATES: ANUJ GUPTA(AGA.JUSTICE@GMAIL.COM)(9999936866)(PETITIONER) ANUJ GUPTA(AGA.JUSTICE@GMAIL.COM)(9999936866)(PETITIONER) WCD, TRIPTI, UNION OF INDIA(SECY.WCD@NIC.IN, TRIPTIGURHA.EDU@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) WCD, TRIPTI, UNION OF INDIA(SECY.WCD@NIC.IN, TRIPTIGURHA.EDU@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR ADMISSION				
2	W.P.(C)-4396/2022 CM APPL. 13097/2022	JHILMIL AND FRIENDS COLONY INDUSTRIAL AREA CETP SOCIETY V/s DELHI POLLUTION CONTROL COMMITTEE	NEETU SINGH	
		OTHER DETAILS OF ADVOCATES: MS NEETU SINGH(NEETUADVOCATESINGH@GMAIL.COM)(9953703076)(PETITIONER) BIRAJ MAHAPATRA(BIRAJMAHAPATRA@GMAIL.COM)()(RESPONDENT)		
3	W.P.(C)-15192/2023	AJIT SINGH GAUR AND ANR V/s CHIEF SECRETARY GOVT OF NCT OF DELHI AND ORS	RAVI VASHISHT	
		OTHER DETAILS OF ADVOCATES: GOVIND(GOVIND2011@YAHOO.IN)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) STANDING COUNSEL (STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
4	W.P.(C)-2188/2025 CM APPL. 10332/2025	HARSH DUA V/s UNION OF INDIA AND ORS	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) DDA, MCD, UNION OF INDIA(DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MCD, PSTOLG, COM CSC(MCD-ITHELPDESK@MCD.NIC.IN, PSTOLG.DELHI@NIC.IN, COMCSC2006@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
5	W.P.(C)-3334/2025	RAJ NARAYAN SINGH V/s SDM HAUZ KHASH SOUTH DELHI	MAHENDRA KUMAR UPADHYAY	
		OTHER DETAILS OF ADVOCATES: RAHUL RANJAN VERMA & AJAY TIWARI(RAHULRANJANVERMA78@GMAIL.COM)(9810274454)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
6	W.P.(C)-3557/2025 CM APPL. 16611/2025 CM APPL. 16612/2025	SHRI CHAND GAUTAM & ANR. V/s GOVT. OF NCT OF DELHI & ORS.	PRITISH SABHARWAL, CHETAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) SANTOSH KUMAR TRIPATHI, CHETAN GAUTAM(STANDINGCOUNSELGNCTD@GMAIL.COM,		

		CHETANGAUTAM9@GMAIL.COM)(9868250806)(RESPONDENT) TARUN WADHWA(DRTARUNWADHWA999@GMAIL.COM)(0)(RESPONDENT) CHETAN GAUTAM(ADV.CHETANGAUTAM@GMAIL.COM)(9990046050)(PETITIONER)		
7	W.P.(C)-3743/2025 CM APPL. 17439/2025	SANJIVANI COLD STORAGE AND ICE FACTORY & ANR. V/s BHAGAT SINGH	RANVIR SINGH RATHI	
		OTHER DETAILS OF ADVOCATES: R.S. RATHI & ASSOCIATES(RSRATHIADVOCATE@GMAIL.COM)(9810868733)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
8	CONT.CAS(C)-499/2024 CM APPL. 31389/2024 WITH W.P.(C) 17077/2022	RICHA DIXIT & ANR. V/s JAYA VERMA SINHA & ORS.	RAJESH PATHAK, TUSHA CHAWLA	
		OTHER DETAILS OF ADVOCATES: DIGPAUL(DIGPAULASSOCIATES@YAHOO.CO.IN)()(RESPONDENT) RAJESH(PATHAKADVOCATE@GMAIL.COM)()(RESPONDENT)		
9	W.P.(C)-17077/2022 CM APPL. 54149/2022 CM APPL. 10517/2023	RICHA DIXIT & ORS V/s UNION OF INDIA & ORS.	RAJESH PATHAK, RAJESH PATHAK, TUSHA CHAWLA	
		OTHER DETAILS OF ADVOCATES: RAJESH PATHAK(PATHAKADVOCATE@GMAIL.COM)(9313347911)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) BSG INDIA(INFO@BSGINDIA.ORG)()(RESPONDENT) RAJESH PATHAK(ISHANK1997@GMAIL.COM)(9013398880)(PETITIONER) YOGESHWAR (YOGESHWAR.DIGPAULASSOCIATES@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) TUSHA CHAWLA(ADVOCATETUSHACHAWLA@GMAIL.COM)(9871456909)(PETITIONER)		
10	W.P.(C)-7603/2018 CM APPL. 38921/2018 WITH W.P.(C) 7604/2018	SATISH MANOCHA (AS AUTHORISED SIGNATORY OF M/S NEW DELHI TELEVISION LTD) V/s CENTRAL PUBLIC INFORMATION OFFICER/ UNDER SECRETARY FOREIGN TAX AND TAX RESEARCH DIVISON - III(2)	ANURADHA DUTT/ DMD ADVOCATES	
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT/ DMD ADVOCATES()(9910044138)(PETITIONER) ANURADHA DUTT/ DMD ADVOCATES()(9910044138)(PETITIONER)		
11	W.P.(C)-7604/2018 CM APPL. 38924/2018	SATISH MANOCHA (AS AUTHORISED SIGNATORY OF M/S NEW DELHI TELEVISION LTD) V/s CPIO AND DEPUTY COMMISSIONER OF INCOME TAX CIRCLE - 18(I)	ANURADHA DUTT, ANURADHA DUTT/ DMD ADVOCATES	
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT()(9910044138)(PETITIONER) ANURADHA DUTT/ DMD ADVOCATES()(9910044138)(PETITIONER)		
12	W.P.(C)-6831/2020 CM APPL. 23639/2020 CM APPL. 23640/2020 CM APPL. 23641/2020	SARDA MINES PRIVATE LIMITED & ANR. V/s UNION OF INDIA & ORS.	AGARWAL LAW ASSOCIATES, APURVA UPMANYU	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: MAHESH AGARWAL(MAHESH@AGLAW.IN, KARAN@AGLAW.IN)(9810188705)(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) STATE OF ODISHA(FESEC.OD@NIC.IN)()(RESPONDENT) STATE OF ODISHA(DSMSEC.OD@NIC.IN)()(RESPONDENT) APURVA UPMANYU(APURVAUPMANYU@GMAIL.COM)(9810611825)(RESPONDENT)		
13	W.P.(C)-811/2021 CM APPL. 24917/2021	SARDA MINES PVT. LTD. V/s UNION OF INDIA	NAMAN JOSHI, NAMAN JOSHI	Listing Remarks: AT 12:30PM
		OTHER DETAILS OF ADVOCATES: SARDA MINES PVT. LTD.(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(RESPONDENT) SARDA MINES PVT. LTD.(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(RESPONDENT) NAMAN JOSHI(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NAMAN JOSHI , GOKULPLAHA(NAMAN.JOSHI@CJSLEGAL.IN)(9810057280)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT)		
14	W.P.(C)-4844/2021	NIVEDITA SHARMA & ANR. V/s 1. MINISTRY OF CIVIL AVIATION & ORS.	SURUCHI MITTAL, NEETICA SHARMA, SVARNITI LAW OFFICES, PARTH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: NIVEDITA SHARMA(NSHARMA@LAWOFFICESOFINDIA.COM)()(RESPONDENT) ANIL SHARMA(NIVEDITA13@HOTMAIL.COM)()(RESPONDENT)		

		NIVEDITA SHARMA(NSHARMA@LAWOFFICESOFINDIA.COM){}(RESPONDENT) ANIL SHARMA(NIVEDITA13@HOTMAIL.COM){}(RESPONDENT) LAW OFFICE OF INDIA(SURUCHI.M14@GMAIL.COM)(9811000519)(PETITIONER) 4. AIRPORT AUTHORITY OF INDIA(PRABHU@AAI.AERO){}(PETITIONER) 5. GMR AEROCITY(FEEDBACK.IGIAIRPORT@GMRGROUP.IN){}(PETITIONER) 3. AIR INDIA LIMITED(CMD@AIRINDIA.IN){}(PETITIONER) 5. GMR AEROCITY(FEEDBACK.IGIAIRPORT@GMRGROUP.IN){}(PETITIONER) 2. DIRECTORATE GENERAL OF CIVIL AVIATION(DGOFFICE.DGCA@NIC.IN){}(PETITIONER) 1. MINISTRY OF CIVIL AVIATION(HM.MOCA@NIC.IN){}(PETITIONER) 2. DIRECTORATE GENERAL OF CIVIL AVIATION(DGOFFICE.DGCA@NIC.IN){}(PETITIONER) 3. AIR INDIA LIMITED(CMD@AIRINDIA.IN){}(PETITIONER) 4. AIRPORT AUTHORITY OF INDIA(PRABHU@AAI.AERO){}(PETITIONER) 1. MINISTRY OF CIVIL AVIATION(HM.MOCA@NIC.IN){}(PETITIONER) DIG VIJAY(DIGVIJAYRAI@REDIFFMAIL.COM, DELHIL@MVKINI.COM){}(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NEETICA SHARMA(DELHI@MVKINI.COM)(9810680998)(RESPONDENT) {}(RESPONDENT) PARTH KAUSHIK(KAUSHIK.PARTH@GMAIL.COM)(9654450660)(PETITIONER)		
15	W.P.(C)-6002/2021 CM APPL. 18981/2021 CM APPL. 1764/2022	DELHI STATE COOPERATIVE BANK LTD. V/s NATIONAL COMMISSION FOR SCHEDULED CASTES & ANR.	PRANAY MOHAN GOVIL, NITESH MEHRA, ADHISHWAR SURI	
		OTHER DETAILS OF ADVOCATES: DELHI STATE COOPERATIVE BANK LTD.(MD.DSCB@GMAIL.COM)(8588836112)(RESPONDENT) PRANAYGOVIL(PRANAYGOVIL94@GMAIL.COM)(9958860135)(PETITIONER) MR. PRANAY MOHAN(PRANAYGOVI194@GMAIL.COM)(9958860135)(PETITIONER) NATIONAL COMMISSION FOR SCHEDULED CASTES(CHAIRMAN- NCSC@NIC.IN)(1124620435)(PETITIONER) VIRENDER SINGH(87VIRENDER@GMAIL.COM)(9811447544)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NATIONAL COMMISSION FOR SCHEDULED CASTES(CHAIRMAN- NCSC@NIC.IN){}(RESPONDENT) SH. VIRENDER SINGH(87VIRENDER@GMAIL.COM)(9811447544)(RESPONDENT) RAJESH SRIVASTAVA {}(9810119890)(PETITIONER) NCS(CHAIRMAN-NCSC@NIC.IN)(24606802)(RESPONDENT) ADHISHWAR SURI(ASURILEGAL@GMAIL.COM)(9910996649)(RESPONDENT)		
16	W.P.(C)-6721/2021 CM APPL. 21136/2021	AZ CLOUD TECHNOLOGIES PVT LTD V/s NATIONAL INTERNET EXCHANGE OF INDIA AND ORS	ROHIT ANIL RATHI, ALDANISH REIN	
		OTHER DETAILS OF ADVOCATES: AZ CLOUD TECHNOLOGIES PVT LTD(ROHITANILRATHI@GMAIL.COM)(8587907189)(RESPONDENT) AZ CLOUD TECHNOLOGIES PVT LTD(ROHITANILRATHI@GMAIL.COM)(8587907189)(RESPONDENT) AZ CLOUD TECHNOLOGIES PVT LTD(ROHITANILRATHI@GMAIL.COM)(8587907189)(RESPONDENT) AZ CLOUD TECHNOLOGIES PVT LTD(ROHITANILRATHI@GMAIL.COM)(8587907189)(RESPONDENT) NATIONAL INTERNET EXCHANGE OF INDIA(LEGAL@NIXI.IN)(1148202010)(RESPONDENT) NATIONAL INTERNET EXCHANGE OF INDIA(LEGAL@NIXI.IN)(1148202010)(RESPONDENT) NATIONAL INTERNET EXCHANGE OF INDIA(LEGAL@NIXI.IN)(1148202010)(RESPONDENT) NATIONAL INTERNET EXCHANGE OF INDIA(LEGAL@NIXI.IN){}(RESPONDENT) V P PATHAK(VPPATHAK10@GMAIL.COM)(9717204432)(RESPONDENT) NATIONAL INTERNET EXCHANGE OF INDIA(LEGAL@NIXI.IN)(48202010)(RESPONDENT) E PLENISH LTD(SRIJOYDAS@GNWLEGAL.COM)(9910289992)(RESPONDENT) ALDANISH REIN(REINLAWCONSULTANTS@GMAIL.COM)(9899211344)(PETITIONER)		
17	W.P.(C)-9888/2021 CM APPL. 30453/2021 CM APPL. 15609/2022	GREEN PARK EXTENSION V/s STATE NCT OF DELHI & ORS.	ABHIMANYU TEWARI, ABHIMANYU TEWARI, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: ANKIT JAGLAN(DELHIOFFICE@TEWARIANDASSOCIATES.COM){}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANOJ(MANOJ@SINGHASSOCIATES.IN){}(RESPONDENT) ABHIMANYU TEWARI(DELHIOFFICE@TEWARIANDASSOCIATES.COM)(9805770270)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MANOJ(MANOJ@MANOJADVOCATE.COM){}(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
18	W.P.(C)-13653/2021 CM APPL. 51722/2023 CM APPL. 62999/2024	DR SUSHREE SWARUPA TRIPATY V/s UNION OF INDIA & ORS.	SHEKHAR KUMAR, SHEKHAR KUMAR	

		OTHER DETAILS OF ADVOCATES: SHEKHAR KUMAR(SHEKHARKSINHA@GMAIL.COM)(9810763003)(PETITIONER) NATIONAL PHYSICAL LABORATORY(DIRECTOR@NPLINDIA.ORG, JAYESH.KU@GMAIL.COM)(8800641010)(RESPONDENT) DSTSEC(DSTSEC@NIC.IN)(1123384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH (CSIR)(DGCSIR@CSIR.RES.IN, JAYESH.KU@GMAIL.COM)(8800641010)(RESPONDENT) SHEKHAR KUMAR , VIJAY KUMAR(SHEKHARKSINHA@GMAIL.COM)(9810763003)(PETITIONER) DSTSEC(DSTSEC@NIC.IN)()(RESPONDENT) JAYESH KU(JAYESH.KU@GMAIL.COM)()(RESPONDENT) NPLINDIA(DIRECTOR@NPLINDIA.ORG)()(RESPONDENT) NPLINDIA(COA@NPLINDIA.ORG)()(RESPONDENT) SHEKHAR KUMAR(SHEKHARKSINHA@GMAIL.COM)(9810763003)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(DSTSEC@NIC.IN, DGCSIR@CSIR.RES.IN,JAYESH.KU@GMAIL.COM)(0)(RESPONDENT) SHEKHAR KUMAR(SHEKHARKSINHA@YAHOO.COM)(9810763003)(PETITIONER)		
19	W.P.(C)-2559/2022 CM APPL. 7328/2022	SMT. BIRINDER KAUR V/s SHRI BALTEJ SINGH SRA & ORS.	ZUBEDA BEGUM	
		OTHER DETAILS OF ADVOCATES: ZUBEDA BEGUM(ZUBEDABEGUMADV@GMAIL.COM)(9868119078)(PETITIONER) BALTEJ SINGH SRA(BALTEJ@GMAIL.COM)()(PETITIONER) GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
20	W.P.(C)-3481/2022 CM APPL. 10282/2022	M/S MEDIA GURU NEWS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	MAYANK SAPRE	
		OTHER DETAILS OF ADVOCATES: MAYANK SAPRE AND KUMAR SHIVAM(MAYANK@MNSALWCHAMBERS.IN)(8810674181)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNDER SECRETARY INSAT(JSPNA-MOIB@GOV.IN, JSCPG-MHA@NIC.IN, WAWPC@NIC.IN, MOC-OFFICE@GOV.IN)()(RESPONDENT)		
21	W.P.(C)-6162/2022 WITH W.P.(C) 2767/2023 W.P.(C) 3455/2023 W.P.(C) 2734/2023 W.P.(C) 2197/2023	ADHARV ENTERPRISES V/s GOVERNMENT OF NCT OF DELHI AND ANR	RUCHIRA VASISHT ARORA	
		OTHER DETAILS OF ADVOCATES: RUCHIRA ARORA(RUCHIRAVARORA@GMAIL.COM)(1141074760)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
22	W.P.(C)-9146/2022	M/S GITWAKO FARMS INDIA PRIVATE LIMITED V/s UNION OF INDIA & ORS.	PRANAY MOHAN GOVIL	
		OTHER DETAILS OF ADVOCATES: PRANAY MOHAN(PRANAYMOHANGOVIL@GMAIL.COM, RITAMBHARAN@GMAIL.COM)(9958860135)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
23	W.P.(C)-10594/2022	DINESH KUMAR & ORS. V/s UNION OF INDIA & ORS.	VIDYA SAGAR	
		OTHER DETAILS OF ADVOCATES: VIDYA SAGAR (VS_ADV@OUTLOOK.COM)(9811288449)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
24	W.P.(C)-11910/2022 CM APPL. 35548/2022 CM APPL. 1927/2025	FREECHARGE PAYMENT TECHNOLOGIES PRIVATE LIMITED V/s COLLECTOR OF STAMPS GOVERNMENT OF NCT OF DELHI	ROOPALI SINGH, AKASH RAY	
		OTHER DETAILS OF ADVOCATES: VIJAYENDRA PRATAP SINGH(BATRA@AZBPARTNERS.COM)(9717922090)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VIJAYENDRA PRATAP SINGH(VIJAYENDRA.SINGH@AZBPARTNERS.COM)(9717922090)(PETITIONER)		
25	W.P.(C)-46/2023	RAJNI DEVI V/s GOOGLE INDIA AND OTHERS	SUNIL AGARWAL, MAMTA RANI, ATUL TRIPATHI	
		OTHER DETAILS OF ADVOCATES: MANU DHAMA(DHAMAMANU@GMAIL.COM)(8218733584)(PETITIONER) GOOGLE(SUPPORT-IN@GOGGLE.COM,DHCORPQUERIES@DHCORP.IN, SUPPORT@TB.COM)()(RESPONDENT) MAMTA RANI(LITIGATION@INTTLADVOCARE.COM)(9953738008)(RESPONDENT) ATUL TRIPATHI(ATULTRIPATHIADV@GMAIL.COM)(9891608960)(PETITIONER)		

26	W.P.(C)-674/2023 CM APPL. 2640/2023 CM APPL. 2641/2023	SUNITA DEVI V/s GOVT. OF NCT OF DELHI AND ORS.	NIPUN ARORA	
		OTHER DETAILS OF ADVOCATES: NIPUN ARORA(ADVNPUNARORA@GMAIL.COM)(8800565686)(PETITIONER) STANDING COUNSEL (STANDINGCOUSELGNCTD@GMAIL.COM)()(RESPONDENT) SDMROHINI(SDMROHINI@NIC.IN)()(RESPONDENT)		
27	W.P.(C)-3221/2023 CM APPL. 12524/2023	GIRISH BABU V/s MANGAL SINGH & ORS.	AKSHAY CHANDRA	
		OTHER DETAILS OF ADVOCATES: AKSHAY CHANDRA()(9910401230)(PETITIONER)		
28	W.P.(C)-3988/2023 CM APPL. 11611/2024	SANJAY SHARMA V/s CENTRAL PUBLIC INFORMATION OFFICER & ANR.	ISHAN SANGHI, ABHIMANYU	
		OTHER DETAILS OF ADVOCATES: ISHAN SANGHI(ISHAN@SANGHI.CO)(9999712309)(PETITIONER) PDA FINCOM(PDAFINCOM@CAG.GOV.IN, DCDEAST2016@GMAIL.COM)()(RESPONDENT) ABHIMANYU(ABHIMANYUANDASSOCIATES@GMAIL.COM)(9717960907)(PETITIONER) ISHAN(ISHAN@SANGHI.CO)()(RESPONDENT)		
29	W.P.(C)-5619/2023 CM APPL. 22020/2023	M/S TRADING ENGINEERS (INTERNATIONAL) LTD. V/s GAMA INFRAPROP PVT. LTD.	DHANESH RELAN	
		OTHER DETAILS OF ADVOCATES: D. R. AND ASSOCIATES()(9910247777)(PETITIONER) GAMA INFRAPROP PVT LTD(DELHI@RLGGROUP.CO.IN)()(RESPONDENT)		
30	W.P.(C)-5940/2023	ESTERA REAL ESTATE PVT LTD V/s GOVT. OF NCT OF DELHI AND ANOTHER	VISHAL GOHRI	
		OTHER DETAILS OF ADVOCATES: M/S MALHOTRA & CO.(VINEETLAW@YAHOO.CO.IN)(9711455398)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DIVCOM(DIVCOM@NIC.IN)()(RESPONDENT)		
31	W.P.(C)-10008/2023 CM APPL. 38553/2023	SMT. RAJ BALA V/s SMT. MAMTESH	AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR TOMAR(SATISHTOMAR.ADVOCATE@GMAIL.COM)(9958893510)(PETITIONER)		
32	W.P.(C)-10697/2023	CHOZHİYATTEL MUHAMED NIZAR AND ANR. V/s UNION OF INDIA	RANJAY N	
		OTHER DETAILS OF ADVOCATES: HARRIS BEERAN, RANJAY N (BHARATSONTIYAL@GMAIL.COM)()(0)(PETITIONER) UOIDHC@GMAIL.COM, (UOIDHC@GMAIL.COM)()(RESPONDENT)		
33	W.P.(C)-11821/2023 CM APPL. 46162/2023 CM APPL. 42737/2024	MONOHER SINGH BAKSHI V/s UNION OF INDIA & ORS.	ARCHNA MIDHA, KAVINDRA KUMAR GILL	
		OTHER DETAILS OF ADVOCATES: MOHINDR SINGH BAKSHI(MSBAKSHI13@GMAIL.COM)()(PETITIONER) KAVINDER KUMAR GILL(KAVINDERGILL@GMAIL.COM)(9911755161)(RESPONDENT)		
34	W.P.(C)-14222/2023 CM APPL. 56293/2023	AMIT CHAUDHRY V/s UOI & ORS.	SHASHANK SHARMA	
		OTHER DETAILS OF ADVOCATES: AMIT CHAUDHARY(PACKERS.AMIT@GMAIL.COM)(9811164575)(PETITIONER) HARSH SETHI(HARSHSETHI@VHSLEGAL.COM)(9560769121)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
35	W.P.(C)-15111/2023	HARJEET SINGH MENDIRATTA V/s THE FIRST APPELLATE AUTHORITY	KALPANA, HASHMAT NABI	
		OTHER DETAILS OF ADVOCATES: KALPANA & ASSOCIATES(ADVKALPANA11@GMAIL.COM)(8802713020)(PETITIONER) THE FIRST APPELLATE AUTHORITY(RTICELLHO@PNB.CO.IN, ADVSKROUT@YAHOO.COM)()(RESPONDENT) HASHMAT NABI(HASHMATNABI@GMAIL.COM)(9810017822)(RESPONDENT)		
36	W.P.(C)-15407/2023 CM APPL. 61786/2023	ZENG HSING INDUSTRIAL COMPANY LIMITED & ANR. V/s BUREAU OF INDIAN STANDARDS BIS, MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION, GOVERNMENT OF INDIA & ANR.	SAMEER JAIN, ANIL KAUSHIK, RAMESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SAMEER JAIN(SAMEER@PSLCHAMBERS.COM)(9999288788)(PETITIONER)		

		SAMEERJ JAIN (SAMEER@PSLACHAMBERS.COM)(9999288788)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) ANIL KAUSHIK(ANIL.KAUSHIK2000@GMAIL.COM)(9810414419)(RESPONDENT) RAMESH KUMAR(R.1.A@LIVE.COM)(9540999465)(RESPONDENT)		
37	W.P.(C)-15825/2023 CM APPL. 63637/2023 CM APPL. 2247/2024 CM APPL. 13269/2025 WITH W.P.(C) 1552/2025	DR SHAJI PRABHAKARAN V/s UNION OF INDIA & ORS.	HETU ARORA SETHI, SIDDHESH SHIRISH KOTWAL	
		OTHER DETAILS OF ADVOCATES: RAHUL JAIN, ANIRUDH BHAT, NIRMAL PRASAD(MAIL@LAWLINKSOFFICE.COM)(9765660259)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) ALL INDIA FOOTBALL FEDERATION(AIFF@THE-AIFF.COM){}(RESPONDENT) RAHUL JAIN(MAIL@LAWLINKSOFFICE.COM)(1146452172)(PETITIONER) SWARAJ AND KOTWAL, UNION OF INDIA(OFFICE@SWARAJANDKOTWAL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) HETU ARORA SETHI(MAIL@LAWLINKSOFFICE.COM){}(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(0)(RESPONDENT) SIDDHESH SHIRISH KOTWAL(ELAYARAJALAW@GMAIL.COM)(9871656128)(RESPONDENT)		
38	W.P.(C)-1552/2025 CM APPL. 7595/2025	RANJIT BAJAJ V/s ALL INDIA FOOTBALL FEDERATION & ORS.	AKASH CHATTERJEE, VIDUSHPAT SINGHANIA, RENUKA SAHU	
		OTHER DETAILS OF ADVOCATES: AKASH CHATTERJEE(AKASH@ACHATTERJEELAW.IN)(9999347660)(PETITIONER) AIFF, UNION OF INDIA(AIFF@THE-AIFF.COM, ANIL.SG@THE.AIFF.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VIDUSHPAT SINGHANIA(VIDUSHPAT@KRIDALEGAL.COM)(9953326784)(RESPONDENT) RENUKA SAHU(SAHULEGALINFO@GMAIL.COM)(9873628453)(RESPONDENT)		
39	W.P.(C)-640/2024	M.D. OVERSEAS PRIVATE LIMITED. V/s DIRECTOR GENERAL OF FOREIGN TRADE & ANR.	KISHORE KUNAL	
		OTHER DETAILS OF ADVOCATES: KISHORE KUNAL AND MAHESH SINGH(KISHORE.KUNAL@KKCOLAW.IN)(9871278561)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
40	W.P.(C)-4484/2024	MS APPLIED COMMUNICATION AND CONTROLS V/s BSF COMMANDANT & ORS.	RAJAT MITTAL	
		OTHER DETAILS OF ADVOCATES: RAJAT MITTAL AND SUPRATEEK NEOGI(RAJAT.LAW@GMAIL.COM)(9971933199)(PETITIONER) A KURUP(APOORV@AKURUP.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
41	W.P.(C)-6371/2024	VIVEK JAIN V/s CENTRAL BOARD OF DIRECT TAXES & ORS.	SHAURYA KRISHNA, SHAURYA KRISHNA	
		OTHER DETAILS OF ADVOCATES: TADNVI JAIN , SHAURYAKRISHNA , AMIT GARG AND SHUBHAM NIWAS(OFFICEOFSHAURAYKRISHNA@GMAIL.COM)(8521228202)(PETITIONER) TDSCPC(CONTACTUS@TDSCPC.GOV.IN, MUMBAI.PCCIT@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) SHAURYA KRISHNA(SHAURYAKRISHNA@GMAIL.COM)(8521228202)(PETITIONER)		
42	W.P.(C)-8502/2024 CM APPL. 34966/2024 CM APPL. 68321/2024 CM APPL. 7258/2025	JAMIA TUL BANAT AL ISLAMIA V/s GOVT. OF NCT OF DELHI AND ORS	KSHITIJ CHHABRA, MOHD ADEEL	
		OTHER DETAILS OF ADVOCATES: ABHIJEET VIKRAM SINGH(){(9990705774)(PETITIONER) THE CUB DIVISIONAL MAGISTRATE(KALKASDM@NIC.IN, SDMSRITAVIHAR@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) M A SIDDIQUI(ADEELADVOCATE27@GMAIL.COM)(9990852408)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868)(RESPONDENT) M A SIDDIQUI(ADEELADVOCATE27@GMAIL.COM)(9990852408)(PETITIONER) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
43	W.P.(C)-8512/2024 WITH W.P.(C) 14882/2024	SWAMI CONTRACTORS PVT LTD V/s DELHI INTERNATIONAL AIRPORT LIMITED (DIAL) & ORS.	RAVI VASHISHT	Listing Remarks: AT 2:30PM

		OTHER DETAILS OF ADVOCATES: RAVI VASHISHT()(9319701246)(PETITIONER) DIG VIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) PANKAJ KALRA(PANKAJ.KALRA@GMRGROUPIN, MILANKA.CHAUDHURY@TRILEGAL.COM)()(RESPONDENT)		
44	W.P.(C)-14882/2024 CM APPL. 62442/2024	SWAMI CONTRACTORS PVT LTD THROUGH MANAGING DIRECTOR V/s UNION OF INDIA THROUGH ITS SECRETARY & ORS.	RAKESH DAHIYA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: RAKESH DAHIYA, AAKASH DAHIYA(FEDERALCHAMBERS@GMAIL.COM)(9968061272)(PETITIONER) UOI AND ORS(UOIDHC@GMAIL.COM, SECY.MOCA@NIC.IN, DDG2.BCAS@GOV.IN, DGOOFICE.DGCA@NIC.IN)(0)(RESPONDENT) . (RDEL.BCAS@GV.IN, PANKAJ.KALRA@GMRGROUP.IN, CHAIRMANSECTT@AAI.AERO)(0)(RESPONDENT) AIRPORT AUTHORITY OF INDIA(DIGVIJAYRAI@REDIFFMAIL.COM, ANKUR.GUPTA@GMRGROUP.IN, SURYA.BHGAWAN@GMAR.IN)(0)(RESPONDENT) . (ASOHONI@SAUDIA.COM, MBAGDADI@SAUDIA.COM)(0)(RESPONDENT)		
45	W.P.(C)-10998/2024	MS RITU RANI V/s LAWYERS CHAMBER ALLOTMENT COMMITTEE & ANR.	BISHWAJIT DUBEY	
		OTHER DETAILS OF ADVOCATES: BISHWAJIT DUBEY(BISHWAJITDUBEY@GMAIL.COM, OFFICE@BISHWAJITDUBEY.COM)(9910224345)(PETITIONER) LAWYERS CHAMBER ALLOTMENT COMMITTEE(PDSJ-SOUTH@DDC.NIC.IN, SAKETHBARASSOCIATION@GMAIL.COM)(0)(RESPONDENT)		
46	W.P.(C)-12169/2024	SH IMRAN MALIK V/s DIRECTORATE GENERAL OF HEALTH SERVICES, GOVERNMENT OF NCT OF DELHI & ANR.	MOHD MOZAKKIR HASHMI	
		OTHER DETAILS OF ADVOCATES: M.M. HASHMI & CO.(HASHMIMOZAKKIR@GMAIL.COM)(9810655733)(PETITIONER) SANTOSH KUMAR TRIPATHI, NODAL OFFICER(STANDINGCOUNSELGNCTD@GMAIL.COM, NODALOFFICER.PPG@GMAIL.COM)(9868250806)(RESPONDENT)		
47	W.P.(C)-12908/2024	KABITA BHATTACHARYYA ON BEHALF OF LATE DEBASISH BHATTACHARYYA V/s MAA JHANDEWALI CO-OP U T/C SOCIETY LTD.	MANASI SAHOO, NIRAJ KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: MANASI SAHOO(GIT9ADV@GMAIL.COM, MANASIADV@YAHOO.IN)(9868149873)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) NIRAJ KUMAR MISHRA(NEERAJMISHRALAWYER@GMAIL.COM)(9971634966)(PETITIONER)		
48	W.P.(C)-14571/2024 CM APPL. 61106/2024 CM APPL. 61108/2024 CM APPL. 74294/2024	JAIVIR BAINS V/s FINANCIAL INTELLIGENCE UNIT & ORS.	ANKIT BHATIA, ANUJ KUMAR AGARWAL, ALIPAK BANERJEE, VIPUL GANDA	
		OTHER DETAILS OF ADVOCATES: ANKIT BHATIA(ANKIT.BHATIA@HOTMAIL.CO.IN)(9971594841)(PETITIONER) FLU INDIA, ZANMAL(HELPDESK@FLUINDIA.GOV.IN, COMPLAINTS@FLUINDIA.GOV.IN, CONTACT@ZANMAL.IN)(0)(RESPONDENT) WAZIRX, SD- HQ ENFORCE(SD.HQ-ENFORCE@GOV.IN)(0)(RESPONDENT) DIRECTORATE OF ENFORCEMENT(SD.HQ- ENFORCE@GOV.IN)(9999711099)(RESPONDENT) ALIPAK BANERJEE(BRIJESHUJJAINWAL1@GMAIL.COM)(9987115749)(RESPONDENT) VIPUL GANDA(SERVICE@VIPULGANDA.COM)(7045320000)(RESPONDENT)		
49	W.P.(C)-15159/2024 CM APPL. 63568/2024	CONTRACTORS COUNCIL OF INDIA (CCI) V/s UNION OF INDIA AND ORS	BHUDEV PRASAD VAISHNAV	
		OTHER DETAILS OF ADVOCATES: B.P. VAISHNAV & ASSOCIATES(BPVAISHNAV66@GMAIL.COM)(9911149032)(PETITIONER) UNION OF INIDA, SECY MOCA, BCAS, HSHSO(UOIDHC@GMAIL.COM, SECY.MOCA@NIC.IN, DG.BCAS@GOV.IN, HSHSO@NIC.IN)(1123384193)(RESPONDENT) DINESH KUMAR, DIGVIJAY RAI(DINESH.KUMAR4@GMRGROUP.IN, DIGVIJAYRAI@REDIFFMAIL.COM)(0)(RESPONDENT) ATUL SHARMA(ATUL.SHARMA@DENTONSLINKLEGAL.COM)(0)(RESPONDENT)		
50	W.P.(C)-16270/2024 CM APPL. 68486/2024 CM APPL. 4866/2025 CM APPL. 17120/2025	MISS KIARA RAWAT THROUGH MRS. LOVELY GUSAIN V/s UNION OF INDIA & ORS.	VARUN SINGH, SKV LAW OFFICES	

		OTHER DETAILS OF ADVOCATES: YTHARTH KUMAR, HIMANSHU YADAV, ALANBKIRTI DWIVEDI, BHUMI SHARMA, AKSHAY DEV(BHUMISHARMA8@GMAIL.COM)(9910091280)(PETITIONER) UOI AND ORS(UOIDHC@GMAIL.COM, SECYHFW@NIC.IN, DIRECTOR@AIIMS.GOV.IN)(0)(RESPONDENT) STATE BANK OF INDIA(RAJIV@RPKAPUR.COM, INFO@BHATTALAW.COM, SAGARANDSAGAR@LIVE.COM)(0)(RESPONDENT) . (AGMCUSTOMER.LHODEL@SBI.CO.IN)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) YTHARTH KUMAR(BHUMISHARMA@FORESIGHTLAW.IN)(9910009128)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
51	W.P.(C)-16317/2024	MS. R V/s GOVERNMENT OF NCT OF DELHI & ORS.	SIJA NAIR	
		OTHER DETAILS OF ADVOCATES: SIJA NAIR PAL(SIJAN1512@GMAIL.COM)(9821753728)(PETITIONER) SIJA NAIR PAL(SIJAN1512@GMAIL.COM)(9821753728)(PETITIONER) . (HIMANSHUANANDGUPTA@YAHOO.COM, OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DSLSA(STANDINGCOUNSELGNCTD@GMAIL.COM, LIGATIONWING-DSLSA@DELHI.GOV.IN)(9868250806)(RESPONDENT) DSLSA, UNION OF INDIA(LAE-DSLSA@GOV.IN, NORTHEAST-DLSA@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) PRATIMA, HIMANSHU (OFFICEOFADVOCATEPRATIMA@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, UOI(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT) HIMANSHU(HIMANSHUANANDGUPTA@YAHOO.COM)(0)(RESPONDENT) . (LITIGATIONWING-DSLSA@DELHI.GOV.IN, LAE-DSLSA@GOV.IN, NORTHEAST- DLSA@NIC.IN)(0)(RESPONDENT)		
52	W.P.(C)-17825/2024 CM APPL. 75880/2024	DEVPRABHA CONSTRUCTION PRIVATE LIMITED (JV) V/s UNION OF INDIA AND ORS	ROHIT RAJERSHI, P.K. SETH	
		OTHER DETAILS OF ADVOCATES: ANKUR KASHYAP(ANKURKASHYAP@AKANDASSOCIATES.IN)(9899461354)(PETITIONER) SAXSONS LAW, UNION OF INDIA(SAXSONSLAWCO@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) P.K. SETH(PREMKISHORESETH@GMAIL.COM)(9811055345)(PETITIONER)		
53	W.P.(C)-282/2025	SAKET INFRA DEVELOPERS PRIVATE LIMITED V/s UNION OF INDIA & ORS.	SATYAM	
		OTHER DETAILS OF ADVOCATES: SATYAM DWIVEDI(SATYAM@DCLAWOFFICES.COM)(8146273646)(PETITIONER) UNION OF INDIA, DCMSME, IDEMI(UOIDHC@GMAIL.COM, DCMSME@NIC.IN, PD@IDEMI.ORG)(1123384193)(RESPONDENT)		
54	W.P.(C)-1947/2025 CM APPL. 9083/2025	RASHPAL SINGH TODD V/s THE BUREAU OF IMMIGRATION & ORS.	ASHISH GARG	
		OTHER DETAILS OF ADVOCATES: KRED JURE(GARG.ASHISH9501@GMAIL.COM)(8800259035)(PETITIONER) KRED JURE(GARG.ASHISH9501@GMAIL.COM)(8800259035)(PETITIONER) DELHI POLICE, DEL- REV, DIRECTORATE OF ENFORCEMENT(CBEOW- DL@DELHIPOLICE.GOV.IN, ED-DEL-REV@NIC.IN, DL.HC- ED@GOV.IN)(0)(RESPONDENT) SUPPORT BOI(SUPPORT-BOI@MHA.GOV.IN)(0)(RESPONDENT) UNION OF INDIA, DELHI POLICE, ED DEL REV(UOIDHC@GMAIL.COM, CBEOW- DL@DELHIPOLICE.GOV.IN, ED-DEL-REV@NIC.IN)(1123384193)(RESPONDENT) DIRECTORATE OF ENFORCEMENT, BOI MHA(DL.HC-ED@GOV.IN, SUPPORT- BOI@MHA.GOV.IN)(0)(RESPONDENT)		
55	W.P.(C)-1978/2025 CM APPL. 9271/2025 CM APPL. 9272/2025	HARMANDEEP SINGH KANDHARI V/s BUREAU OF IMMIGRATION & ORS.	PRITI VERMA	
		OTHER DETAILS OF ADVOCATES: STUTI GUJRAL, PRITI VERMA, DHANYA VISHWESWARAN(STUTI@SGUJRAL.IN)(9910745870)(PETITIONER) BOI, RD NORTH(COMM.BOI-MHA@NIC.IN, SUPPORT-BOI@MHA.GOV.IN, RD.NORTH@MCA.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
56	W.P.(C)-2002/2025 CM APPL. 9400/2025 CM APPL. 9401/2025	AKBAR TRAVELS OF INDIA PRIVATE LIMITED & ANR. V/s UNION OF INDIA MINISTRY OF CIVIL AVIATION & ANR.	KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: ANUSHKA ,RAVEENA RAI(ANUSHKA.SHARDA@KHAITANCO.COM, RAVEENA.RAI@KHAITANCO.COM)(1204791000)(PETITIONER) SIDDHANT(SIDDHANT.GROVER@KHAITANCO.COM)(0)(PETITIONER) UNION OF INDIA, BCAS(UOIDHC@GMAIL.COM, DG.BCAS@GOV.IN)(1123384193)(RESPONDENT)		

57	W.P.(C)-2147/2025 CM APPL. 10099/2025	SUDEVA DELHI FOOTBALL CLUB V/s ALL INDIA FOOTBALL FEDERATION (AIFF)	MOHD RANU	
		OTHER DETAILS OF ADVOCATES: ARJUN MUKHERJEE/ SANCHIT SHERAWAT(SANCHITSHERAWAT@ARIMUSLAW.COM)(9910114769)(PETITIONER) AIFF(AIFF@THE-AIFF.COM)(0)(RESPONDENT)		
58	W.P.(C)-2183/2025 CM APPL. 10294/2025	AKBAR TRAVELS OF INDIA CAR RENTAL SERVICES THROUGH ITS SOLE PROPRIETOR KARUPPAM VEETIL ABDUL NAZAR V/s UNION OF INDIA & ORS.	KHAITAN & CO.	
		OTHER DETAILS OF ADVOCATES: KHAITAN & CO. LLP(ANUSHKA.SHARDA@KHAITANCO.COM, RAVEENA.RAI@KHAITANCO.COM)(1204791000)(PETITIONER) SIDDHANT GROVER(GROVER.SIDDHANT@KHAITANCO.COM)(1204791000)(PETITIONER) UNION OF INDIA, BCAS, JSCPG(UOIDHC@GMAIL.COM, DG.BCAS@GOV.IN, JSCPG-MHA@NIC.IN)(1123384193)(RESPONDENT)		
59	W.P.(C)-2253/2025 CM APPL. 10632/2025	MOHD SALEEM & ORS. V/s UNION OF INDIA & ORS.	RAJAT SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: AMIT DHALL(AMITDHALL@YAHOO.COM)(9810122699)(PETITIONER) ARUN, UNION OF INDIA, RAREARC, BOI MHA(ADVARUN36@GMAIL.COM, UOIDHC@GMAIL.COM, CS@RAREARC.COM, COMM.BOI-MHA@NIC.IN)(1123384193)(RESPONDENT)		
60	W.P.(C)-2712/2025	AJAY KUMAR V/s GOVT. OF NCT OF DELHI AND ORS.	ASHUTOSH RANA	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH RANA(ADV.ASHUTOSHRANA8381@GMAIL.COM)(7838463577)(PETITIONER) SANTOSH KUMAR TRIPATHI, SDM KANJHAWLA, SR6 DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SDMKANJHAWALA@GMAIL.COM, SR6C-DELHI@GOV.IN)(9868250806)(RESPONDENT)		
61	W.P.(C)-2890/2025	ARCELORMITTAL NIPPON STEEL INDIA PRIVATE LIMITED V/s UNION OF INDIA & ANR.	ANANNYA GHOSH	
		OTHER DETAILS OF ADVOCATES: ANANNYA GHOSH, DUSHYANT, MRINALINI MISHRA(DUSHYANT@MGLAWASSOCIATES.COM, ANANNYA@MGLAWASSOCIATES.COM)(9999714826)(PETITIONER) MRINALINI MISHRA(MRINALINI@MNGLAWASSOCIATES.COM)(9818321492)(PETITIONER) DGFT, VINEET LAW(DGFT@NIC.IN, VINEETLAW@YAHOO.CO.IN)(0)(RESPONDENT) CS OFFICE, ABHINAV, ADAZ, UNION OF INDIA(CSOFFICE@NIC.IN, ABHINAV@ADAZLAW.COM, ADAZ@ADAZLAW.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
62	W.P.(C)-2972/2025 CM APPL. 14085/2025	PRAVEEN KUMAR AGRAWAL V/s INSOLVENCY AND BANKRUPTCY BOARD OF INDIA & ANR.	MANISH PALIWAL	
		OTHER DETAILS OF ADVOCATES: MANISH PALIWAL(MANISH@LEGALTICK.COM)(9643734321)(PETITIONER) MANISH PALIWAL(MANISH@LEGALTICK.COM)(9643734321)(PETITIONER) IBBI,IITD(RA.IRP@IBBI.GOV.IN, IITDKAPIL@GMAIL.COM)(0)(RESPONDENT) IBBI, KAPIL(RA.IRP@IBBI.GOV.IN, IITDKAPIL@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL HEARING				
63	W.P.(C)-4452/2016 CM APPL. 18590/2016 WITH W.P.(C) 561/2018	IFCI LIMITED V/s CENTRAL INFORMATION COMMISSION AND ANR	LUTHRA AND LUTHRA, MANSHA ANAND AND AASTHA CHAWLA	
		OTHER DETAILS OF ADVOCATES:		
64	W.P.(C)-561/2018 CM APPL. 11455/2023 CM APPL. 11520/2023	DR. MUKUL PRAKASH GUPTA V/s CENTRAL INFORMATION COMMISSION AND ORS.	SUNIL TYAGI, SIDDHARTH BATRA, JAGAT ARORA, SIDDHARTH BATRA	
		OTHER DETAILS OF ADVOCATES: SUNIL TYAGI()(9986480113)(PETITIONER) ZEUS(ZEUS@ZEUS.FIRM.IN)()(PETITIONER) SIDDHARTH BATRA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(RESPONDENT) ZEUS(ZEUS@ZEUS.FIRM.IN)()(PETITIONER) SIDDHARTH BATRA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(RESPONDENT) SIDDHARTH BATRA(SIDDHARTH.BATRA@SATRAMDASS.COM)(9888884445)(RESPONDENT)		

65	W.P.(C)-9502/2021 CM APPL. 40244/2023	GIRDHARI LAL CONSTRUCTIONS PVT. LTD. V/s NBCC INDIA LTD.	PRAVEEN CHAUHAN, CHIRAYU JAIN	
		OTHER DETAILS OF ADVOCATES: PRAVEEN CHAUHAN(PRAVEENCHAUHAN65@GMAIL.COM)(9810008847)(PETITIONER) REDEV SAROJINI(REDEV.SAROJINI@NBCCINDIA.COM){}(RESPONDENT) CHIRAYU JAIN(CHAMBERSCHIRAYUJ@GMAIL.COM)(7406073670)(PETITIONER) BOCWHQ DELHI, HOSSAIN ZOHEB(BOCWHQ.DEL@GMAIL.COM, BOCWHQ.DELHI@GOV.IN, HOSSAINZOHEB@GMAIL.COM){}(RESPONDENT) PRAVEEN CHAUHAN(PRAVEENCHAUHAN65@GMAIL.COM, ABHAYDIXIT2020@GMAIL.COM){}(RESPONDENT)		
66	W.P.(C)-13856/2021 WITH W.P.(C) 13858/2021 W.P.(C) 13976/2021	KAMAL SARAH BOOKWALA V/s UNION OF INDIA	FEBIN MATHEW VARGHESE	
		OTHER DETAILS OF ADVOCATES: FEBIN M VARGHESE(FEBIN@DUAASOCIATES.COM)(9953418874)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
67	W.P.(C)-13858/2021	ABIZER HATIM BOOKWALA V/s UNION OF INDIA AND ANR	FEBIN MATHEW VARGHESE	
		OTHER DETAILS OF ADVOCATES: FEBIN M VARGHESE(FEBIN@DUAASOCIATES.COM)(9953418874)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
68	W.P.(C)-13976/2021	NUR MARIA BOOKWALA V/s UNION OF INDIA	FEBIN MATHEW VARGHESE	
		OTHER DETAILS OF ADVOCATES: FEBIN M. VARGHESE(FEBIN@DUAASOCIATES.COM)(9953418874)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
69	W.P.(C)-16623/2023 CM APPL. 66956/2023	ANIL BAHADUR V/s UNION OF INDIA AND ANR	ANUPRADHA	
		OTHER DETAILS OF ADVOCATES: MS. ANUPRADHA SINGH(ANUPRADHASINGHADV@GMAIL.COM)(8448503772)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR HEARING				
70	W.P.(C)-9799/2023 CM APPL. 37694/2023 CM APPL. 41091/2023 CM APPL. 41093/2023 CM APPL. 63634/2023 CM APPL. 39648/2024 CM APPL. 39655/2024 CM APPL. 66253/2024 CM APPL. 66263/2024	KANCHANA RAI V/s DIRECTORATE OF ENFORCEMENT NEW DELHI & ORS.	D ABHINAV RAO, VARUN SINGH, RAVI PRAKASH, ANJANI KUMAR RAI	
		OTHER DETAILS OF ADVOCATES: D. ABHINAV RAO(OFFICE.ABHINAVRAO@GMAIL.COM)(9818144867)(PETITIONER) S L GUPTA(SLGUPTA@BHATTALLAW.COM){}(RESPONDENT) DL HC ED(DL.HC-ED@GOV.IN){}(RESPONDENT) YTHARTH KUMAR(YTHARTH.KUMAR@SKVLAWOFFICES.COM)(9420874349)(PETITIONER) ABHINAV(OFFICE.ABHINAVRAO@GMAIL.COM)(0)(RESPONDENT) ABHINAVRAO(OFFICE.ABHINAVRAO@GMAIL.COM)(0)(PETITIONER) ANJANEY(RAIANJANEY19@GMAIL.COM)(0)(RESPONDENT) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(9795309119)(RESPONDENT) SLGUPTA (SLGUPTA@BHATTALLAW.COM)(0)(RESPONDENT) SAGAR (SAGARANDSAGAR@LIVE.COM)(0)(RESPONDENT) SKV LAW(YTHARTH.KUMAR@SKVLAWOFFICES.COM)(0)(RESPONDENT) RAVI SHARMA(RAVI-SHARMA@LIVE.COM)(0)(RESPONDENT) YTHARTH KUMAR(YTHARTH.KUMAR@SKVLAWOFFICES.COM)(9420874349)(PETITIONER) ABHINAV RAO(OFFICE.ABINAVRAO@GMAIL.COM, RAJIV@RPKAPUR.COM, DL.HC- ED@GOV.IN){}(RESPONDENT) ABHINAV RAO(OFFICE.ABHINAVRAO@GMAIL.COM){}(PETITIONER) RAVI SHARMA(RAVI-SHARMA@LIVE.COM)(9650176161)(PETITIONER) DL HC ED(DL.HC-ED@GOV.IN, ED-DEL-REV@NIC.IN, RAJIV@RPKAPUR.COM){}(RESPONDENT) D ABHINAV RAO(OFFICE.ABHINAVRAO@GMAIL.COM)(9818144867)(PETITIONER) RAVI(RAVIPRAKASH1066@GMAIL.COM){}(RESPONDENT) RAJIV(RAJIV@RPKAPUR.COM){}(RESPONDENT) DL(DL.HC-ED@GOV.IN){}(RESPONDENT) SL GUPTA(SLGUPTA@BHATTALLAW.COM){}(RESPONDENT) D ABHINAV RAO(OFFICE.ABHINAVRAO@GMAIL.COM)(9818144867)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(0)(RESPONDENT) D. ABHINAV RAO(OFFICE.ABHINAVRAO@GMAIL.COM)(9818144867)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)(0)(RESPONDENT)		

FOR ARGUMENT

71	W.P.(C)-2008/2025 CM APPL. 9466/2025 CM APPL. 9467/2025	SANCHITA BAWEJA & ANR. V/s JOINT SECRETARY CHIEF PASSPORT OFFICER & ANR.	SHIVAM MALHOTRA	
		OTHER DETAILS OF ADVOCATES: SHIVAM MALHOTRA(ADV.NEBHRAJBABEJA@GMAIL.COM)(9552555593)(PETITIONER) JSCPO, RPO CHANDIGARH, UNION OF INDIA(JSCPO@MEA.GOV.IN, RPO.CHANDIGARH@MEA.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

END OF THE BOARD MATTERS

72	W.P.(C)-17199/2024 CM APPL. 73129/2024 CM APPL. 73131/2024 CM APPL. 5706/2025	PMI ELECTRO MOBILITY SOLUTIONS PVT LTD V/s CONVERGENCE ENERGY SERVICES LIMITED & ANR.	ADITYA SINGH, SAMDARSHI SANJAY, VIKRAM JETLY	
		OTHER DETAILS OF ADVOCATES: MANU NAIR, SUMANT NARANG, ADITYA SINGH(MANU.NAIR@AMSSHARDUL.COM)(9810098337)(PETITIONER) EESL, UNION OF INDIA(MDCESL@EESL.CO.IN, HEAD-CONTRACTS.CESL@EESL.CO.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MANU NAIR (MANU.NAIR@AMSSHARDUL.COM){0}(PETITIONER) SAMDARSHI SANJAY , ASHISH KUMAR SHARMA (SAMDARSHI.SANJAY@GMAIL.COM)(9811585062)(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT)		

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
AND AVOID ADDRESSING AS 'MY LORD' , YOUR LORDSHIP' OR 'YOUR HONOUR' .

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE
ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF
COUNSELS FOR BOTH SIDES IS NECESSARY) ."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-1295/2025 CRL.M.A. 10134/2025	SHASHANK JADON V/s CBI	PRAMOD KUMAR	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR (AJAYYADUVANSHI12@GMAIL.COM)(9792419911)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-3-S-2016) BAIL APPLN. 3610/2022 FILED BY SHASHANK JADON (DISPOSED ON : 2023-09-13) CRL.M.C. 740/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-07-28) CRL.M.C. 185/2023 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-07-28) BAIL APPLN. 4276/2023 FILED BY SHASHANK JADON (DISPOSED ON : 2024-02-12) BAIL APPLN. 3429/2024 FILED BY SHASHANK JADON (DISPOSED ON : 2025-01-10)

				P.S.-FIR NO. :(CBI-3-S-2016)
BAIL				
2	BAIL APPLN.-132/2025 WITH BAIL APPLN. 158/2025	GARIBAN V/s THE STATE GOVT. OF NCT OF DELHI	ANKIT	
		OTHER DETAILS OF ADVOCATES: AK. SURI ASSOCIATES(AKSURIASSOCIATES@GMAIL.COM)(9811352110)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-286/2022) BAIL APPLN. 3557/2023 FILED BY RAJKUMAR (DISPOSED ON : 2024-05-13) BAIL APPLN. 3912/2023 FILED BY GARIBAN (DISPOSED ON : 2024-05-13) BAIL APPLN. 158/2025 FILED BY RAJKUMAR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(PUNJABI BAGH-286/2022)
3	BAIL APPLN.-158/2025	RAJKUMAR V/s THE STATE GOVT. OF NCT OF DELHI	ANKIT	
		OTHER DETAILS OF ADVOCATES: A.K SURI (AKSURIASSOCIATES@GMAIL.COM)(9811352110)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-286/2022) BAIL APPLN. 3557/2023 FILED BY RAJKUMAR (DISPOSED ON : 2024-05-13) BAIL APPLN. 3912/2023 FILED BY GARIBAN (DISPOSED ON : 2024-05-13) BAIL APPLN. 132/2025 FILED BY GARIBAN (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(PUNJABI BAGH-286/2022)
4	BAIL APPLN.-235/2025	MEHBOOB ALI V/s STATE GOVT. OF NCT OF DELHI	JUGUL KISHOR GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJ NARAYAN SINGH (ADVORAJCHAUHAN@GMAIL.COM)(8299277394)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUBZI MANDI-192/2023) W.P.(CRL) 1714/2023 FILED BY ANJAY KUMAR SINGH (DISPOSED ON : 2023-06-16) P.S.-FIR NO. :(SUBZI MANDI-192/2023)
5	BAIL APPLN.-1027/2025	VIJAY MANN @ KAPIL V/s STATE OF NCT OF DELHI	AKSHAY	
		OTHER DETAILS OF ADVOCATES: AKSHAY & ASSOCIATES(AKSHAYYSHOKEEN@GMAIL.COM)(9811508020)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR-605/2024) BAIL APPLN. 4575/2024 FILED BY NIKHIL TOMAR (DISPOSED ON : 2024-12-20) P.S.-FIR NO. :(ALIPUR-605/2024)
SUSPENSION OF SENTENCE				
6	CRL.M.(BAIL) 338/2024 In CRL.A.-422/2020	MD. SUMAN V/s STATE OF NCT OF DELHI	ANWESH MADHUKAR	
		OTHER DETAILS OF ADVOCATES: ANWESH MADHUKAR(MADHUKAR.ANWESH@GMAIL.COM)(9899866844)(PETITIONER) ANWESH MADHUKAR(MADHUKAR.ANWESH@GMAIL.COM)(9811811712)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKUR CHUAHDARY(ADV.ANKURCHAUHDARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-442/2015) BAIL APPLN. 1531/2016 FILED BY MD.SUMAN (DISPOSED ON : 2016-10-25) P.S.-FIR NO. :(MEHRAULI-442/2015)
7	CRL.M.(BAIL) 895/2024 In CRL.A.-530/2023	ARUN V/s STATE NCT OF DELHI	HEMANT SINGH, SHIV PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: AMIT KALA(HEMANT_14SINGH@YAHOO.CO.IN)(8700704419)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) S.P SHARMA (SPSHARMAADVOCATE128@GMAIL.COM)(9990311103)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR-729/2014) CRL.A. 553/2023 FILED BY RADHEY SHYAM AND ANOTHER (D. OF HEARING : 2030-01-26) P.S.-FIR NO. :(ALIPUR-729/2014)

ADVANCE CAUSE LIST

8	CRL.M.(BAIL) 1318/2023 In CRL.A.-688/2023	DINESH V/s STATE	SANJEEV BHATIA	
		OTHER DETAILS OF ADVOCATES: SANJEEV BHATIA (9711819630)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJEEV BHATIA(SANJEEVBHATIA428@GMAIL.COM)(9711819630)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KIRTI NAGAR-321/2017) BAIL APPLN. 2610/2022 FILED BY DINESH (DISPOSED ON : 2023-02-07) P.S.-FIR NO. : (KIRTI NAGAR-321/2017)
9	CRL.A.-831/2023 CRL.M.(BAIL) 1390/2023	AMAR MAHTO V/s STATE THROUGH SHO PS DWARKA SECTOR 23 & ANR.	ABHISHEK SIROHI	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SIROHI (YATENDRASIROHI@HOTMAIL.COM)(8971645894)(PETITIONER) ABHISHEK SIROHI(YATENDRASIROHI@HOTMAIL.COM)(8971645894)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (DWARKA SECTOR TWENTY THREE-21/2015)
10	CRL.REV.P.(NI)-8/2025 CRL.M.(BAIL) 60/2025 CRL.M.A. 740/2025	SANDEEP VERMA V/s THE STATE (NCT OF DELHI) & ANR.	SAMEER CHANDRA	
		OTHER DETAILS OF ADVOCATES: SAMEER CHANDRA (SAMEERCHANDRAADVOCATE@GMAIL.COM)(9810395160)(PETITIONER)		
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
11	CRL.M.C.-768/2020 WITH CRL.M.C. 1340/2020	STATE V/s VINAY VERMA & ANR	HIREIN SHARMA	
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA(9811367166)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-165/2018) BAIL APPLN. 2767/2018 FILED BY OMKAR AGGARWAL (DISPOSED ON : 2018-12-19) BAIL APPLN. 295/2019 FILED BY SRINIWAS (DISPOSED ON : 2019-09-03) BAIL APPLN. 3/2021 FILED BY SRINIWAS (DISPOSED ON : 2021-02-04) BAIL APPLN. 287/2019 FILED BY RINKU RATHI @ RINKU CHAUDHARY (DISPOSED ON : 2019-02-04) BAIL APPLN. 1861/2019 FILED BY RINKU RATHI @RINKU CHAUDHARY (DISPOSED ON : 2019-10-31) BAIL APPLN. 529/2019 FILED BY PRAKASH BANSAL (DISPOSED ON : 2019-10-21) CRL.M.C. 1340/2020 FILED BY STATE (D. OF HEARING : 2025-04-08) BAIL APPLN. 2/2023 FILED BY NADEEM (DISPOSED ON : 2023-08-01) P.S.-FIR NO. : (CRIME AND RAILWAY-165/2018)
12	CRL.M.C.-1340/2020	STATE V/s RINKU RATHI @ RINKU CHOUDHARY	KUSUM DHALLA, MOHD KHURSHID, MANISH TANWAR	
		OTHER DETAILS OF ADVOCATES: KUSUM DHALLA(8802569369)(PETITIONER) MOHD KHURSHID (MKHURSHIDADV@GMAIL.COM)(9212110924)(RESPONDENT) MANISH TANWAR(MANISH.TANWAR84@GMAIL.COM)(9953993355)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CRIME AND RAILWAY-165/2018) BAIL APPLN. 2767/2018 FILED BY OMKAR AGGARWAL (DISPOSED ON : 2018-12-19) BAIL APPLN. 295/2019 FILED BY SRINIWAS (DISPOSED ON : 2019-09-03) BAIL APPLN. 3/2021 FILED BY SRINIWAS (DISPOSED ON : 2021-02-04) BAIL APPLN. 287/2019 FILED BY RINKU RATHI @ RINKU CHAUDHARY (DISPOSED ON : 2019-02-04) BAIL APPLN. 1861/2019 FILED BY RINKU RATHI @RINKU CHAUDHARY (DISPOSED ON : 2019-10-31) BAIL APPLN. 529/2019 FILED BY PRAKASH BANSAL (DISPOSED ON : 2019-10-21) CRL.M.C. 768/2020 FILED BY STATE (D. OF HEARING : 2025-04-08) BAIL APPLN. 2/2023 FILED BY NADEEM (DISPOSED ON : 2023-08-01) P.S.-FIR NO. : (CRIME AND RAILWAY-165/2018)
13	CRL.M.C.-495/2025	YATEDER PAL V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	MD NAUSHAD ALAM, SATYAM THAREJA	

		OTHER DETAILS OF ADVOCATES: KM REENA(REENACHAUDHARYADV97@GMAIL.COM)(9650158417)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SATYAM THAREJA(SATYAM@STHAREJA.IN)(9711097019)(RESPONDENT)	P.S.-FIR NO. :(KARAWAL NAGAR-193/2024)	
FRESH MATTERS & APPLICATIONS				
14	CRL.M.C.-2263/2025 CRL.M.A. 10168/2025 CRL.M.A. 10169/2025	ASHWANI @ ASHU V/s STATE, GOVT. OF NCT OF DELHI & ANR. & ORS.	ADITYA PUSHKAL KHANNA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-114/2024) BAIL APPLN. 1289/2024 FILED BY ASHWANI ASHU (DISPOSED ON : 2024-04-29) CRL.M.C. 4877/2024 FILED BY MISS T (DISPOSED ON : 2024-10-29) P.S.-FIR NO. :(PUNJABI BAGH-114/2024)
FOR ADMISSION				
15	CRL.M.C.-1779/2025 CRL.M.A. 8026/2025	DEEPAK & ANR. V/s THE STATE NCT OF DELHI & ANR.	VED PRAKASH	
		OTHER DETAILS OF ADVOCATES: VED PRAKASH (ADVOCATEPRAKASHVED@GMAIL.COM)(9711900673)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-440/2017)
AFTER NOTICE MISC. MATTERS				
16	CRL.A.-272/2023	NARESH CHOUHAN V/s STATE	SUDARSHAN RAJAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA(VIVEK_272HOTMAIL.COM)(9999961319)(PETITIONER) SUDARSHAN RAJAN OFFICES(SROFFICES113@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PALAM VILLAGE-262/2018)
17	CRL.A.-734/2023	KUSHAL PAL V/s STATE & ANR	RAVINDER YADAV	
		OTHER DETAILS OF ADVOCATES:		
18	CRL.A.-825/2023	K THROUGH SPA V/s STATE AND ANOTHER	VIJAY DATT GAHTORI	
		OTHER DETAILS OF ADVOCATES: VIJAY DATT GAHTORI (GAHTORIVIJAY@GMAIL.COM)(7011269984)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-157/2014)
19	CRL.A.-838/2023 WITH CRL.A. 860/2023	HARISH KUMAR V/s STATE (GNCT) OF DELHI	NITIN SALUJA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KUSHAL RAJ GUPTA (SAAHILMONGIA22@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-174/2014) CRL.A. 658/2023 FILED BY DEVENDER KUMAR (D. OF HEARING : 2025-02-04) CRL.A. 860/2023 FILED BY ROHIT KUMAR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(HAUZ KHAS-174/2014)
20	CRL.A.-860/2023	ROHIT KUMAR V/s STATE (GNCT) OF DELHI	NITIN SALUJA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SAAHIL MONGIA(SAAHILMONGIA22@GMAIL.COM)(8375867620)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-174/2014) CRL.A. 658/2023 FILED BY DEVENDER KUMAR (D. OF HEARING : 2025-02-04) CRL.A. 838/2023 FILED BY HARISH KUMAR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(HAUZ KHAS-174/2014)
21	CRL.A.-884/2023 CRL.M.A. 28555/2023	TALAT SHAHEDI V/s VIBHOR AHLUWALIA & ANR.	DIGVIJAY RAI, DIGVIJAY RAI, NIKHIL PILLAI	
		OTHER DETAILS OF ADVOCATES: DIGVIJAY RAI (DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(LODHI COLONY-227/2005)

		DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(PETITIONER) NIKHIL PILLAI(N@NIKHILPILLAI.COM)(9811744746)(RESPONDENT)		
22	CRL.A.-1046/2023	XXXXXX V/s STATE THROUGH CHIEF SECRETARY, GOVT. OFN.C.T. OF DELHI & ANR. & ORS. & ORS.	KANWAL SAPRA	
		OTHER DETAILS OF ADVOCATES: DR. KANWAL SAPRA(KANWAL.SAPRA@GMAIL.COM)(9810023120)(PETITIONER) KANWAL SAPRA ()(9810023120)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JAFFARABAD-154/2016) BAIL APPLN. 1389/2016 FILED BY PAWAN KUMAR TIWARI (DISPOSED ON : 2016-07-15) P.S.-FIR NO. :(JAFFARABAD-154/2016)
23	CRL.L.P.-226/2018 CRL.M.A. 6565/2018	STATE (GOVT OF NCT OF DELHI) V/s SHAJID	AMIT SHLAWAT, MANJEET ARYA	
		OTHER DETAILS OF ADVOCATES: AMIT SHLAWAT()(9958089933)(PETITIONER) MANJEET ARYA(MANJEETARYA@YAHOO.COM)(9810054662)(PETITIONER)		P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-17/2014)
24	CRL.L.P.-283/2018 CRL.M.A. 7882/2018	ANITA ARORA V/s CHANCHAL SHARMA	PADAM PRIYA, SANJAY KUMAR, TAHIR ASHRAF SIDDIQUI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PADAM PRIYA()(9910531145)(PETITIONER)		
25	CRL.L.P.-475/2018	STATE (NCT OF DELHI) V/s TEJENDER SINGH	RAJNI GUPTA, CHINMAY KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJNI GUPTA()(9871216664)(PETITIONER)		P.S.-FIR NO. :(PRASHANT VIHAR-474/2004)
26	CRL.L.P.-663/2018 CRL.M.A. 34374/2018 CRL.M.A. 34375/2018	BSES YAMUNA POWER LTD. V/s SH. ANANG PAL	SUNIL FERNANDES, RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: SUNIL FERNANDES()(9910792104)(PETITIONER) RISHAB RAJ JAIN(RISHABRAJJAIN@GMAIL.COM)(9811079695)(PETITIONER)		
27	CRL.L.P.-848/2018 CRL.M.A. 50130/2018	M/S SBP INDUSTRIES PVT LTD. V/s STATE & ANR.	ROHIT GOEL	
		OTHER DETAILS OF ADVOCATES: ROHIT GOEL()(9312248785)(PETITIONER)		
28	CRL.L.P.-522/2022	ANKIT BHANOT V/s ANIL GUPTA	R VATS, RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR(RAJLAW.INCORPORATION@GMAIL.COM)(9958031223)(PETITIONER)		
29	CRL.L.P.-599/2022	ACHLA VERMA V/s M/S AJS BUILDERS PVT LTD & ANR.	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: R K GUPTA(RAKESHKLEGAL@GMAIL.COM)(9810482545)(PETITIONER)		
30	CRL.L.P.-106/2025 CRL.M.A. 5189/2025	DEEN DAYAL SONI V/s NITIN GUPTA	PRATYUSH CHIRANTAN	
		OTHER DETAILS OF ADVOCATES: PRATYUSH CHIRANTAN(PCADV@REDIFFMAIL.COM)(9810119929)(PETITIONER)		
31	CRL.M.C.-28/2020 CRL.M.A. 129/2020 WITH CRL.M.C. 29/2020	S RAMADORAI & ANR V/s RAJIV KUMAR SARPAL	ANURADHA DUTT	Listing Remarks: AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT()(9910044138)(PETITIONER)		
32	CRL.M.C.-29/2020 CRL.M.A. 131/2020	VIVEK AGARWAL & ANR V/s RAJIV KUMAR SARPAL	ANURADHA DUTT	Listing Remarks: AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT()(9910044138)(PETITIONER)		
33	CRL.M.C.-208/2020	BABITA BHATT V/s STATE & ORS.	SUNITA ARORA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SUNITA ARORA()(9871791271)(PETITIONER)		
34	CRL.M.C.-1716/2020	LT GEN INDERJIT SINGH AVSM VSM (RETD) V/s STATE OF NCT OF DELHI & ANR.	GAUTAM KHAZANCHI, ALAKH ALOK SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: GAUTAM KHAZANCHI , PRADYUMAN KAISTHA(GAUTAMKHAZANCHI@GMAIL.COM)(9891201050)(PETITIONER) GAUTAMKHAZANCHI(GAUTAMKHAZANCHI@GMAIL.COM)(9891201050)(PETITIONER) GEETU (GEETUTOLANEY@YMAIL.COM)(9667854700)(RESPONDENT)		

ADVANCE CAUSE LIST

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ALAKH ALOK SRIVASTAVA(ADVOCATE.ALAKH@GMAIL.COM)(9871414446)(RESPONDENT)		
35	CRL.M.C.-2369/2020	PANKAJ KUMAR V/s THE STATE & ORS.	BRIJENDER DHULL, VIJAY KINGER, MUKESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: BRIJENDERDHULL(BRIJENDERDHULL@YAHOO.COM)(9810616615)(PETITIONER) BRIJENDER SINGH DHULL(BRIJENDERDHULL@YAHOO.COM)(9810616615)(PETITIONER) THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIJAY KINGER(KINGER.KINGERLAWFIRM@GMAIL.COM)(9711504511)(PETITIONER) MUKESH AGGARWAL(AEQUO.LEGAL@GMAIL.COM)(9868882512)(RESPONDENT)		
36	CRL.M.C.-2431/2020 CRL.M.A. 17197/2020 CRL.M.A. 1211/2021 CRL.M.A. 15362/2021 CRL.M.A. 18131/2021 CRL.M.A. 30772/2023 CRL.M.A. 14323/2024 CRL.M.A. 38437/2024 WITH CRL.M.C. 2446/2020 CRL.M.C. 740/2021	MAMTA AND ORS V/s STATE OF NCT OF DELHI & ANR.	MUKESH RANA, MUKESH RANA, SUNIL DUTT DIXIT, YUKTI	
		OTHER DETAILS OF ADVOCATES: MAMTA AND ORS(MRANA@JURISADVOCATES.COM)(9899502553)(RESPONDENT) MUKESHRANA(MRANA@JURISADVOCATES.COM)(9899502553)(PETITIONER) MUKESH RANA(MRANA@JURISADVOCATE.COM)(9899502553)(PETITIONER) STATE OF NCT(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIDEY(ADVIDEAYURTI1029@GMAIL.COM)(9716268799)(RESPONDENT) JURIS ADVOCATE(MRANA@JURISADVOCATES.COM)(9899502553)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MAMTA AND ORS(MRANA@JURISADVOCATES.COM)(9899502553)(RESPONDENT) JURIS ADVOCATE & SOLICITORS{ }(9899502553)(PETITIONER) SUNIL DIXIT(SUNILDIXIT2008@GMAIL.COM, ADVIDEAYUKTI1029@GMAIL.COM){}(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) M .RANA(MRANA@JURISADVOCATE.COM){}(PETITIONER) YUKTI(ADVIDEAYUKTI1029@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) JASBIR KAUR(JASBIR.KAUR4567@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) M R RANA(MRANA@JURISADVOCATES.COM){}(RESPONDENT) JURIS ADVOCATES & SOLICITORS(MRANA@JURISADVOCATES.COM)(9899502553)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) YUKTI(ADVVIDEAYUTI1029@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-536/2020) CRL.M.C. 2446/2020 FILED BY YUKTI (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(HARI NAGAR-536/2020)
37	CRL.M.C.-2446/2020 CRL.M.A. 17604/2021 WITH CRL.M.C. 740/2021	YUKTI V/s STATE & ORS.	SUNIL DUTT DIXIT	
		OTHER DETAILS OF ADVOCATES: YUKTI(ADVIDEAYUKTI1029@GMAIL.COM)(9716268799)(RESPONDENT) SUNILDIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(PETITIONER) JASBIR KAUR(JASBIR.KAUR4567@GMAIL.COM)(9717740409)(PETITIONER) JASBIR(JASBIR.KAUR4567@GMAIL.COM){}(PETITIONER) SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) M R RANA(MRANA@JURISADVOCATES.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-536/2020) CRL.M.C. 2431/2020 FILED BY MAMTA AND ORS (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(HARI NAGAR-536/2020)
38	CRL.M.C.-740/2021 CRL.M.A. 13277/2021 CRL.M.A. 17601/2021 CRL.M.A. 20549/2024 CRL.M.A. 37516/2024 CRL.M.A. 2538/2025	MAMTA AND ORS V/s STATE OF NCT OF DELHI	MUKESH RANA, MUKESH RANA, SUNIL DUTT DIXIT	
		OTHER DETAILS OF ADVOCATES: MAMTA AND ORS(MAMTA@JURISADVOCATES.COM){}(RESPONDENT) MAMTA AND ORS(MAMTA@JURISADVOCATES.COM){}(RESPONDENT) MAMTA(EMAILZ4MAMTA@GMAIL.COM){}(PETITIONER)		P.S.-FIR NO. :(SUBZI MANDI-CC 451/2020)

		JASBIR KAUR(JASBIR.KAUR4567@GMAIL.COM)()(PETITIONER) MUKESHRANA(MRANA@JURISADVOCATES.COM)(9899502553)(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) STATE OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) KAPIL SHRMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) YUKTI(ADVIDEAYUKTI029@GMAIL.COM)()(RESPONDENT) JURIS ADVOCATES(MRANA@JURISADVOCATES.COM)(9899502553)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) JURIS ADVOCATE & SOLICITORS()(9899502553)(PETITIONER) ADVIDEAYUKTI(ADVIDEAYURTI1029@GMAIL.COM)()(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNIL DUTT DIXIT(SUNILDIXIT2008@GMAIL.COM)(9312832910)(PETITIONER) M R RANA(MRANA@JURISADVOCATES.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MRANA (MRANA@JURISADVOCATES.COM)(9899502553)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
39	CRL.M.C.-255/2025 CRL.M.A. 1294/2025	ANUJ GUPTA V/s STATE OF NCT OF DELHI & ANR.	ALOK BHACHAWAT, TARUN CHHABRA	
		OTHER DETAILS OF ADVOCATES: ASTHA SAGAR(ASTHA@BHACHAWAT.COM)(9717915306)(PETITIONER) TARUN CHHABRA(ADV.TARUNCHHABRA@GMAIL.COM)(9654504550)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (GOVIND PURI-773/2023) BAIL APPLN. 971/2024 FILED BY ANUJ GUPTA (DISPOSED ON : 2024-03-18) CRL.M.C. 344/2025 FILED BY SATYANARAYAN GUPTA AND ANR. (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(GOVIND PURI-773/2023)
40	CRL.M.C.-429/2025	VIVEK KUMAR GAUTAM V/s STATE OF NCT OF DELHI	NISHANT NAIN	
		OTHER DETAILS OF ADVOCATES: NISHANT NAIN(NAINNISHANT3748@GMAIL.COM)(9818366274)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DABRI-626/2021)
41	CRL.REV.P.-6/2014 CRL.M.A. 172/2014 CRL.M.A. 173/2014 CRL.M.A. 13943/2017	RISHI KUMAR KAUSHIK V/s RAKESH THAKUR	KUNWAR MAHENDRA SINGH, OM PRAKASH, AMARDEEP MAINI, OM DATT SHARMA, SANDEEP TOMAR	
		OTHER DETAILS OF ADVOCATES: SANDEEP TOMAR(SANDEEPTOMAR1985@GMAIL.COM)(9873330154)(PETITIONER)		
42	CRL.REV.P.-274/2014 CRL.M.A. 7511/2014	MAMTA JHA & ORS V/s STATE	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SANGAM VIHAR-217/2013) BAIL APPLN. 1470/2013 FILED BY KALPANA JHA (DISPOSED ON : 2014-02-03) BAIL APPLN. 1616/2013 FILED BY POOJA JHA & ANR (DISPOSED ON : 2013-09-10) P.S.-FIR NO. :(SANGAM VIHAR-217/2013)
43	W.P.(CRL)-504/2022	SURESH KUMAR RATHEE V/s THE LIEUTENANT GOVERNOR & ORS.	RAJAL RAI DUA, SANDHYA GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJAL DUA(ADVOCATE2016@GMAIL.COM)()(PETITIONER) SURESH KUMAR RATHEE(SURESH77KR@GMAIL.COM)(9212237177)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SANDHYA GUPTA(SGSANDHYAGUPTA@YAHOO.CO.IN)(9312280288)(PETITIONER)		
44	W.P.(CRL)-1504/2022 CRL.M.A. 18658/2023 CRL.M.A. 33083/2023	AMIT KAKKAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	KUBER BODDH, GAURAVE BHARGAVA, PARUL GOEL, DHEERAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: GAURAVE BHARGAVA (GAURAVEBHARGAVA@GMAIL.COM)(9810456921)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAURAVE BHARGAVA(GAURAVEBHARGAVA@GMAIL.COM)(9810456921)(PETITIONER)		P.S.-FIR NO. :(LAXMI NAGAR-726/2021)

ADVANCE CAUSE LIST

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PARUL GOEL(ADVPARULGOEL@GMAIL.COM)(9873416566)(RESPONDENT) DHEERAJ KUMAR(ADVDKUMAR93@GMAIL.COM)(9953180454)(RESPONDENT)		
45	W.P.(CRL)-1801/2022	SONIA CHHIBER AND ANR V/s STATE AND ANR	SACHIN SHANMUKHAM PUJARI	
		OTHER DETAILS OF ADVOCATES: SACHIN S. PUJARI(PUJARI.SACHIN7@GMAIL.COM)(909968196)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PANDAV NAGAR-4/2021)
46	W.P.(CRL)-1951/2022 CRL.M.A. 16929/2022	MANOJ GUPTA V/s THE STATE NCT OF DELHI AND ORS	POOJA CHHABRA, SACHIN DEV SHARMA, KUSHAL NARULA, PHILLIP MASSEY	
		OTHER DETAILS OF ADVOCATES: POOJA CHHABRA(ADV.POOJACHHABRA@GMAIL.COM)(9999197580)(PETITIONER) POOJA CHHABRA(ADV.POOJACHHABRA@GMAIL.COM)(9999197580)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SACHIN DEV SHARMA(SACHINDEVSHARMA.ADV@GMAIL.COM)(9911555443)(PETITIONER) KUSHAL NARULA(KUSHNARULA24@GMAIL.COM)(8766209907)(RESPONDENT) PHILLIP MASSEY(ADVOCATE.PHILLIPMASSEY91@GMAIL.COM)(8527866046)(PETITIONER) KUSHAL NARULA(KUSHNARULA24@GMAIL.COM)(8766209907)(RESPONDENT)		
47	W.P.(CRL)-2576/2022 CRL.M.A. 22530/2022	VIKAS MISHRA V/s DIRECTORATE OF ENFORCEMENT	ABHIR DATT	
		OTHER DETAILS OF ADVOCATES: DEBAYAN GANGOPADHYAY(DEBAYAN.GY@GMAIL.COM)(9742690374)(PETITIONER) ADHIU(ADHIU122-ED@GOV.IN){}(RESPONDENT) DL.HC(DL.HC-ED@GOV.IN){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 17/2020) BAIL APPLN. 1878/2021 FILED BY ASHOK KUMAR MISHRA (DISPOSED ON : 2025-03-12) W.P.(CRL) 1808/2021 FILED BY ABHISHEK BANERJEE & ANR. (DISPOSED ON : 2022-03-11) CRL.M.C. 2442/2021 FILED BY RUJIRA BANERJEE (DISPOSED ON : 2022-03-11) W.P.(CRL) 2221/2021 FILED BY VIKAS MISHRA (D. OF HEARING : 2025-09-12) W.P.(CRL) 1824/2021 FILED BY ASHOK KUMAR MISHRA (D. OF HEARING : 2025-09-12) BAIL APPLN. 2541/2022 FILED BY GURUPADA MAJI (DISPOSED ON : 2022-08-25) BAIL APPLN. 2615/2022 FILED BY GURUPADA MAJI (DISPOSED ON : 2022-09-01) BAIL APPLN. 3595/2022 FILED BY GURUPADA MAJI (DISPOSED ON : 2024-08-30) W.P.(CRL) 947/2023 FILED BY MOLOY GHATAK (DISPOSED ON : 2023-11-17) CRL.M.C. 3318/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 17/2020)
48	W.P.(CRL)-478/2025	KHALID MEHMOOD V/s STATE OF NCT OF DELHI	NITIN SALUJA (DHCSLC)	
		OTHER DETAILS OF ADVOCATES: VJIVEK PUNIA (VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOKULPURI-79/1994) W.P.(CRL) 462/2002 FILED BY CHAND MAIN (DISPOSED ON : 2002-05-02) W.P.(CRL) 1851/2004 FILED BY GURNAM SINGH & ORS. (DISPOSED ON : 2005-09-22) W.P.(CRL) 2032/2004 FILED BY S.M.PANDIAN (DISPOSED ON : 2005-03-23) W.P.(CRL) 8/2001 FILED BY CHAND MIAN (DISPOSED ON : 2001-01-08) W.P.(CRL) 682/2008 FILED BY CHAND MIYAN (DISPOSED ON : 2008-06-13) W.P.(CRL) 468/2009 FILED BY CHAND MAIN (DISPOSED ON : 2010-07-14) W.P.(CRL) 343/2010 FILED BY CHAND MIAN (DISPOSED ON : 2011-05-25) W.P.(CRL) 808/2011 FILED BY KHALID MEHMOOD (DISPOSED ON : 2012-12-18) W.P.(CRL) 544/2012 FILED BY AMJAD ALI (DISPOSED ON : 2012-12-18) W.P.(CRL) 1504/2011 FILED BY KHALID MEHMOOD (DISPOSED ON : 2011-11-28) CRL.M.C. 4182/2012 FILED BY KHALID MEHMOOD

				(DISPOSED ON : 2014-08-22) W.P.(CRL) 798/2014 FILED BY KHALID MEHMOOD (DISPOSED ON : 2015-01-30) W.P.(CRL) 1165/2014 FILED BY AMJAD ALI (DISPOSED ON : 2015-01-30) W.P.(CRL) 2364/2015 FILED BY KHALID MEHMOOD (DISPOSED ON : 2015-10-19) W.P.(CRL) 2263/2016 FILED BY KHALID MEMHOOD (DISPOSED ON : 2017-02-02) W.P.(CRL) 2884/2017 FILED BY KHALID MEHMOOD (DISPOSED ON : 2017-10-13) W.P.(CRL) 234/2018 FILED BY KHALID MEHMOOD (DISPOSED ON : 2018-01-23) W.P.(CRL) 497/2020 FILED BY KHALID MEHMOOD (DISPOSED ON : 2020-02-18) W.P.(CRL) 2251/2021 FILED BY KHALID MEHMOOD (DISPOSED ON : 2022-01-12) W.P.(CRL) 1577/2022 FILED BY AMJAD ALI MUGHAL (D. OF HEARING : 2025-04-24) W.P.(CRL) 2592/2022 FILED BY KHALID MEHMOOD (D. OF HEARING : 2025-04-24) W.P.(CRL) 1951/2024 FILED BY KHALID MEHMOOD (DISPOSED ON : 2024-07-03) P.S.-FIR NO. :(GOKULPURI-79/1994)
49	W.P.(CRL)-723/2025	AKASH JAISWAL V/s DIRECTORATE OF ENFORCEMENT & ORS.	BIBHUTI BHUSHAN MISHRA	
		OTHER DETAILS OF ADVOCATES: BIBHUTI BHUSHAN(BIBHUTIBHUSHAN54@GMAIL.COM)(9999517030)(PETITIONER) ZOHEB HOSSAIN (HOSSAINZOHEB@GMAIL.COM)(0)(RESPONDENT)		
FOR COMPLIANCE				
50	CRL.A.-183/2025 WITH CRL.A. 186/2025	ASHOK KUMAR V/s STATE THROUGH SHO PS MUKHERJEE NAGAR	HEMANT SINGH	
		OTHER DETAILS OF ADVOCATES: HEMANT SINGH ()(9873816686)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-31/2018) CRL.A. 186/2025 FILED BY MAHIPAL (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(MUKHERJEE NAGAR-31/2018)
51	CRL.A.-186/2025	MAHIPAL V/s STATE NCT OF DELHI	HEMANT SINGH(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: HEMANT SINGH ()(9873816686)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR-31/2018) CRL.A. 183/2025 FILED BY ASHOK KUMAR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(MUKHERJEE NAGAR-31/2018)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK
<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRctHY/edit?pli=1>
 AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CONT.CAS(C)-542/2024 CM APPL. 43879/2024 CM APPL. 11692/2025	AMAN DHALL V/s SUPRIYA GULATI	RASHID N AZAM, TAHIR ASHRAF SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: AMAN DHALL(AMAN.DHAL@GMAIL.COM){}(PETITIONER) RINY(RINNYABRAHAM0702@GMAIL.COM){9711760924}(PETITIONER) SUPRIYA(SUPRIYAGULATI55@GMAIL.COM){}(RESPONDENT) RINNY (RINNYABRAHAM0702@GMAIL.COM){0}(PETITIONER) TAHIR ASHRAF SIDDIQUI (TAHIR@TAHIRSIDDIQUI.COM){9582393423}(RESPONDENT) TAHHIR ASHHRAF SIDDIQUI(TAHIR@TAHIRSIDDIQUI.COM){9582393423}(PETITIONER) RINNY ABRAHAM(RINNYABRAHAM0702@GMAIL.COM){0}(RESPONDENT)		
2	CONT.CAS(C)-914/2024 CM APPL. 63296/2024	COURT ON ITS OWN MOTION V/s EKTA SALUJA AND ANR	AS DIRECTED, SWADHA GUPTA, ANIL KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: YATHARTH ROHILLA(SWADHA.GUTPA95@GMAIL.COM){8587970190}(PETITIONER) GURMUKH(CHOUDHRIGURMUKH@GMAIL.COM){0}(RESPONDENT) ANIL KUMAR SHARMA(ANILADVOCATE1982@GMAIL.COM){9953686474}(PETITIONER)		
3	W.P.(C)-3295/2008	RAJ SINGH V/s D.T.C.	R.P.LUTHRA, H.BHASKAR, MOHD NASEEM UDDIN, B N SHARMA, BRAJ KISHORE ROY, FOZIA RAHMAN, BAJINDER SINGH	
		OTHER DETAILS OF ADVOCATES: FOZIA RAHMAN(ADV.FOZIARAHMAN@GMAIL.COM){9810989707}(PETITIONER) BAJINDER SINGH(BAJINDER85@GMAIL.COM){9211068670}(PETITIONER)		
FRESH MATTERS & APPLICATIONS				
4	CM APPL. 19216/2025 In W.P.(C)-923/2017 WITH W.P.(C) 928/2017 W.P.(C) 929/2017	NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING V/s KUNDAN	DEEPA RAI, HARDIK RUPAL, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES:		
5	CM APPL. 19215/2025 In W.P.(C)-928/2017	NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING V/s ANSHUL GUPTA	DEEPA RAI, HARDIK RUPAL, ASHOK KUAMR	

		OTHER DETAILS OF ADVOCATES:		
6	CM APPL. 19203/2025 In W.P.(C)-929/2017	NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING V/s KAILASH CHAND	DEEPA RAI, HARDIK RUPAL, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES:		
FOR COMPLIANCE				
7	CONT.CAS(C)-802/2024(Disposed off case) WITH CONT.CAS(C) 1385/2024 CONT.CAS(C) 828/2024	SMT. MAYA KAUR & ORS. V/s SH. ASHWANI KUMAR, ADDL. CHIEF SECRETARY & ORS.	PAWAN RELEY	
		OTHER DETAILS OF ADVOCATES: PAWAN RELEY & AKSHAY LODHI(PAWANRELEYLAWCHAMBERS@GMAIL.COM)(8447343516)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM,) (9868250806)(RESPONDENT) DIVCOM(DIVCOM@NIC.IN)()(RESPONDENT)		
8	CONT.CAS(C)-1385/2024	REKHA & ORS. V/s SH. NARESH KUMAR	PAWAN RELEY	
		OTHER DETAILS OF ADVOCATES: THE CHAMBERS OF PAWAN RELEY(PAWANRELEYLAWCHAMBERS@GMAIL.COM)(8447343516)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
9	CONT.CAS(C)-828/2024 WITH CONT.CAS(C) 1385/2024	ANITA V/s NARESH KUMAR	ANITH JOHNSON	
		OTHER DETAILS OF ADVOCATES: SAURABH KUMAR & ANITH JOHNSON(ANITHJOHNSON@GMAIL.COM)(9971133393)(PETITIONER) NARESH(CSDELHI@NIC.IN)()(RESPONDENT)		
10	CONT.CAS(C)-507/2025	CHANDER BHAN NAYAK V/s GOVT OF NCT OF DELHI & ORS.	NEERAJ KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR JHA(NEERAJJHAADV@GMAIL.COM)(8825276304)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){0}(RESPONDENT) TPDDL(SERVICE.TPDDL@GMAIL.COM){0}(RESPONDENT)		
FOR ADMISSION				
11	CONT.CAS(C)-66/2025 WITH CONT.CAS(C) 235/2025	HARI KRISHAN LANGOO V/s SHRI SANJAY JAJU, & ANR.	J C GUPTA	
		OTHER DETAILS OF ADVOCATES: J C GUTPA (JCGUTPAVINAY@GMAIL.COM)(9810015303)(PETITIONER) HILAL (HILAL.LEGAL@GMAIL.COM){0}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){0}(RESPONDENT)		
12	CONT.CAS(C)-235/2025	V V KRISHNA SARMA V/s SHRI SANJAY JAJU AND ANR	J C GUPTA	
		OTHER DETAILS OF ADVOCATES:		
13	CONT.CAS(C)-356/2025 CM APPL. 14089/2025 WITH CONT.CAS(C) 361/2025	MS. PAMELA TIKKU V/s SAURABH DALELA & ANR.	KULJEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES:		
14	CONT.CAS(C)-361/2025 CM APPL. 14113/2025	JASDEEP PANESAR V/s SAURABH DALELA & ANR.	KULJEET SINGH SACHDEVA	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
15	CONT.CAS(C)-1282/2022	HEMANT WALIA V/s HIMANI WALIA	NIMITA KAUL, NIMITA KAUL, ARUN KUMAR SHARMA, GAUTAM KHURANA	
		OTHER DETAILS OF ADVOCATES: NIMITA KAUL , ZEBA KHAIR , SHIVAMBIKA SINHA(ASSOCIATE@LEGESWORLD.COM)(9810602612)(PETITIONER)		

		ZEBA KHAIR , SHIVAMBIKA SINHA, NIMITA KAUL(ASSOCIATE@LEGESWORLD.COM)(9810602612)(PETITIONER) HIMANI WALIA(WALIA_HIMANI@HOTMAIL.COM)()(RESPONDENT) HIMANI WALIA(WALIA_HIMANI@HOTMAIL.COM)()(RESPONDENT) NIMITA KAUL(NIMITA.KAUL@GMAIL.COM)(9873246486)(PETITIONER) ARUN KUMAR SHARMA(ARUNASMA23@GMAIL.COM)(9891685368)(RESPONDENT) GAUTAM KHURANA(OFFICE@INDIALAWOFFICES.COM)(9667395761)(RESPONDENT)	
16	CONT.CAS(C)-308/2023	SHARP FERRO ALLOYS LIMITED V/s MIX MINMET EXIM PRIVATE LIMITED & ORS.	VAIBHAV MAHAJAN, PANKAJ MEHTA
		OTHER DETAILS OF ADVOCATES: CS(CS@SHARPFERRO.COM)()(PETITIONER) VAIBHAV MAHAJAN(VIABHAV@MAHAJAN.LAW)(9899805856)(PETITIONER) PANKAJ(PANKAJ@FORTUNELEGAL.IN)(9811253529)(RESPONDENT) MIX MIMET EXIM PVT LTD(RCHANDAN007712@GMAIL.COM)()(RESPONDENT) PANKAJ MEHTA(PANKAJ.M79@GMAIL.COM)(9811253529)(PETITIONER)	
17	CONT.CAS(C)-319/2023	SUNIL KUMAR SHARMA V/s SH. AJAY KUMAR BHALLA & ANR.	NIKHIL PALLI
		OTHER DETAILS OF ADVOCATES: NIKHIL & KAUNAIN FATMA(PALLILAWFIRM@GMAIL.COM)(9810380823)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) SVK(SVKZEROX@GMAIL.COM)()(RESPONDENT)	
18	CONT.CAS(C)-743/2023	ASHOK ARORA & ANR. V/s MEERA ARUN	JAGDISH SETHI, AKSHAY CHANDRA
		OTHER DETAILS OF ADVOCATES: JAGDISI(JAGDISHSETHI@YAHOO.CO.IN)(9810250220)(PETITIONER) ASHOK ARORA(RAJAGEMS2115@GMAIL.COM)(9999995855)(PETITIONER) MEERA(MEERA_ARUN@HOTMAIL.COM)()(RESPONDENT) AKSHAY CHANDRA(ADVOCATEAKSHAYCHANDRA@GMAIL.COM)(9910401230)(PETITIONER)	
19	CONT.CAS(C)-1924/2023	NATIONAL INSURANCE CO. LTD. V/s SHRI ATUL GARG, THE DIRECTOR, DELHI FIRE SERVICES	MANOJ RANJAN SINHA
		OTHER DETAILS OF ADVOCATES: MANOJ RANJAN SINHA & DEEPAK SAIN(MANOJRSINHA@GMAIL.COM)(9811067271)(PETITIONER) DL FIRE(DIRECTOR.DLFIRE@NIC.IN)()(RESPONDENT)	
20	CM APPL. 46288/2024(CM For Restoration) In CONT.CAS(C)-262/2024(Disposed off case) WITH CONT.CAS(C) 802/2024 CONT.CAS(C) 1385/2024	PREETI V/s SH ASHWANI KUMAR, DEPARTMENT OF REVENUE GOVT.OF NCT OF DELHI	PAWAN RELEY
		OTHER DETAILS OF ADVOCATES: PAWAN RELEY & AKSHAY LODHI(PAWANRELEY)(8447343516)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CS(CSDELHI@NIC.IN)()(RESPONDENT) PAWAN RELEY(PAWANRELEYLAWCHAMBERS@GMAIL.COM)(8447343516)(PETITIONER) MEHAK (ADVMEHAKNAKRA@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)	
21	CONT.CAS(C)-788/2024	STAR RAMESHWARAM AOA V/s STAR AMD REALCON & ORS.	SUMIT KUMAR, PALLAVI AWASTHI
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR(SUMIT.LAW89@GMAIL.COM)(9911247063)(PETITIONER) CMD(CMD@STARINDIA.ASIA)()(RESPONDENT) MD(MD3@STARINDIA.ASIA)()(RESPONDENT) PALLAVI AWASTHI(PALLAVI17AWASTHI@GMAIL.COM)(9717359636)(PETITIONER)	
22	CONT.CAS(C)-1188/2024 CM APPL. 63652/2024 CM APPL. 2757/2025 WITH CONT.CAS(C) 43/2025 CONT.CAS(C) 1202/2024	RANVIR SINGH V/s SH. V SRINIVAS & ANR.	RANVIR SINGH
		OTHER DETAILS OF ADVOCATES: RANVIR SINGH()(9810582123)(PETITIONER) RANVIR(RSPS99@YAHOO.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RANVIR SINGH (RSPS99@YAHOO.COM)(9810582123)(PETITIONER) RANVIR SINGH(RSPS99@YAHOO.COM)(9810582123)(PETITIONER)	

		UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RANVIR SINGH(SECY-ARPG@NIC.IN, SECY-DOT@NIC.IN)(0)(RESPONDENT)		
23	CONT.CAS(C)-1202/2024 CM APPL. 63758/2024 CM APPL. 71565/2024	USHA AHUJA V/s SH. V. SRINIVAS & ANR.	RANVIR SINGH, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: RANVIR SINGH()(9810582123)(PETITIONER) RANVIR(RSPS99@YAHOO.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RAJESH GOGNA(OFFICE@GOGNA.CO.IN)(9911222261)(PETITIONER) RS(RSPS99@YAHOO.COM)(0)(RESPONDENT)		
24	CONT.CAS(C)-43/2025	ALL INDIA S 30 PENSIONERS ASSOCIATION V/s SHRI V SRINIVAS SECRETARY GOVERNMENT OF INDIA DEPARTMENT OF PENSION AND PENSIONERS WELFARE	SUNNY CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: SUNNY CHOUDHARY(SUNNYSWAROOP@YAHOO.CO.IN)(0)(PETITIONER) THAKUR PRASAD(ADVOCATEPSINGH@GMAIL.COM)(0)(RESPONDENT)		
25	CONT.CAS(C)-1328/2024	RAJESH GUPTA V/s YASHPAL DAHIYA & ANR.	SUNIL SONI	
		OTHER DETAILS OF ADVOCATES: BIMLESH KUMAR(ADVBIMLESH385@GMAIL.COM)(9818674477)(PETITIONER) VCDDA(VCDDA@DDA.ORG.IN)(0)(RESPONDENT)		
26	CONT.CAS(C)-1760/2024	VIJENDRA KUMAR V/s SHRI RAJESH KUMAR SINGH AND ORS.	ANKUR CHHIBBER, MAHAK RATHEE	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ABHAY(REGISTRAR@NISER.AC.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VINDA(AUROVINDA1970@GMAIL.COM)(0)(RESPONDENT) MAHAK RATHEE(RATHEEMAHAK@GMAIL.COM)(7782044252)(RESPONDENT)		
27	W.P.(C)-267/2008	KALICHARAN @ KALICHARAN SHARMA V/s ZONAL MANAGER, UNION BANK OF INDIA	D.K.SHARMA, O.P.GAGGAR	
		OTHER DETAILS OF ADVOCATES:		
28	W.P.(C)-701/2011	YOGINDER SINGH & ANR. V/s SECRETARY LABOUR & ANR.	ATUL T N	
		OTHER DETAILS OF ADVOCATES:		
29	CM APPL. 4161/2022(CM For Restoration) CM APPL. 4162/2022 CM APPL. 58659/2024 In W.P.(C)-6880/2012(Disposed off case)	SUBHASH BHATNAGAR V/s DISTRICT LABOUR COMMISSIONER WEST AND ORS	AMIY SHUKLA, SIDDHARTH SEEM, KSHITIJ MITTAL, RAJSHREE BHATNAGAR, JOY SAVLA, PK BHALLA, NAGESH, K.D SAINI, RAAVI BIRBAL, R.P.S. YADAV, PREM PRAKASH, AMIT PRABHAT DESHPANDE, K.K. MUKHIJA, GUNJAN SINGH, ADITI GUPTA, CHIRAYU JAIN, ARVIND KUMAR GUPTA, KSHITIJ MITTAL	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SEEM()(9999019270)(PETITIONER) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KSHITIJ MITTAL(ADV.KSHITIJMITTAL@GMAIL.COM)(9461609441)(PETITIONER) CHIRAYU JAIN(CHAMBERSCHIRAYUJ@GMAIL.COM)(0)(RESPONDENT) CHIRAYU JAIN(CHIRAYUJJAIN@GMAIL.COM)(7406073670)(PETITIONER) ARVIND KUMAR GUPTA(ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(RESPONDENT) KSHITIJ MITTAL(ADV.KSHITIJMITTAL@GMAIL.COM)(9461609441)(RESPONDENT)		
30	W.P.(C)-3034/2014 CM APPL. 6342/2014	M/S BSES YAMUNA POWER LTD. V/s VINOD KUMAR	PRABHAKAR & ASSOCIATES, PANKAJ TRIPATHI	
		OTHER DETAILS OF ADVOCATES:		
31	W.P.(C)-6195/2014	STATE BANK OF BIKANER & JAIPUR V/s RAJENDRA KUMAR SRIVASTAV	RAAVI BIRBAL	
		OTHER DETAILS OF ADVOCATES:		
32	W.P.(C)-4701/2016	THE DIRECTOR GENERAL (WORK) CPWD AND ANR V/s SURENDER KUMAR SHARMA AND ANR	RAJESH GOGNA, RISHI JAIN	
		OTHER DETAILS OF ADVOCATES:		

33	W.P.(C)-11039/2016	CENTRAL BOARD OF TRUSTEES EMPLOYEES P.F. ORGANISATION V/s M/S GAURAV ENTERPRISES	SHIVANATH MAHANTA, RAJESH KUMAR, TARKESHWAR NATH	
		OTHER DETAILS OF ADVOCATES:		
34	W.P.(C)-6485/2017	DELHI TRANSPORT CORPORATION V/s VED SINGH	LK PASSI	
		OTHER DETAILS OF ADVOCATES:		
35	W.P.(C)-10056/2017	CENTRAL BOARD OF TRUSTEE V/s M/S TIRATH RAM AHUJA PVT LTD	KESHAV MOHAN, VINOD KUAMR SRIVASTAVA, SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(PETITIONER)		
36	CM APPL. 54128/2023(CM For Restoration) In W.P.(C)-10381/2018(Disposed off case)	THE INDIAN EXPRESS PRIVATE LIMITED V/s OFFICE OF LABOUR COMMISSIONER AND ANR.	ABHIJEET NEGI, SAHIL, JEPI Y CHISHO	
		OTHER DETAILS OF ADVOCATES: ABHIJEET NEGI()(9718383354)(PETITIONER) SAHIL (ADVSAHIL2016@GMAIL.COM)(9910837060)(PETITIONER) N A SEBASTIAN (SEBASTIANLAWFIRM@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SAHIL (ADVSAHIL2016@GMAIL.COM)(9910837060)(PETITIONER) JEPI Y CHISHO(JEPICHISHO.ADV@GMAIL.COM)(9821239290)(RESPONDENT)		
37	W.P.(C)-11162/2018	SHRI SUNIL KUMAR V/s NORTH DELHI MUNICIPAL CORPORATION	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL()(9818971616)(PETITIONER)		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	BAIL APPLN.-4187/2024	MOHD JAHID @ KAHLIFA V/s THE STATE OF NCT OF DELHI	TARANNUM KHAN CHAND	
		OTHER DETAILS OF ADVOCATES: TARANNUM KHAN (TANUKHAN435@GMAIL.COM)(8375068801)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR-306/2024)
BAIL				
2	BAIL APPLN.-2218/2024	ANKIT GAUR V/s THE STATE OF NCT OF DELHI AND ANR	VAIBHAV KUMAR, RAHUL SHUKLA	
	WITH BAIL APPLN. 3441/2024 W.P.(CRL) 651/2025	OTHER DETAILS OF ADVOCATES: VAIBHAV KUMAR (VAIBHAVKUMARNLU@GMAIL.COM)(8527838384)(PETITIONER) VAIBHAV KUMAR(VAIBHAVKUMARNLU@GMAIL.COM)(8527838384)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-3/2024) BAIL APPLN. 1435/2024 FILED BY ANKIT GAUR

		KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER)		(DISPOSED ON : 2024-04-30) BAIL APPLN. 2719/2024 FILED BY MANISH KUMAR (DISPOSED ON : 2024-10-28) W.P.(CRL) 2900/2024 FILED BY HARI DATT SHARMA (DISPOSED ON : 2024-09-19) BAIL APPLN. 3441/2024 FILED BY NISHANT KUMAR (DISPOSED ON : 2025-03-05) W.P.(CRL) 651/2025 FILED BY HARI DATT SHARMA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-3/2024)
3	W.P.(CRL)-651/2025 CRL.M.A. 6111/2025 CRL.M.A. 6112/2025	HARI DATT SHARMA V/s STATE OF NCT OF DELHI & ORS.	RAHUL SHUKLA	
		OTHER DETAILS OF ADVOCATES: RAHUL SHUKLA (RAHUL.LEGAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-3/2024) BAIL APPLN. 2218/2024 FILED BY ANKIT GAUR (D. OF HEARING : 2025-04-08) BAIL APPLN. 1435/2024 FILED BY ANKIT GAUR (DISPOSED ON : 2024-04-30) BAIL APPLN. 2719/2024 FILED BY MANISH KUMAR (DISPOSED ON : 2024-10-28) W.P.(CRL) 2900/2024 FILED BY HARI DATT SHARMA (DISPOSED ON : 2024-09-19) BAIL APPLN. 3441/2024 FILED BY NISHANT KUMAR (DISPOSED ON : 2025-03-05) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-3/2024)
4	BAIL APPLN.-2747/2024	SOHEL KHAN V/s STATE THROUGH SHO PS KAPASHERA AND ANR	SIDDHARTH PANDIT	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDIT(SIDDHARTHV.3900@GMAIL.COM)(8826113475)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KAPASHERA-301/2023)
5	BAIL APPLN.-3395/2024 CRL.M.(BAIL) 1577/2024 WITH BAIL APPLN. 71/2025	ARUN SACHDEVA V/s STATE GOVT. OF NCT OF DELHI	KP JAYARAM, ARVIND VASHISTHA	
		OTHER DETAILS OF ADVOCATES: K.P. JAYARAM(ASHUTOSH@JPLEGAL.IN)(9871902639)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ARVIND VASHISTHA(LEGAL.AVA@GMAIL.COM)(8010005212)(RESPONDENT) ARVIND VASHISTHA(LEGAL.AVA@GMAIL.COM)(8010005212)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOHAN GARDEN-489/2023) BAIL APPLN. 2029/2024 FILED BY SANJAY SACHDEVA (DISPOSED ON : 2024-08-06) BAIL APPLN. 71/2025 FILED BY SANGEETA SACHDEVA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(MOHAN GARDEN-489/2023)
6	BAIL APPLN.-71/2025	SANGEETA SACHDEVA V/s STATE OF NCT OF DELHI	KESHAV BAHETI, ARVIND VASHISTHA	
		OTHER DETAILS OF ADVOCATES: KESHAV BAHETI (ADVOCATEKESHAVBAHETI@GMAIL.COM)(9354665933)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARVIND VASHISTHA(LEGAL.AVA@GMAIL.COM)(8010005212)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOHAN GARDEN-489/2023) BAIL APPLN. 2029/2024 FILED BY SANJAY SACHDEVA (DISPOSED ON : 2024-08-06) BAIL APPLN. 3395/2024 FILED BY ARUN SACHDEVA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(MOHAN GARDEN-489/2023)
7	BAIL APPLN.-3430/2024	KUSHANK @ VISHAL NAIDU V/s STATE NCT OF DELHI	ANKIT SINGH	
		OTHER DETAILS OF ADVOCATES: ANKIT SINGH SINSINWAR(ADVOCATEANKI92@GMAIL.COM)(8989004412)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(INDERPURI-55/2019) BAIL APPLN. 3373/2020 FILED BY SUNIL @ KARTIK RAMALINGAM (DISPOSED ON : 2020-11-19) BAIL APPLN. 1654/2020 FILED BY SUNIL @ KARTIK RAMALINGAM (DISPOSED ON : 2020-07-14) BAIL APPLN. 1834/2020 FILED BY KUSHANK @ VISHAL NAIDU (DISPOSED ON : 2020-07-22) BAIL APPLN. 400/2021 FILED BY VIJAY BALIYA @ VIJAY THEVAR (DISPOSED ON : 2021-02-05) BAIL APPLN. 912/2021 FILED BY SUNIL @ KARTIK

				RAMALINGAM (DISPOSED ON : 2021-07-23) BAIL APPLN. 920/2021 FILED BY KUSHANK @ VISHAL NAIDU (DISPOSED ON : 2021-03-19) BAIL APPLN. 4133/2021 FILED BY SUNIL @ KARTIK RAMALINGAM (DISPOSED ON : 2021-11-25) BAIL APPLN. 3960/2021 FILED BY VIJAY THEVAR @VIJAY BALIA (DISPOSED ON : 2022-01-13) BAIL APPLN. 4060/2021 FILED BY KUSHANK ALIAS VISHAL NANDU (DISPOSED ON : 2021-11-18) BAIL APPLN. 2757/2022 FILED BY KARTIK RAMALINGAM @ SUNEEL (DISPOSED ON : 2023-04-19) BAIL APPLN. 2489/2022 FILED BY RAHUL @ JEETU (DISPOSED ON : 2023-11-02) BAIL APPLN. 914/2023 FILED BY SUNIL @ KARTIK RAMALINGAM (DISPOSED ON : 2023-03-20) BAIL APPLN. 1122/2023 FILED BY SUNIL @ KARTIK RAMALINGAM (DISPOSED ON : 2023-04-10) BAIL APPLN. 228/2023 FILED BY SUNIL @ KARTIK RAMALINGAM (DISPOSED ON : 2023-02-02) BAIL APPLN. 1215/2023 FILED BY SUNIL @ KARTIK RAMALINGAM (DISPOSED ON : 2023-04-17) BAIL APPLN. 594/2024 FILED BY KUSHANK @ VISHAL NAIDU (DISPOSED ON : 2024-05-01) BAIL APPLN. 2158/2024 FILED BY KAUSHANK @ VISHAL NAIDU (DISPOSED ON : 2024-06-26) BAIL APPLN. 2459/2024 FILED BY SUNIL @ KARTIK RAMALINGAM (DISPOSED ON : 2024-07-22) BAIL APPLN. 2728/2024 FILED BY SUNIL @ KARTIK RAMALINGAM (DISPOSED ON : 2024-08-02) BAIL APPLN. 2827/2024 FILED BY KUSHANK @ VISHAL NAIDU (DISPOSED ON : 2024-08-09) P.S.-FIR NO. :(INDERPURI-55/2019)
8	BAIL APPLN.-3731/2024	AAKASH @ AASHU V/s STATE OF NCT OF DELHI	AKSHAY	
		OTHER DETAILS OF ADVOCATES: AKSHAY (AKSHAYSHOKEEN@GMAIL.COM)(9811508020)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-177/2019) BAIL APPLN. 3794/2020 FILED BY RAHUL @ HIMANSHU (DISPOSED ON : 2020-12-03) BAIL APPLN. 1219/2022 FILED BY HITESH @ HAPPY (DISPOSED ON : 2022-09-23) BAIL APPLN. 3496/2023 FILED BY HITESH @ HAPPY (DISPOSED ON : 2024-07-04) P.S.-FIR NO. :(BAWANA-177/2019)
9	BAIL APPLN.-4104/2024	MOHD CHAND V/s STATE OF NCT OF DELHI	JAGMEET SINGH RANDHAWA	
		OTHER DETAILS OF ADVOCATES: JAGMEET SINGH (JSRANDHAWA127@GMAIL.COM)(9953991571)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HAZARAT NIZAMMUDDIN-253/2022)
10	BAIL APPLN.-4786/2024	MONU SHARMA & ANR. V/s THE STATE GOVT. OF NCT OF DELHI	AAYUSHI GUPTA	
		OTHER DETAILS OF ADVOCATES: SAKSHI SACDEVA(SAKSHISACDEVA125957@GMAIL.COM)(9711269531)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-10/2020) BAIL APPLN. 3043/2020 FILED BY SANJAY (DISPOSED ON : 2020-10-12) W.P.(CRL) 1235/2020 FILED BY VINOD KUMAR (DISPOSED ON : 2020-08-24) BAIL APPLN. 1601/2021 FILED BY SANJAY (DISPOSED ON : 2023-07-03) BAIL APPLN. 3042/2024 FILED BY SUNNY @ ADARSH KUMAR (DISPOSED ON : 2024-10-08) P.S.-FIR NO. :(PRASHANT VIHAR-10/2020)
11	BAIL APPLN.-527/2025	HASSAN @ MANGAL V/s STATE NCT OF DELHI	NISHANT MITTAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		MANOJ DAHIYA(MANOJDAHIYA17@GMAIL.COM)(9717483383)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		:(NARELA INDUSTRIAL AREA-350/2023) BAIL APPLN. 3264/2023 FILED BY SUMAN (DISPOSED ON : 2023-11-03) BAIL APPLN. 2334/2024 FILED BY HASSAN @ MANGAL (DISPOSED ON : 2024-08-02) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-350/2023)
12	BAIL APPLN.-899/2025 CRL.M.A. 6671/2025 CRL.M.A. 6672/2025	FARIDAH NAKANWAGI V/s CUSTOMS	MEGHAN	
		OTHER DETAILS OF ADVOCATES: MEGHAN (MEGHAN_PAL@YAHOO.COM)(9958016353)(PETITIONER) CUSTOMS(CCGEN-DELHI@GOV.IN)(0)(RESPONDENT)		P.S.-FIR NO. :(CUSTOMS-SC 817/2022)
SUSPENSION OF SENTENCE				
13	CRL.M.(BAIL) 27/2025 In CRL.A.-228/2024	ANJAR V/s STATE OF NCT OF DELHI	ASHWANI KUMAR DUBEY (DHCLSC), ASHWANI KUMAR DUBEY	
		OTHER DETAILS OF ADVOCATES: DOLLY RAJ BAHADUR(ASKWANIK.ADVOCATE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHINAV SHARMA (ADVASOFFICE@GMAIL.COM)(9953264242)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SUBHASH PLACE-507/2018)
14	CRL.A.-253/2024 CRL.M.(BAIL) 483/2024	MOHIT V/s STATE OF NCT OF DELHI	ABHINAV BAJAJ	
		OTHER DETAILS OF ADVOCATES: SAKSHAM OJHA(SAKSHAMOJHA@GMAIL.COM)(9051667855)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIJAY VIHAR-593/2016)
15	CRL.M.(BAIL) 269/2025 In CRL.A.-269/2024	VISHNU PRASAD V/s STATE OF NCT OF DELHI	VINOD KUMAR, HARSH PRABHAKAR, ASTHA	
		OTHER DETAILS OF ADVOCATES: KAMAL CHOUDHARY(KAMAL.CHOUDHARY08@GMAIL.COM)(9818166112)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKUR CHOUDHGARY(ADVANKURCHOUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASTHA (RENDEZVOUS.ASTHA@GMAIL.COM)(9582365646)(RESPONDENT)		P.S.-FIR NO. :(JAIT PUR-358/2021)
16	CRL.M.A. 2283/2025 CRL.M.(BAIL) 915/2024 CRL.M.(BAIL) 669/2025 In CRL.A.-506/2024	VAGISH @ TINKLE V/s STATE (NCT OF DELHI)	FARAZ MAQBOOL	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEAREKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKUR CHAUDHARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-1026/2015) CRL.A. 1105/2024 FILED BY YOGESH @ TINKU (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(GOVIND PURI-1026/2015)
17	CRL.A.-602/2024 CRL.M.(BAIL) 1154/2024 WITH CRL.A. 609/2024	BUNTY KUMAR V/s THE STATE OF NCT OF DELHI	SHOEB SHAKEEL	
		OTHER DETAILS OF ADVOCATES: SHOEB SHAKEEL(ADVSHOEB@GMAIL.COM)(9871424829)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAKET-130/2012) CRL.A. 609/2024 FILED BY SUNIL KUMAR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SAKET-130/2012)
18	CRL.A.-609/2024 CRL.M.(BAIL) 1170/2024 WITH CRL.A. 602/2024	SUNIL KUMAR V/s THE STATE OF NCT OF DELHI	SHOEB SHAKEEL	
		OTHER DETAILS OF ADVOCATES: SHOEB SHAKEEL (ADVSHOEB@GMAIL.COM)(9871424829)(PETITIONER) SHOEB SHAKEEL(ADVSHOEB@GMAIL.COM)(9871424829)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SAKET-130/2012) CRL.A. 602/2024 FILED BY BUNTY KUMAR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SAKET-130/2012)

19	CRL.M.(BAIL) 1454/2024 In CRL.A.-811/2024 WITH CRL.A. 842/2024	RAM SWAROOP V/s STATE NCT OF DELHI	DHRUVA BHAGAT(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUHDARY(ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KOTLA MUBARAKPUR-544/2016) BAIL APPLN. 1109/2017 FILED BY PANA DEVI (DISPOSED ON : 2017-06-05) CRL.A. 842/2024 FILED BY PANA DEVI (D. OF HEARING : 2025-04-08) P.S.-FIR NO. : (KOTLA MUBARAKPUR-544/2016)
20	CRL.A.-842/2024 CRL.M.(BAIL) 1508/2024	PANA DEVI V/s STATE NCT OF DELHI	CAUVERI BIRBAL(DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KOTLA MUBARAKPUR-544/2016) BAIL APPLN. 1109/2017 FILED BY PANA DEVI (DISPOSED ON : 2017-06-05) CRL.A. 811/2024 FILED BY RAM SWAROOP (D. OF HEARING : 2025-04-08) P.S.-FIR NO. : (KOTLA MUBARAKPUR-544/2016)
21	CRL.M.(BAIL) 1969/2024 In CRL.A.-1098/2024	RAJIV @VIJAY @PAPPU V/s STATE (GNCT OF DELHI) & ANR.	SURYA MALIK	
		OTHER DETAILS OF ADVOCATES: L.N RAO (DCPLNRAO@GMAIL.COM)(8800209050)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MEHRAULI-3267/2015) BAIL APPLN. 1622/2023 FILED BY RAJIV @ VIJAY @ PAPPU (DISPOSED ON : 2024-01-05) P.S.-FIR NO. : (MEHRAULI-3267/2015)
22	CRL.A.-1124/2024 CRL.M.(BAIL) 2024/2024	SANDEEP V/s THE STATE (G.N.C.T. OF DELHI) & ANR.	RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: RAHUL KR. VERMA(RAHULSLAW@GMAIL.COM)(9711328632)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (KANJHAWALA-305/2018)
FRESH MATTERS & APPLICATIONS				
23	CRL.M.A. 9802/2025 CRL.M.A. 9848/2025 In BAIL APPLN.- 4162/2024(Disposed off case)	GAURAV KUMAR PRASAD V/s STATE OF NCT OF DELHI THROUGH PRASAD NAGAR POLICE STATION	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR (KUMARABHAY2301@GMAIL.COM)(9716104763)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHAY KUMAR(KUMARABHAY2301@GMAIL.COM)(9716104763)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (PRASAD NAGAR-168/2024)
FOR ADMISSION				
24	CRL.M.C.-4743/2023 CRL.M.A. 18125/2023 WITH CRL.M.C. 4745/2023	SANJAY GAMBHIR V/s STATE & ANR.	MANNAT KAHAI SINGH, SAURABH SONI	
		OTHER DETAILS OF ADVOCATES: MANNAT SINGH(MANNAT@SONILAWOFFICES.COM)(9599248485)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAURABH SONI(SAURABSONI@GMAIL.COM)(9899537484)(PETITIONER)		
25	CRL.M.C.-4745/2023 CRL.M.A. 18129/2023	SANJAY GAMBHIR V/s STATE & ANR.	MANNAT KAHAI SINGH	
		OTHER DETAILS OF ADVOCATES: MANNAT SINGH(MANNAT@SONILAWOFFICES.COM)(9599248485)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
26	W.P.(CRL)-487/2025 CRL.M.A. 4313/2025	AJIT SINGH WARAICH & ORS. V/s UNION OF INDIA THROUGH OFFICE OF REGISTRAR OF COMPANIES, NCT OF DELHI AND HARYANA, MINISTRY OF CORPORATE AFFAIRS	JEEWESH PRAKASH	
		OTHER DETAILS OF ADVOCATES: JEEWESH PRAKASH(JEEWESH.PRAKASH@GMAIL.COM)(9999306490)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
27	CRL.A.-248/2011	SALMAN V/s STATE NCT OF DELHI	SHAHID ALI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(PANDAV NAGAR-496/2009)
28	CRL.M.A. 9479/2025 In CRL.A.-31/2024	SHIV CHAND V/s STATE (NCT OF DELHI)	ARCHIT UPADHAYAY (DHCLSC), ARCHIT UPADHAYAY	
		OTHER DETAILS OF ADVOCATES: ARCHIT AOR(AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KALA (AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KALA(WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KRISHNA NAGAR-332/2022)
29	CRL.A.-369/2024	BABITA DEVI V/s SURRENDER SINGH LAKRA	RAKESH MAHAJAN, RAJESH KUMAR KAUSHIK	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR KAUSHIK(RAJESHKAUSHIK298@GMAIL.COM)(9810433858)(PETITIONER)		
30	CRL.M.A. 4326/2025 In CRL.A.-629/2024	RAJ KUMAR@RAJU V/s STATE	ADIT SUBRAMANIAM PUJARI (DHCLSC), ADIT SUBRAMANIAM PUJARI	
		OTHER DETAILS OF ADVOCATES: ASP CHAMBERS(OFFICE.ASPCHAMBERS@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SANGAM VIHAR-212/2021)
31	CRL.M.(BAIL) 1284/2024 CRL.M.(BAIL) 672/2025 In CRL.A.-692/2024	VAGISH ALIAS TINKLE V/s STATE NCT OF DELHI	MURARI TIWARI(DHCLSC), FARAZ MAQBOOL	
		OTHER DETAILS OF ADVOCATES: MURARI TIWARI & ASSOCIATES(MURARITIWARIANDASSOCIATES@GMAIL.COM)(9911125857)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SANA JUNEJA(JUNEJASANA@GMAIL.COM)(9650645336)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-1027/2015) CRL.A. 1038/2024 FILED BY YOGESH @ TINKU (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(GOVIND PURI-1027/2015)
32	CRL.A.-721/2024 WITH CRL.A. 725/2024 CRL.A. 726/2024	SH. G.S. DHINGRA V/s DIRECTORATE OF ENFORCEMENT, THROUGH THE SPECIAL DIRECTOR	SONAM ANAND	
		OTHER DETAILS OF ADVOCATES: SONAM ANAND(OFFICE@ANANDANDASSOCIATES.CO.IN)(9810695816)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
33	CRL.A.-725/2024	M/S. U.K. PAINTS (INDIA) PVT. LTD V/s THE SPECIAL DIRECTOR DIRECTORATE OF ENFORCEMENT, GOVERNMENT OF INDIA, MINISTRY OF FINANCE, DEPARTMENT OF REVENUE	SONAM ANAND	
		OTHER DETAILS OF ADVOCATES: SONAM ANAND (OFFICE@ANANDANDASSOCIATES.CO.IN)(9810695816)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		
34	CRL.A.-726/2024	SH. K.S. DHINGRA V/s DIRECTORATE OF ENFORCEMENT, THROUGH THE SPECIAL DIRECTOR	SONAM ANAND	
		OTHER DETAILS OF ADVOCATES: SONAM ANAND(OFFICE@ANANDANDASSOCIATES.CO.IN)(9810695816)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		
35	CRL.M.(BAIL) 1842/2024 In CRL.A.-1038/2024 WITH CRL.A. 1105/2024	YOGESH @ TINKU V/s STATE, NCT OF DELHI	AVNEESH SARAN(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANIL JARYAL THAKUR(ANILJARYAL07@GMAIL.COM)(9871277207)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-1027/2015) CRL.A. 692/2024 FILED BY VAGISH ALIAS TINKLE (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(GOVIND PURI-1027/2015)
36	CRL.M.(BAIL) 1988/2024 In CRL.A.-1105/2024	YOGESH @ TINKU V/s STATE, NCT OF DELHI	AVNEESH SARAN (DHCLSC)	

		OTHER DETAILS OF ADVOCATES: ANIL JARYAL THAKUR (ANILJARYAL107@GMAIL.COM)(9871277207)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (GOVIND PURI-1026/2015) CRL.A. 506/2024 FILED BY VAGISH @ TINKLE (D. OF HEARING : 2025-04-08) P.S.-FIR NO. : (GOVIND PURI-1026/2015)
37	CRL.M.C.-1442/2023 CRL.M.A. 5526/2023 CRL.M.A. 5527/2023 CRL.M.A. 2225/2025	SMT USHA SHARMA AND ANOTHER & ANR. V/s SWATI SHARMA	PRATEEK SHARMA	
		OTHER DETAILS OF ADVOCATES: YATENDRA SHARMA(YATENDRASHARMA_2000@YAHOO.COM)(9868035100)(PETITIONER) PRATEEK SHARMA(PRATEEKSHARMA338@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) YATRENDRA SHARMA()(9868035100)(PETITIONER)		
38	CRL.M.C.-4487/2023 CRL.M.A. 17166/2023 CRL.M.A. 27574/2024	HARJEET KATHURIA V/s STATE OF NCT OF DELHI & ANR.	KUSHANK GARG, SNIGDHA SINGH, SNIGDHA SINGH	
		OTHER DETAILS OF ADVOCATES: RAHUL SINHA(INFO@DSNLEGAL.COM)(8948888834)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KUMAR SHASHWAT (CONTACT@KUMARSINGHASSOCIATES.COM)(9985653315)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SNIGDHA SINGH(SNIGDHA@SNIGDHALAWCHAMBERS.IN)(9985653315)(RESPONDENT)		
39	CRL.M.C.-4610/2023 CRL.M.A. 17607/2023	MUDIT RANA V/s M/S JAIN ENTERPRISES	SHIVANI SHARMA	
		OTHER DETAILS OF ADVOCATES: S.SATYANARAYANA (SIDDISATYANARAYANA@GMAIL.COM)(9810178109)(PETITIONER) ENTERPRISES (ICJ.ENTERPRISES@GMAIL.COM)()(RESPONDENT)		
40	CRL.M.C.-4853/2023 CRL.M.A. 18535/2023	RAKESH KUMAR SAINI V/s STATE	CHARAN SINGH	
		OTHER DETAILS OF ADVOCATES: CHARAN SINGH (CB99SINGH@GMAIL.COM)(9899396566)(PETITIONER) CHARAN SINGH(SVKZEROX@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
41	CRL.M.C.-4973/2023	PRINCE YADAV V/s ARTI YADAV	ARVIND KUMAR, SHEKHAR NANAVATY	
		OTHER DETAILS OF ADVOCATES: ARVIND (ARVIND14KUMAR@GMAIL.COM)()(PETITIONER) AARTI (AARTI15.YADAV07@GMAIL.COM)()(RESPONDENT) SHEKHAR NANAVATY(SHEKHARNANAVATY@GMAIL.COM)(8851287157)(RESPONDENT)		
42	CRL.M.C.-5139/2023 CRL.M.A. 15793/2024 CRL.M.A. 18843/2024	NITIN GUPTA V/s STATE (N.C.T. DELHI) & ANR.	PUNEET BAJAJ, PUNEET BAJAJ	
		OTHER DETAILS OF ADVOCATES: BAJAJ AND BAJAJ ASSOCIATES(ADVOCATE.PUNEET31@GMAIL.COM)(9811700978)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BAJAJ (ADVOCATE.PUNEET31@GMAIL.COM)(9213187809)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
43	CRL.M.C.-5195/2023 CRL.M.A. 19827/2023	SUNEEL KUMAR V/s STATE OF NCT OF DELHI & ORS.	AAKASH JANGHU	
		OTHER DETAILS OF ADVOCATES: PRADEEP SEHRAWAT (ADVOCATEJANGHU@GMAIL.COM)(9971221616)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (SAROJINI NAGAR-224/2019)
44	CRL.M.C.-5495/2023 CRL.M.A. 20777/2023 CRL.M.A. 31429/2023	DEVENDER CHANWARIYA V/s VARSHA CHAUHAN & ANR.	SHALINI SHARMA, MISHIKA SINGH	
		OTHER DETAILS OF ADVOCATES: SHALINI SHARMA(SHALINISH204@GMAIL.COM)(9818825567)(PETITIONER) MISHIKA SINGH(ADVMISHIKASINGH@GMAIL.COM)(9810187140)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

45	CRL.M.C.-5644/2023	JYOTI SUBBA & ANR. V/s STATE (NCT OF DELHI) & ORS.	KUNAL SABHARWAL	
		OTHER DETAILS OF ADVOCATES: KUNAL SABHARWAL (KUNAL@IREGAL.IN)(9891117595)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
46	CRL.M.C.-7386/2023 CRL.M.A. 27534/2023	ELANGO VAN.S V/s M/S AVTAR STEEL PLT ASHOK PRASAD BANWAL	SANJEEV KUMAR, SACHIN AGGARWAL	
		OTHER DETAILS OF ADVOCATES: C.R JAYA SUKIN (JAYASUKIN@GMAIL.COM)(9650134838)(PETITIONER) SACHIN AGGARWAL(SACHINAGGARWALADV@GMAIL.COM)(9811071022)(RESPONDENT)		
47	CRL.M.C.-8806/2023 CRL.M.A. 32839/2023	KSHITIJ CHHABRA AND ANR V/s UNION OF INDIA AND ORS	VIJAY KASANA, VIJAY KASANA	
		OTHER DETAILS OF ADVOCATES: VIJAY KASANA (VIJAYDKASANA@GMAIL.COM)(9873416665)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){}(RESPONDENT) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873416665)(PETITIONER)		
48	CRL.M.C.-8825/2023	SUNNY SACHDEVA V/s ASI SANJEEV KUMAR AND ORS & ANR.	SUNNY SACHDEVA	
		OTHER DETAILS OF ADVOCATES: AJAY TYAGI(SUNNYDEVA100@GMAIL.COM)(9990090890)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
49	CRL.REV.P.-170/2015 WITH CRL.REV.P. 249/2015 CRL.REV.P. 263/2015	SURESH KUMAR V/s STATE (GOVT OF NCT OF DELHI) & ANR	SIDDHARTH YADAV, M.P. SINGH, R P AGRAWAL, R N SHARMA, ARVIND KUMAR SINGH, SHANTANU SAGAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAHINDRA PARK-502/2014) CRL.REV.P. 263/2015 FILED BY PRADEEP @ HAPPY (D. OF HEARING : 2025-04-08) CRL.REV.P. 249/2015 FILED BY STATE (GOVT OF NCT OF DELHI) (D. OF HEARING : 2025-04-08) BAIL APPLN. 492/2016 FILED BY PANKAJ @ MINTU (DISPOSED ON : 2016-04-19) P.S.-FIR NO. :(MAHINDRA PARK-502/2014)
50	CRL.REV.P.-249/2015 CRL.M.A. 6483/2015	STATE (GOVT OF NCT OF DELHI) V/s RAMWATI @ GUDDI	AASHAA TIWARI, ARVIND KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAHINDRA PARK-502/2014) CRL.REV.P. 263/2015 FILED BY PRADEEP @ HAPPY (D. OF HEARING : 2025-04-08) CRL.REV.P. 170/2015 FILED BY SURESH KUMAR (D. OF HEARING : 2025-04-08) BAIL APPLN. 492/2016 FILED BY PANKAJ @ MINTU (DISPOSED ON : 2016-04-19) P.S.-FIR NO. :(MAHINDRA PARK-502/2014)
51	CRL.REV.P.-263/2015	PRADEEP @ HAPPY V/s STATE	ANIL SETHI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAHINDRA PARK-502/2014) CRL.REV.P. 170/2015 FILED BY SURESH KUMAR (D. OF HEARING : 2025-04-08) CRL.REV.P. 249/2015 FILED BY STATE (GOVT OF NCT OF DELHI) (D. OF HEARING : 2025-04-08) BAIL APPLN. 492/2016 FILED BY PANKAJ @ MINTU (DISPOSED ON : 2016-04-19) P.S.-FIR NO. :(MAHINDRA PARK-502/2014)
52	CRL.REV.P.-186/2015 WITH CRL.REV.P. 585/2015	HARVINDER JASPAL V/s ANKITA MARWAHA JASPAL	ANU NARULA, MANISH JHA	
		OTHER DETAILS OF ADVOCATES:		
53	CRL.REV.P.-585/2015 CRL.M.A. 498/2020 CRL.M.A. 532/2020 CRL.M.A. 633/2020	ANKITA MARWAHA & ANR V/s HARVINDER JASPAL	MANISH KUMAR JHA, RIDDHI SANCHETI	
		OTHER DETAILS OF ADVOCATES:		

		RIDDHI SANCHETI()(9910119388)(PETITIONER) RIDDHI SANCHETI()(9910119388)(PETITIONER)		
54	CRL.REV.P.-279/2015 CRL.M.A. 14395/2015	SUBHADRA V/s ANIL KUMAR VERMA	HARISH K MALHOTRA, SONDHI NARULA DALAL, DEVESH PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: DEVESH PRATAP SINGH(DEVESH.ADV@GMAIL.COM)(9999814755)(PETITIONER)		
55	CRL.REV.P.-389/2016 CRL.M.A. 8499/2016 CRL.M.A. 3016/2018	AMIT GUPTA V/s SUGANDHA GUPTA & ANR	THE JURIS CONSULT LAW ASSOCIATES, BANKEDY BIHARI	
		OTHER DETAILS OF ADVOCATES: THE JURIS CONSULT LAW ASSOCIATES()(9910504107)(PETITIONER)		
56	CRL.REV.P.-672/2016	ZIA-UL-ISLAM V/s STATE	JAVED MOHISN	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(SAKET-1195/2015)
57	CRL.REV.P.-757/2016 CRL.M.A. 3408/2024 CRL.M.A. 23057/2024	SUNEAL MANGAL V/s STATE & ORS	ARSHDEEP SINGH, SUNEAL MANGAL, VISHAL GOSAIN, SUNEAL MANGAL, MALAK M BHATT	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: SUNEAL MANGAL(SUNNYMANGAL@HOTMAIL.COM)(9810304984)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUNEAL MANGAL(SUNNYMANGAL@HOTMAIL.COM)(9810304984)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SUNEAL MANGAL(SUNNYMANGAL@HOTMAIL.COM)(9810304984)(PETITIONER) MALAK M BHATT(MALAKBHATT@GMAIL.COM)(9650592002)(RESPONDENT) MALAK M BHATT(MALAKBHATT@GMAIL.COM)(9650592002)(PETITIONER)		
CONNECTED MATTERS (ANMM)				
58	CRL.M.C.-2569/2019 CRL.M.A. 10317/2019 CRL.M.A. 10736/2019 WITH CRL.M.C. 2640/2019 CRL.M.C. 2641/2022	HKL MAGU & ORS V/s STATE & ANR	SKV LAW OFFICES, KIRTIMAN SINGH, ADITYA SIKKA	
		OTHER DETAILS OF ADVOCATES: SKV LAW OFFICES()(9205275890)(PETITIONER) KIRTIMAN SINGH()(7042427073)(PETITIONER) ADITYA SIKKA(ADITYA.SIKKA26@GMAIL.COM)(9810326295)(RESPONDENT)		
59	CRL.M.C.-2640/2019 CRL.M.A. 10557/2019 CRL.M.A. 10734/2019 CRL.M.A. 10735/2019 WITH CRL.M.C. 2569/2019	VIJAY MATHUR & ORS V/s STATE AND ANR.	SKV LAW OFFICES, KIRTIMAN SINGH, ADITYA SIKKA	
		OTHER DETAILS OF ADVOCATES: SKV LAW OFFICES()(9205275890)(PETITIONER) KIRTIMAN SINGH()(7042427073)(PETITIONER) ADITYA SIKKA(ADITYA.SIKKA26@GMAIL.COM)(9810326295)(RESPONDENT)		
60	CRL.M.C.-2641/2019 CRL.M.A. 10559/2019 WITH CRL.M.C. 2569/2019	SHRI VIDUR PURI V/s STATE & ANR	KUNAL TANDON, ADITYA SIKKA, NITI JAIN	
		OTHER DETAILS OF ADVOCATES: KUNAL TANDON()(8826808413)(PETITIONER) ADITYA SIKKA(ADITYA.SIKKA26@GMAIL.COM)(9810326295)(PETITIONER) NITI JAIN(NITI339@GMAIL.COM)(9899944170)(PETITIONER)		
61	CRL.M.C.-1046/2021 CRL.M.A. 5309/2021 CRL.M.A. 31132/2024 CRL.M.A. 31133/2024 WITH CRL.M.C. 1050/2021 CRL.M.C. 4913/2022	A. SAKTHEVIL & ORS. V/s STATE & ANR.	KULJEET RAWAL, ADITYA SIKKA	
		OTHER DETAILS OF ADVOCATES: KULJEET RAWAT(RAWALADVOCATES@YAHOO.CO.IN)(9811088203)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ADITYA SIKKA(ADITYA.SIKKA26@GMAIL.COM)(9810326295)(RESPONDENT)		
62	CRL.M.C.-1050/2021 CRL.M.A. 5346/2021 CRL.M.A. 31129/2024 CRL.M.A. 31130/2024	VIRENDER UPPAL & ORS. V/s STATE & ANR.	KULJEET RAWAL, ADITYA SIKKA	
		OTHER DETAILS OF ADVOCATES: KULJEET RAWAT(RAWALADVOCATES@YAHOO.COM.IN)(9811088203)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(0)(PETITIONER) KAPIL		

ADVANCE CAUSE LIST

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ADITYA SIKKA(ADITYA.SIKKA26@GMAIL.COM)(9810326295)(RESPONDENT)		
63	CRL.M.C.-4913/2022 CRL.M.A. 19665/2022	SHRI VIDUR PURI V/s STATE NCT OF DELHI & ANR.	KUMAR SHASHANK SHEKHER, NITI JAIN	
		OTHER DETAILS OF ADVOCATES: VIDUR PURI(VIDUR.PURI@SCVINDIA.COM)()(PETITIONER) SHANSHANK SHEKAR(SHASHANK@TANDONANDCO.COM)(7838379879)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) REGISTRAR OF COMPANIES(ROC.DELHI@MCA.GOV.IN)()(RESPONDENT) NITI JAIN(NITI339@GMAIL.COM)(9899944170)(PETITIONER)		
64	CRL.M.C.-890/2023 CRL.M.A. 3390/2023	APPAREL EXPORT PROMOTION COUNCIL V/s STATE AND ANR.	KULJEET RAWAL	
		OTHER DETAILS OF ADVOCATES: KULJEET RAWAL(RAWALADVOCATES@YAHOO.CO.IN)(9811088203)(PETITIONER) ROC DELHI(ROC.DELHI@MCA.GOV.IN)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR FINAL HEARING				
65	CRL.M.C.-2657/2023 CRL.M.A. 9947/2023	KASTURI VISHWANADHA NAIDU V/s SMALL FARMERS AGRI-BUSINESS CONSORTIUM & ANR.	SANDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH ARORA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) SIDDHARTH ARORA(ADVSIDDHARTHARORA@GMAIL.COM)(9643947657)(PETITIONER) SFAC(SFAC@NIC.IN)()(RESPONDENT) SFAC(SFAC@NIC.IN)()(RESPONDENT)		
66	CRL.M.C.-7643/2023 CRL.M.A. 28477/2023	VIJAYA RAJAGOPALA V/s CBI	KUNAL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: KUNAL MALHOTRA(KUNALMALHOTRA15@GMAIL.COM)(9899773662)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-6-S-1996) CRL.REV.P. 655/2012 FILED BY ASHOK CHAWLA & ANR. (DISPOSED ON : 2016-04-29) P.S.-FIR NO. :(CBI-6-S-1996)
67	CRL.M.C.-7965/2023 CRL.M.A. 29726/2023 WITH CRL.M.C. 7966/2023	SUNIT SURI V/s STATE GOVT. OF NCT OF DELHI AND ORS.	ACM LEGAL, AJAY BAHL	
		OTHER DETAILS OF ADVOCATES: ACM LEGAL (MAIL@ACMLEGAL.ORG)(9650536787)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY BAHL(BAHL_AJAY@HOTMAIL.COM)(9811222542)(RESPONDENT)		
68	CRL.M.C.-7966/2023 CRL.M.A. 29731/2023	SUNIT SURI V/s STATE GOVT. OF NCT OF DELHI AND ORS.	ACM LEGAL, AJAY BAHL	
		OTHER DETAILS OF ADVOCATES: ACM (MAIL@ACMLEGAL.ORG)(9650536787)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY BAHL(BAHL_AJAY@HOTMAIL.COM)(9811222542)(RESPONDENT)		
69	CRL.M.C.-8598/2023 CRL.M.A. 32110/2023	MADHUR AGGARWAL AND ORS. V/s STATE (NCT OF DELHI) AND ANR.	NISHANT NAIN, PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: NISHANT NAIN (NAINISHANT3748@GMAIL.COM)(9818366274)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRADEEP SINGH RANA(RANAPRADEEP1020@GMAIL.COM)(8586877727)(PETITIONER)		P.S.-FIR NO. :(SHALIMAR BAGH-40/2021)
FOR COMPLIANCE				
70	CRL.M.C.-4109/2023(Disposed off case)	PAWAN @ PAW AN SEJWAL V/s THE STATE AND ANOTHER	RIZWAN AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: RIZWAN AHMED(RKHANADV58@GMAIL.COM)(8750115604)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VASANT VIHAR-400/2017)

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.
- NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

CLICK HERE TO JOIN VC

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(CRL)-2080/2024	SHAFEEQ AHMAD V/s STATE OF NCT OF DELHI & ANR.	IMRAN ALI	
		OTHER DETAILS OF ADVOCATES: IMRAN ALI(IMRAN.HRLN@GMAIL.COM)(9212696986)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAMIA NAGAR-92/2024)
INTERIM BAIL				
2	BAIL APPLN.-725/2025 CRL.M.A. 5194/2025	BARKAT ALI V/s THE STATE NCT OF DELHI	TUSHAR LAMBA	
		OTHER DETAILS OF ADVOCATES: SAKSHI SACHDEVA(SAKSHISACHDEVA125957@GMAIL.COM)(9711269531)(PETITIONER) SAKSHI SACDEVA(SAKSHISACHDEVA125957@GMAIL.COM)(9711269531)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SWAROOP NAGAR-348/2021)
BAIL				
3	BAIL APPLN.-2167/2022	GAUTAM THAPAR V/s DIRECTORATE OF ENFORCEMENT	RAJAT KATYAL	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: HARSH SINHA(HARSH@KATYALASSOCIATES.COM)(9871508289)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 11/2021) CRL.M.C. 1884/2021 FILED BY GAUTAM THAPAR (DISPOSED ON : 2021-11-29) CRL.M.C. 1883/2021 FILED BY GAUTAM THAPAR (DISPOSED ON : 2021-09-30) BAIL APPLN. 4185/2021 FILED BY GAUTAM THAPAR (DISPOSED ON : 2022-03-02) CRL.M.C. 2790/2021 FILED BY JANMEJAYA MAHAPATRA (D. OF HEARING : 2025-09-16) BAIL APPLN. 1602/2022 FILED BY GAUTAM THAPAR (DISPOSED ON : 2022-05-27) BAIL APPLN. 559/2022 FILED BY RANA KAPOOR (DISPOSED ON : 2022-11-25) CRL.M.C. 1204/2022 FILED BY RANA KAPOOR

ADVANCE CAUSE LIST

				(DISPOSED ON : 2022-03-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 11/2021)
4	BAIL APPLN.-508/2025	DEVENDER KUMAR @ ANIKET V/s STATE THROUGH SHO PS PREM NAGAR	BRAHMANAND	
		OTHER DETAILS OF ADVOCATES: BRAHMANAND GUPTA(ADVBNGUPTA111@GMAIL.COM)(9899194195)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PREM NAGAR-319/2021) BAIL APPLN. 1553/2022 FILED BY DEVENDER KUMAR @ ANIKET (DISPOSED ON : 2023-04-18) BAIL APPLN. 4260/2023 FILED BY AKASH @ AKKU (DISPOSED ON : 2024-04-08) P.S.-FIR NO. :(PREM NAGAR-319/2021)
SUSPENSION OF SENTENCE				
5	CRL.A.-946/2019 CRL.M.(BAIL) 1457/2019	VIKKI V/s STATE	PANKAJ VIVEK, SALEEM MALIK	
		OTHER DETAILS OF ADVOCATES: PANKAJ VIVEK()(9811215778)(PETITIONER)		P.S.-FIR NO. :(LAJPAT NAGAR-219/2015)
6	CRL.M.(BAIL) 564/2025 In CRL.A.-8/2025	RAMAN SHUKLA V/s STATE NCT OF DELHI	SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES: AMIT KALA (WEARKALAS@GMAIL.COM)(7838656399)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MAGAN KUMAR(MAGANKUMAR2003@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-367/2020)
PAROLE/FURLOUGH				
7	W.P.(CRL)-3887/2024	GANGA SAHAY V/s STATE OF NCT OF DELHI	RUCHIRA GOEL(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIJAY VIHAR-169/2012) CRL.A. 803/2013 FILED BY GANGA SAHAY (DISPOSED ON : 2014-07-30) W.P.(CRL) 2373/2014 FILED BY GANGA SAHAY (DISPOSED ON : 2015-02-19) W.P.(CRL) 1054/2017 FILED BY GANGA SAHAI (DISPOSED ON : 2017-04-13) W.P.(CRL) 563/2018 FILED BY GANGASAHAI (DISPOSED ON : 2018-02-21) W.P.(CRL) 2550/2018 FILED BY GANGA SAHAI (DISPOSED ON : 2019-02-14) W.P.(CRL) 3365/2019 FILED BY GANGA SAHAY (DISPOSED ON : 2019-12-03) W.P.(CRL) 719/2020 FILED BY GANGA SAHAI (DISPOSED ON : 2020-03-16) P.S.-FIR NO. :(VIJAY VIHAR-169/2012)
8	CRL.M.A. 6883/2025 In W.P.(CRL)-3923/2024(Disposed off case)	MAHESH V/s STATE GOVT. OF NCT OF DELHI	ZEESHAN DIWAN (DHCLSC), ZEESHAN DIWAN	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UDAY CHUAHAN(CHUAHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(TIMAR PUR-94/2006) CRL.A. 1103/2013 FILED BY AJAY (DISPOSED ON : 2014-08-21) CRL.A. 1071/2013 FILED BY MAHESH (DISPOSED ON : 2014-08-21) CRL.A. 713/2013 FILED BY PYARE LAL (DISPOSED ON : 2014-08-21) W.P.(CRL) 745/2015 FILED BY AJAY (DISPOSED ON : 2015-05-18) W.P.(CRL) 1202/2019 FILED BY MAHESH @ KALA (DISPOSED ON : 2019-11-18) P.S.-FIR NO. :(TIMAR PUR-94/2006)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
9	CRL.REV.P.-14/2023 CRL.M.A. 294/2023	RAHUL KUMAR & ANR. V/s THE STATE	RAHUL DHANKAR, GAURAV SINGH, BHARAT BHUSHAN GUPTA, AWADHESH KR. JHA	
		OTHER DETAILS OF ADVOCATES: RISHABH KR. (ADV.RISHABH31@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAURAV SINGH(GRVSINGH.SINGH1@GMAIL.COM)(9650649735)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(UTTAM NAGAR-272/2019) CRL.M.C. 1777/2020 FILED BY RAJENDER KUMAR GOYAL (DISPOSED ON : 2024-08-08)

		GAURAV SINGH(GRVSINGH.SINGH1@GMAIL.COM)(9650649735)(PETITIONER) BHARAT BHUSHAN GUPTA(BBGUPTAVAKIL@GMAIL.COM)(9711925013)(PETITIONER) AWADHESH KR. JHA(ADVAKJHA71@YAHOO.COM)(9312187949)(PETITIONER)	P.S.-FIR NO. :(UTTAM NAGAR-272/2019)
FRESH MATTERS & APPLICATIONS			
10	CONT.CAS(C)-522/2025 CM APPL. 19980/2025	MUZAFFAR AHMED DAR V/s DHARMENDER (CHIEF SECY), STATE (NCT OF DEELHI) AND ANR	KARTIK PURUSHOTTAMA MURUKUTLA
		OTHER DETAILS OF ADVOCATES: MP KARTIK(MPKARTIK@GMAIL.COM)(0)(PETITIONER) DHC(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT)	
FOR ADMISSION			
11	CRL.REV.P.-1113/2018	KUMSI UBHI V/s STATE GNCT OF DELHI & ANR	PRADEEP CHOWDHARY, SUDHIR K.SANEJA
		OTHER DETAILS OF ADVOCATES: PRADEEP CHOWDHARY()(9990535912)(PETITIONER)	
12	CRL.REV.P.-1330/2023	GURVINDER SINGH SAINI V/s SIMRANDEEP KAUR	NIKHILESH KUMAR
		OTHER DETAILS OF ADVOCATES: NIKHILES KUMAR (NIKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER)	
AFTER NOTICE MISC. MATTERS			
13	CRL.A.-567/2001	BALDEV SINGH V/s C.B.I.	SANDEEP SETHI, A.Q. DUTT, NITESH MEHRA, ATIF SHAMIM, NIKHIL GOEL
		OTHER DETAILS OF ADVOCATES: ATIF SHAMIM(ATIFSHAMIM@GMAIL.COM)(9810428492)(PETITIONER) NIKHIL GOEL(REACHNIKHILGOEL@GMAIL.COM)(9810133254)(RESPONDENT)	Listing Remarks: AT 4.00 P.M. P.S.-FIR NO. :(SUBHASH PLACE-RC-98A/95/DLI)
14	CRL.A.-654/2003	RAJINDER KUMAR V/s THE STATE	SUNIL AHUJA, RUCHI KAPUR, SUNIL KAPOOR
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT)	Listing Remarks: AT 4:00PM P.S.-FIR NO. :(VASANT VIHAR-7/2001)
15	CRL.A.-784/2003 CRL.M.A. 4489/2004 CRL.M.A. 4490/2004 CRL.M.A. 4491/2004	SARWAN KUMAR V/s RAJDHANI POLUTARY CENTRE & ANR	G.S.ANEJA, SUNIL KAPOOR
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT) WITHOUT GENERATE ()(RESPONDENT)	
16	CRL.REV.P.-668/2018 CRL.M.A. 29562/2018	SUMAN CHHABRA V/s SUB-DIVISIONAL MAGISTRATE SAKET & ANR	SUMI ANAND
		OTHER DETAILS OF ADVOCATES: SUMI ANAND()(9811417409)(PETITIONER)	
17	CRL.REV.P.-673/2018 CRL.M.A. 29664/2018	THE STATE, GOVT. OF N.C.T. OF DELHI V/s MANOJ @ PAYA	HIREIN SHARMA
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA()(9811367166)(PETITIONER)	P.S.-FIR NO. :(SEELAMPUR-160/2017)
18	CRL.A.-1146/2019	SALMAN V/s STATE	ABDUL SATTAR, RANJAN KUMAR, ZEB A
		OTHER DETAILS OF ADVOCATES: ABDUL SATTAR()(9818084363)(PETITIONER) RANJAN KUMAR (RK RANJANROOP@GMAIL.COM)(8136073971)(PETITIONER) ZEB A (ZEBAK016@GMAIL.COM)(9821429689)(PETITIONER)	P.S.-FIR NO. :(MALVIYA NAGAR-185/2013)
19	W.P.(CRL)-1889/2021 CRL.M.A. 15678/2021 WITH W.P.(CRL) 1417/2024	SATPAL TYAGI AND ANOTHER. V/s THE STATE N.C.T. OF DELHI	ANUROOP P.S
		OTHER DETAILS OF ADVOCATES: ANUROOP P.S. (ADV.ANUROOP@GMAIL.COM)(9811218591)(PETITIONER) ANIL KUMAR(ANILCO040@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHC PROSECUTION DELHI POLICE@GMAIL.COM)(9891919168)(RESPONDENT) STANDING COUNSEL(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(WAZIRABAD-130/2021) W.P.(CRL) 1417/2024 FILED BY YOGESH TYAGI AND ANR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(WAZIRABAD-130/2021)
20	W.P.(CRL)-1417/2024 CRL.M.A. 13845/2024	YOGESH TYAGI AND ANR V/s STATE GOVT OF NCT DELHI AND ANR	ANUROOP P.S
		OTHER DETAILS OF ADVOCATES: ANUROOP P.S.(ADV.ANUROOP@GMAIL.COM)(9711324245)(PETITIONER)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(WAZIRABAD-130/2021)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		W.P.(CRL) 1889/2021 FILED BY SATPAL TYAGI AND ANOTHER. (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(WAZIRABAD-130/2021)
21	CRL.REV.P.-130/2022 CRL.M.A. 4320/2022 CRL.M.A. 4321/2022	JITENDRA PRATAP SINGH V/s ANJALI	SANJEEV	
		OTHER DETAILS OF ADVOCATES: RAKESH K.SHARMA(SAQNJEEVKARMACH7698@GMAIL.COM)(9811261627)(PETITIONER) RAKESH K. SHARMA(SANJEEVTARMACH7698@GMAIL.COM)(9811261627)(PETITIONER)		
22	CRL.REV.P.-196/2022 CRL.M.A. 6319/2022	CENTRAL BUREAU OF INVESTIGATION V/s ANIL KUMAR	RIPUDAMAN SINGH BHARDWAJ, MANOJ CHANDER PANT	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN SINGH(CGSC.RIPUDAMAN@GMAIL.COM)(9818030700)(PETITIONER) MANOJ CHANDER PANT(ADV.MANOJPANT@GMAIL.COM)(9971560508)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2020-A-0037) CRL.REV.P. 519/2024 FILED BY CBI (D. OF HEARING : 2025-05-23) P.S.-FIR NO. :(CBI-DAI-2020-A-0037)
23	CRL.REV.P.-235/2022	HIMANSHU SETH V/s ASSISTANT GENERAL MANAGER, UCO BANK	HIMANSHU SETH, ASHITA CHAWLA	
		OTHER DETAILS OF ADVOCATES: HIMANSHU SETH(SETHHIMANSHU45@GMAIL.COM)(9319913749)(PETITIONER) ASHITA CHAWLA(ASHITA1002@YAHOO.CO.IN){8860313106}(PETITIONER)		
24	CRL.REV.P.-340/2022 CRL.M.A. 10925/2022	VIVEK BATI@SUMIT V/s NEERU & ANR.	DEVENDRA KUMAR SHARMA, AJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: D K SHARMA(DKSHARMA1960@YAHOO.COM)(9810224127)(PETITIONER) AJAY KUMAR SINGH(ADVAJAYSINGH1@GMAIL.COM)(9899178353)(RESPONDENT)		
25	CRL.REV.P.-411/2022 CRL.M.A. 12947/2022	NEERAJ JAIN V/s STATE OF NCT OF DELHI AND ORS	SANDEEP JOSHI	
		OTHER DETAILS OF ADVOCATES: SANDEEP(SANDEEP@ADLEGUS.IN)(9830606599)(PETITIONER) SANDEEP JOSHI(SANDY24ADV@GMAIL.COM)(9830606599)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
26	CRL.REV.P.-529/2022	STATE V/s VINAY KUMAR ALIAS VINNU AND ORS.	MANJEET ARYA	
		OTHER DETAILS OF ADVOCATES: MANJEET ARYA(MANJEETARYA@YAHOO.COM)(9810054662)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PATEL NAGAR-225/2021) BAIL APPLN. 2839/2021 FILED BY AMEER CHAND (DISPOSED ON : 2022-05-25) BAIL APPLN. 3282/2021 FILED BY VINOD KUMAR (DISPOSED ON : 2022-05-25) BAIL APPLN. 3385/2022 FILED BY VINAY KUMAR (DISPOSED ON : 2022-12-06) P.S.-FIR NO. :(PATEL NAGAR-225/2021)
27	CRL.REV.P.-576/2022 CRL.M.A. 17721/2022	KHAN MOHD@ GUDDU V/s SMT. HINA KHAN & ANR.	SURENDER KUMAR AHLUWALIA, DEVENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: ANURAG AHULWALIA(ANURAGAHULWALIA@GMAIL.COM){}(PETITIONER) KHAN MOHD(KHANMOHAMMAD125@GMAIL.COM)(9953153022)(PETITIONER) ANURAG AHULWALIA(ANURAGAHULWALIA@GMAIL.COM){}(PETITIONER) DEVENDRA KUMAR(ASIAPROFILE786@GMAIL.COM)(8744880124)(PETITIONER)		
28	CRL.REV.P.-605/2022 CRL.M.A. 18689/2022 WITH CRL.REV.P. 745/2022	DIRECTORATE OF ENFORCEMENT V/s NAU NIDH OVERSEAS PVT. LTD. & ORS.	ZOHEB HOSSAIN, GEETANJALI SHARMA, RAMCHANDRA MADAN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) RAJESH SINGH NAGAR(RAJESHSGHHNAAR@GMAIL.COM)(9810702482)(RESPONDENT) NAU NIDH OVERSEAS PVT.LTD(JP@JPSINGH.COM)(9999999947)(RESPONDENT) GEETANJALI SHARMA(ANJALISHARMA20IN@YAHOO.CO.IN)(9899147053)(RESPONDENT) RAMCHANDRA MADAN(RAMCHANDRAMADAN@GMAIL.COM)(9767358607)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 58/2021) W.P.(CRL) 1228/2022 FILED BY JATINDER PAL SINGH (DISPOSED ON : 2022-09-14) CRL.M.C. 658/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-05-24) W.P.(CRL) 304/2022 FILED BY JATINDER PAL SINGH (D. OF HEARING : 2030-01-26) CRL.M.C. 2896/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2022-07-20) CRL.REV.P. 745/2022 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-

				08) W.P.(CRL) 1247/2024 FILED BY JATINDER PAL SINGH (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 58/2021)
29	CRL.REV.P.-745/2022 CRL.M.A. 22583/2022	DIRECTORATE OF ENFORCEMENT V/s M/S. NAU NIDH OVERSEAS PVT. LTD. & ANR.	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN(HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) JATINDER PAL SINGH(JP@JPSINGH.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 58/2021) W.P.(CRL) 1228/2022 FILED BY JATINDER PAL SINGH (DISPOSED ON : 2022-09-14) CRL.M.C. 658/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2024-05-24) W.P.(CRL) 304/2022 FILED BY JATINDER PAL SINGH (D. OF HEARING : 2030-01-26) CRL.M.C. 2896/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2022-07-20) CRL.REV.P. 605/2022 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-08) W.P.(CRL) 1247/2024 FILED BY JATINDER PAL SINGH (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 58/2021)
30	CRL.M.A. 1087/2023(CM For Restoration) CRL.M.A. 1088/2023 In CRL.REV.P.-676/2022(Disposed off case)	SH VIKRAM VIJ V/s SMT ANJU AHUJA & ANR.	RASHMI AGGARWAL, AMIT GUPTA, BIHU SHARMA	
		OTHER DETAILS OF ADVOCATES: RASHMI SINGHLA(RASHMI.SINGHLA.ASSOCIATES@GMAIL.COM)()(PETITIONER) A.ANJU AHUJA(A.ANJUAHUJA@GMAIL.COM)()(RESPONDENT) BIHU SHARMA(BIHUSHARMA@GMAIL.COM)()(RESPONDENT) RATNA AGGARWAL(RATNAAGGARWAL@GMAIL.COM)(9810155091)(PETITIONER) KHAN COMPUTER(KHANCOMPUTERTISHAZARI@GMAIL.COM)()(PETITIONER) BIHU SHAR MA(BIHUSHARMA@GMAIL.COM)()(RESPONDENT) BIHU SHARMA(BIHUSHARMA@GMAIL.COM)(9811055406)(RESPONDENT)		
31	CRL.REV.P.-719/2022	MANISH V/s STATE & ANR.	VARUN MUDGIL, SHOAIB HAIDER	
		OTHER DETAILS OF ADVOCATES: MANMOHAN SINGH(MANMOHANSINGH@LAWYER.COM)(9625880810)(PETITIONER) VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHOAIB HAIDER(SHOAIBHAIDERADVOCATE@GMAIL.COM)(9899723716)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(AMBEDKAR NAGAR-165/2022) BAIL APPLN. 3484/2022 FILED BY DHEERAJ @ BADAL (DISPOSED ON : 2023-07-07) P.S.-FIR NO. :(AMBEDKAR NAGAR-165/2022)
32	CRL.M.C.-4797/2023 CRL.M.A. 18319/2023 CRL.M.A. 14416/2024 CRL.M.A. 29186/2024 WITH CRL.REV.P. 609/2023	PRATEEK SHARMA V/s PRIYANKA SAINI	MOHAMMAD SULAMAN KHAN, AKSHIT SACHDEVA	
		OTHER DETAILS OF ADVOCATES: M.S KHAN (KHANLAWYER1@GMAIL.COM)(9818416099)(PETITIONER) AKSHIT SACHDEVA (AKSHITSACHDEVA.ADVOCATE@GMAIL.COM)()(RESPONDENT) MS KHAN (KHANLAWYER1@REDIFFMAIL.COM)(9818416099)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AKSHIYASACHDEVA(AKSHITSACHDEVA.ADVOCATE@GMAIL.COM)()(RESPONDENT) PRATEEK SHARMA (PRATEEK.SHARMA131988@GMAIL.COM)(0)(RESPONDENT)		
33	CRL.REV.P.-609/2023	PRIYANKA SAINI V/s PRATEEK SHARMA & ANR.	AKSHIT SACHDEVA, AKSHIT SACHDEVA, MOHAMMAD SULAMAN KHAN	
		OTHER DETAILS OF ADVOCATES: PRIYANKA SAINI(PRIYANK.03@.SAINI@GMAIL.COM)()(PETITIONER) AKSHIT SACHDEVA (AKSHITSACHDEVA.ADVOCATE@GMAIL.COM)(9911927538)(PETITIONER) AKSHIT SACHDEVA(AKSHITSACHDEVA.ADVOCATE@GMAIL.COM)(9911927538)(PETITIONER) PRATEEK SHARMA (PRATEEK.SHARMA131988@GMAIL.COM)()(RESPONDENT) PRATEEK SHARMA(PRATEEK.SHARMA131988@GMAIL.COM)()(RESPONDENT) AKSHIT SACHDEVA(AKSHITSACHDEVA.ADVOCATE@GMAIL.COM)(9911927538)(PETITIONER) MOHAMMAD SULAMAN KHAN(KHANLAWYER11@GMAIL.COM)(9818416099)(RESPONDENT)		
34	CRL.REV.P.-6/2023	ARJUN SINGH V/s ABDUL AZIZ & ANR.	RAVI PARTAP SINGH BHATTI	
		OTHER DETAILS OF ADVOCATES:		

ADVANCE CAUSE LIST

35	CRL.REV.P.-25/2023 CRL.M.A. 575/2023 CRL.M.A. 577/2023	UDAY RATRA V/s STATE NCT OF DELHI	AMAN PANWAR	
		OTHER DETAILS OF ADVOCATES: AMAN PANWAR OFFICE(APLAW.DELHI@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAKET-53/2014)
36	CRL.REV.P.-268/2023 CRL.M.A. 6627/2023 WITH CRL.REV.P. 713/2023 CRL.REV.P. 1344/2023	JOGINDER MANN AND ORS V/s THE STATE GOVT OF NCT OF DELHI	JAI RAM GARG	
		OTHER DETAILS OF ADVOCATES: JAI RAM GARG ()(9811033341)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-68/2019) W.P.(CRL) 754/2019 FILED BY HRTIK MITTAL & ANR (DISPOSED ON : 2019-10-09) BAIL APPLN. 567/2019 FILED BY ORLIN (DISPOSED ON : 2019-07-29) CRL.REV.P. 317/2023 FILED BY HRITHIK MITTAL (DISPOSED ON : 2023-03-24) CRL.REV.P. 328/2023 FILED BY ORLIN BASUMATARY (DISPOSED ON : 2023-03-28) CRL.REV.P. 713/2023 FILED BY MASTER GC (D. OF HEARING : 2025-04-08) CRL.REV.P. 1344/2023 FILED BY MAHTAB SINGH (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-68/2019)
37	CRL.REV.P.-1344/2023	MAHTAB SINGH V/s STATE OF GNCT & ANR.	MONU KUMAR, MANOJ KUMAR, SIMANTA KUMAR	
		OTHER DETAILS OF ADVOCATES: VARUN DESWAL(VARUNDESWALADVOCATE@GMAIL.COM)(7838289358)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MANOJ KUMAR(MKUPADHYAY03@GMAIL.COM)(9971822205)(PETITIONER) SIMANTA KUMAR(SIMANT.ADV@GMAIL.COM)(9953030617)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-68/2019) W.P.(CRL) 754/2019 FILED BY HRTIK MITTAL & ANR (DISPOSED ON : 2019-10-09) BAIL APPLN. 567/2019 FILED BY ORLIN (DISPOSED ON : 2019-07-29) CRL.REV.P. 268/2023 FILED BY JOGINDER MANN AND ORS (D. OF HEARING : 2025-04-08) CRL.REV.P. 317/2023 FILED BY HRITHIK MITTAL (DISPOSED ON : 2023-03-24) CRL.REV.P. 328/2023 FILED BY ORLIN BASUMATARY (DISPOSED ON : 2023-03-28) CRL.REV.P. 713/2023 FILED BY MASTER GC (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-68/2019)
38	CRL.REV.P.-713/2023 CRL.M.A. 17405/2023 CRL.M.A. 17406/2023 CRL.M.A. 17407/2023	MASTER GC V/s THE STATE GOVT OF NCT OF DELHI & ORS.	VINOD KUMAR	
		OTHER DETAILS OF ADVOCATES: VARUNDESWAL (VARUNDESWALADVOCATE@GMAIL.COM)(7838289358)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-68/2019) W.P.(CRL) 754/2019 FILED BY HRTIK MITTAL & ANR (DISPOSED ON : 2019-10-09) BAIL APPLN. 567/2019 FILED BY ORLIN (DISPOSED ON : 2019-07-29) CRL.REV.P. 268/2023 FILED BY JOGINDER MANN AND ORS (D. OF HEARING : 2025-04-08) CRL.REV.P. 317/2023 FILED BY HRITHIK MITTAL (DISPOSED ON : 2023-03-24) CRL.REV.P. 328/2023 FILED BY ORLIN BASUMATARY (DISPOSED ON : 2023-03-28) CRL.REV.P. 1344/2023 FILED BY MAHTAB SINGH (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-68/2019)
39	CRL.REV.P.-392/2023	SH MADAN LAL SURYAWANSHI V/s THE STATE & ORS.	RAJESH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: MADAN LAL SURYAWANSHI NAGINA(MLSURYAWANSHI03@GMAIL.COM)(9313354666)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

40	CRL.REV.P.-467/2023	REKHA JHA V/s RAVI DUTT GAUR	DHAN MOHAN MISHRA	
		OTHER DETAILS OF ADVOCATES: DHAN MOHAN (DHANMOHANDHC@GMAIL.COM)(981118098)(PETITIONER)		
41	CRL.REV.P.-525/2023	CHADER PAL V/s STATE (NCT OF DELHI) THROUGH THE SHO & ANR.	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR(ATTORNEY.MANISH@GMAIL.COM)(9873950114)(PETITIONER) RAKESH BIST(RAKESHBIST332@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUNJABI BAGH-458/2022)
42	CRL.REV.P.-559/2023	AAKASH TYAGI@ AKKI V/s STATE	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA(DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW FRIENDS COLONY-259/2018) BAIL APPLN. 3491/2024 FILED BY AJAY RATHI (DISPOSED ON : 2024-11-07) BAIL APPLN. 1005/2025 FILED BY AAKASH TYAGI@AKKI (D. OF HEARING : 2025-05-06) P.S.-FIR NO. :(NEW FRIENDS COLONY-259/2018)
43	CRL.REV.P.-821/2023 CRL.M.A. 20782/2023 CRL.M.A. 24518/2024 CRL.M.A. 24519/2024	SUNANDA SHARMA V/s RAJ KAPOOR KAUSHAL	KANISHK RANA, ASHUTOSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RANA KANISHK (RANA.KANISHK@GMAIL.COM)()(PETITIONER) RANA KANISHK (RANA.KANISHK@GMAIL.COM)()(RESPONDENT) ASHUTOSH BHARDWAJ (ASHUTOSH.BHARDWAJ13AB@GMAIL.COM)()(RESPONDENT) PREETI SHARMA (ADV.MAYANKRAJPAL@GMAIL.COM)(7827550594)(PETITIONER) KANISHK RANA (RANA.KANISHK@GMAIL.COM)(9810649952)(RESPONDENT)		
44	CRL.REV.P.-906/2023 CRL.M.A. 23571/2023	DEEPAK BHATEJA V/s SHILPA VIRMANI	PRIYANKA PUGLANI	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR (LESJURIS@GMAIL.COM)(9312288513)(PETITIONER)		
45	CRL.REV.P.-1172/2023	ASHOK SAREEN V/s MADURA COATS PVT. LTD. & ANR.	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR (KUMARRAJESH.ADV@GMAIL.COM)(9871907794)(PETITIONER) RAJESH KUMAR (KUMARRAJESH.ADV@GMAIL.COM)(9871907794)(PETITIONER) ARUP (ARUP.BORUA@COATS.COM)()(RESPONDENT) ARUP (ARUP.BORUA@COATS.COM)()(RESPONDENT)		
46	W.P.(CRL)-1011/2024 CRL.M.A. 9599/2024 CRL.M.A. 12636/2024 CRL.M.A. 12637/2024 CRL.M.A. 38422/2024 CRL.M.A. 38423/2024	RAJEEV SHARMA V/s STATE OF DELHI AND ANR.	DINESH JOTWANI, HARMEET GROVER, NITISH PANDE, HARMEET GROVER, SIDHANT DHINGRA, LAKHAN SINGH	
		OTHER DETAILS OF ADVOCATES: DINESH JOTWANI (LITIGATION@ABILEGAL.COM)(9730049704)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) HARMEET GROVER(LAWOFFICESOFHARMEETGROVER@GMAIL.COM)(8800184922)(PETITIONER) SIDHANT DHINGRA(SIDHANTDHINGRA@ADVOCATESIDHANTDHINGRA.COM)(9650677902)(PETITIONER) LAKHAN SINGH(RAMLAKHAN9933@GMAIL.COM)(8368790932)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOTI NAGAR-148/2017) CRL.M.C. 2324/2017 FILED BY RAJEEV SHARMA (DISPOSED ON : 2017-09-13) BAIL APPLN. 1137/2017 FILED BY RAJEEV SHARMA (DISPOSED ON : 2017-06-13) W.P.(CRL) 2768/2017 FILED BY RAJEEV SHARMA (DISPOSED ON : 2017-09-22) BAIL APPLN. 2091/2017 FILED BY RAJEEV SHARMA (DISPOSED ON : 2017-11-20) BAIL APPLN. 1960/2017 FILED BY RAJEEV SHARMA (DISPOSED ON : 2017-11-02) W.P.(CRL) 164/2018 FILED BY RAJEEV SHARMA (DISPOSED ON : 2019-07-30) P.S.-FIR NO. :(MOTI NAGAR-148/2017)
47	W.P.(CRL)-1039/2024	AMAN & ANR. V/s THE STATE OF N.C.T OF DELHI & ANR.	NARENDER SINGH SHARMA	
		OTHER DETAILS OF ADVOCATES: ASHISH LAROIA(AASHI.LAROIA@GMAIL.COM)(9999966730)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VIJAY VIHAR-180/2019) CRL.M.C. 4137/2019 FILED BY POOJA (DISPOSED ON : 2023-11-29)

				P.S.-FIR NO. :(VIJAY VIHAR-180/2019)
48	W.P.(CRL)-1156/2024	APPELT SONJA V/s STATE OF NCT OF DELHI THROUGH SHO IGI AIRPORT POLICE STATION	DEEPAK SWAMI	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: VIKAS NAIN (VIKAS.NAIN@LIVE.COM)(8860690425)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-215/2024)
49	W.P.(CRL)-1193/2024 CRL.M.A. 11493/2024 CRL.M.A. 17527/2024 CRL.M.A. 23157/2024	NEENA GUPTA V/s STATE (NCT OF DELHI) AND ORS	MOHIT GUPTA, SAURABH KANSAL	
		OTHER DETAILS OF ADVOCATES: SANYOG KUMAR(SANYOGKUMAR303@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAURABH KANSAL (SK@PSAASSOCIATES.IN)(9958378565)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
50	W.P.(CRL)-1324/2024 CRL.M.A. 12974/2024	RAMESH KUMAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	ADITYA MISHRA	
		OTHER DETAILS OF ADVOCATES: KISHOR KUMAR (ADV.KISHORMISHRA@GMAIL.COM)(9899757293)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-277/2023) CRL.M.C. 1547/2025 FILED BY PREETI TOMAR & ORS. (D. OF HEARING : 2025-04-14) CRL.M.C. 1744/2025 FILED BY STATE GOVT OF NCT OF DELHI (D. OF HEARING : 2025-04-14) P.S.-FIR NO. :(SEEMA PURI-277/2023)
51	W.P.(CRL)-1344/2024 CRL.M.A. 19521/2024	RAKESH GHAI AND ORS V/s STATE OF NCT OF DELHI AND ORS.	FIROZ IQBAL KHAN	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(ROHINI NORTH-55/2024)
52	W.P.(CRL)-1410/2024 CRL.M.A. 13740/2024 WITH W.P.(CRL) 1412/2024	KAMAL KUMAR V/s STATE NCT OF DELHI & ANR.	AFESH KUMAR, ANAMIKA CHOPRA	
		OTHER DETAILS OF ADVOCATES: NISHANT PATHAK(KKRAFESH@GMAIL.COM)(9953160613)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANAMIKA CHOPRA(ANAMIKACHOPRA.2011@GMAIL.COM)(8800790269)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-172/2021) W.P.(CRL) 1412/2024 FILED BY KAMAL KUMAR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 172/2021)
53	W.P.(CRL)-1412/2024 CRL.M.A. 13744/2024	KAMAL KUMAR V/s STATE NCT OF DELHI & ANR.	AFESH KUMAR, ANAMIKA CHOPRA	
		OTHER DETAILS OF ADVOCATES: NISHANT PATHAK(KKRAFESH@GMAIL.COM)(9953160613)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANAMIKA CHOPRA(ANAMIKACHOPRA.2011@GMAIL.COM)(8800790269)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-172/2021) W.P.(CRL) 1410/2024 FILED BY KAMAL KUMAR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 172/2021)
54	W.P.(CRL)-1735/2024	DR. IQBAL SINGH V/s DR. ANIL KUMAR YADAV & ORS.	PAYAL BAHL	
		OTHER DETAILS OF ADVOCATES: ABHI MISHRA(ABHI@ABHIMISHRA.IN)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
55	W.P.(CRL)-2495/2024 CRL.M.A. 24305/2024 CRL.M.A. 24306/2024 CRL.M.A. 24307/2024 CRL.M.A. 234/2025	CA RAKESH KUMAR GUPTA V/s STATE - THE GOVT. OF NCT OF DELHI	RAKESH KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: SNEHCS (SNEHCS5@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SHALIMAR BAGH-189/2012) W.P.(CRL) 2513/2024 FILED BY CA RAKESH KUMAR GUPTA (D. OF HEARING : 2025-07-02) P.S.-FIR NO. :(SHALIMAR BAGH-189/2012)
56	W.P.(CRL)-2620/2024 CRL.M.A. 25656/2024	1. CHANDERLOK NAINTA AND ORS V/s STATE NCT OF DELHI AND ORS	NITENDRA SHARMA	
		OTHER DETAILS OF ADVOCATES:		

		NITENDRASHARMA(SHARMANITENDRA775@GMAIL.COM)(9350292404)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
57	W.P.(CRL)-2952/2024 CRL.M.A. 28858/2024	MR NIRMALENDU DATTA GUPTA & ORS. V/s STATE-LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY (SEIAA DELHI)	SUMEER SODHI	
		OTHER DETAILS OF ADVOCATES: SUMEER SODHI(OFFICE@VSALEGAL.IN)(9953309080)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
58	W.P.(CRL)-3115/2024	REKHA YADAV V/s STATE THE GOVT. OF NCT OF DELHI & ORS.	ANUJ KAPOOR, DINESH KUMAR	
		OTHER DETAILS OF ADVOCATES: KIRTI KAPOOR(KAPOORANDASSOCIATESADV@GMAIL.COM)(9891656411)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DINESH KUMAR (DINESH.DS@GMAIL.COM)(9871331706)(PETITIONER)		
59	W.P.(CRL)-3422/2024 CRL.M.A. 32908/2024	ATUL SHARMA V/s THE STATE NCT OF DELHI & ANR.	M SUFIAN SIDDIQUI, BHARAT	
		OTHER DETAILS OF ADVOCATES: M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) BHARAT (BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR WEST-1024/2023) W.P.(CRL) 3264/2024 FILED BY ANIMESH SHARMA (DISPOSED ON : 2024-11-26) P.S.-FIR NO. :(PASCHIM VIHAR WEST- 1024/2023)
60	W.P.(CRL)-3574/2024 CRL.M.A. 34176/2024	DAVINDERPAL SINGH @ BHULLAR V/s STATE (NCT OF DELHI) & ANR.	ANUSHKA BARUAH	
		OTHER DETAILS OF ADVOCATES: CHINMAY KANOJIA(CHINMAY.K91@GMAIL.COM)(8800239826)(PETITIONER) ANSHUKA BARUAH(ANUSHKABARUAH9@GMAIL.COM)(0)(PETITIONER) CHINMAY KANOJIA (CHINMAY.K91@GMAIL.COM)(8800239826)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PARLIAMENT STREET-316/1993)
61	W.P.(CRL)-3604/2024 CRL.M.A. 34504/2024 CRL.M.A. 7595/2025 CRL.M.A. 7596/2025	KUSUM SACHDEVA (SENIOR CITIZEN) V/s LIEUTENANT GOVERNOR, STATE OF NCT OF DELHI AND ORS	SANJANA ANTIL, ROHIT BOORA, NISHANT KUMAR GUPTA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: SANJANA ANTIL(ADVOCATESANJANAANTIL@GMAIL.COM)(9899270061)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ROHIT BOORA(ROHIT_B2001@YAHOO.COM)(9728164044)(PETITIONER) NISHANT KUMAR GUPTA(ADVOCATENISHANT1990@GMAIL.COM)(8920477365)(RESPONDENT)		
62	W.P.(CRL)-3607/2024	SONU @ HEMRAJ V/s STATE (NCT OF DELHI)	SIDDHARTH YADAV	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV (SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-389/2010) CRL.REV.P. 545/2011 FILED BY SONU @ HEMRAJ (DISPOSED ON : 2012-09-17) BAIL APPLN. 32/2012 FILED BY SONU @ HEMRAJ (DISPOSED ON : 2012-01-18) CRL.A. 351/2020 FILED BY SONU @ HEMRAJ (DISPOSED ON : 2020-12-24) W.P.(CRL) 1118/2020 FILED BY SONU @ HEM RAJ (DISPOSED ON : 2020-08-18) CRL.A. 395/2020 FILED BY MUKESH @ HADDI (DISPOSED ON : 2020-12-24) W.P.(CRL) 1039/2022 FILED BY MUKESH @ HADDI (DISPOSED ON : 2022-06-02) W.P.(CRL) 1498/2023 FILED BY MUKESH @ HADDI (DISPOSED ON : 2023-07-06) W.P.(CRL) 3439/2023 FILED BY SONU @ HEMRAJ (DISPOSED ON : 2024-04-29) W.P.(CRL) 3338/2024 FILED BY SONU @ HEMRAJ (DISPOSED ON : 2024-10-23) P.S.-FIR NO. :(SANGAM VIHAR-389/2010)
63	W.P.(CRL)-3611/2024	GAGNEET KAUR V/s GUNINDER SINGH VASUDEVA & ANR.	PRADEEP KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: RADEEP MISHRA(PM18289@GMAIL.COM)(9811538060)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

64	CRL.M.A. 7834/2025 In W.P.(CRL)- 3874/2024(Disposed off case)	PRADEEP DUTTA V/s STATE OF NCT OF DELHI	NITIN SALUJA (DHCLSC), NITIN SALUJA	
		OTHER DETAILS OF ADVOCATES: VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIVEK PUNIA(VIVEK_27@HOTMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-226/2004) W.P.(CRL) 925/2014 FILED BY PRADEEP DUTTA @ BAPPI DUTTA @ BENGALI (DISPOSED ON : 2014-07-03) W.P.(CRL) 2177/2014 FILED BY BHARAT BHANDARI (DISPOSED ON : 2014-12-15) P.S.-FIR NO. :(VASANT VIHAR-226/2004)
65	W.P.(CRL)-236/2025 CRL.M.A. 2001/2025	SUNIL NAYAK V/s STATE (NCT OF DELHI)	SIDDHARTH YADAV	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV(SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-289/2006) CRL.M.C. 3273/2006 FILED BY RAJU BENGALI @ RAVI UL-ISLAM & (DISPOSED ON : 2006-07- 07) W.P.(CRL) 350/2007 FILED BY VIJAY KUMAR & ANR (DISPOSED ON : 2011-03-15) BAIL APPLN. 316/2007 FILED BY HIMANSHU (DISPOSED ON : 2007-02-09) BAIL APPLN. 349/2008 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2008-08- 27) CRL.A. 1041/2008 FILED BY RAMESH ALIAS DUDHIYA (DISPOSED ON : 2009-05-25) BAIL APPLN. 616/2008 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2008-08-27) CRL.A. 957/2008 FILED BY SUNIL NAYAK (DISPOSED ON : 2009-05-25) CRL.A. 1008/2008 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2009-05-25) CRL.A. 1012/2008 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2009-05-25) BAIL APPLN. 2840/2007 FILED BY HIMANSHU (DISPOSED ON : 2008-03-24) W.P.(CRL) 1077/2009 FILED BY SHESH BHADUR PANDEY (DISPOSED ON : 2009-09-01) W.P.(CRL) 970/2009 FILED BY SUNIL NAYAK. (DISPOSED ON : 2009-08-07) W.P.(CRL) 683/2010 FILED BY SHESH BAHADUR (DISPOSED ON : 2010-05-05) W.P.(CRL) 1422/2009 FILED BY SHESH BHADUR PANDEY (DISPOSED ON : 2009-10-12) W.P.(CRL) 517/2011 FILED BY SHESH BHADUR PANDEY (DISPOSED ON : 2011-04-20) W.P.(CRL) 610/2011 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2011-08-05) W.P.(CRL) 613/2011 FILED BY SHESH BHADUR PANDEY (DISPOSED ON : 2011-05-10) W.P.(CRL) 1369/2010 FILED BY SHESH BAHADUR (DISPOSED ON : 2011-03-17) W.P.(CRL) 880/2012 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2012-06- 22) W.P.(CRL) 861/2012 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2012-06- 11) W.P.(CRL) 967/2012 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2012-07- 26) W.P.(CRL) 762/2012 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2012-05- 25) W.P.(CRL) 232/2012 FILED BY SHESH BAHADUR (DISPOSED ON : 2012-04-20) W.P.(CRL) 1105/2013 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2013-07-31) W.P.(CRL) 1097/2012 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2012-08- 28) W.P.(CRL) 1611/2012 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2012-11- 22) W.P.(CRL) 1053/2012 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2012-09-25) W.P.(CRL) 1987/2013 FILED BY SHESH

			BAHADUR PANDEY (DISPOSED ON : 2013-12-13) W.P.(CRL) 223/2014 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2014-05-28) W.P.(CRL) 724/2014 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2014-04-04) W.P.(CRL) 534/2014 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2014-05-22) W.P.(CRL) 594/2014 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2014-03-19) W.P.(CRL) 1358/2014 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2014-08-01) W.P.(CRL) 2394/2014 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2014-11-28) W.P.(CRL) 1255/2015 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2015-07-21) W.P.(CRL) 768/2015 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2015-04-17) W.P.(CRL) 991/2015 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2015-05-13) W.P.(CRL) 517/2015 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2015-03-13) W.P.(CRL) 657/2015 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2015-04-06) W.P.(CRL) 1381/2015 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2015-08-19) W.P.(CRL) 460/2015 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2015-03-04) W.P.(CRL) 229/2016 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2016-03-01) W.P.(CRL) 1285/2016 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2016-05-09) W.P.(CRL) 2088/2016 FILED BY SUNIL NAYAK (DISPOSED ON : 2016-07-22) W.P.(CRL) 141/2017 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2017-01-20) W.P.(CRL) 3137/2016 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2016-12-07) W.P.(CRL) 629/2017 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2017-02-28) W.P.(CRL) 266/2017 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2017-01-27) W.P.(CRL) 3346/2016 FILED BY HIMANSHU (DISPOSED ON : 2016-11-25) W.P.(CRL) 3475/2016 FILED BY HIMANSHU (DISPOSED ON : 2016-12-02) W.P.(CRL) 1084/2017 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2017-08-01) W.P.(CRL) 3579/2017 FILED BY RAMESH @ DUDIA (DISPOSED ON : 2018-05-10) W.P.(CRL) 3067/2017 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2017-11-15) W.P.(CRL) 700/2018 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2018-03-07) W.P.(CRL) 1022/2018 FILED BY RAMESH@DUDHIYA (DISPOSED ON : 2018-04-11) W.P.(CRL) 559/2018 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2018-02-21) W.P.(CRL) 365/2018 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2018-02-12) W.P.(CRL) 214/2018 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2018-02-01) W.P.(CRL) 2776/2018 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2018-10-25) W.P.(CRL) 3645/2018 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2018-12-07) W.P.(CRL) 2983/2018 FILED BY RAMESH @ DUDIA (DISPOSED ON : 2018-10-03) W.P.(CRL) 247/2019 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2019-02-27)

				W.P.(CRL) 2119/2019 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2019-08-01) W.P.(CRL) 871/2019 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2019-03-27) W.P.(CRL) 1018/2019 FILED BY SUNIL KUMAR @ FUNDI (DISPOSED ON : 2019-05-13) W.P.(CRL) 935/2019 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2019-04-03) W.P.(CRL) 3200/2019 FILED BY SHESH BAHADUR PANDEY (DISPOSED ON : 2022-03-09) W.P.(CRL) 3342/2019 FILED BY HIMANSHU @ CHINTU (DISPOSED ON : 2019-11-29) W.P.(CRL) 711/2020 FILED BY RAMESH @ DUDIA (DISPOSED ON : 2020-03-13) W.P.(CRL) 1069/2021 FILED BY RAMESH ALIAS DUDHIYA (DISPOSED ON : 2021-08-03) W.P.(CRL) 428/2021 FILED BY RAMESH @ DUDIA (DISPOSED ON : 2021-02-26) W.P.(CRL) 2152/2021 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2021-12-09) W.P.(CRL) 2584/2021 FILED BY RAMESH@ DUDHIYA (DISPOSED ON : 2024-09-17) W.P.(CRL) 941/2022 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2022-07-04) W.P.(CRL) 1512/2022 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2024-03-15) W.P.(CRL) 2883/2023 FILED BY RAMESH @ DUDHIA (DISPOSED ON : 2024-02-08) W.P.(CRL) 1636/2023 FILED BY RAMESH @ DUDHIY A (DISPOSED ON : 2023-06-13) W.P.(CRL) 502/2024 FILED BY RAMESH @ DUDHIYA (D. OF HEARING : 2025-05-07) W.P.(CRL) 1023/2024 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2024-04-15) W.P.(CRL) 368/2024 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2024-02-02) W.P.(CRL) 963/2024 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2024-05-30) W.P.(CRL) 1322/2024 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2024-05-02) W.P.(CRL) 541/2024 FILED BY SUNIL (D. OF HEARING : 2025-04-24) W.P.(CRL) 1865/2024 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2024-07-04) W.P.(CRL) 2172/2024 FILED BY SUNIL NAYAK @ FUNDI (DISPOSED ON : 2024-10-09) W.P.(CRL) 3965/2024 FILED BY RAMESH @ DUDHIYA (DISPOSED ON : 2025-02-11) W.P.(CRL) 762/2025 FILED BY RAMESH @ DUDHIYA (D. OF HEARING : 2025-04-16) P.S.-FIR NO. :(SARAI ROHILLA-289/2006)
FOR FINAL HEARING				
66	CRL.REV.P.-440/2022 CRL.M.A. 13670/2022 CRL.M.A. 30160/2024	DHEERAJ BANSAL V/s POONAM BANSAL	LAKSHAY KUMAR, SHIV CHOPRA, BHARAT	
		OTHER DETAILS OF ADVOCATES: TRIPAKSHA LITIGATION (ADVOCATE@TRIPAKSHA.COM)(8178803130)(PETITIONER) SHIV CHOPRA(ADVSHIVCHOPRA@GMAIL.COM)(9711298808)(PETITIONER) BHARAT BAGGA(BHARATBAGGAADVOCATE123@GMAIL.COM)(0)(RESPONDENT) BHARAT (BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(PETITIONER)		
67	CONT.CAS(C)-2021/2024 WITH CRL.REV.P. 440/2022	POONAM BANSAL V/s DHEERAJ BANSAL	JUHI ARORA	
		OTHER DETAILS OF ADVOCATES: JUHI ARORA(ADVJUHI.ARORA@GMAIL.COM)(9654652295)(PETITIONER) HCCKB(HCCKB2019@GMAIL.COM)(0)(RESPONDENT)		
FOR CONSIDERATION				
68	W.P.(CRL)-3141/2024	M/S SHILEX CHEMICALS PVT LTD V/s STATE OF NCT OF DELHI & ANR.	RIYA ARORA	
		OTHER DETAILS OF ADVOCATES: RIYA ARORA(ARORA.RIYA05@OUTLOOK.COM)(9953166919)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BHARAT NAGAR-443/2023)

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CM(M)-1407/2023 CM APPL. 44543/2023 CM APPL. 3259/2025	DEVIKA MEHRA V/s PRASHANT PRAKASH SAHNI	ANANNYA GHOSH, PRASHANT MENDIRATTA, PRASHANT MENDIRATTA	
		OTHER DETAILS OF ADVOCATES: ANANNYA GHOSH, DUSHYANT MANOCHA, MRINALINI MISHRA(ANANNYA@MGLAWASSOCIATES.COM)(9818321492)(PETITIONER) PRASHANT PRAKASH(PRASHANT.P.SAHNI@GMAIL.COM)(9810401967)(RESPONDENT) DEVIKA P MEHRA(DEVIKAPMEHRA@GMAIL.COM)(0)(PETITIONER) PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(RESPONDENT) PRASHANT MENDIRATTA(PMLAWCHAMBERS@GMAIL.COM)(9811182500)(PETITIONER)		
2	CM APPL. 18291/2025 In CM(M)-3618/2024	KAMAL KUMAR BAHRI V/s MOTI LAL JAIN (SINCE DECEASED THROUGH LRS & ORS.	JAGDEEP KUMAR SHARMA, VIMAL KHURANA	
		OTHER DETAILS OF ADVOCATES: JAGDEEP SHARMA(SOURABH@FIRSTASSOCIATES.IN)(9990241436)(PETITIONER) ROHIT GOEL(ROHITGOEL1975@GMAIL.COM)(0)(RESPONDENT) KARTIKAY SHARMA(SOURABH@FIRSTASSOCIATS.IN)(9818030893)(PETITIONER)		
FOR ADMISSION				
3	CM(M)-283/2023 CM APPL. 8853/2023	ARUN KUMAR GUPTA V/s SARVESH CHAND GUPTA SINCE DECEASED THROUGH HIS LRS & ANR.	NAMIT SURI	
		OTHER DETAILS OF ADVOCATES: NAMIT SURI(LISTING@LEXINDIS.COM)(9582410211)(PETITIONER) GROVER ADVOCATE(GROVERADVCOATE@REDIFFMAIL.COM)()(RESPONDENT) PAWAN RAWAL(PAWANRAWAL_ADVOCATE@YAHOO.CO.IN)()(RESPONDENT)		
4	CM(M)-813/2023 CM APPL. 25276/2023	SHRI SARVESH CHAND GUPTA (SINCE DECEASED) THROUGH HIS LEGAL HEIRS & ORS. V/s NEW DELHI MUNICIPAL COUNCIL & ANR.	PAWAN KUMAR RAWAL, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: P K RAWAL(PAWANRAWAL_ADVOCATE@YAHOO.CO.IN)(9810008623)(PETITIONER) NATHUS(INFO@NATHUS.IN)()(RESPONDENT) GROVER(GROVERADVOCATE@REDIFFMAIL.COM)()(RESPONDENT) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) TUSHAR SANNU DAHIYA(ADV.TUSHARSANNU@GMAIL.COM)(9171677488)(RESPONDENT) TUSHAR SANNU DAHIYA(ADV.TUSHARSANNU@GMAIL.COM)(9171677488)(RESPONDENT)		
5	CM(M)-1883/2024 CM APPL. 9195/2024	DILBAGH SINGH V/s JASBIR KAUR & ORS.	SHIVEN BANGA	
		OTHER DETAILS OF ADVOCATES: DILBAGH()(8700147161)(PETITIONER) RAJIV K GARG(ADVSHIVENBANGA@GMAIL.COM)(9810602838)(PETITIONER)		
6	CM(M)-4107/2024	CANARA BANK V/s SACHIN MITTAL AND ANR & ANR.	SHIVANI GUPTA	
		OTHER DETAILS OF ADVOCATES: SUMIT VIRMANI(VIRMANILAWCO@GMAIL.COM)(9873245548)(PETITIONER)		

7	CM(M)-4115/2024 CM APPL. 16937/2025	SHARAD KEDIA V/s AVANTI LEARNING CENTRE PVT. LTD.	RAJNISH RANJAN, SHIVANSH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES:		
8	EX.F.A.-36/2023 WITH CM(M) 415/2022	KULSHRESHTHA DHINGRA V/s DEEPA DHINGRA & ORS.	MALLIKA PARMAR, YOGENDRA PAL SINGH	
		OTHER DETAILS OF ADVOCATES: AKHIL KUMAR KULSHRESHTHA(KULSHRESHTHDHINGRA@GMAIL.COM)(9818147670)(PETITIONER) YOGENDRA PAL SINGH(YOGENDER.SINGH306@GMAIL.COM)(8527305402)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
9	CMI-12/2018 CM APPL. 45116/2018 CM APPL. 44134/2019	LUXMI V/s CHANDRO & ORS		
		OTHER DETAILS OF ADVOCATES: MRINALINI SEN GUPTA()(8826331177)(PETITIONER) MRINALINI SEN GUPTA()(8826331177)(PETITIONER)		
10	CMI-13/2023 CM APPL. 29288/2023 CM APPL. 29289/2023 CM APPL. 29290/2023 CM APPL. 29291/2023	AJAY SHUKLA V/s SURENDER KUMAR SHARMA	PRAMOD KANT SAXENA	
		OTHER DETAILS OF ADVOCATES: PRAMOD KANT SAXENA(SAXENA.PRAMODE@GMAIL.COM)(9810015178)(PETITIONER) SATISH(SATISHAGGARWALA@YAHOO.CO.IN)()(RESPONDENT) CCGEN(CCGEN-DELHI@GOV.IN)()(RESPONDENT)		
11	CM(M)-1614/2019 CM APPL. 48729/2019	MEERA BISWAS V/s DASHMI & ORS	R N MISHRA, AMIT BHATIA	
		OTHER DETAILS OF ADVOCATES: R N MISHRA()(9718154760)(PETITIONER) AMIT BHATIA(DPBHATIA123@GMAIL.COM)(9811191766)(RESPONDENT)		
12	CM(M)-1248/2022 CM APPL. 49631/2022	DLF HOMES PANCHKULA PVT LTD V/s SURINDER PAL SINGH & ORS.	KARANJAWALA & CO, PRAVEEN KUMAR, SUMAN, RAHUL GOYAL	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO(SUDHIRSHARMALEGAL@GMAIL.COM)(9717196388)(PETITIONER) SUDHIR KATHPALIA ONILNE(SUDHIRKATHPALIAONLINE@GMAIL.COM)()(RESPONDENT) PRAVEEN KUMAR(LAW_SHARMA@YAHOO.COM)(9999099325)(PETITIONER) SUMAN (ADVOCATESUMAN11@GMAIL.COM)(8447711240)(RESPONDENT) RAHUL GOYAL(RAHULGOYALADV@GMAIL.COM)(9650790151)(RESPONDENT)		
13	CM(M)-23/2023 CM APPL. 751/2023	COLONEL RETD. RAJ KUMAR V/s EX-SURGEON COMMANDER DR. BHASKAR ROY & ORS.	VIRENDER GOSWAMI, KESHAR SINGH KASHYAP	
		OTHER DETAILS OF ADVOCATES: VIRENDER GOSWAMI & ASSOCIATES()(9811951836)(PETITIONER) AVINASH PODDAR(CONTACT@ASHVALEGAL.COM)()(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) OP GAGGAR(OPGAGGAR@GMAIL.COM)()(RESPONDENT) KESHAR SINGH KASHYAP(ADV.KESHAVKASHYAP@GMAIL.COM)(9811197419)(RESPONDENT)		
14	CM(M)-223/2023 CM APPL. 6670/2023 CM APPL. 6671/2023 WITH CM(M) 914/2023	SHAMSUDDIN SAIFI V/s PRITAM SINGH AND ANR	KULDEEP KUMAR, RAJ BAHADUR SINGH, KARTIKA SHARMA	
		OTHER DETAILS OF ADVOCATES: RACHIT GUPTA(CHAUHAN.KULDEEP.K.K.@GMAIL.COM)()(PETITIONER) SEJWAL(SEJWALSUKHBIR@GMAIL.COM,ADV.ANUROOP@GMAIL.COM)()(RESPONDENT) RAJ BAHADUR SINGH(RBSINGHADVOCATE1@GMAIL.COM)(9899736510)(RESPONDENT) KARTIKA SHARMA(SHARMA.KARTIKA@GMAIL.COM)(9811666704)(PETITIONER) KARTIKA SHARMA(SHARMA.KARTIKA@GMAIL.COM)(9811666704)(RESPONDENT)		
15	CM(M)-914/2023 CM APPL. 28989/2023 WITH CM(M) 223/2023	ABDUL NASIM V/s ROSHAN & ANR.	KULDEEP KUMAR, ASHISH PANDEY	
		OTHER DETAILS OF ADVOCATES: KULDEEP KUMAR(CHAUHAN.KULDEEP.K.K@GMAIL.COM)(9971569882)(PETITIONER) ROSHAN()(9958645235)(RESPONDENT) ASHISH PANDEY(ADVOCATEASHISH02@GMAIL.COM)(8800442383)(RESPONDENT)		
16	CM(M)-640/2023 CM APPL. 19781/2023	RAM CHANDER (DECEASED) THR HIS LR DAYA NAND BAINDA V/s DHAN SINGH	VARUN GOSWAMI, RITURAJ BISWAS	
		OTHER DETAILS OF ADVOCATES: VARUN GOSWAMI(VARUNLEGAL@YAHOO.CO.IN)(9810117465)(PETITIONER) VARSHA ()(8588979724)(RESPONDENT) RITURAJ BISWAS(RITURAJBISWAS@GMAIL.COM)(9999023225)(RESPONDENT)		
17	CM(M)-1014/2023 CM APPL. 33091/2023	SHRI MEHBOOB HASAN V/s SMT RASHEEDA	NAZIM HAIDER, DIPESH KUMAR	

		OTHER DETAILS OF ADVOCATES: R K BHARDWAJ (ADVO.MEHDI@GMAIL.COM)(9810756193)(PETITIONER) SMT.RASHEEDA()(9312521671)(RESPONDENT) DIPESH KUMAR (KUMARDIPESH269@GMAIL.COM)(8860409397)(PETITIONER)		
18	CM(M)-1541/2023 CM APPL. 48658/2023	VINAY TYAGI V/s MAHESH CHAND & ORS.	JAI KUMAR JAISWAL, ATUL KUMAR	
		OTHER DETAILS OF ADVOCATES: L K SINGH(LUVSINGH1964@GMAIL.COM)(9910902824)(PETITIONER) MAHESH CHAND()(9650870437)(RESPONDENT) ATUL KUMAR(ADVABHIMANYUSHARMA89@GMAIL.COM)(9999719592)(RESPONDENT)		
19	CM(M)-80/2024	DR. SUNIL KUMAR JAIN & ANR. V/s M/S COX AND KINGS LIMITED & ANR.	ARJAV JAIN	
		OTHER DETAILS OF ADVOCATES: ARJAV JAIN(CHAMBERS.ARJAVAJAIN@GMAIL.COM)(9811074570)(PETITIONER)		
20	CM(M)-81/2024	KAMLA DEVI V/s HOTEL ZODIAC PVT. LTD. AND ORS	BHUPENDRA KUMAR TYAGI	
		OTHER DETAILS OF ADVOCATES: BHUPENDRA TYAGI & ASSOCIATES(ADVOCATEBKTYAGI@GMAIL.COM)(9810695226)(PETITIONER) KAMLA DEVI()(9805723776)(PETITIONER) RAM()(9816532635)(RESPONDENT) SANJEEV()(9987566618)(RESPONDENT) SANJEEV()(9987566618)(RESPONDENT) RENU()(7807276251)(RESPONDENT) AJAY()(9990548633)(RESPONDENT) HOTEL ZODIAC PVT LTD(GUPTA.SOLAN.1962@GMAIL.COM)(9818081808)(RESPONDENT)		
21	CM(M)-106/2024	FARMOODA KHATOON V/s SABIR ALAM	SANJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(MESANJAYKUMAR777@GMAIL.COM)(8851145382)(PETITIONER)		
22	CM(M)-2111/2024 CM APPL. 15918/2024 CM APPL. 2594/2025 CM APPL. 2595/2025 CM APPL. 3605/2025	SH. AMIT MITTAL V/s KRISHIV POLY PRODUCTS LLP	PRADEEP SINGH RANA, AVNEESH ARPUTHAM	
		OTHER DETAILS OF ADVOCATES: PPR LAW ASSOCIATES(PPRLAWASSOCIATESLLP@GMAIL.COM)(9717458522)(PETITIONER) KRISHIV(KRISHIVPOLYPRODUCTS@GMAIL.COM)()(RESPONDENT) AVNEESH ARPUTHAM(AVNEESHLAW@GMAIL.COM)(9654412354)(RESPONDENT)		
23	CM(M)-2125/2024 CM APPL. 16061/2024	SMT BABI CHANDA PROPRIETOR OF M/S CHANDA TRADERS V/s ANIL KUMAR PROPRIETOR OF M/S SHIVAM AGRO INDIA	AMIT K PATERIA	
		OTHER DETAILS OF ADVOCATES: AMIT K PATERIA(AMIT.PATERIA@KPLEGAL.IN)(9891142383)(PETITIONER) ANIL KUMAR(GABSLAWASSOCIATES@GMAIL.COM)(9810034712)(RESPONDENT)		
24	CM(M)-2289/2024 CM APPL. 20231/2024	KANCHAN KUMAR V/s AMIT BUILDTECH PVT. LTD & ORS.	PRASHANT KATARA	
		OTHER DETAILS OF ADVOCATES: PRASHANT KATARA(PRASHANT@EQUITYLAWCHAMBERS.IN)(9818594244)(PETITIONER) SANPA(SANPABUILDER@GMAIL.COM)()(RESPONDENT) AMIT(SHEKHARGUPTAADVOCATE@GMAIL.COM)()(RESPONDENT) PUNJAB (KITUBAJAJ@YAHOO.COM)()(RESPONDENT)		
25	CM(M)-2452/2024 CM APPL. 25252/2024 CM APPL. 25254/2024	ANIL KUMAR THAKUR V/s PARKER H CROFT JR THROUGH GPA MUKHTYAR SINGH	DEEPAK AGARWAL	
		OTHER DETAILS OF ADVOCATES: DEEPAK AGARWAL(AGARWALANDROY@GMAIL.COM)(9650335116)(PETITIONER) DEEPAK KR AGARWAL(AGARWALANDROY@GMAIL.COM)(9650335116)(PETITIONER) RUKHSANA(RUKHSANACH@GMAIL.COM)()(RESPONDENT) RUKHSANA CHOUDHURY(RUKHSANAC@GMAIL.COM)()(RESPONDENT) RUKSANA(RUKHSANAC@GMAIL.COM)()(RESPONDENT) RUKHSANA(RUKHSANACH@GMAIL.COM)()(RESPONDENT) VIKAS(VIKASPAL32000@GMAIL.COM)()(RESPONDENT) PALLAV(ADVPALLAVSAXENA@GMAIL.COM)()(RESPONDENT) VIKAS(VIKASPAL32000@GMAIL.COM)()(RESPONDENT) PALLAV(ADVLPALLAVSAXENA@GMAIL.COM)()(RESPONDENT)		
26	CM(M)-2569/2024 CM APPL. 28662/2024	M/S KRISHAN KUMAR SOLE PROPRIETOR M/S BALAJI GLOWTICS V/s M/S JAILAXMI ENTERPRISES PVT LTD	VIRENDRA KUMAR RAWAT, SHUBHAM JAIN	
		OTHER DETAILS OF ADVOCATES: VIRENDRA RAWAT, (RAWAT.V2001@GMAIL.COM)(9810127729)(PETITIONER) JAILAX(INFO@JAILAXMIENT.COM)()(RESPONDENT)		

		SHUBHAM JAIN(SHUBHAMJAIN0027@GMAIL.COM)(8750021607)(RESPONDENT)	
27	CM(M)-2584/2024 CM APPL. 29292/2024 CM APPL. 29294/2024	RAJESH KUMAR V/s PREMWATI	D.K. RUSTAGI, MOHIT KUMAR TONGARIA
		OTHER DETAILS OF ADVOCATES: D K RUSTAGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) SAKARWAL(SAKARWAL.ADVOCATES@GMAILC.OM)()(RESPONDENT) MOHIT KUMAR TONGARIA(ADVOCATESMOHITKT@GMAIL.COM)(8287366932)(RESPONDENT)	
28	CM(M)-2597/2024	SUMAN LATA VERMA & ANR. V/s RAJWATI & ORS.	SAURABH DEV KARAN SINGH, SEEMA REWAL
		OTHER DETAILS OF ADVOCATES: SAURABH D , KARAN, KANIKA(OFFICEOFSDEVKARAN@GMAIL.COM)(8527022200)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM,)()(RESPONDENT) SEEMA(SEEMARISSAR@YAHOO.COM)()(RESPONDENT) SEEMA REWAL(SEEMARISSAR@YAHOO.COM)(9810260053)(RESPONDENT)	
29	CM(M)-2639/2024 CM APPL. 31093/2024	MUKESH KUMAR PAWAR AND ANR V/s RIMA KHOSLA	ABHINAV AGNIHOTRI
		OTHER DETAILS OF ADVOCATES: SAHIL GARG, ABHINAV JAIN(ABHINAVAGNIHOTRI5@GMAIL.COM)(9200744888)(PETITIONER) RIMA()(9899200031)(RESPONDENT) RIMA()(9899200311)(RESPONDENT)	
30	CM(M)-2974/2024 CM APPL. 40749/2024 CM APPL. 40750/2024 CM APPL. 74339/2024	JITENDER KUMAR @ JOHNY & ORS. V/s RAJESH & ORS.	ARVIND KUMAR GUPTA
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR GUPTA(ABHISHUMATGUPTA@GMAIL.COM)(9811088800)(PETITIONER) CHANDER(SHARMACHANDER088@GMAIL.COM)(0)(RESPONDENT) ARVIND KUMAR GUPTA AND ABHISHEK GOYAL(ARVINDGUPTAADV@YAHOO.CO.IN)(0)(PETITIONER) CHANDER SHARMA(SHARMACHANDER.088@GMAIL.COM, ASHUTOS.ADV@GMAIL.COM)(0)(RESPONDENT)	
31	CM(M)-3193/2024 CM APPL. 47761/2024	CHANDRAPAL SAXENA V/s PRAMILA JAIN	DEVENDRA KUMAR, MANISH CHOUDHARY
		OTHER DETAILS OF ADVOCATES: DEVENDRA KUMAR(DEVVERMA4522@GMAIL.COM)(8744880124)(PETITIONER) CHANDRPAL(URBANJACK921048@GMAIL.COM)(9210481040)(PETITIONER) PRAMILA JAIN(INFO@RPSLEGALSOLUTION.COM)(0)(RESPONDENT) MANISH CHOUDHARY(ADVOCATEMANISHCHOUDHARY2020@GMAIL.COM)(7976347026)(PETITIONER)	
32	CM(M)-3285/2024 CM APPL. 50058/2024	M/S PRL PROJECTS INFRASTRUCTURE PVT. LTD. V/s M/S. BLUEVIEW PROPERTIES PVT. LTD	SHANTNU AGGARWAL
		OTHER DETAILS OF ADVOCATES: SHANTNU AGGAWAL(ADVOCATEDHRUVGUPTA@GMAIL.COM)(9999877566)(PETITIONER) SHAKEEL(SSWANIASSOCIATES@GMAIL.COM)(0)(RESPONDENT)	
33	CM(M)-3760/2024 CM APPL. 64517/2024	SHRI MANOJ WADHWA & ANR. V/s ALVEEN MASSIH (SINCE DECEASED) & ORS.	PUNEET BAJAJ
		OTHER DETAILS OF ADVOCATES:	
34	CM(M)-3949/2024 CM APPL. 70009/2024	MS AMAR AGRO PVT LTD AND OTHERS V/s MANOJ KUMAR	SHIVAIN VAIDIALINGAM
		OTHER DETAILS OF ADVOCATES:	
35	CM(M)-3981/2024 CM APPL. 70729/2024	KALICHARAN SAINI V/s GIRIRAJ SHARMA & ORS.	RAM KISHAN SAINI
		OTHER DETAILS OF ADVOCATES:	
36	CM(M)-4036/2024	TOP AUTO PVT. LTD. V/s TOP FORTY SUSPENSION PVT. LTD.	DUSHYANT KUMAR MAHANT, MOHIT DEWAN
		OTHER DETAILS OF ADVOCATES: S JAINA (SJAINAASSOCIATES@GMAIL.COM)(0)(PETITIONER) UPPAL & ASSOCIATES(UPPALLAWYER@GMAIL.COM)(0)(RESPONDENT) MOHIT DEWAN(MOHITD.ADV@GMAIL.COM)(9999710150)(RESPONDENT)	
37	CM(M)-4041/2024 CM APPL. 72236/2024 CM APPL. 72237/2024	ANITA YADAV V/s SHAILESH JAIN & ANR.	DR. ANURAG KUMAR AGARWAL
		OTHER DETAILS OF ADVOCATES: DR ANURAG KUMAR AGARWAL(INFO@ASVASSOCIATES.COM)(9810059650)(PETITIONER) ASVASSOCIATES(INFO@ASVASSOCIATES.COM)(0)(RESPONDENT)	
38	CM(M)-4204/2024 CM APPL. 76164/2024 CM APPL. 16656/2025	NAGA SPICE AND HERBS V/s BAJAJ PROCESS PACK LIMITED	SHAILJA SINGH
		OTHER DETAILS OF ADVOCATES: SHAILJA SINGH(SHAILJASINGH888@GMAIL.COM)(8429997215)(PETITIONER) JALPALEGAL(JALPALEGAL@GMAIL.COM)(0)(RESPONDENT)	

39	CM(M)-72/2025 CM APPL. 2406/2025	M/S MONTEL V/s M/S THANDI RAM JAI NARAIN	NISHANT ANAND	
		OTHER DETAILS OF ADVOCATES:		
40	CM(M)-110/2025	RANI DAHIYA V/s UNION OF INDIA & ORS.	INDER SINGH DAHIYA, SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: I S DAHIYA (ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) SUNIL KUMAR JHA(ADV.SUNILJHA@GMAIL.COM)(9711684779)(RESPONDENT)		
41	CM(M)-346/2025	ARUN CHOPRA & ORS. V/s TDI INFRACORP INDIA LIMITED & ORS.	RAGHAV KUMAR	
		OTHER DETAILS OF ADVOCATES:		
42	EX.F.A.-19/2024 CM APPL. 30693/2024 CM APPL. 33455/2024	SUNIL SINGH V/s VVA DEVELOPERS PVT. LTD	SIDHARTH TYAGI, PARSHANT ARORA, PARSHANT ARORA, SUMITRA KUMARI CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: SIDHARTH TYAGI , PARTH(DELHITYAGI@GMAIL.COM)(9873549477)(PETITIONER) RISHI(RISHI@KAOORANDCOMPANY.COM)()(RESPONDENT) SIDHARTH (DELHITYAGI@GMAIL.COM)()(PETITIONER) RISHI KAPOOR(ADMIN@KAPOORANDCOMPANY.COM)(9810335545)(RESPONDENT) PARSHANT ARORA(ARORAPRASHANT1991@GMAIL.COM)(8802975752)(RESPONDENT) SUMITRA KUMARI CHOUDHARY(ADVSUMITRACHOUDHARY@GMAIL.COM)(8800556098)(RESPONDENT)		
43	CM APPL. 24422/2019 CM APPL. 7794/2024 REVIEW PET. 223/2019 In RSA- 299/2006(Disposed off case)	ALOK KUMAR DAS V/s MAMTA & ORS.	PRAHLAD KUMAR, B P SINGH, BHUPENDRA PRATAP SINGH, AJAY KUMAR, AJIT KUMAR, ABHIMANYU DEVRAJ	
		OTHER DETAILS OF ADVOCATES: B P SINGH() (9873835833)(PETITIONER) B P SINGH(OFFICEBPSINGH@GMAIL.COM)(9837835833)(PETITIONER) WITHOUT GENERATE () (RESPONDENT) WITHOUT GENERATE () (RESPONDENT)		
FOR DISPOSAL				
44	CM(M)-1176/2018 CM APPL. 40241/2018	BU BU JANNAT @ JANNAT UL FIRDOS & ORS V/s RAM KRISHAN	J M KALIA	
		OTHER DETAILS OF ADVOCATES: J M KALIA() (9810325510)(PETITIONER)		
FOR ARGUMENT				
45	CM(M)-2126/2023 CM APPL. 66594/2023 CM APPL. 75007/2024 CM APPL. 75234/2024	RAJPAL SHOKEEN V/s SHARIF AHMED & ANR.	MANISH SANGWAN, MUKESH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: MANISH SANGWAN AND NARAYNA KRISHAN(SANGWAN.MANISH@GMAIL.COM)(9810334335)(PETITIONER) B S YADAV(BSYADAV267@GMAIL.COM, MANOJGOELOM@GMAIL.COM)(0)(RESPONDENT) MUKESH AGGARWAL(AEQUO.LEGAL@GMAIL.COM)(9868882512)(PETITIONER)		
FOR FINAL DISPOSAL				
46	CM(M)-3115/2024	MADHU FOOD PRODUCTS V/s SURYA PROCESSED FOOD PVT. LTD.	JASPREET SINGH KAPUR	
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH, WASIM, KAPUR(JASPREET.KAPUR@GMAIL.COM)(9650145159)(PETITIONER) MADHU(INFO@MADHUFOODS.COM)(9650145159)(PETITIONER) SURYA PROCESSED FOOD PVT LTD(MAIL@PRIYAGOLD.COM)(9818119491)(RESPONDENT)		
47	CM(M)-3609/2024 CM APPL. 60412/2024 CM APPL. 67230/2024	VIDUR BHARDWAJ V/s LOTUS PANACHE WELFARE ASSOCIATION & ORS.	SATISH KUMAR RAI, VIKASH KUMAR, ARUSH KHANNA	
		OTHER DETAILS OF ADVOCATES: SATISH RAI(CONTACT@SRADVOCATES.IN)(8368148214)(PETITIONER) SURPREET SINGH(SURPREET.SURI@YAHOO.COM)(0)(RESPONDENT) NIRMAL(NIRMAL@THE3C.IN)(0)(RESPONDENT) CONTACT SRADVOCATES(CONTACT@SRADVOCATES.IN)(0)(PETITIONER) VIKASH KUMAR(VIKASH@SAIKRISHNAASSOCIATES.COM)(7677423737)(RESPONDENT) SATISH(SATISH@SRADVOCATES.IN, DELHI@NUMENLAW.COM)(0)(RESPONDENT) ARUSH KHANNA(ARUSHK100@GMAIL.COM,ARUSHKHANNA@ARUSHKHANNA.COM)(9810280829)(RESPONDENT)		
48	CM(M)-3767/2024 CM APPL. 64753/2024 CM APPL. 5503/2025	SURPREET SINGH SURI V/s LOTUS PANACHE WELFARE ASSOCIATION & ORS.	ANURAG OJHA, VIKASH KUMAR, VIKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: VIKASH KUMAR(VIKASH@SAIKRISHNAASSOCIATES.COM)(7677423737)(RESPONDENT)		

END OF THE BOARD MATTERS				
49	EX.F.A.-24/2022 CM APPL. 52498/2022	USHA JAIN V/s KHACHERU SINGH(DECEASED)THROUGH LR RAKESH KUMAR	INDERJIT SINGH, NITIN ARORA, SUMIT THAKUR	
		OTHER DETAILS OF ADVOCATES: IJA MEHRA (9810969938)(PETITIONER) NITIN ARORA(NITINARORA0333@GMAIL.COM)(9711843344)(PETITIONER) SUMIT THAKUR (THAKURSUMIT79@GMAIL.COM)(9968454481)(PETITIONER)		
FOR COMPLIANCE				
50	CM(M)-1056/2022 CM APPL. 43251/2022	KAMAL KISHORE TORANI V/s SANJAY DOULAT MANCHANDANI	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(SKPATHAKSC@GMAIL.COM, AND PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) SANJAY KUMAR PATHAK(SKPATHAKSC@GMAIL.COM, AND PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) PMLAW(PMLAWCHAMBERS@GMAIL.COM)()(RESPONDENT) LAW(PMLAWCHAMBERS@GMAIL.COM)()(RESPONDENT)		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

faisal.zaki@dhc.nic.in

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	FAO-203/2008 CM APPL. 42472/2019 CM APPL. 23834/2022 CM APPL. 27342/2022	RANJAN RATTAN VADHERA V/s STATE & ORS.	MR.SANJIV BAHL, NARESH KUMAR BHALLA, SEEMA SINGH, VARUN JAIN, NAVEEN KUMAR, NARESH BHALLA	
		OTHER DETAILS OF ADVOCATES: NARESH KUMAR BHALLA()(9871894541)(PETITIONER) NARESH KUMAR BHALLA()(9871894541)(PETITIONER) NARESH KUMAR BHALLA()(9871894541)(PETITIONER)		
FOR ADMISSION				
2	FAO-99/2008 CM APPL. 43410/2023 CM APPL. 43411/2023	HARJIT KAUR V/s STATE & ORS.	SANJEEV BHATNAGAR, ATUL NIGAM, A P SINGH, ASTANDER KUMAR, SASAN & SASAN, ATUL NIGAM, LAKSHAY DHAMIJA	
		OTHER DETAILS OF ADVOCATES: ATUL NIGAM , TANVI NIGAM(ANIGAM.LAW@GMAIL.COM)(9810049589)(PETITIONER) GNCTD(LAW-GNCTD@DELHI.GOV.IN)()(RESPONDENT) ATUL NIGAM(ANIGAM.LAW@GMAIL.COM)(9810049589)(PETITIONER) LAKSHAY DHAMIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(RESPONDENT)		
3	FAO-78/2017 CM APPL. 5872/2017	HINDUSTAN PETROLEUM CORPORATION LTD V/s M/S DWARIKESH SUGAR INDUSTRIES LTD	NAVEEN KUMAR RAHEJA, PRADEEP MISRA & DALEEP DHYANI	
		OTHER DETAILS OF ADVOCATES:		

4	FAO-205/2023 CM APPL. 42873/2023 CM APPL. 42874/2023	SANJAY SHARMA V/s GOVT.OF N.C.T. OF DELHI & ORS.	SHAHANAWAZ KHAN	
		OTHER DETAILS OF ADVOCATES: K K SHARMA, ATUL KR SHARMA()(9891246693)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	FAO-318/2016 CM APPL. 24399/2016 CM APPL. 24401/2016 CM APPL. 53731/2018	R P BAJAJ V/s SHIELA KAPUR & ANR	PRAMOD KUMAR AHUJA, AMIT GUPTA	
		OTHER DETAILS OF ADVOCATES: PRAMOD KUMAR AHUJA()(9810083660)(PETITIONER)		
6	FAO-223/2019 CM APPL. 26570/2019 CM APPL. 26572/2019 CM APPL. 42250/2019 WITH FAO 225/2019 FAO 236/2019	VIKRAM V/s BRIJESH	MURARI TIWARI & ASSOCIATES, MURARI TIWARI & ASSOCIATES, SACHIN VATS	
		OTHER DETAILS OF ADVOCATES: MURARI TIWARI & ASSOCIATES()(9891478847)(PETITIONER) MURARI TIWARI & ASSOCIATES()(9891478847)(PETITIONER) SACHIN VATS(SACHINADVOCATEVATS@GMAIL.COM)(9899357709)(PETITIONER)		
7	FAO-225/2019 CM APPL. 26649/2019 CM APPL. 26651/2019 CM APPL. 42246/2019	VIKRAM V/s BRIJESH	MURARI TIWARI & ASSOCIATES, MURARI TIWARI & ASSOCIATES, SACHIN VATS	
		OTHER DETAILS OF ADVOCATES: MURARI TIWARI & ASSOCIATES()(9891478847)(PETITIONER) MURARI TIWARI & ASSOCIATES()(9891478847)(PETITIONER) SACHIN VATS(SACHINADVOCATEVATS@GMAIL.COM)(9899357709)(PETITIONER)		
8	FAO-236/2019 CM APPL. 27496/2019 CM APPL. 27498/2019 CM APPL. 42249/2019 CM APPL. 1682/2020	VIKRAM V/s BRIJESH	MURARI TIWARI & ASSOCIATES, MURARI TIWARI & ASSOCIATES, MGA LAW OFFICE, SACHIN VATS	
		OTHER DETAILS OF ADVOCATES: MURARI TIWARI & ASSOCIATES()(9891478847)(PETITIONER) MURARI TIWARI & ASSOCIATES()(9891478847)(PETITIONER) MGA LAW OFFICE()(9810927909)(PETITIONER) SACHIN VATS(SACHINADVOCATEVATS@GMAIL.COM)(9899357709)(PETITIONER)		
9	FAO-201/2021 CM APPL. 27493/2021	LIBERTY GENERAL INSURANCE CO LTD V/s SH SURENDRA PAL & ORS.	ASHWANI KUMAR SONI, RAM KANWAR NAIN	
		OTHER DETAILS OF ADVOCATES: LIBERTY GENERAL INSURANCE CO LTD(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) LIBERTY GENERAL INSURANCE CO LTD(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) LIBERTY GENERAL INSURANCE CO LTD(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) A.K. SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) SH SURENDRA PAL(LAWOFFICES723WW@GMAIL.COM)(9312070470)(PETITIONER) LAW OFFICE(LAWOFFICES723WW@GMAIL.COM)()(RESPONDENT) RAM KANWAR NAIN(LAWOFFICES723WW@GMAIL.COM)(9312070470)(RESPONDENT)		
10	FAO-73/2023 CM APPL. 13979/2023	SH AZAD SINGH & ORS. V/s SMT SARITA CHOUDHARY	SWASTIK SINGH SOLANKI, SYED HASAN ISFAHANI	
		OTHER DETAILS OF ADVOCATES: SWASTIK SINGH , ATUL SINGH(SWASTIKSINGHOFFICE@GMAIL.COM)(8800594915)(PETITIONER) RANDHIR KUMAR LAL(ADVRANDHIR386@GMAIL.COM)()(RESPONDENT) SYED HASAN ISFAHANI(HASANISFAHANI@GMAIL.COM)(9990067910)(PETITIONER)		
11	FAO-80/2023 CM APPL. 16255/2023	SURESH DEVI & ORS. V/s UNION OF INDIA	DEEPANKER SABHARWAL	
		OTHER DETAILS OF ADVOCATES: D SABHARWAL(RAJIVSONIDOLLY@GMAIL.COM)(9953561413)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
12	FAO-96/2023 CM APPL. 19909/2023	M/S ASIA PACIFIC INSTITUTE OF MANAGMENT V/s PROFESSOR RAJIV KUMAR SHRIVASTVA	RANJEET KUMAR	

		OTHER DETAILS OF ADVOCATES: RANJEET KUMAR & DURGESH GUPTA(ADVOCATERANJEET@YAHOO.COM)(9811217093)(PETITIONER) SAVYA(SAVYASACHIRAWAT@GMAIL.COM)()(RESPONDENT)		
13	FAO-225/2024 CM APPL. 40696/2024 CM APPL. 11076/2025	DWARKA DASS AGGARWAL V/s MEHROONISHA & ORS.	SANJAY MANN, MOHAMMAD YUSUF	
		OTHER DETAILS OF ADVOCATES: MOHAMMAD YUSUF(MOHAMMADYUSUF7632@GMAIL.COM)(9911966911)(PETITIONER) DWARIKA DASS AGGARWAL()(9999079885)(RESPONDENT)		
14	FAO-275/2024 CM APPL. 48782/2024 CM APPL. 48783/2024	EXECUTIVE ENGINEER, CIVIL DIVISION I, I AND FC DEPARTMENT DELHI V/s M/S VIRTUAL INFRASTRUCTURE CONTRACTORS AND ENGINEERS	TUSHAR SANNU DAHIYA, HEMANT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) M/S VIRTUAL INFRASTRUCTURE(VIRTUAL.INFRA@HOTMAIL.COM)(0)(RESPONDENT) HEMANT MALHOTRA(HEMANTM47@REDIFFMAIL.COM)(9810294870)(RESPONDENT)		
15	RFA-545/2017 CM APPL. 20600/2017 CM APPL. 1329/2020 CM APPL. 1331/2020 CM APPL. 12024/2020 CM APPL. 26086/2020 CM APPL. 51264/2022 CM APPL. 16482/2023 CM APPL. 28809/2023 CM APPL. 46743/2023 CM APPL. 3731/2025	NITYA S A R L PARIS, FRANCE V/s CNA EXPORTS PRIVATE LIMITED	ASHISH RANA, DEEPAK KHOSLA, DEEPAK KHOSLA, ANUBHA GOEL, ANAND DATWANI, ABHINAV SHARMA, RAJNEESH CHAUDHRY, ABHIMANYU MAHAJAN, AAYUSHI JAIN, BHUSHAN KAPUR, UDAY BEDI, SANYAM KHETARPAL, ABHINAV SHARMA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: DEEPAK KHOSLA()(9811054200)(PETITIONER) DEEPAK KHOSLA(DK@DANDKLAW.IN)(9811054200)(PETITIONER) ABHIMANYU MAHAJAN(ABHIMANYU.MAHAJAN@GMAIL.COM)(9811103447)(RESPONDENT) DEEPAK KHOSLA(DK@DANDKLAW.IN)(9811054200)(PETITIONER) JANAK DATWANI(JANAKFYEO@YAHOO.COM)()(RESPONDENT) FLORENCE DAUDE(CONTACT@BROUARD-DAUDE.COM)()(RESPONDENT) M/S NITYA SARL(CONTACT@BROUARD-DAUDE.COM)()(RESPONDENT) ABHIMANYU MAHAJAN()(9810335688)(PETITIONER) AAYUSHI(AAYUSHI1309@GMAIL.COM)()(RESPONDENT) ANAND DATWANI(AJDATWANI@GMAIL.COM)()(RESPONDENT) M P S KASANA(MPSKASANAAD@YAHOO.IN)(9810065932)(PETITIONER) ABHIMANYU MAHAJAN(ABHIMANYUMAHAJAN@GMAIL.COM)()(RESPONDENT) ABHIMANYU MAHAJAN(ANUBHAGDELHI@GMAIL.COM)(9810335688)(PETITIONER) ANAND DATWANI(AJDATWANI@GMAIL.COM)()(RESPONDENT) DEEPAK KHOSLA()(9811054200)(PETITIONER) ANUBHA GOEL , MAYANK JOSHI(ANUBHAGDELHI@GMAIL.COM)(987305650)(PETITIONER) RK JAIN(JAINRK691@GMAIL.COM)()(RESPONDENT) RAJIV(RAJIVSONIDOLLY@GMAIL.COM)()(RESPONDENT) ABHINAV SHARMA AND AVSI MALIK(ABHINAVSHARMA@VIRAYALEGAL.COM)(9810382091)(PETITIONER) SANYAM(SANYAM@KHETARPAL.CO.IN)(0)(RESPONDENT) AAYUSHI JAIN(AAYUSHI1309@GMAIL.COM)(8587890142)(RESPONDENT) BHUSHAN KAPUR(BHUSHANKAPUR@GMAIL.COM)(9899898765)(RESPONDENT) UDAY BEDI(UDAY.BEDI@OUTLOOK.COM)(9810600533)(PETITIONER) SANYAM KHETARPAL(SANYAM@KHETARPAL.CO.IN)(9873674225)(PETITIONER) ABHINAV SHARMA(5.ABHINAVSHARMA@GMAIL.COM)(9810382091)(RESPONDENT)		
16	RFA-550/2018 CM APPL. 28081/2018 CM APPL. 28082/2018 CM APPL. 2066/2019 CM APPL. 11579/2024 CM APPL. 31135/2024	JIA LAL BAJAJ V/s KEWAL KRISHAN MANCHANDA & ORS	ANJU LAL, VIRENDER GOSWAMI, NASEEM AHMED, RAJNISH KUMAR JHA, NASEEM AHMED, SIMARPAL SINGH SAWHNEY	
		OTHER DETAILS OF ADVOCATES: ANJU LAL()(9810430756)(PETITIONER) VIRENDER GOSWAMI()(9899697706)(RESPONDENT) MOHIT(MOHITCHAUDHARY2020@GMAIL.COM)()(PETITIONER) ACTUSLEGAL(CONTACT@ACTUSLEGAL.IN)()(RESPONDENT) AMA(AMA@AMADELHI.COM)()(RESPONDENT) HIMANSHU YADAV(ADVOCATEHYADAV@GMAIL.COM)(9810791391)(RESPONDENT) MOHIT CHAUDHARY(MOHITCHAUDHARY2020@GMAIL.COM)()(PETITIONER) HIMANSHU YADAV , NASEEM AHMED(NASEEM1449@GMAIL.COM)(9911611222)(RESPONDENT) NASEEM AHMED(NASEEM1449@GMAIL.COM)(9911611222)(PETITIONER)		

		SIMARPAL SINGH SAWHNEY(SSSAWHNEY.ADV@GMAIL.COM)(9818999665)(RESPONDENT)		
17	RFA-524/2019 CM APPL. 25651/2019	PAWAN KUMAR KHURANA V/s S.L. GOGIA & ANR	MAHARAJ SINGH DEDHA	
		OTHER DETAILS OF ADVOCATES: MAHARAJ SINGH DEDHA()(9990478875)(PETITIONER)		
18	W.P.(C)-174/2024 CM APPL. 12418/2024 CM APPL. 22897/2024 CM APPL. 41567/2024 CM APPL. 18080/2025 CM APPL. 18081/2025 CM APPL. 18082/2025 CM APPL. 18083/2025 CM APPL. 18084/2025 CM APPL. 19004/2025 CM APPL. 19005/2025 CM APPL. 19006/2025 CM APPL. 19007/2025 CM APPL. 19008/2025 CM APPL. 19009/2025	NISHIT BADOLA V/s UNION OF INDIA THROUGH MINISTRY OF CORPORATE AFFAIRS & ANR.	AKASH VERMA, SIDDHANT SHARMA, VENKET RAO, VIJETA SINGH, MADHURIMA SARANGI, AMIT SHARMA, SIDDHARTH NATH, PIYUSH BERIWAL	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SIDDHANT SHARMA(SIDDHANTSHARMA.ADV@GMAIL.COM)(9871135009)(PETITIONER) UNION OF INDIA, AKASH VERMA, JAI(UOIDHC@GMAIL.COM, ADVAKASHVERMA1997@GMAIL.COM, JAI821477@GMAIL.COM)(1123384193)(RESPONDENT) VENKET RAO(SERVICECOPY@INTGRAT.COM)(9599002354)(PETITIONER) RECORDS INFRA, ORRIS, ESCALATION MCA(RECORDS3C.INFRA@GMAIL.COM, INFO@ORRIS.IN, CRC.ESCALATION@MCA.GOV.IN)(0)(RESPONDENT) VIJETA SINGH(ADVOCATEVIJETASINGH@GMAIL.COM)(8287600801)(PETITIONER) JAI(JAI821477@GMAIL.COM)()(RESPONDENT) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) RAMACHADRA(C.RAMACHANDRARAO@IBBI.GOV.IN)()(RESPONDENT) ANIKET(ANIKET.SHARMA@IBBI.GOV.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) AMIT SHARMA AND HARNEET SINGH(AMITSHARMALAW@GMAIL.COM)(9818087744)(PETITIONER) AKASH VERMA(ADVAKASHVERMA1997@GMAIL.COM, WIM@MCA.GOV.IN, UOIDHC@GMAIL.COM)(0)(RESPONDENT) PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
19	FAO-373/2008 CM APPL. 34667/2019 WITH FAO 374/2008 FAO 375/2008 FAO 376/2008 FAO 377/2008 FAO 378/2008 FAO 379/2008 FAO 380/2008 FAO 381/2008 FAO 260/2009 FAO 264/2009 FAO 265/2009	MCD V/s MADHU KISHAN GUPTA	NALIN TRIPATHI, IN PERSON, AMIT AGGARWAL, SANJAY BHOMIK, MURARI TIWARI, SHREESH CHADHA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: IN PERSON()(9999488517)(PETITIONER) MURARI TIWARI(MURARITIWARI.ADV@GMAIL.COM)(9811125857)(RESPONDENT) SHREESH CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(RESPONDENT)		
20	FAO-374/2008	MCD V/s MADHU KISHAN GUPTA	NALIN TRIPATHI, AMIT AGGARWAL, SANJAY BHOMIK, SHREESH CHADHA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHREESH CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(RESPONDENT)		
21	FAO-375/2008	MCD V/s MADHU KISHAN GUPTA	NALIN TRIPATHI, AMIT AGGARWAL, SANJAY BHOMIK, SHREESH CHADHA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHREESH CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(RESPONDENT)		
22	FAO-376/2008	MCD V/s MADHU KISHAN GUPTA	NALIN TRIPATHI, AMIT AGGARWAL, SANJAY BHOMIK, SHREESH CHADHA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHREESH		

		CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(RESPONDENT)		
23	FAO-377/2008	MCD V/s MADHU KISHAN GUPTA	NALIN TRIPATHI, AMIT AGGARWAL, SANJAY BHOMIK, SHREESH CHADHA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHREESH CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(RESPONDENT)		
24	FAO-378/2008	MCD V/s MADHU KISHAN GUPTA	NALIN TRIPATHI, AMIT AGGARWAL, SANJAY BHOMIK, SHREESH CHADHA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHREESH CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(RESPONDENT)		
25	FAO-379/2008	MCD V/s MADHU KISHAN GUPTA	NALIN TRIPATHI, AMIT AGGARWAL, SANJAY BHOMIK, SHREESH CHADHA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHREESH CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(RESPONDENT)		
26	FAO-380/2008	MCD V/s MADHU KISHAN GUPTA	NALIN TRIPATHI, AMIT AGGARWAL, SANJAY BHOMIK, SHREESH CHADHA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHREESH CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(RESPONDENT)		
27	FAO-381/2008	MCD V/s MADHU KISHAN GUPTA	NALIN TRIPATHI, AMIT AGGARWAL, SANJAY BHOMIK, SHREESH CHADHA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHREESH CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(RESPONDENT)		
28	FAO-260/2009 CM APPL. 11794/2009	MCD V/s MADHU KISHAN GUPTA	NALIN, R.N TRIPATHI, S BHAUMIK, SHREESH CHADHA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHREESH CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(RESPONDENT)		
29	FAO-264/2009 CM APPL. 12054/2009 CM APPL. 8447/2011	MCD V/s MADHU KISHAN GUPTA	NALIN TRIPATHI, SANJOY BHAUMIK, S BHAUMIK, SHREESH CHADHA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHREESH CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(RESPONDENT)		
30	FAO-265/2009 CM APPL. 12101/2009	MCD V/s MADHU KISHAN GUPTA	NALIN, SANJOY BBAUMIK, SHREESH CHADHA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHREESH CHADHA(SHREESHCHADHA@GMAIL.COM)(7678644513)(RESPONDENT)		
PART-HEARD MATTERS				
31	CM APPL. 9483/2023 In RFA-1067/2019(Disposed off case)	MANJEET KAUR V/s BALJEET KAUR	MEHTA & SINGHW LAW OFFICE LLP, VARUN KAPUR, AKANKSHA AGRAWAL, EKTA MEHTA	
		OTHER DETAILS OF ADVOCATES: MEHTA & SINGHW LAW OFFICE LLP()(9811463632)(PETITIONER) VARUN KAPUR(NURAV604@GMAIL.COM)()(PETITIONER) SHREYANS(SHREYANS@SHREYANSSINGHVIAADV.COM)()(RESPONDENT) AKANKSHA AGARWAL (AGRAWAL.AKANKSHA04@GMAIL.COM)()(RESPONDENT) AKANKSHA AGRAWAL(AGRAWAL.AKANKSHA04@GMAIL.COM)(9511257216)(RESPONDENT) EKTA MEHTA(EKTADMEHTA@GMAIL.COM)(9971443037)(RESPONDENT)		
32	W.P.(C)-13366/2024 CM APPL. 55828/2024	SAMMAAN CAPITAL LIMITED V/s INDIAN BANK & ORS.	SONDHI NARULA DALAL AND ASSOCIATES, SANTOSH KUMAR ROUT, ANUSH RAAJAN V	
		OTHER DETAILS OF ADVOCATES: SANGEETA SONDHI(INFO@SNDLAWYERS.COM)(1143553451)(PETITIONER) INDIAN BANK, SARA ESTATE PVT. LTD.(SKRLAWFIRMS@GMAIL.COM, COMPLIANCE@AMBIENCEISLAND.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) INDIAN BANK(SOUTHEXTENSION@INDIANBANK.CO.IN)(0)(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT) ANUSH RAAJAN V(OFFICE@ANUSHRAAJAN.COM)(8800247055)(RESPONDENT)		

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

akhil.saxena@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-456/2023	RAHUL CHANDRAN V/s NARCOTICS CONTROL BUREAU	KAJOL GARG	
		OTHER DETAILS OF ADVOCATES: ANKIT MUTREJA(ADV.ANKITMUTREJA@GMAIL.COM)(9891789459)(PETITIONER) KAJAL GARG(KJLGARG719@GMAIL.CO){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/77/DZU/2021) BAIL APPLN. 224/2023 FILED BY ASLAM NOORUDHEEN (DISPOSED ON : 2024-10-01) P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/77/DZU/2021)
2	BAIL APPLN.-2217/2023	AMAN@ PRINCE @ BHURA V/s STATE (NCT OF DELHI)	RAJ SINGH	
		OTHER DETAILS OF ADVOCATES: RAJ SINGH PHOGAT(RAJLEGALDOC@GMAIL.COM)(7428133893)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-743/2020) BAIL APPLN. 2974/2021 FILED BY SANJAY (DISPOSED ON : 2022-05-13) BAIL APPLN. 4257/2021 FILED BY MOHD. AKHTAR (DISPOSED ON : 2021-12-03) BAIL APPLN. 4101/2024 FILED BY SANJAY @ MAANDU (DISPOSED ON : 2024-11-12) P.S.-FIR NO. :(BAWANA-743/2020)
3	BAIL APPLN.-2875/2023 WITH BAIL APPLN. 2651/2024	HUSSAIN V/s THE STATE (GOVT. OF NCT DELHI)	CHANDER MUKESH SANGWAN	
		OTHER DETAILS OF ADVOCATES: C M SANGWAN & ASSOCIATES(CMSANGWAN.ADVOCATE@GMAIL.COM)(9910372388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-607/2021) BAIL APPLN. 1421/2023 FILED BY HUSSAIN (DISPOSED ON : 2023-07-17) BAIL APPLN. 2651/2024 FILED BY ASIM KHAN (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(BAWANA-607/2021)
4	BAIL APPLN.-2651/2024	ASIM KHAN V/s STATE NCT OF DELHI	UROOJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-607/2021) BAIL APPLN. 1421/2023 FILED BY HUSSAIN (DISPOSED ON : 2023-07-17) BAIL APPLN. 2875/2023 FILED BY HUSSAIN (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(BAWANA-607/2021)
5	BAIL APPLN.-3553/2023 WITH BAIL APPLN. 1526/2024	GURVINDER SINGH V/s STATE OF NCT OF DELHI & ANR.	KULDEEP KUMAR, SUYASH KUMAR SINHA	
		OTHER DETAILS OF ADVOCATES: JAWED KHAN(JAVEDKHANZ123MON@GMAIL.COM)(9811867444)(PETITIONER) JAWED KHAN(JAVEDKHAN123MON@GMAIL.COM)(8882323437)(PETITIONER) JAWED KHAN(JAVEDKHANZ123MON@GMAIL.COM)(8882323437)(PETITIONER) ANIL KUMAR(ANILCO040@GMAIL.COM){}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUYASH KUMAR SINHA(SUYASHSINHA95@GMAIL.COM)(7338012372)(RESPONDENT)		P.S.-FIR NO. :(GREATER KAILASH-259/2023)

6	BAIL APPLN.-492/2024	VIKAS V/s STATE	NITISH OJHA, ABHISHEK KAUSHIK, BINDITA CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: SHREY SHARAWAT(NITISH.OJHA90@GMAIL.COM)(9811440254)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHISHEK KAUSHIK(AKROY.LAWYER@GMAIL.COM,VSDEEPAK99@GMAIL.COM)(9953937934)(RESPONDENT) BINDITA CHATURVEDI(BINDITALLC92@GMAIL.COM)(7827230902)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-312/2023) W.P.(CRL) 594/2024 FILED BY VIKAS (DISPOSED ON : 2024-02-20) W.P.(CRL) 2145/2024 FILED BY VIKAS (DISPOSED ON : 2024-07-19) P.S.-FIR NO. :(I.P.ESTATE-312/2023)
7	BAIL APPLN.-1662/2024 WITH BAIL APPLN. 4345/2024	NITIN V/s STATE NCT OF DELHI	ASHISH GILL	
		OTHER DETAILS OF ADVOCATES: ASHISH GILL(ADVASHISH369@GMAILCOM)(9650367347)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(G.T.B. ENCLAVE-273/2021) BAIL APPLN. 35/2022 FILED BY NITIN (DISPOSED ON : 2022-02-24) BAIL APPLN. 1586/2022 FILED BY NICKEY (DISPOSED ON : 2024-02-05) BAIL APPLN. 839/2022 FILED BY SEWA RAM (DISPOSED ON : 2023-03-21) BAIL APPLN. 4345/2024 FILED BY MAYADEVI (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(G.T.B. ENCLAVE-273/2021)
8	BAIL APPLN.-4345/2024 CRL.M.A. 35519/2024 CRL.M.A. 35520/2024	MAYADEVI V/s STATE NCT OF DELHI	VIMAL TYAGI	
		OTHER DETAILS OF ADVOCATES: VIMAL TYAGI (VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(G.T.B. ENCLAVE-273/2021) BAIL APPLN. 35/2022 FILED BY NITIN (DISPOSED ON : 2022-02-24) BAIL APPLN. 1586/2022 FILED BY NICKEY (DISPOSED ON : 2024-02-05) BAIL APPLN. 839/2022 FILED BY SEWA RAM (DISPOSED ON : 2023-03-21) BAIL APPLN. 1662/2024 FILED BY NITIN (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(G.T.B. ENCLAVE-273/2021)
9	BAIL APPLN.-2245/2024	PARTH PANDIT@PARTH BAJPAI V/s STATE OF NCT OF DELHI	SARTHAK MAGGON	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ADARSH NAGAR-358/2019) BAIL APPLN. 1067/2020 FILED BY SACHIN @ RAJ KUMAR (DISPOSED ON : 2020-07-07) P.S.-FIR NO. :(ADARSH NAGAR-358/2019)
10	BAIL APPLN.-2500/2024	ABHISHEK V/s THE STATE (NCT OF DELHI)	TARUN GAHLOT	
		OTHER DETAILS OF ADVOCATES: TARUN GAHLOT AND ASSOCIATES(GAHLOTORAMA@GMAIL.COM)(9871181397)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(RAJ PARK-585/2022) BAIL APPLN. 1732/2023 FILED BY DEEPAK@DEEPU (DISPOSED ON : 2023-12-22) P.S.-FIR NO. :(RAJ PARK-585/2022)
11	BAIL APPLN.-2894/2024	SH. RAJNEESH KUMAR PANDEY@ SATYENDRA DUBEY V/s THE STATE (NCT OF DELHI)	ABHIJEET SINGH, NINAD DOGRA	
		OTHER DETAILS OF ADVOCATES: AKASH KUMAR (})(8447273799)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NINAD DOGRA(NINAD.DOGRA@GMAIL.COM)(9990090052)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-170/2022) BAIL APPLN. 3041/2023 FILED BY SIVARAMAN (DISPOSED ON : 2023-10-09) BAIL APPLN. 42/2024 FILED BY SIVARAMAN (DISPOSED ON : 2024-05-06) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-170/2022)

ADVANCE CAUSE LIST

12	BAIL APPLN.-3151/2024	GURNAM SINGH V/s THE STATE (NCT OF DELHI)	AVTAR SINGH BHAMLOT	
		OTHER DETAILS OF ADVOCATES: AVTAR SINGH(AVTARSINGH78@GMAIL.COM)(9810910333)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-8/2024)
13	BAIL APPLN.-3564/2024 CRL.M.A. 29860/2024 CRL.M.A. 29861/2024	ROHIT V/s STATE GOVT. OF NCT DELHI	ASAD IQBAL KHAN	
		OTHER DETAILS OF ADVOCATES: ASAD IQBAL (ASADIQBALADVOCATE@GMAIL.COM)(9891248684)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(ASHOK VIHAR-23/2023)
14	BAIL APPLN.-3750/2024 CRL.M.A. 5531/2025	ANKIT BISHT @ NIKKI THROUGH PAROKAR WIFE MS. PRIYANKA NEGI V/s THE STATE GOVT. OF NCT OF DELHI	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA (VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KESHAV PURAM-853/2023) BAIL APPLN. 508/2024 FILED BY VIPLOVE KHARI@VIPLAV KHARI (DISPOSED ON : 2024-02-12) BAIL APPLN. 137/2024 FILED BY ANKIT KHARI (DISPOSED ON : 2024-01-12) BAIL APPLN. 2170/2024 FILED BY ANKIT BISHT@NIKKI (DISPOSED ON : 2024-07-05) BAIL APPLN. 2170/2024 FILED BY ANKIT BISHT@NIKKI (DISPOSED ON : 2024-07-05) P.S.-FIR NO. :(KESHAV PURAM-853/2023)
15	BAIL APPLN.-3877/2024	SUDHAKAR OMKAR BHALERAO V/s STATE OF NCT OF DELHI	PHILLIP MASSEY	
		OTHER DETAILS OF ADVOCATES: PHILLIP MASSEY(ADVOCATE.PHILLIPMASSEY91@GMAIL.COM)(8287736142)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(CYBER POLICE STATION WEST-30/2024)
16	BAIL APPLN.-4603/2024	SONU V/s THE STATE NCT OF DELHI	SURAJ PRAKASH SHARMA, PRASANT KUMAR SHISODIA	
		OTHER DETAILS OF ADVOCATES: HIMANSHU SOBHRI(LEGALDRAFTING2023@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRASANT KUMAR SHISODIA(ADVOCATEPRASHANTSHISODIA@GMAIL.COM)(9891592127)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BEGAM PUR-295/2022) BAIL APPLN. 1429/2024 FILED BY SONU (DISPOSED ON : 2024-08-12) P.S.-FIR NO. :(BEGAM PUR-295/2022)
17	BAIL APPLN.-4667/2024	PARAMJIT KHARB V/s THE STATE (NCT OF DELHI)	KUNAL NARWAL, ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: ALOK DEV (DEVALOK99@GMAIL.COM)(9718090890)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANURAG OJHA(ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-50/2024) BAIL APPLN. 740/2025 FILED BY RAM KUMAR RAMAN (D. OF HEARING : 2025-04-24) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-50/2024)
18	BAIL APPLN.-10/2025	RAJESH V/s THE STATE, GOVT. OF NCT OF DELHI	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN (CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VIJAY VIHAR-148/2019)
19	BAIL APPLN.-24/2025	PRASHANT V/s STATE GOVT. OF NCT OF DELHI	PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BEGAM PUR-258/2022) BAIL APPLN. 3093/2023 FILED BY PRASHANT (DISPOSED ON : 2024-10-29) P.S.-FIR NO. :(BEGAM PUR-258/2022)
20	BAIL APPLN.-43/2025	AMIRUDDIN @ AMIR V/s STATE GOVT. OF NCT OF DELHI	ISHWAR SINGH	

		OTHER DETAILS OF ADVOCATES: ISHWAR SINGH (ISHWARSINGH.DELHI@GMAIL.COM)(9212727374)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-580/2024)
21	BAIL APPLN.-63/2025	PANKAJ VERMA V/s STATE NCT OF DELHI	UROOJ AHMAD KHAN	
		OTHER DETAILS OF ADVOCATES: UROOJ KHAN(UROOJ.KHAN9@GMAIL.COM)(9818786510)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-106/2022) BAIL APPLN. 1848/2022 FILED BY LENMINTHANG BAITE (DISPOSED ON : 2022-08-04) BAIL APPLN. 8/2024 FILED BY RAJESH GUPTA (DISPOSED ON : 2024-09-05) BAIL APPLN. 35/2025 FILED BY RAJESH GUPTA (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-106/2022)
22	BAIL APPLN.-258/2025	SHIV SHANKAR @ CHULBUL V/s GOVT. OF NCT OF DELHI	VARUN KATIYAR	
		OTHER DETAILS OF ADVOCATES: VARUN KATIYAR(VARUN@VERUMLEGAL.COM)(9711084201)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NEW ASHOK NAGAR-309/2024)
23	BAIL APPLN.-270/2025	RAKESH @ RAKA V/s THE STATE GNCT OF DELHI	S C SAGAR	
		OTHER DETAILS OF ADVOCATES: SC. SAGRA(SAGARS.CADV913@GMAIL.COM)(9212053338)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-269/2022) BAIL APPLN. 3762/2022 FILED BY RAHUL FOGAT (DISPOSED ON : 2023-03-17) BAIL APPLN. 101/2023 FILED BY RAKESH @TINKU (DISPOSED ON : 2023-01-16) BAIL APPLN. 419/2023 FILED BY RAKESH @TINKU (DISPOSED ON : 2023-02-14) BAIL APPLN. 2554/2023 FILED BY ASHWANI KHATRI (DISPOSED ON : 2023-08-02) BAIL APPLN. 1448/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-09-25) BAIL APPLN. 2463/2023 FILED BY RAHUL (DISPOSED ON : 2023-11-02) BAIL APPLN. 1444/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-09-25) BAIL APPLN. 4199/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-12-14) BAIL APPLN. 720/2024 FILED BY RAHUL (DISPOSED ON : 2024-07-01) BAIL APPLN. 144/2024 FILED BY RAKESH @ TINKU (DISPOSED ON : 2024-01-15) BAIL APPLN. 1247/2024 FILED BY RAKESH @TINKU (DISPOSED ON : 2024-04-16) CRL.REV.P. 191/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-02-19) BAIL APPLN. 2401/2024 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2024-07-25) BAIL APPLN. 2609/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-02) BAIL APPLN. 2902/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-16) BAIL APPLN. 3117/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-30) BAIL APPLN. 264/2025 FILED BY ASHWANI KHATRI (D. OF HEARING : 2025-04-25) BAIL APPLN. 480/2025 FILED BY ASHWANI KHATRI (DISPOSED ON : 2025-02-27) BAIL APPLN. 1127/2025 FILED BY RAKESH @ TINKU (D. OF HEARING : 2025-05-28) P.S.-FIR NO. :(HARI NAGAR-269/2022)
24	BAIL APPLN.-354/2025 CRL.M.A. 2552/2025	SUROJIT BAPRI V/s STATEOF GNCT OF DELHI	BIBEK TRIPATHI	
		OTHER DETAILS OF ADVOCATES: BIBEK TRIPATHI (SCLAEGALADVICE2011@GMAIL.COM)(9560252487)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SUNLIGHT COLONY-3/2024) W.P.(CRL) 2408/2024 FILED BY NARESH KUMAR (DISPOSED ON : 2024-08-13) BAIL APPLN. 3496/2024 FILED BY RAVI SHUKLA (DISPOSED ON : 2024-09-26)

				P.S.-FIR NO. :(SUNLIGHT COLONY-3/2024)
25	BAIL APPLN.-773/2025	SHEBU V/s THE STATE GOVT OF NCT DELHI	RAJPAL SINGH	
		OTHER DETAILS OF ADVOCATES: ADITAY SINGH(SINGHADITYA3455@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARSH VIHAR-425/2017) BAIL APPLN. 2432/2021 FILED BY RAJA HASAN @ GOLU (DISPOSED ON : 2021-07-13) BAIL APPLN. 260/2022 FILED BY SHEBU (DISPOSED ON : 2022-05-10) BAIL APPLN. 1069/2025 FILED BY RAZA HASAN @ GOLU (D. OF HEARING : 2025-04-29) P.S.-FIR NO. :(HARSH VIHAR-425/2017)
26	CRL.M.A. 10102/2025 CRL.M.(BAIL) 734/2025 In BAIL APPLN.-889/2025	SHAILENDER SINGH @ SONU V/s STATE, NCT OF DELHI	BHARAT, DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: SIMRAN AGGARWAL (SIMRANSIMRAN65@GMAIL.COM)(8920469556)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PASCHIM VIHAR WEST-613/2019) BAIL APPLN. 1019/2022 FILED BY SHAILENDER SINGH @ SONU (DISPOSED ON : 2022-07-26) BAIL APPLN. 3811/2023 FILED BY HARPREET SINGH @HAPPY (DISPOSED ON : 2023-11-10) BAIL APPLN. 2464/2024 FILED BY HARPREET SINGH (DISPOSED ON : 2024-11-18) BAIL APPLN. 852/2025 FILED BY SHAILENDER SINGH ALIAS SONU (DISPOSED ON : 2025-02-27) P.S.-FIR NO. :(PASCHIM VIHAR WEST-613/2019)
27	BAIL APPLN.-943/2025	THADANI SHANKER V/s STATE OF NCT DELHI & ORS.	RAJESH PRASAD PANDEY	
		OTHER DETAILS OF ADVOCATES: RAJESH (RAJESH.JASCH@GMAIL.COM)(9810131288)(PETITIONER) TRIVENI LEGAL (RAJESH.JASCH@GMAIL.COM)(9810131288)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CYBER POLICE STATION SOUTH-97/2024)
28	BAIL APPLN.-1045/2025 CRL.M.A. 7990/2025	AMIR KHAN V/s STATE	SPARSH CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: NAGENDRA SINGH (CHAUDHARYSPARSH5@GMAIL.COM)(9717836377)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAMIA NAGAR-251/2024) BAIL APPLN. 100/2025 FILED BY AMIR KHAN (DISPOSED ON : 2025-02-11) P.S.-FIR NO. :(JAMIA NAGAR-251/2024)
29	BAIL APPLN.-1294/2025 CRL.M.A. 10132/2025	SHWETA SHARMA V/s THE STATE OF NCT OF DELHI	PRASHANT	
		OTHER DETAILS OF ADVOCATES: PRASHANT KANHA (AOR.PRASHANT@REDLAW.IN)(9910757999)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAKET-109/2025)
SUSPENSION OF SENTENCE				
30	CRL.M.(BAIL) 196/2025 In CRL.A.-107/2025	SHRI KRISHAN V/s THE STATE GOVT OF NCT OF DELHI & ANR.	TUSHAR LAMBA	
		OTHER DETAILS OF ADVOCATES: GAJRAJ SINGH (SAKSHISACHDEVA125957@GMAIL.COM)(7838286149)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-79/2018)
FRESH MATTERS & APPLICATIONS				
31	W.P.(CRL)-1057/2025 CRL.M.A. 10047/2025	LAL BAHADUR V/s STATE OF NCT OF DELHI	NITIN SALUJA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ANKUR CHAUDHARY (ADV.ANKURCHAUDHARY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DELHI CANTT.-421/1984) CRL.A. 6/1992 FILED BY STATE (DELHI ADMN.) (DISPOSED ON : 2008-08-27) W.P.(CRL) 1596/2009 FILED BY SURENDER PARSHAD SINGH (DISPOSED ON : 2009-11-09)

				W.P.(CRL) 293/2010 FILED BY RAM LAL (DISPOSED ON : 2010-04-05) W.P.(CRL) 611/2010 FILED BY LAL BAHADUR (DISPOSED ON : 2010-05-07) W.P.(CRL) 1387/2012 FILED BY VIRENDER SINGH (DISPOSED ON : 2012-12-03) W.P.(CRL) 1295/2013 FILED BY LAL BAHADUR (DISPOSED ON : 2013-09-26) W.P.(CRL) 1826/2013 FILED BY SURENDER PRASAD SINGH (DISPOSED ON : 2013-12-10) W.P.(CRL) 233/2014 FILED BY VIRENDER SINGH (DISPOSED ON : 2014-02-03) W.P.(CRL) 5/2015 FILED BY LAL BAHADUR (DISPOSED ON : 2015-02-13) W.P.(CRL) 1443/2014 FILED BY SURENDER PRASAD SINGH (DISPOSED ON : 2014-08-06) W.P.(CRL) 1329/2014 FILED BY VIRENDER (DISPOSED ON : 2014-07-21) W.P.(CRL) 1377/2014 FILED BY LAL BAHADUR (DISPOSED ON : 2014-07-16) W.P.(CRL) 1267/2015 FILED BY LAL BAHADUR (DISPOSED ON : 2015-07-01) W.P.(CRL) 1761/2015 FILED BY VIRENDER (DISPOSED ON : 2015-09-21) W.P.(CRL) 2853/2015 FILED BY LAL BHADUR (DISPOSED ON : 2015-12-09) W.P.(CRL) 1672/2015 FILED BY SURENDER PRASAD SINGH (DISPOSED ON : 2015-11-23) W.P.(CRL) 186/2017 FILED BY SURENDER PRASAD SINGH (DISPOSED ON : 2017-01-20) W.P.(CRL) 2337/2017 FILED BY SURENDER PRASAD SINGH (DISPOSED ON : 2017-12-13) W.P.(CRL) 2635/2017 FILED BY VIRENDER (DISPOSED ON : 2017-11-09) W.P.(CRL) 1029/2023 FILED BY LAL BAHADUR (DISPOSED ON : 2023-05-16) W.P.(CRL) 518/2023 FILED BY LAL BAHADUR (DISPOSED ON : 2023-02-22) W.P.(CRL) 1943/2023 FILED BY LAL BAHADUR (DISPOSED ON : 2024-05-02) W.P.(CRL) 1268/2024 FILED BY BIJENDER & ORS. (DISPOSED ON : 2024-04-25) W.P.(CRL) 3582/2024 FILED BY SURENDER PRASAD SINGH (DISPOSED ON : 2024-11-29) W.P.(CRL) 4082/2024 FILED BY SURENDER PRASAD SINGH (DISPOSED ON : 2024-12-24) W.P.(CRL) 46/2025 FILED BY SURENDER PRASAD SINGH (DISPOSED ON : 2025-01-10) W.P.(CRL) 158/2025 FILED BY VIRENDER SINGH (DISPOSED ON : 2025-01-31) W.P.(CRL) 361/2025 FILED BY SURENDER PRASAD SINGH (DISPOSED ON : 2025-02-06) P.S.-FIR NO. :(DELHI CANTT.-421/1984)
FOR ADMISSION				
32	CRL.M.C.-2075/2025 CRL.M.A. 9321/2025 CRL.M.A. 9322/2025 CRL.M.A. 9323/2025 WITH CRL.M.C. 2076/2025	JAMES RAJ V/s SATIN FINSERV LTD & ANR.	NIRANJAN SAHU	
		OTHER DETAILS OF ADVOCATES: NIRANJAN SAHU ()(7065454965)(PETITIONER) KRISHNACHANDRA (KRISHNACHANDRA.MOHANTA@SAMBANDHFIN.COM)(0)(PETITIONER) NIRANJAN SAHU ()(7065454965)(PETITIONER) KRISHNACHANDRA(KRISHNACHANDRA.MOHANTA@SAMBANDHFIN.COM)(0)(RESPONDENT) KRISHNACHANDRA (KRISHNACHANDRA.MOHANTA@SAMBANDHFIN.COM)(0)(RESPONDENT)		
33	CRL.M.C.-2076/2025 CRL.M.A. 9324/2025 CRL.M.A. 9325/2025 CRL.M.A. 9326/2025	JAMES RAJ V/s SATIN FINSERV LTD & ANR.	NIRANJAN SAHU	
		OTHER DETAILS OF ADVOCATES: NIRANJAN()(7065454965)(PETITIONER) NIRANJAN SAHU ()(7065454965)(PETITIONER) NIRANJAN SAHU ()(7065454965)(PETITIONER) KRISHNACHANDRA(KRISHNACHANDRA.MOHANTA@SAMBANDHFIN.COM)(0)(RESPONDENT) KRISHNACHANDRA (KRISHNACHANDRA.MOHANTA@SAMBANDHFIN.COM)(0)(RESPONDENT) KRISHNACHANDRA(KRISHNACHANDRA.MOHANTA@SAMBANDHFIN.COM)(0)(RESPONDENT)		
34	CRL.REV.P.-94/2025 CRL.M.A. 7412/2025 CRL.M.A. 7413/2025	AVADH RAJ SINGH V/s STATE OF NCT DELHI AND ANR	MEDHANSHU TRIPATHI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR

				NO. :(PUL PRAHLADPUR-263/2023) BAIL APPLN. 91/2024 FILED BY AVADH RAJ SINGH @ SATYAM (DISPOSED ON : 2024-08-13) CRL.REV.P. 1191/2024 FILED BY AVADH RAJ SINGH @ SATYAM (DISPOSED ON : 2025-02-12) P.S.-FIR NO. :(PUL PRAHLADPUR-263/2023)
35	CRL.REV.P.(NI)-79/2025 CRL.M.A. 8849/2025	SHRI RAJESH SINGH V/s L.I.C. HOUSING FINANCE LTD	LAKHAN SINGH	
		OTHER DETAILS OF ADVOCATES: LAKHAN SINGH (RAMLAKHAN9933@GMAIL.COM)(8368790932)(PETITIONER)		
36	W.P.(CRL)-961/2025 CRL.M.A. 9041/2025 CRL.M.A. 9042/2025	DEEPAK SINGH V/s THE STATE (GOVT. OF NCT OF DELHI) & ORS.	YOGENDRA KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: MUKESH PATHAK(MKPATHAK89@GMAIL.COM)(9015236915)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
37	CRL.L.P.-3/2024 CRL.M.A. 59/2024	SMT SHASHI MAGGON V/s KARAN VIJ	PRIYANKA PUGLANI	
		OTHER DETAILS OF ADVOCATES: DAYA RAM (DRAMSEHGAL1@GMAIL.COM)()(PETITIONER) ANJUM KUMAR (LESJURIS@GMAIL.COM)()(PETITIONER) SHAAN RAWAT (SHAANRAWAT28@GMAIL.COM)()(RESPONDENT)		
38	CRL.L.P.-39/2024	SANJAY JAIN V/s STATE THROUGH SHO PS LAHORI GATE AND ANR	SIDDHANT JAIN	
		OTHER DETAILS OF ADVOCATES: SIDDHANT JAIN(INFO.JAINLAWCHAMBERS@GMAIL.COM)(9599011955)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
39	CRL.L.P.-387/2024	VIRENDER KUMAR MALIK V/s BAL KISHAN PUNA	KOMAL CHHIBBER	
		OTHER DETAILS OF ADVOCATES: KAMAL KISHORE KUNDRA(KAMALKISHOREKUNDRA@GMAIL.COM)(9958729294)(PETITIONER)		
40	CRL.L.P.-451/2024	AMIT AGGARWAL V/s RAJ KUMAR GUPTA	NIKHIL MEHTA, ANUBHAV TYAGI	
		OTHER DETAILS OF ADVOCATES: NIKHIL MEHTA (ADV.NIKHILMEHTA@GMAIL.COM)(9873633433)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUBHAV TYAGI(ANUBHAVTYAGI.ADVOCATE@GMAIL.COM)(9873442558)(PETITIONER)		
41	CRL.L.P.-624/2024 CRL.M.A. 38805/2024 CRL.M.A. 38806/2024 WITH CRL.L.P. 629/2024	BISHWAS SECURITY SERVICES V/s RISHI KUMAR SHARMA	GAUTAM PAL	
		OTHER DETAILS OF ADVOCATES: GAUTAM PAL(GAUTAMPAL.ADVOCATE@GMAIL.COM)(9810068868)(PETITIONER) ANIL SINGH(ADV.ANILSINGH88@GMAIL.COM)(0)(RESPONDENT)		
42	CRL.L.P.-629/2024 CRL.M.A. 38919/2024 CRL.M.A. 38920/2024	SHAHBAZ KHAN V/s THE STATE NCT OF DELHI AND ANR	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES: P.K CHAUDHARY(PKCHAUDHARYADVOCATE@GMAIL.COM)(9911440533)(PETITIONER) PK. CHOUDHARY(PKCHAUDHARY.ADVOCATE@GMAIL.COM)(9911440533)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MALVIYA NAGAR-848/2002) W.P.(CRL) 1652/2006 FILED BY MOHD.ILLYAS (DISPOSED ON : 2009-02-26) BAIL APPLN. 807/2009 FILED BY RAHIMDDAD KHAN (DISPOSED ON : 2009-05-05) P.S.-FIR NO. :(MALVIYA NAGAR-848/2002)
43	CRL.M.C.-103/2025 CRL.M.A. 560/2025	SATYA PRAKASH BAGLA V/s STATE & ORS.	APOORV AGARWAL	
		OTHER DETAILS OF ADVOCATES: APOORV (APOORV@ASVLAWOFFICESCOM)(8420524375)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-89/2024)
44	CRL.REV.P.-215/2020 CRL.M.A. 5169/2020	MOHD. JAHID HUSAIN V/s THE STATE (N.C.T OF DELHI)	A.K DEY, ABANI KUMAR DEY	
		OTHER DETAILS OF ADVOCATES: A.K DEY()(9540821003)(PETITIONER) ABANI KUMAR DEY(ABANI_KUMAR2003@YAHOO.COM)(9540821003)(PETITIONER)		P.S.-FIR NO. :(SANGAM VIHAR-200/2018)

45	W.P.(CRL)-313/2025 CRL.M.A. 2683/2025	ASHISH KUMAR KAPRI V/s STATE OFNCT OF DELHI AND ANR	KRITENDRA TIWARI	
		OTHER DETAILS OF ADVOCATES: KRITENDRA TIWARI (KRITENDRATIWARI05@GMAIL.COM)(8087950128)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.G.I.AIRPORT-112/2004) CRL.REV.P. 654/2007 FILED BY JYOTISH PRASHAD (DISPOSED ON : 2007-11-19) CRL.A. 768/2008 FILED BY JYOTISH PRASAD (DISPOSED ON : 2009-07-10) CRL.A. 90/2009 FILED BY ASHISH KUMAR KAPRI (DISPOSED ON : 2009-07-10) DEATH SENTENCE REF. 2/2008 FILED BY STATE (DISPOSED ON : 2009-07-10) W.P.(CRL) 109/2010 FILED BY JYOTISH PRASAD (DISPOSED ON : 2011-11-02) W.P.(CRL) 527/2011 FILED BY ASHISH KUMAR KAPRI (DISPOSED ON : 2011-07-29) W.P.(CRL) 404/2010 FILED BY RAJENDER KAPRI (DISPOSED ON : 2010-03-12) W.P.(CRL) 1389/2010 FILED BY ASHISH KUMAR KAPRI (DISPOSED ON : 2010-11-18) W.P.(CRL) 552/2012 FILED BY ASHISH KUMAR KAPRI (DISPOSED ON : 2012-04-23) W.P.(CRL) 267/2013 FILED BY ASHISH KUMAR KAPRI (DISPOSED ON : 2013-02-28) W.P.(CRL) 547/2014 FILED BY ASHISH KUMAR KAPRI (DISPOSED ON : 2014-05-22) W.P.(CRL) 973/2016 FILED BY ASHISH KUMAR KAPRI (DISPOSED ON : 2016-05-18) W.P.(CRL) 1673/2015 FILED BY ASHISH KUMAR KAPRI (DISPOSED ON : 2015-08-10) W.P.(CRL) 1087/2017 FILED BY ASHISH KUMAR KAPRI (DISPOSED ON : 2017-05-26) W.P.(CRL) 1417/2018 FILED BY ASHISH KUMAR KAPRI (DISPOSED ON : 2018-05-28) W.P.(CRL) 2416/2018 FILED BY ASHISH KUMAR KAPRI (DISPOSED ON : 2018-09-26) W.P.(CRL) 2260/2019 FILED BY ASHISH KUMAR KAPRI (DISPOSED ON : 2019-09-20) P.S.-FIR NO. :(I.G.I.AIRPORT-112/2004)

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CRL.M.A. 30013/2024 In CRL.M.C.-4848/2024(Disposed off case)	NEERAJ AGARWAL V/s STATE (NCT OF DELHI) & ANR.	PRATEEK BHALLA	
		OTHER DETAILS OF ADVOCATES: PRATEEK BHALLA(MALLIKA.CHADHA0411@GMAIL.COM)(9958477909)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) MALLIKA CHADHA(MALLIKA.CHADHA0411@GMAIL.COM)(9999313638)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GREATER KAILASH-210/2022) BAIL APPLN. 1111/2024 FILED BY POOJA AGARWAL (DISPOSED ON : 2024-08-28) W.P.(CRL) 1118/2024 FILED BY DINESH CHANDRA AGARWAL (DISPOSED ON : 2024-05-01) CRL.M.C. 4847/2024 FILED BY POOJA AGARWAL (DISPOSED ON : 2024-08-28) P.S.-FIR NO. :(GREATER KAILASH-210/2022)
BAIL				
2	BAIL APPLN.-1932/2024 CRL.M.A. 17097/2024 WITH BAIL APPLN. 1939/2024	ANSH JINDAL V/s STATE OF NCT OF DELHI	NISHANT SINGH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.P. BADLI-431/2024) BAIL APPLN. 1939/2024 FILED BY NAVITA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(S.P. BADLI-431/2024)
3	BAIL APPLN.-1939/2024 CRL.M.A. 17164/2024	NAVITA V/s STATE OF NCT OF DELHI	NISHANT SINGH	
		OTHER DETAILS OF ADVOCATES: SOUJAVA KARMAKAR(SOUJAVAKARMAKAR2471987@GMAIL.COM)(8918210300)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.P. BADLI-431/2024) BAIL APPLN. 1932/2024 FILED BY ANSH JINDAL (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(S.P. BADLI-431/2024)
4	CRL.M.A. 32669/2024 In BAIL APPLN.-2029/2024(Disposed off case)	SANJAY SACHDEVA V/s STATE OF GNCTD	KP JAYARAM, ARVIND VASHISTHA, ARVIND VASHISTHA	
		OTHER DETAILS OF ADVOCATES: ASHUTROSH KUMAR(ASHUTOSH@JPLEGAL.IN)(9871902639)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRADEEP SINGH(DELPRADEEP@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ARVIND VASHISTHA(LEGAL.AVA@GMAIL.COM)(8010005212)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOHAN GARDEN-489/2023) BAIL APPLN. 3395/2024 FILED BY ARUN SACHDEVA (D. OF HEARING : 2025-04-08) BAIL APPLN. 71/2025 FILED BY SANGEETA SACHDEVA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(MOHAN GARDEN-489/2023)
5	BAIL APPLN.-4622/2024 CRL.M.A. 37798/2024	PRANEET ARORA V/s STATE OF NCT OF DELHI & ANR.	TUSHAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: TUSHAR AGARWAL (ADV.TUSHARAGARWAL92@GMAIL.COM)(9971374150)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SARAI ROHILLA-676/2024)
6	BAIL APPLN.-4811/2024 CRL.M.A. 39207/2024 CRL.M.A. 39208/2024	PIYUSH BALWANI V/s THE STATE GOVT. OF NCT OF DLEHI	RAHUL KUMAR	

		OTHER DETAILS OF ADVOCATES: NEHA SINGH(INFO@THESINGHHANDPARTNERS.COM)(7011716746)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CYBER POLICE STATION SOUTH-31/2024)
7	BAIL APPLN.-398/2025	LOVE SINGH@LOVE KUSH V/s THE STATE NCT OF DELHI	SUSHMA SHARMA	
		OTHER DETAILS OF ADVOCATES: SUSHMA SHARMA (SUSHMASHARMA7768@GMAIL.COM)(9999102808)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-301/2023) BAIL APPLN. 1038/2024 FILED BY VIMLESH KUMAR (DISPOSED ON : 2024-04-05) BAIL APPLN. 1569/2024 FILED BY MOHD ARIF (DISPOSED ON : 2024-11-04) CRL.M.C. 3110/2024 FILED BY VIMLESH KUMAR (D. OF HEARING : 2025-08-28) BAIL APPLN. 1458/2024 FILED BY LOVE SINGH (DISPOSED ON : 2024-05-14) BAIL APPLN. 4420/2024 FILED BY ARVIND KUMAR SHARMA (DISPOSED ON : 2024-12-16) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-301/2023)
8	BAIL APPLN.-466/2025 CRL.M.(BAIL) 651/2025	RANJEET KAUR @ BABY V/s STATE NCT OF DELHI	MIR AKHTAR HUSSAIN	
		OTHER DETAILS OF ADVOCATES: AKHTAR HUSSAIN (MIRAKHTARADVOCATE@GMAIL.COM)(9818080066)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SWAROOP NAGAR-251/2024) BAIL APPLN. 2536/2024 FILED BY KAUSHLYA DEVI (DISPOSED ON : 2024-07-25) BAIL APPLN. 1145/2025 FILED BY KAUSHLYA DEVI (D. OF HEARING : 2025-04-28) P.S.-FIR NO. :(SWAROOP NAGAR-251/2024)
9	BAIL APPLN.-535/2025	LOKESH @ NEERAJ V/s STATE OF NCT OF DELHI	ABHINAV HANSARAMAN	
		OTHER DETAILS OF ADVOCATES: ABHINAV HANSARAMAN(AHABSARAMAN@GMAIL.COM)(8903784007)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SARAI ROHILLA-724/2022)
10	BAIL APPLN.-604/2025	RITAH KYOLABA V/s CUSTOMS	ANOOP KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ANOOP GUPTA (ADVOCATEANOOPGUPTA@GMAIL.COM)(8368305620)(PETITIONER) CUSTOM(COMMRPREV-CUSDEL@NIC.IN)(0)(RESPONDENT) CUSTOMS(IGILEGALDELHI@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CUSTOMS-SC 744/2021) BAIL APPLN. 786/2022 FILED BY RITAH KYOLABA (DISPOSED ON : 2024-07-15) P.S.-FIR NO. :(CUSTOMS-SC 744/2021)
11	BAIL APPLN.-908/2025	VISHAL MALIK V/s THE STATE (GOVT. OF NCT DELHI)	CHANDER MUKESH SANGWAN	
		OTHER DETAILS OF ADVOCATES: C.M SANGWAN(CMSANGWAN.ADVOCATE@GMAIL.COM)(9910372388)(PETITIONER) MUKESH PATHAK(MKPATHAK89@GMAIL.COM)(9910372388)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KANJHAWALA-76/2025) W.P.(CRL) 835/2025 FILED BY VISHAL MALIK & ANR. (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(KANJHAWALA-76/2025)
12	BAIL APPLN.-1008/2025	SANDEEP V/s STATE OF NCT OF DELHI	AKSHAY	
		OTHER DETAILS OF ADVOCATES: AKSHAY (AKSHAYYSHOKEEN@GMAIL.COM)(9811508020)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(K.N.KATJU MARG-6/2019) W.P.(CRL) 850/2019 FILED BY RUMIT KUMAR (DISPOSED ON : 2020-02-28) W.P.(CRL) 778/2019 FILED BY RUMIT KUMAR (DISPOSED ON : 2019-03-15) P.S.-FIR NO. :(K.N.KATJU MARG-6/2019)
SUSPENSION OF SENTENCE				
13	CRL.M.C.-6757/2024 CRL.M.(BAIL) 1446/2024	SONIA KAPOOR V/s KAMAL KUMAR GARG	BHUVNESHWAR TYAGI	
		OTHER DETAILS OF ADVOCATES: BHUVNESHWAR TYAGI (TYAGIBHUVNESHWAR@YAHOO.COM)(8826824663)(PETITIONER)		

14	CRL.M.C.-1329/2025 CRL.M.(BAIL) 402/2025 WITH CRL.M.C. 1330/2025 CRL.M.C. 1331/2025 CRL.M.C. 1332/2025 CRL.M.C. 1333/2025 CRL.M.C. 1334/2025 CRL.M.C. 1335/2025 CRL.M.C. 1336/2025 CRL.M.C. 1337/2025 CRL.M.C. 1338/2025 CRL.M.C. 1338/2025 CRL.M.C. 1339/2025 CRL.M.C. 1340/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ORS.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA PRATAP SINGH(MANAVVATS2@GMAIL.COM)(9990913098)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
15	CRL.M.C.-1330/2025 CRL.M.(BAIL) 403/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ORS. & ORS.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES:		
16	CRL.M.C.-1331/2025 CRL.M.(BAIL) 404/2025	SUBHASH ARYA V/s STATE OF DELHI & ORS. & ORS.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA PRATAP SINGH (MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) MANVENDRA PRATAP SINGH (MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
17	CRL.M.C.-1332/2025 CRL.M.(BAIL) 405/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ORS.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA PRATAP SINGH (MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
18	CRL.M.C.-1333/2025 CRL.M.(BAIL) 406/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ORS.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA PRATAP SINGH(MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
19	CRL.M.C.-1334/2025 CRL.M.(BAIL) 407/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ORS.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA PRATAP SINGH(MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
20	CRL.M.C.-1335/2025 CRL.M.(BAIL) 408/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ORS.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA PRATAP SINGH(MANAVVATS2@GMAIL.COM)(0)(PETITIONER) MANVENDRA PRATAP SINGH(MANVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
21	CRL.M.C.-1336/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ANR.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA (MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
22	CRL.M.C.-1337/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ANR.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES:		

		MANVENDRA PRATAP SINGH(MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
23	CRL.M.C.-1338/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ANR.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA PRATAP SINGH (MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
24	CRL.M.C.-1339/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ANR.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA PRATAP SINGH(MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
25	CRL.M.C.-1340/2025	SUBHASH ARYA V/s STATE NCT OF DELHI & ANR.	SAKSHAM THAREJA	
		OTHER DETAILS OF ADVOCATES: MANVENDRA PRATAP SINGH (MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) MANVENDRA PRATAP (MANAVVATS2@GMAIL.COM)(9015355730)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
26	CRL.M.C.-7703/2024	DIRECTORATE OF REVENUE INTELLIGENCE V/s ZAKA S ZHIMO	SATISH AGGARWALA	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)(0)(PETITIONER) CHARU AMBWANI(CHARU.AMBWANI@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF REVENUE INTELLIGENCE-C\RI/DZU/34/ENQ-08/2022)
27	CRL.M.C.-8502/2024	SMT. KAMLESH V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	ARUN SHARMA	
		OTHER DETAILS OF ADVOCATES: ARUN SHARMA(ADVOVCATEARUNSHARMA.28@GMAIL.COM)(9810202044)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(LAXMINAGAR-226/2022) BAIL APPLN. 3233/2024 FILED BY SUMIT KUMAR CHANDILA (DISPOSED ON : 2024-09-17) BAIL APPLN. 4281/2024 FILED BY NITESH BHARDWAJ @ NIKKU PANDIT (DISPOSED ON : 2025-02-25) BAIL APPLN. 4314/2024 FILED BY MUDIT CHAUHAN (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(LAXMINAGAR-226/2022)
28	CRL.M.C.-8916/2024 CRL.M.A. 34129/2024	INDERJEET KAUR SAINI V/s THE STATE (NCT OF DELHI) & ANR.	VAISHALI GOYAL	
		OTHER DETAILS OF ADVOCATES: SP. SHARMA(SACHDEVAKARAN@GMAIL.COM)(9811850014)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(HARI NAGAR-410/2024)
FOR ADMISSION				
29	CRL.M.C.-8111/2024 CRL.M.A. 31037/2024 CRL.M.A. 31038/2024	SHAHEEN KHAN NAQSHBANDI V/s STATE OF NCT OF DELHI & ANR.	BHARAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: MAHINDRA BISHWO(MAHINDRABSH909@GMAIL.COM)(9810239071)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
30	CRL.M.C.-8819/2024 CRL.M.A. 33714/2024	SH SARABJEET SINGH & ORS. V/s STATE (NCT OF DELHI) & ANR.	VIJAY AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: VIJAY AGNIHOTRI(VIJAYAGNIHOTRI971@GMAIL.COM)(8400889628)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-46/2018) CRL.M.C. 6576/2024 FILED BY GAURAV SINGH (D. OF HEARING : 2025-07-24) P.S.-FIR NO. :(HAUZ KHAS-46/2018)

31	CRL.M.C.-9636/2024 CRL.M.A. 37002/2024 CRL.M.A. 37003/2024	ROHIT ARORA V/s PEARL ARORA	BHARAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(0)(PETITIONER)		
32	CRL.M.C.-9684/2024 CRL.M.A. 37160/2024	MANOJ V/s STATE GOVT. OF NCT OF DELHI AND ORS.	KARUNA NIDHI	
		OTHER DETAILS OF ADVOCATES: ARUN SHEORAN (ARUNSHEORAN1966@GMAIL.COM)(9899075614)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAFFARABAD-172/2016)
33	CRL.M.C.-9726/2024	LALIT AGGARWAL V/s STATE OF NCT OF DELHI & ORS.	AAKRITI DAWAR	
		OTHER DETAILS OF ADVOCATES: AAKRITI DAWAR(AAKRITI@ARESLAWOFFICES.COM)(9910133001)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
34	CRL.M.C.-9873/2024 CRL.M.A. 37816/2024	SH RAJDEEP SINGH PAHWA & ORS. V/s THE STATE NCT OF DELHI & ANR.	RATTANDIP SINGH KHARBANDA	
		OTHER DETAILS OF ADVOCATES: TRIPAKSHA (LAWYER@TRIPAKSHALITIGATION.COM)(8178803130)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MOTI NAGAR-511/2022)
35	CRL.REV.P.(MAT.)-76/2025 CRL.M.A. 4871/2025 CRL.M.A. 4872/2025	SH. MUNISH SHARMA V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	CHANDAN KUMAR MANDAL	
		OTHER DETAILS OF ADVOCATES: NEERAJ SINGH(ADVOVCATE4LIVINGBEING@GMAIL.COM)(9891703623)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
36	CRL.L.P.-184/2018 CRL.M.A. 8235/2021 CRL.M.A. 15053/2023 CRL.M.A. 15066/2023 CRL.M.A. 15067/2023 CRL.M.A. 6373/2025 WITH CRL.REV.P. 57/2017 CRL.A. 277/2024	THE JOINT DIRECTOR, DIRECTORATE OF ENFORCEMENT V/s A. RAJA & ORS.	RAJEEV AWASTHI, HARDIK SHARMA, PANKUSH GOYAL, AGARWAL LAW ASSOCIATES, KARANJAWALA & CO, LUTHRA & LUTHRA, TARANNUM CHEEMA, SUDARSHAN RAJAN, BALAJI SUBRAMANIAN	
		OTHER DETAILS OF ADVOCATES: RAJEEV AWASTHI()(9810558550)(PETITIONER) HARDIK SHARMA (ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC_ED@GOV.IN)()(RESPONDENT) HARDIK SHARMA (ADVOCATEHARDIKSHARMA@GMAIL.COM)(9315386954)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC_ED@GOV.IN)()(RESPONDENT) PANKUSH GOYAL(ADV.PANKUSHGOYAL@GMAIL.COM)(8527719711)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RISHI AGGARWALA(RISHI@AGLAW.IN,NIYATI@AGLAW.IN)(9810198870)(PETITIONER) CGSC(CGSC461@GAMIL.COM)()(RESPONDENT) MALIKA(MALIKA.JHIREMATH@GMAIL.COM)(7722084224)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2009-A-0045) BAIL APPLN. 571/2011 FILED BY KARIM MORANI (DISPOSED ON : 2011-05-03) CRL.M.C. 2137/2011 FILED BY DR. M. FURQUAN (DISPOSED ON : 2011-07-13) BAIL APPLN. 511/2011 FILED BY HARI NAIR (DISPOSED ON : 2011-05-23) BAIL APPLN. 510/2011 FILED BY GAUTAM DOSHI (DISPOSED ON : 2011-05-23) BAIL APPLN. 512/2011 FILED BY SURENDER PIPARA (DISPOSED ON : 2011-05-23) W.P.(CRL) 1752/2011 FILED BY HARI NAIR (DISPOSED ON : 2013-10-09) W.P.(CRL) 1754/2011 FILED BY GAUTAM DOSHI (DISPOSED ON : 2013-10-09) W.P.(CRL) 1751/2011 FILED BY SURENDRA PIPARA (DISPOSED ON : 2013-10-09) CRL.M.C. 67/2012 FILED BY SANJAY CHANDRA (DISPOSED ON : 2013-10-09) W.P.(CRL) 32/2012 FILED BY RAJIV B AGARWAL (DISPOSED ON : 2012-02-14) W.P.(CRL) 30/2012 FILED BY ASIF BALWA (DISPOSED ON : 2012-02-14) W.P.(CRL) 31/2012 FILED BY RAVINDRA KUMAR CHANDOLIA (DISPOSED ON : 2012-03-01) W.P.(CRL) 207/2012 FILED BY R K CHANDOLIA (DISPOSED ON : 2013-10-09) W.P.(CRL) 206/2012 FILED BY SHAHID BALWA (DISPOSED ON : 2013-10-09) BAIL APPLN. 508/2011 FILED BY SANJAY CHANDRA (DISPOSED ON : 2011-05-23) BAIL APPLN. 509/2011 FILED BY VINOD GOENKA (DISPOSED ON : 2011-05-23) BAIL APPLN. 883/2011 FILED BY KARIM MORANI (DISPOSED ON : 2011-07-19)

				BAIL APPLN. 723/2011 FILED BY SHARAD KUMAR (DISPOSED ON : 2011-06-08) BAIL APPLN. 724/2011 FILED BY KANIMOZI KARUNANITHI (DISPOSED ON : 2011-06-08) BAIL APPLN. 884/2011 FILED BY SIDDHARTHA BEHURA (DISPOSED ON : 2011-08-11) BAIL APPLN. 840/2011 FILED BY RAJIV AGARWAL (DISPOSED ON : 2011-06-20) BAIL APPLN. 839/2011 FILED BY ASIF BALWA (DISPOSED ON : 2011-06-20) BAIL APPLN. 841/2011 FILED BY SHAHID BALWA (DISPOSED ON : 2011-06-20) BAIL APPLN. 1610/2011 FILED BY SIDDHARTHA BEHURA (DISPOSED ON : 2011-12-16) W.P.(CRL) 656/2012 FILED BY SHARAD KUMAR (DISPOSED ON : 2013-10-09) W.P.(CRL) 208/2012 FILED BY ASIF BALWA (DISPOSED ON : 2013-10-09) CRL.M.C. 4374/2011 FILED BY SANJAY CHANDRA (DISPOSED ON : 2011-12-26) CRL.M.C. 4199/2011 FILED BY RAJIV AGARWAL (DISPOSED ON : 2013-10-09) CRL.M.C. 4197/2011 FILED BY ASIF BALWA (DISPOSED ON : 2013-10-09) W.P.(CRL) 111/2012 FILED BY SIDDHARTHA BEHURA (DISPOSED ON : 2013-10-09) W.P.(CRL) 467/2012 FILED BY KANIMOZHI KARUNANITHI (DISPOSED ON : 2013-10-09) W.P.(CRL) 158/2012 FILED BY NIHAR CONSTRUCTIONS P.LTD. (DISPOSED ON : 2016-05-30) CRL.M.C. 1060/2012 FILED BY KARIM MORANI (DISPOSED ON : 2013-10-09) W.P.(CRL) 129/2012 FILED BY VINOD KR. GOENKA (DISPOSED ON : 2013-10-09) BAIL APPLN. 1568/2011 FILED BY ASIF BALWA (DISPOSED ON : 2011-11-28) BAIL APPLN. 1567/2011 FILED BY KANIMOZHI KARUNANITHI (DISPOSED ON : 2011-11-28) W.P.(CRL) 60/2012 FILED BY ASIF BALWA (DISPOSED ON : 2012-02-06) W.P.(CRL) 1478/2011 FILED BY RELIANCE TELECOM LTD (DISPOSED ON : 2013-10-09) W.P.(CRL) 159/2012 FILED BY SHAHID BALWA (DISPOSED ON : 2013-10-09) BAIL APPLN. 1566/2011 FILED BY RAJIV AGARWAL (DISPOSED ON : 2011-11-28) BAIL APPLN. 1565/2011 FILED BY SHARAD KUMAR (DISPOSED ON : 2011-11-28) BAIL APPLN. 1564/2011 FILED BY KARIM MORANI (DISPOSED ON : 2011-11-28) W.P.(CRL) 913/2012 FILED BY A RAJA (DISPOSED ON : 2013-10-09) CRL.REV.P. 351/2013 FILED BY SMT DAYALU AMMAL (DISPOSED ON : 2013-07-04) CRL.M.C. 2536/2012 FILED BY RAJIV AGGARWAL (DISPOSED ON : 2012-07-27) W.P.(CRL) 1587/2012 FILED BY ESSAR TELEHOLDINGS LTD. (DISPOSED ON : 2013-10-09) CRL.M.C. 2950/2012 FILED BY RAJIV B. AGARWAL (DISPOSED ON : 2012-10-04) W.P.(CRL) 1588/2012 FILED BY ANSHUMAN S RUIA (DISPOSED ON : 2013-10-09) W.P.(CRL) 1589/2012 FILED BY RAVIKANT N RUIA (DISPOSED ON : 2013-10-09) W.P.(CRL) 84/2013 FILED BY RELIANCE TELCOM LTD. (DISPOSED ON : 2022-07-15) CRL.M.C. 2693/2013 FILED BY RAJIV AGARWAL (DISPOSED ON : 2013-11-06) W.P.(CRL) 658/2013 FILED BY ASIF BALWA (DISPOSED ON : 2013-07-23) CRL.REV.P. 370/2017 FILED BY DIECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-24) CRL.L.P. 257/2018 FILED BY CENTRAL BUREAU OF INVESTIGATIO (D. OF HEARING : 2025-07-07) CRL.A. 277/2024 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2024-03-22) P.S.-FIR NO. :(CBI-DAI-2009-A-0045)
37	CRL.L.P.-10/2025	MANOJ BALHARA V/s THE STATE (NCT OF DELHI) & ORS.	TARUN GAHLOT, TARUN GAHLOT	
		OTHER DETAILS OF ADVOCATES:		

		TARUN GAHLOT (GAHLOTORAMA@GMAIL.COM)(9871181397)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TARUN GAHLOT(GAHLOTORAMA@GMAIL.COM)(9871181397)(PETITIONER)		
38	CRL.L.P.-41/2025 CRL.M.A. 1273/2025	SH SHRI PAL V/s SH MUKESH KUMAR	M. P.S. KASANA, PANKAJ KUMAR JAISWAL	
		OTHER DETAILS OF ADVOCATES: MPS KASANA (MPSKASANAAD@YAHOO.CO.IN)(9810065932)(PETITIONER) PANKAJ KUMAR JAISWAL(PANKAJJAISWAL178@GMAIL.COM)(9899632810)(RESPONDENT)		
39	CRL.M.C.-5736/2022	STATE (NCT OF DELHI) V/s AMANATULLAH KHAN	KIRTIMAN SINGH, M SUFIAN SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) M SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(RESPONDENT)		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-5/2020)
40	CRL.M.C.-137/2024	MS REKHA SHARMA V/s THE STATE, THROUGH ITS SHO & ORS.	AMIT JAIN	
		OTHER DETAILS OF ADVOCATES: KUMAR LAW(SATISH@KLFINDIA.COM)(9811191050)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
41	CRL.M.C.-335/2024 CRL.M.A. 1323/2024	SUNIL R MASIH V/s STATE AND ANR.	BALDEV RAJ	
		OTHER DETAILS OF ADVOCATES: RAMESH KUMAR(RAMESH_KUMAR_COMPANY@YAHOO.CO.IN)(9810159436)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANAND VIHAR-433/2009) BAIL APPLN. 849/2010 FILED BY MUKESH LAL (DISPOSED ON : 2012-02-17) CRL.REV.P. 9/2011 FILED BY MUKESH LAL (DISPOSED ON : 2011-02-02) BAIL APPLN. 216/2011 FILED BY SUNIL CHAUHAN (DISPOSED ON : 2011-09-09) BAIL APPLN. 1907/2010 FILED BY DHIRAJ SOLANKI THR. HIS PEROKAR OM PAL (DISPOSED ON : 2010-12-23) BAIL APPLN. 893/2012 FILED BY MUKESH LAL (DISPOSED ON : 2012-06-20) CRL.REV.P. 148/2012 FILED BY CHANDGIRAM (DISPOSED ON : 2012-03-22) BAIL APPLN. 438/2012 FILED BY MUKESH LAL (DISPOSED ON : 2012-03-30) BAIL APPLN. 1871/2012 FILED BY MUKESH LAL (DISPOSED ON : 2012-12-26) CRL.REV.P. 432/2012 FILED BY CHANDGIRAM (DISPOSED ON : 2012-09-18) CRL.REV.P. 613/2012 FILED BY CHANDAGI RAM (DISPOSED ON : 2013-02-08) CRL.REV.P. 421/2012 FILED BY NARENDER CHAUHAN (DISPOSED ON : 2012-08-06) CRL.M.C. 1420/2013 FILED BY NARINDER CHAUHAN (DISPOSED ON : 2013-04-15) CRL.A. 629/2014 FILED BY DHIRAJ SOLANKI (DISPOSED ON : 2019-05-15) CRL.A. 635/2014 FILED BY CHANDGI RAM (DISPOSED ON : 2019-05-15) CRL.A. 562/2014 FILED BY MUKESH LAL (DISPOSED ON : 2019-05-15) CRL.A. 715/2014 FILED BY PRAMOD KUMAR SHARMA (DISPOSED ON : 2019-05-15) CRL.A. 838/2014 FILED BY MANOJ (DISPOSED ON : 2019-05-15) CRL.A. 817/2014 FILED BY NARENDER CHAUHAN (DISPOSED ON : 2019-05-15) CRL.A. 53/2015 FILED BY STATE (GNCT) OF DELHI (DISPOSED ON : 2019-05-15) CRL.L.P. 544/2014 FILED BY STATE (DISPOSED ON : 2014-09-03) W.P.(CRL) 3431/2019 FILED BY MUKESH LAL (DISPOSED ON : 2020-01-08) W.P.(CRL) 318/2020 FILED BY MUKESH LAL (DISPOSED ON : 2020-02-17) BAIL APPLN. 2203/2024 FILED BY DHARAMVEER KUMAR (DISPOSED ON : 2025-03-04) P.S.-FIR NO. :(ANAND VIHAR-433/2009)
42	CRL.M.C.-385/2024	JASVIR V/s STATE GNCT OF DELHI AND ORS.	MOHAMMAD ANAS	

		OTHER DETAILS OF ADVOCATES: PRADEEP CHOWDHARY (ANASHAIKH007@GMAIL.COM)(9990535912)(PETITIONER) ANAS SHAIKH(ANASHAIKH007@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(I.P.ESTATE-217/2013)
43	CRL.M.C.-1325/2024 CRL.M.A. 5211/2024 CRL.M.A. 5213/2024	SOMASHEKARA ANNAYAPPA V/s DISCOVERY COMMUNICATIONS INDIA & ANR.	KRISH KALRA	
		OTHER DETAILS OF ADVOCATES: KRISH KALRA (ANUJMIRDHA13@GMAIL.COM)(9718967020)(PETITIONER) SHIVAM ADLAKHA (SHIVAM_ADHLAKHA@DISCOVERY.COM)()(RESPONDENT)		
44	CRL.M.C.-1637/2024 CRL.M.A. 6334/2024	SMT ANITA JAIN & ANR. V/s THE STATE OF NCT OF DELHI & ANR.	ARUN KHATRI	
		OTHER DETAILS OF ADVOCATES: ARUN KHATRI(ARUNKHATRI@KRLEGAL.IN)(9811821180)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
45	CRL.M.C.-2643/2024 CRL.M.A. 10058/2024	MUKESH KUMAR TAYAL V/s STATE OF NCT OF DELHI & ANR.	DIWAKAR KUMAR	
		OTHER DETAILS OF ADVOCATES: NAVIN KUMAR JHA (DIWAKAR.KUMAR14@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-286/2018)
46	CRL.M.C.-3389/2024 CRL.M.A. 13022/2024	RANU BHATNAGAR V/s STATE THROUGH GOVT OF NCT DELHI	NIHIT DALMIA	
		OTHER DETAILS OF ADVOCATES: AMIT JOSHI (A.JOSHI@BMJLAWPARTENRS.COM)(9811299468)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MOTI NAGAR-608/2023) BAIL APPLN. 3981/2023 FILED BY RANU BHATNAGAR (DISPOSED ON : 2023-12-19) P.S.-FIR NO. :(MOTI NAGAR-608/2023)
47	CRL.M.C.-3457/2024	AJAY KUMAR AGGARWAL AND ORS V/s THE STATE NCT OF DELHI AND ANR	FEROZE AHMAD	
		OTHER DETAILS OF ADVOCATES: FEROZE AHMED (FEROZEHMD@GMAIL.COM)(9810016199)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PAHARGANJ-327/2020)
48	CRL.M.C.-4170/2024 CRL.M.A. 15944/2024	RAM PRASAD SHARMA V/s STATE THROUGH SHO PS MEHRAULI	AJIT KUMAR NAIR	
		OTHER DETAILS OF ADVOCATES: YOGESH BHRD(YOGESH.BHRD@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-701/2018)
49	CRL.M.C.-4524/2024	DANISH ALAM AND ANOTHER V/s THE STATE OF DELHI AND ANOTHER	RUKSAR AHMAD	
		OTHER DETAILS OF ADVOCATES: ABHINAV (AABHINAV11531@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JYOTI NAGAR-188/2011)
50	CRL.M.C.-4764/2024 CRL.M.A. 17824/2024	NEERAJ AGRAWAL V/s DIRECTORATE OF REVENUE INTELLIGENCE	ANURAG JAIN	
		OTHER DETAILS OF ADVOCATES: ANURAG JAIN(ANURAGLAWYER2000@GMAIL.COM)(9811235881)(PETITIONER) RAVI PRAKASH(RAVIPRAKASH1066@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF REVENUE INTELLIGENCE-CC 5204/2020)
51	CRL.M.C.-5090/2024 CRL.M.A. 19457/2024 WITH CRL.M.C. 5134/2024 CRL.M.C. 7912/2024	SADHNA MAHINDRU V/s SUNIL SACHDEVA	PALLAV SAXENA	
		OTHER DETAILS OF ADVOCATES: PALLAV SAXENA (ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(PETITIONER)		
52	CRL.M.C.-5134/2024 CRL.M.A. 19568/2024	ASHUTOSH MAHINDRU V/s SUNIL SACHDEVA	PALLAV SAXENA	
		OTHER DETAILS OF ADVOCATES: PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(PETITIONER)		
53	CRL.M.C.-7912/2024 CRL.M.A. 30194/2024 CRL.M.A. 30195/2024	ASHOK MAHINDRU V/s SUNIL SACHDEVA	PALLAV SAXENA, ANNIRUDH SHARMA	

ADVANCE CAUSE LIST

		OTHER DETAILS OF ADVOCATES: PALLAV SAXENA (ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(PETITIONER) SUNIL SACHDEVA (SUNILSACHDEVA333@GMAIL.COM)(0)(RESPONDENT) ANNIRUDH SHARMA(ANNIRUDH@ASHARMA.IN)(9999080715)(PETITIONER)		
54	CRL.M.C.-5433/2024	GAURAV @ RAHUL V/s THE STATE NCT OF DELHI AND ANR.	RAJESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: R.K SINGH (RKSINGH0727@GMAIL.COM)(9810398035)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(HAUZ QAZI-51/2021)
55	CRL.M.C.-5439/2024 CRL.M.A. 20823/2024	ANIL KUMAR SINGH V/s THE STATE (NCT DELHI) THROUGH SECRETARY & ANR.	SINGUPURAM SASIBHUSAN, JASPREET SINGH RAI	
		OTHER DETAILS OF ADVOCATES: S SASI BHUSAN(SASI_ADV@YAHOO.COM)(9818203373)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) JASPREET SINGH RAI(JASSRAIADV@GMAIL.COM)(9810725372)(RESPONDENT)		P.S.-FIR NO. :(SAKET-524/2023)
56	CRL.M.A. 30266/2024 CRL.M.A. 512/2025 In CRL.M.C.-6443/2024(Disposed off case)	KAPIL WADHAWAN V/s CENTRAL BUREAU OF INVESTIGATION AND ORS.	VIJAY KARI SINGH, PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES: VIJAYKAIR SINGH (VIJAYKARISINGH@GMAIL.COM)(9899090515)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) VIJAY KARI(VIJAYKARISINGH@GMAIL.COM)(9899090515)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-224-2022-A-0001) CRL.M.C. 4293/2022 FILED BY CBI (DISPOSED ON : 2022-09-05) W.P.(CRL) 1741/2022 FILED BY PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED (DISPOSED ON : 2022-08-04) W.P.(CRL) 2911/2022 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-05-09) W.P.(CRL) 2912/2022 FILED BY DHEERAJ WADHAWAN (D. OF HEARING : 2025-05-09) CRL.M.C. 6544/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-05-30) BAIL APPLN. 353/2023 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05- 31) BAIL APPLN. 271/2023 FILED BY SUNNY BATHIJA THROUGH WIFE AS PAROKAR (DISPOSED ON : 2023-04-12) CRL.M.C. 5108/2023 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2023-07-26) CRL.M.C. 3536/2023 FILED BY RAJESH KUMAR ANAND (D. OF HEARING : 2025-04-22) CRL.M.C. 1137/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-04-23) BAIL APPLN. 1232/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05- 03) BAIL APPLN. 2040/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-09-09) CRL.M.C. 3849/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-05-17) BAIL APPLN. 2036/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-06- 03) W.P.(CRL) 1659/2024 FILED BY MR. MANISH SAVLA (DISPOSED ON : 2024-05-22) BAIL APPLN. 1824/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05- 30) BAIL APPLN. 2165/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-09- 02) CRL.M.C. 6434/2024 FILED BY JIGNESH MEHTA (DISPOSED ON : 2024-08-20) CRL.M.C. 6474/2024 FILED BY AMIT CHATURVEDI (DISPOSED ON : 2024-08-20) BAIL APPLN. 3640/2024 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-04-15) CRL.M.C. 682/2025 FILED BY JALAJ BATRA (D. OF HEARING : 2025-04-09) CRL.M.C. 1285/2025 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CBI-224-2022-A-0001)

ADVANCE CAUSE LIST

57	CRL.M.C.-7007/2024	GOPAL DASS CHAVLA V/s STATE OF NCT OF DELHI AND ANR.	NAIEM JAHAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NAIEM JAHAN HEENA (JURIS.LAWJUSTIA@GMAIL.COM)(8882634192)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JYOTI NAGAR-222/2014)
58	CRL.M.C.-7067/2024	KULDEEP SINGH & ANR. V/s STATE NCT OF DELHI AND ANR	RAJESH YADAV	
		OTHER DETAILS OF ADVOCATES: PARMAL SINGH (ADV.RAJESHSYADAV@GMAIL.COM)(9971480425)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-540/2006)
59	CRL.M.C.-7116/2024 CRL.M.A. 27121/2024	SACHIN PRATAP SINGH V/s STATE OF NCT OF DELHI AND ORS.	ANURAG PANDEY	
		OTHER DETAILS OF ADVOCATES: ASHISH PANDEY(ADVOCATESPALEGAL@GMAIL.COM)(9873388834)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MAYUR VIHAR-647/2021)
60	CRL.M.C.-7309/2024	SYED ASHRAF V/s CBI	ARCHIT UPADHAYAY, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: ARCHIT UPADHAYAY (AORARCHIT@GMAIL.COM)(9990323136)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-2-S-1990) CRL.M.C. 4459/2019 FILED BY SYED ASHRAF @ S.A SUBHANI (DISPOSED ON : 2019-11-28) CRL.M.C. 6868/2024 FILED BY SYED ASHRAF (DISPOSED ON : 2024-09-02) P.S.-FIR NO. :(CBI-2-S-1990)
61	CRL.M.C.-7812/2024	RANJIV KAPOOR V/s STATE GOVT OF NCT OF DELHI AND ANR.	RAJIV BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ (RAJIVBAJAJLAW@GMAIL.COM)(9810806329)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEB SARAI-399/2024)
62	CRL.M.C.-7998/2024	RAKESH KUMAR KUSHWAHA V/s STATE NCT OF DELHI AND ANR	DURGESH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: DURGESH KUMAR PANDEY(DURGESHPADV@GMAIL.COM)(9990473512)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PANDAV NAGAR-313/2022)
63	CRL.M.C.-8448/2024	RAKESH V/s THE STATE OF NCT OF DELHI AND ANR	SIDDHARTHA SINGH	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KARAWAL NAGAR-445/2018)
64	CRL.M.C.-8460/2024 CRL.M.A. 32274/2024	RAJENDER @ RAJ V/s STATE (GOVT. OF NCT OF DELHI)	AJAY CHAUDHARY	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(G.T.B. ENCLAVE-154/2018)
65	CRL.M.C.-8762/2024	SUNIL TOMAR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	RANBIR SHARMA	
		OTHER DETAILS OF ADVOCATES: RANBIR SHARMA(RANBIR.SHARMA2@GMAIL.COM)(9810443720)(PETITIONER) RANBIR SHARMA(RANBIR.SHARMA2@GMAIL.COM)(9810443720)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(GREATER KAILASH-189/2022)
66	CRL.M.C.-9470/2024 CRL.M.A. 36335/2024 CRL.M.A. 36336/2024 CRL.M.A. 1645/2025	SUMIT KUMAR SINGH V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR.	ANKUR YADAV	
		OTHER DETAILS OF ADVOCATES: ANKUR YADAV(ADV.ANKURYADAV@GMAIL.COM)(8130360002)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ANKUR YADAV (ADV.ANKURYADAV@GMAIL.COM)(8130360002)(PETITIONER) ANKUR YADAV (ADV.ANKURYADAV@GMAIL.COM)(813036002)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KISHAN GARH-438/2022) BAIL APPLN. 3358/2022 FILED BY SUMIT KUMAR SINGH (DISPOSED ON : 2024-02-21) P.S.-FIR NO. :(KISHAN GARH-438/2022)

67	CRL.M.C.-9675/2024 CRL.M.A. 37132/2024	ANUPAM NAGALIA V/s STATE OF NCT OF DELHI & ANR.	NITIN SALUJA	
		OTHER DETAILS OF ADVOCATES: ASSOCIATES S & LL LAW CHAMBERS(ASSOCIATES@LAWCHAMBERS.CO.IN){0}(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM){9891919167}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ECONOMIC OFFENCE WING-14/2024) W.P.(CRL) 1897/2024 FILED BY ANUPAM NAGALIA (DISPOSED ON : 2025-01-07) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-14/2024)
68	CRL.M.C.-9707/2024	KARAN KHANNA AND ORS V/s THE STATE GOVT. OF NCT OF DELHI AND ANR,.	CHAMAN LAL	
		OTHER DETAILS OF ADVOCATES: CHAMAN LALA(CHAMAN.LAL1764@GMAIL.COM){9910152403}(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM){9891919167}(RESPONDENT)		P.S.-FIR NO. :(ROHINI SOUTH-228/2024)
69	CRL.REV.P.-1186/2024 CRL.M.A. 29625/2024 CRL.M.A. 33668/2024	JAGDISH TYTLER V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	VAIBHAV TOMAR	
		OTHER DETAILS OF ADVOCATES: VAIBHAV TOMAR (VAIBHAV@GMAIL.COM){9971446628}(PETITIONER) CBI (DLACBIDHC@GMAIL.COM){0}(RESPONDENT) VAIBHAV TOMAR(TOMAR.VAIBHAV@GMAIL.COM){9971446628}(PETITIONER) CBI(DLACBIDHC@GMAIL.COM){0}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-23-S-2005) CRL.M.C. 2360/2013 FILED BY JAGDISH TYTLER (DISPOSED ON : 2022-08-29) W.P.(CRL) 2818/2017 FILED BY ABHISHEK VERMA (DISPOSED ON : 2017-10-10) P.S.-FIR NO. :(CBI-23-S-2005)
FOR FINAL HEARING				
70	CRL.M.C.-2361/2024	JAGPREET SINGH V/s THE STATE OF NCT OF DELHI & ANR.	ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SURAJ KUMAR(SKLAWYER04@GMAIL.COM){9643331212}(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (AMAR COLONY-456/2022) CRL.M.C. 2383/2025 FILED BY SHAGANPREET SINGH (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(AMAR COLONY-456/2022)
SPECIAL BENCH MATTERS				
71	W.P.(CRL)-1383/2022	AMANATULLAH KHAN V/s THE COMMISSIONER OF POLICE, DELHI & ORS.	M SUFIAN SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: M.SUFIAN SIDDIQUI(SUFISIDDIQUI@GMAIL.COM){9873344786}(PETITIONER) M.SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM){9873344786}(PETITIONER) AMANATULLAH KHAN(AMANATI1975@GMAIL.COM){9911999399}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT)		

COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

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NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BATCH MATTERS				
1	CO.PET.-233/2012	M/S JVG FINANCE LTD. V/s M/S. JVG STEELS INDIA LTD.	SANJAY YADAV, RAJIV BAHL, SWATI SETIA	
		OTHER DETAILS OF ADVOCATES:		
2	CO.PET.-234/2012	M/S JVG FINANCE LTD. V/s M/S JVG PETRO CHEMICALS LTD.	SANJAY YADAV, RAJIV BAHL, SWATI SETIA	
		OTHER DETAILS OF ADVOCATES:		
3	CO.PET.-235/2012 CO.APPL. 950/2014 CO.APPL. 344/2023	M/S JVG FINANCE LTD. V/s M/S. JVG FARMS FRESH LTD.	SANJAY YADAV, OFFICIAL LIQUIDATOR, RAJIV BAHL, SWATI SETIA, DHEERAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: DHEERAJ GUPTA(PERITIAPRADEEP@GMAIL.COM)(7210670704)(PETITIONER)		
4	CO.PET.-236/2012	M/S. JVG FINANCE LTD. V/s M/S JVG HOUSING FINANCE LTD.	SANJAY YADAV, RAJIV BAHL, SWATI SETIA	
		OTHER DETAILS OF ADVOCATES:		
5	CO.PET.-237/2012	M/S JVG FINANCE LTD V/s M/S JVG FOODS LTD	RAISUDDIN, RAJIV BAHL, SWATI SETIA	
		OTHER DETAILS OF ADVOCATES:		
6	CO.PET.-238/2012 OLR 230/2016	M/S. JVG FINANCE LTD. V/s M/S. SAN-TOSHA RESORTS PVT. LTD.	SANJAY YADAV, OFFICIAL LIQUIDATOR, RAJIV BAHL, SWATI SETIA	
		OTHER DETAILS OF ADVOCATES:		
7	CO.PET.-239/2012 CO.APPL. 467/2018	M/S. JVG FINANCE LTD. V/s M/S. JVG OVERSEAS LTD.	SANJAY YADAV, RAJIV BAHL, SWATI SETIA	
		OTHER DETAILS OF ADVOCATES:		
8	CO.PET.-240/2012	M/S. JVG FINANCE LTD. V/s M/S JVG PUBLICATIONS LTD.	SANJAY YADAV, SWATI SETIA, RAJIV BAHL	

		OTHER DETAILS OF ADVOCATES:		
9	CO.PET.-241/2012	M/S. JVG FINANCE LTD. V/s M/S. JVG HOTELS LTD.	SANJAY YADAV, RAJIV BAHL, SWATI SETIA	
		OTHER DETAILS OF ADVOCATES:		
10	CO.PET.-335/2012 CO.APPL. 1767/2014	M/S JVG FINANCE LTD V/s M/S FINITE INFRATECH LTD	SANJAY YADAV, OFFICIAL LIQUIDATOR, SHIV KUMAR TYAGI	
		OTHER DETAILS OF ADVOCATES: SHIV KUMAR TYAGI(SHIVKTYAGI@YAHOO.CO.IN)(9811059032)(PETITIONER)		
11	CRL.O.(CO.)-16/2014 WITH CO.PET. 238/2012	M/S SAN-TOSHA RESORTS PVT LTD. V/s MR. RAGHUBIR SINGH NANDA & ORS.	OFFICIAL LIQUIDATOR	
		OTHER DETAILS OF ADVOCATES:		
12	CRL.O.(CO.)-17/2014 WITH CO.PET. 335/2012	M/S FINITE INFRATECH LIMITED V/s MR. AKHILESHWAR DAYAL BHARGAVA & ORS.	OFFICIAL LIQUIDATOR	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ANMM)				
13	CO.APPL.(M)-1/2018 WITH CO.PET. 128/2011	SH. MAHDOOM BAVA V/s M/S NAFTO GAZ INDIA PRIVATE LIMITED	RAJNISH SINHA	
		OTHER DETAILS OF ADVOCATES: RAJNISH SINHA(RAJNISHSINHA2008@GMAIL.COM)(9811417457)(PETITIONER)		
14	CO.PET.-128/2011 CO.APPL. 642/2013 CO.APPL. 683/2013 CO.APPL. 1376/2013 CO.APPL. 2423/2014 CO.APPL. 589/2016 CO.APPL. 1995/2016 CO.APPL. 2207/2016 CO.APPL. 657/2017 CO.APPL. 724/2017 CO.APPL. 773/2017 CO.APPL. 934/2017 CO.APPL. 1266/2017 CO.APPL. 334/2018 CO.APPL. 853/2018 OLR 313/2019 CO.APPL. 1144/2019 CO.APPL. 83/2020 CO.APPL. 188/2020 CO.APPL. 445/2020 CO.APPL. 528/2020 CO.APPL. 609/2020 CO.APPL. 719/2020 CO.APPL. 91/2021 CO.APPL. 20/2023 CO.APPL. 168/2023 CO.APPL. 709/2023 CO.APPL. 936/2023 CO.APPL. 29/2024 CO.APPL. 265/2024 CO.APPL. 1062/2024	M/S ROYAL MARINE CO & OTHERS V/s NAFTOGAZ INDIA PRIVATE LTD	SANJAY GROVER, KHATTAR & CO, OFFICIAL LIQUIDATOR, AMRENDRA KUMAR SINGH, SIDDHARTH KHATTAR, SIDDHARTH KHATTAR, AMAN NANDRAJOG, RAJEEV KUMAR RANJAN, PUJA KASHYAP, MOHD. ELAHI, SUMIT SINGH BENIPAL, AFZAL-UL-REHMAN KHAN SURI, SANJEEV KUMAR DUBEY, FEBIN MATHEW VARGHESE, RAMA AHLUWALIA, SANJAY BAJAJ, KHATTAR, MAYANK GOEL, RAJNISH SHEKHAR, SATISH KUMAR, RISHI AGRAWALA, KUMKUM SEN, RAVINDER AGARWAL, ALY MIRZA, RAHUL CHAUDHARY, SANJEEV NARULA, PUNEET KUMAR JAISWAL, VINAYAK BATT, VISHAL SINGH, VARUN MISHRA, VENUS ANAND, SAMEER PRAVIN PAREKH, ADITYA SINGLA, AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AMRENDRA KUMAR SINGH(AMRENDS@GMAIL.COM)(8800750004)(PETITIONER) FEBIN MATHEW VARGHESE(FEB_MATT@YAHOO.CO.IN)(9953418874)(PETITIONER) AMRENDRA KUMAR SINGH(AMRENDS@GMAIL.COM)(8800750004)(PETITIONER) RAMA AHLUWALIA(RAMA_46ALU@YAHOO.COM)(9810448654)(PETITIONER) SUMIT BENIPAL(PANKAJ.CKMPARTNERS@GMAIL.COM)(8882201255)(PETITIONER) SANJAYBAJAJ(BBLS@YMAIL.COM)(9873082913)(PETITIONER) ALY MIRZA(ALY_MIRZA@YAHOO.COM)(9899720944)(PETITIONER) RAHUL CHAUDHARY (RC@YESLEGAL.CO.IN)(9810567864)(PETITIONER) SANJEEV NARULA(SANJEEV.NARULA70@GMAIL.COM)(9718340496)(RESPONDENT) AFZAL-UL-REHMAN KHAN SURI(SURI.AFZAL@GMAIL.COM)(9811352110)(RESPONDENT) PUNEET KUMAR JAISWAL(PUNEETJAISW@GMAIL.COM)(9891234058)(PETITIONER) VINAYAK BATT(VINAYAK.BATTA91@GMAIL.COM)(9873980084)(PETITIONER) VISHAL SINGH(AD.VISHALSINGH@GMAIL.COM)(9818123943)(PETITIONER) VARUN MISHRA(VARUN@VMCHAMBERS.COM)(9953325221)(RESPONDENT)		

		VENUS ANAND(VENUSANAND5@GMAIL.COM)(8800627637)(PETITIONER) SAMEER PRAVIN PAREKH(PAREKHCO@PAREKHCO.COM)(9871772403)(RESPONDENT) ADITYA SINGLA(ADITYA_SINGLA@HOTMAIL.COM)(9818601006)(PETITIONER) AAYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9999105064)(PETITIONER)		
15	CO.PET.-55/2006 WITH CRL.O.(CO.) 10/2013	HUKUM CHAND SHIKHAR CHAND JAIN V/s KUSH PRINTS P.LTD.	MR.RAJESH BENATI, VINOD GAUR, N KUMAR, REENA JAIN MALHOTRA, A.K.SHARMA, MR.PANKAJ GUPTA, MR.PK MITTAL, ROBIN GEORGE, ANIL KUMAR GUPTA, JURISPERITUS LEX LLP, MANINI BARAR	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR GUPTA(DEEPTANSHUJN@GMAIL.COM)(9811089871)(PETITIONER) MANINI BARAR (MANINIBRAR@ARBRIDGECHAMBERS.COM)(9205591340)(RESPONDENT)		
16	CRL.O.(CO.)-10/2013 WITH CO.PET. 55/2006	KUSH PRINTS(P) LTD V/s SHRI MOHINDER KHURANA & ORS.	S.K. VERMA, ASHIESH KUMAR, AMIT DAYAL, MANINI BARAR	
		OTHER DETAILS OF ADVOCATES: AMIT DAYAL(AMIDAYAL@GMAIL.COM)(9810164421)(PETITIONER) MANINI BARAR (MANINIBRAR@ARBRIDGECHAMBERS.COM)(9205591340)(RESPONDENT)		
AFTER NOTICE COMPANY MATTERS				
17	CO.PET.-284/2013	SHIMLA DEVI V/s JVG HOLDINGS LTD	MAYANK NAGI	
		OTHER DETAILS OF ADVOCATES: MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER)		

HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC

Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

CIRCULAR

No.:DHC(OS)-Filing

Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-

Registrar (Original)

CIRCULAR**PRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY
ACT)**

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-385/2024	MUSCLE AND STRENGHT INDIA LLP V/s VISHAL GANGWAR	GAURAV CHAUHAN	
2	ARB.P.-206/2025	M/S TOTAL APPLICATION SOFTWARE CO PVT LTD TASC V/s M/S ASHOKA DISTILLERS AND	KESHAR SINGH NEGI	

		CHEMICALS PVT LTD		
3	O.M.P.(I) (COMM.)-261/2023	TATA REALTY AND INFRASTRUCTURE LIMITED V/s INTERNATIONAL AMUSEMENT LIMITED & ANR.	KARANJAWALA & CO	
4	O.M.P.(MISC.)(COMM.)-1004/2024	ARCELORMITTAL NIPPON STEEL INDIA LTD V/s MIDEAST INTEGRATED STEEL LTD	ANANNYA GHOSH	
5	O.M.P.(MISC.)(COMM.)-199/2025	VISHAD EDUTECH PRIVATE LIMITED V/s YUVA EVAM SAMAJ VIKAS SAMITI & ANR.	RAKESH KUMAR SHUKLA	
6	O.M.P. (T) (COMM.)-140/2024	M/S SKYLINE ENGINEERING CONTRACTS (INDIA) PVT. LTD. V/s M/S MMR SAHA INFRASTRUCTURE PVT. LTD.	RUPESH KUMAR GUPTA	
7	O.M.P. (T) (COMM.)-141/2024	M/S SKYLINE ENGINEERING CONTRACTS (INDIA) PVT. LTD. V/s M/S MMR SAHA INFRASTRUCTURE PVT. LTD.	RUPESH KUMAR GUPTA	
8	CS(COMM)-1519/2016	M/S NARAIN DASS R ISRANI & CO PVT LTD V/s DELHI DEVELOPMENT AUTHORITY	DHANESH RELAN, NARINDERJIT SINGH BAJWA, ASHWINI KUMAR CHODHA	

9	CS(COMM)-833/2017 I.A. 2708/2018 I.A. 5214/2018 I.A. 5215/2018 I.A. 8465/2018 I.A. 8076/2023	CREDIT AGRICOLE CORPORATE AND INVESTMENT BANK V/s NEERAJ SINGAL AND ORS	GAURAV JUNEJA, TRILEGAL, RANJANA ROY GAWAI	
10	CS(COMM)-522/2024 I.A. 31669/2024 I.A. 31672/2024 I.A. 45823/2024	MAGNUM VENTURES LTD V/s BANK OF BARODA	KUSH SHARMA, SHRESHTH JAIN	
11	I.A. 8632/2025 I.A. 8633/2025 In CS(COMM)-523/2024	PARMINDER KAUR & ANR. V/s WINSOFT EDUCARE FOUNDATION	NEHA KAPOOR, NAGINDER BIR SINGH BENIPAL	
12	CS(OS)-1643/2011	LAXMI AGGARWAL V/s UNION OF INDIA & OTHERS	PRANAV JAIN, PRANAV JAIN, JASWINDER SINGH, SHOBHA AGGARWAL	
13	CS(OS)-1860/2011	MOHINDER PAL AGGARWAL & ORS V/s RAJEEV AGGARWAL	AYUSH NEGI, MAYANK GOEL, ASHOK CHHABRA & ASSOCIATES	
14	CS(OS)-2304/2011 O.A. 81/2018 I.A. 9800/2018	KRISH INTERNATIONAL PVT LTD V/s BHUPINDER SINGH SAWHNEY	GURPREET SINGH, C & C, SATYA PAL SINGH	
15	CS(OS)-2761/2011 I.A. 17706/2011	M/S KUKHRAIN BUILDERS V/s DELHI JAL BOARD & ANR	VIVEKANAND	
16	CS(OS)-604/2012 I.A. 4584/2012	SARITA DOTANIA @ BHAGWATI DOTANIA & ORS V/s RAM PARI DOTANIA & OTHERS	RAM KISHAN SAINI, ARVIND KUMAR GUPTA, JAGJIT SINGH, DEEPAK Z MEHTA	

17	CS(OS)-3269/2012	M/S BIJOY CONTRACT ENGINEERS PVT LTD V/s APNA PUNJAB HOMES LTD & ANOTHER	MANU BERI, PRASENJIT, UPMANYU TEWARI, D.K. RUSTAGI & CO	
18	CS(OS)-3225/2015	SMT MEENA KAPOOR V/s SMT SHOBHA & OTHERS	R L KOHLI, RAJENDER CHHABRA, GARIMA ANAND, NARESH GUPTA	
19	I.A. 39254/2024 I.A. 39255/2024 I.A. 47364/2024 In CS(OS)-3443/2015 (Disposed off case)	ARUNA BAKSHI V/s DEVENDER KUMAR AND OTHERS	PRADYUMAN DUBEY, SHREY CHATHLY, R D CHAUHAN, R.D. CHAUHAN, SEEMA SINGH, NARENDER SINGH SHARMA, MOHIT KUMAR	
20	I.A. 40577/2024 I.A. 40578/2024 I.A. 40579/2024 REVIEW PET. 349/2024 In CS(OS)-189/2016 (Disposed off case) WITH EX.P. 56/2017	SH DEEPAK ARORA & ORS V/s SMT KAVITA ARORA & ORS	ANSHU DAVAR, KAJAL CHANDRA, ANSHU DAVAR	AT 2.30 P.M
21	EX.P.-56/2017 EX.APPL.(OS) 27/2018 EX.APPL.(OS) 167/2019 EX.APPL.(OS) 168/2019 EX.APPL.(OS) 225/2019 EX.APPL.(OS) 265/2019 EX.APPL.(OS) 943/2020 EX.APPL.(OS) 3707/2022 CCP(O) 108/2024 EX.APPL.(OS) 810/2024	SH. DEEPAK ARORA & ORS V/s SMT. KAVITA ARORA & ORS	MS. VANDANA KHURANA, P K DHAM, VANDANA KHURANA, NITYA SHARMA, ANSHU DAVAR, KAJAL CHANDRA, PRERNA CHOPRA, TARUN KUMAR, P.K. DHAM & ASSOCIATES, KAJAL CHANDRA	AT 2.30 P.M
22	CS(OS)-16/2017 I.A. 540/2017 I.A. 14472/2017 I.A. 8947/2019	RASHMI TANDON V/s RAJEEV TANDON & ORS	PRABHJIT JAUHAR, ATUL T.N., RAJNEESH CHOPRA, RUSHAB AGGARWAL, RAVI SHANKARSINGH CHAUHAN, RAJNEESH CHOPRA, UMANG SINGH/ HONEY KHANNA, ATUL T.N	

23	CS(OS)-115/2017 I.A. 180/2020 I.A. 181/2020	SHRI VIDYA BHUSHAN V/s SMT. BEENA RANI & ANR.	AMAN DEEP JOSHI, SHANTHA DEVI RAMAN, AMIT KUMAR, SHANTHA DEVI	
24	I.A. 8203/2025 In CS(OS)-682/2017	DR. SURAJ MUNJAL V/s MR. CHANDAN MUNJAL & ORS	SANDEEP BAJAJ, PRADEEP BHARDWAJ, NISHANT DATTA, HARSH VARDHAN SHARMA, D.K. RUSTAGI & CO., MAYANK RUSTAGI, NISHANT DATTA, SANDEEP BAJAJ, MANSI SINHA	
25	CS(OS)-55/2019 I.A. 7854/2020 I.A. 5471/2023 I.A. 32793/2024 I.A. 46608/2024	SHRI RAKESH KUMAR JUNEJA & ANR. V/s SMT. SURINDER PAL KAUR	RAKHI VATS, KULDEEP KUMAR, SWASTI PRIYA, DIGVIJAY RAI, KANTI TIWARI, MUKESH KUMAR, KULDEEP KUMAR GURNANI	
26	CS(OS)-66/2019 I.A. 10664/2019 I.A. 3253/2020 I.A. 5463/2021 I.A. 5464/2021	CAPITAL URJATECH LIMITED & ORS. V/s JAGAT OVERSEAS & ORS.	SHALABH GUPTA, KINNORI GHOSH, ARCHIT SINGHAL, UJJWAL K. JHA, REHNA AHMED	
27	CS(OS)-73/2019 I.A. 1728/2019 I.A. 17387/2019 I.A. 30625/2024 I.A. 41818/2024	SH. DEEPAK TARA V/s SH. BAIJ NATH TARA & ORS.	RAJAT ANEJA, SANJANA SRIKUMAR, RAJAT ANEJA, RAKESH KUMAR SHUKLA, R.K. BHARDWAJ, SHIVA LAKSHMI, SANJANA SRIKUMAR	
28	CS(OS)-178/2019 I.A. 4714/2019 I.A. 9439/2019	AJAY PAL SHARMA V/s DYNAMITE NEWS NETWORK PRIVATE LIMITED	SHUBHAM KULSHRESHTHA, AYUSH AGRAWAL	
29	CS(OS)-179/2019 I.A. 4715/2019 I.A. 9848/2024	SHRI CHAND CONSTRUCTION AND APARTMENTS PRIVATE LIMITED & ANR. V/s TATA CAPITAL HOUSING FINANCE LIMITED	MANISH SHARMA, SANJEEV SINGH, RAJAT ANEJA	

30	CS(OS)-365/2019 I.A. 9929/2019 I.A. 9930/2019 I.A. 11107/2020 I.A. 1453/2024	MAHAVIR PRASAD MUDGAL & ANR. V/s DHARMENDRA KUMAR MUDGAL & ANR.	PRABHSAHAY KAUR, MEGHNA SANKHLA, RAJEEV KUMAR, AMIT KUMAR, YOGESH K. JAGIA, YOGESH KUMAR JAGIA	
31	CS(OS)-508/2019	JASWANT KAUR V/s S. AMARPAL SINGH & ORS.	R K BEDI, MADAN LAL SHARMA, PIYUSH RAYAL	
32	CS(OS)-530/2019 I.A. 14457/2019 I.A. 3474/2020 I.A. 1309/2023 WITH CS(OS) 554/2019	SRIPARNA TIKEKAR V/s GAYATRI DAHIYA	AAROHI, GAURI PURI, ANCHIT SHARMA, SHANKARI MISHRA, GAURI PURI	
33	CS(OS)-554/2019 I.A. 15032/2019 I.A. 3475/2020 I.A. 1308/2023 WITH CS(OS) 530/2019	SUPARN PANDEY V/s GAYATRI DAHIYA	AAROHI, GAURI PURI, ANCHIT SHARMA, SHANKARI MISHRA, GAURI PURI	
34	CS(OS)-667/2019 I.A. 5369/2020 I.A. 8747/2020 I.A. 3928/2021 I.A. 3929/2021 I.A. 5899/2023	M/S INTENSE FITNESS & SPA PVT. LTD. V/s M/S APNAGHAR BUILDERS PVT. LTD.	ANKIT JAIN, ANUJ SINGH, RITESH AGRAWAL, RITESH AGARWAL, ANUJ SINGH	
35	EX.P.-29/2017 EX.APPL.(OS) 170/2017 EX.APPL.(OS) 95/2019 EX.APPL.(OS) 98/2019	PRAGATI PAPERS INDUSTRIES LTD V/s ALOK NANDA	BHASKER, NARENDER SINGH, QUANTUM LEGAL, SANJAY KR. MISHRA	
36	EX.P.-43/2019 EX.APPL.(OS) 363/2019 EX.APPL.(OS) 332/2020 EX.APPL.(OS) 722/2021 EX.APPL.(OS) 3457/2022 EX.APPL.(OS) 1150/2023 EX.APPL.(OS) 1371/2024 WITH EX.P. 44/2019	RAJEEV KUMAR BATRA V/s KEWAL KRISHAN KUMAR	ANKUR SOOD, NARENDERA M SHARMA, ADITI GUPTA, RAGHAVENDRA MOHAN BAJAJ, RISHABH BANSAL, ABHISHEK SHARMA	

37	EX.P.-44/2019 EX.APPL.(OS) 367/2019 EX.APPL.(OS) 333/2020 EX.APPL.(OS) 1016/2020 EX.APPL.(OS) 723/2021 EX.APPL.(OS) 3456/2022 EX.APPL.(OS) 1149/2023 EX.APPL.(OS) 1369/2024	SAMEER BHUTANI V/s KEWAL KRISHAN KUMAR	ANKUR SOOD, NARENDERA M SHARMA, ADITI GUPTA, RAGHAVENDRA MOHAN BAJAJ, RISHABH BANSAL, ABHISHEK SHARMA	
38	EX.P.-92/2019 EX.APPL.(OS) 682/2020 EX.APPL.(OS) 3214/2022 EX.APPL.(OS) 3619/2022 EX.APPL.(OS) 3620/2022	AJAY RELAN V/s CE CONSTRUCTION LTD.	NAVERIA SUBBAH, ABHISHEK HANDA, KARANJAWALA & CO, ROOPA DAYAL, BIRENDER BHATT, ABHISHEK HANDA, BIRENDER BHATT	
39	EX.P.-39/2022	ESVINDER SINGH & ORS. V/s CHASVINDER SINGH & ORS.	SUMAN MALHOTRA, JATIN SHARMA	
40	I.P.A.-2/2019 I.A. 4369/2019 I.A. 41610/2024	NEELAM V/s RATAN SINGH SOLANKI & ORS.	AAKASH CHOUDHARY, NAVDEEP JAIN, S.C. SAGAR, NIKILESH R., B R KAUSHIK, K.B HINA, NIKILESH RAMACHANDRAN	
41	O.M.P. (COMM)- 109/2018 I.A. 3348/2018 WITH OMP (ENF.) (COMM.) 92/2022 O.M.P. (COMM) 130/2018	NATIONAL RESEARCH DEVELOPMENT CORPORATION V/s M/S. ADVANCE TECHNOLOGY CONTACTS & ORS.	NISHCHAL ANAND, J M KALIA	

42	O.M.P. (COMM)- 130/2018 I.A. 6921/2023 WITH OMP (ENF.) (COMM.) 92/2022	ADVANCE TECHNOLOGY CONTACTS V/s NATIONAL RESEARCH DEVELOPMENT CORPORATION LTD	NISHCHAL ANAND, J M KALIA, NEETU SINGH, NISHCHAL ANAND	
43	OMP (ENF.) (COMM.)- 92/2022 EX.APPL.(OS) 2858/2022 EX.APPL.(OS) 546/2023	NATIONAL RESEARCH DEVELOPMENT CORPORATION V/s M/S. ADVANCE TECHNOLOGY CONTACT & ORS.	NISHCHAL ANAND, J M KALIA, IN COMPLIANCE OF ORDER DT. 13.04.2023	
44	O.M.P. (COMM)- 276/2018 I.A. 15836/2018 I.A. 15191/2022 I.A. 15192/2022 I.A. 2673/2024 I.A. 48416/2024 I.A. 3695/2025	THE COMMISSIONER SOUTH DELHI MUNICIPAL CORPORATION V/s BIRLA TECHNICAL SERVICES	AMRREETA SWAARUP, MONISHA HANDA, ATTIN SHANKAR RASTOGI, MONISHA HANDA	
45	O.M.P. (COMM)- 386/2018 I.A. 12149/2018 I.A. 12150/2018 I.A. 12151/2018 I.A. 14192/2018 WITH O.M.P. (COMM) 379/2022	MMTC LIMITED V/s NOVELTY JEWELLERS AND ORS	ALOK PRAKASH, VIKRAM VIPIN MEHTA	
46	O.M.P. (COMM)- 379/2022 WITH O.M.P. (COMM) 386/2018	MMTC LTD. V/s M/S NOVELTY JEWELLERS	LCR RECEIVED FROM THE COURT OF SH. RAKESH PANDIT, ADJ-09, TIS HAZARI COURT (ONE COMPACT CD)	
47	O.M.P. (COMM)- 497/2018 I.A. 16914/2018 WITH O.M.P. (COMM) 499/2018 OMP (ENF.) (COMM.) 194/2019	DILIP P KABRA & ORS. V/s P.E.C. LIMITED, & ORS.	AMITABH KUMAR VERMA, SHANTHA DEVI RAMAN	

48	O.M.P. (COMM)- 499/2018 I.A. 16926/2018	SHREE L.T.C. AGRO SALES LTD., V/s P.E.C. LIMITED & ORS.	AMITABH KUMAR VERMA, SHANTHA DEVI RAMAN	
49	OMP (ENF.) (COMM.)- 194/2019	M/S. PEC LTD V/s M/S. SHREE LAXMI TRADING CORPORATION EXPORT INDIA & ORS.	AMITABH KUMAR VERMA	
50	O.M.P. (COMM)- 78/2023 I.A. 3335/2023	M/S SELVEL MEDIA SERVICES PVT. LTD., V/s MUNICIPAL CORPORATION OF DELHI	VIRENDER KUMAR SHARMA	
51	O.M.P. (COMM)- 175/2023	DHARMENDRA JAIN V/s M/S NCC LIMITED (FORMERLY NAGARJUNA CONSTRUCTION CO. LTD.)	TEJAS CHHABRA, ASHISH KUMAR, AVINASH KUMAR TRIVEDI	
52	O.M.P. (COMM)- 261/2023	STERLITE TECHNOLOGIES LTD V/s BHARAT SANCHAR NIGAM LIMITED	LEENA TUTEJA, AMIT DHINGRA	
53	O.M.P. (COMM)- 295/2023 I.A. 14572/2023 I.A. 36138/2024 WITH O.M.P. (COMM) 296/2023 OMP (ENF.) (COMM.) 227/2023 OMP (ENF.) (COMM.) 257/2023 O.M.P. (COMM) 359/2023 O.M.P. (COMM) 360/2023	BLISS HABITAT PVT LTD AND ORS V/s INDIABULLS HOUSING FINANCE LIMITED AND ANR	J. SAGAR ASSOCIATES, ARPAN BEHL, MEHUL PARTI	AT 2.30 P.M

	O.M.P. (COMM) 361/2023 O.M.P. (COMM) 362/2023 O.M.P. (COMM) 363/2023 O.M.P. (COMM) 364/2023 O.M.P. (COMM) 365/2023 O.M.P. (COMM) 366/2023 O.M.P. (COMM) 375/2023 OMP (ENF.) (COMM.) 228/2023			
54	O.M.P. (COMM)- 296/2023 I.A. 14577/2023 I.A. 4396/2025 I.A. 4872/2025	IMAGINE REALTY PVT. LTD. AND ORS V/s INDIABULLS HOUSING FINANCE LIMITED AND ANR	J. SAGAR ASSOCIATES, ARPAN BEHL, MEHUL PARTI, ABHAY CHATTOPADHYAY	AT 2.30 P.M
55	O.M.P. (COMM)- 359/2023 I.A. 17600/2023 I.A. 4835/2025	IMAGINE ESTATE PVT LTD & ORS. V/s INDIABULLS COMMERCIAL CREDIT LTD AND ANR	J. SAGAR ASSOCIATES, ARPAN BEHL, MEHUL PARTI, ABHAY CHATTOPADHYAY	AT 2.30 P.M
56	O.M.P. (COMM)- 360/2023 I.A. 17605/2023 I.A. 36435/2024	M/S. IMAGINE HOME PRIVATE LIMITED & ORS. V/s INDIABULLS HOUSING FINANCE LIMITED AND ANR.	J. SAGAR ASSOCIATES, ARPAN BEHL, MEHUL PARTI	AT 2.30 P.M
57	O.M.P. (COMM)- 361/2023 I.A. 17610/2023	BLISS ABODE PRIVATE LIMITED & ORS. V/s INDIA BULLS HOUSING FINANCE LIMITED AND ANR	J. SAGAR ASSOCIATES, ARPAN BEHL, MEHUL PARTI	AT 2.30 P.M

58	O.M.P. (COMM)- 362/2023 I.A. 17615/2023	IMAGINE HABITAT PVT. LTD. & ORS. V/s INDIABULLS HOUSING FINANCE LIMITED AND ANR	J. SAGAR ASSOCIATES, ARPAN BEHL, MEHUL PARTI	AT 2.30 P.M
59	O.M.P. (COMM)- 363/2023 I.A. 17642/2023	IMAGINE ESTATE PVT. LTD. & ORS. V/s INDIABULLS HOUSING FINANCE LIMITED AND ANR.	J. SAGAR ASSOCIATES, ARPAN BEHL, MEHUL PARTI	AT 2.30 P.M
60	O.M.P. (COMM)- 364/2023 I.A. 17655/2023	BLISS AGRI ECO TOURSIM LTD & ORS. V/s INDIA BULLS HOUSING FINANCE LIMITED AND ANR	J. SAGAR ASSOCIATES, ARPAN BEHL, MEHUL PARTI	AT 2.30 P.M
61	O.M.P. (COMM)- 365/2023 I.A. 17660/2023	M/S BLISS HOUSE PRIVATE LIMITED & ORS. V/s INDIA BULLS HOUSING FINANCE LIMITED AND ANR	J. SAGAR ASSOCIATES, ARPAN BEHL, MEHUL PARTI	AT 2.30 P.M
62	O.M.P. (COMM)- 366/2023 I.A. 17714/2023	BLISS VILLA DELHI PVT LTD & ORS. V/s INDIABULLS HOUSING FINANCE LIMITED AND ANR	J. SAGAR ASSOCIATES, ARPAN BEHL, MEHUL PARTI	AT 2.30 P.M
63	O.M.P. (COMM)- 375/2023 I.A. 17941/2023	IMAGINE RESIDENCE PVT LTD & ORS. V/s INDIABULLS HOUSING FINANCE LIMITED AND ANR	J. SAGAR ASSOCIATES, ARPAN BEHL, MEHUL PARTI	AT 2.30 P.M

64	OMP (ENF.) (COMM.)- 227/2023 EX.APPL.(OS) 1532/2023 EX.APPL.(OS) 1533/2023 EX.APPL.(OS) 1607/2023 EX.APPL.(OS) 1631/2023 CCP(O) 81/2024 EX.APPL.(OS) 726/2024 EX.APPL.(OS) 1226/2024 EX.APPL.(OS) 1510/2024 EX.APPL.(OS) 1619/2024 EX.APPL.(OS) 1622/2024 EX.APPL.(OS) 1623/2024	INDIABULLS HOUSING FINANCE LTD V/s M/S BLISS ABODE PVT. LTD. & ORS.	MEHUL PARTI, NAMAN JOSHI, ABHAY CHATTOPADHYAY, AGARWAL LAW ASSOCIATES, MEHUL PARTI	AT 2.30 P.M
65	OMP (ENF.) (COMM.)- 228/2023 EX.APPL.(OS) 1534/2023 EX.APPL.(OS) 1535/2023 EX.APPL.(OS) 1606/2023 EX.APPL.(OS) 1686/2023 EX.APPL.(OS) 1733/2023 CCP(O) 80/2024 EX.APPL.(OS) 727/2024 EX.APPL.(OS) 1227/2024 EX.APPL.(OS) 1228/2024 EX.APPL.(OS) 1229/2024 EX.APPL.(OS) 1509/2024	INDIABULLS HOUSING FINANCE LTD. V/s M/S IMAGINE HOMES PVT. LTD. & ORS.	NAMAN JOSHI, MEHUL PARTI, ABHAY CHATTOPADHYAY, AGARWAL LAW ASSOCIATES, MEHUL PARTI	AT 2.30 P.M

	EX.APPL.(OS) 1620/2024 EX.APPL.(OS) 1621/2024 EX.APPL.(OS) 1624/2024			
66	OMP (ENF.) (COMM.)- 257/2023 EX.APPL.(OS) 1708/2023 EX.APPL.(OS) 1709/2023 EX.APPL.(OS) 1710/2023 CCP(O) 82/2024 EX.APPL.(OS) 725/2024 EX.APPL.(OS) 1230/2024 EX.APPL.(OS) 1511/2024 EX.APPL.(OS) 1616/2024 EX.APPL.(OS) 1617/2024 EX.APPL.(OS) 1618/2024 EX.APPL.(OS) 1625/2024 EX.APPL.(OS) 1626/2024	INDIABULLS HOUSING FINANCE LTD. V/s M/S IMAGINE REALTY PVT. LTD. & ORS.	MEHUL PARTI, NAMAN JOSHI, ABHAY CHATTOPADHYAY, AGARWAL LAW ASSOCIATES, MEHUL PARTI	AT 2.30 P.M
67	O.M.P. (COMM)- 298/2023	M/S GOOD EARTH PLOTTED DEVELOPMENT PVT. LTD. V/s M/S JMD LTD.	ROHIT CHOUDHRY, VIKSIT ARORA	
68	O.M.P. (COMM)- 331/2023 I.A. 15777/2023	PVR INOX LIMITED V/s BHAGAT CONSTRUCTION CO PVT LTD	KHAITAN & CO.	

08.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

69	O.M.P. (COMM)- 530/2023 I.A. 25684/2023	INDIAN HIGHWAYS MANAGEMENT COMPANY LIMITED V/s V.R TECHNICHE CONSULTANTS PRIVATE LIMITED	SUNIL SINGH PARIHAR, TANU PRIYA GUPTA	
70	O.M.P. (COMM)- 49/2025	M/S JAGAT OVERSEAS & ORS. V/s SATINDER KUMAR GUPTA & ANR.	SATENDRA KUMAR	
71	O.M.P. (COMM)- 135/2025 CAV 114/2025 CAV 115/2025 I.A. 7809/2025 I.A. 7810/2025	MAHANAGAR TELEPHONE NIGAM LIMITED V/s M/S STERLITE TECHNOLOGIES LIMITED	PRATISHTHA VIJ, VIVEK KUMAR GOYAL, BIHU SHARMA, VIJAYA SINGH	
72	O.M.P.(EFA)(COMM.)- 10/2024	ARABIAN MEP CONTRACTING WLL V/s PUNJ LLYOD LIMITED	ZAFAR KHURSHID	

COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

CLICK HERE TO JOIN VC

<https://delhihighcourt.webex.com/meet/dhcecourtvc8>

Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CCP(O) 5/2017 CCP(O) 35/2017 In ARB.A.-14/2015 (Disposed off case)	MORGAN SECURITIES & CREDITS PVT LTD V/s BPL LTD	G UMAPATHY, SIMRAN MEHTA, SIMRAN MEHTA	
2	ARB.P.-1435/2022 WITH O.M.P.(I) (COMM.) 129/2022	M/S SMAS AUTO LEASING INDIA PRIVATE LIMITED V/s M/S SHIVA INDUSTRIAL SECURITY AGENCY GUJRAT LIMITED	SONIA DUBE, BHUVNESH SATIJA	
3	O.M.P.(I) (COMM.)- 129/2022 I.A. 6358/2022	M/S SMAS AUTO LEASING INDIA PRIVATE LIMITED V/s M/S SHIVA INDUSTRIAL SECURITY AGENCY (GUJARAT) LIMITED	SONIA DUBE, BHUVNESH SATIJA	
4	ARB.P.-995/2024	FRESENIUS MEDICAL CARE DIALYSIS SERVICES INDIA PRIVATE LIMITED, V/s FAMILY HEALTH CARE HOSPITAL PVT LTD.	SIDDHARTH ARORA, DEEPAK BISWAS	

5	ARB.P.-1606/2024	XTELIFY LIMITED V/s GOINGBO TOURS PVT. LTD.	AKASH KUNDU	
6	ARB.P.-1922/2024	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED V/s SURAJ MEENA PROPRIETOR OF M/S SHREE RAM CAR BAZAR & ANR.	RIT ARORA	
7	ARB.P.-1924/2024	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED V/s MEENAKSHI GROVER PROPRIETOR OF M/S CAR GARAGE & ANR.	RIT ARORA	
8	ARB.P.-1925/2024	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED V/s B THANVEER PASHA PROPRIETOR OF M/S FOUR STROKE CAR WORLD & ANR.	RIT ARORA	
9	ARB.P.-2009/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s VASHISHT PHARMACEUTICALS THROUGH ITS PROPRIETOR SH PARVEEN SHARMA AND ANR	MEHVISH KHAN	
10	ARB.P.-2011/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s BHAGYALAXMI ENTERPRISES THROUGH ITS PROPRIETOR SMT RENUKABEN BHARATBHAI SHAH AND ANR	MEHVISH KHAN	

11	ARB.P.-2070/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s MR TRADING CO THROUGH ITS PROPRIETOR SH MONISH RAJKUMAR AGRAWAL AND ANR	MEHVISH KHAN	
12	ARB.P.-2071/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s DIGITAL DISTRIBUTION THROUGH ITS PARTNERS AND ORS	MEHVISH KHAN	
13	ARB.P.-2074/2024 I.A. 7143/2025	MONEYWISE FINANCIAL SERVICES PVT LTD V/s MADHVAN IMPEX AND ORS	RANJEET KUMAR	
14	ARB.P.-2076/2024 I.A. 6843/2025	MONEYWISE FINANCIAL SERVICES PVT LTD V/s YOGESHWARI TRADERS THROUGH ITS PROPRIETOR SMT VERSA VYAS AND ANR	MEHVISH KHAN	
15	ARB.P.-2077/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s VISHNU TRADERS THROUGH ITS PROPRIETOR SH SHRAWAN KUMAR AND ANR	MEHVISH KHAN	
16	ARB.P.-215/2025	MYPREFERRED TRANSFORMATION AND HOSPITALITY PVT. LTD. V/s M/S IMANOL HOSPITALITY	VISHAL KHATTAR, SAGAR KUMAR PRADHAN	

17	ARB.P.-429/2025 I.A. 6067/2025	YOUTHDOSA FOOD SERVICES LLP V/s GODREJ FINANCE LIMITED	RAJESH JANGRA, JOEL	
18	EL.PET.-7/2025 I.A. 8078/2025	SOMNATH BHARTI V/s SHRI SATISH UPADHYAY	SOMNATH BHARTI	
19	CCP(O) 99/2024 EX.APPL.(OS) 2099/2024 In EX.P.-3/2018	SANDEEP KWATRA AND OTHERS V/s BODHISATTVA ESTATES PRIVATE LIMITED	MOHAMMAD NOMANUL HAQ, RAJ SHUKLA, ANUROOP CHAKRAVARTI, SANDEEP DEVASHISH DAS, SHIVANGI NANDA, VIDUR PRATYUSH BHATIA, SHIVANGI NANDA	
20	I.A. 2277/2022 In O.M.P.-1087/2012 (Disposed off case)	IFCI LTD V/s S SURENDRA & ORS	S.K SHARMA, AMISH TANDON, ANIRBAN BHATTACHARYA, SARTHAK ADVOCATES & SOLICITORS, PAWANJIT S BINDRA, AMISH TANDON	
21	O.M.P.-546/2015	AIRPORT AUTHORITY OF INDIA V/s IDEB PROJECTS (P) LTD	ALOK TIWARI, SONAL KUMAR SINGH, ANKIT BHUSHAN	
22	O.M.P.-6/2024 I.A. 33972/2024 I.A. 33975/2024 I.A. 40086/2024 I.A. 3498/2025	RAMCHANDANI JAIKISHAN LACHMANDAS THR HIS POA HOLDER MAUSUF KHAN V/s VAIBHAV VIPIN RAHEJA & ANR.	YASHMEET KAUR, AMIT PRAKASH SHAHI, CHITNIS MADHURA ANAND, YASHMEET KAUR	
23	O.M.P. (COMM)-464/2016	INTERARCH BUILDING PRODUCTS PVT LTD V/s JOST INDIA AUTO COMPONENTS PVT LTD	SURESH KUMAR GOYAL, APOORVA BHAL, PAWAN AGGARWAL, SHUBHI AGARWAL, SANJIV BAHL	

24	O.M.P. (COMM)- 218/2020	STATE TRADING CORPORATION OF INDIA V/s M/S SUPER TRADERS & ORS	TARKESHWAR NATH, SUMATI ANAND	
25	O.M.P. (COMM)- 42/2021 I.A. 1681/2021	SUNLIGHT PROJECT PVT LTD V/s DELHI DEVELOPMENT AUTHORITY	AMIT KHEMKA, AMIT KHEMKA	
26	O.M.P. (COMM)- 175/2021 WITH O.M.P. (COMM) 383/2021 OMP (ENF.) (COMM.) 52/2022	BHARAT ARORA V/s AJAY SHANKER ARORA & ORS.	SANYAM KHETARPAL, MANSI CHADHA, ANISH CHAWLA, MRINAL BHARAT RAM	
27	O.M.P. (COMM)- 383/2021 I.A. 17399/2021 I.A. 17400/2021 WITH OMP (ENF.) (COMM.) 52/2022	BHARAT ARORA V/s AJAY SHANKER ARORA & ORS.	MANSI CHADHA, ANISH CHAWLA, MRINAL BHARAT RAM	
28	OMP (ENF.) (COMM.)-52/2022 EX.APPL.(OS) 3244/2022 EX.APPL.(OS) 636/2023	AJAY SHANKAR ARORA & ORS. V/s BHARAT ARORA & ORS.	MRINAL BHARAT RAM, ANISH CHAWLA, MANSI CHADHA, ADITYA LAROIYA	
29	O.M.P. (COMM)- 176/2021 I.A. 6746/2021	UNION OF INDIA V/s SOMA TRG (JOINT VENTURE)	HIMANSHU UPADHYAYA, HIMANSHU UPADHYAYA	
30	O.M.P. (COMM)- 222/2021 I.A. 9751/2021 I.A. 9753/2021 I.A. 9754/2021 WITH OMP (ENF.) (COMM.) 103/2021	MPB CONSTRUCTION PVT.LTD V/s UNION OF INDIA	AJAY KUMAR VALI	

31	OMP (ENF.) (COMM.)-103/2021	UNION OF INDIA THROUGH CHIEF ENGINEER V/s MPB CONSTRUCTION PRIVATE LIMITED	AJAY KUMAR VALI, CHINMAYA KUMAR BHATT	
32	O.M.P. (COMM)- 74/2022 I.A. 1621/2022	INTEGRATED HEADQUARTERS, MOD (ARMY) & ANR. V/s M/S. INDUSTRIAL ENGINEERING INSTRUMENTS	SRIDEVI PANIKKAR, NIRAJ KUMAR	
33	O.M.P. (COMM)- 108/2022	PMR SOFTWARE TECHNOLOGY PVT LTD & ORS. V/s CITIFINANCIAL CONSUMER FINANCE INDIA LTD & ANR.	PUNEET BAJAJ, SUJOY CHATTERJEE, SUJOY CHATTERJEE	
34	O.M.P. (COMM)- 215/2022 I.A. 6868/2022 WITH OMP (ENF.) (COMM.) 50/2022	NATIONAL BUILDING CONSTRUCTION CORPORATION V/s M/S SHARMA ENTERPRISES	RAJPAL SINGH	
35	OMP (ENF.) (COMM.)-50/2022 WITH O.M.P. (COMM) 215/2022	SHARMA ENTERPRISES V/s NATIONAL BUILDING CONSTRUCTION CORPORATION LTD.	ANUSUYA SALWAN	
36	O.M.P. (COMM)- 70/2024 I.A. 2610/2024 I.A. 2611/2024	rites LTD & ANR. V/s M/S SMS LIMITED	RAJAN KUMAR SINGH, HARNARAYAN	
37	O.M.P. (COMM)- 454/2024 I.A. 43468/2024 I.A. 43536/2024 I.A. 1696/2025 WITH O.M.P. (COMM) 505/2024	IREO WATERFRONT PRIVATE LIMITED V/s AIPL HOUSING AND URBAN INFRASTRUCTURE LTD	KNM & PARTNERS, LAW OFFICES, AGARWAL LAW ASSOCIATES	

38	O.M.P. (COMM)- 505/2024	AIPL HOUSING AND URBAN INFRASTRUCTURE LTD. V/s IREO WATERFRONT PRIVATE LIMITED	KNM & PARTNERS, LAW OFFICES	
39	O.M.P. (COMM)- 463/2024 I.A. 44038/2024	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M S EAGLE DEEP TRICHY BYPASS TOLLWAYS INDIA PRIVATE LIMITED	AJAY KUMAR VALI, ABHEY KUMAR GUPTA	
40	O.M.P. (COMM)- 18/2025 I.A. 622/2025 I.A. 670/2025 WITH O.M.P. (COMM) 23/2025 OMP (ENF.) (COMM.) 2/2025	M/S SATISH CHAND RAJESH KUMAR PVT. LTD. V/s NEW DELHI MUNICIPAL COUNCIL	AVINASH KUMAR TRIVEDI	
41	O.M.P. (COMM)- 23/2025 I.A. 922/2025 I.A. 923/2025 I.A. 924/2025	NEW DELHI MUNICIPAL COUNCIL V/s SATISH CHAND RAJESH KUMAR PVT LTD	RAVI KRISHAN CHANDNA	
42	OMP (ENF.) (COMM.)-2/2025	M/S SATISH CHAND RAJESH KUMAR PVT LTD V/s NEW DELHI MUNICIPAL COUNCIL	SIDDHANT NATH, AVINASH KUMAR TRIVEDI	
43	O.M.P. (COMM)- 110/2025 I.A. 5877/2025 I.A. 5878/2025 I.A. 5879/2025 I.A. 5880/2025	LAND PORTS AUTHORITY OF INDIA V/s M/S L.K. AND SONS & ANR.	SIDDHARTH	

44	OMP (ENF.) (COMM.)-146/2016 I.A. 3174/2017	ELECON ENGINEERING CO. LTD. V/s CEMENT CORPORATION OF INDIA THROUGH MANAGING DIRECTOR	SANJEEV KUMAR SHARMA, PULKIT JINDAL, JAINENDRA MALDAHIYAR	
45	EX.APPL.(OS) 242/2025 EX.APPL.(OS) 243/2025 EX.APPL.(OS) 537/2025 In OMP (ENF.) (COMM.)-133/2018 (Disposed off case) WITH OMP (ENF.) (COMM.) 18/2019	SOUTH DELHI MUNICIPAL CORPORATION V/s SH. AMRIT PAL SINGH	SANDEEP GROVER, SUKRITI MAGO, BEENASHAW NANDA SONI, AGARWAL LAW ASSOCIATES, SANDEEP BAJAJ	
46	EX.APPL.(OS) 240/2025 EX.APPL.(OS) 241/2025 EX.APPL.(OS) 535/2025 In OMP (ENF.) (COMM.)-18/2019 (Disposed off case)	SOUTH DELHI MUNICIPAL CORPORATION V/s M/S. ADWEL ADVERTISING SERVICE & ANR.	SANDEEP BAJAJ, SANDEEP GROVER, BEENASHAW NANDA SONI, AGARWAL LAW ASSOCIATES, GAURANG KANTH	
47	OMP (ENF.) (COMM.)-115/2020 EX.APPL.(OS) 197/2023 EX.APPL.(OS) 282/2023	MS MBL INFRASTRUCTURE LTD V/s MS TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	NIKHILESH KRISHNAN, ANUSUYA SALWAN, NIKHILESH KRISHNAN	
48	OMP (ENF.) (COMM.)-4/2021 EX.APPL.(OS) 940/2021 EX.APPL.(OS) 1088/2021 EX.APPL.(OS) 1179/2021 EX.APPL.(OS) 1190/2021 EX.APPL.(OS)	VEEKAY GENERAL INDUSTRIES V/s UOI ACTING THROUGH PCMM/CORE	ASHOK SINGH, JAGJIT SINGH, ARPIT BHARGAVA, SUDEEPTA KUMAR PAL, ASHOK SINGH, ASHISH BHAGAT	

	3582/2022 EX.APPL.(OS) 3590/2022			
49	EX.APPL.(OS) 121/2025 In OMP (ENF.) (COMM.)-134/2021 WITH OMP (ENF.) (COMM.) 135/2021	M/S C.P. AND ASSOCIATES PVT. LTD. & ANR. V/s INDIA TOURISM DEVELOPMENT CORPORATION LTD	SWAYAMISIDHA PATNAIK, SANYAT LODHA, SWAYAMISIDHA PATNAIK	
50	EX.APPL.(OS) 113/2025 In OMP (ENF.) (COMM.)-135/2021	M/S C.P. AND ASSOCIATES PVT. LTD. & ANR. V/s INDIA TOURISM DEVELOPMENT CORPORATION LTD	SWAYAMISIDHA PATNAIK, SANYAT LODHA, SWAYAMISIDHA PATNAIK	
51	OMP (ENF.) (COMM.)-53/2022	M/S VISHVA SHANTI BUILDERS (INDIA) PVT. LTD V/s UNION OF INDIA	MAYANK WADHWA, MOHIT CHAUDHARY	
52	OMP (ENF.) (COMM.)-12/2025 EX.APPL.(OS) 70/2025	PARAMOUNT COMMUNICATIONS LIMITED V/s BHARAT BROADBAND LIMITED	NAVEEN CHAWLA	
53	O.M.P.(I)-5/2025	SHIKHA CHOUHAN V/s BSES RAJDHANI POWER LIMITED	KAPIL KHER	
54	O.M.P.(I) (COMM.)- 242/2022 I.A. 12663/2022	DEEP ENERGY RESOURCES LTD V/s UNION OF INDIA & ORS.	ACM LEGAL, SHUBHAM KULSHRESHTHA	
55	O.M.P.(I) (COMM.)- 162/2024 I.A. 29740/2024	EXPRESS FOOD SRVICES V/s INDIAN RAILWAY CATERING AND TOURISM CORPORATION	AKSHAT BAJPAI	

56	I.A. 40048/2024 In O.M.P.(I) (COMM.)-284/2024 (Disposed off case)	MR. BRAHAM ARENJA V/s MR. SAMIR JASUJA & ORS.	AKASH SWAMI	
57	O.M.P.(I) (COMM.)- 52/2025	M/S CHAUHAN ASSOCIATES V/s UNION OF INDIA THROUGH CHIEF ENGINEER, DELHI ZONE & ORS.	RISHA MITTAL	
58	O.M.P.(I) (COMM.)- 108/2025	OYO HOTELS AND HOMES PRIVATE LIMITED V/s RAHUL MALHOTRA	SAGAR KUMAR PRADHAN	
59	O.M.P.(I) (COMM.)- 114/2025	ARYAN JANGHU & ANR. V/s MR SAT NARAIN JANGHU & ANR.	SIDDHARTH SINGH	
60	O.M.P.(MISC.)(COM M.)-163/2021 I.A. 14420/2021 I.A. 14421/2021	NATIONAL RESEARCH DEVELOPMENT CORPORATION AND ANOTHER & ANR. V/s MS HEMA ENGINEERING INDUSTRIES LTD	RAM SHANKAR	
61	O.M.P.(MISC.)(COM M.)-240/2025 I.A. 6924/2025	M/S KRA INFRASTRUCTURE DEVELOPERS PVT. LTD. V/s M/S SIMPLEX INFRASTRUCTURE LTD.	BHARAT BHUSHAN BHATIA	
PART-HEARD MATTERS				
62	O.M.P.(MISC.)(COM M.)-44/2024	INDIAN OIL CORPORATION LTD V/s ALLIED CONCERN	SOM RAJ CHOUDHURY	AT 2.15 P.M

COURT NO. 45**HON'BLE MR. JUSTICE AMIT BANSAL**

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NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-123/2022 I.A. 20971/2023 O.A. 18/2024 WITH C.A.(COMM.IPD-PAT) 400/2022	BRISTOL-MYERS SQUIBB HOLDINGS IRELAND UNLIMITED COMPANY V/s MYLAN LABORATORIES LIMITED & ORS.	SAMIK MUKHERJEE, SANJAY KUMAR, LAKSHMIKUMARAN AND SRIDHARAN, SANJAY KUMAR, SHOUMENDU MUKHERJI	
2	C.A.(COMM.IPD-PAT)-400/2022	BRISTOL-MYERS SQUIBB COMPANY V/s THE CONTROLLER GENERAL OF PATENTS, TRADEMARKS AND DESIGNS AND ANR	SANJAY KUMAR, ARNAV KUMAR, LAKSHMIKUMARAN AND SRIDHARAN	
3	C.A.(COMM.IPD-PAT)-49/2023	SYNGENTA PARTICIPATIONS AG V/s CONTROLLER OF PATENTS DESIGNS	ARCHANA SHANKER	
4	C.A.(COMM.IPD-PAT)-14/2024	OXULAR LIMITED V/s THE ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	VINDHYA S MANI	

5	C.O. (COMM.IPD-TM)-175/2021 WITH CS(COMM) 487/2020 CS(COMM) 288/2023	MAHESH GUPTA V/s DILIP KUMAR SHUKLA AND ANR	MEENAKSHI OGRA, RAJESHWARI H	
6	CS(COMM)-487/2020 I.A. 10124/2020 I.A. 153/2021 I.A. 11488/2022 WITH CS(COMM) 288/2023	KENT RO SYSTEMS LTD AND ANR V/s DILIP KUMAR SHUKLA & ORS.	RAHUL VIDHANI, DEVVRAT JOSHI, SUVANGANA AGARWAL, CHARU ROY, MEENAKSHI OGRA, SWAPNIL GAUR, VIKRAMJEET, VIKRAM SINGH	
7	CS(COMM)-288/2023 I.A. 8932/2023	KENT RO SYSTEMS LTD. & ANR. V/s DILIP KUMAR SHUKLA & ORS.	J. SAGAR ASSOCIATES, SWAPNIL GAUR	
8	C.O. (COMM.IPD-TM)-45/2022	ALLEN HOMEIO HERBAL PRODUCTS LTD. V/s ALLERGAN INC AND ANR	JASPREET SINGH KAPUR, SHASHI PRATAP OJHA, K. HEMAPARAKASA RAO	
9	C.O. (COMM.IPD-TM)-286/2023 I.A. 23007/2023 I.A. 36381/2024	PERNOD RICARD INDIA PRIVATE LIMITED V/s CHHATTISGARH DISTILLERIES LTD & ANR.	SAGAR CHANDRA, MAMTA RANI	
10	CS(COMM)-555/2016 I.A. 5059/2015 I.A. 13332/2016	M/S HI TECH PRODUCTS PVT. LTD. V/s M/S FABTECH CABLES P.LTD. & ORS.	AJAY SAHNI, CHIRAG AHLUWALIA, KG BANSAL & SK BANSAL, ANKIT SAHNI	
11	CS(COMM)-1047/2016 I.A. 11901/2014 I.A. 584/2018	SUPER CASSETTES INDUSTRIES LTD V/s RELIANCE BROADCAST NETWORK LIMITED	RAHUL MALHOTRA, BHARUCHA & PARTNERS, SANKALP DALAL, RAHUL, MASON & ASSO.	

12	CS(COMM)-1374/2016 I.A. 24103/2014 I.A. 10536/2017 I.A. 10538/2017 I.A. 10539/2017	RAVINDER SINGH V/s B.R RAJASEKHAR & ORS	HETU ARORA SETHI, SUDEEP CHATTERJEE, RITWIKA NANDA, DARPAN KM, ATUL PATNI, SAIKRISHNA & ASSOCIATES	
13	CS(COMM)-513/2019 I.A. 12920/2019 I.A. 14350/2019 I.A. 1003/2020	HERO MOTOCORP LTD. V/s HERO ELECTRIC VEHICLES PVT. LTD.	ANKUR SANGAL, KANISH KUMAR	
14	CS(COMM)-63/2022 I.A. 1369/2022 I.A. 4448/2022 I.A. 10674/2022 I.A. 6230/2023	SPORTA TECHNOLOGIES PVT LTD V/s HILLSIDE (SPORTS) ENC AND ORS	DHRUV ANAND, ABHINAV GARG, VIDUSHPAT SINGHANIA, PRITHVI SINGH, DHRUV ANAND, VIDUSHPAT SINGHANIA	
15	CS(COMM)-787/2022 I.A. 18541/2022 I.A. 22098/2022 I.A. 4639/2023 I.A. 47569/2024	M/S REFLECT SCULPT PRIVATE LTD. V/s RAJ ARORA & ORS.	JUSNEET SINGH KOHLI, SIDDHARTH BAMBHA	
16	CS(COMM)-816/2023	WOW MOMO FOODS PRIVATE LIMITED V/s ASHOK KUMAR/JOHN DOE & ORS.	GEETANJALI VISVANATHAN, R MAYA, ANKUR SANGAL	
17	I.A. 815/2024 I.A. 6629/2024 I.A. 36331/2024 In CS(COMM)- 840/2023	SUPER CASSETTES INDUSTRIES PRIVATE LIMITED V/s RELIANCE ENTERTAINMENT STUDIOS PRIVATE LIMITED	HARSHVARDHAN JHA, SIDHARTH JOSHI, MALVIKA KAPILA, SRISHTI MISHRA, HARSHVARDHAN JHA, MALVIKA KAPILA, SRISHTI MISHRA, MALVIKA KAPILA KALRA AND TANWANGI SHUKLA	

18	CS(COMM)-96/2024 I.A. 2306/2024 I.A. 2312/2024 I.A. 34551/2024 I.A. 39067/2024 I.A. 43986/2024 CC(COMM) 15/2025	KONINKLIJKE PHILIPS N. V. V/s TRANSSION HOLDINGS & ORS.	N PARVATI, KAUSTUBH RAI, MUNESH KUMAR SHARMA, VRINDA BAGARIA, KAUSTUBH RAI, HARSSHITA POTHIRAJ, IN COMPLIANCE OF ORDER DT. 03.03.2025	
19	CS(COMM)-201/2024 I.A. 5404/2024 I.A. 5406/2024 I.A. 7202/2025	ITC LIMITED V/s ELORA TOBACCO COMPANY LIMITED & ORS.	SHIVAM SACHDEVA, SUHRITA MAJUMDAR, SUHRITA MAJUMDAR, SHARAD BESOYA	
20	CS(COMM)-207/2024 I.A. 8250/2024 I.A. 3966/2025 I.A. 4170/2025	ELI LILLY AND COMPANY PRIVATE LIMITED & ANR. & ANR. V/s ESKAYEF PHARMACEUTICALS LIMITED & ORS. & ORS.	KINNORI GHOSH, RIDHIE BAJAJ, NAMAN JOSHI, MANAN MONDAL	
21	CS(COMM)-264/2024 I.A. 7094/2024 I.A. 32052/2024	MOTUL V/s SRINIVAS & ORS.	ASHUTOSH DUBEY, HARSH SHUKLA, SHOBHIT AGRAWAL, ASHUTOSH DUBEY	
22	CS(COMM)-332/2024 I.A. 9160/2024 I.A. 9162/2024 CC(COMM) 12/2025 CCP(O) 22/2025 I.A. 6180/2025	GSP CROP SCIENCE PVT. LTD. V/s PARIJAT INDUSTRIES (INDIA) PVT. LTD.	NATARAJ GURUSWAMY, IN COMPLIANCE OF ORDER DT. 19.11.2024, ACHUTHAN SREEKUMAR	
23	CS(COMM)-403/2024 I.A. 11190/2024 I.A. 43061/2024	CASTROL LIMITED V/s SATISHKUMAR SHIVLAL GUPTA AND ANR.	RAKESH KUMAR OJHA, URFEE ROOMI	
24	CS(COMM)-405/2024 I.A. 11283/2024 I.A. 11285/2024 I.A. 42356/2024	BROAD PEAK INVESTMENT HOLDINGS LTD. AND ANR. V/s BROAD PEAK CAPITAL ADVISORS LLP AND ANR	RAJUL KUMAR SHRIVASTAVA, PRITHVI SINGH	

25	CS(COMM)-443/2024 I.A. 30477/2024 I.A. 32525/2024 I.A. 43453/2024 I.A. 48726/2024 I.A. 48827/2024 I.A. 4031/2025	UNISYS INFOSOLUTIONS PVT LTD & ANR. V/s TRANSSNET MUSIC LIMITED & ORS.	NAVEEN CHAKLAN, ADITYA GUPTA, NIKHIL CHAWLA, NAVEEN CHAKLAN	
26	CS(COMM)-503/2024 I.A. 31329/2024	ARCHIAN FOODS PRIVATE LIMITED V/s M/S BALAJI FOODS AND BEVERAGES & ANR.	SAGAR CHANDRA	
27	CS(COMM)-764/2024 I.A. 38625/2024 I.A. 3383/2025 I.A. 4008/2025 I.A. 8845/2025 I.A. 8846/2025	CROMPTON GREAVES CONSUMER ELECTRICAL LIMITED V/s USHA INTERNATIONAL LIMITED & ANR.	ANKUR SANGAL, HEMANT DASWANI, HEMANT DASWANI, ANKUR SANGAL	
28	CS(COMM)-785/2024 I.A. 39193/2024	VERIZON TRADEMARK SERVICES LLC & ORS. V/s AEROSYLT VENTURES PRIVATE LIMITED & ANR.	VAISHALI MITTAL	
29	CS(COMM)-1192/2024 I.A. 49732/2024	JOY CREATORS LLP V/s BEST MEDICALS & ORS.	RAHUL SHYAM BHANDARI, HEMANT DASWANI, HEMANT DASWANI	
30	CS(OS)-1140/2008 CRL.M.A. 13788/2012	M/S J.M. AGRAWAL TOBACCO CO V/s M/S RAVINDRA & COMPANY	MR. MOHAN VIDHANI, MR. RAHUL VIDHANI, MR. SAZID RAYEEN, MR. SUSHANT SINGH, S C CHHADHA, M K MIGLANI, H.P, DEVANSHU JAIN, VIVEK GAUR, MR. MANAV KUMAR, KAPIL KR. GIRI	
31	W.P.(C)-IPD-51/2021 CM APPL. 36321/2018 CM APPL. 44129/2019	AJAY GOEL TEXTILES PVT. LTD. V/s UNION OF INDIA & ORS	VIKRAM SINGH, SHAILEN BHATIA, SHAILEN BHATIA, SUNIL PAUL	

08.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

32	W.P.(C)-IPD-52/2021 CM APPL. 36309/2018 CM APPL. 34500/2019	M/S AJAY GOEL TEXTILES PVT. LTD. V/s UNION OF INDIA AND ORS.	VIKRAM SINGH, SHAILEN BHATIA, SHAILEN BHARIT, SUNIL PAUL	
33	W.P.(C)-IPD-1/2025	THORIUM POWER INC V/s UNION OF INDIA & ANR.	LEXORBIS	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

34	CS(COMM)-575/2023 I.A. 15689/2023 CC(COMM) 6/2024 WITH CS(COMM) 444/2024	ATLAS GLOBAL TECHNOLOGIES LLC V/s TP LINK TECHNOLOGIES CO LTD & ORS.	SANJEEV TIWARI, VAISHALI MITTAL, IN COMPLIANCE OF ORDER DT 08.02.2024	AT 3.00 P.M.
35	CS(COMM)-444/2024 CC(COMM) 25/2024 I.A. 30482/2024	ATLAS GLOBAL TECHNOLOGIES LLC V/s TP-LINK TECHNOLOGIES CO. LTD. & ORS.	SANJEEV TIWARI, VAISHALI MITTAL, IN COMPLIANCE OF ORDER DT. 09.082024	AT 3.00 P.M.

COURT NO. 47**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-1271/2018 I.A. 6175/2021 I.A. 6176/2021	POWERCOM TECHNOLOGY JI' AN LIMITED & ANR. V/s LEMON ELECTRONICS LTD. AND ORS.	P BAGYALAKSHMI, RAVI DATA, PALLAV MONGIA, PALLAV MONGIA	
2	CS(COMM)-419/2021 I.A. 11397/2021 I.A. 11455/2021 I.A. 14715/2021 WITH CS(COMM) 563/2021	M/S. SIGMA OUTSOURCING SERVICES PRIVATE LIMITED & ORS. V/s RISHI KUMAR & ORS.	VIKAS ARORA, ANKUR MAHINDRO, SHIVANGI NANDA, SHIVANGI NANDA	
3	CS(COMM)-563/2021 I.A. 3495/2022 I.A. 3496/2022 I.A. 3497/2022 I.A. 2111/2023 I.A. 2116/2023	RISHI KUMAR V/s SIGMA OUTSOURCING SERVICES PRIVATE LIMITED AND ORS.	ANKUR MAHINDRO, LCR NO. 8352/GENL/NDD/2021 DATED 18.10.2021 RECD FROM THE COURT OF SH. GURVINDER PAL	

			SINGH, DISTRICT JUDGE, COMMERCIAL COURT - 02, PATIALA HOUSE COURTS, NEW DELHI LIST ALONG WITH CS(COMM) 419/2021, FILED IN COMPLIANCE OF ORDER DT SEVENTEEN OF JANUARY OF TWO THOUSAND AND TWENTY TWENTY TWO, SHIVANGI NANDA	
4	CS(COMM)-128/2022 O.A. 71/2022 O.A. 80/2022 I.A. 3102/2022 I.A. 16410/2022 I.A. 21082/2022 I.A. 1754/2023 I.A. 4637/2023 I.A. 7982/2023 I.A. 8065/2023 I.A. 8092/2023 I.A. 8100/2023 I.A. 8111/2023 I.A. 8112/2023 I.A. 12719/2023 I.A. 13999/2023 I.A. 38525/2024 I.A. 45048/2024 I.A. 46491/2024 I.A. 3426/2025 I.A. 6751/2025	ASIAN HOTELS NORTH LTD V/s YES BANK LTD & ORS.	HARDIK RUPAL, DISHA SHARMA, SIDHANT KUMAR, RAUNAK DHILLON, ARJUN REKHI, NISHANT AWANA, MADHUR DHINGRA, SANYAM KHETARPAL, DHRUV CHAWLA, PRAMOD KANT SAXENA, AKSHIT MAGO, DISHA SHARMA, RAJESH RATTAN, NISHANT AWANA, GURPREET SINGH BAGGA, ARJUN REKHI, DHRUV CHAWLA, UNUM LAW	
5	CS(COMM)-171/2024 O.A. 143/2024	ANMOL SINGH SAHNI V/s PAWANJIT KAUR BHATIA	PRAVEEN ALOK, RAHUL MALHOTRA	
6	CS(COMM)-364/2024 I.A. 10170/2024 I.A. 39942/2024	DHEERAJ KUMAR V/s FRVELION OILS INDIA PRIVATE LIMITED AND OTHERS	DEEPENDER HOODA, SANJEEV KUMAR, NITIN KANWAR, PRITY SHARMA	

7	I.A. 2771/2021 I.A. 17061/2023 In CS(OS)-994/1977 (Disposed off case)	BHIKU RAM JAIN AND OTHERS V/s ANIS AHMED RUSHDIE	GIRISH AGGARWAL, LALIT GUPTA, GURPRET SINGH, BRIJ BHUSHAN GUPTA, MOHIT GUPTA, A K BHARDWAJ, RAJAT BHALLA, RAHUL MALHOTRA, RAMESHWAR DIAL AND CO., SANJAY KUMAR SHARMA	
8	CS(OS)-1561/1994 I.A. 22681/2012 I.A. 8825/2013 I.A. 13131/2013 I.A. 15857/2013 I.A. 15875/2013 I.A. 15876/2013 I.A. 862/2016 I.A. 10187/2018 I.A. 15427/2018 I.A. 19434/2022 I.A. 19435/2022 I.A. 21721/2022 I.A. 21722/2022 O.A. 96/2023 O.A. 97/2023 I.A. 3202/2023 I.A. 18503/2023 I.A. 18621/2023 WITH CS(OS) 1587/2011	YASHASWI AGGARWAL AND ANR. V/s SH. RAKESH AGGARWAL AND ORS.	S R SHARMA, YR SHARMA, SANGEETA RANA, SOHAN LAL, S.S.JAIN, B.S.MANN, LALIT GUPTA, JEEVESH NAGRATH, DEEPAK SAHNI, SUNIL, SAMEER VASHISHT, LALIT GUPTA, JITIN MANN, AMIT GUPTA, BHARAT MONGA, JP GUPTA, JEEVESH, K DATTA, MANISH VASHISHT, MSM & ASSOCIATES, MANISH KUMAR SRIVASTAVA, SANJANA NANGIA, SHIVANK DIDDI	
9	CS(OS)-1587/2011 I.A. 11060/2011 I.A. 14052/2011 I.A. 19865/2011 I.A. 2731/2018	RAKESH KUMAR AGGARWAL & ANOTHER V/s CARAVAN COMMERCIAL COMPANY LIMITED	K.DATTA & ASSOCIATES, SUNIL, SAMEER VASHISHT, AMIT GUPTA, MANISH VASHISHT, MANISH KUMAR SRIVASTAVA, K DATTA & ASSOCIATES	
10	CS(OS)-2150/1997	N/S. INTEROLL INDIA P.LTD. V/s M/S. NOVA IRON STEEL LTD.	RAJENDER AGGL	

11	I.A. 49670/2024 In CS(OS)-399/2001	MRS. BINDU ANAND KHANNA V/s MR. RATAN TATA, CHAIRMAN TAJ GROUP OF HOTELS & ORS.	MANISH SRIVASTAVA, JATIN MONGIA, NITIN JAIN, NIRAJ SINGH, K.DATTA, KARANJAWALA, MEENAKSHI MIDHA, KRISHNENDU DATTA, ASHISH VERMA	
12	I.A. 38991/2024 I.A. 48630/2024 In CS(OS)-2/2007	AKSHAY MEHTA & ORS. V/s SMT USHA DUTTA & ORS.	ATUL BHUCHAR, RADHIKA CHANDER SHEKHAR, RAVINDER KUMAR, PRAVEEN AGGARWAL, SANJAY K. SINGH, DINKAR KUMAR, SOMESH ARORA, GULSHAN SHARMA, YASH MISHRA, PRAVEEN KR., LEGAL ALLY, ARUN FRANCIS, SHAKEEL, AASTHA DHAWAN, ARVIND BHATT, VERONICA FRANCIS, VIPLAV ACHARYA	
13	CS(OS)-153/2007 I.A. 1027/2007 I.A. 1029/2007 I.A. 16432/2012 I.A. 4111/2013 I.A. 2104/2022	SMT. ASHA GUPTA (SINCE DECEASED) THROUGH HER LEGAL HEIR & REPRESENTATIVE V/s SHRI SANDEEP GUPTA AND OTHERS	SANJIV KUMAR, ANJU LAL, N.RARAIN, HARPREET SINGH, RAJESH GUPTA, SANAT KUMAR, AMUYA, TANMAYA MEHTA, TANMAYAMEHTA, RAJESH YADAV, AMULYA DHINGRA, MADHAV KHURANA, SAMYAK JAIN, S. NARAIN & CO., MADHAV KHURANA, AMULYA DHIGNRA, TANMAYA	
14	CS(OS)-807/2009 CCP(O) 45/2013 I.A. 14545/2023	LATE AMAR SINGH THROUGH L.RS. V/s GURDIAL SINGH AND ANOTHER	MANAV KUMAR, RAJ KUMAR, SHOHIT CHAUDHRY, DR. RAMINDER SINGH SASAN, AMITA GUPTA AND ASSOCIATES, AMITA GUPTA	

15	CS(OS)-2337/2013 I.A. 12992/2018 I.A. 17711/2019 I.A. 304/2020 I.A. 13625/2022 I.A. 13626/2022 I.A. 13627/2022 I.A. 46771/2024	HARI SRIVASTAVA & ORS V/s SOHAN LAL SRIVASTAVA & ORS	HUMRAZ BIR SINGH, MUNISH CHHOKER, HARI NARAYAN PANDEY, PARTH SHARMA, JASMEET SINGH	
16	CS(OS)-1647/2014 I.A. 23990/2015	VRC CONSTRUCTIONS (INDIA) LTD V/s INDIAN OIL CORPORATION LTD & ANR	MONA ANEJA, RAJMANGAL KUMAR, S.K. DUBEY, SUMIT SINGH BENIPAL	
17	CS(OS)-2307/2014 I.A. 44653/2024	BRIJ MOHAN & ORS V/s M/S OM PARKASH FATEH CHAND LTD & ORS	RAVIKESH KUMAR SINHA, KUNDAN KUMAR LAL, HARSH RAJPUT, BRIJ MOHAN SHARMA, HARSH RAJPUT	
18	CS(OS)-2430/2014 I.A. 31201/2024 WITH TEST.CAS. 63/2013	G.M SINGH V/s DR TRILOCHAN SINGH & OTHERS	ABHINAV MUKERJI, RAJAT ANEJA, VARUN RAJPAL, NITINJYA CHAUDHRY, CHANDRA SHEKHAR, R.P. SHARMA, NITINJYA CHAUDHRY	
19	TEST.CAS.-63/2013 I.A. 16594/2021	DR. TRILOCHAN SINGH V/s STATE	ABHINAV MUKERJI, RP SHARMA, RAKHI RAY, CHANDRA SHEKHAR, NITINJYA CHAUDHRY, VARUN RAJPAL, RAJAT ANEJA	
20	CS(OS)-2552/2014 CC 32/2015 I.A. 3270/2015 I.A. 14719/2015 I.A. 10203/2020 CC 2/2023 I.A. 14502/2023 I.A. 40055/2024 I.A. 2673/2025 I.A. 2674/2025 I.A. 2676/2025 I.A. 8502/2025 I.A. 8564/2025	MANJIT SINGH KOCHHAR V/s HARJIT SINGH KOCHHAR & ORS	MANMEET ARORA, RIKESH SINGH, G S CHATURVEDI, ARTI SINGH, AMAN NANDRAJOG, NARENDER LODIWAL, ANKIT CHADHA, VARUN SINGH, SHRINKAR CHATURVEDI, PRATYUSH SHARMA, MANMEET SARORA, AMAN NANDRAJOG, RISHI KUMAR SINGH GAUTAM, IN	

			COMPLIANCE WITH ORDER DT. 15.12.2022, NARENDER LODIWAL, VARUN SINGH	
21	CS(OS)-58/2020 I.A. 37596/2024 I.A. 37597/2024 I.A. 37598/2024 I.A. 37599/2024	SHIV DASS & ORS. V/s DAULAT RAM & ORS.	MANISH KUMAR SINGH, AMIT SHARMA, NEERAJ DEV GAUR, PUNEET BAJAJ, AMIT SHARMA, PUNEET BAJAJ	
22	I.A. 41129/2024 I.A. 46666/2024 In CS(OS)-216/2020 (Disposed off case)	SANJEEV KHOSLA V/s RAJIV KHOSLA & ORS.	MANMOHAN GUPTA, SANJOY GHOSE, MANMOHAN GUPTA	
23	CS(OS)-244/2020 I.A. 7628/2020 I.A. 13966/2022	UDAY PUNJ V/s DELHI DEVELOPMENT AUTHORITY & ANR.	MANIKA TRIPATHY PANDEY, SIDDHARTH PANDA, ANJU BHATTACHARYA	
24	CS(OS)-224/2021 I.A. 5673/2021	DEEPIKA AVIATION PVT. LTD. V/s VISHU MASKARA & ORS.	ASUTOSH LOHIA, AJOY BHUSHAN KALIA	
25	CS(OS)-549/2021 I.A. 13976/2021 I.A. 15279/2021 I.A. 15281/2021	PORTO EMPORIOS SHIPPING INC V/s INDIAN OIL CORPORATION LIMITEDR & ANR.	MANMEET ARORA, ARVIND KUMAR GUPTA, MANMEET ARORA	
26	CS(OS)-567/2023 I.A. 17916/2023 I.A. 24362/2023 I.A. 24363/2023 I.A. 3657/2024	MRS POOJA WASAL V/s SH RAMESH GROVER & ORS.	SARAD KUMAR SUNNY, SUHAIL SEHGAL, AZRA REHMAN	
27	CS(OS)-809/2024 I.A. 41596/2024 I.A. 48999/2024	JAGPAL SINGH V/s GAIN INFRASTRUCTURE PVT. LTD & ORS.	VIBHAKAR MISHRA, AYUSH KUMAR, AKSHAT AGGARWAL	

28	I.A. 5028/2025 In CS(OS)-848/2024	RAJIV JAIN V/s ANJU GUPTA & ORS.	NEERAJ KUMAR JHA, KANISHK RANA, AKSHAY BHANDARI, FANISH KUMAR JAIN	
29	CS(OS)-945/2024 I.A. 46567/2024	RANDHIR SINGH V/s RAMPAL & ORS.	PUSHPA SINGH, SUMIT GABA	
30	CS(OS)-149/2025 I.A. 5907/2025 I.A. 5908/2025 I.A. 5909/2025 I.A. 5911/2025	RAJINDER PRASAD AGGARWAL V/s SMT YETHESH CHOUDHARY & ANR.	PRASHANT BATRA	
31	O.M.P. (COMM)- 527/2024 I.A. 47481/2024 I.A. 47482/2024 I.A. 47483/2024 I.A. 47484/2024	PUBLIC WORKS DEPARTMENT V/s MIA CONSTRUCTION PRIVATE LIMITED	SUMIT DAGAR	
32	OMP (ENF.) (COMM.)- 185/2024	M/S MIA CONSTRUCTION PVT. LTD. V/s GOVT. OF NCT OF DELHI PUBLIC WORKS DEPARTMENT	AVINASH KUMAR TRIVEDI	
33	TEST.CAS.-108/2008 I.A. 18846/2012	BHAI SARABJIT SINGH @ DR. SABI SABHARWAL V/s THE STATE & ORS	MANISH KR, ANUSUYA SANDHU SINHA, ANUSYTA SADHU SINHA, LAKSHAY DHAMIJA, SEEMA SINGH, RISHABH BANSAL, JEEVESH NAGRATH, ALI NAQVI, SIDDHARTH	

08.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

34	TEST.CAS.-11/2010 I.A. 6407/2025	YUVRAJ KRISHAN NAYAR V/s STATE & ORS	SURINDER JAIN, ANKIT KALRA, ARBIND SINGH, VIBHOR GARG, VIBHOR GARG, SANJAY SEHGAL, VIKASH KUMAR, RAJAT KATYAL	
35	TEST.CAS.-9/2014 I.A. 2405/2019	MASTER DHRUV KUKREJA & ANR V/s STATE & ORS	T R KUKREJA, PRAVESH KUMAR, J C GUPTA	
36	TEST.CAS.-21/2018	ASHOK KUMAR PASHINE & ORS V/s STATE OF NCT OF DELHI & ORS	NIDDHI AKHOURI, AMAR KUMAR, F K JHA	

COURT NO. 50**HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-80/2025	SUDHA CHADHA V/s SHARMISHTHA CHOUDHRY	RUCHIRA GUPTA, ANUBHAV RAY	
2	ARB.P.-239/2025	CARS 24 FINANCIAL SERVICES PRIVATE LIMITED V/s A ARJUN PROPRIETOR OF M/S A ARJUN & ANR.	RIT ARORA	
3	ARB.P.-384/2025 I.A. 5065/2025	CARS24 SERVICES PRIVATE LIMITED V/s SANDEEP KS PROPRIETOR OF M/S SRI SAI CARS	RIT ARORA	
4	ARB.P.-385/2025	CARS24 SERVICES PRIVATE LIMITED V/s SANJEET PROPRIETOR OF M/S JEETA MOTORS	RIT ARORA	

5	ARB.P.-386/2025 I.A. 5067/2025	CARS24 SERVICES PRIVATE LIMITED V/s FAROOK ALI K S PROPRIETOR OF M/S SA CARS	RIT ARORA	
6	ARB.P.-569/2025 I.A. 8114/2025	M/S SHARMA ENTERPRISES V/s HINDUSTAN PREFAB LIMITED & ANR.	BIPIN KUMAR PRABHAT	
7	EX.P.-56/2022 EX.APPL.(OS) 3172/2022 EX.APPL.(OS) 1200/2024 EX.APPL.(OS) 1958/2024	OZONE SPA PVT LTD V/s CO-INCEPT HOSPITALITY PVT LTD & ORS.	RAJESH MAHINDRU, SANJELA GUPTA, RAJESH MAHINDRU, KAPIL KHER	
8	EX.P.-85/2024 EX.APPL.(OS) 1586/2024	D P BAGS P LTD V/s NAV BHARAT INTERNATIONAL LTD	VIVEK SINGH	
9	EX.P.-19/2025	ZEESHAN ALI & ANR. V/s DUSHYANT CHIKARA	TUSHAR GUPTA	
10	TEST.CAS.-37/2022 I.A. 6253/2022 I.A. 16088/2022 I.A. 3715/2023 I.A. 3716/2023 I.A. 24512/2023 WITH CS(OS) 767/2022	MOHINDAR MOHAN KHANNA V/s STATE GOVT. OF NCT OF DELHI & ORS.	SAURABH DEV KARAN SINGH, SHUBHAM SAIGAL, KUNAL TANDON, KUMAR SHASHANK SHEKHER, SHUBHAM SAIGAL	
11	I.A. 9409/2024 In CS(OS)-767/2022 WITH TEST.CAS. 37/2022	VIRENDER MOHAN KHANNA & ANR. V/s MOHINDER MOHAN KHANNA & ORS.	NITI JAIN, SAURABH DEV KARAN SINGH, SHUBHAM SAIGAL	

12	TEST.CAS.-24/2024	MADHU KAMLESH AGARWALA AND ANR V/s THE STATE GOVT OF NCT OF DELHI AND ORS	SAHIM KHAN, SHASHANK KHURANA	
13	CS(COMM)-696/2022 CC(COMM) 17/2023	MS TRANS ASIAN SHIPPING SERVICES PVT LTD V/s MS SUKHBIR AGRO ENERGY LIMITED	SOURABH GUPTA, HARDIK VASHISHT, IN COMPLIANCE OF ORDER DT 26.07.2023	
14	CS(COMM)-825/2022 I.A. 20090/2022 I.A. 36903/2024	MR. LALIT MOHAN BHAGAT V/s MR. JAGDISH PRASAD SHARMA	ARUN KUMAR VERMA, MURARI TIWARI, SACHIN WADHWA, ANUROOP P.S	
15	CS(COMM)-522/2023 I.A. 14326/2023 I.A. 14327/2023 I.A. 18444/2023 I.A. 19433/2023 I.A. 19434/2023 I.A. 19435/2023 I.A. 19436/2023 I.A. 19444/2023 I.A. 19514/2023 I.A. 26194/2023 I.A. 26195/2023 I.A. 26196/2023 I.A. 826/2024 I.A. 829/2024 I.A. 830/2024 I.A. 835/2024 I.A. 843/2024 I.A. 846/2024 I.A. 875/2024 I.A. 7619/2024 I.A. 8788/2024 WITH O.M.P.(MISC.)(COMM.) 271/2023 O.M.P.(MISC.)(COMM.) 272/2023	GOLDEN CHARIOT RECREATIONS PVT LTD V/s BEWEALTHY PROPERTIES PRIVATE LIMITED & ORS.	RAVI KRISHAN CHANDNA, NAUSHAD AHMAD KHAN, ASHISH CHAUHAN, RAVINDER SINGH	

16	O.M.P.(MISC.)(COMM.)-271/2023 I.A. 5728/2024	M/S GOLDEN CHARIOT RECREATIONS PRIVATE LIMITED V/s BEWEALTHY PROPERTIES PRIVATE LIMITED & ORS.	ASHISH CHAUHAN	
17	O.M.P.(MISC.)(COMM.)-272/2023 I.A. 5729/2024	M/S GOLDEN CHARIOT RECREATIONS PRIVATE LIMITED V/s BEWEALTHY PROPERTIES PRIVATE LIMITED & ORS.	ASHISH CHAUHAN	
18	CS(COMM)-878/2024 I.A. 41447/2024	JAGDISH PRASAD SHARMA V/s NAMAN BHAGAT AND ANR	RAJAT SEHGAL, MURARI TIWARI	
19	I.A. 8453/2025 In CS(COMM)-1216/2024	BRIJESH KUMAR JAIN V/s VENKAT GOENKA & ANR.	DHARINI WINDLASS, SIDDHARTH ARORA, RAJESH BHATIA, SHREYA SETHI, RAJESH BHATIA	
20	CS(COMM)-100/2025 I.A. 3066/2025 I.A. 3067/2025 I.A. 3068/2025 I.A. 3069/2025	ANANT RAJ LIMITED V/s YES BANK LIMITED	EKTA KALRA SIKRI	
21	CS(OS)-1867/2006 I.A. 3582/2025	SHRI BHUPINDER SINGH V/s M/S DELHI APARTMENTS PRIVATE LTD. & ORS.	PANKAJ VIVEK, RAJESH PATHAK, S.K. SHARMA, S RITAM, AJAY DABAS, RISHABH WADHWA, RAJAT AGHNIHOTRI, VED PAL RANA, PRAKASH CHANDR, ANIL SAPRA, DIWAS KUMAR	

22	CS(OS)-43/2022	DELHI STATE COOPERATIVE BANK LTD V/s MR AMIT LAL	NITESH MEHRA, KSHITIZ MAHIPAL, RAJESH SRIVASTAVA	
23	CS(OS)-147/2022 I.A. 3981/2022 I.A. 16872/2023 I.A. 16873/2023	SMT. MANOHARI V/s M/S APS REVANTA DEVELOPERS LLP THROUGH ITS PARTNERS & ORS.	SHANTNU AGGARWAL, VISHAL MAAN	
24	CS(OS)-768/2022 I.A. 20758/2022 I.A. 15923/2023 I.A. 19968/2023 I.A. 8007/2024 I.A. 8008/2024 I.A. 46968/2024 I.A. 8667/2025	SHRI NAVEEN MAHAJAN V/s SMT SUDERSHAN RANI & ORS.	SUNIL KUMAR, DEEPAK GAUR, KUNAL KALRA, SUNIL KUMAR	
25	CS(OS)-247/2023 I.A. 7555/2023 I.A. 14931/2023 I.A. 48751/2024 I.A. 48752/2024	NEHA AGGARWAL V/s KIRAN KUMAR GUPTA & ORS.	RITIKA GUPTA, PANKAJ MALHOTRA, SHREY CHATHLY, RAJEEV SAXENA, RITIKA GUPTA, ARUNIMA DWIVEDI	
26	CS(OS)-500/2023 I.A. 15723/2023 I.A. 15726/2023	SATYA NARAYAN KAUSHIK V/s DHIRAJ KUMAR TYAGI AND ORS	GITESH CHOPRA, SUMIT AHUJA	
27	CS(OS)-504/2023 CRL.M.A. 17503/2024 I.A. 31280/2024 I.A. 31281/2024 I.A. 31282/2024 I.A. 31283/2024	MANISH RASWANT V/s JAIDEEP RASWANT AND ORS.	RISHAB RAJ JAIN, ADITYA PANDEY, LCR-CS-438/20 RECEIVED FROM THE COURT OF MS. GURMOHINA KAUR, IST LINK ADJ-03, SOUTH, SAKET COURT, FILED WITH REF. OF ORDER DT.14/8/23 PASSED BY REGISTRAR ORIGINAL, IN COMPLIANCE OR ORDER DATED 17.05.2024, IN COMPLIANCE OF ORDER DATED 17.05.2024	

28	CS(OS)-569/2023 I.A. 17930/2023 I.A. 6311/2024	JAIRAJ DEVELOPERS LLP V/s VARENDHISHAKT PRDHIESUBHAAG	AMRIT KN PRADHAN, AAYUSHI MISHRA, GURMEET BINDRA, JACOB BENNY, ARUN VOHRA, AAYUSHI MISHRA	
29	CS(OS)-591/2023 I.A. 18775/2023	NEHA JALAN V/s CA VAIBHAV JALAN & ORS.	RAJEEV SAXENA, TARUN GAHLOT, MANASI BHUSHAN, ANUJ P AGARWALA	
30	CS(OS)-708/2023 I.A. 21946/2023 I.A. 10581/2024	SHAMEEM AHMED V/s SALIM AHMAD AND ORS	SHRAVEEN KUMAR VERMA, VRINDA BHANDARI, ANSHU MAHAJAN, NIRAJ CHAUDHRY	
31	CS(OS)-841/2023 I.A. 25375/2023 I.A. 25376/2023 I.A. 25377/2023 I.A. 4734/2025 I.A. 4735/2025	MANJIT SINGH BHAKAR V/s AJANTA PHOTO STUDIO & ORS.	SIDDHARTH AGGARWAL, MILAN DEEP SINGH, SATYENDRA KUMAR RAI, SHIVOM GARG	
32	CS(OS)-850/2023 I.A. 1498/2024 I.A. 3879/2024 I.A. 3881/2024 I.A. 3888/2024 I.A. 5440/2024 I.A. 6143/2024 I.A. 7818/2024 I.A. 10944/2024 I.A. 10960/2024 I.A. 34074/2024 I.A. 3733/2025	MOHAN KUMAR GANDHI AND SONS H U F THROUGH ITS KARTA V/s DEVENDER SINGH AND ORS	MADHAV BHATIA, AAYUSHI GUPTA, D.K. RUSTAGI, ROHAN YADAV, RAJAT NAVET, INSAAF DUGGAL, RAJAT NAVET, ABHISHEK SINGH, AAYUSHI GUPTA, D.K. RUSTAGI	
33	CS(OS)-610/2024 I.A. 35237/2024 I.A. 35238/2024 I.A. 38639/2024	SANJEEV GUPTA AND ANR V/s BHARAT BHUSHAN ANEJA AND ORS	AKSHAT BAJPAI, VIPUL KUMAR	
34	CS(OS)-617/2024 I.A. 35478/2024 I.A. 35479/2024	DOLLY PREM RAMNANI V/s AMRINDERPAL SINGH & ORS.	VAISHNAVI ARORA	

35	CS(OS)-880/2024 I.A. 44306/2024	SMT. VANITA KAWATRA & ANR. V/s SH. KAPIL ARORA	YOGESH KUMAR JAGIA, PREET PAL SINGH	
36	CS(OS)-921/2024 I.A. 45845/2024	JAGBIR AHLAWAT AND ANR V/s NAVDEEP DESHWAL AND ORS.	GAURAV CHAUDHRY	
37	I.P.A.-4/2023 I.A. 24416/2023 I.A. 24417/2023	SATYANAND V/s STATE GOVT OF NCT OF DELHI & ORS.	SATYANAND	
38	O.M.P. (COMM)- 93/2019 I.A. 153/2019 WITH OMP (ENF.) (COMM.) 52/2019	MINISTRY OF PETROLEUM & NATURAL GAS V/s HARDY EXPLORATION & PRODUCTION (INDIA) INC	GAUHAR MIRZA, JATAN SINGH, VISHNU SHARMA A.S.	
39	OMP (ENF.) (COMM.)- 52/2019 EX.APPL.(OS) 141/2016	HARDY EXPLORATION & PRODUCTION (INDIA) INC V/s GOVERNMENT OF INDIA, MINISTRY OF PETROLEUM & NATURAL GAS	VISHNU SHARMA A.S., GAUHAR MIRZA, NAIK NAIK & COMPANY	
40	O.M.P. (COMM)- 137/2019 I.A. 4887/2019 I.A. 9824/2019 I.A. 9825/2019	MR. RAVI BATRA V/s NEW IFS COOPERATIVE GROUP HOUSING SOCIETY LTD.	SANJOY BHAUMIK, MANISHA SINGH, VARUN KAPUR, VIRENDER KUMAR SHARMA	
41	O.M.P. (COMM)- 147/2019 I.A. 5152/2019 I.A. 18011/2019 WITH O.M.P. (COMM) 318/2019	M/S MUKTI CREDITS PVT. LTD V/s INDRAPRASTHA POWER GENERATION CO. LTD	YASHISH CHANDRA, DHRUV JOSE KANNANTHANAM, VIKSIT ARORA, RAKESH KUMAR VATS, PRASHANT MEHTA, PRASHANT MEHTA	

42	O.M.P. (COMM)- 318/2019 I.A. 47524/2024	INDRAPRASTHA POWER GENERATION CO. LTD. V/s M/S MUKTI CREDITS PVT. LTD.,	YASHISH CHANDRA, DHRUV JOSE KANNANTHANAM, VIKSIT ARORA, RAKESH KUMAR VATS, AJAIB SINGH DATEER, PRASHANT MEHTA	
43	O.M.P. (COMM)- 316/2019 I.A. 10900/2019 I.A. 6428/2020 I.A. 15118/2021 I.A. 15154/2021 I.A. 19429/2022 I.A. 30713/2024 I.A. 30714/2024	INDIAN OIL CORPORATION LIMITED. V/s TOYO ENGINEERING CORPORATION & ANR.	MAHESHWARI DIWAKAR, KHAITAN & CO., KOCHHAR & CO., GAURAV SHARMA, BHAVNA MISHRA, BHAVNA MISHRA, GAURAV SHARMA	
44	OMP (ENF.) (COMM.)- 48/2023 EX.APPL.(OS) 310/2023 EX.APPL.(OS) 311/2023 EX.APPL.(OS) 312/2023 EX.APPL.(OS) 313/2023	SHANKARANARAYANA CONSTRUCTIONS PRIVATE LIMITED V/s BHARAT HEAVY ELECTRICALS LIMITED	ADITYA VERMA, PRITHA SRIKUMAR	
45	OMP (ENF.) (COMM.)- 111/2023	BCC DEVELOPERS AND PROMOTERS PVT. LTD. V/s DELHI URBAN SHELTER IMPROVEMENT BOARD	RAHUL MALHOTRA	
46	OMP (ENF.) (COMM.)- 125/2023 EX.APPL.(OS) 809/2023 EX.APPL.(OS) 810/2023	SHANKARANARAYANA CONSTRUCTIONS PRIVATE LIMITED V/s BHARAT HEAVY ELECTRICALS LIMITED	ADITYA VERMA, PRITHA SRIKUMAR	
47	OMP (ENF.) (COMM.)- 129/2023 EX.APPL.(OS) 852/2023 EX.APPL.(OS) 853/2023 EX.APPL.(OS) 469/2024 EX.APPL.(OS) 866/2024	KEC INTERNATIONAL LIMITED V/s DELHI TRANSCO LTD.	PAYAL CHANDRA, AVNISH AHLAWAT	

48	OMP (ENF.) (COMM.)- 250/2024 EX.APPL.(OS) 1800/2024	TRIMASTER PVT. LIMITED V/s UNION OF INDIA	RAHUL MALHOTRA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

49	CS(OS)-1006/2024 I.A. 49914/2024	SHRI OMVIR GUPTA V/s SMT. ANITA KAUSHIK & ORS.	SATENDRA YADAV	AT 2.30 P.M.
50	O.M.P. (COMM)- 447/2019 I.A. 14741/2019	DELHI INTEGRATED MULTI-MODAL TRANSIT SYSTEM LTD. (DIMTS) V/s RAJDEEP PUBLICITY PVT LTD.,.	MITHILESH KUMAR, PRATEEK KOHLI	AT 3.30 P.M

PART-HEARD MATTERS

51	CS(COMM)-187/2022 I.A. 4770/2022 I.A. 10197/2022 I.A. 17921/2022 I.A. 19975/2022 I.A. 20735/2022 I.A. 20736/2022 I.A. 1021/2023 O.A. 77/2024 I.A. 9121/2024 I.A. 47243/2024 I.A. 6667/2025 I.A. 8262/2025	ANIL KUMAR AGRAWAL V/s MRS NASIRA BEGUM ALIAS MRS.NASRA BEGUM & ORS.	TANVIR NAYAR, ANIL VYAS, NIKHIL ROHATGI, ANUJ HANDA, CHANDAN MISHRA, MAHIP DATTA PARASHAR, VIDIT GUPTA, ZIA UL ISLAM, ANUJ HANDA, TANVIR NAYAR	

COURT NO. 44
HON'BLE MR.JUSTICE SAURABH BANERJEE

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-251/2022	AETHLON MEDICAL, INC V/s CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARKS	MANISHA SINGH	
2	C.A.(COMM.IPD-PAT)-58/2024	NATALJA EIKJE V/s JOINT CONTROLLER OF PATENTS AND DESIGNS	TARUN GANDHI, TARUN GANDHI	
3	C.A.(COMM.IPD-TM)-7/2024 I.A. 1990/2024 I.A. 1991/2024	MANKIND PRIME LABS PRIVATE LIMITED V/s REGISTRAR OF TRADE MARKS	HEMANT DASWANI	
4	C.A.(COMM.IPD-TM)-83/2024 I.A. 48288/2024	SHYAM LAL ARORA V/s THE REGISTRAR OF TRADEMARKS & ANR.	MANISH SINGHAL	
5	C.A.(COMM.IPD-TM)-85/2024 I.A. 48904/2024	MAHAVIR PRASAD V/s REGISTRAR OF TRADE MARKS DELHI & ANR.	ANUPAM CHAUDHARY	
6	C.A.(COMM.IPD-TM)-86/2024 I.A. 48906/2024	MAHAVIR PRASAD V/s REGISTRAR OF TRADE MARKS, DELHI & ANR.	ANUPAM CHAUDHARY	

7	C.A.(COMM.IPD-TM)-7/2025 I.A. 2953/2025	DIAGEO SCOTLAND LIMITED V/s PRACHI VARMA & ANR.	V MOHINI	
8	C.O. (COMM.IPD-TM)-30/2021	VISHNU NAMKEEN BHANDAR, PALWAL V/s VISHNU NAMKEEN UDYOG, PALWAL	JAYA BHARTI NEGI, FILE RECVD FROM APAB	
9	C.O. (COMM.IPD-TM)-183/2021 WITH C.O. (COMM.IPD-TM) 687/2022 C.O. (COMM.IPD-TM) 44/2024	JOGINDER PAL MOHAN V/s MANDIP SINGH AND ANR	BONNY MEHRA, SHIVENDRA PRATAP SINGH	
10	C.O. (COMM.IPD-TM)-687/2022 I.A. 35860/2024	JOGINDER PAL MOHAN V/s MANDIP SINGH AND ANR	BONNY MEHRA, SHIVENDRA PRATAP SINGH	
11	C.O. (COMM.IPD-TM)-44/2024	MANDIP SINGH V/s JOGINDER PAL MOHAN AND ANR	SHIVENDRA PRATAP SINGH, DHARUV DWIVEDI	
12	C.O. (COMM.IPD-TM)-272/2023 I.A. 22433/2023 I.A. 24790/2023 WITH CS(COMM) 936/2023	POOJA MACHINES PRIVATE LIMITED V/s NAVEEN GUPTA TRADING AS POOJA ELECTRIC CO & ANR.	NANCY ROY, NISHANT MAHTTA	
13	CS(COMM)-936/2023 I.A. 26055/2023 I.A. 26056/2023 I.A. 7384/2024	POOJA MACHINES PRIVATE LIMITED V/s NAVEEN GUPTA TRADING AS POOJA ELECTRIC CO	NANCY ROY, NISHANT MAHTTA, NANCY ROY	
14	C.O. (COMM.IPD-TM)-289/2023	THE HERSHEY COMPANY V/s DINESH KUMAR VYAS, PARTNER OF SHREE SHAKTI INTERNATIONAL AND ORS	SHAILEN BHATIA, URFEE ROOMI	

15	C.O. (COMM.IPD-TM)-313/2023 I.A. 24229/2023	SHRINATH TRAVEL AGENCY PRIVATE LIMITED V/s RAJENDRAKUMAR PYARELAL SHARMA & ANR.	NEEL ANJAN MASON, TEJVEER BHATIA, NISHCHAL ANAND	
16	I.A. 11074/2024 In C.O. (COMM.IPD-TM)-5/2024 (Disposed off case)	GLAXOSMITHKLINE ASIA PRIVATE LIMITED V/s XIONEX PHARMACEUTICALS LIMITED AND ANR	ARNAV GOYAL, SHASHI PRATAP OJHA, ARNAV GOYAL	
17	C.O. (COMM.IPD-TM)-12/2024 WITH CS(COMM) 789/2024	NUTRACEUTICAL WELLNESS INC. V/s DHUVIL DAMAJIBHAI ZADAFIYA AS D D FASHION & ANR.	ANIL KUMAR SAHU, SUGANDHA BHATIA	
18	CS(COMM)-789/2024 I.A. 39473/2024	NUTRACEUTICAL WELLNESS INC V/s DHUVIL DAMAJIBHAI ZADAFIYA TRADING AS DD FASHION	SUGANDHA BHATIA	
19	C.O. (COMM.IPD-TM)-163/2024	MS. BHUPINDER MEHTA V/s SH PRADEEP BAREJA & ANR.	UMESH MISHRA	
20	CS(COMM)-78/2017 I.A. 1225/2017 I.A. 16893/2018 I.A. 17384/2018 I.A. 7627/2019 I.A. 7629/2019 I.A. 8016/2019 I.A. 9301/2019	CENTRIENT PHARMACEUTICALS NETHERLANDS B.V. & ANR V/s SINOPHARM WEIQIDA PHARMACEUTICAL CO (WQD) & ANR	MUKUND CHERUKURI, NANCY ROY, S MAJUMDAR & CO., PRAKRITI SHARMA, SINGH & SINGH LALL & SETHI, RASHI PUNIA, TUSHA MALHOTRA	

21	CS(COMM)-146/2021 I.A. 4555/2021 I.A. 9687/2021 I.A. 6721/2022 I.A. 20431/2022 I.A. 7119/2023	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s ROOPIKA RASTOGI AND ANR.	PRITHVI SINGH, RITESH KUMAR CHOWDHARY, PRITIKA KOHLI, PRITIKA KOHLI	
22	CS(COMM)-305/2021	FRANKFINN AVIATION SERVICES PRIVATE LIMITED V/s FLY HIGH INSTITUTE & ORS.	MUMTAZ AHMAD, KAPIL MIDHA	
23	CS(COMM)-494/2021 I.A. 13178/2021	BLUEWUD CONCEPTS PRIVATE LIMITED V/s FURNIFRY INDIA	GHANSHYAM DAS B, SHAILEN BHATIA, TANVIR NAYAR, TANVIR NAYAR	
24	CS(COMM)-539/2022 I.A. 12479/2022 I.A. 15516/2022	SIYARAM SILK MILLS LIMITED V/s AMSTEAD CLOTHING CO. & ORS.	ABHISHEK MALHOTRA, ATIGA SINGH, RICHA PANDEY, ATIGA SINGH, ABHISHEK MALHOTRA	
25	CS(COMM)-672/2022 CC(COMM) 16/2023 I.A. 13948/2023 I.A. 46700/2024	PAWAN KUMAR GOEL V/s DR. DHAN SINGH & ANR.	VAIBHAV VUTTS, KRISHNAGOPAL ABHAY, SHAURYA PANDEY, VAIBHAV VUTTS, IN COMPLIANCE OF ORDER DT 21.07.2023, KRISHNAGOPAL ABHAY	
26	CS(COMM)-806/2023 I.A. 22162/2023 I.A. 25259/2023 I.A. 25262/2023 I.A. 87/2024 I.A. 328/2024 I.A. 1267/2024	YONEX CO LTD & ANR. V/s SUNLIGHT SPORTS PVT LTD	SAHARSH JAUHARI, SOURABH PAREEK, SAHARSH JAUHARI	
27	CS(COMM)-88/2024 I.A. 2200/2024	FEVER LABS INC V/s FESTIVAL HOUSE IMMERSIVE EXHIBIT INDIA PRIVATE LIMITED AND ANR.	SAURABH BINDAL, JOGESHWAR KRISHNAPRASAD MISHRA	

28	CS(COMM)-549/2024	ADITYA BIRLA NUVO LIMITED V/s TREND AND ANR	CHIRAG AHLUWALIA, SH. VINOID T. BHAGAT	
29	CS(COMM)-999/2024 I.A. 44728/2024 I.A. 47273/2024 I.A. 1934/2025	L OREAL S A V/s STANLEY LIFESTYLES LIMITED & ANR.	SHRAVAN KUMAR BANSAL, AYUSH SHARMA	
30	CS(COMM)-1038/2024 I.A. 45746/2024	SUN PHARMACEUTICAL INDUSTRIES LTD. V/s ARTURA PHARMACEUTICALS P. LTD.	SWADHA GUPTA, SACHIN GUPTA	
31	CS(COMM)-1041/2024 I.A. 45875/2024 I.A. 47984/2024 I.A. 48331/2024 I.A. 48332/2024	SUN PHARMACEUTICAL INDUSTRIES LTD. V/s OZIEL PHARMACEUTICALS P. LTD. & ANR.	RUPIN BAHL, PRANAV SAPRA, SACHIN GUPTA	
32	CS(COMM)-1045/2024 I.A. 46074/2024 I.A. 6059/2025 I.A. 8033/2025	KLUSTER LLC & ANR. V/s MR. DEVAL RAVINDRABHAI BAMBHANIYA & ORS.	PRIYANKA JAISWAL, HIREN U TRIVEDI, AWANISH SRIVASTAVA, ABHAY MAHAJAN, ABHAY AREN, RISHABH RAO, NAMAN JOSHI, SOURABH LEEKHA, SWAPNIL GAUR, AWANISH SRIVASTAVA, NAMAN JOSHI	
33	CS(COMM)-1047/2024 I.A. 46122/2024	TATA SONS PRIVATE LIMITED V/s VIKAS CHOUDHARY	ROHIL BANSAL	
34	CS(COMM)-1061/2024 I.A. 46646/2024	KAWASAKI MOTORS LTD & ANR. V/s KABIRA MOBILITY PRIVATE LIMITED	BRIJESH C A, ANGAD SINGH MAKKAR, NITIN WADHWA	

08.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

35	CS(COMM)-52/2025 I.A. 1712/2025 I.A. 1713/2025 I.A. 1714/2025 I.A. 1715/2025	IHHR HOSPITALITY ANANDA PVT. LTD. V/s SATYADEO HOSPITALITY PRIVATE LIMITED	SAJAL MANCHANDA, SHANTANU SOOD	

**SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING
OF ISSUES (TIME FIXED MATTERS)**

36	CS(COMM)-881/2024 I.A. 41600/2024 I.A. 5993/2025 I.A. 6983/2025	KABUSHIKI KAISHA TOYOTA JIDOSHOKKI V/s LMW LIMITED	ROHIT RANGI, ASHUTOSH UPADHYAYA, ROHIT RANGI	AT 3.30 P.M

08.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

AT 11.30 A.M.

**COURT NO. 121, FIRST FLOOR BLOCK(A)
BEFORE MR. KANWAL JEET ARORA, REGISTRAR GENERAL**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	OMP (ENF.) (COMM.)- 208/2023(Disposed off case) EX.APPL.(OS) 2005/2024 EX.APPL.(OS) 2006/2024	WINNER CONTRUCTIONS PRIVATE LIMITED V/s UNION OF INDIA	ANKUR MAHINDRO	

**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-71/2023 I.A. 8666/2024	SPG INFRAPROJECTS PRIVATE LIMITED V/s NBCC (INDIA) LIMITED	VIKRANT PACHNANDA, ANKUR MAHINDRO	
2	CS(COMM)-193/2023 I.A. 46548/2024 I.A. 5949/2025	M/S MLI LOGISTICS INDIA PVT LTD V/s SARR FREIGHTS CORPORATIONS & ANR.	KARAN LUTHRA, ABDUL AZEEM KALEBUDDE, RAY VIKRAM NATH	
3	CS(OS)-399/2001 I.A. 49670/2024	MRS. BINDU ANAND KHANNA V/s MR. RATAN TATA, CHAIRMAN TAJ GROUP OF HOTELS & ORS.	MANISH SRIVASTAVA, JATIN MONGIA, NITIN JAIN, NIRAJ SINGH, K.DATTA, KARANJAWALA, MEENAKSHI MIDHA, KRISHNENDU DATTA, ASHISH VERMA	
4	CS(OS)-43/2023 I.A. 9571/2024	MRS JYOTI BHUTANI V/s MR HARISH NANDA & ANR.	RAJEEV KAPOOR, AJAY BAHL, SANJAY MISHRA, AJAY BAHL	
5	CS(OS)-772/2023 I.A. 33670/2024 I.A. 42222/2024	MANJU AGGRWAL AND ORS V/s TRIPT SINGH	SHUBHAM AGARWAL, GARIMA SINGH	

6	CS(OS)-823/2023 I.A. 24913/2023 O.A. 203/2024	AMAR PARKASH NAGPAL V/s ISH BATRA AND ORS.	SAURABH SINGH AHLUWALIA, ROHIT TANEJA, BHARAT GUPTA, NIPUN BHARDWAJ, BHARAT GUPTA	
7	CS(OS)-873/2023 I.A. 26117/2023 I.A. 44641/2024	ANJU GUPTA & ORS. V/s BRAM HEALTH CARE PVT LTD & ORS.	FANISH KUMAR JAIN, AKSHAY BHANDARI	
8	EX.P.-60/2023	SMT DINESH KUMARI & ANR. V/s SHILPA GARMENTS PVT LTD & ORS.	HIMANSHU GUPTA, MANOJ RAJPOOT, AVIRAL SAXENA, ADITYA VARDHAN, ABHAY KUMAR TAYAL, HIMANSHU GUPTA	
9	EX.P.-65/2023 EX.APPL.(OS) 1266/2023 EX.APPL.(OS) 1267/2023	TKW MANANGEMENT SOLUTIONS PVT LTD V/s SHERIF CARGO & ANR.	KARAN DEV CHOPRA, AKSHAY JAIN, ABHINAV JAGANATHAN	

ADMISSION DENIAL

10	CS(OS)-66/2023 I.A. 1759/2023	KULDEEP KAUR V/s ARVINDERJEET KAUR & ORS.	M B RAMA SUBBA RAJU, SANJEEV KUMAR, BIPNEET SINGH SOVI, RAJAT SANG, SANJEEV KUMAR	
11	CS(OS)-195/2023 I.A. 1936/2025 I.A. 5185/2025	SHRI SUNIL KHULLAR & ORS. V/s SHRI ASHWANI KUMAR KHULLAR	VIJAY CHANDRA JOSHI, RANJAN KUMAR, ASHOK KUMAR NIJHAWAN, SHIV KUMAR PANDEY	
12	CS(OS)-256/2023 I.A. 7968/2023	RAJEEV GUPTA V/s SANJEEV GUPTA & ORS.	IMRAN KHAN, ANIL KUMAR SINGH, VASHU BALA, AAKASH NAVAL, AAKASH NAVAL	

08.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

13	CS(OS)-756/2023 I.A. 23096/2023 I.A. 23100/2023 I.A. 47543/2024	CHANDER PAL V/s JOGINDER SOLANKI@SONU AND ANR	AVNI SINGH, KULDEEP SEHRAWAT, AVNI SINGH	

FOR EVIDENCE

14	CS(OS)- 1297/2004 I.A. 8393/2007 I.A. 8645/2019	LAKSHMI SINGH YADAVA & ORS. V/s SIRI RAM YADAV	ARUN BHARDWAJ, MANPREET KAUR, MADHU SAINI, AVNIT BHARDWAJ, AKHIL MITTAL, R.N.VATS	
15	TEST.CAS.- 78/2023	MISS SUMAN KAPOOR V/s STATE (GOVT OF NCT OF DELHI)	SAHIL GUPTA, NANDNI SAHNI	AT 12:30 P.M.

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-1002/2016	SOUTH DELHI MUNICIPAL CORPORATION V/s M/S MUMTAZ ALI	HARPREET SINGH, VINEET MALIK & ASSO	
2	CS(COMM)-1077/2016 CC(COMM) 8/2017	RHEA RAMJI & ANR V/s M/S JUKASO HOTELS & ORS	KAPIL KHER, SUSHIL DUTT, RATI COSHIC, HARMEET MALHOTRA, ARSHDEEP SINGH, SUSHIL DUTT SALWAN	
3	CS(COMM)-476/2024 I.A. 30999/2024 I.A. 45808/2024	SUBODH BORWANKAR V/s PINNACLE PILING INDIA PVT LTD	PRAVEEN AGRAWAL, SMRITI CHURIWAL, PRAVEEN AGRAWAL	
4	CS(OS)-424/2016 I.A. 34911/2024	SHRI BHARAT SHARMA V/s SMT PRABHA TULI & ANR	UJJWAL K JHA, RAKESH SAINI, SUNIL MALHOTRA & SONALI MALHOTRA, ABHISHEK SINGH	

5	CS(OS)-51/2020 I.A. 1641/2020 I.A. 18695/2023 I.A. 36102/2024 I.A. 36103/2024 I.A. 36104/2024 I.A. 2754/2025	SH. PREM SINGH V/s SH. VEER SINGH & ORS.	GAURAV SETH, UJJWAL KUMAR, VISHWA JEET SHARMA, JAGDEV SINGH, SHALINI JOLLY, SULTAN CHOUDHARY, MOHD AKRAM, V. SHUKLA APARNA, RAHUL KUMAR, JAGDEV SINGH	
6	I.A. 7478/2025 In CS(OS)- 589/2021	SITA CHAUDHRY V/s VERINDER SINGH & ORS.	MOHIT SETH, RISHABH KAPUR, SUVENI BHAGAT, AKHIL SACHAR, ANUNAYA MEHTA, BHAGWAN JHA, MAYANKA DHAWAN, VIKRAM SINGH JAKHAR, AYUSH JAIN, DIVJOT SINGH BHATIA, SIDDHARTH JOSHI, SHIVAM GOEL, RAJAN CHAUDHARY, MOHIT ARORA, SATYENDRA KUMAR, MOHIT SETH, ANUNAYA MEHTA, AKHIL SACHAR, RISHABH KAPUR, RAJAN CHAUDHARY	
7	CS(OS)-152/2024 I.A. 4392/2024 I.A. 10587/2024	DINESH KUMAR AGGARWAL V/s DINESH KUMAR MITTAL ORS	SACHIN SANGWAN, PRTAEEK, KARAN KUMAR, SHAMBHAVI KALA	
8	CS(OS)-228/2024 I.A. 6315/2024 I.A. 2472/2025	SONU AHLUWALIA V/s PARAMJEET SINGH REEN & ORS.	SEERAT DEEP SINGH, SONAKSHI SINGH	

9	CS(OS)-369/2024	SMT DHEERAJ BABBAR V/s SH NAVEEN KHANNA & ORS.	VINEET JAIN	
10	CS(OS)-787/2024 I.A. 40851/2024 I.A. 3957/2025 I.A. 7454/2025	M/S CAPITAL LAND BUILDERS PVT. LTD. V/s SMT KOMAL & ORS.	MANOJ RAJPOOT, ASHISH NEGI	
11	CS(OS)-960/2024 I.A. 46873/2024 I.A. 47370/2024 I.A. 7455/2025 I.A. 8354/2025	SAIRA BANU KHAN AND OTHERS V/s MOHAMMAD SALEEM AND OTHERS	MIR AKHTAR HUSSAIN, RAKESH KUMAR	
12	OMP (ENF.) (COMM.)- 33/2016 EX.APPL.(OS) 276/2024	JDS APPARELS LTD V/s TODAY HOMES & INFRASTRUCTURE PVT. LTD & ANR.	LUCKY PALTA, SHILPINDER SINGH SOBTI, INDERPAUL SINGH OBEROI, ASHU KANSAL	
13	TEST.CAS.- 32/2024 I.A. 40111/2024 I.A. 47033/2024 I.A. 4634/2025 I.A. 6338/2025 I.A. 6339/2025 I.A. 6340/2025 I.A. 6341/2025	TARLOCHAN SINGH TREHAN V/s STATE	RAMAN GANDHI, AMIT VOHRA, PYARI, HIMRIT SINGH WADHWA, CHIRAAAYU TREHAN	
14	TEST.CAS.- 43/2024	SANGEETA SETH V/s STATE (NCT OF DELHI)	SERMON RAWAT	

ADMISSION DENIAL

15	CS(OS)-337/2020 I.A. 10251/2020 I.A. 11962/2020 I.A. 9903/2021 I.A. 39836/2024	THE FILM AND TELEVISION PRODUCERS GUILD OF INDIA & ORS. V/s ARG OUTLIER MEDIA PVT LTD & ORS.	HRISHIKESH BARUAH, TEJAS KARIA, MAMTA RANI, ASHUTOSH KUMAR SHARMA, PETAL CHANDHOK, SARANSH JAIN,	

			WITHOUT GENERATE, GAURAV DUDEJA, SHOUMENDU MUKHERJI, POOVAYYA & CO., BANI DIKSHIT, BANI DIKSHIT, RAJAT PRADHAN	
16	CS(OS)-239/2024 I.A. 6650/2024	MS NEELAM TALWAR V/s MR SURENDER MALHOTRA & ORS.	RAJEEV KUMAR, GEETANJALI SETIA, MANISHA SURI, AKHIL GOGIYA, GEETANJALI SETIA	
17	CS(OS)-930/2024 I.A. 46169/2024	ABHILASHA MAHESWARI V/s VIJAY CHANDAK & ORS.	ASHIMA MANDLA	

FOR EVIDENCE

18	CS(OS)-4/2016	NAND RAM V/s AMIT KUMAR	K C JOSHI, G S CHAUHAN	AT 2:00 P.M.
19	CS(OS)-44/2016 I.A. 1493/2016	MRS SUDERSHAN BAGAI (SENIOR CITIZEN) & OTHERS V/s SHRI B L BATRA (SENIOR CITIZEN) & OTHERS	B L CHAWLA, SUMAN BAGGA, SAMIKSHA BAGAI, MALA GOEL	AT 12:30 P.M.
20	CS(OS)-445/2020 I.A. 12505/2020 I.A. 39583/2024	JAVINDER KAUR BAMI V/s BABITA KAUR BAMI & ORS.	DEEPAK ANAND, RAHUL CHAUHAN, ARUSH BHANDARI, ARUSH BHANDARI	
21	TEST.CAS.- 77/2016	SHYAM SUNDER AMLADI & ANR V/s STATE (GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI)	SAMAR BANSAL, ADITI SHARMA, PARMINDER SINGH	

08.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

22	TEST.CAS.- 77/2024	GURUDWARA SHRI GURU SINGH SABHA REGD. AND ANR. V/s STATE NCT OF DELHI	JASPREET SINGH RAI	

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O. (COMM.IPD-TM)-162/2023 I.A. 10931/2023 WITH CS(COMM) 898/2023	STEELBIRD HI-TECH INDIA LTD. V/s RAJESH KUMAR GUPTA AND ANR.	NIRANJAN KAUR, PRITHVI SINGH	
2	CS(COMM)-898/2023 I.A. 25445/2023 I.A. 25447/2023	M/S STEELBIRD HI-TECH INDIA LTD. V/s MR. RAJESH KUMAR GUPTA	NIRANJAN KAUR, PRITHVI SINGH	
3	CS(COMM)-438/2022 I.A. 9789/2022 I.A. 9790/2022 I.A. 9791/2022 I.A. 9793/2022 I.A. 9794/2022 I.A. 7119/2024 I.A. 7401/2024	VOLTAS LIMITED V/s ASHOK KUMAR & ORS.	SHIVAM NARANG, RISHI KAPOOR, AMIT MAHALIYAN, ASHWANI KUMAR, GEETANJALI VISVANATHAN	
4	CS(COMM)-255/2023 I.A. 8165/2023 CC(COMM) 2/2024 I.A. 46005/2024 I.A. 46006/2024 I.A. 46494/2024 I.A. 46495/2024	GAUTAM BHATIA V/s VINAYAK ENTERPRISES	DEEPAK AGARWAL, UNMUKT GERA, AMIT MEHTA, IN COMPLIANCE OF ORDER DT. 16.01.2024, DEEPAK AGARWAL	

5	CS(COMM)- 470/2023 I.A. 12644/2023	RADICO KHAITAN LTD V/s ASHOK KUMAR AND ORS	NEEL ANJAN MASON, DEEPAK GOGIA, PIYUSH BERIWAL, KHAITAN & CO., AYUSH PURI	
6	CS(COMM)- 861/2023 I.A. 24111/2023	FABINDIA LIMITED V/s ASHOK KUMAR/JOHN DOE AND ORS.	SHWETA SAHU, VIJAY ARORA, UJJWALA GUPTA	
7	CS(COMM)- 277/2024 I.A. 7447/2024	REFLECT SCULPT PRIVATE LTD. & ANR. V/s DIPESH MAHESHWARI & ANR.	MANISH KUMAR, SIDDHARTH BAMBHA	
8	CS(COMM)- 975/2024 I.A. 44061/2024	TATA SONS PRIVATE LIMITED V/s SHRIKANT HUNDIA	ROHIL BANSAL	
9	CS(COMM)- 117/2025 I.A. 3656/2025 I.A. 3661/2025	PHILIP MORRIS BRANDS SARL V/s MR. ANIL KUMAR & ORS.	MANISH BIALA	
10	CS(COMM)- 134/2025 I.A. 4094/2025	ITC LIMITED V/s ATLANTIS TOBACCO PRIVATE LIMITED	SHILPA ARORA, PRITHVI SINGH	

ADMISSION DENIAL

11	CS(COMM)- 474/2020 I.A. 9832/2020 I.A. 10610/2020 WITH CS(COMM) 475/2020 CS(COMM) 476/2020	WILLOWOOD CHEMICALS PVT LTD V/s INDO-SWISS CHEMICALS LTD & ANR.	MAMTA RANI, S K BANSAL	

12	CS(COMM)- 475/2020 I.A. 9840/2020 I.A. 10593/2020 CC(COMM) 5/2025 I.A. 174/2025	WILLOWOOD CHEMICALS PVT LTD V/s SAFEX CHEMICALS INDIA LTD	MAMTA RANI, S K BANSAL, SHRAVAN KUMAR BANSAL, IN COMPLIANCE OF ORDER DT. 08.01.2025 (INADVERTENTLY NEW DY NO. GIVEN TODAY HAVING DY NO. 401962/2025)	
13	CS(COMM)- 476/2020 I.A. 9844/2020 I.A. 10592/2020	WILLOWOOD CHEMICALS PVT LTD V/s SMITH N SMITH CHEMICALS LTD & ANR.	MAMTA RANI, S K BANSAL	
14	CS(COMM)- 857/2024 I.A. 41025/2024	TORRENT PHARMACEUTICALS LTD. V/s M/S. ZYDILLAC DERMACEUTICALS & ANR.	UDIT CHAUHAN, RADHE SHYAM JHA, SACHIN GUPTA	
FOR EVIDENCE				
15	CS(COMM)- 269/2016	KAPIL ISAPURI V/s VINOD CHOPRA FILMS & ORS	VISHAL GOSAIN, SANJEEV KUMAR SINGH, RAJESH KUMAR GOGNA, JYOTIKA KALRA	
16	CS(COMM)- 766/2016 I.A. 7700/2016	HETTICH MAKETING-UND VERTRIEBS GMBH & CO KG & ANR V/s VASUDEV KISHANDAS	H P SINGH, KAMAL GARG, HERINDER KAUR BRAR, SHUBHAM SAGAR DAYMA, RAJESHWARI H	
17	CS(COMM)- 536/2023 I.A. 14652/2023 I.A. 14653/2023	MANKIND PHARMA LIMITED V/s SCIENIQ HEALTHCARE PRIVATE LIMITED	HEMANT DASWANI	

08.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

FOR ORDERS				
18	CS(COMM)- 835/2023 I.A. 23091/2023 I.A. 34608/2024 I.A. 47562/2024	LOUIS VUITTON MALLETIER V/s DURGA TRADING COMPANY AND ORS	MIMANSA LAW OFFICES, ROSHAN SONTHALIA, POOJA DODD	

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-353/2022 I.A. 8371/2025	GIRDHARILAL KEDARNATH SINGHAL V/s NEW VARIETY DECORATORS PVT LTD & ANR.	SANYAM KHETARPAL, ATTIN SHANKAR RASTOGI, SANYAM KHETARPAL	
2	CS(COMM)-555/2022 I.A. 37357/2024 I.A. 37358/2024	SH. JAGMOHAN SHARMA AND ANR. & ANR. V/s PUNJAB NATIONAL BANK	VIVEK JAIN, SHAILENDRA BABBAR	
3	CS(OS)-2506/2008 I.A. 16537/2014 I.A. 1090/2017 I.A. 1105/2017 I.A. 10780/2019	MR. GOVIND PARSHAD V/s MR. LALIT PARSHAD & ORS	NIKILESH R., JAYANT JPAWAR, NIKHIL SINGH, DINESH C TRIPATHI, MALA GOEL, MANISH RAGHAV, D.C. TRIPATHI	
4	CS(OS)-1308/2014 I.A. 8462/2014	GAURAV GUPTA V/s PRAVEEN SINGHLA & OTHERS	PRIYA DEEP, JASMEET SINGH	

5	CS(OS)- 3255/2014 I.A. 21060/2014 I.A. 22027/2014 I.A. 24956/2014 I.A. 44553/2024	JAGDEEP SINGH AN ORS V/s ASHOK KUMAR TANWAR	MURARI TIWARI, ASHISH AGGARWAL, RAMBIR CHAUHAN, JATIN CHAUDHARY, AAKASH PATHAK, K SUNIL, AAKASH PATHAK	
6	CS(OS)- 3363/2014 I.A. 21803/2014 I.A. 17761/2019 I.A. 6959/2025	MANISHA SUBH V/s ASHOK KAPOOR & ORS	SUMAN KAPOOR, RAVISH KUMAR GOYAL, D K SHARMA, DINESH KUMAR SHARMA	
7	CS(OS)-276/2022 I.A. 7677/2022	AMAN V/s ANAND SINGH & ORS.	DURGESH KUMAR PANDEY, DEEPAK KUMAR	
8	CS(OS)-291/2022 I.A. 30699/2024 I.A. 30700/2024 I.A. 47523/2024	LIPI GUPTA V/s SANGEETA AGARWAL	PARVEEN KUMAR, NAVEEN KUMAR TRIPATHI, ABHISHEK RANJAN	
9	CS(OS)-303/2022 I.A. 1312/2025 I.A. 1313/2025	AJAY KUMAR V/s MOTHER S PRIDE AND OTHERS	ARJUN SINGH, SUMAN MALHOTRA, SANJEET SINGH, AZAD KHOKHER, SANJEET SINGH	
10	I.A. 8757/2025 In CS(OS)- 643/2022	SMT. KAMLESH VATS V/s SH. AMANDEEP BHARDWAJ & ORS.	PRADEEP SINGH RANA, RAHUL SHARMA, RAHUL SHARMA, MAAROOF	
11	CS(OS)-723/2022 I.A. 19271/2022	SARITA LAMBA V/s JAGDISH KUMAR	MANISH KAUSHIK, NAVNEET, ZUBEDA BEGUM	
12	CS(OS)-817/2022 I.A. 21838/2022 I.A. 5450/2023 I.A. 5451/2023 I.A. 6312/2023 CRL.M.A. 7351/2023 I.A. 18270/2023 I.A. 18496/2023	SONALI MARWAH V/s SUNDEEP ABBOTT ALIAS SUNNY ABBOTT	VIKHYAT OBEROI, PUNEET SINGH BINDRA, RUSHAB AGGARWAL, VIKHYAT OBEROI, BHARAT ARORA	

	I.A. 18497/2023 I.A. 34193/2024 I.A. 45456/2024 I.A. 5002/2025			
13	I.A. 5935/2025 In O.M.P. (COMM)-75/2025	ASHIANA MANUFACTURING INDIA LTD V/s OYO HOTELS AND HOMES PRIVATE LTD	MAYANK WADHWA	
14	O.M.P. (E) (COMM.)-8/2025 I.A. 6803/2025	CAMPUS ACTIVEWEAR LIMITED V/s MR KULDEEP PROPRIETOR OF MS TYAGI TRADING COMPANY	ANKIT PARASHAR	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

15	I.A. 6529/2023 In CS(OS)- 104/2023	SMT HEENA ARORA & ANR. V/s SH. MANGAL SAIN MANOCHA & ORS.	SHANTNU AGGARWAL, GURMIT SINGH HANS, MALLIKA PARMAR, SEEMA DOLO, NEERAJ YADAV, HARISH MALIK, RAM AVTAR SHARMA, KEDAR YADAV, SAMEER KULSHRESHTHA, IN COMPLIANCE OF ORDER DT 04.09.2023, SHANTNU AGGARWAL	AT 2:00 P.M.

ADMISSION DENIAL

16	CS(OS)-206/2022 I.A. 5816/2022	MEENAKSHI SETHI V/s MANOHAR CHAWLA & ORS.	ANIL PANWAR	

17	TEST.CAS.- 24/2022	MASTER RISHAB DAGAR MINOR THROUGH MOTHER AND NEXT FRIEND MRS SHASHI BALA DAGAR & ANR. V/s STATE GOVT OF NCT & ORS.	DEEPAK BASHTA, ATUL NIGAM, ATUL NIGAM	
18	TEST.CAS.- 74/2022	NARINDER SINGH SACHDEV V/s STATE & ORS.	SANJAY MISHRA, BHUVAN GUGNANI	

FOR EVIDENCE

19	CS(OS)- 2650/2008	MRS. UPMA PURI V/s MRS. MANJIT SODHI	AMIT MAHAJAN, SHASHI SHEKHAR, DHRUV PANDE, ABHISHEK SHARMA, BALWANT SINGH BILLOWRIA, SANAT KUMAR	
20	CS(OS)- 1002/2009 I.A. 22421/2023 WITH CS(OS) 1006/2009	SAVITA DATTA AND ORS. V/s VIPIN MEHTA (DECEASED) THROUGH LRS. AND ORS.	PANKAJ BHATTY, DINESH MONGA, KISHORE M GAJARIA, SOUMITRA CHATTERJEE, UJJWAL JHA, SHOHIT CHAUDHRY, SUNITA HARISH, JAI VARDHAN, MANDEEP S. VINAİK	AT 2:00 P.M.
21	CS(OS)- 1006/2009	MRS. SAVITA DATTA AND OTHERS V/s VIPIN MEHTA AND ANOTHER	PANKAJ BHATTY, SUNITA HARISH, DINESH MONGA, KISHORE M GAJARIA, SOUMITRA CHATTERJEE, UJJWAL JHA, SHOHIT	AT 2:00 P.M.

08.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

			CHAUDHRY, JAI VARDHAN, MANDEEP SINGH VINAIK & ANJALI SHARM	
22	CS(OS)-530/2014	BRIJ BHUSHAN SAWHNEY V/s PRADEEP KUMAR SAWHNEY & ORS	PRIYARANJAN KUMAR, NARENDER SINGH SHARMA, JEEVESH NAGRATH	AT 12:30 P.M.

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

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NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	O.M.P. (COMM)- 199/2016 I.A. 12081/2021	M/S NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S HINDUSTAN CONSTRUCTION CO LTD	SAMIR PAREKH, PAREKH & CO, SAMEER PRAVIN PAREKH, KESHAV MOHAN, RISHI KUMAR AWSTHI, ASHISH BANSAL	
2	I.A. 644/2025 In O.M.P. (COMM)- 156/2024	LIVLONG INSURANCE BROKERS LTD ERSTWHILE INDIA INFOLINE INSURANCE BROKERS LIMITED & ANR. V/s GOLDEN FALCON INDUSTRIES LTD & ANR.	VIDUR SIKKA, AKASH KUMAR SRIVASTAVA	
3	TEST.CAS.- 10/2002(Disposed off case)	RANJANA RAMDAS V/s STATE	MR.VINEET CHANDER SHEKHAR, MR. O.P GUPTA, O P GUPTA, ALLIANCE LAW GROUP, MR. SUHAIL DUTT	

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182))

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O. (COMM.IPD-TM)-95/2024 I.A. 33705/2024 I.A. 45444/2024 I.A. 45445/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
2	C.O. (COMM.IPD-TM)-96/2024 I.A. 33711/2024 I.A. 45442/2024 I.A. 45443/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
3	C.O. (COMM.IPD-TM)-97/2024 I.A. 33715/2024 I.A. 45793/2024 I.A. 45794/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	

4	C.O. (COMM.IPD-TM)-98/2024 I.A. 33719/2024 I.A. 45440/2024 I.A. 45441/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG POLYMERS PVT. LTD. & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
5	C.O. (COMM.IPD-TM)-99/2024 I.A. 33723/2024 I.A. 45508/2024 I.A. 45509/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG POLYMERS PVT. LTD. & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
6	C.O. (COMM.IPD-TM)-100/2024 I.A. 33735/2024 I.A. 45426/2024 I.A. 45427/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
7	C.O. (COMM.IPD-TM)-101/2024 I.A. 33739/2024 I.A. 45506/2024 I.A. 45507/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG POLYMERS PVT. LTD. & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
8	C.O. (COMM.IPD-TM)-102/2024 I.A. 33743/2024 I.A. 45424/2024 I.A. 45425/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG POLYMERS PVT. LTD. & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
9	C.O. (COMM.IPD-TM)-103/2024 I.A. 33747/2024 I.A. 45542/2024 I.A. 45543/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG POLYMERS PVT. LTD. & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
10	C.O. (COMM.IPD-TM)-104/2024 I.A. 33751/2024 I.A. 45422/2024 I.A. 45423/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG POLYMERS PVT. LTD. & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
11	C.O. (COMM.IPD-TM)-105/2024 I.A. 33755/2024 I.A. 45536/2024 I.A. 45537/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG POLYMERS PVT. LTD.	UMESH KUMAR SINGHAL, SIDHANT GOEL	

12	C.O. (COMM.IPD-TM)-106/2024 I.A. 33759/2024 I.A. 45420/2024 I.A. 45421/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
13	C.O. (COMM.IPD-TM)-107/2024 I.A. 33763/2024 I.A. 45418/2024 I.A. 45419/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG POLYMERS PVT. LTD. & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
14	C.O. (COMM.IPD-TM)-108/2024 I.A. 33767/2024 I.A. 45534/2024 I.A. 45535/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
15	C.O. (COMM.IPD-TM)-109/2024 I.A. 33771/2024 I.A. 45530/2024 I.A. 45531/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
16	C.O. (COMM.IPD-TM)-110/2024 I.A. 33775/2024 I.A. 45416/2024 I.A. 45417/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG EXIM PVT. LTD. & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
17	C.O. (COMM.IPD-TM)-111/2024 I.A. 33794/2024 I.A. 45545/2024 I.A. 45546/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
18	C.O. (COMM.IPD-TM)-112/2024 I.A. 33798/2024 I.A. 45532/2024 I.A. 45533/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG EXIM PVT. LTD. & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	

19	C.O. (COMM.IPD-TM)-113/2024 I.A. 33802/2024 I.A. 45526/2024 I.A. 45527/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG POLYMERS PVT. LTD. & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
20	C.O. (COMM.IPD-TM)-114/2024 I.A. 33806/2024 I.A. 45414/2024 I.A. 45415/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG POLYMERS PVT. LTD. & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
21	C.O. (COMM.IPD-TM)-115/2024 I.A. 33810/2024 I.A. 45412/2024 I.A. 45413/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG POLYMERS PVT. LTD. & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
22	C.O. (COMM.IPD-TM)-116/2024 I.A. 33814/2024 I.A. 45522/2024 I.A. 45523/2024	PRAYAG POLYTECH PVT. LTD. V/s PRAYAG POLYMERS PVT. LTD. & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
23	C.O. (COMM.IPD-TM)-117/2024 I.A. 33818/2024 I.A. 45438/2024 I.A. 45439/2024	PRAYAG POLYTECH PVT LTD V/s GOYAL ENTERPRISES & ORS.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
24	C.O. (COMM.IPD-TM)-122/2024 I.A. 34278/2024 I.A. 45436/2024 I.A. 45437/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
25	C.O. (COMM.IPD-TM)-123/2024 I.A. 34287/2024 I.A. 45518/2024 I.A. 45519/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
26	C.O. (COMM.IPD-TM)-124/2024 I.A. 34296/2024 I.A. 45434/2024 I.A. 45435/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	

27	C.O. (COMM.IPD-TM)-125/2024 I.A. 34301/2024 I.A. 45514/2024 I.A. 45515/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
28	C.O. (COMM.IPD-TM)-126/2024 I.A. 34305/2024 I.A. 45432/2024 I.A. 45433/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
29	C.O. (COMM.IPD-TM)-127/2024 I.A. 34309/2024 I.A. 45516/2024 I.A. 45517/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
30	C.O. (COMM.IPD-TM)-128/2024 I.A. 34313/2024 I.A. 45430/2024 I.A. 45431/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
31	C.O. (COMM.IPD-TM)-129/2024 I.A. 34317/2024 I.A. 45540/2024 I.A. 45541/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
32	C.O. (COMM.IPD-TM)-130/2024 I.A. 34323/2024 I.A. 45520/2024 I.A. 45521/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
33	C.O. (COMM.IPD-TM)-131/2024 I.A. 34337/2024 I.A. 45428/2024 I.A. 45429/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	

34	C.O. (COMM.IPD-TM)-132/2024 I.A. 34341/2024 I.A. 45538/2024 I.A. 45539/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
35	C.O. (COMM.IPD-TM)-133/2024 I.A. 34345/2024 I.A. 45410/2024 I.A. 45411/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
36	C.O. (COMM.IPD-TM)-134/2024 I.A. 34349/2024 I.A. 45528/2024 I.A. 45529/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
37	C.O. (COMM.IPD-TM)-135/2024 I.A. 34353/2024 I.A. 45408/2024 I.A. 45409/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
38	C.O. (COMM.IPD-TM)-136/2024 I.A. 34357/2024 I.A. 45524/2024 I.A. 45525/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
39	C.O. (COMM.IPD-TM)-137/2024 I.A. 34361/2024 I.A. 45406/2024 I.A. 45407/2024	PRAYAG POLYTECH PRIVATE LIMITED V/s PRAYAG POLYMERS PRIVATE LIMITED & ANR.	UMESH KUMAR SINGHAL, SIDHANT GOEL	
40	CS(COMM)-891/2024 I.A. 41879/2024 I.A. 41880/2024 I.A. 41881/2024 I.A. 41882/2024	CROCODILE INTERNATIONAL PTE. LTD. V/s LA CHEMISE LACOSTE & ANR.	SHOBHIT AGRAWAL	

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ADVANCE CAUSE LIST (ORIGINAL SIDE)

41	CS(COMM)- 917/2024 I.A. 42770/2024	LOTUS HERBALS PRIVATE LIMITED V/s NISHTU ENTERPRISES & ORS.	ABHAY AREN, VAIBHAV VUTTS	
42	CS(COMM)- 1153/2024 I.A. 48886/2024	LT FOODS LIMITED V/s GMTR INDUSTRIES	R ABHISHEK	
43	CS(COMM)- 115/2025 I.A. 3643/2025 I.A. 3644/2025	HERO INVESTCORP PVT. LTD AND ANR V/s ASHOK KUMAR (JOHN DOE)	KUNAL KHANNA	

ADMISSION DENIAL

44	CS(COMM)- 253/2019 I.A. 7077/2019	BENNETT, COLEMAN & COMPANY LIMITED V/s E! ENTERTAINMENT TELEVISION LLC	MAMTA RANI JHA, KARAN KAMRA, HIMANSHU DEORA, KUNAL TANDON	
45	CS(COMM)- 19/2022 CC(COMM) 11/2022 I.A. 1802/2025	STERLITE TECHNOLOGIES LIMITED V/s HFCL LIMITED	ANIRUDH DAS, ANKUR SANGAL, COUNTER CLAIM FILED AS PER ORDER DT FOURTH OF APRIL TWO THOUSAND TWENTY TWO, JOGESHWAR KRISHNAPRASAD MISHRA	
46	CS(COMM)- 917/2022	FERRERO SPA & ORS. V/s SUPER MARCHE 37 TRADERS LLP	VIKRAM DUA, SHIVANG SHARMA	

FOR EVIDENCE

47	CS(COMM)- 465/2018	RAMESH CHAND V/s T.T.INDUSTRIES	RAJIV BANSAL, SHAILEN BHATIA, APRAJITA SINHA, AMIT JAIN, EKTA NAYAR SAINI, SHILPI JAIN,	

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ADVANCE CAUSE LIST (ORIGINAL SIDE)

			SHILPI JAIN, SHILPI JAIN SHARMA, DHEERAJ BHATIA	

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE OF ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146))

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)-149/2019 I.A. 3742/2019 I.A. 23782/2023 I.A. 23783/2023 I.A. 23789/2023	BABITA MURARKA V/s GAURI SHANKAR GUPTA & ORS.	GURMEHAR SINGH SISTANI, PRADUMAN KR AGGARWAL, MANISH VATS, SAROJ NAHAR, MONIKA NAHAR	
2	CS(OS)-156/2019 I.A. 4089/2019 I.A. 16488/2019 I.A. 3829/2025 WITH CS(OS) 45/2023	MRS. NIRMAL MALHOTRA V/s MRS. URVASHI MALHOTRA & ANR.	PRAVEEN KUMAR, GAURAV GUPTA, PRAVEEN KUMAR, VISHAL VERMA, MALVIKA JAIN	
3	CS(OS)-45/2023 I.A. 1275/2023 CCP(O) 13/2025	ANSHIKA MALHOTRA V/s BHAWNA CHAWLA	PRAVEEN KUMAR, VISHAL VERMA	
4	CS(OS)-195/2019 I.A. 12917/2022 I.A. 17385/2023 I.A. 33127/2024	MOHAN LAL KAUL V/s M/S AVJ DEVELOPERS PVT. LTD. & ORS.	PRADEEP TEOTIA, BASHISHTHA KUMAR PANDEY, SUMIT JAIN, KRISHNA DATTA	

			MULTANI, AMBUJ TIWARI, SONALI DHIR, SUMIT JAIN, AADHAR NAUTIYAL	
5	CS(OS)-51/2024 I.A. 1350/2024	SAMEER BHATIA V/s KANUPRIYA SHARMA	RAMAKANT SHARMA, PREETI SINGH	
6	CS(OS)-652/2024 I.A. 36800/2024 I.A. 2234/2025	SHRI YAD RAM SHARMA V/s SHRI BRIJESH SHARMA AND ORS	CHANDRANI PRASAD, GAGAN MATHUR, CHANDRANI PRASAD	
7	CS(OS)-902/2024	KANCHAN SINHA V/s ANJALI MATHUR & ANR.	PRANZAL JHA, ARJUN MALIK	
8	CS(OS)-909/2024 I.A. 45328/2024	VIRENDRA & ORS. V/s RITA DEVI & ANR.	MANISH VATS, SURESH CHAND SINGHAL	
9	TEST.CAS.- 59/2019 I.A. 22939/2023 I.A. 44791/2024	RAJIV BHATNAGAR V/s STATE & ORS	VINOD KAPOOR, SARASWATA MOHAPATRA, VIKAS MISHRA, SINDHU SINHA, RAJAT ANEJA, ABHIMANYU GARG, MALINI SUD, RAJAT ANEJA	
10	TEST.CAS.- 39/2024	NEENA KHANNA V/s STATE OF NCT OF DELHI & ORS.	NEHA KAPOOR, AAYUSH PARANJPE	

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11	CS(COMM)- 485/2019 I.A. 9152/2020 I.A. 3237/2021 I.A. 47859/2024 I.A. 5767/2025	M/S. SUNRISE SALES CORPORATION V/s M/S. RAMA KRISHANA ELECTRO COMPONENTS PVT. LTD. & ORS.	RAJUL JAIN, KAMAL GARG, AMIT TEWARI, AMIT TEWARI, KAMAL GARG	

12	TEST.CAS.- 79/2019 I.A. 14621/2019 I.A. 4489/2025	SH. SANDEEP TYAGI V/s STATE & ORS.	DURGESH GUPTA, RAM KANWAR, CHAMAN KUMAR SHARMA, MANOJ KUMAR	
FOR EVIDENCE				
13	CS(COMM)- 80/2019	WACKY MEDIA PVT. LTD. V/s TV TODAY NETWORK LIMITED	SAJAD SULTAN, SHAHRUKH EJAZ, AJIT SINGH	
14	CS(OS)- 3318/2011 I.A. 2510/2025	MADHVI GUPTA V/s SNEHA RAJPAL & ANOTHER	DINESH GARG, ARABINDA NAYAK, S K BHADURI, SONALI CHOPRA, MOHD RANU, SIDDHARTH AGGARWAL, PUNEET DHAWAN, UCOL, SUSHANT KUMAR BHADURI	
15	CS(OS)- 1286/2013 I.A. 9138/2019 I.A. 3512/2022 I.A. 20794/2022 I.A. 15823/2023 WITH TEST.CAS. 82/2015	ANITA SHAH V/s ANIL GAMI & ANOTHER	PRAVIR K JIAN, PREET PAL SINGH, AMIT CHOUDHARY, SC JAIN, ANUJ JAIN, AMIT CHOUDHARY	
16	TEST.CAS.- 82/2015 WITH CS(OS) 1286/2013	ANITA SHAH V/s STATE & ORS	ANANT BHUSHAN, PRAVIR JAIN, PREET PAL SINGH, AMIT CHOUDHARY, HARSH PAREKH	
17	CS(OS)-142/2019	MS. MONA SHARMA V/s SH. VISHAL GAUTAM	ARVIND CHAUDHARY, S.C. SINGHAL	

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ADVANCE CAUSE LIST (ORIGINAL SIDE)

18	CS(OS)-452/2019 I.A. 12124/2019 I.A. 12125/2019 I.A. 12126/2019 I.A. 41343/2024	TANI SANDHU BHARGAVA V/s SHUMITA DIDI SANDHU	SUNIETA OJHA, ALOK GUPTA, LAKSHAY GARG, LAKSH KHANNA, PRABHA MISHRA, ASHISH KUMAR SHARMA, ABHIK CHIMNI, LAKSH KHANNA	
19	CS(OS)-651/2019 I.A. 17684/2019 I.A. 17686/2019 I.A. 45698/2024	HARBIR SINGH YADAV V/s SUMAN & ORS.	ANIL SHARMA, ARUN BALI	
20	TEST.CAS.- 3/2011	NAVEEN CHANDER KAPUR V/s STATE & ORS	SANDEEP SHARMA, ARVIND NAYAR, SUSHANT KUMAR, AMAN PREET SINGH, KAPUR & CO, SANJAY KR, ANUPAM SRIVASTAVA, BABAN PRAKASH, AMIT BHAGAT, AMIT KUMAR, AKSHAY MAKHIJA	AT 2:00 P.M.

**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)- 178/2018 I.A. 7890/2023 I.A. 886/2025	IFCI FACTORS LIMITED V/s MAXX MOBLINK PVT. LTD. & ORS.	RISHAB RAJ JAIN, DHAIRYA GUPTA, ANUPAM SRIVASTAVA	
2	CS(OS)- 2781/2015 I.A. 48041/2024	IFCI FACTORS LTD V/s SPANCO LIMITED & ANR	SHARMISTHA GHOSH, RISHAB RAJ JAIN, SHARMISHTA GHOSH	
3	CS(OS)- 3228/2015 I.A. 3113/2016 I.A. 7268/2017 I.A. 15117/2017 I.A. 1081/2020 I.A. 1082/2020 I.A. 1083/2020 I.A. 1084/2020 I.A. 5024/2023 I.A. 5025/2023 I.A. 5237/2024 I.A. 5238/2024 I.A. 5365/2025	MR KAPIL KUMAR GAUR V/s M/S DUJANIA INVESTMENTS PVT LIMITED & ORS	ROHIT GOEL, ANISH R SHAH, K SINGHAL, JITENDER SAHAY, MUKESH GUPTA, SACHIN SANGWAN, A K MISHRA & ASSO, RAMBIR CHAUHAN & ASSO, ARUN GUPTA, SHANKAR DATT GAHTORI, G C JOSHI, APOORV SARVARIA, VIJAY DATT GAHTORI	

4	CS(OS)-118/2018 I.A. 4039/2018 I.A. 9620/2018 I.A. 9988/2020 I.A. 8887/2021 I.A. 13576/2021 I.A. 1856/2023	SHRI ATMA SINGH & ANR V/s SHRI PREM SINGH & ORS	MANISH KUMAR, MAYANK KUMAR, MAYANK KUMAR, ASHISH DIXIT, BHASKAR KUMAR SHUKLA, B.K. SINGH & CO., SHAMBHU CHATURVEDI, ASHUTOSH BHARDWAJ, ASHISH DIXIT	
5	CS(OS)-639/2018 I.A. 17109/2018 WITH TEST.CAS. 24/2019	KUNAL SARUP V/s KAVERI SARUP	MOHIT KUMAR, NISHANT DAS, SHWETA SHARMA, SUDHIR SHARMA	
6	TEST.CAS.- 24/2019 I.A. 4433/2019 WITH CS(OS) 639/2018	MS. KAVERI SARUP V/s THE STATE GOVT. OF N.C.T. OF DELHI & ORS.	ANANT GARG, SHWETA SHARMA, MOHIT KUMAR	
7	CS(OS)-26/2025 I.A. 1140/2025	RAJPAL MITTAL V/s SUBHASH CHAND MITTAL & ORS.	PRIYARANJAN KUMAR	
8	CS(OS)-57/2025 I.A. 2165/2025	NISHANT ARORA & ANR. V/s POOJA KANWAT & ORS.	DINESH ROHILLA, SHASHI PRATAP SINGH	

ADMISSION DENIAL

9	CS(COMM)- 366/2024	M/S BEMISALES MEDIA V/s SAGARDE INDUSTRIES	SHIVAM RAGHUWANSHI, RAHUL KUMAR	
10	CS(OS)-271/2024 I.A. 7543/2024 I.A. 7544/2024 I.A. 44429/2024	ALKA AGARWAL V/s KALPANA GUPTA & ORS.	GAURAV TYAGI, MANVEEN DHANJAL, GAURAV TYAGI	

11	CS(OS)-544/2024	RAJIV GANDHI CANCER INSTITUTE RESEARCH CENTRE (THROUGH ITS DIRECTOR) V/s MITTAL PHARMACY THROUGH ITS DIRECTOR MR. HITABHILASHI GUPTA	AJAY KUMAR GUPTA, RAJNEESH KUMAR SHARMA, VARUN MITTAL, NINA GUPTA	
12	CS(OS)-900/2024 I.A. 44949/2024 I.A. 44950/2024	SANYOGITA & ANR. V/s TUSHAR TOKAS & ORS.	MEDHANSHU TRIPATHI, SULTAN SINGH KHATRI	
13	CS(OS)-951/2024 I.A. 46724/2024	MS. ASHA AURORA V/s SMT. KAMLESH KUMARI ALAGH & ORS.	SURESH CHAND SINGHAL, KANIKA BHUTANI	
14	CS(OS)-975/2024 I.A. 47336/2024	HINDWARE LIMITED V/s RESORT RIO HOTELS PRIVATE LIMITED & ORS.	SAHIL GARG	
15	CS(OS)-994/2024 I.A. 47965/2024 I.A. 5934/2025	SH. JASPAL SINGH KHURANA V/s SH. PUNEET SINGH KHURANA & ORS.	RAHUL RAMAN, NISHANT NIGAM, ALOK KOTHARI, SIDDHARTH NARANG, NISHANT NIGAM	
16	CS(OS)-10/2025 I.A. 368/2025	SHRI INDERPAL SINGH AND ANOTHER V/s SMT. BALJEET KAUR AND ANOTHER	TAJINDER VIRDI, SONALI MALHOTRA	
FOR EVIDENCE				
17	CS(COMM)- 15/2018 I.A. 4480/2022	DEV BHUMI COLD CHAIN PRIVATE LIMITED V/s SANJEEV KUMAR SETHI PROP. DIVYANSH INTERNATIONAL	PRABHAT HIMAKAR, GBA LAW OFFICES, JATIN DHAWAN	

18	CS(OS)-10/2018	BEENA DEVI V/s SANJAY SINGH & ORS.	RAKESH TANWAR, J V RANA	
19	CS(OS)-253/2018	KARAMJIT JAGGI V/s RAJENDER PRASAD JAGGI & ORS	SANJIV KAKRA, GURSHARAN SINGH, SANKALP GOSWAMI	
20	EX.P.-95/2018 EX.APPL.(OS) 535/2018 EX.APPL.(OS) 165/2019 EX.APPL.(OS) 166/2019 EX.APPL.(OS) 3414/2022 EX.APPL.(OS) 13/2024	SARVINDER SINGH & ANR. V/s VIPUL TANDON	SAMPARIKTA GHOSHAL, ANITA SAHANI, PALLAVI PARMAR, ABHISHEK AGGARWAL, RAMBHAKT AGRAWAL, AMARJEET SINGH SAHNI, ASUTOSH LOHIA	
21	TEST.CAS.- 11/2015	PREETHI SWAMINATHAN V/s GOVT. OF NCT OF DELHI & OTHER	SANDEEP DAS, NEETU SINGH, PIYUSH SHARMA	

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER
(9999292525)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(OS)- 2145/2010 I.A. 14104/2010 CRL.M.A. 3163/2012 I.A. 7782/2016 I.A. 17327/2023 I.A. 17328/2023	RISHABH INTERIORS PVT LTD V/s M/S REI AGRO LTD	AMRITA NARAYAN, SANKET, VENKATESH, ABHIMANYU BHANDARI, VIVEK SINGH, RAJNISH KUMAR	
2	CS(OS)-581/2017 I.A. 12508/2017 I.A. 1667/2021 I.A. 10360/2023	DR. RAJ KUMAR SINGH & ORS V/s M/S DHINGRA PROJECTS PVT. LTD. & ORS	SACHIDANAND CHATURVEDI, S. CHATURVEDI, SACHIDANAND CHATURVEDI	
3	CS(OS)-165/2021 I.A. 21788/2023	KJS COLONIZERS LLP V/s M/S DK STEEL AND METAL SALES PRIVATE LIMITED	T&T LAW, LOKESH SINHAL, HARSHAVARDHAN KOTLA	
4	CS(OS)-171/2021 I.A. 4157/2021 I.A. 8481/2021 I.A. 8482/2021 I.A. 41930/2024	RAJENDRA KUMAR NANDA & ORS. V/s DINESH CHANDRA KHIMJI NANDHA & ORS.	ARUNAV PATNAIK, SAMEER VASHISHT, MANASHWY JHA, MANASHWY JHA	

5	CS(OS)-208/2021 I.A. 5227/2021 I.A. 5228/2021 I.A. 17446/2022 I.A. 39209/2024	SHRI KAPIL D. SINGH & ANR. V/s KARAMVIR SINGH & ORS.	HEMCHAND VASHISHT, ARVIND CHAUDHARY, ARVIND CHAUDHARY, HEMCHAND VASHISHT	
6	CS(OS)-267/2021 CC 10/2021 I.A. 7124/2021 I.A. 13205/2021	RAVIKANT GUPTA V/s SUNIL KUMAR GUPTA AND ORS	VIDIT GUPTA, ISHA BHALLA, SANJEET SINGH, ATUL GUPTA, HARSHIT JAIN, HARSHIT JAIN, FILED AS PER HONBLE COURT ORDER DATED NINTH NOVEMBER TWO THOUSAND TWENTY ONE	
7	CS(OS)-390/2021 I.A. 10520/2021	MRS. PAYAL GUPTA & ORS. V/s SMT. URMILA DEVI & ANR.	RISHABH SINGH, SHEKHAR AGGARWAL, NASIR AZIZ, NASIR AZIZ	
8	CS(OS)-625/2021 I.A. 15618/2021	RUPINDER SINGH BAWEJA & ORS. V/s ANAND NARANG & ORS.	SUMAN ARORA, RAJAT ANEJA	
9	CS(OS)-705/2021 I.A. 17275/2021	PAWAN KUMAR V/s JASVIR SINGH & ORS.	SIDDHARTHA SINGH, AMISH TIWARI, GAURAV MALHOTRA	
10	TEST.CAS.- 65/2017	NAVEEN GOEL V/s STATE & ORS	MUKUL BAWA, SANJAY SOOD, SHEKHAR NANAVATY, SAMEER VASHISHT, S SATYANARAYANA, KANISHK AHUJA	

08.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

11	TEST.CAS.- 74/2021 I.A. 11468/2021 I.A. 11469/2021 I.A. 39309/2024 I.A. 39310/2024	TILAK RAJ V/s GOVT. OF NCT OF DELHI & ORS.	GAYATRI VERMA, JOGINDER PAL SINGH, RAGHAVENDRA MOHAN BAJAJ, RAHUL KUMAR	
ADMISSION DENIAL				
12	CS(OS)-422/2024 I.A. 29841/2024 I.A. 29842/2024 I.A. 29843/2024 I.A. 4010/2025	SH. PRITAM KUMAR V/s SH. SATISH KUMAR GOYAL & ORS.	DIVYA SWAMY, PRADEEP SINGH RANA	
FOR EVIDENCE				
13	CS(COMM)- 340/2017 I.A. 5702/2017	TRIDENT AVIAXPERT PVT LTD V/s SAHARA Q SHOP UNIQUE PRODUCTS RANGE LTD & ORS	ATHENA LEGAL, RAJAT NAVET, AMITABH CHATURVEDI	
14	CS(OS)-576/2017 I.A. 12191/2017 I.A. 4043/2018 I.A. 7837/2020	SHRI SUDIP AHLUWALIA V/s SMT. HARINDER WALIA & OTHERS	ASHISH GARG, J.C. MAHINDRO, ANKUR MAHINDRO	AT 2:00 P.M.
15	TEST.CAS.- 83/2010 I.A. 6076/2018 I.A. 37330/2024 I.A. 4753/2025	PRAVEEN BHUTANI V/s STATE & ORS	RAJAT ANEJA, LUTHRA & LUTHRA, MANPREET KAUR, K R GUPTA, MANISH KAUSHIK, RAJIV VIG, DHRUV KUMRA, ROHIT GANDHI, K.R. GUPTA, MANISH KAUSHIK	AT 2:00 P.M.

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

ROOM NO. 121, FIRST FLOOR, BLOCK-A
BEFORE SH. KANWAL JEET ARORA, REGISTRAR GENERAL

AT 11:30 A.M.

<https://dhcdja.webex.com/meet/dja.dhc.vc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	LA.APP.-87/2023 CM APPL. 15606/2023 WITH LA.APP. 197/2022	DELHI METRO RAIL CORPORATION LTD. V/s SH. VIRENDER KUMAR GUPTA & ANR.	KAMANA PRADHAN, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: ARJUN NATARAJAN(ADV.ARJUNNATARAJAN@GMAIL.COM)(9899640295)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) SURABHI GUHA(SURABHIGUHA@GMAIL.COM)()(RESPONDENT) DCNE(DCNE@NIC.IN)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		
2	LA.APP.-94/2023 CM APPL. 16608/2023 WITH LA.APP. 116/2023	DELHI METRO RAIL CORPORATION LTD. V/s SH. SANJAY ARORA & ORS.	KAMANA PRADHAN, AJAY UPPAL	
		OTHER DETAILS OF ADVOCATES: DELHI METRO RAIL CORPORATION LTD(SVKUTEDMRC@GMAIL.COM)(8826136555)(PETITIONER) ARJUN NATARAJAN(ADV.ARJUNNATARAJAN@GMAIL.COM)(9899640295)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) DCNE(DCNE@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AJAY UPPAL(VIRTUOUSPEOPLE@GMAIL.COM)(9811740125)(RESPONDENT)		
3	LA.APP.-117/2023 CM APPL. 17655/2023 WITH LA.APP. 197/2022	DELHI METRO RAIL CORPORATION LTD. V/s MS. KUSUM LATA JAIN & ANR.	KAMANA PRADHAN, AMAN MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ARJUN NATARAJAN(ADV.ARJUNNATARAJAN@GMAIL.COM)(9899640295)(PETITIONER) DELHI METRO RAIL CORPORATION LTD(SVKUTEDMRC@GMAIL.COM)(8826136555)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) SURABH(SURABHIGUHA@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) AMAN MEHROTRA(LLOYD.AMAN91@GMAIL.COM)(9818522926)(RESPONDENT)		

08.04.2025

Advance List

**ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

[Click TO Join The VC](#)

or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
END OF THE BOARD MATTERS				
1	CM APPL. 43084/2019 CM APPL. 43085/2019 CM APPL. 43086/2019 In W.P.(C)-2545/2017	JAGDEV SINGH V/s TEHSILDAR CONSOLIDATION OFFICER AND ANR	PRAVEEN CHAUHAN	
		OTHER DETAILS OF ADVOCATES:		
CASES LISTED BEFORE REGISTRARS				
2	W.P.(C)- 1889/1999(Disposed off case) WITH W.P.(C) 1890./1999 W.P.(C) 1892./1999 W.P.(C) 1896./1999 W.P.(C) 1894./1999 W.P.(C) 1893./1999 W.P.(C) 1895/1999 W.P.(C) 1896/1999	UOI V/s NIRANJAN KUMAR & ANR	PRAGYA GUPTA, MR.MANSOOD, MIRZA, MR.S.K.SHANDILYA, IQBAL S BAHAT, MONICA GARG, AJIT SINGH BHATIA, MASUD MIRZA, ATUL NIGAM, NIDHI RAMAN, ATUL NIGAM	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()() NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER) ATUL NIGAM(ANIGAM.LAW@GMAIL.COM)(9810049589)(RESPONDENT)		
3	W.P.(C)- 1895/1999(Disposed off case)	UOI V/s JAGJIT SINGH & ANR	PRAGYA GUPTA, MSOOD MIRZA, MONICA GARG, AJIT SINGH BHATIA, MR.SANJAY K SHANDILYA, IQBAL S BAHAT, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER)		
4	W.P.(C)- 1896/1999(Disposed off case) CM APPL. 43609/2024 WITH W.P.(C) 1889./1999	UOI V/s SUBHASH CHAND MARWAH & ANR	PRAGYA GUPTA, NIDHI RAMAN, MR.MASAND MIRZA, MONICA GARG, AJIT SINGH BHATIA, MASUD MIRZA, MR.S.K.SHANDILYA, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: NIDHI RAMAN(NIDHIRAMAN@GMAIL.COM)(9555672532)(PETITIONER) WITHOUT GENERATE ()()(PETITIONER))		

		NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER)		
5	W.P.(C)- 1890/1999(Disposed off case) WITH W.P.(C) 1889./1999	UOI V/s AGYA RAM & ANR	PRAGYA GUPTA, IQBAL BAHAT, AJIT SINGH BHATIA, MONICA GARG, MR.MANSOOD MIRZA, MR.S.K.SHANDILYA, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER)		
6	W.P.(C)-1891/1999 CM APPL. 43612/2024	UOI V/s KISHAN LAL & ANR	PRAGYA GUPTA, MR.MASOOD, NIDHI RAMAN, MIRZA, MR.S.K.SHANDILYA, IQBAL S BAHAT, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: NIDHI RAMAN(NIDHIRAMAN@GMAIL.COM)(9555672532)(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER)		
7	W.P.(C)- 1892/1999(Disposed off case) WITH W.P.(C) 1889./1999	UOI V/s JIT SINGH & ANR	PRAGYA GUPTA, MR.MASOOD, MIRZA, MR.S.K.SHANDILYA, IQBAL S BAHAT, AJIT SINGH BHATIA, MONICA GARG, P R CHOPRA, SUNIL MEHTA, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER)		
8	W.P.(C)- 1893/1999(Disposed off case) CM APPL. 21715/2024 CM APPL. 21716/2024 WITH W.P.(C) 1889./1999	UOI V/s SATISH & ANR	PRAGYA GUPTA, MR.VALMIKI, NIDHI RAMAN, MEHTA, AJIT SINGH BHATIA, IQBAL S BAHAT, MONICA GARG, MR.S.K.SHANDILYA, NIDHI RAMAN	
		OTHER DETAILS OF ADVOCATES: NIDHI RAMAN (NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER) ATUL NIGAM (ANIGAM.LAW@GMAIL.COM)()(RESPONDENT) SUNIL PAL (SUNILP[AL1986@OUTBOOK.COM)()(RESPONDENT) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) WITHOUT GENERATE ()(PETITIONER) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER)		
9	W.P.(C)- 1894/1999(Disposed off case) WITH W.P.(C) 1889./1999	UOI V/s HARISH & ORS	PRAGYA GUPTA, MR.VALMIKI, MONICA GARG, AJIT SINGH BHATIA, MR.S.K.SHANDILYA, IQBAL S BAHAT, MEHTA, NIDHI RAMAN, ATUL NIGAM	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(PETITIONER) NIDHI RAMAN(NIDHIRAMAN.OFFICE@GMAIL.COM)(9555672532)(PETITIONER) ATUL NIGAM(ANIGAM.LAW@GMAIL.COM)(9810049589)(RESPONDENT)		
10	W.P.(C)-8076/2007	M.C.D. V/s YOGENDER SINGH & ORS.	ARUN DHIWAN, OP GUPTA, RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(RESPONDENT)		

11	CM APPL. 50525/2024 CM APPL. 50526/2024 In W.P.(C)-1967/2011	THE MANAGING DIRECTOR MTNL V/s RAMAKAR SINGH	JASBIR BIDHURI, REENA JAIN MALHOTRA, SARFARAZ KHAN, ZEHRRA KHAN, DUSHYANT KUMAR	
		OTHER DETAILS OF ADVOCATES: SIKRI AND COMPANY(SIKRICO@SIKRILAW.COM)(9311331810)(PETITIONER) DUSHYAN KR SINGH(DUSHAYANT1706@GMAIL.COM)(0)(RESPONDENT) DUSHYANT KUMAR(DUSHYANT1706@GMAIL.COM)(9999603064)(RESPONDENT)		
12	CM APPL. 44410/2016 CM APPL. 44411/2016 In W.P.(C)-6750/2014	THE DIVISIONAL RAILWAY MANAGER & ANR. V/s RAMESH MATADIN GUPTA	KUMAR JWALA, PRERANA CHATURVEDI	
		OTHER DETAILS OF ADVOCATES:		
13	W.P.(C)-5154/2019 CM APPL. 22873/2019 CM APPL. 1618/2025	DELHI PUBLIC SCHOOL MATHURA ROAD AND ANR. V/s PURMEET BAINS AND ANR.	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: RUPENDRA PRATAP SINGH(9811646877)(PETITIONER) RUPENDRA PRATAP SINGH AND MS. SAKSHI MENDIRATTA(RPSINGH@PUNEETMITTAL.IN)(9818928506)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
14	W.P.(C)-8403/2020	OM NARESH V/s GOVERNMENT OF NCT OF DELHI	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: OM NARESH(ABCGSC459@GMAIL.COM)(9599778214)(RESPONDENT) ARUNBHARDWAJ(ABCGSC459@GMAIL.COM)(9810109681)(PETITIONER) ARUN BHARDWAJ(ABCGSC459@GMAIL.COM)(9718098827)(PETITIONER) GOVERNMENT OF NCT OF DELHI(AVNISHAHLWAT@YAHOO.COM)(9810134741)(PETITIONER) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT)		
15	W.P.(C)-11437/2022 WITH W.P.(C) 13838/2022	REKHA GUPTA V/s GOVT. OF NCT DELHI & ORS	SURENDRA NATH PANDEY, BIRAJA KANTA MAHAPATRA	
		OTHER DETAILS OF ADVOCATES: S.N. PANDEY(SNPADV88@GMAIL.COM)(9868520336)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SDM(NORTHDUDA@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(9868250806)(RESPONDENT) BIRAJA KANTA MAHAPATRA(BIRAJAMAHAPATRA@GMAIL.COM)(9810935526)(RESPONDENT)		
16	W.P.(C)-13838/2022	PRAVEEN GUPTA V/s GNCT DELHI & ORS	SURENDRA NATH PANDEY, MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: S.N. PANDEY(SNPADV88@GMAIL.COM)(9868520336)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT)		
17	W.P.(C)-4284/2023 CM APPL. 16558/2023 CM APPL. 16559/2023 CM APPL. 16560/2023 CM APPL. 44580/2023 CM APPL. 44581/2023	HEMLATA V/s DWARKA COURT BAR ASSOCIATION REGD EXECUTIVE COMMITTEE & ORS.	HEMLATA	
		OTHER DETAILS OF ADVOCATES: HEMLATA(HEMICHODHARY.23@GMAIL.COM)(9871963576)(PETITIONER) SHARMA ADVOCATE (SHARMAADVOCATE@GMAIL.COM)(9871963576)(RESPONDENT) HEMLATA(HEMICHODHARY.23@GMAIL.COM)(9871963576)(PETITIONER) DWAKACOURT BAR ASSOCIATES(DWAKACOURTBARASSOCIATION@GMAIL.COM)(9871963576)(RESPONDENT) DWK SECREATARY(SECREATARYDWK@GMAIL.COM)(9871963576)(RESPONDENT) SHARMA ADVOCATE(SHARMAADVOCATE@GMAIL.COM)(9871963576)(RESPONDENT) R(ADVO856@GMAIL.COM)(9871963576)(RESPONDENT)		

18	CM APPL. 69122/2024 In W.P.(C)-4652/2023	SONA DEVI V/s REGISTRAR CO-OP SOCIETIES & ANR.	NITIN GARG, SANJEEV	
		OTHER DETAILS OF ADVOCATES: KNOWLEX LAW ASSOCIATES(INFO@KNOWLEX.IN)(9958986363)(PETITIONER) RCOOP(RCOOP@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KNOWLEX LAW ASSOCIATES(INFO@KNOWLEX.IN)(9958986363)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
19	W.P.(C)-4800/2023	PREM LATA JAIN V/s UNIVERSITY OF DELHI AND ORS	ASTIK GUPTA, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: PRAGYA PARIJAT(PRANUTANLEGAL@GMAIL.COM)(8295565449)(PETITIONER) PRAGYA PARIJAT(PRANUTANLEAGL@GMAIL.COM)(8295565449)(PETITIONER) AKURUP(OFFICE@AKURUP.COM)()(RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) OM PRAKASH(OMULAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT)		
20	W.P.(C)-8952/2023	JAI PRAKASH GOEL (SINCE DECEASED) THROUGH LR'S V/s GOVT. OF NCT OF DELHI & ORS.	RACHIT BATRA, AADITYA CHOPRA	
		OTHER DETAILS OF ADVOCATES: RACHIT BATRA(RACHITBATRAADVOCATE@GMAIL.COM)(9818383584)(PETITIONER) RAVINDER RAWAL(RAVINDERRAWAL0059@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, SHAANRAWAT28@GMAIL.COM)(9868250806)(RESPONDENT) AADITYA CHOPRA(AADITYA14CHOPRA@GMAIL.COM)(9818272464)(RESPONDENT)		
21	W.P.(C)-10708/2023	VIJENDER KUMAR V/s PRINCIPAL DISTRICT AND SESSIONS JUDGE (HQ), TIS HAZARI	NILANSH GAUR	
		OTHER DETAILS OF ADVOCATES: NILANSH GAUR(SGLLAWCHAMBERS@GMAIL.COM)(8826460770)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM, AVNISHAHLAWAT@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT)		
22	W.P.(C)-12725/2023 WITH W.P.(C) 15745/2023	SANJAY SHARMA V/s UNION OF INDIA & ORS.	NITIN JOSHI	
		OTHER DETAILS OF ADVOCATES: REMEDIUM JURISCONSULTS(SHIVAMRAWAT@HOTMAIL.COM)(9891481219)(PETITIONER)		
23	W.P.(C)-15745/2023	AMRENDRA K VIDYARTHI V/s UNION OF INDIA & ORS.	KESHAV KANT SHARMA	
		OTHER DETAILS OF ADVOCATES: SHIVAM RAWAT(SHIVAMRAWAT@HOTMAIL.COM)(9891481219)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
24	W.P.(C)-14168/2023 CM APPL. 56071/2023	LALIT BHASIN V/s GAON SABHA KAPASEHRA & ANR.	ANANT GARG	
		OTHER DETAILS OF ADVOCATES:		
25	W.P.(C)-15954/2023	RISHI KHARE V/s M/S. AGNI INDIA & ANR.	DEEPTI AHUJA, MANIKANT SINGHAL, DHRUV VARMA	
		OTHER DETAILS OF ADVOCATES: M/S AGNI INDIA(AGNISAFETY@YAHOO.CO.IN)(9953698117)(PETITIONER) YASHVARDHAN SINGH, DEEPTI AHUJA(MUDITYASH1987@GMAIL.COM)(9625066385)(PETITIONER) M/S AGNI INDIA(AGNISAFETY@YAHOO.CO.IN)()(RESPONDENT) MANIKANT SINGHAL(MEDILAWS2@GMAIL.COM)(9873756425)(RESPONDENT) DHRUV VARMA(DHRUVVARMA.LAW@GMAIL.COM)(9999808017)(RESPONDENT)		
26	W.P.(C)-16409/2023	RAVI DUTT SHARMA V/s STATE, GOVT. OF NCT OF DELHI & ORS.	CHEATAN SHARMA, AMANDEEP SINGH	

		OTHER DETAILS OF ADVOCATES: CHETAN SHARMA(CHETANSHARMAADVOCATE@GMAIL.COM)(9910868586)(PETITIONER) STATE OF GNCT OF DELHI, BAR COUNCIL OF DELHI(LAW-GNCTD@DELHI.GOV.IN, BARCOUNCILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT) HEALTH INDIA INSURANCE TPA SERVICES PVT. LTD., GNCTD(CUSTOMERSERVICE@HITPA.CO.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AMANDEEP SINGH(AMAN@DEXTERJURIS.COM)(9796843949)(RESPONDENT)		
27	W.P.(C)-652/2024	HIMANSHU SUNDRIYAL AND ORS V/s GNCT OF DELHI THRU CHIEF SECRETARY	PRANCHAL PANWAR	
		OTHER DETAILS OF ADVOCATES: RAJARAM C IYER()(9560394800)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
28	W.P.(C)-1401/2024	YATENDRA KUMAR GAUTAM V/s PUNJAB NATIONAL BANK THROUGH MANAGING DIRECTOR	MD SHOAIB AKHTAR	
		OTHER DETAILS OF ADVOCATES: BAR AND ASSOCIATES(CS.SHOAIB@GMAIL.COM)(8810557700)(PETITIONER) SNS LEGAL(CONNECT@SNSLEGAL.IN)()(RESPONDENT) ARUN KUMAR SHUKLA(ARUNKUMARSHUKLA7@GMAIL.COM)()(RESPONDENT)		
29	W.P.(C)-1755/2024	M/S CONTINENTAL CONSTRUCTION LTD. THROUGH ITS DIRECTORS & ORS. V/s PRAVIN KUMAR & ANR.	JITENDRA KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: JITENDRA KR. JHA AND ASSOCIATES(JITEJHA09@GMAIL.COM)(8826747120)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
30	W.P.(C)-1800/2024	M S CONTINENTAL CONSTRUCTION LTD THROUGH ITS DIRECTORS AND ORS V/s RAVI VINU KUMAR AND ANR	JITENDRA KUMAR JHA, PARVEEN SOUTHEY	
		OTHER DETAILS OF ADVOCATES: JITENDRA KR. JHA AND ASSOCIATES()(8826747120)(PETITIONER) LABDLCS DELHI(LABDLCS.DELHI@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PARVEEN SOUTHEY(ADVOCATEPARVEENSOUTHEY@GMAIL.COM)(9811373310)(RESPONDENT)		
31	W.P.(C)-3582/2024 CM APPL. 14625/2024	SUKHBIR SINGH AND ORS. V/s GOVT. OF NCT OF DELHI AND ORS.	HEMANT MALHOTRA, SHARAD MALHOTRA	
		OTHER DETAILS OF ADVOCATES: HEMANT MALHOTRA AND ASSOCIATES(HEMANTM47@REDIFFMAIL.COM)(9810294870)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) GOVERNMENT OF NCT OF DELHI(PCCF-GNCTD@DELHI.GOV.IN, DCFSOUTH.DELHI@GOV.IN, DCSOUTH@NIC.IN)()(RESPONDENT) THE DIRECTORATE OF WELFARE OF (MINSWSCST.DELHI@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHARAD MALHOTRA(MALHOTRA_SHARAD@YAHOO.COM)(9953018022)(PETITIONER)		
32	CM APPL. 18398/2024 CM APPL. 18399/2024 In W.P.(C)-4498/2024	DEVENDER KUMAR PARCHA V/s GOVT. OF NCT OF DELHI AND ORS.	BANKEY BIHARI	
		OTHER DETAILS OF ADVOCATES:		

33	W.P.(C)-6018/2024	N SRINIV AS RAO V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: MR. ABHAY KUMAR BHARGAVA (ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(RESPONDENT)		
34	W.P.(C)-6071/2024 CM APPL. 25220/2024	BHASIN INFOTECH AND INFRASTRUCTURE PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE & ANR.	VIKAS JAIN	
		OTHER DETAILS OF ADVOCATES: VIKAS JAIN(VIKAS@AVIKALAWOFFICES.IN)(9811066969)(PETITIONER) COMMISSSIONER OF INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(RESPONDENT)		
35	W.P.(C)-9598/2024 CM APPL. 39395/2024	NATIONAL INSTITUTE OF PLANTS GENOME RESEARCH V/s DEVENDER KUMAR PANDEY AND ANR.	GURU DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: G D SHARMA(GDSHARMA544@GMAIL.COM)(9868281911)(PETITIONER) DEVENDER KUMAR PANDEY(DELHI@EAGLEHUNTERS.COM, UOIDHC@NIC.IN)(0)(RESPONDENT)		
36	W.P.(C)-12852/2024	SHRI SHYAM ENTERPRISES V/s SALES TAX OFFICER CLASS II / AVATO WARD 84 & ANR.	NITIN GULATI	
		OTHER DETAILS OF ADVOCATES: NITIN GULATI(NIT.GULATI@YAHOO.COM)(9313133000)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
37	W.P.(C)-13861/2024 CM APPL. 58025/2024	LOGICA INFOWAY LTD. FORMERLY KNOWN AS EASTERN LOGICA INFOWAY LTD. V/s THE UNION OF INDIA REVENUE SECRETARY, MINISTRY OF FINANCE & ORS.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES: RAJESH JAIN(INFOTAX@REDIFFMAIL.COM)(9810042928)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANURAG, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, ANURAGDULAW@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
38	W.P.(C)-14762/2024	KHAZAN SINGH @ KHAJAN SINGH V/s GOVT. OF NCT OF DELHI	ADAMAYA PAL SINGH	
		OTHER DETAILS OF ADVOCATES: ALOK DEV(DEVALOK99@GMAIL.COM)(9718090890)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, GNCTD.SCLA.SKP@GMAIL.COM)(9868250806)(RESPONDENT)		
39	W.P.(C)-17496/2024	UNITED THREADS PVT LTD V/s VATO WARD 71 & ANR.	KAUSHIK	
		OTHER DETAILS OF ADVOCATES: KAUSHIK & RAM NARESH(BHARDWAJKAUSHIK@GMAIL.COM)(9868000346)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
40	W.P.(C)-144/2025	ABDUL RAHIM MOHEMEDALI BASHIR V/s UNION OF INDIA & ANR.	AMIT KUMAR ATTRI	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR ATTRI(AMITN.ATTRI@GMAIL.COM)(9582385080)(PETITIONER) GNCTD, UNION OF INDIA, SONIA(GNCTD.SCLA.SKP@GMAIL.COM, UOIDHC@GMAIL.COM, SONIASLAW@HOTMAIL.COM)(1123384193)(RESPONDENT)		

**ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 62504/2024 CM APPL. 62505/2024 In LA.APP.-105/2019	RAM DUTT & ORS V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, PAWAN KUMAR YADAV, PRITY SHARMA	
		OTHER DETAILS OF ADVOCATES: BHAGWAT PRASHAD GUPTA(9810137355)(PETITIONER) BHAGWAT PERSHAD GUPTA (RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) PRITY SHARMA(SHARMAPRITY.2010@GMAIL.COM)(9911028589)(RESPONDENT)		
2	LA.APP.-236/2023 CM APPL. 26180/2023 CM APPL. 14640/2025 CM APPL. 14641/2025	UNION OF INDIA V/s RAM KUMAR & ANR.	YEESHU JAIN, RAJNEESH KUMAR SHARMA, SANJAY KUMAR PATHAK, TARUNVIR SINGH KHEHAR	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9811394417)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER) MADAN PANDEY(MADANPANDEY6680@GMAIL.COM)(0)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) TARUNVIR SINGH KHEHAR(CONTACTUSKLA@GMAIL.COM)(9910122225)(RESPONDENT) RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(PETITIONER)		
3	RFA-320/2011 CM APPL. 43875/2022 CM APPL. 1590/2025 WITH RFA 321/2011	RAMJI DASS DECD THR LRS V/s JANAK DULARI	RK SHARMA, MISHIKA BAJPAI, ANJNA MASIH, KHANNA & ASSO.CAV, SHASHWAT BAJPAI, SUMER NATH KHANNA, SURESH KUMAR CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MISHIKA BAJPAI(MISHIKABAJPAL15@GMAIL.COM)(9811840277)(PETITIONER) GPT(GPTHAREJA@GMAIL.COM)(0)(RESPONDENT) ANJNA MASIH AND KUNAL(ANJNA.ADVOCATE@GMAIL.COM)(9818618947)(PETITIONER) SHASHWAT BAJPAI(SHASHWAT.BAJPAI@GMAIL.COM)(9811208936)(RESPONDENT) SUMER NATH KHANNA(KHANNALAW@GMAIL.COM)(9811107749)(RESPONDENT) SURESH KUMAR CHATURVEDI(SURESHCHATURVEDI@YAHOO.CO.IN)(9811756975)(PETITIONER)		
4	RFA-321/2011 CM APPL. 1591/2025	DP BHATIA V/s SMT JANAK DULARI DECD THR LRS	RK SHARMA, ANJNA MASIH, SHASHWAT BAJPAI, SUMER NATH KHANNA	
		OTHER DETAILS OF ADVOCATES: ANJNA MASIH AND KUNAL ADVOCATES(ANJNA.ADVOCATE@GMAIL.COM)(9818618947)(PETITIONER)		

		JANAK()(9811208936)(RESPONDENT) SHASHWAT BAJPAI(SHASHWAT.BAJPAI@GMAIL.COM)(9811208936)(RESPONDENT) SUMER NATH KHANNA(KHANNALAW@GMAIL.COM)(9811107749)(RESPONDENT)	
5	RFA-800/2019 CM APPL. 39694/2019 CM APPL. 39696/2019	M/S KHAS FOODS PVT LTD V/s M/S SATKAR LOGISTICS PVT LTD	SERAJ AHMAD
		OTHER DETAILS OF ADVOCATES: SERAJ AHMAD()(9810666151)(PETITIONER)	
6	CM APPL. 7960/2020 CM APPL. 14964/2021 CM APPL. 4395/2022 CM APPL. 39378/2024 CM APPL. 39379/2024 In RFA-154/2020	SATPAL PANCHAL V/s KULBHUSHAN PANCHAL & ORS	DR (MAJ) J C VASHISTA, DR. JAGDISH CHANDER VASHISTA, RANDHIR SINGH KALKAL, GOPAL DUTT SHARMA
		OTHER DETAILS OF ADVOCATES: DR (MAJ) J C VASHISTA()(9891152939)(PETITIONER) J C VASHISTA (MAJJAGDISH@YAHOO.COM)(9891152939)(PETITIONER) ADV NK AGGARWAL(ADVKNAGGARWAL@GMAIL.COM)(0)(RESPONDENT) BHARAT MAL(BHARATMAL2@GMAIL.COM)(0)(RESPONDENT) J C VASHISTA & ASSOCIATES(MAJJAGDISH@YAHOO.COM)(9891152939)(PETITIONER) J C VASHISTA & ASSOCIATES(MAJJAGDISH@YAHOO.COM)(9891152939)(PETITIONER) PARMOD (PARMOD69@GMAIL.COM)()(RESPONDENT) RANDHIR SINGH KALKAL(RANDHIRKALKAL@YAHOO.CO.IN)(9350906007)(RESPONDENT) GOPAL DUTT SHARMA(GDSHARMA98@GMAIL.COM)(9891586198)(RESPONDENT)	
7	RFA-71/2021 CM APPL. 4771/2021	SACHIN PANCHAL AND ANOTHER V/s SATPAL PANCHAL AND OTHERS	NAND KISHORE AGGARWAL, DR. JAGDISH CHANDER VASHISTA, RANDHIR SINGH KALKAL, BHARAT MALHOTRA
		OTHER DETAILS OF ADVOCATES: N.K. AGGARWAL(ADVKNAGGARWAL@GMAIL.COM)(9818342898)(PETITIONER) DR. JAGDISH CHANDER VASHISTA(MAJJAGDISH@YAHOO.COM)(9891152939)(RESPONDENT) RANDHIR SINGH KALKAL(RANDHIRKALKAL@YAHOO.CO.IN)(9350906007)(RESPONDENT) RANDHIR SINGH KALKAL(RANDHIRKALKAL@YAHOO.CO.IN)(9350906007)(RESPONDENT) RANDHIR SINGH KALKAL(RANDHIRKALKAL@YAHOO.CO.IN)(9350906007)(RESPONDENT) BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(RESPONDENT)	
8	CM APPL. 58645/2024 CM APPL. 58686/2024 In RFA-425/2022	SH PRITAM SINGH & ANR. V/s SH BHAGAT SINGH & ORS.	ALOK BHACHAWAT, ANKUR MAHINDRO, SURESH KUMAR CHATURVEDI, LATIKA MALHOTRA, VIKAS CHOPRA, ANKUR MAHINDRO, SAKSHI SHAIRWAL, YOGESH KUMAR JAGIA
		OTHER DETAILS OF ADVOCATES: BACHAWAT ASSOCIATES()(9811105362)(PETITIONER) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED- JURE.IN)(9891051888)(PETITIONER) CONTACT BHACHAWAT(CONTACT@BHACHAWAT.COM)(0)(PETITIONER) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED- JURE.IN)(9891051888)(RESPONDENT) CHOPRA AND COMPANY(CHOPRA.COMPANY@GMAIL.COM)(0)(RESPONDENT) JAGIA(OFFICE.JAGIA@GMAIL.COM)(0)(RESPONDENT) BHACHAWAT(CONTACT@BHACHAWAT.COM)(0)(PETITIONER) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED- JURE.IN)(9891051888)(RESPONDENT) CHOPRA COMPANY(CHOPRA.COMPANY@GMAIL.COM)(0)(RESPONDENT) JAGIA(OFFICE.JAGIA@GMAIL.COM)(0)(RESPONDENT) KARTAR SINGH CHAWLA(SURESHCHATURVEDI@YAHOO.CO.IN)(0)(PETITIONER) BHA CHAWAT(CONTACT@BHACHAWAT.COM)(0)(RESPONDENT) LATIKA MALHOTRA(MYERA.LATIKA@GMAIL.COM)(9811895162)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(RESPONDENT) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED-	

		JURE.IN)(9891051888)(RESPONDENT) SAKSHI SHAIRWAL(ADVSAKSHISHAIRWAL@GMAIL.COM)(9899323077)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(RESPONDENT) YOGESH KUMAR JAGIA(OFFICE.JAGIA@GMAIL.COM)(9871089784)(RESPONDENT) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED- JURE.IN)(9891051888)(RESPONDENT) SURESH KUMAR CHATURVEDI(SURESHCHATURVEDI@YAHOO.CO.IN)(9811756975)(PETITIONER) SURESH KUMAR CHATURVEDI(SURESHCHATURVEDI@YAHOO.CO.IN)(9811756975)(PETITIONER) SURESH KUMAR CHATURVEDI(SURESHCHATURVEDI@YAHOO.CO.IN)(9811756975)(RESPONDENT)	
9	CM APPL. 4922/2024 CM APPL. 4923/2024 CM APPL. 4924/2024 CM APPL. 4925/2024 CM APPL. 4926/2024 CM APPL. 65530/2024 CM APPL. 65531/2024 CM APPL. 65532/2024 CM APPL. 65533/2024 CM APPL. 65534/2024 CM APPL. 65535/2024 In RFA-67/2024	SMT SUSHMA SHARMA V/s SMT NISHA SAXENA	NIRMAL KISHORE, SURUCHI JAISWAL
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH()(9873190316)(PETITIONER) JASPREET SINGH(AMITSINGHCOURT8@GMAIL.COM)(9873190316)(PETITIONER) ADV SURUCHIJAISWAL(ADVSURUCHIJAISWAL@GMAIL.COM)(0)(RESPONDENT) SURUCHI JAISWAL(ADVSURUCHIJAISWAL@GMAIL.COM)(9643917721)(PETITIONER)	
10	RFA-329/2024 CM APPL. 29211/2024	LEGAL INITIATIVE FOR FOREST AND ENVIRONMENT THROUGH ITS TRUSTEE RAHUL CHOUDHARY V/s UNION OF INDIA THROUGH THE MINISTRY OF HOME AFFAIRS	ABISHEK JEBARAJ
		OTHER DETAILS OF ADVOCATES:	
11	RFA-519/2024 CM APPL. 46895/2024 CM APPL. 46896/2024 CM APPL. 46897/2024 CM APPL. 9939/2025 CM APPL. 9940/2025	SH ASHOK TOMAR AND OTHERS V/s SH SUNIL KUMAR BHATNAGAR	HONEY KUMAR
		OTHER DETAILS OF ADVOCATES: SUDHIR OJHA(SUDHIR9818607014@GMAIL.COM)(9818607014)(RESPONDENT)	
12	RFA-622/2024 CM APPL. 54354/2024	RAJWATI V/s BALA	SAPNA CHHETRI
		OTHER DETAILS OF ADVOCATES: KUSUM SAPNA CHHETRI & DHARMENDRA TYAGI(ADVSAPNACHHETRI@GMAIL.COM)(9899214371)(PETITIONER) ARUN SAROHA(ARUNSAROHA4ALL@GMAIL.COM)(0)(RESPONDENT)	
13	RFA-796/2024 CM APPL. 67448/2024 CM APPL. 67449/2024	AJAY KUMAR JAIN V/s MEENA JAIN	PURNIMA MAHESHWARI
		OTHER DETAILS OF ADVOCATES: PURNIMA MAHESHWARI(ADVPURNIMA111@GMAIL.COM)(9810153018)(PETITIONER) HANIF(HANIF.IRSHAD@GMAIL.COM)(0)(RESPONDENT)	
14	RFA-799/2024	DEVENDER KUMAR V/s VIKAS JAIN	IMRAN ALI
		OTHER DETAILS OF ADVOCATES: AANCHAL BUMB(BUMBAANCHAL@GMAIL.COM)(9950834771)(PETITIONER) VASHIT LAWCHABERS(VASHITLAWCHABMERS@GMAIL.COM)(0)(RESPONDENT)	

08.04.2025

Advance List

15	RFA(COMM)-350/2024 CM APPL. 48946/2024	RITESH CHAUHAN V/s ARCING SOLUTIONS INDIA PVT LTD LIMITED	HARSH VARDHAN SHARMA	
		OTHER DETAILS OF ADVOCATES: HARSH VARDHAN SHARMA(HARSHSHARMA1269@GMAIL.COM)(9999897692)(PETITIONER) ARCING(ARCING103@GMAIL.COM)(0)(RESPONDENT)		
16	RFA(OS)-24/2020 CM APPL. 10187/2020 CM APPL. 63364/2024	MAYANK SHARMA V/s SANTOSH SHARMA & ORS	ARUNABH BANERJEE, SANJAY SINGH, SURENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES: ARUNABH BANERJEE()(9810793305)(PETITIONER) SURENDRA KUMAR(SURENDRA.LAW@GMAIL.COM)(9910860320)(PETITIONER)		

**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CEAC-1/2022 CM APPL. 12484/2022 CM APPL. 12485/2022	PR. COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, DELHI-SOUTH V/s M/S GOLDEN TOBACCO LTD.	HARPREET SINGH	
		OTHER DETAILS OF ADVOCATES: COMMISSIONER OF CENTRAL EXCISE(DELHISTLEGAL@YAHOO.COM)() HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(981125353)(PETITIONER) SUJATH(SUJATHASHIROLKAR@YAHOO.CO.IN)()(RESPONDENT)		
2	CONT.CAS(C)-332/2024 CM APPL. 11854/2024 WITH W.P.(C) 4284/2023	HEMLATA V/s DWARKA COURT BAR ASSOCIATION REGD EXECUTIVE COMMITTEE AND OTHERS	HEMLATA	
		OTHER DETAILS OF ADVOCATES: HEMLATA(HEMICHODHARY.23@GMAIL.COM)(9871963576)(PETITIONER) DWARKA COURT(DWAKACOURTBARASSOCIATION@GMAIL.COM)()(RESPONDENT)		
3	CRL.A.-614/2023	STATE V/s DAYA CHAND & ORS.	KEWAL SINGH AHUJA, ATUL BHUCHAR, SIMA GULATI, PRATEEK BHALLA	
		OTHER DETAILS OF ADVOCATES: ATUL BHUCHAR(ATULBHUCHAR@BHUCHARLEGAL.COM)(9891096655)(RESPONDENT) SIMA GULATI(SIMAGULATI@GMAIL.COM)(9810048243)(RESPONDENT) SIMA GULATI(SIMAGULATI@GMAIL.COM)(9810048243)(PETITIONER) PRATEEK BHALLA(PRATEEKBHALLA58@GMAIL.COM)(9958477909)(RESPONDENT) PRATEEK BHALLA(PRATEEKBHALLA58@GMAIL.COM)(9958477909)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI- 727/2005) BAIL APPLN. 72/2006 FILED BY BALRAJ (DISPOSED ON : 2006-01-13) BAIL APPLN. 1038/2006 FILED BY

08.04.2025

Advance List

			KRISHNA (DISPOSED ON : 2006-04-03) CRL.M.C. 6586/2006 FILED BY SUSHIL (DISPOSED ON : 2009-05-18) BAIL APPLN. 4143/2006 FILED BY RAKESH@ BHOLA (DISPOSED ON : 2007-11-23) BAIL APPLN. 274/2008 FILED BY DAYA CHAND (DISPOSED ON : 2008-03-11) BAIL APPLN. 1440/2008 FILED BY DAYA CHAND (IN J.C.) (DISPOSED ON : 2009-05-18) BAIL APPLN. 2426/2009 FILED BY DAYA CHAND (DISPOSED ON : 2010-01-13) BAIL APPLN. 1366/2010 FILED BY DAYA CHAND (DISPOSED ON : 2010-09-28) CRL.M.C. 2900/2010 FILED BY GURDESH (DISPOSED ON : 2010-09-08) BAIL APPLN. 915/2010 FILED BY RAKESH @ BHOLA (DISPOSED ON : 2010-07-22) CRL.M.C. 3376/2011 FILED BY GURDESH (DISPOSED ON : 2011-11-02) BAIL APPLN. 1038/2012 FILED BY SUDESH KUMAR @ DHANDAL (DISPOSED ON : 2012-07-18) BAIL APPLN. 1647/2012 FILED BY DAYA CHAND (DISPOSED ON : 2012-11-19)

			P.S.-FIR NO. :(MEHRAULI-727/2005)
4	CRL.A.-52/2025	STATE V/s KANHAIYA LAL PATHAK	RICHA KAPOOR
		OTHER DETAILS OF ADVOCATES:	P.S.-FIR NO. :(SUBHASH PLACE-293/2012)
5	CRL.M.C.-156/2025 CRL.M.A. 848/2025	RIZWAN KHAN AND ORS. V/s STATE OF NCT OF DELHI AND ORS	RITU PARNA
		OTHER DETAILS OF ADVOCATES: TOFIQ HUSSAIN (GUPTAASHUTOSH19@GMAIL.COM)(7291029512)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(WAZIRABAD-848/2021)
6	CRL.M.C.-159/2025 CRL.M.A. 854/2025	AMBIKA JHA V/s THE STATE THROUGH S.H.O. & ANR.	UMANG JAIN
		OTHER DETAILS OF ADVOCATES: UMANG JAIN (ADV.UMANGJAIN@GMAIL.COM)(7011276064)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(BURARI-283/2010)
7	CRL.M.C.-436/2025	SURENDER & ORS. V/s STATE NCT OF DELHI & ANR.	MANJEET SINGH
		OTHER DETAILS OF ADVOCATES: MANJEET SINGH(CHANDEL08@GMAIL.COM)(9555178859)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(NAJAFGARH-225/2019)
8	CRL.M.C.-960/2025 CRL.M.A. 4443/2025	SH. KULDEEP SINGH AND ANR. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	DILKHUSH KUMAR
		OTHER DETAILS OF ADVOCATES: RAVINDER KAUR (RAVINDERKAURADV333@GMAIL.COM)(9971697756)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUKHERJEE NAGAR- 587/2021) BAIL APPLN. 4503/2021 FILED BY KULDEEP SINGH (DISPOSED ON : 2022-12-16) BAIL APPLN. 4504/2021 FILED BY JASMEET KAUR (DISPOSED ON : 2022-12-16) P.S.-FIR NO. :(MUKHERJEE NAGAR- 587/2021)
9	CM APPL. 2588/2017 In C.R.P.-117/2016	LEELAWATI V/s PHOOLWATI & ORS	R K GUPTA & CO, DWAPAYAN GUPTA & ASSOCIATES, ABHAY RAJ VARMA, MANDEEP SINGH VINAIAK
		OTHER DETAILS OF ADVOCATES:	

		ABHAY RAJ VARMA(ABHAY@PRIMACARTA.COM)(8800566069)(RESPONDENT) ABHAY RAJ VARMA(ABHAY@PRIMACARTA.COM)(8800566069)(RESPONDENT) MANDEEP SINGH VINAIAK(OPERATIONS@INTEGRALLAWOFFICES.ORG)(9810001275)(PETITIONER) MANDEEP SINGH VINAIAK(OPERATIONS@INTEGRALLAWOFFICES.ORG)(9810001275)(PETITIONER)		
10	CM APPL. 1733/2025 In C.R.P.-125/2023	1. SH KRISHAN LAL DUTTA SINCE DECEASED THROUGH LRS AND ANOTHER V/s USHA CHHABRA (SINCE DECEASED, THROUGH LRS) AND ORS.	SHIVANSHU BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SHIVANSHU BHARDWAJ(CONTACT.SHIVANSHUBHARDWAJ@GMAIL.COM)(9958864562)(PETITIONER) SHIVANSHU BHARDWAJ()(9958864562)(PETITIONER) USHA CHHABRA()(9810082422)(RESPONDENT)		
11	C.R.P.-167/2023 CM APPL. 33903/2023 CM APPL. 49809/2023 CM APPL. 49810/2023	DEV PRAKASH NAGPAL SINCE DECEASED THROUGH LEGAL HEIRS & ORS. V/s JUGAL KISHORE NAGPAL & ORS.	RAJESH GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJESH GUPTA & HARPREET(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(9810087071)(PETITIONER) NAGPAL(ANAGPAL2005@GMAIL.COM)()(RESPONDENT) NK BANSAL(ADV.NKBANSAL@GMAIL.COM)()(RESPONDENT) M M GOEL(MMGOEL1123@GMAIL.COM)()(RESPONDENT) RAJESH(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)()(RESPONDENT) RAJESH GUPTA(RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(9810087071)(PETITIONER) MM GOEL(MMGOEL123@GMAIL.COM)()(RESPONDENT)		
12	C.R.P.-205/2024 CM APPL. 38401/2024	BHOJ RAJ SINGH V/s JAMSHED ALI (DECEASED) THR LRS AND ORS	L. B. RAI, YOGESH GAUR	
		OTHER DETAILS OF ADVOCATES: YOGESH GAUR(GAURLAWFIRM09@GMAIL.COM)(9871434271)(PETITIONER)		
13	C.R.P.-362/2024 CM APPL. 70268/2024	SH. BIRESHWAR BHATTACHARYA V/s SMT. NEELAM DEVI AND ORS.	SUNIL KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: V N JHA (ADVOCATEVIVEK1@YAHOO.IN)(8586903263)(PETITIONER) V N JHA(ADVOCATEVIVEK1@YAHOO.IN)(8586903263)(PETITIONER) PRASHANT (PRASHANT.KUMAR@HDFC.COM)(0)(RESPONDENT) AMAN NARULA(AMANNARULA20@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) PRASHANT (PRASHANTKUMAR@HDFC.COM)(0)(RESPONDENT) SBI(SBI11559@SBI.CO.IN)(0)(RESPONDENT) BHARDWAJ(BHARDWAJLAWOFFICES2015@GMAIL.COM)(0)(RESPONDENT) KMVANRENDE(OFFICERKMVNARENDRAPUR@GMAIL.COM)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) PMNRF(PMNRF@GOV.IN)(0)(RESPONDENT) NDF(NDF@GOV.IN)(0)(RESPONDENT) BHARDWAJ OFFICE(BHARDWAJLAWOFFICES2015@GMAIL.COM)(0)(RESPONDENT)		
14	CUSAA-75/2024 CM APPL. 55773/2024	PRINCIPAL COMMISSIONER OF CUSTOMS, ICD TUGHLAKABAD, NEW DELHI V/s M/S BAG INDUSTRIES	AAKARSH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: AAKARSH SRIVASTAVA(AAKARSHS@GMAIL.COM)(9871094948)(PETITIONER) BAG INDUSTRIES(INFO.BAGINDUSTRIES@GMAIL.COM)(0)(RESPONDENT) CUS(CUS-ADVRULLINGS.MUM@GOV.IN)(0)(RESPONDENT)		
15	FAO-383/2018	USHA RANI V/s SEEMA & ORS	R M SINGHA	
		OTHER DETAILS OF ADVOCATES: R M SINGHA()(9811471208)(PETITIONER)		

16	FAO-295/2022 CM APPL. 49982/2022 CM APPL. 8209/2023	VISHWABIR SHARMA V/s SHAKUNTALA VASHISTH (DECEASED) THR LRS & ORS.	HARSHIT VASHISHT, MEGHHA KATARI, RATI COSHIC	
		OTHER DETAILS OF ADVOCATES: HARSHIT VASHISHT(HARSHITVASHISHT42@GMAIL.COM)(9910004533)(PETITIONER) HARSHIT VASHISHT & HARDIK VASHISHT(HARSHITVASHISHT42@GMAIL.COM)(9910004533)(PETITIONER) SVK(SVKZEROX@GMAIL.COM)()(RESPONDENT) CHAMBER(CHAMBERSURVIMOHAN@GMAIL.COM)()(RESPONDENT) MEGHA(MEGHA.KATARIA@GMAIL.COM)()(RESPONDENT) MEGHA(MEGHA.KATARIA@GMAIL.COM)()(RESPONDENT) ADVOCATE(ADVOCATEKATARI@GMAIL.COM)()(RESPONDENT) HARSHIT VASHISHT & HARDIK VASHISHT()(9910004533)(PETITIONER) HARSHIT(HARSHITVASHISHT42@GMAIL.COM)()(PETITIONER) SVK(SVKEROX@GMAIL.COM)()(RESPONDENT) MEGHHA KATARI(MEGHHAKATARIASSOCIATES@GMAIL.COM)(9810799444)(PETITIONER) MEGHHA KATARI(MEGHHAKATARIASSOCIATES@GMAIL.COM)(9810799444)(RESPONDENT) RATI COSHIC(RATI_93@HOTMAIL.COM)(9818215275)(RESPONDENT) MEGHHA KATARI(MEGHHAKATARIASSOCIATES@GMAIL.COM)(9810799444)(RESPONDENT)		
17	MAC.APP.-824/2018	SACHIN HANS V/s SATYA PRAKASH GOYAL & ORS (L & T GENERAL INSURANCE CO LTD)	BABITA TYAGI	
		OTHER DETAILS OF ADVOCATES: BABITA TYAGI()(9811396345)(PETITIONER)		
18	MAC.APP.-275/2019 CM APPL. 8330/2019 CM APPL. 45969/2019 CM APPL. 45970/2019 WITH MAC.APP. 276/2019	THE NEW INDIA ASSURANCE CO LTD V/s RAJU SHARMA & ORS	R K TRIPATHI, RAM DAYAL SHAHALIA	
		OTHER DETAILS OF ADVOCATES: R K TRIPATHI()(9811602923)(PETITIONER) RAM DAYAL SHAHALIA()(9818500977)(PETITIONER) RAM DAYAL SHAHALIA()(9818500977)(PETITIONER)		
19	MAC.APP.-276/2019 CM APPL. 8332/2019	THE NEW INDIA ASSURANCE CO LTD V/s ANIL KUMAR SHARMA & ORS	R K TRIPATHI	
		OTHER DETAILS OF ADVOCATES: R K TRIPATHI()(9811602923)(PETITIONER)		
20	CM APPL. 44186/2024(CM For Restoration) CM APPL. 44187/2024 In MAC.APP.- 658/2019(Disposed off case)	MAGMA HDI GENERAL INSURANCE CO LTD V/s BINDU DEVI & ORS	VED VYAS TRIPATHI, PRAMOD KUMAR SAH	
		OTHER DETAILS OF ADVOCATES: VED VYAS TRIPATHI()(9910065069)(PETITIONER) VED VYAS TRIPATHI (VEDTRIPATHI@LIVE.COM)(9910065069)(PETITIONER) KR SHARMA()(9810663815)(RESPONDENT)		
21	MAC.APP.-65/2020 CM APPL. 5453/2020	THE NEW INDIA ASSURANCE CO LTD V/s BINDRA & ORS	R K TRIPATHI, RAJESH KUMAR TRIPATHI	
		OTHER DETAILS OF ADVOCATES: R K TRIPATHI()(9811602923)(PETITIONER) RAJESH KUMAR TRIPATHI(RKRTRIPATHI72@GMAIL.COM)(9811602923)(PETITIONER)		
22	MAC.APP.-156/2020	RUCHI KATHERIYA & ORS V/s RELIANCE GEN INS CO LTD & ORS	ANSHUMAN BAL, RAJEEV MAHESHWARANAND ROY	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL()(9810955203)(PETITIONER) RAJEEV MAHESHWARANAND ROY(RAJEEVMROY@GMAIL.COM)(9811181935)(PETITIONER)		

23	MAC.APP.-452/2023 CM APPL. 50587/2023	SBI GENERAL INSURANCE COMPANY LIMITED V/s HUNNY KENETH WILLIAMS & ORS.	AMIT KUMAR MAIHAN, SOMNATH PARASHAR	
		OTHER DETAILS OF ADVOCATES: SAV LAW ASSOCIATES(SAVLAWASSOCIATES@GMAIL.COM)(9871897844)(PETITIONER) VK SHARMA()(9818068787)(RESPONDENT) SOMNATH PARASHAR(SOMPARASHAR@YAHOO.COM)(9811185863)(RESPONDENT)		
24	MAC.APP.-488/2023 CM APPL. 60021/2023 CM APPL. 60028/2023	SRIJAN SHARMA V/s RAJENDER SINGH AND ORS	PARUL SINGH, MANISHA SINGH	
		OTHER DETAILS OF ADVOCATES: PARUL SINGH(PARULSINGH.LAW@GMAIL.COM)(9899441635)(PETITIONER) PARUL SINGH(PARULSINGH.LAW@GMAIL.COM)(9899441635)(PETITIONER) BOARD AND SECRETARIAL(BOARDANDSECRETARIAL@UIIC.CO.IN)()(RESPONDENT) BOARDANDSECRETARIAL(BOARDANDSECRETARIAL@UIIC.CO.IN)()(RESPONDENT) PARUL SINGH(PARULSINGH.LAW@GMAIL.COM)(9899441635)(RESPONDENT) MANISHA SINGH(MANISHA.SINGH1211@GMAIL.COM)(9167255410)(RESPONDENT)		
25	MAC.APP.-377/2024 CM APPL. 41870/2024	ASHWANI KHOSLA V/s BRAHAM SINGH & ORS.	SHEKHAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SHEKHAR AGGARWAL(SHEKHARA.AGGARWAL@YAHOO.CO.IN)(9999745011)(PETITIONER) PRADEEP(PRADEEPGAUR1@REDIFFMAIL.COM)(0)(RESPONDENT)		
26	MAC.APP.-378/2024 CM APPL. 41872/2024	SAVITA KAPOOR V/s BRAHAM SINGH & ORS. (THE ORIENTAL INSURANCE CO. LTD.)	SHEKHAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SHEKHAR AGGARWAL(SHEKHAR.AGGARWAL@YAHOO.CO.IN)(9999745011)(PETITIONER) PRADEEP GAUR(PRADEEPGAUR1@REDIFFMAIL.COM)(0)(RESPONDENT)		
27	MAC.APP.-387/2024 CM APPL. 42879/2024	THE ORIENTAL INSURANCE CO LTD V/s SUNITA TIWARI & ORS.	ASHWANI KUMAR SONI, SAGAR DWIVEDI	
		OTHER DETAILS OF ADVOCATES: A K SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(PETITIONER) VIDHIT(VIDHITALWFIRMG521@GMAIL.COM)(0)(RESPONDENT) SAGAR DWIVEDI(ADVOCATE.SAGARDWIVEDI@GMAIL.COM)(9910575892)(RESPONDENT) SAGAR DWIVEDI(ADVOCATE.SAGARDWIVEDI@GMAIL.COM)(9910575892)(RESPONDENT)		
28	MISC. APPEAL(PMLA)- 39/2024 CM APPL. 67967/2024 WITH MISC. APPEAL(PMLA) 40/2024 MISC. APPEAL(PMLA) 41/2024	SANJEEV WADHWA THROUGH HIS WIFE MRS. BHAWNA WADHWA V/s DEPUTY DIRECTOR DIRECTOR OF ENFORCEMENT	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES:		
29	MISC. APPEAL(PMLA)- 40/2024 CM APPL. 67973/2024	KAJAL ARORA V/s DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, DELHI	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES:		
30	MISC. APPEAL(PMLA)- 41/2024 CM APPL. 68420/2024	LATE SMT. SUSHILA GUJRAL THROUGH HER LEGAL HEIR PARVESH KUMAR GUJRAL V/s DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT, DELHI	SIDDHARTH ARORA	
		OTHER DETAILS OF ADVOCATES:		
31	RC.REV.-83/2023 CM APPL. 12820/2023 CM APPL. 49653/2023 CM APPL. 37210/2024	MOHD RIZWAN ISMAIL & ORS. V/s RAM NATH & ORS.	HIMAL AKHTAR	
		OTHER DETAILS OF ADVOCATES:		

		LEGUM LAW FIRM(LEGUMLAWFIRM@GMAIL.COM)(9810456889)(PETITIONER) R()(9818802329)(RESPONDENT) LEGUM LAW FIRM(LEGUMLAWFIRM@GMAIL.COM)(9810456889)(PETITIONER) PS (PS_B2@REDIFFMAIL.COM)()(RESPONDENT) R()(9818802329)(RESPONDENT) LEGUM LAW FIRM(LEGUMLAWFIRM@GMAIL.COM)(9810456889)(PETITIONER) PS B(PS_B2@REDIFFMAIL.COM)(0)(RESPONDENT)		
32	CM APPL. 59833/2023 In RFA-792/2015	DEVENDER SINGH V/s SANGEETA	AMIT JAIN, VIVEKANAND JHA, AMIT KUMAR, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: VIVEKANAND JHA()(7982943271)(PETITIONER) SUNIRAJAIN(ADVSUNIRAJAIN@GMAIL.COM)()(PETITIONER) VIVEKANAND JHA(VIVEKJHA1975@GMAIL.COM)(9312370952)(RESPONDENT) AMIT KUMAR(AMIT1975.ADV@GMAIL.COM)(9971210185)(RESPONDENT)		
33	RSA-235/2019 CM APPL. 51455/2019 CM APPL. 14606/2021 CM APPL. 14607/2021 CM APPL. 22798/2022 CM APPL. 73321/2024	M/S DLF UNIVERSAL LTD (NOW DLF LTD) V/s DELHI WAKF BOARD & ORS	KARANJAWALA & CO, ZEBA KHAIR	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO()(9717196388)(PETITIONER) KARANJAWALA & CO(ANKIT.RAJGARHIA@KARANJAWALA.IN)(9818855771)(PETITIONER) CEODL WAQF(CEODL@WAQF.GOV.IN)()(RESPONDENT) KARANJAWALA AND CO(MEGHNA.MISHRA@KARANJAWALA.IN)(9717196388)(PETITIONER) CEO DL(CEODL@WAGF.GOV.IN,)(0)(RESPONDENT) KARANJAWALA & CO(ANKIT.RAJGARHIA@KARANJAWALA.IN)(9810125852)(PETITIONER) ZEBA KHAIR (ZKADVOCATE1@GMAIL.COM)(9810602612)(RESPONDENT)		
34	RSA-248/2019 CM APPL. 55189/2019 CM APPL. 30225/2022	DEVI BAI (DECEASED) THR LRS & ORS V/s NEW DELHI MUNICIPAL COUNCIL & ORS	ORTIS LAW OFFICES, TARANG AGARWAL	
		OTHER DETAILS OF ADVOCATES: ORTIS LAW OFFICES()(9810649994)(PETITIONER) SANDEEP GROVER, TARANG AGARWAL()(9953136704)(PETITIONER) HANDOORK(HANDOORK@HOTMAIL.COM)()(RESPONDENT) R KHANDOO(RKHANDHANDOO.COM)()(RESPONDENT)		
35	CM APPL. 1918/2024 In RSA-156/2024	ANGOREY DEVI (DECEASED) THR HER LRS V/s M/S MAHABIR STEEL ROLLING MILLS AND ANR	NAIPAL SINGH	
		OTHER DETAILS OF ADVOCATES: NAIPAL SINGH & RANJANA GAUTAM(NAIPLASINGH.1946@GMAIL.COM)(9811988383)(PETITIONER) DR. NAIPAL SINGH AND RANJANA GAUTAM(NAIPALSINGH.1946@GMAIL.COM)(9953052065)(PETITIONER)		
36	W.P.(C)-4065/2025	RISHI SEHDEV V/s UNION OF INDIA & ORS.	ASHISH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ASHISH CHAUHAN(ASHISHCHAUHAN@AKASSOCIATES.ORG.IN, KUSHAGRABANSAL@AKASSOCIATES.ORG.IN)(9999468603)(PETITIONER) DELHI DCIT JUDICIAL HC, UOI(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM, CIS.NDI@USCIS.DHS.GOV)(0)(RESPONDENT) (.DELHI.CIT.CO.ADMIN@INCOMTAX.GOV.IN)(0)(RESPONDENT)		
37	W.P.(CRL)-16/2022	DURGESH KUMAR V/s STATE OF NCT OF DELHI & ORS.	ABDUL QADIR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(BHALSWA DAIRY- 808/2021)
38	W.P.(CRL)-93/2025	SUMIT KOHLI & ORS.	JUHI ARORA	

08.04.2025

Advance List

	CRL.M.A. 853/2025	V/s STATE OF NCT OF DELHI AND ANR		
		OTHER DETAILS OF ADVOCATES: JUHI ARORA(ADVJUHI.ARORA@GMAIL.COM)(9654652295)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (TILAK NAGAR-326/2024)
39	W.P.(CRL)-94/2025 CRL.M.A. 855/2025	SHUBHAM KAPOOR AND OTHERS V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	TARUN KUMAR	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR (ADVTARUNARORA@GMAIL.COM)(9899619440)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (KIRTI NAGAR-146/2024)
40	W.P.(CRL)-553/2025 CRL.M.A. 5009/2025 CRL.M.A. 5010/2025 CRL.M.A. 6519/2025	GAURAV SHARMA V/s STATE NCT OF DELHI AND ANR	VIPUL LAMBA, ARJUN SYAL	
		OTHER DETAILS OF ADVOCATES: VIPUL (VIPUL_LAMBA@HOTMAIL.COM)(9911725864)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARJUN SYAL(SYALANDCOMPANY@GMAIL.COM)(9873136938)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (GREATER KAILASH-302/2023) W.P.(CRL) 3664/2023 FILED BY MEDHATITHI JHA & ANR. (D. OF HEARING : 2025-07-10) W.P.(CRL) 819/2024 FILED BY GAURAV SHARMA & ORS. (DISPOSED ON : 2024-05-20) W.P.(CRL) 1727/2024 FILED BY PLATINUM HOTELS AND RESTAURANTS LLP (D. OF HEARING : 2025-07-10) W.P.(CRL) 3706/2023 FILED BY M/S PLATINUM HOTELS AND RESTAURANTS LLP & ORS. (DISPOSED ON : 2024-03-14) CRL.M.C. 16/2025 FILED BY KANWARJEET SINGH KOCHHAR (D. OF HEARING : 2025-08-05) P.S.-FIR NO. : (GREATER KAILASH-302/2023)

**R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	BAIL APPLN.- 3539/2022(Disposed off case)	SURESH CHAND V/s STATE THROUGH SHO PS NAVI KARIM NEW DELHI	MALAYA KUMAR CHAND	
		OTHER DETAILS OF ADVOCATES: MALAYA CHAND(MALAYA_CHAND@YAHOO.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NABI KARIM- 326/2021) CRL.M.C. 4384/2023 FILED BY MAMTA (DISPOSED ON : 2023-07-04) BAIL APPLN. 2136/2023 FILED BY MAMTA (DISPOSED ON : 2024-05-03) P.S.-FIR NO. :(NABI KARIM- 326/2021)
2	CRL.M.C.-235/2025 CRL.M.A. 1216/2025	RAHUL PANDEY V/s STATE GOVT. OF NCT OF DELHI AND ANR.	GIRISH CHANDER	
		OTHER DETAILS OF ADVOCATES: GIRISH CHANDER(GIRISHVOLUNTEER@GMAIL.COM)(9899823269)(PETITIONER) GIRISH CHANDER (GIRISHVOLUNTEER@GMAIL.COM)(9899823269)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KIRTI NAGAR- 334/2019) BAIL APPLN. 296/2022 FILED BY RAHUL (DISPOSED ON : 2022-05-09) P.S.-FIR NO.

				:(KIRTI NAGAR-334/2019)
3	CRL.M.C.-1173/2025 CRL.M.A. 5218/2025 CRL.M.A. 5219/2025	VINOD & ORS. V/s STATE GOVT NCT OF DELHI & ORS.	MD NAUSHAD ALAM	
		OTHER DETAILS OF ADVOCATES: ANKIT(ANKITADV96@GMAIL.COM)(8800348619)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (BHARAT NAGAR-582/2019)
4	CRL.M.C.-1311/2025 CRL.M.A. 5823/2025	SACHIN DAGAR & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ORS.	VIKRANT MALIK	
		OTHER DETAILS OF ADVOCATES: PRASHANT SINGH (PRASHANT.TANWAR58@GMAIL.COM)(9643847071)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (JAFFARPUR KALAN-144/2024)
5	CRL.M.C.-1358/2025 CRL.M.A. 5977/2025	DAYAL SINGH V/s STATE NCT OF DELHI AND ANR	RAVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: RAVINDER SINGH (ADVRAVINDER@YOHOO.CO.IN)(9971650205)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (MOHAN GARDEN-428/2022)
6	CRL.M.C.-1360/2025	SHELU ALIAS SHAILLO VERMA AND ORS V/s STATE GOVT OF NCT OF DELHI AND ANR	DHARAMVIR	
		OTHER DETAILS OF ADVOCATES: SUNIL GUP[TA(ADVSG@YAHOO.COM)(8860313311)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JAIT PUR-219/2018) P.S.-FIR NO. : (JAIT PUR-219/2018)
7	CRL.M.C.-1585/2025 CRL.M.A. 7157/2025	VARSHU TOMAR & ORS. V/s STATE OF NCT OF DELHI & ANR.	ANUJ KUMAR RANJAN	
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR (AKRANJANADVOCATE@GMAIL.COM)(8851528876)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANUJ KUMAR RANJAN(AKRANJANADVOCATE@GMAIL.COM)(9289874307)(PETITIONER)		P.S.-FIR NO. : (WELCOME COLONY-477/2019)
8	CRL.M.C.-1615/2025 CRL.M.A. 7305/2025	KULBIR SINGH V/s THE STATE (NCT) OF DELHI & ANR.	NASEEM AHMED, VIKAS WALIA	
		OTHER DETAILS OF ADVOCATES: NASEEM AHMED (NASEEM1449@GMAIL.COM)(9911611222)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKAS WALIA(SONESHSHUKAL91@GMAIL.COM)(8800424159)(RESPONDENT) VIKAS WALIA(SONESHSHUKAL91@GMAIL.COM)(8800424159)(RESPONDENT)		P.S.-FIR NO. : (JANAKPURI-400/2024)
9	CRL.M.C.-1678/2025 CRL.M.A. 7566/2025	SACHIN AWANA & ORS. V/s STATE OF NCT OF DELHI & ANR.	RUPENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: MALKHAN SINGH (MALKHANSINGH81@GMAIL.COM)(9650920813)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (JAIT PUR-

				618/2018) BAIL APPLN. 2527/2018 FILED BY SACHIN AWANA (DISPOSED ON : 2018-10-26) BAIL APPLN. 168/2019 FILED BY SACHIN AWANA (DISPOSED ON : 2019-10-22) P.S.-FIR NO. :(JAIT PUR- 618/2018)
10	CRL.M.C.-1684/2025 CRL.M.A. 7576/2025	ASHISH BHATTACHARYA AND ORS V/s STATE GOVERNMENT OF NCT OF DELHI	SANYOG KUMAR	
		OTHER DETAILS OF ADVOCATES: A.P SHUKLA (APSHUKLA_MDN@REDIFFMAIL.COM)(8433452266)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KAROL BAGH- 634/2022)
11	CRL.M.C.-1771/2025 CRL.M.A. 7981/2025	KANTA RANI V/s STATE (NCT OF DELHI)	VIKAS KUMAR	
		OTHER DETAILS OF ADVOCATES: VIKAS KUMAR (VIKASKUMAR968@GMAIL.COM)(9820988884)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-197/2024)
12	CRL.M.C.-1831/2025 CRL.M.A. 8267/2025 CRL.M.A. 8268/2025	INDERPAL SINGH & ORS. V/s STATE OF NCT OF DELHI & ANR.	LAKSHAY DHAMIJA, SUNAV RASTOGI	
		OTHER DETAILS OF ADVOCATES: LAKSHAY DHANIJA(LAKSHAYADV1608@GMAIL.COM)(9873627270)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SUNAV RASTOGI(SUNAVRUSTGI@GMAIL.COM)(7838389845)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BARAKHAMBA ROAD- 134/2022) W.P.(CRL) 1511/2023 FILED BY MANJIT KAUR (DISPOSED ON : 2024-01-10) P.S.-FIR NO. :(BARAKHAMBA ROAD- 134/2022)
13	CRL.M.C.-1911/2025 CRL.M.A. 8604/2025	DINESH KUMAR AND ANR . V/s STATE GOVT. OF NCT OF DELHI AND ANR.	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: NAVY CHARLIE(CHARLIE.NAVY@GMAIL.COM)(8373975449)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE- 269/2020)

14	CRL.M.C.-1968/2025 CRL.M.A. 8868/2025	NITISH SINGH @ NITIS SINGH & ANR. V/s STATE OF NCT DELHI & ANR.	GANDHARV ANAND	
				OTHER DETAILS OF ADVOCATES: VIKRAMSINGH()(9818551023)(PETITIONER) VIKRAM SINGH ()(9818551023)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)
15	CRL.M.C.-2167/2025 CRL.M.A. 9809/2025	M/S GATI EXPRESS AND SUPPLY CHAIN PRIVATE LIMITED V/s THE STATE GOVT OF NCT OF DELHI AND ANR	DHRUV JOSHI	
				OTHER DETAILS OF ADVOCATES: P.S.-FIR NO. :(CONNAUGHT PLACE- 120/2023)
16	CRL.M.C.-2170/2025 CRL.M.A. 9810/2025 CRL.M.A. 9811/2025	MOHIT & ORS. V/s STATE OF NCT OF DELHI & ORS.	NISHANT NAIN	
				OTHER DETAILS OF ADVOCATES: NISHANT NAIN (NAINISHANT3748@GMAIL.COM)(9818366274)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)
17	CRL.M.C.-2172/2025 CRL.M.A. 9813/2025	GURJEET SINGH & ANR. V/s STATE (NCT OF DELHI) & ANR.	PRAVEEN KUMAR	
				OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR(ADV.PRAVEENKANGAR@GMAILC.OM)(9650270999)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)
18	W.P.(CRL)-474/2025 CRL.M.A. 4262/2025 CRL.M.A. 4263/2025	JAGBIR SINGH & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	GAURAV KUMAR MEENA	
				OTHER DETAILS OF ADVOCATES: GAURAV KUMAR (LEGITLEXIS0@GMAIL.COM)(9911566660)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)
19	W.P.(CRL)-643/2025 CRL.M.A. 5979/2025	ANSHUL JOSHI AND ORS V/s THE STATE NCT OF DELHI AND ANR	ABHAY KUMAR	
				OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILCO040@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)
20	W.P.(CRL)-681/2025 CRL.M.A. 6359/2025	MRS. SUSHMA AHLUWALIA & ORS. V/s GOVT. OF NCT OF DELHI & ORS.	LALIT GUPTA, MANAN BATRA, LALIT GUPTA	
				OTHER DETAILS OF ADVOCATES: LALIT GUPTA(LGADVOCATES@GMAIL.COM)(9810355699)(PETITIONER) KAPIL

08.04.2025

Advance List

		SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MANAN BATRA(BATRAMANAN108@GMAIL.COM)(9999133644)(RESPONDENT) LALIT GUPTA(LGADVOCATES@GMAIL.COM)(9810355699)(PETITIONER)		684/2022)
21	W.P.(CRL)-859/2025	TARUN KHERIA AND ORS V/s THE STATE (NCT OF DELHI) & ANR.	AVADH BIHARI KAUSHIK	
		OTHER DETAILS OF ADVOCATES: AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455435)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHAHDARA- 93/2024)
22	W.P.(CRL)- 1092/2025 CRL.M.A. 10373/2025	RANJANA MANCHANDA AND ANR. V/s STATE OF GNCT OF DELHI & ANR.	YOGENDER SAINI	
		OTHER DETAILS OF ADVOCATES: SHUBHAM CHAUHAN (ADVOCATESHUBHAM03@GMAIL.COM)(8930423938)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAGAT PURI- 136/2025)

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
30	W.P.(C)-4297/2025 CM APPL. 19950/2025 CM APPL. 19951/2025 CM APPL. 19952/2025	STUMPP SCHUELE LEWIS MACHINE TOOLS PVT LTD V/s UNION OF INDIA & ORS.	ANANGA BHATTACHARYYA	
		OTHER DETAILS OF ADVOCATES: ANANGA BHATTACHARYYA(ADMIN@VERITASLEGIS.COM)(9717676996)(PETITIONER) UNION OF INDIA, CRPF(UOIDHC@GMAIL.COM, IGADM@CRPF.GOV.IN, DG@CRPF.GOV.IN, IGPERS@CRPF.GOV.IN)(0)(RESPONDENT) I COMMTELE, ADANI(INFO@ICOMMTELE.COM, INFO@ADANI.COM)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
31	CM APPL. 20691/2025 In LPA-1140/2024	CHANDER BHAN V/s DELHI DEVELOPMENT AUTHORITY & ANR.	VIVEK BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: DR. VIVEK BHARDWAJ(VIVEKADVOCATE141@YAHOO.COM)(9811260570)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) VIVEK BHARDWAJ , PINKI SINGH()(9811260570)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		

32	LPA-241/2025 CM APPL. 20646/2025 CM APPL. 20647/2025 CM APPL. 20648/2025 CM APPL. 20649/2025	NAYA SAMAJ PARENTS ASSOCIATION V/s ACTION COMMITTEE UNAIDED RECOGNIZED PRIVATE SCHOOL AND ANR	SHIKHA SHARMA	
		OTHER DETAILS OF ADVOCATES: ABHIMANTRAN LEGAL LLP(ABHIMANTRANLEGAL@GMAIL.COM)(8826456565)(PETITIONER) ACTION COMMITTEE(SECRETARY.ACTIONCOMMITTEE@GMAIL.COM)(0)(RESPONDENT) BHARAT ARORA(BHARATARORA2303@GMAIL.COM)(0)(RESPONDENT) G(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
33	CM APPL. 20659/2025 CM APPL. 20718/2025 In RFA(COMM)-528/2024	SKY CONSTRUCTION COMPANY V/s ZENITH ELECTROTECH PVT LTD	AMER VAID	
		OTHER DETAILS OF ADVOCATES: AMER VAID(AMERVAID@GMAIL.COM)(9818239395)(PETITIONER) TANVEER(TANVEER@ZENITHELECTROTECH.COM)(0)(RESPONDENT) PRASHANT(PRASHANT@ZENITHELECTROTECH.COM)(0)(RESPONDENT) AMER VAID(AMERVAID@GMAIL.COM)(9818239395)(PETITIONER) TANVEER(TANVEER@ZENITHELECTROTECH.COM)(0)(RESPONDENT) PRASHANT(PRASHANT@ZENITHELECTROTECH.COM)(0)(RESPONDENT) AMER VAID(AMERVAID@GMAIL.COM)(9818239395)(PETITIONER) TANVEER(TANVEER@ZENITHELECTROTECH.COM)(0)(RESPONDENT)		
34	CM APPL. 20795/2025 In W.P.(C)-12270/2024	PAHARPUR COOLING TOWERS LIMITED V/s UNION OF INDIA & ORS.	DIVYAKANT LAHOTI, ROHIT KUMAR SINGH, SUMIT SINGH BENIPAL	
		OTHER DETAILS OF ADVOCATES: DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) INDIAN OIL CORPORATION LIMITED(KGWALANI2INDIANOIL.IN, MANMOHANKALRA@HOTMAIL.COM, PRASHANT.SHARMA@TEN.COM)(0)(RESPONDENT) HAMON COOLING SYSTEMS PRIVATE LLIMITED(TAX@HAMOINDIA.COM)(0)(RESPONDENT) DIVYAKANT LAHOTI(DIVYAKANT@LAHOTIADVOCATES.COM)(9868541200)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KG WALANI(KGWALANI@INDIANOIL.IN)(0)(RESPONDENT) PRASHANT SHARMA(PRASHANT.SHARMA@TEN.COM, TAX@HAMONIDIA.COM, SAJI.MOHAMED@AGRUDPARTNERS.COM)(0)(RESPONDENT) ROHIT KUMAR SINGH(BIHARIROHIT@GMAIL.COM)(9868250545)(RESPONDENT) SUMIT SINGH BENIPAL(NIRBHAYSINGH105@GMAIL.COM)(9650610540)(PETITIONER)		
35	CM APPL. 20777/2025 In W.P.(C)-4056/2025	AA GLOBE SERVICES PVT LTD V/s POWER FINANCE CORPORATION LTD AND ORS	SUMIT KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMARSHGUKLA, AMAN KUMAR THAKUR(ADVSUMITSHUKLA@GMAIL.COM)(8800652304)(PETITIONER) SUDHIR SINGHAL, GEMINI ASSOCIATES, KMK LIMITED(SUDHIR262GMAIL.COM, INFO@GEMINIASSOCIATES.IN, SALES@KMKLIMITED.COM)(0)(RESPONDENT) POWER FINANCE, E-MARKETPLACE(RK_DUBEY@PFCINDIA.COM, ABHINAV@ADAZLAW.COM, WIO-COMMERCE@NIC.IN)(0)(RESPONDENT) SUMIT KUMAR SHUKLA AND AMAN KUMAR THAKUR(ADVSUMITSHUKLA@GMAIL.COM)(8800652304)(PETITIONER)		
36	W.P.(C)-4376/2025	PERIYAR UNIVERSITY AFFILIATED SELF FINANCE ARTS AND SCIENCE COLLEGES MANAGEMENT CONFEDERATION (PASAM) V/s THE UNION OF INDIA AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
37	W.P.(C)-4377/2025	TAMIL NADU CATHOLIC EDUCATIONAL ASSOCIATION V/s THE UNION OF INDIA AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
38	W.P.(C)-4378/2025	PADMAVANI ARTS AND SCIENCE COLLEGE FOR WOMEN V/s THE UNION OF INDIA AND ORS	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
39	W.P.(C)-4462/2025 CM APPL. 20619/2025	S C GUPTA V/s UNION OF INDIA AND ANR	MANISH RAGHAV	
		OTHER DETAILS OF ADVOCATES: MANISH RAGHAV(MANISHRAGHAV@GMAIL.COM, RAGHAVLAWEFIL@GMAIL.COM)(9873645048)(PETITIONER) DZU REPORTING, UNION OF INDIA(SIO.DZUREPORTING1@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
40	LPA-1069/2024 CM APPL. 63145/2024	ABHISHEK GROVER V/s DIVISIONAL COMMISSIONER STATE OF NCT OF DELHI & ORS.	DEEPAK SAIN	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 37
 DIVISION BENCH - II
 HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

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 MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
75	ITA-83/2025 CM APPL. 20686/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -2 V/s NORWEST VENTURES PARTNERS X MAURITIUS	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RUCHIRBHATIA210@GMAIL.COM)(0)(PETITIONER) NVP(BUSINESSPLAN@NVP.COM)(0)(RESPONDENT)		
76	ITA-84/2025 CM APPL. 20794/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -1 V/s AMADEUS IT GROUP SA	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) GOPAL(GOPAL@VAISHLAW.COM)(0)(RESPONDENT)		
77	ITA-85/2025 CM APPL. 20847/2025 CM APPL. 20848/2025	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -1 V/s AMADEUS IT GROUP SA	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA (RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER)		
78	CM APPL. 20871/2025 In RFA(COMM)-155/2024	M/S LSC MARKETING INDIA PVT LTD V/s M/S LAKSHMI ENGINEERING WORKS & ORS.	NEERAJ GOYAL, HARISH MALIK	
		OTHER DETAILS OF ADVOCATES: NG(NG155@YAHOO.COM)(0)(PETITIONER) HARISH MALIK(MALIK.HARIS01@GMAIL.COM)(7838855710)(RESPONDENT)		
79	CM APPL. 20781/2025 In W.P.(C)-17793/2024	ACUITY KP SOLUTIONS (INDIA) PRIVATE LIMITED V/s DEPUTY COMMISSIONER OF INCOME- TAX CIRCLE 1(1), DELHI & ORS.	MANUJ SABHARWAL	
		OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

80	CM APPL. 20783/2025 In W.P.(C)-3084/2025	MOHD ATHAR ANJUM V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 28, DELHI	PARITOSH JAIN	
		OTHER DETAILS OF ADVOCATES: AJA LEGAL(AJALEGALS@GMAIL.COM)(1142747204)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) AJA LEGAL(AJALEGALS@GMAIL.COM)(0)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
81	W.P.(C)-4478/2025 CM APPL. 20725/2025 CM APPL. 20726/2025	TOWNPARK BUILDCON PVT LTD V/s ACIT, CC 15 AND ORS	SAMYAK JAIN	
		OTHER DETAILS OF ADVOCATES: SAMYAK JAIN(ADVOCATE.SAMYAK@GMAIL.COM)(9718282020)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
82	W.P.(C)-4483/2025 CM APPL. 20741/2025	DIRECT NEWS PVT. LTD. THROUGH ITS AUTHORIZED REPRESENTATIVE V/s NATIONAL FACELESS APPEAL CENTRE, DELHI THROUGH ITS INCOME TAX OFFICER ANR ORS.	PRADEEP SINGH RAWAT	
		OTHER DETAILS OF ADVOCATES: PRADEEP SINGH RAWAT(PRADEEP@LAWTMADVISORS.COM)(8424058557)(PETITIONER) INCOME TAX, CBDT(DELHI.DCIT7.1JUDICIAL@INCOMETAX.GOV.IN, CHAIRMANCBDT@NIC.IN)(0)(RESPONDENT) INCOME TAX(DELHI.PCCIT.NFAC@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.PCCIT.NEAC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
83	W.P.(C)-4488/2025 CM APPL. 20752/2025 CM APPL. 20753/2025	K CUBE COMMUNICATIONS PVT LTD & ANR. V/s PRINCIPAL COMMISSIONER OF INCOME TAX & ANR.	PANKAJ KUMAR	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR & ASSOCIATES(PANKAJKUMARADVOCATE@GMAIL.COM)(9311020997)(PETITIONER) INCOME TAX(DELHI.ITO14.1@INCOMETAX.GOV.IN, DELHI.CIT.CEN2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
84	W.P.(C)-16978/2022 WITH W.P.(C) 3410/2025 W.P.(C) 3414/2025	CONNER INSTITUTE OF HEALTH CARE AND RESEARCH CENTER PVT. LTD V/s DCIT, CIRCLE- 73(1), DELHI	MUKESH CHAND	
	1300.99 0.00	OTHER DETAILS OF ADVOCATES: MUKESH GUPTA(MSGS1963@GMAIL.COM)(9811113381)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT)		
85	W.P.(C)-3410/2025 CM APPL. 16087/2025 WITH W.P.(C) 3414/2025	CONNER INSTITUTE OF HEALTH CARE AND RESEARCH CENTER PVT. LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX	MUKESH CHAND	
		OTHER DETAILS OF ADVOCATES: MUKESH GUPTA(MSGS1963@GMAIL.COM)(9811113381)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
86	W.P.(C)-3414/2025 CM APPL. 16094/2025	CONNER INSTITUTE OF HEALTH CARE AND RESEARCH CENTER PVT. LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX	MUKESH CHAND	
		OTHER DETAILS OF ADVOCATES: MUKESH GUPTA(MSGS1963@GMAIL.COM)(9811113381)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

COURT NO. 42
 DIVISION BENCH- III
 HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

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 MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
102	CM APPL. 20796/2025 In W.P.(C)-567/2025	MR ANIL V/s NEW DELHI MUNICIPAL COUNCIL & ORS.	JAI SHANKAR, RAJEEV PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: JAI SHANKAR & NANDITA RAO(JAI.25.KPUC@GMAIL.COM)(7838096941)(PETITIONER) SANTOSH KUMAR TRIPATHI, NDMC, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, LAW.DEPTT.NDMC@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT) HANDOO AND HANDOO, AYUSH THAKUR(MAIL@HANDOOANDHANDOO.COM, AYUSH24THAKUR@GMAIL.COM)(0)(RESPONDENT) JAI SHANKAR AND NANDITA RAO(JAI.25KPUC@GMAIL.COM)(7838096941)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) RAJEEV PRATAP SINGH(THAKURRAJIVPRATAPSINGH@GMAIL.COM)(9873793227)(RESPONDENT)		
103	W.P.(C)-2049/2025(Disposed off case) CM APPL. 20476/2025	MR MAKHINDER CHOPRA V/s COMMISSIONER OF CUSTOMS NEW DELHI	PRABJYOTI KAUR CHADHA	
		OTHER DETAILS OF ADVOCATES: D.S. CHADHA(PELICANC@YAHOO.CO.IN)(9958148182)(PETITIONER) PANKAJ, LEGAL SECTION, SATISH AGGARWALA(PANKAJ.JUNG PURA@GMAIL.COM, IGILEGALDELHI@GMAIL.COM, SATISHAGGARWALA@GMAIL.COM)(0)(RESPONDENT)		
104	W.P.(C)-4465/2025 CM APPL. 20623/2025	M/S HINDUSTAN TRADERS V/s PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT) & ANR.	MAYANK SHARMA	
		OTHER DETAILS OF ADVOCATES: MAYANK SHARMA(MAYANK.ADV14@GMAIL.COM)(9718900060)(PETITIONER) HARPREET SINGH, CUSDEL(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, COMMRTKDIMP-CUSDEL@NIC.IN)(0)(RESPONDENT)		

105	W.P.(C)-4466/2025 CM APPL. 20624/2025 CM APPL. 20625/2025	YOGESHWAR DAYAL SURETY OF MR. PRASHANT KUMAR V/s THE VISHNU URBAN COOPERATIVE THRIFT CREDIT SOCIETY LTD & ANR.	MAYANK AHUJA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: MAYANK AHUJA, VARSHA SINGH(ADVMAYANKAHUJA1993@GMAIL.COM)(9999003982)(PETITIONER) VISHNU URBAN COOPERATIVE THRIFT & CREDIT OCIETY(RCOOP@NIC.IN)(0)(RESPONDENT)		
106	W.P.(C)-4467/2025 CM APPL. 20626/2025 CM APPL. 20627/2025	YOGESHWAR DAYAL V/s THE VISHNU URBAN COOPERATIVE THRIFT AND CREDIT SOCIETY LTD AND ORS	MAYANK AHUJA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: MAYANK AHUJA, VARSHA SINGH(ADVMAYANKAHUJA1993@GMAIL.COM)(9999003982)(PETITIONER) VISHNU URBAN COOPERATIVE THRIFT & CREDIT OCIETY(RCOOP@NIC.IN)(0)(RESPONDENT)		
107	W.P.(C)-4473/2025 CM APPL. 20721/2025 CM APPL. 20722/2025	R K PLASTIC THROUGH ITS PROPRIETOR ASHOK KUMAR V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH-LEGAL@GOV.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
108	W.P.(C)-4474/2025	M S MOON ENTERPRISES THROUGH ITS PROPRIETOR ARHAN KHAN V/s COMMISSIONER OF DGST, DELHI & ANR.	M A ANSARI	
		OTHER DETAILS OF ADVOCATES: M.A. ANSARI , TABBASSUM FIRDAUSE(ANSARIADVOCATE15@GMAIL.COM)(9718503000)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT)		
109	W.P.(C)-4475/2025 CM APPL. 20723/2025	ARADHNA BAGS THROUGH ITS PROPRIETOR MR. RAKESH KUMAR V/s UNION OF INDIA & ORS.	ANKITA PRAKASH	
		OTHER DETAILS OF ADVOCATES: ANKITA PRAKASH(OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) SANTOSH KUMAR TRIPATHI, KGGKADVOCATE, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, KGGKADV@YAHOO.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
110	W.P.(C)-4479/2025 CM APPL. 20728/2025	DIESAL SHED CO-OP GROUP HOUSING SOCIETY LTD THROUGH PRESIDENT V/s REGISTRAR OF CO-OPERATIVE SOCIETY AND ANR	RAVI VASHISHT	
		OTHER DETAILS OF ADVOCATES:		
111	W.P.(C)-4484/2025 CM APPL. 20743/2025 CM APPL. 20744/2025	GARG AGENCY THROUGH ITS PROPRIETOR RAJ RANI GARG V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, CGST DELHI SOUTH, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, LEGAL.CGSTDDELHISOUTH@GOV.IN, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
112	W.P.(C)-4494/2025 CM APPL. 20769/2025	HEMA KALWANI & ANR. V/s REGISTRAR OF COOPERATIVE SOCIETIES & ANR.	KUSTUBH SINGH	
		OTHER DETAILS OF ADVOCATES: KUSTUBH SINGH(KUSTUBHSINGH@GMAIL.COM)(9718420107)(PETITIONER) RAJAT JAIN, REGISTRAR COOPERATIVE SOCIETIES(RAJAT_JAINCGHS@YAHOO.COM, RCOOP@NIC.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
113	W.P.(C)-4496/2025 CM APPL. 20778/2025 CM APPL. 20779/2025 CM APPL. 20780/2025	RAJBIR SINGH V/s UNION OF INDIA & ORS.	ANURAG SOAN	
		OTHER DETAILS OF ADVOCATES: ANURAG SOAN (ANURAGSOAN@GMAIL.COM)(7709512446)(PETITIONER) ANURAG SOAN(ANURAGSOAN@GMAIL.COM)(7709512446)(PETITIONER) SHUBHAM TYAGI(SHUBHAMTYAGICBIC@GMAIL.COM)(0)(RESPONDENT) ICDTKD, ACCE LEGAL, CHMN- CBIC(LEGALBRANCHICDTKDEXPORT@GMAIL.COM, ACCE.LEGAL2023@GMAIL.COM, CHMN-CBIC@GOV.IN)(0)(RESPONDENT) DHC PROSECUTIONED, UNION OF INDIA, DRI LEGAL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, UOIDHC@GMAIL.COM, DRILEGAL.HQ@GOV.IN)(1123384193)(RESPONDENT) DHC PROSECUTIONED, UNION OF INDIA, DRILEGAL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, UOIDHC@GMAIL.COM, DRILEGAL.HQ@GOV.IN)(1123384193)(RESPONDENT)		

		SHUBHAM TYAGI(SHUBHAMTYAGICBIC@GMAIL.COM)(0)(RESPONDENT) ICDTKD EXPORT, ACCE LEGAL, CBIC(LEGALBRANCHICDTKDEXPORT@GMAIL.COM, ACCE.LEGAL2023@GMAIL.COM, CHMN-CBIC@GOV.IN)(0)(RESPONDENT)		
114	W.P.(C)-4503/2025	YOGESH ANAND V/s COMMISSIONER OF CUSTOMS	PAWAN	
		OTHER DETAILS OF ADVOCATES: RICHA KUMARI & ASSOCIATES(YADAVRICHA493@GMAIL.COM)(8766321884)(PETITIONER) IGI LEGAL DELHI, CCGEN(IGILEGALDELHI@GMAIL.COM, CCGEN-DELHI@GOV.IN)(0)(RESPONDENT)		
115	W.P.(C)-4506/2025 CM APPL. 20845/2025	HVR SOLAR PRIVATE LIMITED V/s SALES TAX OFFICER CLASS II AVATO WARD 67 & ANR.	PULKIT VERMA	
		OTHER DETAILS OF ADVOCATES: PULKIT VERMA/ PEYUSH PRUTHI(PULKIT@ENURELEGAL.COM)(9716694879)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR ADMISSION				
116	W.P.(C)-3281/2025 CM APPL. 15544/2025 WITH W.P.(C) 3295/2025	M/S M/S SUMIRIKO IMPERIAL HYDRAULICS INDIA PVT. LTD. (FORMERLY KNOWN AS TOKAI IMPERIAL HYDRAULICS INDIA PVT. LTD.) V/s UNION OF INDIA & ORS.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, YOGENDRA ALDAK(CHARANYA.1@LAKSHMISRI.COM, YOGENDRA.ALDAK@LAKSHMISRI.COM)(8010333998)(PETITIONER) CGST DELHI SOUTH, UNION OF INDIA, DGGI GZU(LEGAL.CGSTDELHISOUTH@GOV.IN, UOIDHC@GMAIL.COM, DGGI.GZU@GOV.IN)(1123384193)(RESPONDENT)		
117	W.P.(C)-3295/2025 CM APPL. 15565/2025	M/S TOKAI IMPERIAL RUBBER INDIA PRIVATE LIMITED V/s UNION OF INDIA & ORS.	YOGENDRA ALDAK	
		OTHER DETAILS OF ADVOCATES: V. LAKSHMIKUMARAN, YOGENDRA ALDAK(CHARANYA.1@LAKSHMISRI.COM, YOGENDRA.ALDAK@LAKSHMISRI.COM)(8010333998)(PETITIONER) CGST DELHI SOUTH , DGGI GZU, UNION OF INDIA(LEGAL.CGSTDELHISOUTH@GOV.IN, DGGI.GZU@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
118	FAO(OS)-136/2024	RAVI DHIMAN & ORS. V/s SIMMI DHAWAN & ANR.	DIGVIJAY SINGH, RAVI KAPOOR	
		OTHER DETAILS OF ADVOCATES: LEX JURISTS(RASHI@LEXJURISTS.COM)(7901868551)(PETITIONER) JAYA GOYAL(JAYAGOYAL@NEOJURIS.COM)(0)(RESPONDENT) RAVI(RAVI@RKAPOOR.IN)(0)(RESPONDENT) RAVI KAPOOR(SMSKAP01@GMAIL.COM)(9953287414)(RESPONDENT)		
119	W.P.(C)-13777/2024 CM APPL. 57712/2024	INTERNATIONAL COLUMBIA 2004 V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	NAGESWAR RAO D.D.	
		OTHER DETAILS OF ADVOCATES: NAGESHWAR RAO(AMIT.BAHUGUNA@LUMIERELP.COM)(9540688574)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

COURT NO. 04
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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rajesh.malhotra@dhc.nic.in

dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
74	FAO(OS)-42/2025 CM APPL. 20633/2025 CM APPL. 20634/2025 CM APPL. 20635/2025 CM APPL. 20636/2025	SUDESH AND ORS V/s VIJENDER SINGH AND ORS	PARDEEP KHATRI	
		OTHER DETAILS OF ADVOCATES: PRADEEP KHATRI(LAWYERPRADEEPKHATRI@GMAIL.COM)(9811981111)(PETITIONER) PARDEEP KHATRI(LAWYERPARDEEPKHATRI@GMAIL.COM)(9811981111)(PETITIONER) MAAN LAW(MAANLAWCHAMBERS@GMAIL.COM)(0)(RESPONDENT) MAANLAWCHAMBER(MAANLAWCHAMBERS@GMAIL.COM)(0)(RESPONDENT)		
75	LPA-242/2025 CM APPL. 20803/2025 CM APPL. 20804/2025 CM APPL. 20805/2025	DAYANAND ADARSH VIDYALAYA V/s DEEPA CHHIBBER & ORS.	MANISH GUPTA	
		OTHER DETAILS OF ADVOCATES: MANISH GUPTA (ADVOCATEMANISHGUTPAINDIA@GMAIL.COM)(9811402142)(PETITIONER) ASHA JAIN(ASHAJMADAN56@GMAIL.COM)(0)(RESPONDENT) DDZONE(DDZONE14@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
76	LPA-243/2025 CM APPL. 20834/2025 CM APPL. 20835/2025	MUNICIPAL CORPORATION OF DELHI V/s HARI LAL	DIVYA SWAMY	
		OTHER DETAILS OF ADVOCATES: DR DIVYA SWAMY(DIVYA@DYLAWCHAMBERS.COM)(8860050449)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALCOMPNAV@GMAIL.COM)(0)(RESPONDENT)		
77	LPA-244/2025 CM APPL. 20842/2025 CM APPL. 20843/2025 CM APPL. 20844/2025	MUNICIPAL CORPORATION OF DELHI V/s KRIPAL SINGH	DIVYA SWAMY	
		OTHER DETAILS OF ADVOCATES: DR DIVYA SWAMY(DIVYA@DYLAWCHAMBERS.COM)(8860050449)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWALCOMPNAV@GMAIL.COM)(0)(RESPONDENT)		
78	MAT.APP.(F.C.)-111/2025	SHIKSHA KUMARI V/s SANTOSH KUMAR	JITENDRA BHARTI	
		OTHER DETAILS OF ADVOCATES: JITENDRA BHARTI(JITENDRABHARTIADVOCATE@GMAIL.COM)(9891374807)(PETITIONER) NAUSHAD ALAM(NAUSHADALAMADV@GMAIL.COM)(0)(RESPONDENT) SANTOSH(SANTOSH.JNVS@GMAIL.COM)(0)(RESPONDENT)		

79	MAT.APP.(F.C.)-137/2025 CM APPL. 20832/2025 CM APPL. 20833/2025	MRS PRIYANKA V/s MR SAURABH CHHABRA	ANIL KUMAR BAKSHI	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: DR ANIL KUMAR BAKSHI(DRAKBAKSHI@GMAIL.COM)(9810024309)(PETITIONER) SAURABH(SAURABHC@GMAIL.COM)(0)(RESPONDENT)		
80	W.P.(C)-4234/2025 CM APPL. 19518/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s GSVS PRABHAKAR RAO & ANR.	AMARENDRA PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: AMRENDRA PRATAP SINGH(AMARENDRAPRATAPSINGH@GMAIL.COM)(9776370195)(PETITIONER) SGL LAW CHAMBERS(SGLLAWCHAMBERS@GMAIL.COM)(0)(RESPONDENT)		
81	W.P.(C)-4480/2025 CM APPL. 20729/2025 CM APPL. 20730/2025	UNION OF INDIA AND ORS V/s ARUN DAHIA	R V SINHA	
		OTHER DETAILS OF ADVOCATES: R.V. SINHA(SINHAADVOCTE@HOTMAIL.COM)(1123386464)(PETITIONER) HPS(ADVOCATEHPC@GMAIL.COM)(0)(RESPONDENT)		
82	W.P.(C)-4482/2025 CM APPL. 20735/2025 CM APPL. 20736/2025 CM APPL. 20737/2025 CM APPL. 20738/2025	NEW DELHI MUNICIPAL COUNCIL THROUGH ITS DIRECTOR (EDUCATION) NEW DELHI V/s PAWAN KUMAR JAIN	ANUJ CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: VAIBHAV AGNIHOTRI(AC10.ADV@GMAIL.COM)(9810473166)(PETITIONER) AMAR(AMARPUSHP1@REDIFFMAIL.COM)(0)(RESPONDENT)		
83	W.P.(C)-4504/2025 CAV 139/2025 CM APPL. 20828/2025 CM APPL. 20829/2025	GOVT OF NCT OF DELHI AND ORS V/s SHAMSHER AHMED	AVNISH AHLAWAT, MANOJ KUMAR GAUR	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATIES.IN)(9313964463)(PETITIONER) CAT OFFICE WORK, U. SRIVASTAVA(CAT.OFFICEWORK@GMAIL.COM, CAT.YOU1966@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
84	CONT.CAS(C)-424/2025	DR REETA MONGIA V/s GOVT OF NCT DELHI & ORS.	VARUN SINGH	
		OTHER DETAILS OF ADVOCATES: ALANKRITI DWIVEDI, YTHARTH KUMAR(YTHARTH.KUMAR@SKVLAWOFFICES.COM)(9420874349)(PETITIONER) PS HEALTH(PSHEALTH@NIC.IN)(0)(RESPONDENT)		
85	FAO(OS) (COMM)-286/2022	SUPERMINT EXPORTS PVT LTD V/s NEW INDIA ASSURANCE CO LTD. & ORS.	BHASKAR TIWARI	
		OTHER DETAILS OF ADVOCATES: TIWARI & ASSOCIATES(VAKILGURU@GMAIL.COM)(9582158748)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT)		
86	W.P.(C)-1993/2022	AJAY KUMAR SINGH V/s UNION OF INDIA AND ORS	DIGAMBER SINGH KAUNTAE, RAKSHIT RATHI	
		OTHER DETAILS OF ADVOCATES: D. S KAUNTAE(DSKAUNTAE777@GMAIL.COM)(9871733359)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) RAKSHIT RATHI(RAKSHITRATHI07@GMAIL.COM)(8006559898)(PETITIONER)		
87	W.P.(C)-11555/2023 CM APPL. 45017/2023 CM APPL. 36184/2024	SHIVSHANKAR YADAV V/s STAFF SELECTION COMMISSION NEW DELHI	KANIKA RELIA, AJAY GARG, AJAY GARG	
		OTHER DETAILS OF ADVOCATES: GOVIND BALI(FASTRACKLEGALSOLUTIONS@GMAIL.COM)(7697671219)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, ENQUIRYSSCNR@GMAIL.COM)(1123384193)(RESPONDENT) AJAY GARG(AJAYGARGADVOCATE@GMAIL.COM)(9811109663)(PETITIONER)		
88	W.P.(C)-1315/2025 CM APPL. 6502/2025	G. ADINARAYAN REDDY V/s UNION OF INDIA AND ORS	NIKUNJ ARORA	
		OTHER DETAILS OF ADVOCATES: NIKUNJ ARORA(OFFICEOFNIKUNJARORA@GMAIL.COM)(9808601117)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

- NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.
- Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.
- Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.
- NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.
- NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTTTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.
- NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.
- NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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vikram.224@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
60	RFA(COMM)-203/2025 CM APPL. 20808/2025 CM APPL. 20809/2025 CM APPL. 20810/2025	WESTEND GREEN FARMS SOCIETY V/s PRATYUSH KANTH	SUMIT GAHLAWAT	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: SUMIT GEHLOT(SUMIT.GEHLOT@FIDELEGAL.COM)(0)(PETITIONER) PRATYUSH KANTH(PRATYUSHKANTH9@GMAIL.COM)(0)(RESPONDENT)		
61	RFA(COMM)-204/2025 CM APPL. 20812/2025 CM APPL. 20813/2025 CM APPL. 20814/2025	WESTEND GREEN FARMS SOCIETY V/s MANU	SUMIT GAHLAWAT	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: SUMIT GEHLOT(SUMIT.GEHLOT@FIDELEGAL.COM)(0)(PETITIONER) AMALTASRWS(AMALTASRWS@GMAIL.COM)(0)(RESPONDENT)		
62	W.P.(C)-4301/2025 CM APPL. 19958/2025 CM APPL. 19959/2025 CM APPL. 19960/2025	UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF DEFENCE & ORS. V/s EX NK SUBHASH CHAND TIWARI	NIRVIKAR VERMA	
		OTHER DETAILS OF ADVOCATES: NIRVIKAR VERMA(VERMANIRVI@GMAIL.COM)(8799786887)(PETITIONER) VIRENDER SINGH KADIAN(VIRENDERSINGHKADIAN@GMAIL.COM)(0)(RESPONDENT)		
63	W.P.(C)-4344/2025 CM APPL. 20073/2025 CM APPL. 20074/2025 CM APPL. 20075/2025	UNION OF INDIA & ORS. V/s EX HAV HARPAL SINGH DSC	NIRVIKAR VERMA	
		OTHER DETAILS OF ADVOCATES: NIRVIKAR VERMA(VERMANIRVI@GMAIL.COM)(8799786887)(PETITIONER) RAMNIWAS BANSAL(RNBANSAL654@GMAIL.COM)(0)(RESPONDENT)		

64	W.P.(C)-4489/2025 CM APPL. 20756/2025	AJIT SINGH V/s UNION OF INDIA & ANR.	SHASHANK SHARMA	
		OTHER DETAILS OF ADVOCATES: RAHUL GUPTA(RGRAHUL317@GMAIL.COM)(7836985603)(PETITIONER) UNION OF INDIA, CISF(UOIDHC@GMAIL.COM, DCPRO@CISF.GOV.IN)(1123384193)(RESPONDENT)		
65	W.P.(C)-4492/2025 CM APPL. 20760/2025 CM APPL. 20761/2025	SAGAR V/s UNION OF INDIA & ORS.	AKSHAY SHARMA	
		OTHER DETAILS OF ADVOCATES: AKSHAY SHARMA AND AREEB AMANULLAH(ANILSINGHNEGI60@GMAIL.COM)(0)(PETITIONER) CISF, UNION OF INDIA(CISFRECTT@CISF.GOV.IN, DIGNZ@CISF.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
66	W.P.(C)-4501/2025 CM APPL. 20792/2025 CM APPL. 20793/2025	SUDHIR KUMAR EX CONSTABLE GD CRPF V/s UNION OF INDIA & ORS.	ASHOK KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR SONI & ZEBA PARVEEN(AKSLAWYER.AS@GMAIL.COM)(9999103404)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
67	FAO(OS) (COMM)-31/2017 WITH FAO(OS) (COMM) 36/2017	HINDUSTAN CONSTRUCTION COMPANY LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	RISHI AGRAWALA	
		OTHER DETAILS OF ADVOCATES:		
68	FAO(OS) (COMM)-36/2017	M/S NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S HINDUSTAN CONSTRUCTION COMPANY LIMITED	M V KINI, LAW FIRM, AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: () (RESPONDENT)		
69	W.P.(C)-468/2023 CM APPL. 1838/2023	CHANDRA PRAKASH TIWARI, EX SGT642859 V/s UNION OF INDIA & ORS.	PALLAVI AWASTHI	
		OTHER DETAILS OF ADVOCATES: MS. PALLAVI AWASTHI() (9717359636)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
70	W.P.(C)-15741/2023 CM APPL. 14334/2025	NURNAHAR KHATUN V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: MR. ABHAY KUMAR BHARGAVA (ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)() (RESPONDENT) MR. ABHAY KUMAR BHARGAVA (ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
71	W.P.(C)-1814/2024	VIVEK V/s UNION OF INDIA & ANR.	AAYUSH AGARWALA, RAVINDER AGARWAL	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) UNION PUBLIC SERVICE COMMISSION(SECYOFFICE-UPSC@GOV.IN)() (RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)() (RESPONDENT) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)(9810056263)(PETITIONER)		
72	CM APPL. 15736/2025 In W.P.(C)-2339/2025 (Disposed off case) WITH W.P.(C) 2340/2025 W.P.(C) 2347/2025	GOVERNMENT OF NCT OF DELHI & ORS. V/s INDER JIT DUA	GAURAV DHINGRA, SOURABH AHUJA, SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: GAURAV DHINGRA(MCDHINGRA@HOTMAIL.COM)(9873475990)(PETITIONER) SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(0)(RESPONDENT) SOURABH AHUJA(SOURABHAHUJA_75@YAHOO.COM)(9810714492)(PETITIONER)		
73	CM APPL. 15650/2025 In W.P.(C)-2347/2025 (Disposed off case)	GOVT OF NCT OF DELHI & ORS. V/s ASHOK KUMAR DUA	GAURAV DHINGRA, SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: GAURAV DHINGRA() (9873475990)(PETITIONER) SOURABH AHUJA(SOURABHAHUJA_75@GMAIL.COM)(9810714492)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

FOR DISPOSAL				
74	W.P.(C)-3118/2015 CM APPL. 47963/2018 CM APPL. 25067/2023	FEDERATION OF COAL INDUSTRIES RETIRED EMPLOYEES ASSOCIATION & ORS V/s UNION OF INDIA & ORS	KANIKA AGNIHOTRI, NAVIN PRAKASH, NAVIN PRAKSH, S WASIM A QADRI, VAIBHAV AGNIHOTRI, VAIBHAV V AGNIHOTRI, ANURAG DAYAL MATHUR, KAUSHAL PATI GAUTAM	
		OTHER DETAILS OF ADVOCATES: NAVIN PRAKASH(NAVIN.NVS@GMAIL.COM)(9811111486)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) VIVEK GOYAL(VIVEKGOYALADV@HOTMAIL.COM)()(RESPONDENT) NAVIN PRAKSH()(9811111486)(PETITIONER) KAUSHAL PATI GAUTAM(OFFICEOFKAUSHALGAUTAM@GMAIL.COM)(9811101934)(PETITIONER)		
75	W.P.(C)-2468/2020	RINKU KANJAR V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER, P SURESHAN	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER) P SURESHAN (SURESHANDELHI@GMAIL.COM)(9818083219)(PETITIONER)		
76	W.P.(C)-3631/2022	ANUPAM BHANDARI V/s UNION OF INDIA & ORS.	PALLAVI AWASTHI	
		OTHER DETAILS OF ADVOCATES: MS. PALLAVI AWASTHI()(9717359636)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
FOR FINAL DISPOSAL				
77	FAO(OS) (COMM)-41/2025 CAV 106/2025 CM APPL. 16177/2025 CM APPL. 16178/2025 CM APPL. 16179/2025	AZURE HOSPITALITY PRIVATE LIMITED V/s PHONOGRAPHIC PERFORMANCE LIMITED	SHIVA SANTANAM SWAMINADHAN, ANKUR SANGAL	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES:		
PART-HEARD MATTERS				
78	FAO(OS) (COMM)-151/2023 CM APPL. 37334/2023 WITH FAO(OS) (COMM) 152/2023	VIP INDUSTRIES LTD V/s CARLTON SHOES LTD & ANR.	ANKUR SANGAL, BRIJESH C A	
		OTHER DETAILS OF ADVOCATES: ANKUR SANGAL(ANKUR.SANGAL@KHAITANCO.COM)(9873489278)(PETITIONER) CARLTON SHOES LTD(SUPPORT@CARLTONLONDON.COM)()(RESPONDENT) REMY(REMFRLITIGATIONS@REMFY.COM)()(RESPONDENT) BRIJESH C A(REMFRLITIGATIONS@REMFY.COM)(8506906111)(RESPONDENT)		
79	FAO(OS) (COMM)-152/2023 CM APPL. 37351/2023	VIP INDUSTRIES LTD V/s CARLTON SHOES LTD & ANR.	ANKUR SANGAL, BRIJESH C A	
		OTHER DETAILS OF ADVOCATES: CA BRIJESH , ISHITH ARORA(REMFRLITIGATIONS@REMFY.COM)(8506906111)(PETITIONER) REMFY(REMFRLITIGATIONS@REMFY.COM)()(RESPONDENT) BRIJESH C A(REMFRLITIGATIONS@REMFY.COM)(8506906111)(RESPONDENT)		
80	W.P.(C)-13864/2006	MANISH KUMAR SACHAR V/s U.O.I & ORS	RAVI PRAKASH, ANKUR CHHIBER, HANCY MAINI, RAJUL JAIN, BALENDU SHEKHAR	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT) BALENDU SHEKHAR(OFFICEOFBALENDU@GMAIL.COM)(9999666769)(PETITIONER) BALENDU SHEKHAR(OFFICEOFBALENDU@GMAIL.COM)(9999666769)(PETITIONER)		
81	CM APPL. 60834/2024 In W.P.(C)-8531/2022 WITH W.P.(C) 14456/2021	NAMITA KHARE AND ANR. V/s UNIVERSITY OF DELHI AND ORS.	HAIDER ALI, PAUL KUMAR KALAI, MANOJ RANJAN SINHA	
		OTHER DETAILS OF ADVOCATES: HETVI PATEL(HETVI75@GMAIL.COM)(9925553000)(PETITIONER) HETVI PATEL(HETVI75@GMAIL.COM)(9925553000)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) APOORV(OFFICE@AKURUP.COM)(8800332253)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) ALI QAMBAR ZAIDI(AQZAIDI110@GMAIL.COM)(8439786110)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PAUL KUMAR KALAI(PAULKALAI18@GMAIL.COM)(8376813694)(PETITIONER) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT)		

COURT NO. 34
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
64	CRL.M.A. 10827/2025 CRL.M.(BAIL) 792/2025 In CRL.A.-488/2024	ANADIL HASAN V/s STATE (NCT) OF DELHI	VIKAS PADORA	
		OTHER DETAILS OF ADVOCATES: VIKAS PADORA(VIKASPADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIKAS PODRA(VIKAS.PADORA@GMAIL.COM)(9999195702)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-139/2011) W.P.(CRL) 1470/2012 FILED BY SMT SANTRA DEVI (DISPOSED ON : 2012-10-12) CRL.REV.P. 328/2013 FILED BY STATE NCT OF DELHI (DISPOSED ON : 2014-01-06) CRL.REV.P. 265/2013 FILED BY RAJU LAL JAAT (D. OF HEARING : 2014-07-11) BAIL APPLN. 319/2014 FILED BY FIROZ ALAM (DISPOSED ON : 2014-07-04) BAIL APPLN. 2203/2014 FILED BY MUKESH (DISPOSED ON : 2014-11-17) BAIL APPLN. 1880/2014 FILED BY RAJU LAL (DISPOSED ON : 2014-11-17) BAIL APPLN. 2226/2015 FILED BY RAJULAL JAAT (DISPOSED ON : 2015-12-10) BAIL APPLN. 2759/2015 FILED BY ANADIL HASAN (DISPOSED ON : 2016-09-08) BAIL APPLN. 509/2017 FILED BY MOHD. JAVED (DISPOSED ON : 2017-03-22) BAIL APPLN. 61/2017 FILED BY RAJULAL JAAT (DISPOSED ON : 2017-05-25) BAIL APPLN. 106/2017 FILED BY ANADIL HASAN (DISPOSED ON : 2017-03-28) BAIL APPLN. 1511/2018 FILED BY RAJULAL JAAT (DISPOSED ON : 2019-02-14) BAIL APPLN. 481/2020 FILED BY FIROZ ALAM (DISPOSED ON : 2020-02-25) BAIL APPLN. 420/2020 FILED BY MUKESH KUMAR (DISPOSED ON : 2020-02-27) CRL.A. 454/2024 FILED BY MEHBOOB ALAM (D. OF HEARING : 2025-07-28) CRL.A. 450/2024 FILED BY RAJU LAL JAT (D. OF HEARING : 2025-07-28) CRL.A. 774/2024 FILED BY RAM RATTAN AHLAWAT (D. OF HEARING : 2025-07-28) P.S.-FIR NO. :(I.P.ESTATE-139/2011)
65	CRL.A.-458/2025 CRL.M.(BAIL) 784/2025 CRL.M.A. 10771/2025	SUBODH SINGH V/s STATE OF NCT OF DELHI	MANIKA TRIPATHY	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(MANIKATRIPATHYCHAMBERS@GMAIL.COM)(9811831835)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MADHU VIHAR-55/2017)

66	CRL.A.-459/2025 CRL.M.(BAIL) 785/2025 CRL.M.A. 10778/2025	VINOD GUPTA V/s THE STATE (NCT OF DELHI)	RAKESH SHERAWAT	
		OTHER DETAILS OF ADVOCATES: RAKESH SHERAWAT()(8178983981)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SARITA VIHAR-383/2015) BAIL APPLN. 2571/2023 FILED BY VINOD GUPTA (DISPOSED ON : 2024-01-08) P.S.-FIR NO. :(SARITA VIHAR-383/2015)
67	CRL.A.-462/2025 CRL.M.(BAIL) 793/2025 CRL.M.A. 10842/2025	PRADEEP V/s THE STATE NCT OF ELHI	GAURAV VASHISHTH	
		OTHER DETAILS OF ADVOCATES: GAURAV VASHISHTH (GAURAVVASHISHTH1519@GMAIL.COM)(9868235757)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (USMANPUR-362/2010) BAIL APPLN. 1105/2011 FILED BY TILAK SINGH (DISPOSED ON : 2013-05-27) BAIL APPLN. 1782/2011 FILED BY BHANWAR SINGH (DISPOSED ON : 2013-05-27) W.P.(CRL) 14/2013 FILED BY PRATAP SINGH (DISPOSED ON : 2013-01-04) BAIL APPLN. 1963/2014 FILED BY TILAK SINGH (DISPOSED ON : 2014-09-19) BAIL APPLN. 268/2017 FILED BY SANJAY (DISPOSED ON : 2017-11-15) CRL.A. 281/2025 FILED BY TILAK SINGH & ORS. (DISPOSED ON : 2025-03-21) CRL.A. 463/2025 FILED BY TILAK SINGH (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(USMANPUR-362/2010)
68	CRL.A.-463/2025 CRL.M.(BAIL) 794/2025 CRL.M.A. 10851/2025	TILAK SINGH V/s THE STATE	GAURAV VASHISHTH	
		OTHER DETAILS OF ADVOCATES: GAURAV VASHISHTH(GAURAVVASHISHTH1519@GMAIL.COM)(9868265757)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (USMANPUR-362/2010) BAIL APPLN. 1105/2011 FILED BY TILAK SINGH (DISPOSED ON : 2013-05-27) BAIL APPLN. 1782/2011 FILED BY BHANWAR SINGH (DISPOSED ON : 2013-05-27) W.P.(CRL) 14/2013 FILED BY PRATAP SINGH (DISPOSED ON : 2013-01-04) BAIL APPLN. 1963/2014 FILED BY TILAK SINGH (DISPOSED ON : 2014-09-19) BAIL APPLN. 268/2017 FILED BY SANJAY (DISPOSED ON : 2017-11-15) CRL.A. 281/2025 FILED BY TILAK SINGH & ORS. (DISPOSED ON : 2025-03-21) CRL.A. 462/2025 FILED BY PRADEEP (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(USMANPUR-362/2010)
69	W.P.(C)-4505/2025 CM APPL. 20838/2025 CM APPL. 20839/2025 CM APPL. 20840/2025	SRIDHAR PATRA V/s LOKPAL OF INDIA	RAHAT BANSAL	
		OTHER DETAILS OF ADVOCATES: RAHAT BANSAL(ADVRAHATBANSAL@GMAIL.COM)(9899057063)(PETITIONER) DS- LEGAL(DS-LEGAL@LOKPAL.GOV.IN)(0)(RESPONDENT)		
FOR ADMISSION				
70	FAO(OS) (COMM)-242/2023 CM APPL. 57012/2023 CM APPL. 57014/2023 CM APPL. 39817/2024	PRANAV ANSAL V/s VISTRA ITCL INDIA LIMITED & ANR.	NISHTHA KHURANA, SIDHANT KUMAR, SIDHANT KUMAR, SAURABH SETH	
		OTHER DETAILS OF ADVOCATES: SIDHANT KUMAR(SIDHANT@SIDHANTKUMAR.NET)(9873047772)(RESPONDENT) SAURABH SETH(MODERNITE01@GMAIL.COM)(9811393402)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
71	LPA-268/2018 CM APPL. 19348/2018 CM APPL. 19349/2018	UNION OF INDIA V/s COL NAVRAJ SINGH GREWAL & ANR	KIRTIMAN SINGH, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: KIRTIMAN SINGH()(7042427073)(PETITIONER) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(RESPONDENT)		

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER:-

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR " SPECIALLY DIRECTED MATTERS".
- (d) " AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
44	CM APPL. 20801/2025 In W.P.(C)-16930/2024	RAJENDRA KUMAR AGRAWAL V/s LT. GOVERNOR, NCT OF DELHI & ANR.	ANKIT ROY	
		OTHER DETAILS OF ADVOCATES: ANKIT ROY AND ADITYA AGARWAL(ANKITROY577@GMAIL.COM)(7030987335)(PETITIONER) SANTOSH KUMAR TRIPATHI, PSTOLG, AMBDL(STANDINGCOUNSELGNCTD@GMAIL.COM, PSTOLG.DELHI@NIC.IN, AMBDL@NIC.IN)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) ANKIT ROY AND ADITYA AGARWAL(LAWCHAMBERS@ANKITROY.IN)(7030987335)(PETITIONER) ANKIT ROY (LAWCHAMBERS@ANKITROY.IN)(8130584944)(PETITIONER) PSTO LG(PSTOLG.DELHI@NIC.IN, AMBDL@NIC.IN, STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
45	W.P.(C)-4464/2025 CM APPL. 20621/2025 CM APPL. 20622/2025	HARIKRISHAN SEMWAL AND ORS V/s UNION OF INDIA AND ORS	TRILOKI NATH TRIPATHI	
		OTHER DETAILS OF ADVOCATES: T.N. TRIPATHI(TNTRIPATHI1965@GMAIL.COM)(9810764890)(PETITIONER) RAMASWAMY, UNION OF INDIA, EDCIL(SWAMYJUSTICE@GMAIL.COM, UOIDHC@GMAIL.COM, EDCILSUPPORT@EDCIL.CO.IN)(1123384193)(RESPONDENT)		

46	W.P.(C)-4470/2025 CM APPL. 20654/2025 CM APPL. 20655/2025	AJAY SINGH V/s GOVT OF NCT OF DELHI AND ORS.	SHAMBHU NATH KUMAR	subject to office objection
		OTHER DETAILS OF ADVOCATES: SHAMBHU NATH SINGH(SHAMBHUNATHSINGH6@GMAIL.COM)(9811656902)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
47	W.P.(C)-4481/2025 CM APPL. 20733/2025 CM APPL. 20734/2025	KUMAR SAURABH V/s THE CHAIRMAN, ENERGY EFFICIENCY SERVICES LIMITED & ORS.	ANUJ KUMAR RANJAN	
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR RANJAN(AKRANJANADVOCATE@GMAIL.COM)(9289874307)(PETITIONER) EESL(CHAIRMAN@EESL.CO.IN, CORPORATE_HR@EESL.CO.IN, CVO@EESL.CO.IN)(0)(RESPONDENT)		
48	W.P.(C)-4508/2025	JALBIR SINGH & ORS. V/s ADM (LA) SOUTH WEST & ORS.	RAJBIR SINGH	
		OTHER DETAILS OF ADVOCATES: RAJBIR SINGH & UMESH YADAV(THELAWCOSMOS@GMAIL.COM)(9717394060)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
49	W.P.(C)-6199/2010 WITH W.P.(C) 7004/2010	VINITA V/s UNIVERSITY OF DELHI	BVK AHLUWALIA, MANINDER ACHARYA, LUQMAN S HASAN, MADAN GOPAL VACHER	
		OTHER DETAILS OF ADVOCATES: LUQMAN S HASAN(WRITE2LUQMAN@GMAIL.COM)(9711019456)(PETITIONER) MADAN GOPAL VACHER(234CIVILSIDE@GMAIL.COM)(9810429034)(PETITIONER)		
50	W.P.(C)-7004/2010 CM APPL. 480/2011 CM APPL. 18056/2023	VINITA V/s UNIVERSITY OF DELHI (THROUGH ITS VICE CHANCELLOR) & OTHERS	BVK AHLUWALIA, MADAN GOPAL VACHER, KARAN SINGH BHATI, LUQMAN S HASAN	
		OTHER DETAILS OF ADVOCATES: MADAN GOPAL VACHER()(9810429034)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) BHUWANJHA(BHUWANJHA@GMAIL.COM)()(RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) LUQMAN S HASAN(WRITE2LUQMAN@GMAIL.COM)(9711019456)(PETITIONER)		

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
105	CM APPL. 20716/2025 CM APPL. 20748/2025 In RC.REV.-165/2023	RADHEY SHYAM KHADELWAL V/s POONAM AND ANR	YOMESH DUTT SHARMA, SAYANTANI BASAK, RAJAT ANEJA, ARUN KUMAR	
		OTHER DETAILS OF ADVOCATES: AJAY SINGH(CHETANALAW@GMAIL.COM)()(PETITIONER) SMJAMAL(SMJAMAL930@GMAIL.COM)()(RESPONDENT) SAYANTANI BASAK AND ARUN KUMAR(SAYATANI.LEGAL@GMAIL.COM)(8240300654)(PETITIONER) RANEJA AND ANEJA (RANEJA@ANEJAANDANEJA.COM)(0)(RESPONDENT) SAYANTANI BASAK(SAYATANI.LEGAL@GMAIL.COM)(8240300654)(PETITIONER) RANEJA(RANEJA@ANEJAANDANEJA.COM)(0)(RESPONDENT) RAJAT ANEJA(RANEJA@ANEJAANDANEJA.COM)(9958687604)(PETITIONER) ARUN KUMAR(ARUNAK.ADV@GMAIL.COM)(8448126500)(PETITIONER)		
106	RC.REV.-126/2025 CM APPL. 20615/2025	MAHENDER V/s RAJU	DARSHAN PALIWAL	
		OTHER DETAILS OF ADVOCATES: DARSHAN PALIWAL(ADV.DARSHANPALIWAL21@GMAIL.COM)(9953288797)(PETITIONER) R()(9873215398)(RESPONDENT)		
107	RC.REV.-127/2025 CM APPL. 20650/2025 CM APPL. 20651/2025	HARISH CHAND JAIN V/s JAGAT SINGH	MURARI TIWARI	subject to office objection
		OTHER DETAILS OF ADVOCATES: MURARI TIWARI(MURARITIWARIANDASSOCIATES@GMAIL.COM)(9811125857)(PETITIONER) R()(9811504426)(RESPONDENT)		
108	CM APPL. 20754/2025 In RFA-306/2023	SHRI S.K. LUTHRA V/s RAVI LUTHRA & ORS.	NAGENDRA PRATAP SINGH, RAGHAV SABHARWAL, AJIT KUMAR UPADHYAY, SACHIN YADAV	
		OTHER DETAILS OF ADVOCATES: N P SINGH (NPSINGHANDASSOCIATES@GMAIL.COM)(8510005604)(PETITIONER) GAURAV LUTHRA(GAURAVLUTHRA.LUTHRA@YAHOO.COM)()(RESPONDENT) KAUSHAL SEEMA (KAUSHALSEEMA25@GMAIL.COM)()(RESPONDENT) ANJALI AROROA(ANJALIARORAA16@GMAIL.COM)()(RESPONDENT) RAVI LUTHRA(RAVILUTHRAA@GMAIL.COM)()(RESPONDENT) KAMAL LUTHRA(LUTHRA_KAMAL2000@YAHOO.COM)()(RESPONDENT) MANEESH (MANEESH.ROY@GMAIL.COM)()(RESPONDENT) DINESH(DINESH_LUTHRA@YAHOO.COM)()(RESPONDENT) ANKUTA PURI(ANKUTAPURI1591@GMAIL.COM)()(RESPONDENT) MANISH LUTHRA(MANISH.LUTHRA@REDIFFMAIL.COM)()(RESPONDENT) RAGHAV SABHARDWAL(RAGHAV@SALF.IN)(9818844415)(PETITIONER) NP SINGH(NPSINGHANDASSOCIATES@GMAIL.COM)(0)(RESPONDENT) MANISH(MANISH.LUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT) ANKIT(ANKITAPURI1591@GMAIL.COM)(0)(RESPONDENT) MANEESH(MANEESH.ROY@GMAL.COM)(0)(RESPONDENT) AJIT KUMAR UPADHYAY(AJITUPADHYAY@GMAIL.COM)(9312875339)(RESPONDENT) SACHIN YADAV(YADAVSACHIN791@GMAIL.COM)(9555188870)(PETITIONER)		
109	CM APPL. 20853/2025 CM APPL. 20854/2025 In RFA-857/2024	RAM MURTI V/s KAPIL DEV SHARMA & ANR.	SHER SINGH	
		OTHER DETAILS OF ADVOCATES: S S CHOUDHARY(SSCADVOCATE@GMAIL.COM)(9871450670)(PETITIONER) RUPESH()(9871723863)(RESPONDENT) NEKI RAM()(9971737504)(RESPONDENT) S S CHOUDHARY ()(9871450670)(PETITIONER) RUPESH()(9871723863)(RESPONDENT) NEKI RAM()(9971737504)(RESPONDENT)		

110	CM APPL. 20717/2025 In RFA-901/2024	SAVITRI DEVI V/s RAJESH KUMAR GHATWAL AND ANR.	KESHAR SINGH KASHYAP, B.S. RAJESH AGRAJIT	
		OTHER DETAILS OF ADVOCATES: RAVI KAUSHAL(RAVIKAUSHALADV@GMAIL.COM)(9899103959)(PETITIONER) AGARJIT (AGARJITLAWYER@GMAIL.COM)(0)(RESPONDENT) B S RAJESH AGARJIT(AGARJITLAWYER@GMAIL.COM)(9811568418)(RESPONDENT)		
111	CM APPL. 20865/2025 CM APPL. 20866/2025 CM APPL. 20867/2025 In RFA-240/2025	RAM MURTI V/s KAPIL DEV SHARMA & ANR.	SHER SINGH	
		OTHER DETAILS OF ADVOCATES: RAM MURTI(SSCADVOCATE@GMAIL.COM)(9871450670)(PETITIONER) R()(8010011191)(RESPONDENT) R()(9971737504)(RESPONDENT) S S CHOUDHARY()(9871450670)(PETITIONER) NEKI RAM()(9971737504)(RESPONDENT) RUPESH()(9871723863)(RESPONDENT)		
112	RFA-258/2025 CM APPL. 16289/2025 CM APPL. 16290/2025 CM APPL. 16291/2025	UNION BANK OF INDIA V/s M/S ANUP STEEL	UZAIR ELAHI	
		OTHER DETAILS OF ADVOCATES:		
113	RFA-279/2025 CM APPL. 17536/2025 CM APPL. 17537/2025 CM APPL. 17538/2025 CM APPL. 17539/2025	SUSHIL KUMAR GUPTA V/s KARAMVIR & ORS.	ANSAR AHMAD	
		OTHER DETAILS OF ADVOCATES: ANSAR AHMAD()(9990215410)(PETITIONER) ANSR AHMAD()(9990215410)(PETITIONER)		
114	RFA-281/2025 CM APPL. 17562/2025 CM APPL. 17563/2025 CM APPL. 17564/2025 CM APPL. 17565/2025	SUSHIL KUMAR GUPTA V/s KARAMVIR & ANR.	ANSAR AHMAD	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: ANSAR AHMAD()(9990215410)(PETITIONER)		
115	RFA-316/2025 CM APPL. 19827/2025 CM APPL. 19828/2025 CM APPL. 19829/2025 CM APPL. 19830/2025	G.S. TECH INDIA PVT. LTD V/s GOLD SQUARE SALES INDIA PVT LTD	SHIMPY SHARMA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: ANAND SHARMA (OFFICE@ANANDSHARMAASSOCIATES.COM)(0)(PETITIONER) SUDHANSHU(SUDHANSHU.SEKHAR@FASHIONANDYOU.COM)(0)(RESPONDENT)		
116	RFA-330/2025 CAV 138/2025 CM APPL. 20687/2025 CM APPL. 20688/2025 CM APPL. 20689/2025	BIPIN PAUL V/s DILPREET SINGH LAMBA	DHIRAJ SACHDEVA, RAJIV DEWAN	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: DHIRAJ SACHDEVA(SACHDEVA.DHIRAJ@GMAIL.COM)(9818114050)(PETITIONER) RAJIV DEWAN(RAJIVDEWAN123@YAHOO.COM)(0)(RESPONDENT)		
117	RFA-331/2025 CM APPL. 20705/2025 CM APPL. 20706/2025 CM APPL. 20707/2025	SMT. PARKASHI AND ORS V/s SMT. SUSHMA AND ORS	RAHUL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR CHAUHAN(INFO@AUALEGAL.COM)(8384011605)(PETITIONER)		

118	CM APPL. 20714/2025 CM APPL. 20715/2025 In RSA-60/2020(Disposed off case)	SALEEM AHMAD V/s SMT.KAUSHALYA DEVI(DECEASED)THR.LR SHRI SUDERSHAN KUMAR JOSHI & ANR.	DINESH KUMAR SRIVASTAVA, MUNISH CHHOKER	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR(ADVODINESH07@GMAIL.COM)(9871649107)(PETITIONER) DINESHSRIVASTAVA(ADVODINESH07@GMAIL.COM)(9871649107)(PETITIONER) SUDERSHAN KUMAR JOSHI()(9891500018)(RESPONDENT) VINOD KUMAR SINGH(DCEAST@NIC.IN)(8527858891)(RESPONDENT) DINESH KUMAR (ADVODINESH07@GMAIL.COM)(9871649107)(PETITIONER) MUNI SCHHOKAR(MUNISCHHOKAR.1980@GMAIL.COM)(0)(RESPONDENT) DINESH KUMAR(ADVODINESH07@GMAIL.COM)(9871649107)(PETITIONER) MUNISH (MUNISHCHOKAR.1980@GMAIL.COM)(0)(RESPONDENT) DINESH KUMAR(ADVODINESH07@GMAIL.COM)(9871649107)(PETITIONER) MUNISH()(9873340929)(RESPONDENT) MUNISH(MUNISHCHHOKER1980@GMAIL.COM)(0)(RESPONDENT) MUNISH CHHOKER(MUNISHCHHOKER1980@GMAIL.COM)(9873340929)(PETITIONER) LEGALHEIGHTS@HOTMAIL.COM		
119	CM APPL. 20695/2025 CM APPL. 20909/2025 In TR.P.(C.)-214/2024	MANJULA SODHI & ORS. V/s NALINI LAL & ORS.	APOORV P TRIPATHI	
		OTHER DETAILS OF ADVOCATES: APOORV P TRIPATHI(APOORVTRIPATHI3@GMAIL.COM)(9910523322)(PETITIONER) MIRALAL(MIRALAL@HOTMAIL.COM)(0)(RESPONDENT) DHRUV SODHI(DHRUVSODHI@HOTMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
120	RFA-303/2025 CM APPL. 18813/2025 CM APPL. 18814/2025 CM APPL. 18815/2025	JAI PRAKASH V/s VED PRAKASH & ANR.	RAJ KUMAR CHANDIWAL	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR CHANDIWAL(CHANDIWALLAWOFFICE@GMAIL.COM)(9868054250)(PETITIONER) R()(9871405541)(RESPONDENT) R()(8800486013)(RESPONDENT)		
121	TR.P.(C.)-218/2024 CM APPL. 75855/2024 CM APPL. 75856/2024 CM APPL. 1398/2025	ANAMIKA PRAKASHAN V/s VANI PRAKASHAN & ANR.	UTKARSH	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
122	CM APPL. 8829/2025 In RFA-821/2024	HIMANGI ARORA V/s VIPIN BHARDWAJ	B N GAUR, VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: B N GAUR(ADVOCATEBNGAUR@GMAIL.COM)(9810126070)(PETITIONER) VIPIN BHARDWAJ(VIPINBHARDWAJ1175@GMAIL.COM)(0)(RESPONDENT) S K ROUT(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT) B N GAUR(ADVOCATEBNGAUR@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: “SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER.”

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
64	BAIL APPLN.-1381/2025 CRL.M.A. 10770/2025	PARAS RAGHAV V/s STATE (GOVT. OF NCT)	RISHABH GOYAL	
		OTHER DETAILS OF ADVOCATES: RAHUL LATHER (ADV.RAHULLATHER@GMAIL.COM)(9811487438)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (WAZIRABAD-78/2023) BAIL APPLN. 1914/2024 FILED BY SADHNA (DISPOSED ON : 2024-06-05) BAIL APPLN. 1712/2024 FILED BY RAJNEESH BISHT@RAVI (DISPOSED ON : 2024-07-11) BAIL APPLN. 1656/2024 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-07-16) BAIL APPLN. 2172/2024 FILED BY SADHNA (DISPOSED ON : 2024-07-03) BAIL APPLN. 2478/2024 FILED BY SADHNA (DISPOSED ON : 2024-07-18) BAIL APPLN. 2809/2024 FILED BY SADHNA (DISPOSED ON : 2024-08-08) BAIL APPLN. 2924/2024 FILED BY SADHNA (DISPOSED ON : 2024-12-17) BAIL APPLN. 3091/2024 FILED BY SADHNA (DISPOSED ON : 2024-08-30) P.S.-FIR NO. : (WAZIRABAD-78/2023)
65	BAIL APPLN.-1400/2025 CRL.M.A. 10895/2025	KAMAL SHARMA V/s STATE OF NCT OF DELHI	DEEPANSHU GOSWAMI	
		OTHER DETAILS OF ADVOCATES: ROHIT SAHRAWAT (THEDELHILAWGROUP@GMAIL.COM)(972302335)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DWARKA SECTOR TWENTY THREE-100/2022) BAIL APPLN. 2313/2023 FILED BY KAMAL SHARMA@KAKE (DISPOSED ON : 2023-07-19) BAIL APPLN. 3052/2023 FILED BY KAMAL SHARMA @ KAKE (DISPOSED ON : 2023-11-22) BAIL APPLN. 276/2024 FILED BY KAMAL SHARMA @ KAKE (DISPOSED ON : 2024-02-01) BAIL APPLN. 1185/2024 FILED BY KAMAL @ KAKE (DISPOSED ON : 2024-10-29) P.S.-FIR NO. : (DWARKA SECTOR TWENTY THREE-100/2022)

66	CRL.A.-457/2025 CRL.M.(BAIL) 783/2025 CRL.M.A. 10766/2025 CRL.M.A. 10767/2025	VIKAS SHARMA @ PANDIT V/s STATE NCT OF DELHI	TANYA AGARWAL (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA (CHAMBERSOFTANYAAGARWAL@GMAIL.COM){0}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SARITA VIHAR-837/2014) BAIL APPLN. 1496/2023 FILED BY SUDARSHAN SINGH @ RAHUL (DISPOSED ON : 2024-11-27) CRL.A. 167/2025 FILED BY SUDARSHAN SINGH @ RAHUL (D. OF HEARING : 2025-03-12) P.S.-FIR NO. : (SARITA VIHAR-837/2014)
67	CRL.M.C.-2429/2025 CRL.M.A. 10866/2025	SH SURAJ KUMAR RAWAT & ANR. V/s THE STATE GOVT OF NCT OF DELHI & ANR.	RAJPAL SINGH	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. : (KHAJOORI KHAS-780/2016)
68	CRL.M.A. 10829/2025 In W.P.(CRL)-899/2023	BACHAN PAL V/s THE STATE OF N C T OF DELHI & ORS.	NIRAJ KUMAR MISHRA, NIRAJ KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: NIRAJ K. MISHRA(NIRAJKMISHRAADVOCATE@GMAIL.COM){9312920092}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919168}(RESPONDENT) BABLU SAHA(BABLUSHAH1.BS@GMAIL.COM){0}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919167}(RESPONDENT)		P.S.-FIR NO. : (SAFDARJUNG ELCLAVE-184/2022)
69	W.P.(CRL)-1127/2025 CRL.M.A. 10751/2025	RAMESH KUMAR PANDIT V/s STATE OF NCT OF DELHI	KAMAL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR(MAILMEASHOK@GMAIL.COM){9953152498}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){9891919167}(RESPONDENT)		P.S.-FIR NO. : (NIHAL VIHAR-457/2023)
70	W.P.(CRL)-1140/2025 CRL.M.A. 10887/2025 CRL.M.A. 10888/2025 CRL.M.A. 10889/2025	MANISH JALHOTRA V/s UNION OF INDIA & ORS.	AMAN GAUR	
		OTHER DETAILS OF ADVOCATES: RAJESH ANAND (TCLO.OFFICE@GMAIL.COM){9899402429}(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){0}(RESPONDENT)		

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
29	CM APPL. 20868/2025 CM APPL. 20869/2025 In LA.APP.-653/2023	MUNICIPAL CORPORATION OF DELHI V/s BHUPENDER KUMAR JAIN & ANR.	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA(DHAMIJAASSOCIATES@YAHOO.COM){}(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) DHAMIJA & ASSOCIATES(DHANIJASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT) TAJVIRDI(TAJVIRDI@GMAIL.COM){0}(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		
30	CM APPL. 20662/2025 CM APPL. 20663/2025 In LA.APP.-654/2023 WITH LA.APP. 655/2023 LA.APP. 658/2023 LA.APP. 659/2023	MUNICIPAL CORPORATION OF DELHI V/s FARZAND ALI AND ANR	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM){}(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT) TAJVIRDI(TAJVIRDI@GMAIL.COM){0}(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		
31	CM APPL. 20851/2025 CM APPL. 20852/2025 In LA.APP.-658/2023	MUNICIPAL CORPORATION OF DELHI V/s FARZAND ALI & ANR.	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM){}(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) TAJVIRDI(TAJVIRDI@GMAIL.COM){0}(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		

32	CM APPL. 20863/2025 In LA.APP.-666/2023	MUNICIPAL CORPORATION OF DELHI V/s ANAND PRAKASH GUPTA & ANR.	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT) TAJVIRDI(TAJVIRDI@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		
33	CM APPL. 20660/2025 CM APPL. 20661/2025 In LA.APP.-9/2024	MUNICIPAL CORPORATION OF DELHI V/s CHANDER PRAKASH GUPTA AND ANR.	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(PETITIONER) TAJINDER VIRDI(TAJVIRD')(9818834444)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DHAMIJA (DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)()(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)()(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT) TAJVIRDI(TAJVIRDI@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT)		
34	CM APPL. 20857/2025 CM APPL. 20858/2025 In LA.APP.-209/2024	MUNICIPAL CORPORATION OF DELHI V/s ARUN KUMAR GUPTA & ANR.	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(0)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(PETITIONER) TAJVIRDI(TAJVIRDI@GMAIL.COM)(0)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		
35	CM APPL. 20860/2025 CM APPL. 20861/2025 In LA.APP.-210/2024	MUNICIPAL CORPORATION OF DELHI V/s LAL RAM SARUP KASERA TRUST & ANR.	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT) TAJVIRDI(TAJVIRDI@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		
36	CM APPL. 20855/2025 In LA.APP.-226/2024	MUNICIPAL CORPORATION OF DELHI V/s DINESH BANSAL & ANR.	TAJINDER VIRDI, SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: TAJINDER VIRDI(TAJVIRDI@GMAIL.COM, DYNASTYLAWFIRM@GMAIL.COM)(9818834444)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(0)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) TAJVIRDI(TAJVIRDI@GMAIL.COM)(0)(PETITIONER) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)(0)(RESPONDENT) SANTOSH KUMAR ROUTA(ROUTSANTOSHK@GMAIL.COM)(9971052474)(RESPONDENT)		

37	LA.APP.-80/2025 CM APPL. 20613/2025 CM APPL. 20614/2025	MURTI DEVI V/s UNION OF INDIA & ANR.	SOHAN LAL	
		OTHER DETAILS OF ADVOCATES: SOHAN LAL(SOHANLALADV999@GMAIL.COM)(9971986331)(PETITIONER) SOHAN LAL(SOHANLALADV999@GMAIL.COM)(9971986331)(PETITIONER) DSIIDCLC(DSIIDCLC@GMAIL.COM)(0)(RESPONDENT) SANJAY(SANJAY.PATHAK@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) DSIIDCLC(DSIIDCLC@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
38	LA.APP.-81/2025 CM APPL. 20617/2025 CM APPL. 20618/2025	ATTAR SINGH (SINCE DECEASED) THROUGH LRS. V/s UOI & ORS.	SOHAN LAL	
		OTHER DETAILS OF ADVOCATES: SOHAN LAL(SOHANLALADV999@GMAIL.COM)(9971988331)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) DSIIDCLC(DSIIDCLC@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
39	LA.APP.-82/2025	MANDHIR SHRI RADHA KISHAN THROUGH ITS PRESIDENT BALRAJ SINGH V/s UNION OF INDIA & ANR.	RAVINDER SINGH DALAL	
		OTHER DETAILS OF ADVOCATES: R S DALAL(KANIKAGOEL2@GMAIL.COM)(9814145558)(PETITIONER) R S DALAL(KANIKAGOEL2@GMAIL.COM)(981455586)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
40	LA.APP.-83/2025 CM APPL. 20673/2025	OM PARKASH GROWER V/s UNION OF INDIA & ANR.	RAVINDER SINGH DALAL	
		OTHER DETAILS OF ADVOCATES: R S DALAL(KANIKAGOEL2@GMAIL.COM)(981455586)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
FOR ADMISSION				
41	W.P.(C)-2399/2017 CM APPL. 10351/2017	SUREDNER SINGH RAO V/s NEW DELHI MUNICIPAL COUNCIL AND ANR	JAI SAHAI ENDLAW	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 41
HON'BLE MR.JUSTICE JASMEET SINGH

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-675/2025	MD. REHAN ABDULLAH V/s STATE GOVT. OF NCT OF DELHI	AGARWAL MANAS SANJAY	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (9990206703)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-85/2021) BAIL APPLN. 3442/2024 FILED BY MD REHAN ABDULLAH (DISPOSED ON : 2025-01-14) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-85/2021)

COURT NO. 47
HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 AND BAR CONCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024, DATED 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: REGULAR MATTERS LISTED BEFORE HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV WILL BE TAKEN UP AFTER COMPLETION OF ADVANCE CAUSE LIST ON DAILY BASIS.

NOTE: FOR MOVING ADJOURNMENT SLIP BY 06:00 P.M. ON LAST WORKING DAY PLEASE MAIL TO:

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1	CONT.CAS(C)-244/2019 WITH CONT.CAS(C) 252/2019 CONT.CAS(C) 245/2019 CONT.CAS(C) 250/2019 W.P.(C) 1394/2011 W.P.(C) 14853/2004 W.P.(C) 6654/2013 W.P.(C) 7804/2013	M/S EROS GRAND RESORTS & HOTELS LTD & ANR V/s DR BRAJESH SINGH & ANR	R K MODI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: R K MODI()(9911145544)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
2	W.P.(C)-14853/2004 CM APPL. 31631/2016 CM APPL. 37557/2019 CM APPL. 37558/2019 CM APPL. 49818/2019 CM APPL. 11620/2021	THE FEDERATION OF HOTELS & RESPONDENT V/s MCD	BHASIN & CO., MADHU TEWATIA, NINA GUPTA, CHETAN DUTT, VINOD KUMAR, ST.COUNSEL, MCD, RATAN LAL, ANOOP BAGAI, SHIVINDER CHOPRA, R.K. YADAV, VAIBHAV GAGGAR	
		OTHER DETAILS OF ADVOCATES: BHASIN & CO.()(9953947026)(PETITIONER) NINAGUPTA(NINAGUPTALAWYER@GMAIL.COM)(9810043992)(PETITIONER) BHASIN AND CO(IBHASIN@GMAIL.COM)(9810979505)(PETITIONER) SOLICITOR(SOLICITOR6@GMAIL.COM)(7011844755)(RESPONDENT) MANOJ K. SINGH(MANOJ@SINGHASSOCIATES.IN)(1146665000)(RESPONDENT)		
3	W.P.(C)-1394/2011 CM APPL. 4160/2013 CM APPL. 37539/2019 CM APPL. 37540/2019 CM APPL. 49730/2019 WITH W.P.(C) 4505/2011	M/S EROS RESORTS & HOTEL LTD & ORS V/s MCD	RAJENDER AGARWAL, MADHU TEWATIA	
		OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL()(9911145544)(PETITIONER)		
4	W.P.(C)-6654/2013 CM APPL. 8374/2014 WITH W.P.(C) 74/2014	M/S TRUPATI INFRA PROJECTS PVT. LTD. V/s NORTH DELHI MUNICIPAL CORPORATION & ANR	AJAY KUMAR, MADHU TEWATIA, RP SHARMA	
		OTHER DETAILS OF ADVOCATES:		
5	W.P.(C)-7804/2013	M/S JAKSONS DEVELOPERS PVT. LTD. V/s NORTH DELHI MUNICIPAL CORPORATION	AJAY KUMAR	
		OTHER DETAILS OF ADVOCATES:		

6	CONT.CAS(C)-245/2019	M/S EROS GRAND RESOTS & HOTELS PVT LTD & ANR V/s DR BRAJESH SINGH & ANR	RAJENDER AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL()(9911145544)(PETITIONER)		
7	CONT.CAS(C)-250/2019	M/S EROS RESORTS & HOTELS PVT LTD & ANR V/s DR BRAJESH SINGH & ANR	R K MODI	
		OTHER DETAILS OF ADVOCATES: R K MODI()(9911145544)(PETITIONER)		
8	CONT.CAS(C)-252/2019	M/S EROS RESORTS & HOTELS PVT LTD & ANR V/s DR BARJESH SINGH & ANR	RAJENDER AGARWAL, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL()(9911145544)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
9	W.P.(C)-1672/2014	DIVINE INFRACON PVT LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	LAW OFFICES OF INDIA, SINGH & ASSOCIATES, KINNORI GHOSH	
		OTHER DETAILS OF ADVOCATES: KINNORI GHOSH(KINNORIGHOSH@GMAIL.COM)(9711537279)(PETITIONER)		
10	W.P.(C)-1792/2014 CM APPL. 3752/2014	ARIA HOTELS AND CONSULTANCY SERVICES PVT. LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	BHASIN & CO., SANJAY SHARAWAT, SIDHARTH AGGARWAL, AYUSH PURI	
		OTHER DETAILS OF ADVOCATES: SIDHARTH AGGARWAL(SIDHARTHAGGARWAL.ADV@GMAIL.COM)(9810271460)(PETITIONER) AYUSH PURI(OFFICEAYUSHPURI@GMAIL.COM)(9811439334)(RESPONDENT)		
11	W.P.(C)-17113/2004 CM APPL. 4150/2013 WITH W.P.(C) 74/2014	M/S CHL LTD. & ANR. V/s M.C.D. & ANR.	RAVI KANT CHADHA, MADHU TEWATIA, ANOOP BAGAI, VK TANDON	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()(RESPONDENT)		
12	W.P.(C)-74/2014 CM APPL. 26086/2015	M/S MAHAGUN HOTEL PVT. LTD. V/s EAST DELHI MUNICIPAL CORPORATION	AJAY KUMAR, BALENDU SHEKHAR, ATUL NIGAM, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		
13	W.P.(C)-4505/2011	LODHI PROPERTY CO.LTD. V/s UNION OF INDIA & ORS.	BRIJ BHUSHAN GUPTA, MADHU TEWATIA, SANJEEV SABHARWAL, AJAY DIGPAUL, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
14	W.P.(C)-3431/2012 CM APPL. 7245/2012	M/S PICCADILY HOTELS (P) LTD V/s LT. GOVEROR OF DELHI AND ANR	K.K.SHARMA, MANINDER ACHARYA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
15	W.P.(C)-3692/2012	TODAY HOTELS (NEW DELHI) PVT LTD V/s UNION OF INDIA & ORS	SANJAYU JAIN, RAJESH K. GOGNA, KUNAL VAJANI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: KUNAL VAJANI(FILINGS.NEWDELHI@FOXANDMANDAL.CO.IN)(9871889444)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
16	W.P.(C)-1876/2013 WITH W.P.(C) 3692/2012	LODHI PROPERTY CO. LTD V/s SOUTH DELHI MUNICIPAL CORPORATION	KARANJAWALA	
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-2252/2013 WITH W.P.(C) 7325/2004 W.P.(C) 14853/2004	M/S TIRUPATI BUILDINGS AND OFFICES (P) LTD V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS	BHARAT BHUSHAN JAIN	
		OTHER DETAILS OF ADVOCATES:		

18	W.P.(C)-1260/2014 WITH W.P.(C) 2537/2014	M/S HYACINTH HOTELS (P) LTD. V/s SOUTH DELHI MUNICIPAL CORPORATION AND ORS	BHARAT BHUSHAN JAIN, MANU CHATURVEDI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		
19	W.P.(C)-2537/2014 CM APPL. 37925/2022 WITH W.P.(C) 14853/2004	ADVENT HOSPITALITY PRIVATE LTD & ANR. V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	BHARAT BHUSHAN JAIN, APOORV KHATOR, HARISH KUMAR, AKHIL PAL CHHABRA	
		OTHER DETAILS OF ADVOCATES: APOORV KHATOR()(8287041819)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) HARISH KUMAR(AVC.HARISH@GMAIL.COM)(9818770156)(PETITIONER) AKHIL PAL CHHABRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER)		
20	W.P.(C)-2441/2015	WAVE HOSPITALITY PVT. LTD. V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	B.B. JAIN, GOURI RISHI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
21	W.P.(C)-2546/2019 CM APPL. 11816/2019 CM APPL. 1370/2020 CM APPL. 14147/2021 WITH W.P.(C) 3507/2022	THE INDIAN HOTELS CO LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR	KARANJAWALA & CO, TARUN JOHRI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA & CO()(9717196388)(PETITIONER) TARUN JOHRI(GIRISH1985_UJT@YAHOO.CO.IN)(9818430743)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
22	W.P.(C)-3507/2022 CM APPL. 10334/2022 CM APPL. 39102/2022	DELHI METRO RAIL CORPORATION LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR.	TARUN JOHRI, SIDDHARTH PANDA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: TARUN JOHRI(JOHRI67@YAHOO.COM)(8826136555)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM)(9717788232)(RESPONDENT) INDIAN HOTELS COMPANY LTD.(RAKHE.LALVANI@IHCLTATA.COM)(1126110202)(RESPONDENT) TARUN JOHRI(JOHRI67@YAHOO.COM)(9810013352)(PETITIONER) SHRAVAN SAHNY(KARANJAWAL@KARANJAWAL.IN, RUBYSINGHAHUJA@GMAIL.COM, RAKHE.LALVANI@IHCLTATA.COM)()(RESPONDENT) SIDDUPANDA(SIDDUPANDA@GMAIL.COM), CLOSDMC@GMAIL.COM)(9891488088)(RESPONDENT) SIDDHARTH PANDA(SIDDHARTHPANDAASSO@GMAIL.COM)(9891488088)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
23	W.P.(C)-226/2020 CM APPL. 726/2020 CM APPL. 3457/2020 WITH W.P.(C) 227/2020	CADDIE HOTELS PVT LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	AKHIL P CHHABRA, AKHIL P. CHHABRA, CHARUL SARIN	
		OTHER DETAILS OF ADVOCATES: AKHIL P CHHABRA()(9810429362)(PETITIONER) AKHIL P. CHHABRA()(9810429362)(PETITIONER) CHARUL SARIN(CHARUL@SARINASSOCIATES.COM)(9810206581)(PETITIONER)		
24	W.P.(C)-227/2020 CM APPL. 728/2020 CM APPL. 3455/2020	INTERGLOBE HOTEL PVT LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	HARISH KUMAR, SUSHIL KUMAR PANDEY, CHARUL SARIN	
		OTHER DETAILS OF ADVOCATES: CHARUL SARIN, MINI PUSHKARNA()(9818770156)(PETITIONER)		
25	W.P.(C)-4459/2020 CM APPL. 16056/2020 WITH W.P.(C) 4956/2021 W.P.(C) 6549/2020	BIRD AIRPORT HOTEL PVT.LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	AKHIL PAL CHHABRA	
		OTHER DETAILS OF ADVOCATES: AKHILCHHABRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) AKHIL P CHHABRA (ACROSS LEGAL)(CROSSLEGAL12@GMAIL.COM)(9871693949)(PETITIONER) UNION OF INDIA (MOHAMMEDMUQEEM@GMAIL.COM)()(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(JTANCSDMC@GMAIL.COM)()(PETITIONER) GOVT. OF NCT OF DELHI (STANDINGCOUNSELGNCTD@GMAIL.COM)()(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) BHAWANA		

		KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) SDMC (JTANCSDMC@MCD.GOV.IN)(23227024)(RESPONDENT)		
26	W.P.(C)-6549/2020 CM APPL. 22915/2020 WITH W.P.(C) 4459/2020 W.P.(C) 4956/2021	PRIDE HOTELS LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	AKHIL PAL CHHABRA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: AKHILCHHABRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) AKHIL P. CHHABRA AND RITU CHHABRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION(CLOSDMC@GMAIL.COM){}(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
27	W.P.(C)-4956/2021 CM APPL. 15207/2021 WITH W.P.(C) 4459/2020 W.P.(C) 6549/2020	DELHI METRO RAIL CORPORATION LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR.	TARUN JOHRI, TARUN JOHRI, MANU CHATURVEDI, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: DELHI METRO RAIL CORPORATION LTD (JOHRI67@YAHOO.COM){}(RESPONDENT) TARUN JOHRI(JOHRI67@YAHOO.COM)(9810013352)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION (CLOSDMC@GMAIL.COM){}(PETITIONER) INDIAN HOTELS COMPANY LTD (RAKHEE.LALVANI@IHCLTATA.COM){}(PETITIONER) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) INDIAN HOTELS COMPANY LTD(RAKHEE.LALVANI@IHCLTATA.COM)(1126110202)(RESPONDENT) MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
28	W.P.(C)-3948/2023 CM APPL. 15383/2023	CENTRAL PARK INFRASTRUCTURE DEVELOPMENT PVT LTD V/s MUNICIPAL CORPORATION OF DELHI & ORS.	AKHIL PAL CHHABRA	
		OTHER DETAILS OF ADVOCATES: AKHIL P CHABBRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) AKHIL P CHABBRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER) CLOSDMC(CLOSDMC@GMAIL.COM){}(RESPONDENT) MOHAMMED MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) CLOMCDHQ(CLOMCDHQ@GMAIL.COM){}(RESPONDENT)		

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
53	CRL.M.A. 10914/2025 In BAIL APPLN.-1192/2025	SUKHDEV SINGH @ RAJU V/s THE STATE NCT OF DELHI	DEEPAK CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: E FILING SOLUTION POINT(EFILINGSOLUTIONPOINT@GMAIL.COM)(9717207676)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MANMEET SINGH(MANMEETLEGAL@GMAIL.COM)(9717207676)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-171/2024)
54	BAIL APPLN.-1387/2025 CRL.M.A. 10803/2025	LALITA V/s STATE OF NCT OF DELHI	SIDDHARTH YADAV	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH S. YADAV (})(9910033287)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PALAM VILLAGE-705/2024) BAIL APPLN. 1319/2025 FILED BY SATINDER KUMAR (D. OF HEARING : 2025-05-14) P.S.-FIR NO. :(PALAM VILLAGE-705/2024)
55	BAIL APPLN.-1389/2025	GULAM NABI V/s GOVT OF NCT OF DELHI THROUGH SHO	ASHUTOSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ASHISH PANDEY (ASHU28BHARDWAJ@GMAIL.COM)(9873388834)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GAZI PUR-453/2023)
56	BAIL APPLN.-1398/2025 CRL.M.A. 10890/2025	GURPREET SINGH ANAND @ VINNY V/s STATE NCT OF DELHI	HIREIN SHARMA	
		OTHER DETAILS OF ADVOCATES: HIREIN SHARMA (HIREINSHARMAADVOCATE@GMAIL.COM)(9811367166)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-14/2022) BAIL APPLN. 1164/2023 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2023-05-02) BAIL APPLN. 1794/2023 FILED BY ANIL KUMAR (DISPOSED ON : 2023-08-29) BAIL APPLN. 3962/2023 FILED BY ANIL KUMAR (DISPOSED ON : 2024-10-28) BAIL APPLN. 4101/2023 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2023-12-06) BAIL APPLN. 3842/2023 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2023-11-17) BAIL APPLN. 4373/2023 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2023-12-30) BAIL APPLN. 2356/2024 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2024-08-05)

				BAIL APPLN. 2389/2024 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2024-07-12) BAIL APPLN. 2657/2024 FILED BY GURPREET SINGH @ BAWA (DISPOSED ON : 2024-08-05) BAIL APPLN. 2883/2024 FILED BY GURPREET SINGH @ BAWA (DISPOSED ON : 2024-08-22) BAIL APPLN. 3647/2024 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2024-10-08) BAIL APPLN. 3755/2024 FILED BY GURPREET SINGH @ BAWA @ BABA, (D. OF HEARING : 2025-02-27) BAIL APPLN. 56/2025 FILED BY GURPREET SINGH ANAND @ VINNY (DISPOSED ON : 2025-01-09) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-14/2022)
57	CRL.M.A. 10817/2025 CRL.M.(BAIL) 790/2025 In CRL.A.-144/2021	NAVRATAN V/s THE STATE (NCT OF DELHI)	AJAY VERMA, AJAY VERMA	
		OTHER DETAILS OF ADVOCATES: MEENA KUMARI(ADMIN@AJAYVERMA.LAWYER)(9811098069)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUMMINDER PASWAN(SUMMINDERPASWANADV@GMAIL.COM)(9810949951)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-387/2016) BAIL APPLN. 2593/2017 FILED BY NAVRATAN (DISPOSED ON : 2017-12-18) BAIL APPLN. 475/2018 FILED BY NAVRATAN (DISPOSED ON : 2018-07-13) BAIL APPLN. 3018/2018 FILED BY NAVRATAN (DISPOSED ON : 2018-12-19) P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-387/2016)
58	CRL.M.A. 10824/2025 CRL.M.A. 10825/2025 In CRL.M.C.-586/2018	CENTRAL BUREAU INVESTIGATION BS&FC V/s SANJAY JAIN & ORS	RIPU DAMAN, KETAN KUMAR ROY, SHASHANK SINGH	
		OTHER DETAILS OF ADVOCATES: RIPU DAMAN()(9818030700)(PETITIONER) KETAN KUMAR ROY(ADV.KETANKUMARROY@GMAIL.COM)(0)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-BD1-2014-E-0001) CRL.M.C. 857/2015 FILED BY RAJIV JAIN (DISPOSED ON : 2016-02-25) CRL.M.C. 2367/2015 FILED BY SANJAY JAIN (DISPOSED ON : 2016-02-01) CRL.M.C. 2350/2016 FILED BY RAJIV JAIN (DISPOSED ON : 2016-06-15) CRL.M.C. 2349/2016 FILED BY SANJAY JAIN (DISPOSED ON : 2016-07-12) P.S.-FIR NO. :(CBI-BD1-2014-E-0001)
59	CRL.M.A. 10790/2025 CRL.M.A. 10791/2025 In W.P.(CRL)-3485/2018(Disposed off case)	DR. R.K. JAIN V/s THE STATE NCT	PETITIONER IN PERSON, HARSH JAIN	
		OTHER DETAILS OF ADVOCATES: PETITIONER IN PERSON()(9729310973)(PETITIONER) HARSH JAIN(HARSHJAIN.OFFICE@GMAIL.COM)(9811500559)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PREET VIHAR-244/1995) CRL.REV.P. 351/2000 FILED BY DR.RITA GUPTA & ANR. (DISPOSED ON : 2001-03-12) CRL.M.C. 3567/2001 FILED BY DR.R.K.JAIN & OTHRS (DISPOSED ON : 2001-10-12) CRL.M.C. 2938/2008 FILED BY DR.R.K.JAIN (DISPOSED ON : 2010-07-08) CRL.M.C. 471/2009 FILED BY J.L.GOEL & ORS. (DISPOSED ON : 2010-08-30) CRL.M.C. 999/2011 FILED BY R K JAIN (DISPOSED ON : 2011-05-24) CRL.M.C. 2240/2017 FILED BY DR R K JAIN (DISPOSED ON : 2017-11-24) CRL.REV.P. 50/2025 FILED BY ANURADHA JAIN (D. OF HEARING : 2025-04-28) P.S.-FIR NO. :(PREET VIHAR-244/1995)
60	W.P.(CRL)-1125/2025 CRL.M.A. 10740/2025 CRL.M.A. 10907/2025	SUNEETA ALIAS SANGEETA SHARMA & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SRIRAM I	
		OTHER DETAILS OF ADVOCATES: SRIRAM (SRIRAM@ACEJURISTS.COM)(8604130422)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SANGAM VIHAR-149/2019)

NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
61	CRL.M.C.-1266/2025 CRL.M.A. 5649/2025	MR. SAMEER KHAN V/s STATE (GOVT, OF NCT OF DELHI)	RONAK GUPTA	
		OTHER DETAILS OF ADVOCATES: VARUN GUPTA (GUPTA.VARUN1@GMAIL.COM)(9810476767)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CHITTRANJAN PARK-000434/2023)

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
66	BAIL APPLN.-320/2025	SANAULLAH@IMRAN V/s STATE OF NCT OF DELHI	UMESH KUMAR BURNWAL	
		OTHER DETAILS OF ADVOCATES: UMESH K. BURNWAL (GLOBALJUDEXLAWFIRM@GMAIL.COM)(9911633057)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAHEEN BAGH-148/2019)
FRESH MATTERS & APPLICATIONS				
67	BAIL APPLN.-1385/2025 CRL.M.A. 10776/2025 CRL.M.A. 10777/2025	MANDEEP @ MONU V/s STATE NCT OF DELHI	SAGAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ KAPOOR()(9910032523)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BUDH VIHAR-36/2024) BAIL APPLN. 1537/2024 FILED BY KULDEEP RANA (DISPOSED ON : 2024-05-03) P.S.-FIR NO. :(BUDH VIHAR-36/2024)
68	BAIL APPLN.-1396/2025 CRL.M.A. 10873/2025	AVINASH ALIAS BUNTY V/s THE STATE (GOVT OF NCT OF DELHI) AND ANR	FARAZ	
		OTHER DETAILS OF ADVOCATES: PRASHANT SINGHAL()(9289217907)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(GEETA COLONY-603/2022)
69	CRL.M.A. 10781/2025 In CRL.A.-554/2007	BHUSHAN CHOUDHARY V/s C.B.I.	MR.SANJAY ABBOT, SANJAY ABBOT	
		OTHER DETAILS OF ADVOCATES: SANJAY ABBOT(ABBOTSANJAY@GMAIL.COM)(9810259420)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		
70	CRL.A.-464/2025 CRL.M.(BAIL) 795/2025 CRL.M.A. 10854/2025	RAVINDER SINGH BHANDARI V/s STATE GOVT. OF NCT OF DELHI	ASHWANI BHARADWAJ	
		OTHER DETAILS OF ADVOCATES: ASHWANI BHARDWAJ (DRASHWANIBHARADWAJ@GMAIL.COM)(9810343806)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KOTLA MUBARAKPUR-238/2014)

71	CRL.M.A. 10818/2025(CM For Restoration) In CRL.M.C.-6375/2022(Disposed off case)	MANISH GUPTA V/s STATE NCT OF DELHI AND ANR	SOUMYASHREE MISRA, ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: HONEY TANEJA(ADVOCATETANEJA@GMAIL.COM)(9897888880)(PETITIONER) ANIL KUMAR(ANILCO040@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANIL KUMAR(ANILCO040@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
72	CRL.M.C.-2400/2025 CRL.M.A. 10753/2025 CRL.M.A. 10754/2025	BHAWNA VATS V/s THE STATE OF N.C.T. OF DELHI	DEEPAK VUTTSYA	
		OTHER DETAILS OF ADVOCATES: DEEPAK VUTTSYA(VUTTSYDEEPAK@GMAIL.COM)(9528399696)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH- 496/2016) CRL.M.C. 481/2023 FILED BY NEELAM AGNIHOTRI (DISPOSED ON : 2023-04-05) CRL.M.C. 908/2024 FILED BY SHIV KUMAR (DISPOSED ON : 2024-09-26) P.S.-FIR NO. :(VASANT KUNJ NORTH-496/2016)
73	CRL.M.C.-2421/2025 CRL.M.A. 10847/2025 CRL.M.A. 10848/2025	XYZ V/s STATE OF NCT OF DELHI & ANR.	ABHISHEK PANDEY	
		OTHER DETAILS OF ADVOCATES: VAIBHAV (VAIBHAV.VERMAADVOCATE@GMAIL.COM)(9650843596)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SAFDARJUNG ELCLAVE-1003/2014)
74	CRL.REV.P.-130/2025 CRL.M.(BAIL) 757/2025 CRL.M.A. 10468/2025	ISHWAR SINGH V/s STATE GOVT. OF NCT OF DELHI	VISHAL KHARI	
		OTHER DETAILS OF ADVOCATES: NAGENDRA KASANA(VISHALKHARI123@GMAIL.COM)(9999823777)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SARITA VIHAR-338/2009)
75	CRL.M.A. 10783/2025 CRL.M.A. 10784/2025 In CRL.REV.P.(NI)-24/2024(Disposed off case)	ASHISH VERMA V/s ASHA RAWAT	PRAKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAKASH KUMAR ()(9810164350)(PETITIONER) ABHISHEK KR(WINLEGALLAWFIRM@GMAIL.COM)(8368463984)(PETITIONER) PRAKASH KUMAR()(9810164350)(PETITIONER)		
76	W.P.(CRL)-1130/2025 CRL.M.A. 10792/2025	TUNTUN DASS V/s STATE OF NCT OF DELHI	RAJNEESH BHASKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KHUSHBOO NAHAR (BHASKAR9871207061@GMAIL.COM)(0)(PETITIONER) KHUSHBOO NAHAR (RBHASKAR9871207061@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BINDAPUR- 352/2009)
77	W.P.(CRL)-1139/2025 CRL.M.A. 10882/2025	PREM CHAND ALIAS FAUZI V/s STATE OF NCT OF DELHI	TARA NARULA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KUSHAL RAJ GUPTA (OFFICE@NARULAANDASSOCIATES.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
78	W.P.(CRL)-1186/2022 CRL.M.A. 10737/2025	ASHOK SHARMA V/s CENTRAL BUREAU OF INVESTIGATION	SUSHIL KUMAR DUBEY, SUSHIL KUMAR DUBEY, MANU MISHRA	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR DUBEY(SUSHILKUMARDUBEY.ADV@GMAIL.COM)(9910920692)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(DLACBIDHC@GMAIL.COM)()(RESPONDENT) SUSHIL KUMAR (SUSHILDUBEY.ADV@GMAIL.COM)(9910920692)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT) MANU MISHRA(MANUMISHRA.HNLU@GMAIL.COM)(9770774151)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI- 217-2013-A-0003) CRL.M.C. 4739/2014 FILED BY SAMEER SANDHIR (DISPOSED ON : 2015-05-12) CRL.M.C. 1879/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2017-07-12) CRL.M.C. 3679/2017 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2017-10-12) W.P.(CRL) 806/2019 FILED BY STATE (NCT OF GOVT. OF DELHI) (DISPOSED ON : 2025-02-06) CRL.M.C. 2571/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-05-06) BAIL APPLN. 2715/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) BAIL APPLN. 2716/2019 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2021-04-22) CRL.M.C. 1082/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-02-10) BAIL APPLN. 2586/2021 FILED BY CHRISTIAN MICHEL JAMES (DISPOSED ON : 2022-03-11) CRL.M.C. 3249/2021 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-14) CRL.REV.P. 132/2022 FILED BY SHRI AJIT SINGH BUBBER & ANR. (D. OF HEARING : 2025-04-14) W.P.(CRL) 2220/2022 FILED BY AIR COMMODORE NAVYATH SANTOSH, RETD. & ORS. (D. OF HEARING : 2025-04-16) CRL.M.C. 5902/2022 FILED BY GIACOMINO SAPONARO (D. OF HEARING : 2025-07- 09) CRL.M.C. 5805/2022 FILED BY GIUSEPPE ORSI (D. OF HEARING : 2025-07-09) CRL.M.C. 5803/2022 FILED BY BRUNO SPAGNOLINI (D. OF HEARING : 2025-07-09) CRL.M.C. 5804/2022 FILED BY BRUNO SPAGNOLINI (D. OF HEARING : 2025-07-09) CRL.M.C. 5807/2022 FILED BY GIUSEPPE ORSI (D. OF HEARING : 2025-07-09) CRL.M.C. 6949/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2024-07-31)

				CRL.M.C. 2456/2024 FILED BY CHRISTIAN JAMES MICHEL (D. OF HEARING : 2025-08-07) BAIL APPLN. 1338/2024 FILED BY CHRISTIAN JAMES MICHEL (DISPOSED ON : 2024-09-25) P.S.-FIR NO. :(CBI-217-2013-A-0003)
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
79	CRL.M.C.-2314/2025	MR RAJ ARYAN AND ORS. V/s THE STATE NCT OF DELHI AND ANR.	SULACHA	
		OTHER DETAILS OF ADVOCATES: SULACHA(SULACHAPRASAD@GMAIL.COM)(8447837351)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NANAK PURA-31/2023)
80	W.P.(CRL)-857/2025 CRL.M.A. 7977/2025 CRL.M.A. 7978/2025	RAVINDER SINGH & ANR. V/s THE STATE G.N.C.T.D & ANR.	VANSH CHAWLA	
		OTHER DETAILS OF ADVOCATES: MANOJ LOOMBA (ADVMLOOMBA.DHC@GMAIL.COM)(9811958663)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANDIR MARG-98/2024)

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: “NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”

NOTE: “ PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.

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NOTE:“ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,**ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP**, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.”

NOTE: “REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M.”

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
89	CM APPL. 20870/2025 In MAC.APP.-314/2024(Disposed off case)	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD V/s USHA GUPTA AND ORS	SUMAN BAGGA, PANKAJ GUPTA, SONAL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) AKASH(AKASHKHARETA111@GMAIL.COM)(0)(RESPONDENT) SUMAN(BAGGASUMAN@GMAIL.COM)(0)(RESPONDENT) AKASH SINGH(AKASHKHARETA111@GMAIL.COM)(9625558446)(RESPONDENT) SONAL CHAUHAN(SONAL.CHAUHAN.ADV@GMAIL.COM)(9871234645)(RESPONDENT)		
90	CM APPL. 20692/2025(CROSS OBJ.) CM APPL. 20693/2025 In MAC.APP.-389/2024	THE CHAIRMAN, RSRTC V/s SUNIL WADHWA AND ORS	B.S. RAJESH AGRAJIT, SOMNATH PARASHAR, ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES: B S RAJESH AGRAJIT(AGRAJIDLAWYER@GMAIL.COM)(9811568418)(PETITIONER) S N PARASHAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) AJIT(AGTAJITLAWYER@GMAIL.COM)(0)(RESPONDENT) ABHISHEK KUMAR(CHAUHAN1263@GMAIL.COM)(9555395353)(RESPONDENT)		

91	C.R.P.-102/2025 CM APPL. 20670/2025 CM APPL. 20671/2025 CM APPL. 20672/2025	GURVINDER SINGH V/s NEENA SHARMA	AAKASH NAVAL	
		OTHER DETAILS OF ADVOCATES: DR T R NAVAL (CONNECT@NAVALANDASSOCIATES.COM)(9910384662)(PETITIONER) DR T R NAVAL(CONNECT@NAVALANDASSOCIATES.COM)(9910384662)(PETITIONER) ABHINAV(LEGALABHINAV@YAHOO.COM)(0)(RESPONDENT)		
92	C.R.P.-103/2025 CM APPL. 20775/2025 CM APPL. 20776/2025	SMT. HEMLATA @ BULBUL V/s MR. ROHTASH & ORS.	BIRENDRA KUMAR MISHRA	subject to office objection
		OTHER DETAILS OF ADVOCATES: BIRENDRA KUMAR MISHRA (B.ADV.1975@GMAIL.COM)(9650010789)(PETITIONER)		
93	MAC.APP.-230/2025 CM APPL. 20640/2025 CM APPL. 20641/2025 CM APPL. 20642/2025 CM APPL. 20643/2025 CM APPL. 20644/2025 CM APPL. 20645/2025	M/S HINDUSTAN PETROLEUM CORPORATION LTD V/s BAJAJ ALLIANZ GENERAL INSURANCE CO LTD & ORS.	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR(RAJESH.LAWS@YAHOO.COM)(9891235156)(PETITIONER) RAMEEZA(RAMEEZA@LAWASSOCIATES.IN)(0)(RESPONDENT)		
94	MAC.APP.-231/2025 CM APPL. 20652/2025 CM APPL. 20653/2025	SHRIRAM GENERAL INSURANCE CO LTD V/s MR MOHD NAUMAN	ANUJ BHANDARI	
		OTHER DETAILS OF ADVOCATES: ANUJ BHANDARI(ANUJ@PRICUSLEGAL.COM)(9873722187)(PETITIONER)		
95	MAC.APP.-232/2025 CM APPL. 20656/2025	ICICI LOMBARD GENERAL INSURANCE CO LTD V/s GUDIYA DEVI AND ORS	VED VYAS TRIPATHI	
		OTHER DETAILS OF ADVOCATES: VED VYAS TRIPATHI(VEDTRIPATHI@LIVE.COM)(9910065069)(PETITIONER) R()(9250206778)(RESPONDENT) R()(8795022974)(RESPONDENT)		
96	MAC.APP.-233/2025 CM APPL. 20674/2025	PRIYANKA & ORS. V/s UNITED INDIA INSURANCE CO. LTD. & ORS.	PRIYANKA SETHIA	
		OTHER DETAILS OF ADVOCATES: PRIYANKA SETHIA(CHAMBERSOPPRIYANKASETHIA@GMAIL.COM)(9711251567)(PETITIONER) PANKAJ (SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT)		
97	MAC.APP.-234/2025 CM APPL. 20772/2025 CM APPL. 20773/2025	RELIANCE GENERAL INSURANCE CO. LTD. V/s SH. MADHU SUDAN MONDAL & ORS.	SHASHANK MANISH	
		OTHER DETAILS OF ADVOCATES: SHASNAK MANISH(SHASHANKMANISH@GMAIL.COM)(9013703044)(PETITIONER) R KUMAR(RKUMAR00BOB@GMAIL.COM)(0)(RESPONDENT)		
98	W.P.(C)-4460/2025 CM APPL. 20611/2025 CM APPL. 20612/2025	MCD GENERAL MAZDOOR UNION V/s UNION OF INDIA AND ORS	MANOJ KUMAR	
		OTHER DETAILS OF ADVOCATES: VARUN PRASAD(PRASADBK737@GMAIL.COM)(9810432893)(PETITIONER) VARUN PRASAD(PRASADBK737@GMAIL.COM)(9810432893)(PETITIONER) SANTOSH KUMAR TRIPATHI, AVNISH AHLAWAT, RLC DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISH@AHLAWATASSOCIATES.IN, RLCDELHI@NIC.IN)(9868250806)(RESPONDENT) SIDDHARTHA SHANKAR RAY, SECY LABOUR, UNION OF INDIA(SIDDHARTHASHANKARRAY23@GMAIL.COM, SECY-LABOUR@NIC.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, AVNISH AHLAWAT, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) SIDDHARTHA SHANKAR RAY, SECY LABOUR, RLC DELHI(SIDDHARTHASHANKARRAY23@GMAIL.COM, SECY-LABOUR@NIC.IN, RLCDELHI@NIC.IN)(0)(RESPONDENT)		
99	W.P.(C)-4491/2025 CM APPL. 20758/2025 CM APPL. 20759/2025	MUNICIPAL EMPLOYEES UNION AND ANR V/s MUNICIPAL CORPORATION OF DELHI	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

100	W.P.(C)-4499/2025 CM APPL. 20787/2025	MCD GENERAL MAZDOOR UNION V/s UNOIN OF INDIA AND ANR	MANOJ KUMAR	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: VARUN PRASAD(PRASADBK737@GMAIL.COM)(9810432893)(PETITIONER) SANTOSH KUMAR TRIPATHI, AVNISH AHLAWAT, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) SECY LABOUR, CGIT(SECY-LABOUR@NIC.IN, CGIT@GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
101	CM APPL. 46156/2024 In W.P.(C)-5531/2020(Disposed off case)	VODAFONE IDEA LIMITED V/s REGIONAL PROVIDENT FUND COMMISSIONER-II	SUDHIR KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: VODAFONE IDEA LIMITED(SKPFDELHI@GMAIL.COM)()(RESPONDENT) VODAFONE IDEA LIMITED(SKPFDELHI@GMAIL.COM)()(RESPONDENT) S.K. GUPTA & ASSOCIATES(SKPFDELHI@GMAIL.COM)(9891170907)(PETITIONER) REGIONAL PROVIDENT FUND COMMISSIONER-II(SAURABH.KR@EPFINDIA.GOV.IN)()(PETITIONER) REGIONAL PROVIDENT FUND COMMISSIONER-II(SAURABH.KR@EPFINDIA.GOV.IN)()(PETITIONER) SAURAV(SAURAV.KR@EPFINDIA.GOV.IN)(9990626814)(RESPONDENT) SHIV KUMAR MAHANTA SHIVANATH(MAHANTASHIVANATH@GMAIL.COM)(7678175865)(RESPONDENT) S K GUPTA(SKPFDELHI@GMAIL.COM)(9891170907)(PETITIONER) SKPF DELHI, RO DELHI EAST, SAURABH(SKPFDELHI@GMAIL.COM, RO.DELHIEAST@EPFINDIA.GOV.IN, SAURABH.KR@EPFINDIA.GOV.IN)(0)(RESPONDENT) MAHANTA SHIV NATH(MAHANTASHIVNATH@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
73	CONT.CAS(C)-545/2025 CM APPL. 20771/2025	KULDEEP KUMAR MITTAL V/s SH. DILKHUSH MEENA	ALI MUZAFFAR	
		OTHER DETAILS OF ADVOCATES: ABZ LAW ASSOCIATES(IMALIMUZAFFAR@GMAIL.COM)(7503153021)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
74	CM APPL. 20732/2025 In RFA-99/2014(Disposed off case)	M/S RAHUL ASSOCIATES & ANR V/s M/S BMS ENTERPRISES & ANR	RAJIV K TEWARI, VINAY CHADDA, SIDDHARTH MULLICK, SIDDHARTH MULLICK	
		OTHER DETAILS OF ADVOCATES: RAJESH SAXENA(RAJESH1SAXENA@LIVE.COM)(9810870075)(PETITIONER) BMS ENTERPRISES()(9953903010)(RESPONDENT) RAJESH(RAJESH1SAXENA@LIVE.COM)(0)(RESPONDENT) VINAY(VINAYCHADDA@GMAIL.COM)(0)(RESPONDENT) SIDDHARTH (SIDDHARTHMULLICK19@GMAIL.COM)(9953903010)(RESPONDENT) SIDDHARTH MULLICK(SIDDHARTHMULLICK19@GMAIL.COM)(9953903010)(RESPONDENT)		
75	CM APPL. 20745/2025 In RFA-847/2015	M/S GOENKA ENGINEERING & INDUSTRIAL PVT LTD V/s M/S MELLCON ENGINEERS PVT LTD	P R AGGARWAL, SYED KAMRAN ALI, VARUN DHINGRA AND FARAZ KHAN	
		OTHER DETAILS OF ADVOCATES: SYED KAMRAN ALI(KAMRAN093@GMAIL.COM)(8650458650)(PETITIONER) MELLCON ENGINEERS PVT LTD(')(9810194555)(RESPONDENT)		

76	CM APPL. 20862/2025 In RFA-849/2015(Disposed off case)	M/S GOENKA ENGINEERING & INDUSTRIAL PVT LTD V/s M/S MELLCON ENGINEERS PVT LTD	P R AGGARWAL, SYED KAMRAN ALI, VARUN DHINGRA AND FARAZ KHAN	
		OTHER DETAILS OF ADVOCATES: SYED KAMRAN(KAMRAN093@GMAIL.COM)(8650458650)(PETITIONER) MELLCON()(9810194555)(RESPONDENT)		
77	W.P.(C)-3835/2025 CM APPL. 17850/2025 CM APPL. 17851/2025 CM APPL. 19000/2025 CM APPL. 19001/2025	DIGVIJAY SINGH V/s UNION OF INDIA & ORS.	CHAITANYA MAHAJAN	
		OTHER DETAILS OF ADVOCATES: CHAITANYA MAHAJAN\ (EMAIL@LEXSUPREMUS.IN)(9646930009)(PETITIONER) BOXING FEDERATION, UNION OF INDIA(INFO@BOXINGFEDERATION.IN, JAINJSUDHIR@YAHOO.CO.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) ADV. CHAITANYA MAHAJAN(EMAIL@LEXSUPREMUS.IN)(9646930009)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
78	W.P.(C)-3861/2025 CM APPL. 17922/2025 CM APPL. 17923/2025 CM APPL. 19002/2025 CM APPL. 19003/2025	HEMANTA KUMAR KALITA V/s UNION OF INDIA & ORS.	CHAITANYA MAHAJAN	
		OTHER DETAILS OF ADVOCATES: CHAITANYA MAHAJAN(EMAIL@LEXSUPREMUS.IN)(9646930009)(PETITIONER) BOXING FEDERATION, JAIN SUDHIR ,UNION OF INDIA(INFO@BOXINGFEDERATION.IN, JAINJSUDHIR@YAHOO.CO.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SECY SPORTS(SECY-SPORTS@NIC.IN)(0)(RESPONDENT)		
79	W.P.(C)-4463/2025 CM APPL. 20620/2025	SHAKUNTALA GUPTA V/s MUNICIPAL CORPORATION OF DELHI AND ORS	SANJANA GUPTA	
		OTHER DETAILS OF ADVOCATES: EQUATOR LAW CHAMBERS(RAKESHTANWAR.ADV@GMAIL.COM)(9654796886)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
80	W.P.(C)-4500/2025 CM APPL. 20789/2025 CM APPL. 20790/2025 CM APPL. 20791/2025	TARUN TANDON V/s UNION OF INDIA & ORS.	JITENDER METHA	
		OTHER DETAILS OF ADVOCATES: JITENDER MEHTA(KATYANILEGALSERVICES@GMAIL.COM)(9625461696)(PETITIONER) JAGJIT SINGH, UNION OF INDIA(JAGJITSINGHADVOCATE@YAHOO.CO.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
81	W.P.(C)-4507/2025 CM APPL. 20846/2025	MAHENDER CHATURVEDI V/s MUNICIPAL CORPORATION OF DELHI AND ANR.	VARUN MITTAL	
		OTHER DETAILS OF ADVOCATES: VARUN MITTAL(VM@VKMLEGAL.COM)(9953062629)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
82	RFA-321/2012	RAJEEV ARORA V/s PUNIT BHATIA	SURENDER CHAUHAN, KAPIL KUMAR	
		OTHER DETAILS OF ADVOCATES: KAPIL KUMAR(INFONAYYARASSOCIATES@GMAIL.COM)(9899000831)(PETITIONER)		

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
105	CM APPL. 20841/2025 In W.P.(C)-6868/2023	RAJEEV BEHL V/s DELHI DEVELOPMENT AUHTORITY & ORS.	ANKIT SINGH, KRITIKA GUPTA, VICTORY ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: THAKUR ANKIT SINGH(THAKURANKIT2627@GMAIL.COM)(9026272055)(PETITIONER) THAKUR ANKIT SINGH(THAKURANKIT2627@GMAIL.COM)(9026272055)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SUB REGISTRAR(SR2A-DELHI@GOV.IN, SSCONBUILD@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM, VINEET.LEGAL@GMAIL.COM)(0)(RESPONDENT) SANJAY KATYAL AND KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) ()()(RESPONDENT)		
106	W.P.(C)-4459/2025 CM APPL. 20610/2025	RADHEY SHAYAM V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN, DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)		
107	W.P.(C)-4461/2025 CM APPL. 20616/2025	DALIP KUMAR V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)		
108	W.P.(C)-4476/2025 CM APPL. 20724/2025	TELANGANA COLLEGE OF SPECIAL EDUCATION V/s REHABILITATION COUNCIL OF INDIA	RAVI KANT	
		OTHER DETAILS OF ADVOCATES: MAYANK MANISH & RAVI KANT(MAYANKRAVILEGALOFFICE@GMAIL.COM)(9871522124)(PETITIONER) DEPWD, MSRCI, DEPWD(LEGAL.SECRCI-DEPWD@GOV.IN, MSRCI- MSJE@NIC.IN, LEGALSECRCIDEPWD@GOV.IN)(0)(RESPONDENT)		

109	W.P.(C)-4485/2025 CM APPL. 20746/2025 CM APPL. 20747/2025	PANKAJ YADAV V/s DELHI DEVELOPMENT AUTHORITY AND ORS	NIKHILESH KUMAR	
		OTHER DETAILS OF ADVOCATES: NIKHILESH KUMAR(NIKHILESHK9@GMAIL.COM)(9891655677)(PETITIONER) SANTOSH KUMAR TRIPATHI, ARJUN PANT, YRK(STANDINGCOUNSELGNCTD@GMAIL.COM, PANT_ARJUN@REDIFFMAIL.COM, YRK1270@GMAIL.COM)(9868250806)(RESPONDENT) JAI KISHAN SHARMA()(8384083065)(RESPONDENT) HARISH SHARMA()(9210481038)(RESPONDENT) DHARAMBIR YADAV()(9811439439)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
110	W.P.(C)-4486/2025 CM APPL. 20749/2025	BADLU SINGH V/s DELHI DEVELOPMENT AUTHORITY	AAYUSH AGARWALA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: AAYUSH AGARWALA(AAYUSH.AGARWALA@GMAIL.COM)(9999105064)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN, DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)		
111	W.P.(C)-4498/2025 CM APPL. 20784/2025 CM APPL. 20785/2025 CM APPL. 20786/2025	ALASHORE MARINE EXPORTS PVT LTD THROUGH ITS DIRECTOR V/s FEDERAL BANK LTD & ANR.	HARSHIT AGARWAL	
		OTHER DETAILS OF ADVOCATES: HARSHIT AGARWAL/ KAMAL KUMAR/ AASHEESH GUPTA/ PALASH AGARWAL(KGCONSORSLLP@GMAIL.COM)(9560284991)(PETITIONER) UNION OF INDIA, FEDERAL BANK, COLD CHAIN(UOIDHC@GMAIL.COM, BSE@FEDERALBANK.CO.IN, COLDCHAIN.MOFPI@GOV.IN)(1123384193)(RESPONDENT) FEDERAL BANK, VIVEK SINGH, ADESH MOHAN(VKSINGH-CWC@NIC.IN, ADESH.MOHAN@NIC.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
112	CRL.M.C.-4453/2024 CRL.M.A. 16856/2024	GOPAL KRISHNA AGRAWAL V/s THE REGISTRAR OF COMPANIES	SERMON RAWAT	
		OTHER DETAILS OF ADVOCATES:		
113	W.P.(C)-9964/2021 CM APPL. 30729/2021 CM APPL. 3404/2025	MS RAJ BUILDERS PVT LTD V/s DELHI DEVELOPMENT AUTHORITY & ORS.	YUDHISHTER SHARMA, YUDHISHTER SHARMA, SAGAR CHAWLA, SAGAR CHAWLA	
		OTHER DETAILS OF ADVOCATES: YUDHISHTER SHARMA(303YUDHISHTERSHARMA@GMAIL.COM)(9891251777)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SAGAR CHAWLA(SAGAR@SAGARCHAWLA.IN)(9810229189)(PETITIONER)		

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HON'BLE MR.JUSTICE SACHIN DATTA

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NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
73	CM APPL. 20823/2025 In W.P.(C)-11367/2021	SURENDER KUMAR BANSAL & ANR. V/s UNION OF INDIA & ORS.	LALIT GUPTA, HETU ARORA SETHI, S.K SHARMA	
		OTHER DETAILS OF ADVOCATES: LALIT GUPTA(LGADVOCATES@GMAIL.COM)(9810355699)(PETITIONER) BUREAU OF IMMIGRATION(SUPPORT-BOI@MHA.GOV.IN)(26102622)(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(INFORMATION@CBI.GOV.IN)(24362755)(RESPONDENT) LALIT GUPTA (LGADVOCATES@GMAIL.COM)(9810355699)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) BHARAT (OFFICEOFBHARATHIRAJUCGSC@GMAIL.COM){}(RESPONDENT) LALIT GUPTA(LGADVOCATES@GMAIL.COM)(9810355699)(PETITIONER) DLACBIDHC(DLACBIDHC@GMAIL.COM){}(RESPONDENT) S.K. SHARMA(SKSADVOCATE@YAHOO.CO.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) KUSH SHARMA(KUSHSHARMA84@GMAIL.COM){}(RESPONDENT) MS. LALIT MOHINI BHAT AND MS. HETU ARORA SETHI(MAIL@LAWLINKSOFFICE.COM)(9045513840)(PETITIONER) UNION OF INDIA(LGADVOCATES@GMAIL.CIN, DL.HC-ED@GOV.IN, BOI@MHA.GOV.IN,){0}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) MS. LALIT MOHINI BHAT(MAIL@LAWLINKSOFFICE.COM)(9045513874)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) LG ADVOCATES(LGADVOCATES@GMAIL.COM, DL.HC-ED@GOV.IN, BHARATHI1003@GMAIL.COM){0}(RESPONDENT) S.K SHARMA(SKSHARMA@CANDIDLEX.COM)(9871588055)(RESPONDENT) HETU ARORA SETHI(HETUARORASETHIADV@GMAIL.COM)(9910904298)(PETITIONER) HETU ARORA SETHI(HETUARORASETHIADV@GMAIL.COM)(9910904298)(PETITIONER)		
74	CM APPL. 20815/2025 CM APPL. 20816/2025 In W.P.(C)-6201/2024	SHRI. VISHNU BHAGWAN V/s UNION OF INDIA & ORS.	MOHIT CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAUDHARY, SRISHTI BAJPAI(KAUSHAL82KUMAR@GMAIL.COM, MOHITCHAUDHARY2020@GMAIL.COM)(9810663997)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, ADVARUN36@GMAIL.COM, PRAVEENA1807@HOTMAIL.COM){}(RESPONDENT) MOHIT CHAUDHARY AND NIMMI BABU{}(9810663997)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM, INFO.KSALAWOFFICES@GMAIL.COM, ASHISH@AHSISHHDIXIT.IN){0}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT)		
75	CM APPL. 20831/2025 In W.P.(C)-12483/2024	SHAHID AHMED FEROZIE AND ANR V/s GOVT OF NCT OF DELHI AND ORS	NAZIM HAIDER, VISHAL GOHRI	
		OTHER DETAILS OF ADVOCATES: R.K.BHARDWAJ(ADVO.MEHDI@GMAIL.COM)(9810756193)(PETITIONER) SHRI SOM DUTT(AAPKASOMDUTT@GMAIL.COM)(9212760343)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VISHWAMAN KANDWAL(VISHWA.KANDWAL@GMAIL.COM)(8800779611)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) R K BHARDWAJ AND MUNTAZIR MEHDI(ADVO.MEHDI@GMAIL.COM)(9810756193)(PETITIONER)		

		SANOTSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
76	CM APPL. 20821/2025 In W.P.(C)-14484/2024	ARUP JYOTI RAI BARUAH V/s BUREAU OF IMMIGRATION THROUGH COMMISSIONER IMMIGRATION & ORS.	SEEMA SHARMA	
		OTHER DETAILS OF ADVOCATES: SEEMA SHARMA(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) JAI PRAKASH, PUNEET KUMAR(JAIP1420@GMAIL.COM, PUNEETKUMAR436@GMAIL.COM)(0)(PETITIONER) VRCOM, UNION OF INDIA, SARFARAZ(VRCOM1660@GMAIL.COM, UOIHDC@GMAIL.COM, SARFARAZADV@YAHOO.CO.IN)(0)(RESPONDENT) SEEMA SHARMA(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) JAI PRAKASH(JAIP1420@GMAIL.COM)(0)(RESPONDENT) SEEMA SHARMA(SEEMASHARMA74@GMAIL.COM)(9818296378)(PETITIONER) SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(0)(RESPONDENT)		
77	CM APPL. 20837/2025 In W.P.(C)-16203/2024	SUMANA VERMA V/s ARTI KAPUR & ANR.	SAMBIT NANDA, MURARI TIWARI, MURARI TIWARI	
		OTHER DETAILS OF ADVOCATES: SAMBIT NANDA(SNANDA@SCNCHAMBERS.CO.IN, ADMINISTRATION@SCNCHAMBERS.CO.IN)(9818291376)(PETITIONER) DELHI INTERNATIONAL ARBITRATION CENTER, P BARANWAL(DELHIARBITRATIONCENTRE@GMAIL.COM, P- BARANWAL@KRISHNAGROUP.CO.IN)(0)(RESPONDENT) MURARI TIWARI AND ASSOCIATES(MURARITIWARIANDASSOCIATES@GMAIL.COM)(9811125857)(RESPONDENT) SAMBIT NANDA(SNANDA@SCNCHAMBERS.CO.IN)(0)(RESPONDENT) MURARI TIWARI(MURARITIWARI.ADV@GMAIL.COM)(9811125857)(RESPONDENT)		
78	W.P.(C)-1974/2025	TADBIR SINGH V/s UNION OF INDIA AND ANR	SANDEEP SINGH NAINWAL	
		OTHER DETAILS OF ADVOCATES: SHASHWAT KUMAR & AMAN ALAM(LEGALLYSHASHWATT@GMAIL.COM)(9899810640)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
79	W.P.(C)-3626/2025	PANDAV NAGAR RESIDENTS WELFARE ASSOCIATION (REGD.) V/s COMMISSIONER OF POLICE & ORS.	APURVA	
		OTHER DETAILS OF ADVOCATES: AR & PARTNERS(APURVA@ARPARTNER.IN, OFFICE@ARPARTNER.IN)(7488921334)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
80	W.P.(C)-3990/2025 CM APPL. 18544/2025 CM APPL. 19393/2025 CM APPL. 19394/2025 CM APPL. 20700/2025	DISHA KALRA & ANR. V/s GREATER KAILASH-II WELFARE ASSOCIATION	SIDHARTH TYAGI	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH TYAGI(DELHITYAGI@GMAIL.COM)(9911452727)(PETITIONER) GK2(INFO@GK2WA.COM)(0)(RESPONDENT) SIDHHARTH TYAGI(DELHITYAGI@GMAIL.COM)(9911452727)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
81	W.P.(C)-4017/2025 CM APPL. 18630/2025	ARVIND MISHRA V/s THE COMMISSIONER OF POLICE & ORS.	ABHISHEK	
		OTHER DETAILS OF ADVOCATES: ABHISHEK(ABHISHEKSHARMA.OFFICE@GMAIL.COM)(9971611008)(PETITIONER) DHC PROSECUTIONED, UNION OF INDIA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
82	W.P.(C)-4248/2025 CM APPL. 19685/2025 CM APPL. 19686/2025	M/S AMIT BUILDERS V/s DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9810031680)(PETITIONER) ANU SALWAN, RK DHAWAN, DSIIDCLC(ANUSALWAN@GMAIL.COM, RKDHAWAN9@GMAIL.COM, DSIIDCLC@GMAIL.COM)(0)(RESPONDENT)		

83	W.P.(C)-4468/2025 CM APPL. 20631/2025 CM APPL. 20632/2025	M/S PANACEA INSTITUTE OF RADIOLOGY AND MEDICAL SERVICES PVT. LTD. V/s CGHS (HQ), GOVT. OF INDIA AND ANR.	PRIYANK KHER	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: PRIYANK KHER & VIVEK KUMAR(P.KHERADVOCATE@GMAIL.COM)(9718800100)(PETITIONER) CGHS, DGHS, DGEHS, ESIC, NAHB(DIRECTOR-CGHS@CGHS.NIC.IN, JDGRHQ.DL@CGHS.NIC.IN, DELHIAROGYAKOSH@GMAIL.COM)(0)(RESPONDENT) .DIRDHS@NIC.IN, DIR-MED.DL@ESIC.NIC.IN, HELPDESK@NABH.CO)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
84	W.P.(C)-4477/2025	NEERAJ KUMAR, V/s UNION OF INDIA AND ANR	VIBHA NAGAR	
		OTHER DETAILS OF ADVOCATES: VIBHA NAGAR/ GURSHABAD SINGH SANDHU(NAGAR.VIBHANAGAR@GMAIL.COM)(8699404973)(PETITIONER) RPO DELHI, UNION OF INDIA(RPO.DELHI@MEA.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
85	W.P.(C)-4487/2025 CM APPL. 20750/2025 CM APPL. 20751/2025	Z. AHMED V/s MS COCO COLA INDIA	HARSHIT AGGARWAL	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: P.S. RANA & ASSOCIATES(RANA.LEGAL.X41A@GMAIL.COM)(9818215153)(PETITIONER) COCA-COLA(INDIAHELPLINE@COCA-COLA.COM)(0)(RESPONDENT)		
86	W.P.(C)-4490/2025	SHRI DEVENDRA MISHRA V/s CENTRAL PUBLIC INFORMATION OFFICER & ANR.	SAURABH SUMAN SINHA	
		OTHER DETAILS OF ADVOCATES: SAURABH SUMAN SINHA(ADVSAURABHSSINHA@GMAIL.COM)(9810945248)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)		
87	W.P.(C)-4495/2025 CM APPL. 20770/2025	SHAILENDRA KUMAR SINGH V/s UNION OF INDIA & ORS.	SUNIL KUMAR VAYAKKAL	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR VAYAKKAL(SUNILMUYAM@GMAIL.COM)(9267950366)(PETITIONER) SANTOSH KUMAR TRIPATHI, FAHEELA, SWO(STANDINGCOUNSELGNCTD@GMAIL.COM, FAHEELA@IIMSAM.ORG, INFO@SWO.CO.IN)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
88	W.P.(C)-4497/2025 CM APPL. 20782/2025	KUMAR SHASHWAT V/s UNION OF INDIA	RISHAV AMBASTHA	
	4400	OTHER DETAILS OF ADVOCATES: RISHAV AMBASTHA(RISHAV.AMBASTHA95@GMAIL.COM)(7259528273)(PETITIONER) RPO DELHI, UNION OF INDIA(RPO.DELHI@MEA.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
89	W.P.(C)-4502/2025 CM APPL. 20822/2025 CM APPL. 20824/2025 CM APPL. 20825/2025 CM APPL. 20826/2025 CM APPL. 20827/2025	DELHI INTERNATIONAL AIRPORT LIMITED V/s REAL ESTATE REGULATORY AUTHORITY FOR NCT OF DELHI	SMARIKA SINGH	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: SMARIKA SINGH, SAIFUR RAHMAN FARIDI, SHARDUL AMARCHAND, MANGALDAS(SMARIKA.SINGH@AMSSHARDUL.COM, SAIFUR.FARIDI@AMSSHARDUL.COM)(9717090875)(PETITIONER) RERA APPEAL(SECRETARYRERADELHI@GMAIL.COM; CHAIRMAN-RERA@DELHI.GOV.IN; SIDDHUPANDA@GMAIL.COM)(0)(RESPONDENT) .CONTACTUS@RERA.DELHI.GOV.IN; HELPDESK@RERA.DELHI.GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
90	W.P.(C)-5375/2023 CM APPL. 21014/2023 CM APPL. 16420/2024	UTTAR PRADESH KHO KHO ASSOCIATION V/s KHO KHO FEDERATION OF INDIA AND ORS	VRINDA BHANDARI	
		OTHER DETAILS OF ADVOCATES: VRINDA BHANDARI(VRINDA@VBCHAMBERS.IN)(9711680348)(PETITIONER) KHOKHO FEDERATION(KHOKHOFEDERATIONOFINDIA@GMAIL.COM, KHOKHOINDIA2017@GMAIL.COM, SECY-SPORTS@NIC.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) VRINDA BHANDARI(VRINDA@VBCHAMBERS.IN)(9711680348)(PETITIONER) VRINDA BHANDARI(MADHAVAGGARWAL.OFFICE@GMAIL.COM)(9999997369)(PETITIONER) SECY SPORT, UNION OF INDIA, ANUJ TYAGI(SECY-SPORTS@NIC.IN, UOIDHC@GMAIL.COM, ANUJTYAGI.LAW@GMAIL.COM){}(RESPONDENT) SECY SPORT, UNION OF INDIA, ANUJ TYAGI(SECY-SPORTS@NIC.IN, UOIDHC@GMAIL.COM, ANUJTYAGI.LAW@GMAIL.COM)(1123384193)(RESPONDENT) KHOKHO FEDERATION OF INDIA(KHOKHOFEDERATIONOFINDIA@GMAIL.COM, KHOKHOINDIA2017@GMAIL.COM){}(RESPONDENT) KHOKHO FEDERATION OF INDIA(KHOKHOFEDERATIONOFINDIA@GMAIL.COM, KHOKHOINDIA2017@GMAIL.COM){}(RESPONDENT)		

91	W.P.(C)-2894/2025	MUJEEB KHAN FOR AND ON BEHALF OF AFTAB KHAN MISSING V/s UNION OF INDIA & ORS.	ZEESHAN KHAN	
		OTHER DETAILS OF ADVOCATES: ZEESHAN KHAN(ZEELEX09@GMAIL.COM)(8393958010)(PETITIONER) UNION OF INDIA, JSCPG MHA, EAM, HC MALE(UOIDHC@GMAIL.COM, JSCPG-MHA@NIC.IN, EAM@MEA.GOV.IN, HC.MALE@GOV.IN)(1123384193)(RESPONDENT)		

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR' AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR' .

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF COUNSELS FOR BOTH SIDES IS NECESSARY)."

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
52	BAIL APPLN.-1311/2025	AFTAB AHMED @ MUNNA V/s STATE GOVT NCT OF DELHI	BHANU MALHOTRA	
		OTHER DETAILS OF ADVOCATES: BHANU MALHOTRA(ADVBHANUMALHOTRA@GMAIL.COM)(9999104240)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAMLA MARKET-244/2020) BAIL APPLN. 4108/2020 FILED BY AFTAB AHMED @ MUNNA (DISPOSED ON : 2020-12-21) BAIL APPLN. 1551/2021 FILED BY AFJAL @ TAMMI (DISPOSED ON : 2021-09-13) BAIL APPLN. 2301/2021 FILED BY AFTAB AHMED @ MUNNA (DISPOSED ON : 2021-09-15) BAIL APPLN. 392/2022 FILED BY AFZAL @ TAMMI (DISPOSED ON : 2022-02-02) BAIL APPLN. 1896/2022 FILED BY AFTAB AHMED @ MUNNA (DISPOSED ON : 2022-07-07) BAIL APPLN. 1223/2022 FILED BY AFJAL@TAMMI (DISPOSED ON : 2022-05-02) BAIL APPLN. 2825/2022 FILED BY ASIF@SAMMI (DISPOSED ON : 2023-02-17) BAIL APPLN. 2361/2023 FILED BY ARIF (DISPOSED ON : 2023-12-05) BAIL APPLN. 414/2025 FILED BY AFTAB AHMED (DISPOSED ON : 2025-02-14) BAIL APPLN. 652/2025 FILED BY AFZAL @ TAMMI (D. OF HEARING : 2025-04-22) BAIL APPLN. 872/2025 FILED BY AFTAB AHMED @ MUNNA (DISPOSED ON : 2025-02-28) BAIL APPLN. 1206/2025 FILED BY AFTAB AHMED @ MUNNA (DISPOSED ON : 2025-03-27) P.S.-FIR NO. :(KAMLA MARKET-244/2020)

53	BAIL APPLN.-1379/2025 CRL.M.A. 10768/2025	ISHTIYAQ ALI V/s STATE (GOVT. OF NCT OF DELHI)	AJAY CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: AJAY CHAUDHARY (ADVPLS94@GMAIL.COM)(9717155565)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KASHMERE GATE-44/2019) BAIL APPLN. 2771/2021 FILED BY ISHTIAQ ALI (DISPOSED ON : 2021-07-30) BAIL APPLN. 3726/2022 FILED BY ISHTIAQ ALI (DISPOSED ON : 2023-02-24) P.S.-FIR NO. : (KASHMERE GATE-44/2019)
54	BAIL APPLN.-1393/2025 CRL.M.A. 10865/2025	SHUBHAM V/s STATE NCT OF DELHI	PRATYAKSH RAJ	
		OTHER DETAILS OF ADVOCATES: PRATYAKSH RAJ (ADVOCATEPRATYAKSHRAJ@GMAIL.COM)(9911142220)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BURARI-777/2024) BAIL APPLN. 1397/2025 FILED BY SHANKAR LAL (D. OF HEARING : 2025-04-08) P.S.-FIR NO. : (BURARI-777/2024)
55	BAIL APPLN.-1397/2025 CRL.M.A. 10886/2025	SHANKAR LAL V/s STATE NCT OF DELHI	PRATYAKSH RAJ	
		OTHER DETAILS OF ADVOCATES: PRATYAKSH RAJ (ADVOCATEPRAYAKSHRAJ@GMAIL.COM)(9911142220)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BURARI-777/2024) BAIL APPLN. 1393/2025 FILED BY SHUBHAM (D. OF HEARING : 2025-04-08) P.S.-FIR NO. : (BURARI-777/2024)
56	CRL.A.-456/2025 CRL.M.(BAIL) 782/2025 CRL.M.A. 10764/2025	PRITHVI RAJ ARORA V/s CENTRAL BUREAU OF INVESTIGATION	DAMINI CHAWLA	
		OTHER DETAILS OF ADVOCATES: DAMINI (DAMINICHAWLA01@GMAIL.COM)(9650276182)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-220-2014-E-0006) CRL.M.C. 2164/2021 FILED BY BHARAT R. CHAUDHARY THROUGH YASHODA RANA (DISPOSED ON : 2024-02-05) P.S.-FIR NO. : (CBI-220-2014-E-0006)
57	CRL.M.A. 10915/2025 In CRL.L.P.-428/2018	FULLIN V/s STATE & ANR	PRABHSAHAY KAUR, BINDITA CHATURVEDI, ANIL KUMAR, BINDITA CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: BINDITA CHATURVEDI(BINDITALLC92@GMAIL.COM)(7827230902)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) BINDITA CHATURVEDI(BINDITALLC92@GMAIL.COM)(7827230902)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) BINDITA CHATURVEDI(BINDITALLC92@GMAIL.COM)(7827230902)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (VASANT KUNJ NORTH-401/2013) CRL.REV.P. 452/2014 FILED BY FULLIN MURMU (DISPOSED ON : 2014-08-08) P.S.-FIR NO. : (VASANT KUNJ NORTH-401/2013)
58	CRL.M.C.-2418/2025 CRL.M.A. 10835/2025 CRL.M.A. 10836/2025 CRL.M.A. 10837/2025 CRL.M.A. 10838/2025	JAANVI RESTAURANTS AND HOTELS THROUGH ITS PROP ANIL SHARMA V/s SANGEETA KHANNA AND ANR	ROHAN BHAMBRI	
		OTHER DETAILS OF ADVOCATES: ROHAN BHAMBRI (ADVROHAN96@GMAIL.COM)(9958813761)(PETITIONER)		

59	W.P.(CRL)-1126/2025	RAM @ RAMDASS V/s STATE OF NCT OF DELHI	SATYAM THAREJA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SANDEEP KHAIRWAL (SK.ADV30@GMAIL.COM)(9999861361)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NANGLOI-163/2008) CRL.A. 917/2009 FILED BY RAM @ RAM DASS (DISPOSED ON : 2010-07-26) W.P.(CRL) 811/2012 FILED BY RAM @ RAMDASS (DISPOSED ON : 2012-07-23) W.P.(CRL) 1158/2013 FILED BY RAM @ RAMDASS (DISPOSED ON : 2013-09-04) W.P.(CRL) 619/2014 FILED BY RAM @ RAM DASS (DISPOSED ON : 2014-03-27) W.P.(CRL) 2147/2015 FILED BY RAM @ RAM DASS (DISPOSED ON : 2015-10-14) W.P.(CRL) 746/2017 FILED BY RAM @ RAM DASS (DISPOSED ON : 2017-03-09) W.P.(CRL) 3465/2019 FILED BY RAM @ RAM DASS (DISPOSED ON : 2020-01-28) W.P.(CRL) 794/2020 FILED BY RAM @ RAM DASS (DISPOSED ON : 2020-05-08) W.P.(CRL) 1286/2020 FILED BY RAM @ RAM DASS (DISPOSED ON : 2020-08-28) W.P.(CRL) 78/2021 FILED BY RAM @ RAM DASS (DISPOSED ON : 2021-02-16) W.P.(CRL) 1915/2023 FILED BY RAM @ RAM DASS (DISPOSED ON : 2023-09-21) W.P.(CRL) 384/2024 FILED BY RAM @ RAM DASS (DISPOSED ON : 2024-09-17) P.S.-FIR NO. : (NANGLOI-163/2008)
60	W.P.(CRL)-1142/2025 CRL.M.A. 10904/2025	AYUDHA FOUNDATION V/s STATE OF HARYANA AND ORS	PARVEEN	
		OTHER DETAILS OF ADVOCATES: AYUDHA ()(9929948989)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
61	CRL.M.C.-344/2025 CRL.M.A. 1704/2025 WITH CRL.M.C. 255/2025	SATYANARAYAN GUPTA AND ANR. V/s STATE OF NCT OF DELHI AND ANR.	ALOK BHACHAWAT, TARUN CHHABRA	
		OTHER DETAILS OF ADVOCATES: BHACHAWAT (ASTHA@BHACHAWAT.COM)() (PETITIONER) BHACHAWAT (ASTHA@BHACHAWAT.COM)() (PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) TARUN CHHABRA(ADV.TARUNCHHABRA@GMAIL.COM)(9654504550)(RESPONDENT)		P.S.-FIR NO. : (GOVIND PURI-319/2023)
62	MAC.APP.-113/2023 CM APPL. 10609/2023 CM APPL. 10612/2023	VAISHALI V/s NILESH & ORS. & ORS.	BRAJ KISHORE ROY, GAURAV NAIR	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: BRAJ KISHORE ROY (BKROY68@GMAIL.COM)(9990350445)(PETITIONER) BRAJ KISHORE ROY(BKROY68@GMAIL.COM)(9990350445)(PETITIONER) BRAJ KISHORE ROY(BKROY68@GMAIL.COM)(9990350445)(PETITIONER) R()(7982003455)(RESPONDENT) R()(9211180056)(RESPONDENT) NILESH ()(7982003455)(RESPONDENT) NILESH()(7982003455)(RESPONDENT) VIJAY SINGH()(9211180056)(RESPONDENT) R()(9211180056)(RESPONDENT) P N SHAHI(ADVPN SHAHI@GMAIL.COM)()(RESPONDENT) JPN SHAHI(ADVJPN SHAHI@GMAIL.COM)()(RESPONDENT) GAURAV NAIR(GAURAVNAIR@SAGALEGAL.IN)(9810069969)(RESPONDENT)		
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
63	CRL.M.C.-2093/2025 CRL.M.A. 9388/2025	RAM KISHAN V/s STATE N C T OF DELHI & ANR.	KHUSHAL SINGH ARYA	
		OTHER DETAILS OF ADVOCATES: K.S ARYA (KSARYA.ASSOCIATES@GMAIL.COM)(8700928889)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (SAROJINI NAGAR-106/2016)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRctHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
38	CM APPL. 34196/2024(CM For Restoration) CM APPL. 54853/2024 CM APPL. 3158/2025 In CONT.CAS(C)-664/2022(Disposed off case)	HARVEEN UPPAL V/s ANUJ UPPAL & ORS.	PREETI SINGH, RANDHIR KUMAR	
		OTHER DETAILS OF ADVOCATES: HARVEEN UPPAL(HARVEENUPPAL@GMAIL.COM)(8800505677)(PETITIONER) PREETI SINGH & SUNKLAN PORWAL(PREETISINGH1324@GMAIL.COM)(9312411311)(PETITIONER) MEENA UPPAL (ANUJ.UPPAL85@GMAIL.COM)(7711991131)(RESPONDENT) PREETI SINGH (PREETISINGH1324@GMAIL.COM)(9312411311)(PETITIONER) PRATEEK GOSWAMI(GOSWAMIPRATEEK284@GMAIL.COM)()(RESPONDENT) JUS LAW (INFO@JUSLAWOFFICES.COM)()(RESPONDENT) ANUJ(ANUJ.UPPAL85@GMAIL.COM)()(RESPONDENT) ANUJ UPPAL(ANUJ.UPPAL85@GMAIL.COM)(7711991131)(PETITIONER) PREETI SINGH(PREETISINGH1324@GMAIL.COM)(0)(RESPONDENT) PREETI SINGH(PREETISINGH1324@GMAIL.COM)(931241131)(PETITIONER) PRATEEK GOSWAMI(GOSWAMIPRATEEK284@GMAIL.COM)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
39	CM APPL. 20731/2025 In CONT.CAS(C)-1167/2023	GURNAM SINGH & ORS. V/s RAMA	DINESH GARG, SACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES: GURNAM SINGH()(9958431996)(PETITIONER) DINESH GARG(DGARGADV@GMAIL.COM)(9811715205)(PETITIONER) SURBHI CHAUDHARY(SURBHICHAUDHARY05111@GMAIL.COM)(8930858704)(RESPONDENT) RAMA()(9015311994)(RESPONDENT) DINESH GARG(DGARGADV@GMAIL.COM)(9811715205)(PETITIONER) JRRANA(JRRANA1962@GMAIL.COM)(0)(RESPONDENT) SACHIN MITTAL(MAIL.SMALAWYERS@GMAIL.COM)(9810166992)(RESPONDENT)		

40	CM APPL. 20702/2025 CM APPL. 20727/2025 In CONT.CAS(C)-190/2024	YASHPAL SAWHNEY V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI AND OTHERS	MRITUNJAY KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MRITUNJAY KUMAR SINGH(MRITUNJAYLAW@GMAIL.COM)(9953241942)(PETITIONER) DSIIDC(DSIIDCLC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MRITUNJAY KUMAR SINGH(MRITUNJAYLAW@GMAIL.COM)(9953241942)(PETITIONER) DSIID(DSIIDCLC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
41	CM APPL. 20739/2025 In CONT.CAS(C)-666/2024	SOURABH GON V/s PAROMITA NAMATA	AVADH BIHARI KAUSHIK	
		OTHER DETAILS OF ADVOCATES: AVADH BIHARI KAUSHIK & DEVASHISH MAHARISHI(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) PAROMITA NAMATA(NAMATAPAROMITA@GMAIL.COM)(8800374742)(RESPONDENT) PAROMITA(NAMATAPAROMITA@GMAIL.COM)(8800374742)(RESPONDENT) AVADH BIHARI KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) PAROMITA NAMATA(NAMATAPAROMITA@GMAIL.COM)(8800374742)(RESPONDENT)		
42	CONT.CAS(C)-485/2025 CM APPL. 18633/2025 CM APPL. 18634/2025	SUBRAT KUMAR PANIGRAHI V/s MR RAJNEESH NARANG & ORS.	SANDEEP KUMAR MAHAPATRA	
		OTHER DETAILS OF ADVOCATES: SANDEEP KUMAR (SDEEPMAHAPATRA@GMAIL.COM)(9811472444)(PETITIONER) NARANGR(NARANGR@HPCL.IN)()(RESPONDENT) ABHIMANYU (ABHIMANYUDAS@HPCL.IN)()(RESPONDENT) KSSHETTY(KSSHETTY@HPCL.IN)()(RESPONDENT) ANUJJAIN(ANUJJAIN@HPCL.IN)()(RESPONDENT) VVZODE(CCZODE@HPCL.IN)()(RESPONDENT)		
43	CONT.CAS(C)-495/2025 CM APPL. 18942/2025	ROHIT BOHRA V/s DIVYANGI SINGH	SIDDHARTH BAMBHA, RAM ANUGRAH SINGH	
		OTHER DETAILS OF ADVOCATES: RAM ANUGRAH SINGH(ADVAMANUGRAHSINGH@GMAIL.COM)(9711232231)(PETITIONER)		
44	CONT.CAS(C)-540/2025 CM APPL. 20666/2025	PRAKASH V/s S.I SUMIT	VIVEK KUMAR GAURAV	
		OTHER DETAILS OF ADVOCATES: TLI ATTORNEYS(ATTORNEY.TLI@GMAIL.COM)(9958429420)(PETITIONER) R()(7827212018)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
45	CONT.CAS(C)-541/2025 CM APPL. 20667/2025	HITESH KUMAR V/s ABHISHEK YADAV	PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: PPR LAW (PPRLAWASSOCIATESLLP@GMAIL.COM)(8586877727)(PETITIONER) SRNEEMRANA(SRNEEMRANA@GMAIL.COM)()(RESPONDENT)		
46	CONT.CAS(C)-542/2025	JAWAHAR LAL VOHRA V/s RAJIV KUMAR	ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: DEEPAK SOMANI(CORPORATEJUDISLLP@GMAIL.COM)(8368202116)(PETITIONER) B D SHARMA (BDSHARMAADV196@GMAIL.COM)()(RESPONDENT)		
47	CONT.CAS(C)-543/2025 CM APPL. 20683/2025	NATIONAL CAMPAIGN COMMITTEE FOR CENTRAL LEGISLATION ON CONSTRUCTION LABOUR THROUGH ITS NATIONAL COORDINATOR SUBHASH BHATNAGAR V/s ARUN KUMAR JHA	CHIRAYU JAIN	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: CHIRAYU JAIN(CHAMBERSCHIRAYUJ@GMAIL.COM)(7406073670)(PETITIONER) BOCWHQ(BOCWHQ.DELHI@GOV.IN)()(RESPONDENT) DBOCWW(BOCWHQ.DEL@GMAIL.COM)()(RESPONDENT) ABHAY DIXIT(ADVABHAYDIXIT2020@GMAIL.COM)()(RESPONDENT)		

48	CONT.CAS(C)-544/2025 CM APPL. 20690/2025	GAURAV KUMAR V/s VIJAY KUMAR SINGH AND ORS	NAGENDER KUMAR VASHISHT	
		OTHER DETAILS OF ADVOCATES: NAGENDER VASHISHT(VASHISHTNAGENDER@GMAIL.COM)(9810196114)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN){0}(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){0}(RESPONDENT) CLO CMD(CLOMCDHQ@GMAIL.COM){0}(RESPONDENT)		
49	CM APPL. 20817/2025 In W.P.(C)-5504/2017	GAYATRI SAINI V/s GOVT. OF NCT OF DELHI & ANR	DHAN MOHAN & SARTHAK MAGGON, BALJIT SINGH DHIR	
		OTHER DETAILS OF ADVOCATES: B S DHIR AND ASSOCIATES(BSDHIRASSOCIATES@GMAIL.COM)(7827878187)(PETITIONER) B S DHIR AND ASSOCIATES(BSDHIRASSOCIATES@GMAIL.COM)(7827878187)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) AVENUES LEGAL(LEGAL_AVENUES@HOTMAIL.COM PUNEETLEGALAVENUES@YAHOO.IN){0}(RESPONDENT) BALJIT SINGH DHIR(BSDHIR@HOTMAIL.COM)(9811088103)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
50	CONT.CAS(C)-388/2025	AKASH TRADER V/s ABHISHEK BAJWAN	PRADEEP JAIN	
		OTHER DETAILS OF ADVOCATES: PRADEEP JAIN(JAINGLOBUS@GMAIL.COM)(9212023661)(PETITIONER) GEETA COLONY(GEETACOLONY.BRANCH@BANDHANBANK.COM){0}(RESPONDENT)		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
71	BAIL APPLN.-1377/2025 CRL.M.A. 10763/2025	JAI HIND V/s STATE NCT OF DELHI	SANJIV KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SANJIV K. JHA (JHAASSOCIATES@GMAIL.COM)(9810367398)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-454/2024)
72	BAIL APPLN.-1378/2025 CRL.M.A. 10765/2025	KAMAL SAINI V/s STATE NCT OF DELHI	PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: PRADEEP RANA (RANAPRADEEP1020@GMAIL.COM)(8586877727)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(S.B.DAIRY-757/2024)
73	BAIL APPLN.-1390/2025	RITESH CHAUHAN V/s STATE GOVT. OF NCT OF DELHI	AKASH DEEP MALIK	
		OTHER DETAILS OF ADVOCATES: A.DMALIK (ADMALIKLAWFIRM@GMAIL.COM)(9311153337)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAYAPURI-40/2025) BAIL APPLN. 1252/2025 FILED BY RITESH CHAUHAN (DISPOSED ON : 2025-04-01) P.S.-FIR NO. :(MAYAPURI-40/2025)

74	BAIL APPLN.-1392/2025 CRL.M.A. 10853/2025	KULDEEP KUMAR V/s STATE NCT OF DELHI THROUGH SHO PS KAROL BAGH	AMIT RAO	
		OTHER DETAILS OF ADVOCATES: AMIT RAO ()(9899287500)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KAROL BAGH-1119/2024)
75	CRL.A.-461/2025 CRL.M.(BAIL) 788/2025 CRL.M.A. 10804/2025	MUNNA LAL V/s STATE (GOVT. N.C.T. OF DELHI)	PRIYANKA CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: SHIV KUMAR ()(8377025081)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PUNJABI BAGH-741/2018)
76	CRL.M.A. 10821/2025 In CRL.M.C.-3152/2023	DEEPAK KHATTAR V/s STATE GNCT DELHI THROUGH SHO EOW AND ORS	SUDHIR KUMAR SINGH, DEEP DHAMIJA, ARINDAM DEY	
		OTHER DETAILS OF ADVOCATES: SUDHIR KUMAR(SKSINGH.LAWYER@GMAIL.COM)(9212218078)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUDHIR KUMAR SINGH(SKSINGH.LAWYER@GMAIL.COM)(9212218078)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DEEP DHAMIJA(DEEP.DHAMIJA@GMAIL.COM)(9811048468)(PETITIONER) ARINDAM DEY(ARINDAMDEY.DRA@GMAIL.COM)(9716253118)(PETITIONER)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 26/2012)
77	CRL.M.C.-2395/2025 CRL.M.A. 10741/2025 CRL.M.A. 10742/2025	PURAN CHAND V/s GAURAV AHALWAT	JYOTI BABBAR	
		OTHER DETAILS OF ADVOCATES: JYOTI BABBAR (BABBAR.JYOTI94@GMAIL.COM)(9953272525)(PETITIONER)		
78	CRL.M.C.-2396/2025 CRL.M.A. 10743/2025 CRL.M.A. 10744/2025	PURAN CHAND V/s SAJJAN KAUR	JYOTI BABBAR	
	WITH CRL.M.C.2395/2025	OTHER DETAILS OF ADVOCATES: JYOTI BABBAR (BABBAR.JYOTI94@GMAIL.COM)(9953272525)(PETITIONER) MANAV MITRA (MANAVMITRA5@GMAIL.COM)(0)(PETITIONER)		
79	CRL.M.C.-2397/2025 CRL.M.A. 10745/2025 CRL.M.A. 10746/2025	PURAN CHAND V/s SAJJAN KAUR	JYOTI BABBAR	
	WITH CRL.M.C.2395/2025	OTHER DETAILS OF ADVOCATES: JYOTI BABBAR(BABBAR.JYOTI94@GMAIL.COM)(9953272525)(PETITIONER) MANAV MITRA (MANAVMITRA5@GMAIL.COM)(0)(RESPONDENT)		
80	CRL.M.C.-2398/2025 CRL.M.A. 10747/2025 CRL.M.A. 10748/2025	PURAN CHAND V/s SAJJAN KAUR	JYOTI BABBAR	
	WITH CRL.M.C.2395/2025	OTHER DETAILS OF ADVOCATES:		
81	CRL.M.C.-2437/2025 CRL.M.A. 10905/2025 CRL.M.A. 10906/2025	HARDESHWAR JASWANI V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	ADITYA SWARUP AGARWAL	
		OTHER DETAILS OF ADVOCATES: ADITYA SWARUP AGARWAL (ADITYASWARUPAGARWAL@HOTMAIL.COM)(9971177605)(PETITIONER) ADITYA SWARUPA AGARWAL(ADITYASWARUPAGARWAL@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
82	CRL.REV.P.(NI)-102/2025 CRL.M.A. 10896/2025 CRL.M.A. 10897/2025	KARAMBIR SWAMI V/s STATE (NCT OF DELHI) & ANR.	SAMEER KUMAR	
		OTHER DETAILS OF ADVOCATES: SAMEER KUMAR (SAMEERKUMARADVOCATE@GMAIL.COM)(9654058652)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
83	CRL.M.C.-2098/2025 CRL.M.A. 9392/2025	MANMEET SINGH & ORS. V/s STATE GOVT OF NCT OF DELHI & ANR.	PARTH CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: AULUCK (AULUCKASSOCIATES@GMAIL.COM)(9958249899)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-196/2024)

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.
- NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
69	BAIL APPLN.-281/2025 CRL.M.A. 2023/2025 CRL.M.A. 6891/2025 WITH BAIL APPLN. 330/2025	BHASKAR YADAV V/s DIRECTORATE OF ENFORCEMENT	SAMARTH KRISHAN LUTHRA, ANURAG JAIN	
		OTHER DETAILS OF ADVOCATES: SAMARTH KRISHAN LUTHRA(SKLUTHRA1995@GMAIL.COM)(9910849026)(PETITIONER) DIRECTORATE OF ENDRCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT) DIRECTORATE OF ENDRCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024) BAIL APPLN. 330/2025 FILED BY ASHOK KUMAR SHARMA (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024)
70	BAIL APPLN.-330/2025 CRL.M.A. 2409/2025 CRL.M.A. 2410/2025 CRL.M.A. 7482/2025	ASHOK KUMAR SHARMA V/s DIRECTORATE OF ENFORCEMENT	DEBAYAN GANGOPADHYAY, VIVEK GURNANI	
		OTHER DETAILS OF ADVOCATES: ABHIR DATT (DEBAYAN.GY@GMAIL.COM)(9742690374)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT) VIVEK GURNANI (VIVEK.GURNANI14@GMAIL.COM)(9999711099)(PETITIONER) DEBAYAN (DEBAYAN.GY@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024) BAIL APPLN. 281/2025 FILED BY BHASKAR YADAV (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2024)
FRESH MATTERS & APPLICATIONS				
71	CRL.M.A. 10911/2025 In CRL.A.-458/1999(Disposed off case)	SANT RAM V/s STATE	K.S. SINGH & ASSOC., RISHABH KUMAR SINGH, ST.COUNSEL CRL.	
		OTHER DETAILS OF ADVOCATES: BALDEV SINGH(BSADV16@GMAIL.COM)(9810479225)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) WITHOUT GENERATE ()()		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GANDHI NAGAR-59/1998) CRL.A. 425/1999 FILED BY YAKESH (DISPOSED ON : 2009-01-14) CRL.A. 457/1999 FILED BY NARENDER (DISPOSED ON :)

				P.S.-FIR NO. :(GANDHI NAGAR-59/1998)
72	BAIL APPLN.-1386/2025 CRL.M.A. 10801/2025 CRL.M.A. 10802/2025	AMIT V/s STATE OF NCT OF DELHI	HARDEEP SINGH DAHIYA	
		OTHER DETAILS OF ADVOCATES: H.S DAHIYA (HARDEEPDAHIYA@REDIFFMAIL.COM)(9811601730)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SUBHASH PLACE-246/2024)
73	BAIL APPLN.-1395/2025 CRL.M.A. 10869/2025 CRL.M.A. 10870/2025	PHULMAI TAMANG @ NEHA V/s STATE OF NCT OF DELHI	DEEPAK KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: DEEPAK KUMAE(ADVKKKS@OUTLOOK.COM)(8527291003)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KAMLA MARKET-186/2017) BAIL APPLN. 1727/2020 FILED BY NEHA (DISPOSED ON : 2020-12-21) BAIL APPLN. 547/2021 FILED BY NEHA (DISPOSED ON : 2021-09-30) BAIL APPLN. 4249/2021 FILED BY PHULMAI TAMANG @ NEHA (DISPOSED ON : 2022-09-07) W.P.(CRL) 3087/2024 FILED BY PHULMAI TAMANG ALIAS NEHA (DISPOSED ON : 2024-10-04) P.S.-FIR NO. :(KAMLA MARKET-186/2017)
74	CRL.M.C.-2282/2025 CRL.M.A. 10254/2025 CRL.M.A. 10255/2025	MOHIT JUNEJA V/s STATE NCT OF DELHI AND ANR	PUNEET KUMAR JAISWAL	
	WITH CRL.M.C.-1777/2025	OTHER DETAILS OF ADVOCATES: PUNEET JAISWAL (PUNEETJAISW@GMAIL.COM)(9891234058)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
75	CRL.M.C.-2289/2025 CRL.M.A. 10336/2025 CRL.M.A. 10337/2025	MOHIT JUNEJA V/s STATE GOVT. OF NCT OF DELHI AND ANR.	PUNEET KUMAR JAISWAL	
	WITH CRL.M.C.-2282/2025	OTHER DETAILS OF ADVOCATES: PUNEET JAISWAL (PUNEETJAISW@GMAIL.COM)(9891234058)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
76	CRL.M.C.-2409/2025 CRL.M.A. 10796/2025 CRL.M.A. 10797/2025	RAJEEV @ RAJEEV KUMAR & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	PANKAJ KUMAR KARAN	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR (ADVJPANKAJKARN@GMAIL.COM)(9213456534)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-202/2017) CRL.M.C. 3446/2023 FILED BY RAJEEV @ RAJEEV KUMAR & ANR. (DISPOSED ON : 2024-12-13) P.S.-FIR NO. :(DWARKA SOUTH-202/2017)
77	CRL.M.C.-2431/2025 CRL.M.A. 10878/2025	RICHA SHARMA V/s STATE NCT OF DELHI	AMJAD HUSSAIN	
		OTHER DETAILS OF ADVOCATES: AMJAD HUSSAIN (AMJADLAW08@GMAIL.COM)(9953203450)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KISHAN GARH-115/2019)
78	CRL.REV.P.(MAT.)-156/2025 CRL.M.A. 10786/2025 CRL.M.A. 10787/2025 CRL.M.A. 10788/2025 CRL.M.A. 10789/2025	MOHD. SHAHID JAMAL V/s THE STATE NCT OF DELHI & ORS.	SHAHROUKH AHMAD	
		OTHER DETAILS OF ADVOCATES:		
79	W.P.(CRL)-1128/2025 CRL.M.A. 10752/2025	ZARNIGAR FATIMA V/s THE COMMISSIONER OF POLICE, DELHI & ORS.	M SUFIAN SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
80	W.P.(CRL)-1133/2025 CRL.M.A. 10841/2025	MUNESH KUMAR & ANR. V/s THE STATE OF NCT OF DELHI & ANR.	AMAN JWALA	
		OTHER DETAILS OF ADVOCATES: VIKAS BHATIA(VIKASBHATIA280@GMAIL.COM)(9999440419)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMAN VIHAR-914/2018)

AFTER NOTICE MISC. MATTERS				
81	CRL.REV.P.-41/2023 CRL.M.A. 1073/2023 CRL.M.A. 27192/2024	ANJAN MUKHERJEE V/s CENTRAL BUREAU OF INVESTIGATION	RAGINI, PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARMA(ANUPSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-217-2016-A-0013)
82	W.P.(CRL)-2063/2024	SUNITA & ANR. V/s THE STATE NCT OF DELHI AND ORS	BHARAT, MANOJ KUMAR LOHAT, DIVYA SWAMY	
		OTHER DETAILS OF ADVOCATES: BHARAT BAGGA & ASSOCIATES(BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) BHARAT (BHARATBAGGAADVOCATE123@GMAIL.COM)(9899584189)(PETITIONER) MANOJ KUMAR LOHAT(LAWYER_09@YAHOO.CO.IN)(9213630390)(PETITIONER) DIVYA SWAMY(DIVYA@DYLAWCHAMBERS.COM)(8860050449)(PETITIONER)		
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
83	CRL.M.C.-2007/2025 CRL.M.A. 9022/2025	AKASH DIWEDI @ SUBHAM & ORS. V/s STATE NCT OF DELHI AND ANR	DEEPAK GAUR	
		OTHER DETAILS OF ADVOCATES: YOGESH KUMAR ()(9910766565)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PALAM VILLAGE-428/2021) CRL.M.C. 893/2023 FILED BY AKASH DIWEDI @ SUBHAM & ORS. (DISPOSED ON : 2024-08-05) P.S.-FIR NO. :(PALAM VILLAGE-428/2021)
FOR CONSIDERATION				
84	W.P.(CRL)-3388/2024 CRL.M.A. 32579/2024	USHA DEVI V/s THE STATE GOVT. OF NCT OF DEHLI	RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: NEHA SINGH (INFO@THESINGHANDPARTNERS.COM)(7053520130)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

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Meeting number

2513 856 5993

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
51	CM APPL. 20704/2025 In CM(M)-389/2018	KWALITY APARTMENTS PVT LTD & ORS V/s RAVINDER KUMAR SURI	MANDEEP SINGH VINAIK, ACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES: MANDEEP SINGH VINAIK()(9953099193)(PETITIONER) ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM)(9811112729)(RESPONDENT) MANDEEP(MANDEEP@INTEGRALLAW.NET)(0)(RESPONDENT) MS VINAIK(MSVINAIK@INTEGRALLAWOFFICES.ORG)(0)(RESPONDENT) ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM)(9811112729)(RESPONDENT) MS VINAIK(MSVINAIK@INTEGRALLAWOFFICES.ORG)(0)(RESPONDENT)		
52	CM APPL. 20740/2025 In CM(M)-543/2023	MUNNI DEVI V/s TELE WOOD	YASH BASOYA, MOHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: R K PANDEY(CHOWDHRYSARVESH@GMAIL.COM)(9818778048)(PETITIONER) MOHIT ADV(MOHITADV@YAHOO.COM)()(RESPONDENT) MOHIT GUPTA(MGLAWOFFICES2017@GMAIL.COM)(9312833620)(RESPONDENT) SARVESH(CHOWDHRYSARVESH@GMAIL.COM)(0)(RESPONDENT)		
53	CM APPL. 20849/2025 In CM(M)-4022/2024	ANSAL HOUSING AND CONSTRUCTION LTD. & ORS. V/s SOMENDER GAUTAM	DHARITRY PHOOKAN, RAJESH GUPTA	
		OTHER DETAILS OF ADVOCATES: DHARITRY PHOOKAN (DHARITYPHOOKAN@GMAIL.COM)(9910074987)(PETITIONER) RAJESH GUTPA (RAJESHGUPTA_ADVOCATE@HOTMAIL.COM)(0)(RESPONDENT)		
54	CM APPL. 20703/2025 In CM(M)-151/2025	MR. KARAN BHUTANI V/s STAR SINTERED PRODUCTS LTD & ANR.	RAKESH TIWARI, SHAILEN BHATIA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: RAKESH TIWARI(LEGUSINTELLECT@GMAIL.COM)(9582931401)(PETITIONER) SHAILEN BHAITA (ADVOCATE.SHAILENBHATIA89@GMAIL.COM)(0)(RESPONDENT) SHAILEN BHATIA(ADVOCATE.SHAILENBHATIA89@GMAIL.COM)(9818558690)(RESPONDENT) LEGUS(LEGUSINTELLECT@GMAIL.COM)(0)(RESPONDENT)		
55	CM APPL. 20742/2025 In CM(M)-244/2025	JITENDER SINGH AND OTHERS V/s ASHOK NISCHAL	POOJA SINGH	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: DR POOJA SINGH , VIVEK BHADAURIA (BHADAURIAANDASSOCIATES@GMAIL.COM)(9811637630)(PETITIONER) R()(9313641400)(RESPONDENT) POOJA SINGH, VIVEK BHARDAURIA(BHADAURIAANDASSOCIATES@GMAIL.COM)(9811637630)(PETITIONER) ASHOK()(9313641400)(RESPONDENT)		
56	CM APPL. 20864/2025 In CM(M)-417/2025	SHRI NARAYAN PANDA V/s HARSH CLEAN DHAN PVT. LTD	TARUN KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: TARUN KR TIWARI(TKTIWARI@GMAIL.COM)(9810695024)(PETITIONER) ANIL KHE(ANILKHER@GMAIL.COM)(0)(RESPONDENT) KUNAL KHER(KHERKUNAL@GMAIL.COM)(0)(RESPONDENT) SHAKTI (SHAKTIKPATTANAIAK@GMAIL.COM)(0)(RESPONDENT) TARUN KUMAR TIWARI(TKTIWARI@GMAIL.COM)(9810695024)(PETITIONER) ANIL(ANILKHER@GMAIL.COM)(0)(RESPONDENT) KUNAL(KHERKUNAL@GMAIL.COM)(0)(RESPONDENT)		

57	CM APPL. 20859/2025 In CM(M)-484/2025	TRUECOM NETWORKS PRIVATE LIMITED V/s CHANDRASHEKHARPRASAD	MOHD AKBAR SIDDIQUE	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: MANISH GAURAV(MANISH.GAURAV@LEXSPECTRUM.IN)(9958201822)(PETITIONER) MANISH GAURAV (MANISH.GAURAV@LEXSPECTRUM.IN)(9958201822)(PETITIONER) GAGAN(GAGAN12R@GMAIL.COM)(0)(RESPONDENT) GAGAN(GAGAN12R@GMAIL.COM)(0)(RESPONDENT) MANISH GAURAV, UJJWAL(MANISH.GAURAV@LEXSPECTRUM.IN)(9958201822)(PETITIONER) GAGAN(GAGAN12R@GMAIL.COM)(0)(RESPONDENT)		
58	CM(M)-549/2025 CM APPL. 17378/2025 CM APPL. 17379/2025	MUNNU KESHARWANI V/s MANAGER, HDFC LIFE INSURANCE CO.LTD & ANR.	DINESH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR(ADVODINESH07@GMAIL.COM)(9871649107)(PETITIONER) PRAVEEN (ADVOCATEMAHAJAN27@GMAIL.COM)(0)(RESPONDENT)		
59	CM(M)-628/2025 CM APPL. 19838/2025 CM APPL. 19839/2025	ANIL GUPTA (SINCE DECEASED) THROUGH LEGAL HEIRS V/s RAM GUPTA (SINCE DECEASED) THROUGH LEGAL HEIRS	JAIDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: JAIDEEP SINGH(JAIDEEP.SINGH72@GMAIL.COM)(987156879)(PETITIONER)		
60	CM(M)-651/2025 CM APPL. 20628/2025	INDU BHUTANI V/s RAKESH KAPOOR & ORS.	MINATI MURARI	
		OTHER DETAILS OF ADVOCATES: A K SEN(ASHISSEN@YAHOO.COM)(9811057478)(PETITIONER) LEGESH WORLD LAW FIRM(LEGESHWORLDFIRM@GMAIL.COM)(0)(RESPONDENT)		
61	CM(M)-652/2025 CM APPL. 20629/2025 CM APPL. 20630/2025	NIRANJAN LAL V/s B S E S YAMUNA POWER LIMITED	MAYANK NAGI	
		OTHER DETAILS OF ADVOCATES: MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER) MANSIH(MANISH@KDATTA.IN)(0)(RESPONDENT) MANISH(MANSRI25@GMAIL.COM)(0)(RESPONDENT)		
62	CM(M)-653/2025 CM APPL. 20657/2025 CM APPL. 20658/2025	ARVIND AGGARWAL V/s BABU RAM GUPTA	MANISH SHARMA	
		OTHER DETAILS OF ADVOCATES: MANISH SHARMA (MANISHJURIX@GMAIL.COM)(9871767015)(PETITIONER)		
63	CM(M)-654/2025 CM APPL. 20668/2025 CM APPL. 20669/2025	VIDUSHI TYAGI V/s MS CELESTIAL KNITS AND FAB PVT LT & ORS.	AZHAR ALI	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: MOHD AMANULLAH(AMANLEGISCRA7@GMAIL.COM)(9811973607)(PETITIONER) MOHD AMANULLAH (AMANLEGISCRA7@GMAIL.COM)(9811973607)(PETITIONER) JAWAHAR LAL GOEL(GOELJAWAHARLAL@GMAIL.COM)(0)(RESPONDENT) JAWAHAR LAL GOEL(GOELJAWAHARLAL@GMAIL.COM)(0)(RESPONDENT)		
64	CM(M)-655/2025 CM APPL. 20675/2025 CM APPL. 20676/2025	NIZAM SHEIKH V/s ALIMUDDIN	MANOJ KUMAR	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: MANOJ KUMAR (MANOJRAJPUT.COM@GMAIL.COM)(8527829773)(PETITIONER) R()(8587856173)(RESPONDENT)		
65	CM(M)-656/2025 CM APPL. 20677/2025 CM APPL. 20678/2025	SANTOSH GOEL V/s DINESH KUMAR JAIN	MAYANK NAGI	
		OTHER DETAILS OF ADVOCATES: MAYANK NAGI(MAYANKNAGI@GMAIL.COM)(9818656669)(PETITIONER) DINESH(INDERDHWAZDELHI@GMAIL.COM)(0)(RESPONDENT)		
66	CM(M)-657/2025 CM APPL. 20679/2025 CM APPL. 20680/2025	ARTHUR BOAZ V/s I S RAM (SINCE DECEASED) THROUGH HER LEGAL HEIRS & ORS. & ORS.	RAJAN CHAUDHARY	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: RAJAN CHAUDHARY(RAJAN000999@GMAIL.COM)(9312052152)(PETITIONER) RAJAN CHAUDHARY(RAJAN000999@GMAIL.COM)(9312052152)(PETITIONER) VIPIN(KRVIP1972@GMAIL.COM)(0)(RESPONDENT) KUMAR VIPIN(KRVIP1972@GMAIL.COM)(0)(RESPONDENT)		
67	CM(M)-658/2025 CM APPL. 20681/2025 CM APPL. 20682/2025	JAGDEV CHAWLA V/s SH. KAMAL JAIN	DAYANAND SHARMA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: JITENDRA KUMAR()(9212305131)(PETITIONER)		

68	CM(M)-659/2025 CM APPL. 20684/2025 CM APPL. 20685/2025	ISHARAT KHAN V/s SYED SHAH BADAR HUSSAIN SABRI AND ANR.	GANESH MISHRA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: GANESH MISHRA (ADVOCATEGANESHMISHRA@GMAIL.COM)(9136273395)(PETITIONER) NIZAMI(ADVOCATENIZAMI@GMAIL.COM)(0)(RESPONDENT)		
69	CM(M)-660/2025 CM APPL. 20819/2025 CM APPL. 20820/2025	SEEMA MALHOTRA V/s RAKESH NAGPAL	BHAVI GARG	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: YASH GUPTA (YASHHGUPTA9868180800@GMAIL.COM)(0)(PETITIONER) INDUKAUL(INDUKAUL298@YAHOO.CO.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
70	CM(M)-2200/2024 WITH CM(M) 3192/2024	M/S ANR FOODWORKS LLP AND ORS. V/s MR. MURLI LAUNGANI AND ANR.	UTKARSH SINGH	
		OTHER DETAILS OF ADVOCATES: UTKARSH(BHUSHANMEHTA5493@GMAIL.COM)(7836023707)(PETITIONER) BHUSHAN(BHUSHANMEHTA5493@GMAIL.COM)()(RESPONDENT) AJAY(AJAY@SONDHILAWCHAMBERS.COM)()(RESPONDENT)		
71	CM(M)-3192/2024 CM APPL. 47759/2024	M/S ANR FOODWORKS LLP & ORS. V/s MURLI LAUNGANI	UTKARSH SINGH	
		OTHER DETAILS OF ADVOCATES: MAYANK GUPTA(MG562287@GMAIL.COM)(0)(PETITIONER) AJAY(AJAY@SONDHILAWCHAMBERS.COM)(0)(RESPONDENT)		
72	CM(M)-2462/2024 CM APPL. 25353/2024 CM APPL. 5952/2025	DEVENDER KUMAR V/s M/S NEXUS LIFE SCIENCE INDIA PVT LTD	RAJINDER SINGH, SANJAY KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: RAJINDER SINGH(AORRAJINDERSINGH@GMAIL.COM)(9818489589)(PETITIONER) NEXUS(NEXUS77IN@YAHOO.CO.IN)()(RESPONDENT) SANJAY KUMAR MISHRA(SANJAYMISHRAADV8@GMAIL.COM)(9266360680)(PETITIONER)		
73	CM(M)-2994/2024 CM APPL. 41246/2024 CM APPL. 41247/2024 CM APPL. 52528/2024	M/S ATS INFRABUILD PVT. LTD. V/s LALIT KUMAR GULAT & ORS.	KAPIL KHER, KARANJOT SINGH MAINEE	
		OTHER DETAILS OF ADVOCATES: KAPIL KHER & KUNAL KHER(ANILKHER@GMAIL.COM)(9891072729)(PETITIONER) SHAILEJA GULATI(NEILKGULATI@YAHOO.COM)(0)(RESPONDENT) ATS GREEN(COMPLIANCES@ATSGREENS.COM)(0)(RESPONDENT) KSM CHAMBER(ADMIN@KSMCHAMBERS.COM)(9717413994)(PETITIONER) LEGAL ESELAWFIRM(LEGALESELAWFIRM@GMAIL.COM)(0)(RESPONDENT) KARANJOT(KARAN@KSMCHABMERS.COM)(0)(RESPONDENT)		
74	CM(M)-346/2025	ARUN CHOPRA & ORS. V/s TDI INFRACORP INDIA LIMITED & ORS.	RAGHAV KUMAR	
		OTHER DETAILS OF ADVOCATES:		
75	W.P.(C)-9414/2014 CM APPL. 21271/2014 CM APPL. 36113/2019	M/S ASHULOK PROPERTIES PVT. LTD. & ORS V/s UNION OF INDIA & ORS	CHETAN ANAND, TANU PRIYA GUPTA, TARUN JOHRI	
		OTHER DETAILS OF ADVOCATES: TANU PRIYA GUPTA(TANUPRIYA@TPLAW.IN)(9650033534)(RESPONDENT) TARUN JOHRI(GIRISH1985_U TT@YAHOO.CO.IN)(9818430743)(RESPONDENT)		

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
33	CM APPL. 20697/2025 CM APPL. 20698/2025 In FAO-60/2025	THYROCare TECHNOLOGIES LIMITED V/s MOHIT & ORS.	SAHIL SIDDIQUI, RAM KANWAR NAIN	
		OTHER DETAILS OF ADVOCATES: KHANDELWAL CHAMBERS(Team@KHANDELWALCHAMBERS.COM)(0)(PETITIONER) R(LAWOFFICES723WW@GMAIL.COM)(0)(RESPONDENT) AMITESH(AMITESHGOEL@GMAIL.COM)(0)(RESPONDENT) LABJLC(LABJLC2.DELHI@NIC.IN)(0)(RESPONDENT) R K NAIN(LAWOFFICES723WW@GMAIL.COM)(0)(PETITIONER) KHANDEL(Team@KHANDELWALCHAMBERS.COM)(0)(RESPONDENT) R K NAIN(LAWOFFICES723WW@GMAIL.COM)(0)(RESPONDENT) R K NAIN(LAWOFFICES723WW@GMAIL.COM)(0)(RESPONDENT) R K NAIN(LAWOFFICES723WW@GMAIL.COM)(0)(RESPONDENT) KHANDELWAL(Team@KHANDELWALCHAMBERS.COM)(0)(RESPONDENT) KHANDELWAL(Team@KHANDELWALCHAMBERS.COM)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
34	CM APPL. 20757/2025 In RFA-969/2017	SUBHASH CHANDER JAIN (DECEASED) THR LRS & ORS V/s PRAKASH CHAND JAIN (DECASED) THR LRS & ORS	ANIL AGGRAWAL, PARUL TYAGI, MOHIT SAROHA, LALIT BHATI	
		OTHER DETAILS OF ADVOCATES: MANENDRA MISHRA(LAWOFFICE_ADVOCATEMANENDRA@YAHOO.COM)(9818949469)(PETITIONER) PRAKASH()(9810625762)(RESPONDENT) LALIT BHATI(ADVLALITBHATI7500@GMAIL.COM)(8851315141)(PETITIONER)		
FOR ADMISSION				
35	FAO-74/2025 CM APPL. 17945/2025	TAMILARASAN RAJENDRAN V/s SHERLEY PANNEER	NEHA SIKKA	
		OTHER DETAILS OF ADVOCATES: NEHA BATRA (ADVNEHABATRA21@GMAIL.COM)(0)(PETITIONER) SHERLEY.PR(SHERLEY.PR@OUTLOOK.COM)(0)(RESPONDENT)		
36	FAO-93/2025 CM APPL. 75246/2024	R.K.JAIN V/s SURAJ SUNAR & ORS.	RAJESH JAIN	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
37	FAO-59/2025 CM APPL. 14804/2025	ANITA DEVI V/s SH RAKESH KUMAR	RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: A P SINGH (RAJESHSHARMA4474@GMAIL.COM)(9811797433)(PETITIONER) CHANDRAADV(CHANDRAADV32@MAIL.COM)(0)(RESPONDENT)		

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
46	BAIL APPLN.-946/2025	AKSHAY KUMAR V/s DIRECTORATE OF ENFORCEMENT GOVT OF INDIA THROUGH ITS ASISTANT DIRECTOR	PIYUSH SANGHI	
		OTHER DETAILS OF ADVOCATES: PIYUSH SANGHI (SANGHI.PIYUSH@GMAIL.COM)(9899699242)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12) BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-04-17) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28) BAIL APPLN. 1239/2025 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-04-07) BAIL APPLN. 1376/2025 FILED BY SHRI LOVEE NARULA (D. OF HEARING : 2025-04-07) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024)
FRESH MATTERS & APPLICATIONS				
47	CRL.M.A. 10913/2025 CRL.M.(BAIL) 799/2025 In BAIL APPLN.-41/2025	PRADEEP KUMAR JHA V/s NARCOTICS CONTROL BUREAU	KAJOL GARG, VINEET CHAWLA	
		OTHER DETAILS OF ADVOCATES: VINEET CHAWLA(ADVVINEETCHAWLA@GMAIL.COM)(9999790972)(PETITIONER) NARCOTICS CONTROL BUREAU(LEGDZU-NCB@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/44/DZU/2022) BAIL APPLN. 3306/2023 FILED BY EKOH COLLINS CHIDUBEM (D. OF HEARING : 2025-04-30) P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/44/DZU/2022)

48	CRL.M.A. 10912/2025 CRL.M.(BAIL) 798/2025 In BAIL APPLN.-548/2025	DHARMENDER KUMAR V/s STATE OF NCT DELHI	PRAMOD KUMAR, ABHINAV HANSARAMAN	
		OTHER DETAILS OF ADVOCATES: PRAMOD KUMAR(ADVOCATEPRAMOD2020@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) CHITWAN SHARMA(CHITWANSHARMA1@GMAIL.COM)(9620234574)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-168/2023) BAIL APPLN. 306/2024 FILED BY DHARMENDER KUMAR (DISPOSED ON : 2024-01-29) BAIL APPLN. 2228/2024 FILED BY DHARMENDER KUMAR (DISPOSED ON : 2024-08-08) BAIL APPLN. 3397/2024 FILED BY DHARMENDER KUMAR (DISPOSED ON : 2024-09-26) BAIL APPLN. 4305/2024 FILED BY VISHESHWAR YADAV (D. OF HEARING : 2025-05-01) BAIL APPLN. 796/2025 FILED BY DHARMENDER KUMAR (DISPOSED ON : 2025-03-12) P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-168/2023)
49	BAIL APPLN.-1380/2025 CRL.M.A. 10769/2025	AMAN KUMAR V/s STATE GOVT. OF NCT OF DELHI	PANKAJ KUMAR SRIVASTAV	
		OTHER DETAILS OF ADVOCATES: PANKAJ SRIVASTAV (INFOAMBIENTALLIANCE36@GMAIL.COM)(9560838391)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (FATEHPUR BERI-356/2024) BAIL APPLN. 4324/2024 FILED BY AMAN KUMAR (D. OF HEARING : 2025-04-07) P.S.-FIR NO. : (FATEHPUR BERI-356/2024)
50	BAIL APPLN.-1382/2025 CRL.M.A. 10772/2025	DIPAK DAS V/s STATE OF NCT OF DELHI	PAWAN KUMAR	
		OTHER DETAILS OF ADVOCATES: PAWAN KUMAR()(9911302303)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SAKET-440/2022) BAIL APPLN. 3420/2023 FILED BY RAHUL (DISPOSED ON : 2023-12-20) BAIL APPLN. 311/2024 FILED BY RAHUL (DISPOSED ON : 2024-08-09) BAIL APPLN. 1984/2024 FILED BY DIPAK DAS (DISPOSED ON : 2024-08-09) BAIL APPLN. 4292/2024 FILED BY RAHUL (DISPOSED ON : 2024-12-19) P.S.-FIR NO. : (SAKET-440/2022)
51	BAIL APPLN.-1388/2025	ABHISHEK GOSWAMI V/s STATE GOVT. OF NCT OF DELHI	SHARDA	
		OTHER DETAILS OF ADVOCATES: SHARDA GARG (ADV.SHARDAGARG@GMAIL.COM)(9899778375)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SULTAN PURI-214/2025) BAIL APPLN. 1357/2025 FILED BY ABHISHEK GOSWAMI (D. OF HEARING : 2025-04-07) P.S.-FIR NO. : (SULTAN PURI-214/2025)
52	CRL.A.-460/2025 CRL.M.(BAIL) 787/2025 CRL.M.A. 10798/2025	CHANDESHWAR ALIAS SUNIL V/s STATE GOVT. OF NCT OF DELHI	VISHESH WADHWA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR (VWLAWCHAMBERS@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (GOVIND PURI-138/2014)
53	CRL.A.-465/2025 CRL.M.(BAIL) 796/2025 CRL.M.A. 10867/2025 CRL.M.A. 10868/2025	KHUSHI RAM @ SUKHA V/s STATE (NCT OF DELHI)	HARSH PRABHAKAR	
		OTHER DETAILS OF ADVOCATES: HARSH PRABHAKAR (HARSHPRABHAKAR.ADVOCATE@GMAIL.COM)(9999309014)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (GANDHI NAGAR-111/2017)
54	CRL.L.P.-237/2025 CRL.M.A. 10874/2025 CRL.M.A. 10875/2025 CRL.M.A. 10876/2025	DEEPAK AHUJA V/s MOOL SINGH	AWADHESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AWADHESH KUMAR (AWADHESHCHAUBEY06@GMAIL.COM)(9643403369)(PETITIONER)		

55	CRL.L.P.-238/2025 CRL.M.A. 10892/2025 CRL.M.A. 10893/2025	RAMKESH BASIST V/s STATE GOVT. OF NCT OF DELHI AND ANR.	ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: DN CHATURVEDI (FILING.CJLLP@GMAIL.COM)(35694374)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
56	CRL.M.C.-2399/2025 CRL.M.A. 10749/2025 CRL.M.A. 10750/2025	DEEPAK KAPOOR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	PRATEEK SOM	
		OTHER DETAILS OF ADVOCATES: PRATEEK SOM(SOM_PRATEEK@YAHOO.COM)(9999313637)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
57	CRL.M.C.-2427/2025 CRL.M.A. 10860/2025 CRL.M.A. 10861/2025	DEVENDRA SINGH & ANR. V/s IFCI FACTORS LIMITED	AAGAM JAIN	
	WITH CRL.M.C.734/2025	OTHER DETAILS OF ADVOCATES: AAGAMJAIN(AAGAMJAIN2496@GMAIL.COM)(8989406966)(PETITIONER) SMIT KUMAR (SMITKUMAR@IFCIFACTIONRRS.COM)(0)(RESPONDENT)		
58	CRL.M.C.-2436/2025 CRL.M.A. 10902/2025 CRL.M.A. 10903/2025	PRECEILLA GHANSHYAM GOSWAMY V/s DIRECTORATE OF REVENUE INTELLIGENCE	AKHIL KRISHAN MAGGU	
		OTHER DETAILS OF ADVOCATES: AKHIL KRISHAN MAGGU(LEXWAORKSS@GMAIL.COM)(9650046568)(PETITIONER) MAHINDER KAUR(LEXWORKSS@GMAIL.COM)(9650046568)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		P.S.-FIR NO. :(DIRECTORATE OF REVENUE INTELLIGENCE-CC 579/2024)
59	CRL.REV.P.(MAT.)-158/2025 CRL.M.A. 10871/2025 CRL.M.A. 10872/2025	NISHA BHARTI AND ANR V/s SURAJ KUMAR BHARTI	PURUSOTTAM MISHRA	
		OTHER DETAILS OF ADVOCATES: KK BHARTI (KKBHARTI44@YAHOO.COM)(9312075021)(PETITIONER)		
60	CRL.M.A. 10908/2025 CRL.M.A. 10909/2025 In W.P.(CRL)-996/2025(Disposed off case)	AMIT KUMAR V/s STATE(GOVT. OF NCT OF DELHI) & ANR.	ANURAG JAIN, UJWAL GHAI	
		OTHER DETAILS OF ADVOCATES: ANURAG JAIN (ANURAGLAWYER2000@GMAIL.COM)(9811235881)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UJWAL GHAI(UJWALGHAI@GMAIL.COM)(0)(PETITIONER) UJWAL GHAI(UJWALGHAI@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-359/2009) BAIL APPLN. 2240/2013 FILED BY AMIT KUMAR (DISPOSED ON : 2013-11-29) BAIL APPLN. 1761/2014 FILED BY AMIT KUMAR (DISPOSED ON : 2015-02-05) CRL.A. 174/2017 FILED BY AMIT KUMAR (DISPOSED ON : 2017-08-22) W.P.(CRL) 3375/2017 FILED BY AMIT KUMAR (DISPOSED ON : 2017-12-19) W.P.(CRL) 2698/2018 FILED BY AMIT KUMAR (DISPOSED ON : 2018-10-03) W.P.(CRL) 1359/2023 FILED BY AMIT KUMAR (DISPOSED ON : 2023-05-12) W.P.(CRL) 772/2024 FILED BY AMIT KUMAR (DISPOSED ON : 2024-03-06) P.S.-FIR NO. :(VASANT VIHAR-359/2009)
61	W.P.(CRL)-1134/2025 CRL.M.A. 10845/2025	SUNIL DARAL @ NITIN V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	AJAY CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: AJAY CHAUDHARY (ADVPLS94@GMAIL.COM)(9717155565)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

CONNECTED MATTERS (ANMM)				
62	BAIL APPLN.-1802/2024 WITH BAIL APPLN. 1855/2024 BAIL APPLN. 2734/2024 BAIL APPLN. 3250/2024 BAIL APPLN. 3781/2024 BAIL APPLN. 4308/2024 BAIL APPLN. 4497/2024 BAIL APPLN. 193/2025 BAIL APPLN. 695/2025	LEENA PAULOSE V/s STATE NCT OF DELHI	ANANT SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: ANANT MALIK(ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-08) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-08) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-08) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-08) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-08) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-08) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-08) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021)	

63	BAIL APPLN.-1855/2024 WITH BAIL APPLN. 2734/2024 BAIL APPLN. 3250/2024	ARUN MUTHU V/s STATE OF NCT DELHI	NAVEEN MALHOTRA	
		OTHER DETAILS OF ADVOCATES:	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-08) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-08) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-08) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-08) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-08) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-08) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-08) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021)	
64	BAIL APPLN.-2734/2024 WITH BAIL APPLN. 3250/2024	PRAKASH CHAND V/s STATE NCT OF DELHI	VISHALAKSHI GOEL	
		OTHER DETAILS OF ADVOCATES: MAN MOHAN GOEL (MMGOEL1123@GMAIL.COM)(9582616050)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH	

				KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-08) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-08) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-08) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-08) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-08) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-08) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-08) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-08) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
65	BAIL APPLN.-3250/2024	PRAKASH CHAND V/s STATE OF NCT DELHI PS SPECIAL CELL THROUGH SHO	PAWAN KUMAR	
		OTHER DETAILS OF ADVOCATES: APS JURIST(APSJURIST@GMAIL.COM)(0)(PETITIONER) APS JURIST(APSJURIST@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI

				(DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-08) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-08) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-08) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-08) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-08) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-08) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-08) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-08) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
66	BAIL APPLN.-3781/2024	SUNDER BORA V/s STATE OF NCT OF DELHI	SHASHI PRAKASHMANI TRIPATHI	
		OTHER DETAILS OF ADVOCATES: S.P.M. TRIPATHI(SPMTRIPATHI@GMAILC.OM)(8003441411)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-08) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29)

				W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-08) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-08) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-08) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-08) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-08) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-08) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-08) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
67	BAIL APPLN.-4308/2024 CRL.M.A. 35240/2024	MAHENDER PRASAD SUNDRIYAL V/s STATE OF NCT OF DELHI	SATYA NARAYAN PADHI	
		OTHER DETAILS OF ADVOCATES: NISHA NARAYANAN ()(9810649995)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-08) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-08) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08)

				BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-08) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-08) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-08) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-08) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-08) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
68	BAIL APPLN.-4497/2024	DHARAM SINGH MEENA V/s STATE NCT OF DELHI	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-08) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-08) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-08) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-08) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-08) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-08) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D.

				OF HEARING : 2025-04-08) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
69	BAIL APPLN.-193/2025	SUBHASH BATRA V/s STATE THROUGH DCP SPECIAL CELL	SANJAY SURI	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-08) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-08) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-08) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-08) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-08) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-08) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-08) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)

70	BAIL APPLN.-695/2025	LAXMI DUTT V/s STATE OF NCT OF DELHI	ADARSH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: ADARSH KR. TIWARI (AOR.ADARSH@ATCHAMBERS.IN)(8512853939)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-08) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-08) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-08) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-08) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-08) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-08) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-08) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021)	
71	BAIL APPLN.-4286/2024 WITH BAIL APPLN. 4441/2024 BAIL APPLN. 4497/2024	DEEPAK RAMNANI V/s STATE OF DELHI (GOVT. OF NCT OF DELHI)	ANANT SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: ANNAT MALIK (ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH	

				KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-08) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-08) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-08) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-08) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-08) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-08) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-08) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
72	BAIL APPLN.-4441/2024	PRADEEP RAMDANEE V/s STATE NCTOF DELHI	ANANT SINGH MALIK	
		OTHER DETAILS OF ADVOCATES: ANANT MALIK(ANANT@ANANTAMLEGAL.COM)(9999998560)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20)

				CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-08) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-08) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-08) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-08) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-08) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-08) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-08) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
73	BAIL APPLN.-4657/2024 CRL.M.A. 38115/2024 WITH BAIL APPLN. 1802/2024	LEENA PAULOSE V/s DIRECTORATE OF ENFORCEMENT	PAUL JOHN EDISON	
		OTHER DETAILS OF ADVOCATES: PAUL JOHN EDISON(PAULLEGALASSOCIATES@GMAIL.COM)(8802625099)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 54/2021) BAIL APPLN. 188/2022 FILED BY PINKI IRANI (DISPOSED ON : 2022-02-14) CRL.M.C. 2657/2022 FILED BY DIRECTORATE OF ENFORCEMENT (DISPOSED ON : 2022-05-30) BAIL APPLN. 79/2023 FILED BY POOJA SINGH (DISPOSED ON : 2023-08-29) CRL.M.C. 1031/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2023-02-15) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) CRL.M.C. 3194/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-05-04) CRL.M.C. 5012/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) CRL.M.C. 6790/2023 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-08-05) BAIL APPLN. 1814/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) CRL.M.C. 9462/2023 FILED BY JACQUELINE FERNANDEZ (D. OF HEARING : 2025-04-17) W.P.(CRL) 1087/2024 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2024-04-16) BAIL APPLN. 1821/2024 FILED BY ARUN MUTHU (DISPOSED ON : 2025-02-20) BAIL APPLN. 4576/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-16) W.P.(CRL) 638/2025 FILED BY STATE (DISPOSED ON : 2025-03-17) BAIL APPLN. 933/2025 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-16) CRL.M.C. 1711/2025 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-29)

				BAIL APPLN. 1131/2025 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-05-05) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT- ECIR 54/2021)
74	BAIL APPLN.-881/2025	B. MOHANRAJ V/s THE STATE OF NCT OF DELHI & ANR.	RAVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: RAVINDER SINGH(E215.RSA@GMAIL.COM)(9811614545)(PETITIONER) RAVINDER SINGH(E215.RSA@GMAIL.COM)(9811614545)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-08) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-08) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-08) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-08) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-08) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-08) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-08) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)

75	W.P.(CRL)-569/2022 CRL.M.(BAIL) 289/2022 CRL.M.A. 38554/2024 WITH W.P.(CRL) 1948/2023	B. MOHANRAJ V/s STATE OF NCT OF DELHI AND ANR.	NIPUN KATYAL, RAVINDER SINGH, RAVINDER SINGH	
		OTHER DETAILS OF ADVOCATES: NIPUN KATYAL(ADV.NIPUNKATYAL@GMAIL.COM)(9999346557)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVINDER SINGH (E215.RSA@GMAIL.COM)(9811614545)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAVINDER SINGH(ADV.RAVSINGH@GMAIL.COM)(9811614545)(PETITIONER) RAVINDER SINGH(ADV.RAVSINGH@GMAIL.COM)(9811614545)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11) BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) W.P.(CRL) 1948/2023 FILED BY PINKY IRANI (D. OF HEARING : 2025-04-08) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-08) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-08) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-08) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-08) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-08) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-08) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-08) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021)
76	W.P.(CRL)-1948/2023 CRL.M.A. 18005/2023	PINKY IRANI V/s UOI & ORS.	YOGINDER HANDOO	
		OTHER DETAILS OF ADVOCATES: HANDOO(MAIL@HANDOOANDHANDOO.COM){}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SPECIAL BRANCH LODHI ROAD-208/2021) BAIL APPLN. 1280/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2022-05-04) W.P.(CRL) 569/2022 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) BAIL APPLN. 1170/2022 FILED BY B. MOHAN RAJ (DISPOSED ON : 2023-07-11)

				BAIL APPLN. 1468/2022 FILED BY AVTAR SINGH KOCHAR @DOLLY (DISPOSED ON : 2022-06-22) BAIL APPLN. 655/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-23) BAIL APPLN. 500/2022 FILED BY MRS LEENA PAULOSE (DISPOSED ON : 2022-02-16) BAIL APPLN. 3706/2022 FILED BY LEENA PAULOSE (DISPOSED ON : 2023-07-11) BAIL APPLN. 3818/2022 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2022-12-23) BAIL APPLN. 1130/2023 FILED BY SUNIL KUMAR (DISPOSED ON : 2024-04-02) BAIL APPLN. 1127/2023 FILED BY PINKY IRANI (DISPOSED ON : 2023-10-20) CRL.M.C. 2704/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-04-18) W.P.(CRL) 521/2023 FILED BY LEENA PAULOSE (DISPOSED ON : 2024-07-12) CRL.M.C. 5013/2023 FILED BY JAI PRAKASH SINGHAL (DISPOSED ON : 2023-10-31) W.P.(CRL) 2937/2023 FILED BY RELIGARE FINVEST LIMITED (D. OF HEARING : 2025-04-24) BAIL APPLN. 1811/2023 FILED BY AVTAR SINGH KOCCHAR @ DOLLY (DISPOSED ON : 2023-11-29) W.P.(CRL) 2715/2023 FILED BY SUKASH CHANDRASHEKHAR @ SUKESH (DISPOSED ON : 2023-09-20) W.P.(CRL) 1807/2024 FILED BY GOVARDHANA RAJU (DISPOSED ON : 2025-01-09) BAIL APPLN. 1855/2024 FILED BY ARUN MUTHU (D. OF HEARING : 2025-04-08) BAIL APPLN. 1802/2024 FILED BY LEENA PAULOSE (D. OF HEARING : 2025-04-08) BAIL APPLN. 1741/2024 FILED BY PRADEEP RAMDANEE (DISPOSED ON : 2024-05-31) BAIL APPLN. 2734/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3250/2024 FILED BY PRAKASH CHAND (D. OF HEARING : 2025-04-08) BAIL APPLN. 3781/2024 FILED BY SUNDER BORA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4286/2024 FILED BY DEEPAK RAMNANI (D. OF HEARING : 2025-04-08) BAIL APPLN. 4308/2024 FILED BY MAHENDER PRASAD SUNDRIYAL (D. OF HEARING : 2025-04-08) BAIL APPLN. 4441/2024 FILED BY PRADEEP RAMDANEE (D. OF HEARING : 2025-04-08) BAIL APPLN. 4497/2024 FILED BY DHARAM SINGH MEENA (D. OF HEARING : 2025-04-08) BAIL APPLN. 193/2025 FILED BY SUBHASH BATRA (D. OF HEARING : 2025-04-08) BAIL APPLN. 695/2025 FILED BY LAXMI DUTT (D. OF HEARING : 2025-04-08) BAIL APPLN. 881/2025 FILED BY B. MOHANRAJ (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-208/2021)
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
77	CRL.M.C.-2037/2025 CRL.M.A. 9184/2025 CRL.M.A. 9185/2025	ROHIT SEHGAL & ORS. V/s THE STATE NCT OF DELHI & ANR.	KOMAL NARULA	
		OTHER DETAILS OF ADVOCATES: KOMAL NARULA (KOMALNARULA05@GMAIL.COM)(8377075503)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(HARI NAGAR-197/2023)

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
72	BAIL APPLN.-1383/2025 CRL.M.A. 10773/2025	NITIN PAL V/s THE STATE GOVT. OF NCT OF DELHI	ANIL VYAS	
		OTHER DETAILS OF ADVOCATES: ANIL VYAS(ADV.VYASANIL@GMAIL.COM)(8800610300)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUL PRAHLADPUR-215/2024) BAIL APPLN. 4401/2024 FILED BY ROHAN CHANJALYA (DISPOSED ON : 2024-12-02) CRL.M.C. 10156/2024 FILED BY ARUN @ CHUDEL & ORS. (D. OF HEARING : 2025-07-24) BAIL APPLN. 707/2025 FILED BY ARUN @ CHUDEL (DISPOSED ON : 2025-02-17) P.S.-FIR NO. :(PUL PRAHLADPUR-215/2024)
73	BAIL APPLN.-1384/2025 CRL.M.A. 10774/2025 CRL.M.A. 10775/2025	BEENA V/s THE STATE (NCT OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: SURAJ PRAKASH SHARMA(SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(S.B.DAIRY-473/2023) BAIL APPLN. 4332/2023 FILED BY USHA DEVI (DISPOSED ON : 2024-02-07) BAIL APPLN. 1550/2024 FILED BY USHA DEVI (DISPOSED ON : 2024-07-15) BAIL APPLN. 673/2024 FILED BY USHA DEVI (DISPOSED ON : 2024-02-26) BAIL APPLN. 4779/2024 FILED BY KAMLA (DISPOSED ON : 2025-02-04) P.S.-FIR NO. :(S.B.DAIRY-473/2023)
74	BAIL APPLN.-1391/2025 CRL.M.A. 10852/2025	KUNAL@GOPAL V/s STATE NCT OF DELHI	ANIL KUMAR BASOYA	
		OTHER DETAILS OF ADVOCATES: ANIL KR. BASOYA (ADVANILBASOYA@GMAIL.COM)(9899701777)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR-313/2022)
75	BAIL APPLN.-1399/2025 CRL.M.(BAIL) 797/2025 CRL.M.A. 10894/2025	AJAY KUMAR V/s STATE OF MAHARASHTRA THROUGH SHO PS MUMBRA, THANE AND SHO CYBER PS, THANE CITY & ANR.	JAI GAUR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(MUMBRA THANE MAHARASHTRA-2081/2024)

76	CRL.M.A. 10793/2025 CRL.M.A. 10794/2025 CRL.M.A. 10795/2025 In CRL.M.C.-3022/2024	CNA EXPORTS PVT. LTD. V/s THE STATE AND ANR.	RAJIV KUMAR JAIN, ABHINAV SHARMA, BHUSHAN KAPUR, BHUMI AGARWAL, ABHINAV SHARMA, KRISHAN KUMAR	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: SANJAY RATHI (ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANJAY RATHI(ADVSANJAYRATHI@GMAIL.COM)(9811075210)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ABHINAV SHARMA(ABHINAVSHARMA@VIRAYALEGAL.COM)(9810382091)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) BHUSHAN KAPUR(BHUSHANKAPUR@GMAIL.COM)(9899898765)(PETITIONER) BHUMI AGARWAL(ADVBHUMI26@GMAIL.COM)(7317896394)(RESPONDENT) ABHINAV SHARMA(5.ABHINAVSHARMA@GMAIL.COM)(9810382091)(PETITIONER) KRISHAN KUMAR(KUMARKRISHAN1972@GMAIL.COM)(9810068578)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-77/2019) W.P.(CRL) 2286/2019 FILED BY MR. VENU GOPAL & ORS (DISPOSED ON : 2024-03-19) W.P.(CRL) 2629/2019 FILED BY MR. RAKESH GUPTA (DISPOSED ON : 2024-03-19) W.P.(CRL) 2475/2019 FILED BY JANAK DATWANI (D. OF HEARING : 2025-07-09) CRL.M.C. 4289/2022 FILED BY CNA EXPORTS PVT. LTD. (DISPOSED ON : 2022-09-02) CRL.M.C. 2709/2023 FILED BY JANAK DATWANI (DISPOSED ON : 2025-02-03) CRL.M.C. 630/2024 FILED BY JANAK DATWANI (DISPOSED ON : 2024-01-25) CRL.M.C. 1360/2024 FILED BY M/S CNA EXPORTS PVT LTD (DISPOSED ON : 2024-03-20) CRL.M.C. 10259/2024 FILED BY M/S CNA EXPORTS PVT LTD (DISPOSED ON : 2024-12-27) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 77/2019)
77	CRL.M.A. 10820/2025 In CRL.M.C.-8142/2024	GARIMA GUPTA V/s THE STATE (GOVT. OF N.C.T. OF DELHI & ANR.	DHRUV JOSHI, JUJHAR SINGH	
		OTHER DETAILS OF ADVOCATES: MAYANK SHARMA(MAYANKSHARMA0410@GMAIL.COM)(9958775001)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) JUJHAR SINGH(JUJHARSINGHADVOCATE@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CYBER POLICE STATION NORTH-123/2022) CRL.M.C. 1602/2024 FILED BY GARIMA GUPTA (DISPOSED ON : 2024-02-28) W.P.(CRL) 2417/2024 FILED BY GARIMA GUPTA (DISPOSED ON : 2024-08-13) CRL.REV.P. 1254/2024 FILED BY GARIMA GUPTA (D. OF HEARING : 2025-05-15) P.S.-FIR NO. :(CYBER POLICE STATION NORTH- 123/2022)
78	CRL.M.A. 10823/2025 In CRL.M.C.-8983/2024(Disposed off case)	NAV RATTAN BAJAJ @ NISHU V/s STATE OF NCT OF DELHI AND ANR.	GAYATRI NANDWANI (DHCLSC), GAYATRI NANDWANI	
		OTHER DETAILS OF ADVOCATES: GAYATRI (OFFICE.GMLEGAL@GMAIL.COM)(9818281779)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GAYATRI NANDWANI(ADVGAYATRINANDWANI@GMAIL.COM)(9818281779)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(K.N.KATJU MARG-34/2021)
79	CRL.M.A. 10819/2025 In CRL.M.C.-9688/2024	BINDESH SHAH V/s M/S IFCI FACTORS PVT LTD & ANR.	DHANANJAI JAIN	
		OTHER DETAILS OF ADVOCATES: DHANANJAI JAIN (PROJUIRS@REDIFFMAIL.COM)(0)(PETITIONER) PRAFULLASHARMA(PRAFULLASHARMA@IFCIFACTORS.COM)(0)(RESPONDENT) DHANANJAI JAIN(PROJURIS@REDIFFMAIL.COM)(9560562050)(PETITIONER) PRAFULLA SHARMA(PRAFULLASHARMA@IFCIFACTORS.COM)(0)(RESPONDENT)		
80	CRL.M.C.-2422/2025 CRL.M.A. 10849/2025 CRL.M.A. 10850/2025	SHANKAR KAUL AND ORS V/s STATE (NCT OF DELHI) AND ANR	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MUKHERJEE NAGAR-1145/2024)
81	CRL.REV.P.(MAT.)-157/2025 CRL.M.A. 10805/2025 CRL.M.A. 10806/2025 CRL.M.A. 10807/2025 CRL.M.A. 10808/2025	MOHD FAIZAN V/s STATE GOVT. OF NCT OF DELHI AND ORS.KAR	SANYOG KUMAR	
		OTHER DETAILS OF ADVOCATES: VIDHVAT LEGAL (ADVMANISHVERMA@YAHOO.COM)(9899196303)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

82	CRL.M.A. 10782/2025 In W.P.(CRL)-616/2025	ROCKY ABRAHAM V/s STATE GOVT.OF NCT OF DELHI AND ORS.	WILLS MATHEWS	
		OTHER DETAILS OF ADVOCATES: WILLS MATHEWS(WILLSMATHEWS@GMAIL.COM)(9810329666)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) WILLS MATHEWS(WILLSMATHEWS@GMAIL.COM)(9810329666)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-36/2025)
83	W.P.(CRL)-1132/2025 CRL.M.A. 10839/2025 CRL.M.A. 10840/2025	SHAHID @ BILLI V/s STATE (GOVT OF NCT OF DELHI))	MADHU RANI	
		OTHER DETAILS OF ADVOCATES: MADHU RANI ()(8448445041)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DHAULA KUAN-248/2010) BAIL APPLN. 85/2013 FILED BY SHAMSHAD @ KHUT (DISPOSED ON : 2013-01-21) CRL.A. 93/2015 FILED BY USMAN @ KALE & ORS. (DISPOSED ON : 2018-01-30) W.P.(CRL) 1199/2018 FILED BY IQBAL @ BILLI (DISPOSED ON : 2018-07-26) W.P.(CRL) 1484/2018 FILED BY SHAHID @ BILLI (DISPOSED ON : 2018-08-31) W.P.(CRL) 2872/2018 FILED BY USMAN @ KALE (DISPOSED ON : 2019-01-30) W.P.(CRL) 1908/2018 FILED BY SHAMSHAD @ KHUTKAN (DISPOSED ON : 2018-10-10) W.P.(CRL) 1947/2018 FILED BY USMAN @ KALE (DISPOSED ON : 2019-01-10) W.P.(CRL) 2230/2019 FILED BY IQBAL@ BILLI (DISPOSED ON : 2019-08-13) W.P.(CRL) 2628/2019 FILED BY USMAN @ KALE (DISPOSED ON : 2019-11-07) W.P.(CRL) 2135/2019 FILED BY KAMRUDDIN @ KAMRU (DISPOSED ON : 2022-08-03) W.P.(CRL) 751/2019 FILED BY USMAN @ KALE (DISPOSED ON : 2019-03-13) W.P.(CRL) 1814/2022 FILED BY USMAN @ KALE (DISPOSED ON : 2023-05-11) W.P.(CRL) 2550/2022 FILED BY KAMRUDDIN @ KAMRU @ MOBILE (DISPOSED ON : 2023-05-11) W.P.(CRL) 3412/2023 FILED BY SHAMSHAD @ KHUTKAN (DISPOSED ON : 2023-12-07) W.P.(CRL) 3489/2023 FILED BY KAMARUDIN ALIAS KAMRU ALIAS MOBILE (DISPOSED ON : 2023-11-29) W.P.(CRL) 3043/2023 FILED BY USMAN (DISPOSED ON : 2024-07-10) W.P.(CRL) 3242/2023 FILED BY SHAMSHAD @ KHUTKAN (DISPOSED ON : 2023-11-06) W.P.(CRL) 3842/2023 FILED BY KAMRUDDIN @ KAMRU @ MOBILE (DISPOSED ON : 2024-01-04) W.P.(CRL) 1297/2024 FILED BY SHAMSHAD KHUTKAN (DISPOSED ON : 2024-09-13) W.P.(CRL) 1494/2024 FILED BY SHAMSHAD @KHUTKAN (DISPOSED ON : 2024-05-17) W.P.(CRL) 2705/2024 FILED BY USMAN @ KALE (DISPOSED ON : 2024-11-25) W.P.(CRL) 3043/2024 FILED BY SHAMSHAD (DISPOSED ON : 2024-10-09) W.P.(CRL) 3331/2024 FILED BY SHAMSHAD ALIAS KHUTKAN (DISPOSED ON : 2024-10-24) W.P.(CRL) 3540/2024 FILED BY KAMRUDDIN @ KAMRU (DISPOSED ON : 2024-11-12) W.P.(CRL) 3621/2024 FILED BY IQBAL @ BILLI & ANR. (DISPOSED ON : 2024-11-20) W.P.(CRL) 617/2025 FILED BY SHAMSHAD @KHUTKAN (DISPOSED ON : 2025-02-21) W.P.(CRL) 685/2025 FILED BY KAMRUDDIN @ KAMRU @ MOBILE (DISPOSED ON : 2025-02-28) W.P.(CRL) 873/2025 FILED BY IQBAL @ BILLI (DISPOSED ON : 2025-03-18) W.P.(CRL) 918/2025 FILED BY SAHID @ BILLI S/O KALLU (DISPOSED ON : 2025-03-21) W.P.(CRL) 1136/2025 FILED BY IQBAL @ BILLI (D. OF HEARING : 2025-04-08) W.P.(CRL) 1141/2025 FILED BY USMAN @KALE (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(DHAULA KUAN-248/2010)

84	W.P.(CRL)-1136/2025 CRL.M.A. 10859/2025 CRL.M.A. 10917/2025	IQBAL @ BILLI V/s STATE (GOVT OF NCT OF DELHI)	MADHU RANI	
		OTHER DETAILS OF ADVOCATES: MADHU RANI (ADVMADHU1@GMAIL.COM)(8448445041)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DHAULA KUAN-248/2010) BAIL APPLN. 85/2013 FILED BY SHAMSHAD @ KHUT (DISPOSED ON : 2013-01-21) CRL.A. 93/2015 FILED BY USMAN @ KALE & ORS. (DISPOSED ON : 2018-01-30) W.P.(CRL) 1199/2018 FILED BY IQBAL @ BILLI (DISPOSED ON : 2018-07-26) W.P.(CRL) 1484/2018 FILED BY SHAHID @ BILLI (DISPOSED ON : 2018-08-31) W.P.(CRL) 2872/2018 FILED BY USMAN @ KALE (DISPOSED ON : 2019-01-30) W.P.(CRL) 1908/2018 FILED BY SHAMSHAD @ KHUTKAN (DISPOSED ON : 2018-10-10) W.P.(CRL) 1947/2018 FILED BY USMAN @ KALE (DISPOSED ON : 2019-01-10) W.P.(CRL) 2230/2019 FILED BY IQBAL@ BILLI (DISPOSED ON : 2019-08-13) W.P.(CRL) 2628/2019 FILED BY USMAN @ KALE (DISPOSED ON : 2019-11-07) W.P.(CRL) 2135/2019 FILED BY KAMRUDDIN @ KAMRU (DISPOSED ON : 2022-08-03) W.P.(CRL) 751/2019 FILED BY USMAN @ KALE (DISPOSED ON : 2019-03-13) W.P.(CRL) 1814/2022 FILED BY USMAN @ KALE (DISPOSED ON : 2023-05-11) W.P.(CRL) 2550/2022 FILED BY KAMRUDDIN @ KAMRU @ MOBILE (DISPOSED ON : 2023-05-11) W.P.(CRL) 3412/2023 FILED BY SHAMSHAD @ KHUTKAN (DISPOSED ON : 2023-12-07) W.P.(CRL) 3489/2023 FILED BY KAMARUDIN ALIAS KAMRU ALIAS MOBILE (DISPOSED ON : 2023-11-29) W.P.(CRL) 3043/2023 FILED BY USMAN (DISPOSED ON : 2024-07-10) W.P.(CRL) 3242/2023 FILED BY SHAMSHAD @ KHUTKAN (DISPOSED ON : 2023-11-06) W.P.(CRL) 3842/2023 FILED BY KAMRUDDIN @ KAMRU @ MOBILE (DISPOSED ON : 2024-01-04) W.P.(CRL) 1297/2024 FILED BY SHAMSHAD KHUTKAN (DISPOSED ON : 2024-09-13) W.P.(CRL) 1494/2024 FILED BY SHAMSHAD @KHUTKAN (DISPOSED ON : 2024-05-17) W.P.(CRL) 2705/2024 FILED BY USMAN @ KALE (DISPOSED ON : 2024-11-25) W.P.(CRL) 3043/2024 FILED BY SHAMSHAD (DISPOSED ON : 2024-10-09) W.P.(CRL) 3331/2024 FILED BY SHAMSHAD ALIAS KHUTKAN (DISPOSED ON : 2024-10-24) W.P.(CRL) 3540/2024 FILED BY KAMRUDDIN @ KAMRU (DISPOSED ON : 2024-11-12) W.P.(CRL) 3621/2024 FILED BY IQBAL @ BILLI & ANR. (DISPOSED ON : 2024-11-20) W.P.(CRL) 617/2025 FILED BY SHAMSHAD @KHUTKAN (DISPOSED ON : 2025-02-21) W.P.(CRL) 685/2025 FILED BY KAMRUDDIN @ KAMRU @ MOBILE (DISPOSED ON : 2025-02-28) W.P.(CRL) 873/2025 FILED BY IQBAL @ BILLI (DISPOSED ON : 2025-03-18) W.P.(CRL) 918/2025 FILED BY SAHID @ BILLI S/O KALLU (DISPOSED ON : 2025-03-21) W.P.(CRL) 1132/2025 FILED BY SHAHID @ BILLI (D. OF HEARING : 2025-04-08) W.P.(CRL) 1141/2025 FILED BY USMAN @KALE (D. OF HEARING : 2025-04-08) P.S.-FIR NO. : (DHAULA KUAN-248/2010)	
85	W.P.(CRL)-1141/2025 CRL.M.A. 10891/2025	USMAN @KALE V/s STATE (G.N.C.T.) OF DELHI	ASTHA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DHAULA KUAN-248/2010) BAIL APPLN. 85/2013 FILED BY SHAMSHAD @ KHUT (DISPOSED ON : 2013-01-21) CRL.A. 93/2015 FILED BY USMAN @ KALE & ORS. (DISPOSED ON : 2018-01-30) W.P.(CRL) 1199/2018 FILED BY IQBAL @ BILLI (DISPOSED ON : 2018-07-26) W.P.(CRL) 1484/2018 FILED BY SHAHID @ BILLI	

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AFTER NOTICE MISC. MATTERS				
86	CRL.M.C.-3454/2024 CRL.M.A. 13281/2024 WITH CRL.REV.P. 163/2024 BAIL APPLN. 4343/2024	RAHIMULLAH RAHIMI V/s STATE OF NCT OF DELHI	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES: PRATYUSH PRASANNA(PRATYUSH@PRASANNALAWCHAMBERS.IN)(9560071699)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-237/2022) CRL.REV.P. 163/2024 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-23) BAIL APPLN. 4343/2024 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-237/2022)

NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)				
87	W.P.(CRL)-78/2025 CRL.M.A. 708/2025	ASHISH PANWAR & ORS. V/s STATE (GOVT. OF NCT OF DELHI) & ANR.	KUNWER PAL	
		OTHER DETAILS OF ADVOCATES: KUNWER PAL SINGH(KPSINGH7754@GMAIL.COM)(9899913716)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-473/2022)

HIGH COURT OF DELHI
07.04.2025.

REGISTRAR(LISTING)

COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc1>

MEETING NO. 2512 822 186.

NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
18	CO.APPL. 250/2025 In CO.PET.-78/1983(Disposed off case)	RE-SAHARA DEPOSITS & INVESTMENT LTD V/s	OFFICIAL LIQUIDATOR, AJIT RAJPUT	
		OTHER DETAILS OF ADVOCATES: AJIT RAJPUT(AJITRAJPUTADV@GMAIL.COM)(9899041830)(RESPONDENT)		

NOTE: IN ADVANCE LIST OF 08-04-2025 ITEM NO.13 & 14 ARE CONNECTED MATTERS WHEREAS ITEM NO.15 & 16 ARE TWO SEPARATE CONNECTED MATTERS.INCONVENIENCE CAUSED TO HON'BLE COURT IS REGRETTED.

08.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

COURT NO. 07

HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

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MEETING ID : 2528 229 8537

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpankajgoel.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 8550/2025 In O.M.P.(MISC.)(COMM.)- 961/2024 (Disposed off case)	ERA INFRA ENGINEERING LIMITED V/s EXECUTIVE ENGINEER PUBLIC WORKS DEPARTMENT GOVT OF NCT OF DELHI	UDIT SETH	

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmnijeshnair@gmail.com

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<https://dhcvirtualcourt.webex.com/dhcvirtualcourt/j.php?MTID=md8014d1fa995927d292326703dfba03f>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
73	ARB.P.-607/2025 I.A. 9111/2025	CLIX CAPITAL SERVICES PVT LTD V/s M/S JANKI CT SCAN AND RADIOLOGY CENTRE PVT LTD & ORS.	RAVI SHANKAR GARG	
74	ARB.P.-608/2025 I.A. 9112/2025 I.A. 9113/2025	PRAGATI POWER CORPORATION LTD V/s ORIENTAL INSURANCE COMPANY LIMITED	RAHUL GAUR	

75	O.M.P.(I) (COMM.)- 121/2025 I.A. 9110/2025	SGN UNIVERSAL CONSTRUCTION CO. (P) LTD V/s NBCC (INDIA) LIMITED	ADARSH TRIPATHI	
76	O.M.P.(I) (COMM.)- 122/2025 I.A. 9129/2025	SHINDE DEVELOPERS PRIVATE LIMITED V/s THE NATIONAL HIGHWAYS AUTHORITY OF INDIA	KRISHAN KUMAR	
77	O.M.P.(MISC.)(COMM.)- 315/2025	SANSKAR PROJECTS AND HOUSING LIMITED V/s SMT SHAKTI SINGH DECEASED THROUGH HER LEGAL HEIRS	MUNISH KOCHHAR	
78	O.M.P.(MISC.)(COMM.)- 319/2025	UPPAL ENGINEERING CO PVT LTD V/s UNION OF INDIA	RITESH KHATRI	
79	O.M.P.(MISC.)(COMM.)- 320/2025 I.A. 9166/2025	IRB TUMKUR CHITRADURGA TOLLWAY LTD. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	DEVIKA MOHAN	
80	O.M.P. (T) (COMM.)- 28/2025 I.A. 9163/2025	VADODARA MUMBAI EXPRESSWAY PKG 09 PRIVATE LIMITED V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	KRISHAN KUMAR	
81	O.M.P. (T) (COMM.)- 29/2025 I.A. 9164/2025	VADODARA MUMBAI EXPRESSWAY 8 PRIVATE LIMITED V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	KRISHAN KUMAR	

82	CS(OS)-225/2025 I.A. 9107/2025 I.A. 9108/2025 I.A. 9109/2025	SUDESH KOHLI V/s VIJIT VIJAN	ANSHUL SHARMA	
83	I.A. 9175/2025 In CS(COMM)-131/2024	M/S CRYSTAL CROP PROTECTION LIMITED THROUGH AUTHORISED REPRESENTATIVE V/s SH. RAJENDRA G. KASHIKAR PROPRIETOR OF M/S ARUN SEEDS PESTICIDES	CHETAN RAI WAHI, GAURAV BARATHI	
84	I.A. 9177/2025 I.A. 9178/2025 In CS(OS)-59/2017 (Disposed off case)	SUNITA AGGARWAL & ORS. V/s ANKIT JAIN ALIAS SONU & ORS.	SHEKHAR KUMAR, KARAN JAIN, SHIVAM GOEL, SUBHASH CHAND, ROHIT GOSWAMI, ABHINAV SARUP SHARMA, VISHAL SONI, KAMAL SINGH	
85	I.A. 9176/2025 In O.M.P. (COMM)- 216/2024	BHARAT BROADBAND NETWORK LIMITED V/s VINDHYA TEELINKS LIMITED	DEEPAYAN MANDAL, ABHISHEK SHARMA	
86	EX.APPL.(OS) 608/2025 In OMP (ENF.) (COMM.)-95/2024	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED V/s THAUMAS INFRASTRUCTURE LIMITED & ORS.	RAJINDER SINGH, RAJAT NAVET, MOHNA MADAN LAL, RAJAT NAVET	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES

87	O.M.P. (COMM)- 439/2020 I.A. 5842/2020	INDIA TOURISM DEVELOPMENT CORPORATION LIMITED & ANR. V/s PRERNA MARKETING PVT LTD	SANDEEP SINGH HORA, JITIN SINGHAL, SUSHANT KUMAR	WITH OMP (ENF) (COMM) 117/2020

08.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

88	OMP (ENF.) (COMM.)- 117/2020 EX.APPL.(OS) 1787/2024	PREMA MARKETING PVT. LTD. V/s INDIA TOURISM DEVELOPMENT CORPORATION LIMITED (ITDC), & ANR.	JITIN SINGHAL, SANDEEP SINGH HORA, JITIN SINGHAL	
89	O.M.P. (COMM)- 66/2024 I.A. 2394/2024 WITH OMP (ENF.) (COMM.) 59/2024	OPTIEMUS ELECTRONICS LIMITED V/s FLEXTRONICS TECHNOLOGIES (INDIA)PRIVATE LIMITED	ABHIJNAN JHA, MUDIT SHARMA	
90	OMP (ENF.) (COMM.)- 59/2024 EX.APPL.(OS) 904/2024	FLEXTRONICS TECHNOLOGIES INDIA PRIVATE LIMITED V/s OPTIEMUS ELECTRONIS LIMITED	MUDIT SHARMA, ABHIJNAN JHA	
91	O.M.P. (COMM)- 102/2025 I.A. 5283/2025 I.A. 5285/2025	CENTRE FOR RAILWAY INFORMATION SYSTEMS V/s M/S CAPGEMINI TECHNOLOGIES SERVICES INDIA LTD	VARDHMAN KAUSHIK	

NOTE : I.A.9174/2025 SHALL BE TAKEN UP ALONGWITH CS(OS)55/2019
SHOWN AT ITEM NO.25 IN THE ADVANCE CAUSE LIST.

NOTE : E.A.607/2025 SHALL BE TAKEN UP ALONGWITH OMP(ENF) (COMM) 92/2022
SHOWN AT ITEM NO.43 IN THE ADVANCE CAUSE LIST.

COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

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Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pramod@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
63	ARB.P.-609/2025 I.A. 9114/2025	M/S INSTITUTE OF SOUND AND VIBRATION V/s DELHI METRO RAIL CORPORATION LTD.	ANIL PANWAR	
64	ARB.P.-610/2025 I.A. 9127/2025	GEPS PROJECTS V/s INDIABULLS ESTATE LIMITED	ADITYA PAROLIA	
65	OMP (ENF.) (COMM.)- 86/2025 EX.APPL.(OS) 605/2025 EX.APPL.(OS) 606/2025	M/S L.K. AND SONS V/s LAND PORT AUTHORITY OF INDIA & ANR.	SHASHWAT KABI	
66	O.M.P.(I) (COMM.)- 123/2025 I.A. 9130/2025	DADU MEDICAL CENTRE V/s LANTERN DIGITAL SERVICES PRIVATE LIMITED	SHIVEK TREHAN	
67	O.M.P.(I) (COMM.)- 124/2025 CAV 137/2025 I.A. 9167/2025	SREI EQUIPMENT FINANCE LIMITED V/s BRACE IRON AND STEEL PRIVATE LIMITED	MEHUL PARTI, RANJANA ROY GAWAI	

68	O.M.P.(MISC.)(COMM.)-316/2025 I.A. 9106/2025	SANJUM CHADHA V/s RAHEJA DEVELOPERS LIMITED	DAVENDER KUMAR	
69	O.M.P.(MISC.)(COMM.)-317/2025 I.A. 9115/2025	STERLING AND WILSON PVT LTD V/s MATA AMRITANANDAMAYI MATH	SANJEEV KUMAR TYAGI	
70	O.M.P.(MISC.)(COMM.)-318/2025	MULTI TV TECH SOLUTION PVT LTD V/s INTEX TECHNOLOGIES INDIA LTD	SONALI KARWASRA	
71	EX.APPL.(OS) 609/2025 In OMP (ENF.) (COMM.)-189/2022	HARMAN SINGH BAWA V/s ASIAN HOTELS (NORTH) LTD	MANYAA CHANDOK, SIDDHANT NATH, RAJESH PATHAK	
72	EX.APPL.(OS) 611/2025 In OMP (ENF.) (COMM.)-270/2024	DILIP BUILDCON LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	J. SAGAR ASSOCIATES, NIKHIL MEHTA	
73	EX.APPL.(OS) 610/2025 In OMP (ENF.) (COMM.)-273/2024	M/S B.E. CONTRACTS PVT. LTD. V/s M/S CRSSG-NCC(JV)	SHAMBHAVI KALA, SHASHANK MAHESH AGRAWAL	
74	I.A. 9179/2025 In O.M.P.(I) (COMM.)-438/2024	M/S AMD ESTATES AND DEVELOPERS PVT LTD V/s M/S VSR INFRATECH PVT LTD	SANDEEP PHOGAT, MOHIT KUMAR BANSAL, RAVI KAPOOR, SANDEEP PHOGAT	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES

75	EL.PET.-1/2020 I.A. 38633/2024	PRATAP CHANDRA V/s MR. MANISH SISODIA & ORS.	PANKAJ RAI CHOPRA, RISHIKESH KUMAR, PRATAP CHANDRA, RISHIKESH KUMAR	

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SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

76	O.M.P. (COMM)- 428/2022 I.A. 16846/2022 I.A. 16847/2022 I.A. 19496/2023 I.A. 24164/2023 I.A. 34371/2024	STATE OF UTTAR PRADESH V/s M/S RELIANCE POWER LTD	BUSHRA WASEEM, RENU GUPTA, HASAN MURTAZA, ANIL MITTAL, BUSHRA WASEEM	

FOR DIRECTION

77	O.M.P. (COMM)- 389/2024 I.A. 39102/2024 I.A. 45776/2024	NTPC LIMITED V/s LLOYD INSULATIONS (INDIA) LTD.	ADARSH TRIPATHI	THROUGH OFFICE NOTING

COURT NO. 45**HON'BLE MR. JUSTICE AMIT BANSAL**

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

devender@dhc.nic.in

CLICK HERE TO JOIN VC:-

<https://delhihighcourt.webex.com/meet/dhcecourtvc12>NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED
FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
36	C.O. (COMM.IPD-TM)- 93/2025 I.A. 9159/2025 I.A. 9160/2025 I.A. 9161/2025 I.A. 9162/2025	ASR MARKET VENTURES PRIVATE LIMITED V/s FITSHIP PRIVATE LIMITED & ANR.	ABHILASHA NAUTIYAL	
37	CS(COMM)-316/2025 I.A. 9090/2025 I.A. 9091/2025 I.A. 9092/2025 I.A. 9093/2025	ASTRAL LTD V/s GRASIM INDUSTRIES LTD	SACHIN GUPTA	
38	CS(COMM)-318/2025 I.A. 9099/2025 I.A. 9100/2025 I.A. 9101/2025 I.A. 9102/2025 I.A. 9103/2025 I.A. 9104/2025 I.A. 9105/2025	RAVISSANT PRIVATE LIMITED V/s ANIL KUMAR JAIN SILVER & ANR.	DHRUV ANAND	
39	CS(COMM)-319/2025 I.A. 9116/2025 I.A. 9117/2025 I.A. 9118/2025 I.A. 9119/2025 I.A. 9120/2025 I.A. 9121/2025	SAGA LIFESCIENCES LIMITED V/s INDIAN HERBO PHARMA	VIKAS KHERA	

40	CS(COMM)-320/2025 I.A. 9122/2025 I.A. 9123/2025 I.A. 9124/2025 I.A. 9125/2025 I.A. 9126/2025	ASR MARKET VENTURES PRIVATE LIMITED V/s FITSHIP PRIVATE LIMITED	ABHILASHA NAUTIYAL	
41	I.A. 9250/2025 In CS(COMM)- 1683/2016	UNILIN BEHEER B.V. V/s BALAJI ACTION BUILDWELL	SUBRAMANIAM & ASSOCIATES, SANUJ DAS, OBHAN & ASSOCIATES, UDITA M PATRO, DHURV ANAND, IN COMPLIANCE OF ORDER DATED 27/02/2018 COUNTER CLAIM REGISTERED.	
42	I.A. 9180/2025 In CS(COMM)-79/2023	HEWEPRO CAPITAL PRIVATE LIMITED & ANR. V/s AIF PMS EXPERTS INDIA PVT LTD & ANR.	HIMANSHU CHAUBEY, VIVEK RAJA, YASH AGARWAL, KHURANA & KHURANA, ADVOCATES & IP ATTORNEYS, SHAILEN BHATIA, HIMANSHU CHAUBEY	
43	I.A. 9181/2025 I.A. 9182/2025 I.A. 9247/2025 In CS(COMM)- 1015/2024	TATA POWER RENEWABLE ENERGY LIMITED & ORS. V/s ASHOK KUMAR/S & ORS.	PARSHANT ARORA, MAYANK MIKHAIL MUKHERJEE, GAUTAM SINGHAL, JASPREET SINGH, HARSHAD V HAMEED, BRIJESH C A	

NOTE : I.A.9183/2025 SHALL BE TAKEN UP ALONGWITH CS (COMM) 1047/2016 SHOWN AT ITEM NO.11 IN THE ADVANCE CAUSE LIST.

NOTE : I.A.9184/2025 SHALL BE TAKEN UP ALONGWITH CS (COMM) 575/2023 SHOWN AT ITEM NO.34 IN THE ADVANCE CAUSE LIST.

NOTE : I.A.9235/2025 SHALL BE TAKEN UP ALONGWITH CA (COMM.IPD-PAT) 400/2022 SHOWN AT ITEM NO.2 IN THE ADVANCE CAUSE LIST.

NOTE : I.A.9234/2025 SHALL BE TAKEN UP ALONGWITH CA (COMM.IPD-PAT) 123/2022 SHOWN AT ITEM NO.1 IN THE ADVANCE CAUSE LIST.

COURT NO. 47**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
37	ARB.P.-611/2025 I.A. 9128/2025	NIRBHAY PRATAP SINGH PROPRIETOR OF PRATAP BUILDERS V/s KEC INTERNATIONAL LIMITED	RISHU KANT SHARMA	
38	I.A. 9186/2025 In ARB.P.- 331/2025	EXTRAMARKS EDUCATION INDIA PVT LTD V/s OPG WORLD SCHOOL & ORS.	ADITI MOHAN, ANKIT PARASHAR, ADITI MOHAN	
39	CS(OS)-228/2025 I.A. 9148/2025 I.A. 9149/2025	SHRI ABHISHEK KAPUR CHOPRA V/s DEWAN P.N. CHOPRA HUF & ORS.	RAVINDER KUMAR ANAND	
40	OMP (ENF.) (COMM.)-85/2025 EX.APPL.(OS) 602/2025 EX.APPL.(OS) 603/2025	GAJINDER KUMAR LOOND V/s AANSHUL RASTOGI & ORS.	ADITYA MALHOTRA	

41	I.A. 9185/2025 In CS(COMM)- 410/2021	PRIME MEIDEN LIMITED V/s PCI LTD.	UPINDER SINGH, ARBAAZ HUSSAIN, RAJESH RAI, ARBAAZ HUSSAIN, ARIHANT JAIN	
42	I.A. 9246/2025 In CS(COMM)- 548/2024	JATIN JAIN & ORS. V/s ANUJ JAIN & ORS.	MOHAMMAD DANISH, AMAN BHALLA, ANURAG MANGLA	
43	I.A. 9190/2025 In CS(COMM)- 856/2024	MALHOTRA BROTHERS EXHIBITORS PRIVATE LIMITED V/s OUTPUTT PROJECT INDIA PVT LTD	DINESH KUMAR MONGA, PREET PAL SINGH	
44	I.A. 9245/2025 (IA.SUB.TO OFF.OBJ.) In CS(OS)- 898/1996	MANJULA K PATHAK V/s VIJAY DIXIT	TARUN SHARMA, PLAINTIFF IN PERSON, RAVI GUPTA, RAHUL GUPTA, KARANJAWALA & CO, SHISHIR, DINESH GARG, RAJSHEKHAR RAO, MAYANK MISRA, KUMAR RANJAN, R.L.AKHRIYA, SOMNATH BHARTI, ARUN ARORA, SHOBANA TAKIAR, ISHA KHANNA, PANKAJ KUMAR, SARFARAZ KHAN, VIVEK B SAHARYA, FAHIMUDDIN AHMED KHAN, ROBIN R DAVID, MUKESH KUMAR VERMA, CHIRAYU JAIN, PRABHJIT JAUHAR, ADITI GUPTA, RAVI GUPAT, DR.	

			MANJULA KRIPPENDORF	
45	O.A. 68/2025 In CS(OS)- 628/2021	DR RENU PURI V/s SMT ANU MAHAJAN	PRADEEP SINGH RANA, RADHIKA ARORA, MANU NAYAR	
46	I.A. 9191/2025 In CS(OS)- 135/2024 (Disposed off case)	MS. NIRMALA KUMARI V/s SPINE INFRATECH & ORS.	VINEET TAYAL, KAMAKSHI SEHGAL, OM PRAKASH BANSAL, PARANGAT PANDEY, PIYUSH PATHAK	
47	I.A. 9189/2025 In CS(OS)- 801/2024	REHANA & ANR. V/s IQBAL AHMED & ORS.	MOHD ASIF, YOGINDER SINGH	
48	I.A. 9233/2025 In CS(OS)- 109/2025	BALI RAM SHARMA V/s M/S KUSHAL INFRA PROJECT INDUSTRIES INDIA LTD AND ANR	NEERAJ YADAV	
49	I.A. 9192/2025 In TEST.CAS.- 24/2021	SMITA PRASAD KUMAR & ANR. V/s STATE OF NCT OF DELHI & ORS.	KAMALA SANKARAN MAHADEVAN, SHIVA SANTANAM SWAMINADHAN, ASHUTOSH KUMAR	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES

50	CS(COMM)- 455/2023 I.A. 12312/2023	SACHIN SARWAL & ORS. V/s SANJIV KOHLI & ANR.	MUKESH SHARMA, ANUBHA GOEL	
51	CS(OS)-235/2022 I.A. 6472/2022 I.A. 1807/2023	GIRISH PESHORIA V/s HARINDER KUMAR	RAHUL DUBEY, RAJAT ANEJA	

NOTE : I.A.9187-88/2025 SHALL BE TAKEN UP ALONGWITH CS (COMM) 563/2021 SHOWN AT ITEM NO.3 IN THE ADVANCE CAUSE LIST.

NOTE : I.A.9193/2025 SHALL BE TAKEN UP ALONGWITH CS (OS) 945/2024 SHOWN AT ITEM NO.29 IN THE ADVANCE CAUSE LIST.

COURT NO. 50**HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
52	ARB.P.-612/2025 I.A. 9133/2025	M/S MONEYWISE FINANCIAL SERVICES PVT. LTD V/s SAIRA BANO	PREETI	
53	ARB.P.-613/2025 I.A. 9165/2025	M/S SWASTIK EXPORTS V/s M/S RAMESHWARI OVERSEAS PVT LTD	SACHIN MITTAL	
54	I.A. 9194/2025 In TEST.CAS.- 1/2023	SMT ARCHANA KHANNA V/s STATE OF GOVERNMENT OF NCT OF DELHI & ORS.	ARJUN AGGARWAL, MANJU OBEROI, KNM & PARTNERS, LAW OFFICES, MANJU OBEROI	
55	CS(COMM)- 323/2025 I.A. 9150/2025 I.A. 9151/2025 I.A. 9152/2025 I.A. 9153/2025	AMIT KUMAR GARG AND ANOTHER V/s VENKAT GOENKA AND OTHERS	ARUN BIRBAL	SUB. TO OFF. OBJ.

08.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

56	CS(OS)-227/2025 I.A. 9146/2025 I.A. 9147/2025	BHARTI SANJEEV TUTEJA V/s ANKUR PRUTHI	SACHIN HITKARI	SUB. TO OFF. OBJ.
57	I.A. 9196/2025 In CS(OS)- 964/2024	LALIT KUMAR GUPTA V/s SATISH KUMAR AND ORS	PRAVEEN GAUR, AYUSH GUPTA	
FOR DIRECTION				
58	CS(OS)-233/2023	RAJINDER KAUR GILL V/s SHRI SARDOOL SINGH BHATTI & ORS.	ABHIMANYU ARUN WALIA, SUNITA OJHA, RISHI TUTU, NISHANT DAS	THROUGH OFFICE NOTING
59	CS(OS)- 634/2024(Disposed off case)	MANYA SHARMA V/s PUNITA BHALLA & ORS.	AKHIL KRISHAN MAGGU, SAURABH DEV KARAN SINGH	THROUGH OFFICE NOTING
60	O.M.P. (COMM)- 6/2024(Disposed off case)	NTPC LTD V/s K N INTERNATIONAL LIMITED	ADARSH TRIPATHI	THROUGH OFFICE NOTING

**NOTE : I.A. 9195,9248,9236/2025 SHALL BE TAKEN UP ALONGWITH
CS(COMM)187/2022 SHOWN AT ITEM NO.51 IN THE ADVANCE CAUSE LIST.**

**NOTE : I.A.9197/2025 SHALL BE TAKEN UP ALONGWITH CS(OS)880/2024
SHOWN AT ITEM NO.35 IN THE ADVANCE CAUSE LIST.**

**NOTE : CS(OS)1006/2024 SHOWN AT ITEM NO.49 IN THE CAUSE LIST MAY BE TREATED
AS DELETED.**

COURT NO. 44**HON'BLE MR.JUSTICE SAURABH BANERJEE**

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<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc9>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
37	C.A.(COMM.IPD-TM)-18/2025 I.A. 9131/2025 I.A. 9132/2025	GOODVIEW FASHION PRIVATE LIMITED V/s THE REGISTRAR OF TRADE MARKS	PRITHVI SINGH	
38	CS(COMM)-317/2025 I.A. 9094/2025 I.A. 9095/2025 I.A. 9096/2025 I.A. 9097/2025 I.A. 9098/2025	DOMINOS IP HOLDER LLC & ANR. V/s M/S. DOMNICS PIZZA & ORS.	IMON ROY	
39	CS(COMM)-321/2025 I.A. 9134/2025 I.A. 9135/2025 I.A. 9136/2025 I.A. 9137/2025 I.A. 9138/2025 I.A. 9139/2025	RESILIENT INNOVATIONS PRIVATE LIMITED V/s BHARATEDGE SERVICES PVT. LTD	SIDHANT GOEL	
40	CS(COMM)-322/2025 I.A. 9141/2025 I.A. 9142/2025 I.A. 9143/2025 I.A. 9144/2025 I.A. 9145/2025	GLAXOSMITHKLINE PHARMACEUTICALS LIMITED V/s HARISH VITHALRAO DANDEKAR, TRADING AS COPTIS HEALTHCARE	URFEE ROOMI	
41	CS(COMM)-324/2025 I.A. 9155/2025 I.A. 9156/2025 I.A. 9157/2025 I.A. 9158/2025	HILTON WORLDWIDE MANAGE LIMITED AND ANR V/s M/S HOTEL HILTON	JAYANT KUMAR	

08.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

42	I.A. 9249/2025 (IA.SUB.TO OFF.OBJ) In CS(COMM)- 573/2021	RXPRISM HEALTH SYSTEMS PRIVATE LIMITED & ANR. V/s CANVA PTY LTD & ORS.	SHRUTI JAIN, MONAZIR AHSAN NIYAZI, SANYAM KHETARPAL, KRITI RANJAN	
43	I.A. 9198/2025 In CS(COMM)- 443/2023	SUN PHARMACEUTICAL INDUSTRIES LTD. V/s M/S. ORISON PHARMACEUTICALS	NISHI RANJAN SINGH, SACHIN GUPTA	
44	I.A. 9199/2025 In CS(COMM)- 1008/2024	MS CAFE BROWN SUGAR PVT LTD V/s VYOM FOODCRAFT PVT LTD & ANR.	YATIN CHADHA, NIKHIL CHAWLA	
45	I.A. 9204/2025 In CS(COMM)- 1151/2024	FDC LIMITED V/s GUJARAT TERCE LABORATORIES LIMITED	SHRAVANTH SHANKER BHURAM, PRITHVI SINGH	

NOTE : CC(COMM)22/2025 SHALL BE TAKEN UP ALONGWITH CS(COMM)881/2024
SHOWN AT ITEM NO.36 IN THE ADVANCE CAUSE LIST.

NOTE : I.A.9200/2025 SHALL BE TAKEN UP ALONGWITH CA(COMM.IPD-TM)83/2024
SHOWN AT ITEM NO.4 IN THE ADVANCE CAUSE LIST.

NOTE : I.A.9201/2025 SHALL BE TAKEN UP ALONGWITH CA(COMM.IPD-TM)85/2024
SHOWN AT ITEM NO.5 IN THE ADVANCE CAUSE LIST.

NOTE : I.A.9203/2025 SHALL BE TAKEN UP ALONGWITH CA(COMM.IPD-TM)86/2024
SHOWN AT ITEM NO.6 IN THE ADVANCE CAUSE LIST.

NOTE : I.A.9202/2025 SHALL BE TAKEN UP ALONGWITH CS(COMM)88/2024 SHOWN AT
ITEM NO.27 IN THE ADVANCE CAUSE LIST.

08.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
16	I.A. 9231/2025 I.A. 9232/2025 In CS(OS)- 368/2023	NIPUN JAIN V/s PRAVEEN JAIN & ANR.	ABHEY NARULA, AVTAR SINGH, ANKITA GAUTAM, AVTAR SINGH, ABHEY NARULA	
17	EX.APPL.(OS) 612/2025 In EX.P.-27/2023	COSMOS INFRA ENGINEERING INDIA PVT LTD & ANR. V/s RENU AGGARWAL @ RENU BANSAL	VIKAS PAL, NIHARIKA AHLUWALIA, S. K. AGARWAL, SHAGUFA SALIM	

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc9>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
23	I.A. 9226/2025 In ARB.P.- 61/2025	M/S NIHALSONS REAL ESTATE DEVELOPERS V/s M/S. WAVE MEGACITY CENTER PVT. LTD	SHANTNU AGGARWAL, AMAN NANDRAJOG	
24	I.A. 9225/2025 In ARB.P.- 334/2025	EXTRAMARKS EDUCATION INDIA PVT LTD V/s OPG WORLD SCHOOL & ORS.	ADITI MOHAN, ANKIT PARASHAR, ADITI MOHAN	
25	I.A. 9221/2025 I.A. 9222/2025 I.A. 9223/2025 I.A. 9224/2025 In CS(OS)- 262/2024	MANPREET SINGH SANDHU V/s HARDEEP SINGH SANDHU & ORS.	CHANDRANI PRASAD, RAJAT VATS, SAUMYENDRA SINGH TOMAR, GURPREET KAUR, CHANDRANI PRASAD	

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
19	I.A. 9230/2025 In CS(COMM)- 412/2023	CASTROL LIMITED V/s RAJASEKHAR REDDY BYREDDY, TRADING AS SRI KARTHIKEYA TRADERS	ATUL SAREEN, SREEDHAR REDDY V., URFEE ROOMI	
20	I.A. 9229/2025 In CS(COMM)- 436/2024	EBC PUBLISHING P LTD. & ANR. V/s WAVE CHOICE COVER & ORS.	RAGHAV GOYAL, KAMRAN MALIK, RAGHAVENDRA MOHAN BAJAJ, KAMRAN MALIK	
21	I.A. 9227/2025 In CS(COMM)- 1184/2024	EXPHAR S.A. & ANR. V/s EXPHA LIMITED & ORS.	S SRIKA, GAURAV BARATHI, ASHUTOSH UPADHYAYA, GAURAV BARATHI, S SRIKA	
22	I.A. 9228/2025 In CS(COMM)- 50/2025	HERO INVESTCORP PVT. LTD AND ANR V/s ASHOK KUMAR (JOHN DOE)	AKSHAT GUPTA, KUNAL KHANNA	
23	CM 82/2025 In W.P.(C)-IPD- 10/2025	YANGTZE MEMORY TECHNOLOGIE CO LTD V/s UNION OF INDIA & ANR.	PRADEEP, KANGAN RODA	

NOTE: I.A. 9244/2025 SHALL BE TAKEN UP ALONGWITH CS(COMM) 277/2024.

08.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
23	I.A. 9240/2025 In CS(COMM)- 277/2022	AIRWIL JKM INFRASTRUCTURE PVT LTD & ANR. V/s CADILLAC INFOTECH PVT LTD	AAYUSH MALHOTRA, BANI DIKSHIT, ATUL SHARMA, BANI DIKSHIT	
24	I.A. 9220/2025 In O.M.P. (COMM)- 404/2024	SHOP KIRANA E TRADING PRIVATE LIMITED V/s AKHILESH GANDHI	SUMIT GAUR, GAUHAR MIRZA, SUMIT GAUR	

08.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

<https://jrdhc.webex.com/join/jrdhc5>

NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
4	OMP (ENF.) (COMM.)-69/2018 EX.APPL.(OS) 4/2020	ITD-SDB (JV) V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	ANUSUYA SALWAN, RAKESH KHARB, ARVIND MINOCHA	THROUGH OFFICE NOTING

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc4>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
48	I.A. 9241/2025 In C.O. (COMM.IPD-TM)- 94/2024	MR SHYLES C P V/s TATA SIA AIRLINES LIMITED & ANR.	AYUSH SHARMA	
49	I.A. 9215/2025 In CS(COMM)- 622/2018	SUN PHARMA LABORATORIES LTD V/s AJANTA PHARMA LTD	DEVYANI NATH, KAVERI JAIN, ANAND, DEEPIKA POKHARIA, AFZAL, B. KHAN, S MAJUMDAR & CO., SWATI MEHTA, SHASHI, SWATI MEHTA	

NOTE: I.A. 9212-14/2025 SHALL BE TAKEN UP ALONGWITH CS(COMM) 917/2024.

NOTE: CS(COMM) 465/2018 MAY BE TREATED AS DELETED.

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146))

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc8>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
21	CS(OS)-226/2025 I.A. 9140/2025	SUMITRA DEVI V/s M/S. HLG DEVELOPERS PVT. LTD. & ORS.	DHAIRYA GUPTA	
FRESH MATTERS & APPLICATIONS				
22	I.A. 9217/2025 In CS(OS)- 732/2024	MANOJ KUMAR & ANR. V/s AJIT SINGH & ORS.	SUMAN CHAUDHARY	
23	I.A. 9219/2025 In CS(OS)- 1043/2024	MRS NEENA KHANNA V/s SH. RAJESH KAPUR & ORS.	SHRUTI KAPUR, RADHIKA ARORA, VIKAS ARORA	

NOTE: I.A. 9216/2025 SHALL BE TAKEN UP ALONGWITH CS(OS) 909/2024.

NOTE: I.A. 9218/2025 SHALL BE TAKEN UP ALONGWITH CS(OS) 651/2019.

**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)

Click TO Join The VC <https://jrdhc.webex.com/join/jrdhc7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
22	CS(OS)-229/2025 I.A. 9154/2025	M/S SUPER DISCO ISPAT PVT LTD V/s M/S RAVI AND SINGH COMMUNICATION	PUSHTI GUPTA	
FRESH MATTERS & APPLICATIONS				
23	I.A. 9207/2025 In ARB.P.- 175/2025	B S ENVIRO N INFRACON PVT LTD V/s ASCENT CONSTRUCTIONS PVT LTD	BIPIN KUMAR PRABHAT, NEERAJ KUMAR	
24	I.A. 9237/2025 In CS(OS)- 112/2018 (Disposed off case)	SH. RAJAN KUMAR KALIA V/s SH. PARVEZ KALIA	HEM C VASHISHT, VINOD DUBEY, AMIT TALWAR & ASSO., VINOD DUBEY, HEMCHAND VASHISHT	
25	I.A. 9211/2025 In CS(OS)- 824/2024	SMT. DEEPAKSHI GUPTA V/s SH. LOKESHWARI GUPTA & ORS.	YASHASWI SK CHOCKSEY, MOHD FARIS	
26	I.A. 9205/2025 In CS(OS)- 946/2024	ANU SETH V/s ARUN AHUJA & ORS.	SUMIT KALRA, BISWAJIT DAS, SHUBHANKAR CHOUDHARY, SANYA KUMAR, SUMIT KALRA	

08.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

27	I.A. 9206/2025 In CS(OS)- 1000/2024	POONAM GILL V/s MRS NIRDOSH GILL & ORS.	SAKSHI ARORA, PANKAJ VIVEK, SAKSHI ARORA	
28	I.A. 9210/2025 In TEST.CAS.- 86/2024	GIRISH KUMAR MISHRA V/s STATE & ORS.	SAMEER VASHISHT, PRAVEEN KUMAR, RIKKY GUPTA, PRAVEEN KUMAR	

FOR EVIDENCE

29	CS(OS)-683/2015 CC 55/2015 I.A. 36900/2024	SH. MAHIM PAL KOHLI AND ANR. V/s SH. RAJIV KOHLI & ORS.	VINAY KUMAR JAIN, SIDDHARTH JAIN, RENUKA SAWHNEY, ARJUN SYAL, ANUSUYA SALWAN, K SUNIL, ANUSUYA SALWAN, KUMAR SUNIL	
30	CS(OS)- 1545/2015 CC 2/2016 I.A. 4730/2025	R C KOHLI V/s RAJIV KOHLI & ORS	VIJAY KUMAR, SIDDHARTH JAIN, RENUKA SAWHNEY, ARJUN SYAL, VINAY KUMAR JAIN, ANUSUYA SALWAN & ASSO, SIDDHARTH JAIN	
31	CS(OS)-423/2018 I.A. 10118/2021 I.A. 11873/2021 I.A. 13789/2021	SANTOSH KALRA PAWAR V/s SUMAN LATA KALRA & ORS.	SIDDHARTH YADAV, RAJIV BAKSHI, RAJIV BAKSHI, WASIM ASHRAF	

FOR ORDERS

32	CS(OS)-856/2024 I.A. 43225/2024 I.A. 43229/2024 I.A. 3326/2025	RAVINDER TANEJA & ANR. V/s NARAIN DAS TANEJA & ORS.	RAKESH KUMAR MITTAL, AMANDEEP SINGH	

NOTE: I.A. 9208-09/2025 SHALL BE TAKEN UP ALONGWITH CS(OS) 271/2024.

NOTE: I.A. 9238-39/2025 SHALL BE TAKEN UP ALONGWITH CS(OS) 994/2024.

NOTE: E.A. 613/2025 SHALL BE TAKEN UP ALONGWITH EX.P. 95/2018.

08.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER
(9999292525)**

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<https://jrdhc.webex.com/join/jrdhc6>

NOTE: I.A. 9242-43/2025 SHALL BE TAKEN UP ALONGWITH TEST CAS 65/2017.

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

08.04.2025

SUPPLEMENTARY LIST

**ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

[Click TO Join The VC](#)

or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
41	CM APPL. 20807/2025 In W.P.(C)-9500/2023	BRIJBASI ART PRESS LTD & ANR. V/s COMMISSIONER OF CUSTOMS EXPORT & ANR.	SUSHIL KUMAR GUPTA, GIBRAN NAUSHAD, GIBRAN NAUSHAD	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET(HARPREETGSTANDINGCOUNSEL@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SUSHIL KUMAR GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(9811397124)(PETITIONER) HARPREET SINGH(HARPREETGSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT) DR. SUSHIL GUPTA(DRSUSHILGUPTA2004@GMAIL.COM)(0)(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)		

CM APPL. 20800/2025 SHALL BE TAKEN UP WITH WP(C) 6750/2014 ALREADY LISTED AT ITEM NO. 12

CM APPL. 20925/2025 SHALL BE TAKEN UP WITH WP(C) 8952/2023 ALREADY LISTED AT ITEM NO. 20

08.04.2025

SUPPLEMENTARY LIST

ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.
ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR
MIC MUTE AND WEBCAM IN OFF MODE.
[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471)
READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
17	CM APPL. 20762/2025 CM APPL. 20763/2025 CM APPL. 20764/2025 CM APPL. 20765/2025 In RFA-47/2022	SHRI BRAHAM PRAKASH V/s SHRI VED PRAKASH & ORS.	BANWARI LAL, SUKHBIR SINGH, VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: RAGHUVINDER GODARA(GODARARAGHUVINDER@GMAIL.COM)(9811279142)(PETITIONER) RAGHUVINDER GODARA(GODARARAGHUVINDER@GMAIL.COM)(9811279142)(PETITIONER) RAGHUVINDER GODARA(GODARARAGHUVINDER@GMAIL.COM)(9811279142)(PETITIONER) PARAMDEEP SINGH(PARAMDEEPSAWHNEY@GMAIL.COM)(8860538271)(PETITIONER) RAGHUVINDER(GODARARAGHUVINDER@GMAIL.COM)(9811279142)(PETITIONER) RAGHUVINDR GODARA(GODARARAGHUVINDER@GMAIL.COM)(9811279142)(PETITIONER) SUKHBIR SINGH(SUKHBIR.SINGH.ADV@GMAIL.COM)(9971452626)(RESPONDENT) VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(RESPONDENT)		
18	CM APPL. 20694/2025 In RFA(COMM)- 111/2022	MUNICIPAL CORPORATION OF DELHI V/s SURAJ PRAKASH	PRITISH SABHARWAL, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRITISH SABHARWAL(PRITISHABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) S K SINGH(SKSINGHL16@GMAIL.COM)(9811161525)(RESPONDENT) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) PRITISH SABHARWAL(PRITISHSABHARWAL1@GMAIL.COM)(9871878690)(PETITIONER) SK SINGH(SKSINGH16@GMAIL.COM)(9811161525)(RESPONDENT) SK SINGH(SKSINGH116@GMAIL.COM)(9811161525)(RESPONDENT) RAJESH KUMAR(ADVOCATE27RAJESH@GMAIL.COM)(8851180713)(PETITIONER)		

08.04.2025

SUPPLEMENTARY LIST

**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
41	CM APPL. 20719/2025 In CONT.CAS(C)- 1930/2023	PAWAN BANSAL & ORS. V/s SURENDER KUMAR & ORS.	MOHIT MUDGAL	
		OTHER DETAILS OF ADVOCATES: MOHIT MUDGAL(ADVOCATEMOHITMUDGAL@GMAIL.COM)(8826733076)(PETITIONER) DHEERAJ GUMBER, COMMISSIONER OF MCDMCD, (DHEERAJGUMBER571@YAHOO.COM, COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)()(RESPONDENT) M/S PRAVEK KALP PVT. LTD.(BANSALMEDICO@GMAIL.COM)(9312634790)(RESPONDENT)		
42	CRL.M.C.-2401/2025 CRL.M.A. 10755/2025	MANOJ AND ORS V/s THE STATE NCT OF DELHI AND ANR	VIKAS KAMAL	
		OTHER DETAILS OF ADVOCATES: G.S PANWAR()(9711125966)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SULTAN PURI-264/2016) P.S.-FIR NO. :(SULTAN PURI-264/2016)
43	CRL.M.C.-2402/2025 CRL.M.A. 10756/2025	RAKESH KUMAR GOYAL AND ANR V/s THE STATE NCT OF DELHI AND ANR	RAKESH GUPTA	
		OTHER DETAILS OF ADVOCATES: RAKESH GUPTA(RAKESHGUPTA@SDLAWCHAMBERS.COM)(9810192052)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-160/2012)
44	CRL.M.C.-2404/2025 CRL.M.A. 10758/2025	PREM KUMAR & ORS. V/s THE STATE OF NCT OF DELHI & ANR.	VIKAS BIDHURI	
		OTHER DETAILS OF ADVOCATES: SHIVASHISH GUNWAL()(9716221877)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(HAUZ KHAS-336/2019)
45	CRL.M.C.-2405/2025 CRL.M.A. 10759/2025	VIKAS BANSAL & ANR. V/s THE STATE (GOVT. NCT OF DELHI)	NITIN KUMAR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO.

08.04.2025

SUPPLEMENTARY LIST

		VIJAY S. SHARMA (ADVOCATEVIJAY2016@GMAIL.COM)(9971028405)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		: (FARASH BAZAR-390/2017)
46	CRL.M.C.-2407/2025 CRL.M.A. 10761/2025	DHARMENDER KUMAR & ANR. V/s STATE OF NCT OF DELHI & ANR.	RAJNEESH BHASKAR	
		OTHER DETAILS OF ADVOCATES: RAJNEESH BHASKAR(RBHASKAR9871207061@GMAIL.COM)(8920067875)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (HARSH VIHAR-199/2019)
47	CRL.M.C.-2408/2025 CRL.M.A. 10762/2025	PARWATI @ PARWATI RAY & ORS. V/s STATE (NCT OF DELHI) & ANR.	PREETI KUMARI	
		OTHER DETAILS OF ADVOCATES: AMRESH KUMAR (AMRESHLLM@GMAIL.COM)(8010322614)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (NARELA-801/2024)
48	CRL.M.C.-2412/2025 CRL.M.A. 10809/2025	VICKY VISHAL TUCK & ORS. V/s STATE & ANR.	YASH SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJESH MITTAL(YASHSHARMAADV@GMAIL.COM)(8826711014)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (MANSAROVER PARK-374/2018)
49	CRL.M.C.-2419/2025	GOPAL ALIAS LALA V/s STATE (GNCT OF DELHI) THROUGH SHO & ORS.	GAURI SHANKAR SHARMA	
		OTHER DETAILS OF ADVOCATES: G.S SHARMA (GAURISHANKAR302@GMAIL.COM)(9582552627)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (PASCHIM VIHAR EAST-190/2024)
50	CRL.M.C.-2420/2025 CRL.M.A. 10843/2025 CRL.M.A. 10844/2025	DIGVIJAY SINGH & ORS. V/s THE STATE (NCT OF DELHI) & ANR.	AVANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: AVANISH KUMAR (AVANISHKUMAR@BSKLEGAL.ORG)(9810769286)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (SHAH DARA-164/2021)
51	CRL.M.C.-2424/2025 CRL.M.A. 10856/2025	JATIN BHOLA & ORS. V/s THE STATE (N.C.T. OF DELHI) & ANR.	ANJU LATA	
		OTHER DETAILS OF ADVOCATES: VIPIN KUMAR (ADV.VIPINPANWAR84@GMAIL.COM)(8588820276)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (DABRI-623/2017)
52	CRL.M.C.-2425/2025 CRL.M.A. 10857/2025	RAJENDRA SINGH & ORS. V/s THE STATE (GNCT OF DELHI) THROUGH SHO, P.S. KHAJURI KHAS & ANR.	PANKAJ RAI	
		OTHER DETAILS OF ADVOCATES: SATYENDRA KUMAR (ADV.PANKAJRAI19@GMAIL.COM)(9718795959)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (KHAJJOORI KHAS-640/2023)

08.04.2025

SUPPLEMENTARY LIST

53	CRL.M.C.-2428/2025 CRL.M.A. 10862/2025	DEEPAK & ORS. V/s STATE NCT OF DELHI & ANR.	SHWETA	
		OTHER DETAILS OF ADVOCATES: SUDHIR KUMAR (ADSUDHIRK14@GMAIL.COM)(9136582045)(PETITIONER) SUDHIR KUMAR (ADVSUDHIRK14@GMAIL.COM)(9136582045)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIJAY VIHAR-489/2021)
54	CRL.M.C.-2433/2025	RAJENDER PRASAD V/s STATE THROUGH SHO PS NIHAL VIHAR AND ANR	JATIN	
		OTHER DETAILS OF ADVOCATES: VARUN KHERA(VARUNKHERA97@GMAIL.COM)(9911263236)(PETITIONER) VARUN KHERA (VARUNKHERA97@GMAIL.COM)(9911263236)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-304/2017)
55	CM APPL. 20720/2025 In C.R.P.-127/2023	DHANANJAY JAIN V/s CHOTI DEVI	SAMBHAVI, MANORANJAN	
		OTHER DETAILS OF ADVOCATES: MANORANJAN & SAMBHAVI(MANORANJANADVOCATE@OUTLOOK.COM)(9811071048)(PETITIONER) CHOTI DEVI(SHAKTISINGH4678@GMAIL.COM)(9968709009)(RESPONDENT) MANORANJAN(MANORANJANADVOCATE@OUTLOOK.COM)(9811071048)(PETITIONER) CHOTI() (9968165990)(RESPONDENT)		
56	CM APPL. 20850/2025 In RC.REV.-197/2023	KARVAL BATRA V/s PAWAN KUMAR RASTOGI	AJIT SINGH, D.K. RUSTAGI	
		OTHER DETAILS OF ADVOCATES: AJIT SINGH(AJITSINGH8881@GMAIL.COM)(9990525091)(PETITIONER) DK RUSTAGI(ADMIN@DKRUSTAGI.COM)() (RESPONDENT) AJIT SINGH(AJITSINGH8881@GMAIL.COM)(0)(PETITIONER) DK RUSTAGI(ADMN@DKRUSTAGI.COM)(0)(RESPONDENT) D.K. RUSTAGI(ADMIN@DKRUSTAGI.COM)(9210795248)(PETITIONER)		
57	CM APPL. 20701/2025 In RC.REV.-388/2024	AJAY KUMAR V/s AJAY KUMAR JAIN	AKASH GUPTA, VIPIN RANA	
		OTHER DETAILS OF ADVOCATES: ATUL KUMAR GUPTA (AKASHGUPTAADVOCATE03@GMAIL.COM)(9868043624)(PETITIONER) JAWAHAR LAL(ADVOCATEJAWAHARLAL77@GMAIL.COM)(0)(RESPONDENT) ATUL KUMAR GUPTA(AKASHGUPTAADVOCATE03@GMAIL.COM)(9868043624)(PETITIONER) ATUL KUMAR GUPTA, AKASH GUPTA(AKASHGUPTAADVOCATE03@GMAIL.COM)(9868043624)(PETITIONER) JAWHARLAL(ADVOCATEJAWAHARLAL77@GMAIL.COM)(0)(RESPONDENT) TEJAS(ADVOCATEJAWAHARLAL77@GMAIL.COM)(0)(RESPONDENT) VIPIN RANA(ADVOCATEVIPINRANA@GMAIL.COM)(9999669657)(RESPONDENT)		
58	CRL.M.A. 10828/2025 In W.P.(CRL)-788/2025	ANIL YADAV & ORS. V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	JAGJIT	
		OTHER DETAILS OF ADVOCATES: NEERAJ RANA (NIRAJRANA84@GMAIL.COM)(9810310944)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JAGJIT (JAGJIT1@GMAIL.COM)(9899600126)(PETITIONER)		P.S.-FIR NO. :(S.P. BADLI-725/2021)

08.04.2025**SUPPLEMENTARY LIST**

		KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
59	W.P.(CRL)-1131/2025 CRL.M.A. 10810/2025	RAJ KUMAR & ANR. V/s GOVT OF NCT OF DELHI & ORS.	ROHIT TANEJA	
		OTHER DETAILS OF ADVOCATES: ROHIT TANEJA(PARTNERSGYT@GMAIL.COM)(9891894633)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (KOTLA MUBARAKPUR-151/2023)
60	W.P.(CRL)-1137/2025 CRL.M.A. 10863/2025 CRL.M.A. 10864/2025	SH. SALIL @ SALIL WALIA AND ORS. V/s THE STATE NCT OF DELHI AND ANR.	YOGESH DASS	
		OTHER DETAILS OF ADVOCATES: BHAIKAV (BDSHARMAADV196@GMAIL.COM)(8376947936)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MADHU VIHAR-420/2021) W.P.(CRL) 3545/2023 FILED BY SALIL WALIA & ORS. (DISPOSED ON : 2024-11-08) P.S.-FIR NO. : (MADHU VIHAR-420/2021)

**R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

AT 11:00 A.M.<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
23	CRL.M.C.-2403/2025 CRL.M.A. 10757/2025	SH SAHIL KUMAR & ORS. V/s THE STATE GOVT OF NCT OF DELHI & ANR.	MOHD AZEEM	
		OTHER DETAILS OF ADVOCATES: SHAHRUKH KHAN()(9953741181)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (MANGOLPURI-1078/2018)
24	CRL.M.C.-2406/2025 CRL.M.A. 10760/2025	MR ASHWIN JAYASANKAR V/s STATE OF NCT OF DELHI & ANR.	HIMANSHU GARG	

08.04.2025

SUPPLEMENTARY LIST

		OTHER DETAILS OF ADVOCATES: SWANI (SSWANIASSOCIATES@GMAIL.COM)(8750618722)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(I.G.I.AIRPORT-203/2019)
25	CRL.M.C.-2410/2025 CRL.M.A. 10799/2025	MOHD. ASHRAF V/s STATE OF NCT OF DELHI & ANR.	RAHUL MAURYA	
		OTHER DETAILS OF ADVOCATES: RAHUL MAURYA (ADVMKRAHUL@GMAIL.COM)(997607485)(PETITIONER) RAHUL MAURYA (ADVMKRAHUL@GMAIL.COM)(9971607485)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANDAWALI-687/2022)
26	CRL.M.C.-2413/2025 CRL.M.A. 10813/2025	DEEPAK CHANDRAKUMAR PANDEY AND ANR V/s THE STATE NCT OF DELHI AND ANR	VIKAS KAMAL	
		OTHER DETAILS OF ADVOCATES: JITENDER KUMAR()(8860895480)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ROHINI SOUTH-368/2021)
27	CRL.M.C.-2414/2025 CRL.M.A. 10814/2025	SH. OM PRAKASH @OMI & ANR. V/s THE STATE (GOVT.OF N.C.T.), DELHI & ANR.	VINOD KUMAR	
		OTHER DETAILS OF ADVOCATES: PARVEEN KAUSHIK(PARVEENKAUSHIK863@GMAIL.COM)(9999768044)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(ADARSH NAGAR-647/2015)
28	CRL.M.C.-2415/2025 CRL.M.A. 10815/2025	SH VIKRAM SINGH AND ORS V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	VINAY KUMAR BHASIN	
		OTHER DETAILS OF ADVOCATES: VINAY KUMAR (VINAYKUMARBHASIN@GMAIL.COM)(9650230002)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MUKHERJEE NAGAR-279/2022)
29	CRL.M.C.-2416/2025	HARI SHANKAR V/s STATE THROUGH SHO PS VASANT KUNJ NORTH AND ANR	DINESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DINESH KUMAR (DINESHKABIR5@GMAIL.COM)(9540265344)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VASANT KUNJ NORTH-32/2020)
30	CRL.M.C.-2423/2025 CRL.M.A. 10855/2025	JITENDER CHOPRA AND ANR V/s STATE OF NCT OF DELHI AND ANR	DHEERAJ JAIN	
		OTHER DETAILS OF ADVOCATES: DHEERAJ JAIN (DHJAIN79@GMAIL.COM)(9999801044)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAGAT PURI-254/2016)
31	CRL.M.C.-2426/2025 CRL.M.A. 10858/2025	VAIBHAV SAXENA AND ORS V/s STATE NCT OF DELHI AND ANR	SOHAN LAL	
		OTHER DETAILS OF ADVOCATES: SOHAN LAL (SOHANLALADV999@GMAIL.COM)(9999859096)(PETITIONER) KAPIL SHARMA		P.S.-FIR NO. :(MAYUR VIHAR-

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SUPPLEMENTARY LIST

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	135/2018)
32	CRL.M.C.-2430/2025 CRL.M.A. 10877/2025	AMIT GOYAL & ORS. V/s STATE GOVT OF NCT OF DELHI & ANR.	DAVINDER PAL KAUR
		OTHER DETAILS OF ADVOCATES: DAVINDER PAL ()(9582280800)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(PUNJABI BAGH- 169/2024)
33	CRL.M.C.-2432/2025 CRL.M.A. 10880/2025	RAMESH & ORS. V/s STATE OF NCT DELHI & ANR.	HARSH KUMAR
		OTHER DETAILS OF ADVOCATES: PARAMJEET (RCBAC434@GMAIL.COM)(9999250352)(PETITIONER) PARAMJEET(RCBAC434@GMAIL.COM)(9999250352)(PETITIONER) PARAMJEET (RCBAC434@GMAIL.COM)(9999250352)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(UTTAM NAGAR- 882/2020)
34	CRL.M.C.-2434/2025 CRL.M.A. 10884/2025	HARI KISHAN V/s THE STATE OF NCT OF DELHI & ANR.	RANJIT SINGH DALER
		OTHER DETAILS OF ADVOCATES: UMESH SHARMA (RKANT251@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(AMBEDKAR NAGAR-451/2014)
35	CRL.M.C.-2435/2025 CRL.M.A. 10898/2025 CRL.M.A. 10899/2025 CRL.M.A. 10900/2025 CRL.M.A. 10901/2025	RAJNISH GUPTA V/s CENTRAL BUREAU OF INVESTIGATION & ORS.	KARAN SUNEJA
		OTHER DETAILS OF ADVOCATES: KARAN SUNEJA(SUNEJAANDCOMPANY@GMAIL.COM)(0)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)	P.S.-FIR NO. :(CBI- 221-2018-E-0014)
36	W.P.(CRL)-1138/2025 CRL.M.A. 10879/2025	SUMAIYA AND ORS V/s STATE OF NCT OF DELHI AND ORS	KESHAV KUMAR
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(HAILAKANDI ASSAM-639/2021)



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S. No.	M&C File No.	Case Name	Parties	Mediator	Time	Mode
Extension Block Ground Floor						
1	05/25	Mediation Petition 05/2025	Sangita Pereira Vs Anil Gregory Pereira	Mr. Baljit Singh Dhir, Adv/ Mr. Neeraj Choudhary, Adv (CO)	10.30am	Through VC
2	1858/24	CS (COMM) 56/2017	Bata India Ltd Vs Subhash Kapoor & Ors	Mr. Rajeev Virmani, Sr. Adv	1.00pm	Through VC
3	3169/24	WP (C) -IPD 63/2021	Ayur United Care LLP Vs Union of India & Anr	Mr. Atul Batra, Adv/ Mr. Atul Kumar, Adv (CO)	3.00pm	Through VC
4	81/25	TEST CASE 96/2024	Purnima Uppal Vs State Of NCT Of Delhi & Ors	Mr. Pradeep Dewan, Sr. Adv	2.30pm	Through VC
5	493/21	CS(Comm) 67/2021	M/s Shenzhen Jiayz Photo Industrial Ltd Vs Flipkart Internet P. Ltd & ors	Mr. Dalip Mehra, Adv/ Mr. Jeevesh Mehta, Adv(Co)	3.00pm	Through VC
6	178/25	Arb P 1795/2024	M/s Salasar Realtech P Ltd Vs Xerica Widening Horizons	Mr. Varun Nischal, Adv	3.00pm	Through VC
7	849/25	CS(COMM) 594/2024	Sopariwala Exports & Ors. Vs. Mr. Sayed Mubashshir Nasiruddin	Mr. Mohit Gupta, Adv	3.00pm	Through VC
8	381/24	Mediation Petition 381/2024	Divyanshu Khattar Vs Mansi Vasdev	Ms. Naina Bakshi, Adv	3.00pm	Through VC
9	37/25	Mediation Petition 37/2025	Shubdha Bhanot Vs Raman Bhanot	Ms. Rakhi Ray, Adv	3.00pm	Through VC
10	3062/24	CS (COMM) 811/2023	Phonographic Performance Ltd Vs Premium Lifestyle and Fashion India Pvt Ltd	Ms. Kajal Chandra, Adv	4.00pm	Through VC
11	17/25	CS(OS) 892/2024	Harcharan Singh Doogal VS. Charanjit Singh Doogal & ors.	Ms. Neelam Rathore, Adv	4.00pm	Through VC
12	34/25	OMP (I) COMM 383/2024	MS Stelatoes Shoes And Accessories Pvt Ltd Vs MS Gaursons HI Tech Infrastructure Ltd.	Mr. Deepak Tyagi, adv	4.00pm	Through VC
13	133/25	C.O. (COMM.IPD-TM) 795/2022	Network 18 media And Investments Ltd. Vs Tv Today Network Ltd. & Anr.	Ms. Sangeeta Bharti, Adv	4.00pm	Through VC
14	589/25	RFA 520/2023	Yogeshwar Kumar Sabharwal Vsl Vijay Kumar Sabharwal (Through LRS) And Ors	Ms. Maldeep Sidhu, Adv	4.00pm	Through VC
15	776/25	C.A (COMM.IPD-TM) 74/2024	J S F Holding Pvt. Ltd. Vs. Assistant Registrar Of Trade Mark And GI & Anr.	Ms. Sangeeta Bharti, Adv	4.00pm	Through VC
16	625/25	CS (OS) 78/2023	Mr. Sunita Kumari Ganotra Vs Shri Vinod Kumar & Ors	Mr. Amit Saxena, Adv/ Mr. Anshuman Sood, Adv. (Co)	4.00pm	Through VC
17	147/25	Mediation Petition 147/2025	M/s Caritas Infra Consulting Pvt. Ltd. Vs. Manipur Tribal Development Corpn. Ltd. (MTDC)	Mr. Vaibhav Sharma, Adv	4.00pm	Through VC
18	185/24	CS (COMM) 325/2023	AAA Infosystem Pvt Ltd Through its Authorised Representative Mr. Madhusudan Nair Vs RMA Estate and Industries Pvt Ltd	Ms. Beenashaw N Soni, Adv	5.00pm	Through VC
19	2611/24	CS(OS) 571/2023	Jitender Gupta Vs Ashutosh Gupta & ors	Ms. Beenashaw N Soni, Adv	5.00pm	Through VC
20	3052/24	CS(COMM) 363/2020	Bawa Masala Company Vs. Dimple Packaging (P) Ltd.	Mr. Dalip Mehra, Adv	5.00pm	Through VC
21	699/25	CS(Comm) 708/2024	Reckitt & Coleman (Overseas) Hygiene Home Limited & ors Vs Ashok Kumar(s)/ John Doe (s) & ors	Ms. Sonam Anand, Adv	5.00pm	Through VC
22	64/25	Mediation Petition 64/2025	Dassault Systems Vs Viak Robotics And Automation India Private Limited	Ms. Snigdha Sharma, Adv	5.00pm	Through VC



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23	83/25	Mediation Petition 83/2025	Autodesk INC Vs Mercury Designs & Solutions Pvt. Ltd	Ms. Pallavi Mohan, Adv	5.00pm	Through VC
24	89/25	Mat App (FC) 436/2024	Nisha Sharma Vs Siddharth Sharma	Ms. Pusshp Gupta, Adv	6.00pm	Through VC
25	64/24	PIM 64/2024	Mr. Jayant Kumar Singh VS M/s Asian Hotels (North) Ltd	Ms. Beenashaw N Soni, Adv	6.00pm	Through VC
26	2375/24	CS (OS) 326/2024	Mrs. Kiran Dewan Vs Sh Gaurav Makhija & Anr	Ms. Indrani Ghosh, Adv	12.00pm	Extn. Block
27	3319/24	Co (Comm.IPD-TM) 168/2024	M/s Corza International & ors Vs M/s Future Bath Products P Ltd & anr	Mr. Aman Bhalla, Adv	12.00pm	Extn. Block
28	835/25	CS(OS) 160/2025	Harinder Singh & Ors Vs. Surender Singh	Mr. Baljit Singh Dhir, Adv/ Mr. Neeraj Chaudhary, Co	2.00pm	Extn. Block
29	929/25	CRL.REV.P.(Mat) 140/2024	Pradeep Kumar Singh Vs. Amrita Singh & Ors.	Ms. Amrit Kaur Oberoi, Adv	2.00pm	Extn. Block
30	933/25	W.P.(C) 13905/2022	CA Pream Kumar Vs. The Institute Of Chartered Accountants Of India & Ors	Mr. D S Mehandru, Adv	2.00pm	Extn. Block
31	976/25	GP NO. 74/2024	Kunal Shingla Vs. Megha Shingla	Ms. Anita Sahani, Adv	2.00pm	Extn. Block
32	123/25	Mediation Petition 123/2025	Deepanshu Verma Vs. Ms. Neha	Ms. Zubeda Begum, Adv	2.00pm	Extn. Block
33	146/25	Mediation Petition 146/2025	Ashish Aggarwal Vs. Anshu Aggarwal	Ms. Vijaya Singh, Adv	2.00pm	Extn. Block
34	162/25	Mediation Petition 162/2025	Deepak Ghai Vs. Alina Ahmad	Ms. Sangeeta Bharti, Adv	2.00pm	Extn. Block
35	02/25	WP (Crl) 1642/2023	Vimal Kumar & Ors Vs State of Delhi & Ors	Ms. Kamna Vohra, Adv	3.00pm	Extn. Block
36	122/25	CS(COMM) 1032/2024	Basf Agro By Arnhem (NL) Zweigniederlassung Greienbach Vs. Mr. Kapil Garg & Ors.	Ms. Rupali Kapoor, Adv	3.00pm	Extn. Block
37	536/25	MAT APP (FC) 192/2024	Prachi Sharma Vs. Siddharth Sharma	Ms. Kamna Vohra, Adv	3.00pm	Extn. Block
38	570/25	OMP (COMM) 531/2019	Jagran Solutions Vs. Show World Events P. Ltd.	Mr. Maneesh Goyal, Adv	3.00pm	Extn. Block
39	731/25	RFA 132/2022	M/s United Breweries LTd Vs M/s Jyoti Metal (India)	Ms. Amrit Kaur Oberoi, Adv	3.00pm	Extn. Block
40	732/25	RFA 206/2023	M/s Jyoti Metal (India) Vs M/s United Breweries Ltd	Ms. Amrit Kaur Oberoi, Adv	3.00pm	Extn. Block
41	739/25	CRL.LP. 113/2020	M/S Radhika Steel Enterprises Vs. State & Ors	Ms. Aashaa Tiwari, Adv	3.00pm	Extn. Block
42	842/25	CRL.M.C. 3323/2021	Shafiq Ahmed Vs. The State Of Maharashtra & Anr.	Mr. Jatan Singh, Sr. Adv	3.00pm	Extn. Block
43	639/24	CS (COMM) 549/2023	Good Brands for A Healthy Life Pvt Ltd Vs KRBL Ltd	Mr. Rakesh Sachdeva, Adv	3.30pm	Extn. Block
44	964/25	O.M.P (COMM) 144/2025	Shri Nobel Robinson Since Deceased Through His Legal Representaive & Anr. Vs. Shri Ravinder Singh & Anr.	Mr. Sudhanshu Batra, Sr. Adv	3.30pm	Extn. Block
45	31/25	PIM 31/2025	Mukesh Aggarwal Vs Lalit Kumar Joshi & anr	Mr. Atul Batra, Adv	3.30pm	Extn. Block
46	2756/24	Crl Rev P 893/2024	Sudhir Budhiraja Vs Dhruv Mahajan	Mr. Akshay Chandra, Adv	4.00pm	Extn. Block
47	2939/24	CS (OS) 1781/2014	Shefali Varma Vs Meenakshi Varma & Ors	Mr. Rajeev Virmani, Sr. Adv	4.00pm	Extn. Block
48	368/25	Ex P 20/2020	Friends Motel P Ltd Vs Shreeved Consultancy LLP	Ms. Sangeeta Chandra, Adv	4.00pm	Extn. Block
49	391/25	HMA 1814/24	Sonia Kohli Vs Himanshu Hurria	Ms. Rupali Kapoor, Adv	4.00pm	Extn. Block
50	2401/24	CS (COMM) 697/2024	Joy Creators LLP Vs S P International and Ors	Ms. Anisha Gupta, Adv	4.00pm	Extn. Block



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51	446/25	CRL. M.C.2165/2023	Parakh Sadh Vs. Sonali Sadh	Mr. Jatan Singh, Sr. Adv	4.00pm	Extn. Block
52	539/25	OMP (I) Comm 121/2016	Shailendra Mehra Vs. M/S Super Steel Window Company & Ors	Mr. Manoj Ranjan Sinha, Adv	4.00pm	Extn. Block
53	560/25	Ex P 278/2015	LDK Solar Hi-Tech (Suzuhou) Co Ltd Vs Hindustan Cleanenergy Limited (Formerly Moser Bean Clean Energy Limited)	Mr. Vikas Pahwa, Sr. Adv	4.00pm	Extn. Block
54	627/25	CRL.MC. 4896/2023	Shamim Vs. State Of GNCTD & Anr.	Mr. Jatan Singh, Sr. Adv	4.00pm	Extn. Block
55	752/25	Crl L P 127/2019	Sushila Devi Vs State of NCT of Delhi & Anr	Mr. Deepak Tyagi, adv	4.00pm	Extn. Block
56	354/24	Mediation Petition 354/2024	P and P Associates vs. Indian Railway Catering and Tourism Corporation Ltd. & Anr	Mr. Mohit Gupta, Adv	4.00pm	Extn. Block
57	30/20	Mediation Petition No. 30/2020	Shangri La International Hotel VS. Hotel Shangrila Jalandhar	Mr. Rajeev Virmani, Sr Adv	5.00pm	Extn. Block
58	978/25	CONT.CAS(C) 153/2025	Rahul Wali Vs. Deepika	Ms. Beenashaw N Soni, Adv	5.30pm	Extn. Block
Admin. Block 4th Floor						
59	137/24	Mediation Petition 137/2024	Bentley Systems Vs Steelion Prefab Infra Solutions Pvt Ltd	Mr. Ravinder Singh, Adv	2.00pm	Through VC
60	87/25	Mediation Petition 87/2025	Bentley Systems Vs. Snipe Engineers Private Limited	Ms. Mahjabeen, Adv	2.00pm	Through VC
61	3340/24	CS(OS) 3001/2015	Ashok Shah Vs. Manita Verma	Ms. Anjali Vohra, Adv	3.00pm	Through VC
62	486/25	Cont Cas (C) 828/2018	Rajesh Kumar Raghav & ors Vs Sanjay Goyal & ors	MR. H K Chaturvedi, Adv./ Mr. Onkar Prasad, Adv.	3.00pm	Through VC
63	784/25	CRL. M.C. 3757/2023	Shri Ram Diya Vs. State Of NCT Of Delhi & Anr.	Ms. Nisha Bhambhani, Adv/ Mr. Paras Choudhary, Adv. (CO)	3.00pm	Through VC
64	863/25	ARB.P. 305/2025	PRO Rural Vs. HRDS India (The Highrange Rural Development Society)	Ms. Nisha Bhambhani, Adv	3.00pm	Through VC
65	1210/24	Crl Rev P 263/2020	Himmat Singh Vs Priyanka Singh	Ms. Anjali Vohra, Adv	4.00pm	Through VC
66	21/25	PIM 21/2025	Mr. Deepak Narrang Trading As M/s Surya International Vs. Kalyan Jewellers India Limited	Mr. Atul Bhuchar, Adv	4.00pm	Through VC
67	2474/24	CS(Comm) 679/2023	Jindal Industries P Ltd Vs Suncity Sheets P Ltd & anr	Mr. Sumit Chander, Adv	5.00pm	Through VC
68	3422/24	CS (COMM) 658/2024	Momomia Pvt LTd VS Debashish Majumder	Mr. Pranav Rishi, Adv	5.00pm	Through VC
69	702/25	CS(Comm) 422/2020	Anugya Gupta Vs Ajay Kumar & anr	Mr. Ajay Verma, Adv/ Ms. Sukhbeer Kaur Bajwa, Adv. (CO)	5.00pm	Through VC
70	719/25	CS(Comm) 220/2025	Jindal (India) Limited Vs Jindal JHD Limited & ors	Ms. Swati Setia, Adv	5.00pm	Through VC
71	562/24	Mediation Petition 562/2024	Trimble Inc. & anr Vs. Mr. Malligere Chikkaramegowda Sudeep & Ors	Mr. Atul Bhuchar, Adv	5.00pm	Through VC
72	649/24	Mediation Petition 649/2024	Lily Maria Sanyal Vs. PNB Housing Finance Ltd.	Mr. Jitender Vashisht, Adv	5.00pm	Through VC
73	652/24	Mediation Petition 652/2024	K2 Power Renewal Pvt Ltd and Anr Vs Ankur Scientific Energy Technologies PVt LTd and Ors	Ms. Puja Anand, Adv	5.00pm	Through VC
74	645/24	Mediation Petition 645/2024	Shabnam Jain Vs Saurabh Jain	Ms. Puja Anand, Adv	6.00pm	Through VC
75	356/25	CS(Comm) 410/2022	The Coca Cola Company Vs Arun Kumar Jaiswal	Ms. Swati Setia, Adv	6.30pm	Through VC
76	316/25	CS(COMM) 437/2024	Karan Rajesh Dattani Sole Proprietor Of Dnyanada Vs Fashnear	Ms. Swati Setia, Adv	7.00pm	Through VC



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			Technologies Pvt. Ltd. & Ors			
77	505/24	CS(OS) 785/2001	Manmohan Manchanda Vs. Yash Pal Manchanda	Mr. Pranav Rishi, Adv	11.00am	Admin. Block 4 th Floor
78	150/25	Mediation Petition 150/2025	Akhilesh Vedhera Vs. Shika Arora	Ms. Puja Anand, Adv	12.00pm	Admin. Block 4 th Floor
79	755/25	CM(M) 469/2025	Smt. Bhagmali Devi & Ors Vs. Jyoti Bansal	Ms. Veena Ralli, Adv	12.30pm	Admin. Block 4 th Floor
80	721/25	CS(Comm) 289/2018	Perfetti Van Melle & ors Vs Sanjay Jaiswani & ors	Mr. Ravinder Singh, Adv	1.30pm	Admin. Block 4 th Floor
81	167/25	Arb P 1366/2024	Krishan Kumar Gupta Vs M/s ATC Telecom Infrastructure P Ltd	Ms. Mitali Gupta, Adv	2.00pm	Admin. Block 4 th Floor
82	172/25	W.P.(CRL) 126/2025	Deepa Vs State Through SHO PS Dr Ambedkar Nagar Delhi & Ors.	Ms. Shalini Shishodia, Adv/ Ms. Archana Gaur, Co	2.00pm	Admin. Block 4 th Floor
83	757/25	Mat. App (FC) 387/2024	Rachana Vs. Kapil chopra	Ms. Puja Anand, Adv	2.00pm	Admin. Block 4 th Floor
84	872/25	CS(OS) 715/2023	Manish Agarwal Vs. Deepak Kumar Agarwal & Ors	Mr. D R Nigam, Adv	2.00pm	Admin. Block 4 th Floor
85	990/25	RC. REV. 104/2025	Amit Kumar Vs. Basmati Devi & Ors	Ms. Isha Khanna, Adv	2.00pm	Admin. Block 4 th Floor
86	77/25	Mediation Petition 77/2025	Ashok Mahajan Vs Meghna Vohra	Ms. Arpita Roy Choudhary, Adv	2.00pm	Admin. Block 4 th Floor
87	984/25	Mat App (FC) 279/2024	Debarati Bhunia Chakraborty Vs Suman Sankar Bhunia	Dr. Priyanka Sharma, Counsellor	2.00pm-5.00pm	Admin. Block 4 th Floor
88	3581/24	CS(OS) 116/2022	Smt. Ekta Khari & ors. Vs. Shri Ajay Pal Khari	Ms. Veena Ralli, Adv	2.30pm	Admin. Block 4 th Floor
89	763/25	CS(OS) 905/2024	Dr. Jiwan Lal Mittal Vs. Mrs. Asha Rani And Ors	Mr. Gajendra Giri, Adv	2.30pm	Admin. Block 4 th Floor
90	517/24	Mediation Petition 517/2024	Neetu Vs Aman	Ms. Sarita Kapur, Adv	2.30pm	Admin. Block 4 th Floor
91	1134/23	CS(OS) 52/2020	M/s Sharan Dynanisc Construction & Builders P Ltd Vs Sudesh Pruthi & ors	Ms. Harkiran Kalra, Adv	3.00pm	Admin. Block 4 th Floor
92	334/25	Arb P 1700/2024	Jaya Khattar & anr Vs M/s Redcliffe Life Images P Ltd & ors	Mr. Rahul Bakshi, Adv	3.00pm	Admin. Block 4 th Floor
93	402/25	Bail Appln 554/2025	Sonu Kumar Vs State (Govt of NCT of Delhi)	Mr. Jaideep Malik, Adv	3.00pm	Admin. Block 4 th Floor
94	525/25	BAIL. APPL N. 775/2025	Rohit Kumar Vs. State (Govt. Of NCT Of Delhi	Mr. Jaideep Malik, Adv	3.00pm	Admin. Block 4 th Floor
95	559/25	CS(OS) 799/2023	Parvesh Drall & ors Vs Sucha Singh & ors	Mr. Parveen Dahiya, Adv	3.00pm	Admin. Block 4 th Floor
96	646/25	HMA 2279/24	Harkirat Singh Sangha Vs Kanika Kapoor	Ms. Shalini Shishodia, Adv/ Ms. Archana Gaur, Adv (CO)	3.00pm	Admin. Block 4 th Floor
97	754/25	FAO 59/2023	Sadrudin & anr Vs Qutabidin	Mr. Saiyed Uruf Abbas, Adv	3.00pm	Admin. Block 4 th Floor
98	866/25	RSA 58/2019	Gunmala Jain (Now Deceased) Thr LRs Vs Yogindra Singh & ors	MR. Sanjeev Tyagi, Adv	3.00pm	Admin. Block 4 th Floor
99	950/25	MAT. APP(FC) 370/2024	Bhavika Vs. Deepak Aggarwal	Ms. Sangeeta Mehrotra, Adv	3.00pm	Admin. Block 4 th Floor
100	989/25	RFA 292/2025	Smt. Pushpa Devi Vs. Sh. Padam	Mr. Naushad Ahmed Khan, adv	3.00pm	Admin. Block 4 th Floor
101	143/25	Mediation Petition 143/2025	Shri Vikas Bhardwaj Vs. Mrs. Pallavi Bhardwaj	Ms. Amita Sehgal, Adv	3.00pm	Admin. Block 4 th Floor
102	89/24	PIM 89/2024	Rahul Goel Vs Maharaja Agrasen Hospital through its AR	Mr. Gulshan Chawla, Adv	3.00pm	Admin. Block 4 th Floor
103	07/25	PIM 07/2025	The Press Trust Of India Ltd. Vs ANI Media Pvt. Ltd.	Mr. D R Nigam Adv,/ Ms. Indira Marla Adv. Co.	3.00pm	Admin. Block 4 th Floor
104	14/25	PIM 14/2025	M/S Siya Constructions Pvt. Ltd. Vs Rajni & Ors.	Mr. Gajendra Giri, Adv	3.00pm	Admin. Block 4 th Floor



DELHI HIGH COURT MEDIATION AND CONCILIATION CENTRE
DELHI HIGH COURT
NEW DELHI
Cause List 08.04.2025

105	967/25	CS(OS) 231/2018	M/s Kaya Ltd. Vs. M/s Acara Wellness Pvt. Ltd. & Ors	Mr. Vishwa Bhushan Arya, Adv	3.30PM	Admin. Block 4 th Floor
106	2136/24	Crl. Rev. P. 591/2019	Nikhil Agarwal Vs Priya Agarwal	Mr. Sanjeev K. Baliyan, Adv	4.00pm	Admin. Block 4 th Floor
107	679/25	CS(OS) 47/2023	Anil Kumar Rai Vs Raj Kumar	Ms. Harkiran Kalra, Adv	4.00pm	Admin. Block 4 th Floor
108	736/25	TR.P(Crl) 110/2024	Aditya Chaudhary & Ors VS Vinnie Choudhary	Mr. Rajesh Mishra, adv	4.00pm	Admin. Block 4 th Floor
109	795/25	CS(OS) 456/2024	Meenu Santoshi Vs. Sanjay Santoshi	Mr. Ravi Dutt Sharma, adv	4.00pm	Admin. Block 4 th Floor
110	862/25	RFA 542/2022	Kiran Bala Vs. Sh. Subhash Sahni & Ors	Mr. Vishwa Bhushan Arya, Adv	4.00pm	Admin. Block 4 th Floor
111	869/25	Arb. P. 167/2025	Refop India Company Vs. Benfoco Overseas Pvt. Ltd. & Anr.	Mr. Parveen Dahiya, Adv	4.00pm	Admin. Block 4 th Floor
112	153/25	Mediation Petition 153/2025	Srishti Madhav Vs. Suryavir Madhav	Ms. Shalini Shishodia, Adv	4.00pm	Admin. Block 4 th Floor
113	155/25	Mediation Petition 155/2025	Karan Pal Singh Sandhu Vs. Sanjoli Mangat	Mr. Ajay Verma, Adv	4.00pm	Admin. Block 4 th Floor
114	32/24	PIM 32/2024	G4S Secure Solutions (India) Pvt Ltd Vs M/s Airport Authority of India & Anr	Mr. D R Nigam, Adv	4.00pm	Admin. Block 4 th Floor
115	2485/24	WP (C) 10089/2024	Ms Sunder Lal Jain Charitable Hospital Vs Prem Singh	Mr. Yudhvair Singh Chauhan, Adv	4.30pm	Admin. Block 4 th Floor
116	3009/24	WP (C) 7336/2014	Managing Committee Naval Public School Vs Neera Chopra & Anr	Mr. D R Nigam, Adv./ Mr. Hanu Bhaskar, Adv (Co)	4.30pm	Admin. Block 4 th Floor
117	317/25	CRL.MC. 7656/2024	Mehar Nigar Vs. State Of NCT Of Delhi & Anr.	Mr. Yudhvair Singh Chauhan, Adv	4.30pm	Admin. Block 4 th Floor
118	745/25	CSCOMM) 642/2021	Unified Credit Solutions Pvt. Ltd. Vs. Ingenious Corporate Solutions Pvt Ltd.	Mr. Mukesh Kumar, Adv	4.30pm	Admin. Block 4 th Floor
119	2754/24	CS(OS) 718/2024	Sachin Mittal & anr Vs Sanjay Mittal	Ms. Veena Ralli, Adv	5.00pm	Admin. Block 4 th Floor